

COURT NO. 01
DIVISION BENCH- I
HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

- NOTE 1: NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST”
- NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.
- NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.
- NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.
- NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.
- NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

CLICK HERE TO JOIN VC

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt9>

MEETING NO. 25125678824

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

Courtmasterdbone@gmail.com
courtmaster253@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	W.P.(C)-1542/2025 CM APPL. 7585/2025 CM APPL. 18031/2025 WITH W.P.(C) 1981/2025 W.P.(C) 2010/2025	M/S NF INFRATECH SERVICES PRIVATE LIMITED V/s NATIONAL SMALL INDUSTRIES CORPORATION AND ORS.	SAUMYA DWIVEDI, SHASHANK MANISH, SHWETA BHARTI, TUSHAR JAIN, SHASHANK MANISH	
		OTHER DETAILS OF ADVOCATES: SAUMYA DWIVEDI(DWIVEDISAUMYA2007@GMAIL.COM)(9648862566)(PETITIONER) NSIC, UNION OF INDIA, VIJAY SHARMA, ASHISH(CMD@NSIC.CO.IN, UOIHDC@GMAIL.COM, VIJAY.SHARMA@WYBOR.IN, ASHISH@VTLREWA.COM)(1123384193)(RESPONDENT) ITI LTD, HELPDESK GEM, CEO GEM(CMD@ITILTD.CO.IN, HELPDESK-GEM@GOV.IN, CEO-GEM@GOV.IN)(0)(RESPONDENT) SHASHANK MANISH AND NIDHI SAHAY(NIDHISAHAY02@GMAIL.COM)(8861851573)(RESPONDENT) SAUMYA DWIVEDI(DWIVEDI.SAUMYA2207@GMAIL.CIN, INFO@NFINFRATECH.COM, CMD@NSIC.CO.IN)(0)(RESPONDENT) SHWETA BHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(RESPONDENT) TUSHAR JAIN(TUSHARJAINADV@GMAIL.COM)(9717708889)(RESPONDENT) SHASHANK MANISH(SHASHANKMANISH@GMAIL.COM)(9013703044)(RESPONDENT)		

2	W.P.(C)-1981/2025 CM APPL. 9277/2025 CM APPL. 9278/2025 CM APPL. 9279/2025	MANJEET PLASTIC INDUSTRIES & ANR. V/s UNION OF INDIA & ANR.	SHIV MANGAL SHARMA, TUSHAR JAIN	
		OTHER DETAILS OF ADVOCATES: SHIV MANGAL SHARMA & SHASHANK KHURANA(AURALEAGUE@GMAIL.COM)(7042700133)(PETITIONER) UNION OF INDIA, NSIC(UOIDHC@GMAIL.COM, PROCUREMENT@NSIC.CO.IN)(1123384193)(RESPONDENT) TUSHAR JAIN(TUSHARJAINADV@GMAIL.COM)(9717708889)(RESPONDENT)		
3	W.P.(C)-2010/2025 CM APPL. 9469/2025 CM APPL. 9470/2025 CM APPL. 9471/2025	MANJEET PLASTIC INDUSTRIES & ANR. V/s UNION OF INDIA & ANR.	SHIV MANGAL SHARMA, TUSHAR JAIN	
		OTHER DETAILS OF ADVOCATES: SHIV MANGAL SHARMA & SHASHANK KHURANA(AURALEAGUE@GMAIL.COM)(7042700133)(PETITIONER) UNION OF INDIA, MSIC(UOIDHC@GMAIL.COM, PROCUREMENT@NSIC.CO.IN)(1123384193)(RESPONDENT) TUSHAR JAIN(TUSHARJAINADV@GMAIL.COM)(9717708889)(RESPONDENT)		
4	W.P.(C)-3816/2025 CM APPL. 17777/2025 CM APPL. 17778/2025	ATTAL PLASTICS V/s UNION OF INDIA & ORS.	ASHUTOSH JAIN, TUSHAR JAIN	
		OTHER DETAILS OF ADVOCATES: ASHUTOSH JAIN/ SHIKHAR GARG(NSVERMA.84@GMAIL.COM)(0)(PETITIONER) UNION OF INDIA, CHAMPIONS, NSIC, PRAGYAWAN(UOIDHC@GMAIL.COM, CHAMPIONS@GOV.IN, GRIEVANCE@NSIC.CO.IN, INFO@PRAGYAWAN.COM)(1123384193)(RESPONDENT) TUSHAR JAIN(TUSHARJAINADV@GMAIL.COM)(9717708889)(RESPONDENT)		
FOR ADMISSION				
5	FAO (COMM)-4/2025 CM APPL. 1076/2025	VINEET DAWER V/s KAUTEN KRAFT & ORS.	ADITYA GOEL	
		OTHER DETAILS OF ADVOCATES:		
AFTER NOTICE MISC. MATTERS				
6	FAO (COMM)-249/2024 CM APPL. 75278/2024	UNION OF INDIA & ANR. V/s M/S ROYAL MERIDIAN (INDIA) PVT LTD	ARUNIMA DWIVEDI	
		OTHER DETAILS OF ADVOCATES: ARUNIMA DWIVEDI(ARUNIMA.ASSOCIATES@GMAIL.COM)(9810916537)(PETITIONER) ASHISH (ASHISHCHAUHAN@AKASSOCIATES.ORG.IN)(0)(RESPONDENT)		
7	LPA-817/2024 CM APPL. 48527/2024	GAGAN KHANNA V/s KANWAL KISHORE MANCHANDA & ANR.	KUNAL MIMANI, SAJAL MANCHANDA	
		OTHER DETAILS OF ADVOCATES: SAJAL MANCHANDA(MANCHANDA.SAJAL@GMAIL.COM)(9811477809)(RESPONDENT)		
8	LPA-1199/2024 CM APPL. 72630/2024	VIVEK RAHEJA V/s INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	AJAY KUMAR SEJWAL	
		OTHER DETAILS OF ADVOCATES: SRIKANT MISHRA (SRIKANTMISHRA03@GMAIL.COM)(9899625603)(PETITIONER) IBBI(LEGAL.PROCEEDING@IBBI.GOV.IN)(0)(RESPONDENT) SRIKANT MISHRA (SRIKANTMISHRA03@GMAIL.COM)(0)(RESPONDENT)		
9	LPA-1200/2024	SURENDRA KUMAR CHATURVEDI & ANR. V/s DELHI STATE INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED	MAAROOF	
		OTHER DETAILS OF ADVOCATES: GURUPAL SINGH (CHAMBEROFABHIKCHIMNI@GMAIL.COM)(9645330954)(PETITIONER) DSIIDCLC(DSIIDCLC@GMAIL.COM)(0)(RESPONDENT)		
10	W.P.(C)-2867/2015	ANJU LATA V/s GOVT. OF NCT OF DELHI & ORS	PUNEET SHARMA, YEESHU JAIN	
		OTHER DETAILS OF ADVOCATES:		
11	W.P.(C)-3160/2015	BAKSHI RAM & SONS (HUF) V/s UNION OF INDIA & ORS.	SNG & PARTNERS, SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES:		
12	W.P.(C)-9023/2015	PREM CHAND V/s UNION OF INDIA & ORS	RAJ BAHADUR SINGH, PAWAN MATHUR	
		OTHER DETAILS OF ADVOCATES:		

13	REVIEW PET. 35/2020 In W.P.(C)-8235/2016(Disposed off case) WITH W.P.(C) 9526/2018	MONU SINGH AND ORS V/s UNION OF INDIA AND ORS	R K SAINI	
		OTHER DETAILS OF ADVOCATES: R K SAINI()(9310255162)(PETITIONER)		
14	CM APPL. 23018/2022 CM APPL. 23019/2022 REVIEW PET. 134/2022 In W.P.(C)-9526/2018(Disposed off case)	MONU SINGH V/s UNION OF INDIA AND ORS.	R K SAINI, R. K. SAINI, KANIKA GNIHOTRI	
		OTHER DETAILS OF ADVOCATES: R.SAINI(RKSAINI6458@GMAIL.COM)(9310255162)(PETITIONER) R.K. SAINI(RKSAINI6458@GMAIL.COM)(9310255162)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
15	W.P.(C)-2558/2021 CM APPL. 4661/2022	YATHARATHA FOUNDATION V/s THE UNION OF INDIA AND ORS	MOHAMMAD SULAMAN KHAN, RAY VIKRAM NATH, ANKUR	
		OTHER DETAILS OF ADVOCATES: M S KHAN AND A K SHARMA(KHANLAWYER1@REDIFFMAIL.COM)(9818416099)(PETITIONER) MOHAMMADKHAN(KHANLAWYER1@REDIFFMAIL.COM)(9818416099)(PETITIONER) THE UNION OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT(SECY.WCD@NIC.IN)()(PETITIONER) THE UNION OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT(SECY.WCD@NIC.IN)()(PETITIONER) THE UNION OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT(SECY.WCD@NIC.IN)()(PETITIONER) THE UNION OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT(SECY.WCD@NIC.IN)()(PETITIONER) DEPARTMENT OF WOMEN AN CHILD DEVELOPMENT (SECRETARY.WCD@DELHI.GOV.IN)()(RESPONDENT) DEEPA KUMAR(DEEPAKKUMAR.668M@GOV.IN)()(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT) MOHD SULAIMAN KHAN(JEETR8241@GMAIL.COM)(9818416999)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) CP(CP.NCPCR@NIC.IN)()(RESPONDENT) DEEPAK KUMAR(DEEPAKKUMAR.668M@GOV.IN)()(RESPONDENT) RAY VIKRAM NATH(RAYVIKRAM.NATH@GMAIL.COM)(9818121216)(PETITIONER) ANKUR (ADVOCATEANKURR@GMAIL.COM)(9871150681)(PETITIONER)		
16	W.P.(C)-15779/2022 CM APPL. 49069/2022 CM APPL. 7084/2024 WITH W.P.(C) 15791/2022 W.P.(C) 15813/2022	CROP CARE FEDERATION OF INDIA & ORS. V/s UNION OF INDIA & ORS.	ASHISH KOTHARI, MUSTAFA ALAM	
		OTHER DETAILS OF ADVOCATES: ASHISH KOTHARI(ASHISH@KSANDK.COM)(9971969135)(PETITIONER) ASHISH KOTHARI(ASHISH@KSANDK.COM)(9971969135)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) JSPP(JSPP-DAV@GOV.IN, CIBSECY@NIC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) JSPP(JSPP-DAV@GOV.IN, CIBSECY@NIC.IN)()(RESPONDENT) MUSTAFA ALAM(MUSTAFALAM@MSAJURIECO.COM)(9999481786)(PETITIONER) ASHISH. KIRTIMAN SINGH(ASHISH@KSANDK.COM, KIRTIMANSINGH.OFFICE@GMAIL.COM)()(RESPONDENT)		
17	W.P.(C)-15791/2022 CM APPL. 49184/2022 CM APPL. 49186/2022 CM APPL. 49919/2022 CM APPL. 49924/2022 CM APPL. 36400/2023 CM APPL. 6561/2024 CM APPL. 6562/2024 CM APPL. 7196/2024	CROPLIFE INDIA & ORS. V/s UNION OF INDIA THROUGH THE JOINT SECRETARY PLANT PROTECTION & ANR.	ANKIT VIRMANI, SHIVAM KUMAR, LEXSTER LAW LLP	
		OTHER DETAILS OF ADVOCATES: M. CHANDRA(OFFICE@VIRMANI.IN)(9920090570)(PETITIONER) ANKIT VIRMANI(ANKIT@VIRMANI.IN)(9920090570)(PETITIONER) CIBSECY(CIBSECY@NIC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SHIVAM KUMAR(ASVSHIVAMKSINGH@GMAIL.COM)(9971659923)(PETITIONER) ANKIT(ANKIT@VIRMANI.IN, OFFICE@VIRMANI.IN, CIBSECY@NIC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ANKIT VIRMANI(ANKIT@VIRMANI.IN, OFFICE@VIRMANI.IN)(9920090570)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) CBOSECY(CBOSECY@NIC.IN)()(RESPONDENT)		

		ANKIT VIRMANI(ANKIT@VIRMANI.IN, OFFICE@VIRMANI.IN)(9920090570)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, JSPP-DAC@GOV.IN, CIBSECY@NIC.IN)(1123384193)(RESPONDENT) SHIVAM KUMAR(ADVSHIVAMKSINGH@GMAIL.COM)(9971659923)(PETITIONER) ANKIT , VIRMANI, UNION OF INDIA, CIBSECY(ANKIT@VIRMANI.IN, OFFICE@VIRMANI.IN, UOIDHC@GMAIL.COM, CIBSECY@NIC.IN)(1123384193)(RESPONDENT) LEXSTER LAW LLP(OFFICE@LEXSTERLAW.COM)(1140696900)(PETITIONER) JITENDER KUMAR(JITENDER.KUMAR@SUMICHEM.CO.IN)()(RESPONDENT)		
18	W.P.(C)-15813/2022 CM APPL. 49226/2022	AGRO CHEM FEDERATION OF INDIA & ORS. V/s UNION OF INDIA & ANR.	RAJESH AGGARWAL, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: DEEKSHA LAW FIRM(DEEKSHALAWFIRM2017@GMAIL.COM)(9810179438)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(PETITIONER)		
19	W.P.(C)-9536/2023 CM APPL. 36489/2023 CM APPL. 31608/2024	BASANT LAL V/s LAND ACQUISITION COLLECTOR CENTRAL & ANR.	ANUROOP P.S, DILIP KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: DEEPAK KHOSLA()(9811218591)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) SHUBHAM TYAGI(TYAGIADVOCATESHUBHAM@GMAIL.COM)()(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT)		
20	W.P.(C)-11466/2023 WITH W.P.(C) 11476/2023	SHRI. RAJ SINGH RANA & ORS. V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA, & ANR.	RAJUL JAIN, LAXMI CHAUHAN, SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: RAJUL JAIN & RHEA VERMA(RAJULJAIN89@GMAIL.COM)(9868224103)(PETITIONER) SK OFFICE (SKOFFICE@GMAIL.COM, ADVS.OFFICE@GMAIL.COM, GNCTD.SCLA.SKP@GMAIL.COM)(8527585997)(RESPONDENT) SCLA(SCLA.SKP@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, SKOFFICE@GMAIL.COM)(9868250806)(RESPONDENT) LAXMI CHAUHAN(MP@LEGAFIN.IN)(8750041450)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
21	W.P.(C)-11476/2023	SHRI. RAJ SINGH RANA & ORS. V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA & ANR.	RAJUL JAIN, LAXMI CHAUHAN, SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: RAJUL JAIN AND RHEA VERMA(SRAJULJAIN89@GMAIL.COM)(9868224103)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) LAXMI CHAUHAN(MP@LEGAFIN.IN)(8750041450)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
22	W.P.(C)-3744/2024	COL MAHINDER SINGH AND ANR V/s UNION OF INDIA AND ORS	BHAGABATI PRASAD PADHY, SHIMPY SHARMA	
		OTHER DETAILS OF ADVOCATES: BHAGABATI PRASAD PADHY(BHAGABATI_PP@YAHOO.COM)(9350209833)(PETITIONER) DDA(DDA-WEB@DDA.GOV.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) SHIMPY SHARMA(SHIMPY@ANANDSHARMAASSOCIATES.COM)(9971550603)(PETITIONER)		
23	W.P.(C)-8022/2024 CM APPL. 33015/2024 WITH W.P.(C) 10417/2024	DHANRAJ SEHRAWAT V/s GOVERNMENT OF NCT DELHI AND ANR	L. B. RAI, SUNIL KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: RAI AND RAI PARTNERS(ATTORNEYLBRAI@GMAIL.COM)(9810614546)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)()(RESPONDENT) SUNIL KUMAR JHA(ADV.SUNILJHA@GMAIL.COM)(9711684779)(RESPONDENT)		
24	W.P.(C)-10417/2024 CM APPL. 42789/2024	RANDHIR SINGH V/s GOVERNMENT OF NCT DELHI AND ANR	L. B. RAI	
		OTHER DETAILS OF ADVOCATES: RAI AND RAI PARTNETS(ATTORNEYLBRAI@GMAIL.COM)(9810614546)(PETITIONER)		

		SANTOSH KUMAR TRIPATHI(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT)		
25	W.P.(C)-14115/2024 CM APPL. 59099/2024 CM APPL. 59100/2024 CM APPL. 59101/2024 CM APPL. 9860/2025	DECOR MODULAR SYSTEMS PVT. LTD. V/s GOVERNMENT E MARKETPLACE & ORS.	SARTHAK JAIN, VAIBHAV KALRA, SHWETA BHARTI, VAIBHAV KALRA	
		OTHER DETAILS OF ADVOCATES: SARTHAK JAIN(ADV.SARTHAKJ@GMAIL.COM)(9958510216)(PETITIONER) GEM LEGAL, ABHINAV, AAI(LEGAL.GEM@GEM.GOV.IN, ABHINAV@ADAZLAW.COM, GMLAWCHQ@AAI.AERO)(0)(RESPONDENT) DIGVIJAY RAI, ASCLALD(DIGVIJAYRAI@REDIFFMAIL.COM, ASCLALD@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VIDHITTAS LEGAL(V.KALRA@VIDHITTASLEGAL.COM)(9650310194)(RESPONDENT) SARTHAK(ADV.SARTHAKJ@GMAIL.COM)(0)(RESPONDENT) SHWETA BHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(RESPONDENT) VAIBHAV KALRA(VAIBHAV.S.KALRA@GMAIL.COM)(9650310194)(RESPONDENT)		
26	W.P.(C)-16035/2024 CM APPL. 6632/2025	M/S IVS GLOBAL SERVICES PVT LTD. V/s UNION OF INDIA & ORS.	DESHPANDE DHAVAL SUNIL, VIDHI GUPTA	
		OTHER DETAILS OF ADVOCATES: DHAVAL DESHPANDE(ADVDHAVAL@DSDESHPANDE.CO.IN)(9999622549)(PETITIONER) UNION OF INDIA, CPV, JSCPV, ASFA(UOIDHC@GMAIL.COM, SECYCPV@MEA.GOV.IN, JSCPV@MEA.GOV.IN, ASFA@MEA.GOV.IN)(1123384193)(RESPONDENT) AMB OFFICE, DCM BEERLIN, ALANKIT(AMBOFFICE.BERLIN@MEA.GOV.IN, DCM.BERLIN@MEA.GOV.IN, INFO@ALANKIT.COM)(0)(RESPONDENT) HOC BERLIN, ALANKIT, RTA(HOC.BERLIN@MEA.GOV.IN, BUSINESSENQUIRY@ALANKIT.COM, RTA@ALANKIT.COM)(0)(RESPONDENT) DHAVAL DESHPANDE(DHAVAL.DS@GMAIL.COM)(9999622549)(PETITIONER) HUSSAIN(TAQVIHUSSAIN@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) VIBHOTI(VIBHOTIMALHOTRA@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) VIDHI GUPTA(VIDHI_ GUPTA2000@YAHOO.COM)(9910170303)(PETITIONER)		
27	W.P.(C)-474/2025	SH HEMANT SARAOGI V/s LAND ACQUISTION COLLECTOR & ORS.	ABHAY DIXIT	
		OTHER DETAILS OF ADVOCATES: ABHAY DIXIT(ADVABHAYDIXIT2020@GMAIL.COM)(9654452476)(PETITIONER) GNCD, DDA(GNCTD.SCLA.SKP@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
28	W.P.(C)-4056/2025 CM APPL. 18895/2025 CM APPL. 18896/2025 CM APPL. 20777/2025	AA GLOBE SERVICES PVT LTD V/s POWER FINANCE CORPORATION LTD AND ORS	SUMIT KUMAR SHUKLA, SHWETA BHARTI	
		OTHER DETAILS OF ADVOCATES: SUMIT KUMARSHGUKLA, AMAN KUMAR THAKUR(ADVSUMITSHUKLA@GMAIL.COM)(8800652304)(PETITIONER) SUDHIR SINGHAL, GEMINI ASSOCIATES, KMK LIMITED(SUDHIR262GMAIL.COM, INFO@GEMINIASSOCIATES.IN, SALES@KMKLIMITED.COM)(0)(RESPONDENT) POWER FINANCE, E-MARKETPLACE(RK_DUBEY@PFCINDIA.COM, ABHINAV@ADAZLAW.COM, WIO-COMMERCE@NIC.IN)(0)(RESPONDENT) SUMIT KUMAR SHUKLA AND AMAN KUMAR THAKUR(ADVSUMITSHUKLA@GMAIL.COM)(8800652304)(PETITIONER) SHWETA BHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(RESPONDENT)		
CONNECTED MATTERS (ANMM) / AT 02:30 P.M.				
29	W.P.(C)-8902/2024 CM APPL. 36327/2024 CM APPL. 36328/2024 CM APPL. 13576/2025 WITH W.P.(C) 8906/2024 W.P.(C) 10060/2024 W.P.(C) 15834/2024 W.P.(C) 15835/2024 W.P.(C) 15836/2024 W.P.(C) 15837/2024 W.P.(C) 15923/2024 W.P.(C) 15938/2024	MAHANAGAR GAS LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD AND ANR.	R MAYA, UTKARSH SHARMA	
		OTHER DETAILS OF ADVOCATES: UTKARSH SHARMA(UTKARSH.SHARMA7@GMAIL.COM)(9312061203)(PETITIONER)		
30	W.P.(C)-10060/2024 CM APPL. 41106/2024 CM APPL. 13574/2025	INDRAPRASTHA GAS LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR.	ANSHUMAN CHOWDHURY, UTKARSH SHARMA	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN CHOUWDHURY(ADV@ANSHUMANCH.IN)(8895592069)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		

		UTKARSH SHARMA(UTKARSH.SHARMA7@GMAIL.COM)(9312061203)(PETITIONER) ANSHUMAN CH (ADV@ANSHUMANCH.IN)(0)(RESPONDENT)		
31	W.P.(C)-15834/2024 CM APPL. 66461/2024 CM APPL. 66462/2024 CM APPL. 13446/2025	GODAVARI GAS PVT LTD V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD	ANSHUMAN CHOWDHURY, UTKARSH SHARMA	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN CHOWDHURY(ADV@ANSHUMANCH.IN)(8895592069)(PETITIONER) PNGRB(SECRETARY@PNGRB.GOV.IN)(0)(RESPONDENT) ANSHUMAN CHOWDHARY(ADV@ANSHUMANCH.IN)(8895592069)(PETITIONER) UTKARSH SHARMA()(9312061203)(PETITIONER)		
32	W.P.(C)-15835/2024 CM APPL. 66463/2024 CM APPL. 66464/2024 CM APPL. 13566/2025	GAIL GAS LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD	ANSHUMAN CHOWDHURY, UTKARSH SHARMA	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN CHOWDHURY(ADV@ANSHUMANCH.IN)(8895592069)(PETITIONER) PNGRB(SECRETARY@PNGRB.GOV.IN)(0)(RESPONDENT) UTKARSH SHARMA(UTKARSH.SHARMA7@GMAIL.COM)(9312061203)(PETITIONER) ANSHUMAN(ADV@ANSHUMANCH.IN)(0)(RESPONDENT)		
33	W.P.(C)-15836/2024 CM APPL. 66466/2024 CM APPL. 66467/2024 CM APPL. 13565/2025	RAJASTHAN STATE GAS LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD	ANSHUMAN CHOWDHURY, UTKARSH SHARMA	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN CHOWDHURY(ADV@ANSHUMANCH.IN)(8895592069)(PETITIONER) PNGRB(SECRETARY@PNGRB.GOV.IN)(0)(RESPONDENT) UTKARSH SHARMA()(9312061203)(PETITIONER) ANSHUMAN(ADV@ANSHUMANCH.IN)(0)(RESPONDENT)		
34	W.P.(C)-15837/2024 CM APPL. 66468/2024 CM APPL. 66469/2024 CM APPL. 13575/2025	GREEN GAS LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD	ANSHUMAN CHOWDHURY, UTKARSH SHARMA	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN CHOWDHURY(ADV@ANSHUMANCH.IN)(8895592069)(PETITIONER) PNGRB(SECRETARY@PNGRB.GOV.IN)(0)(RESPONDENT) UTKARSH SHARMA()(9312061203)(PETITIONER) ANSHUMANCH(ADV@ANSHUMANCH.IN)(0)(RESPONDENT)		
35	W.P.(C)-15923/2024 CM APPL. 66816/2024 CM APPL. 66817/2024 CM APPL. 13449/2025	HARIDWAR NATURAL GAS PVT LTD V/s PETROLEUM AND NATURAL BOARD	ANSHUMAN CHOWDHURY, UTKARSH SHARMA	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN CHOWDHURY(ADV@ANSHUMANCH.IN)(8895592069)(PETITIONER) PNGRB(SECRETARY@PNGRB.GOV.IN)(0)(RESPONDENT) UTKARSH SHARMA(UTKARSH.SHARMA7@GMAIL.COM)(9312061203)(PETITIONER) ANSHUMAN(ADV@ANSHUMANCH.IN)(0)(RESPONDENT)		
36	W.P.(C)-15938/2024 CM APPL. 67004/2024 CM APPL. 67005/2024 CM APPL. 13445/2025	GOA NATURAL GAS PVT LTD V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD	ANSHUMAN CHOWDHURY, UTKARSH SHARMA	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN CHOWDHURY(ADV@ANSHUMANCH.IN)(8895592069)(PETITIONER) PNGRB(SECRETARY@PNGRB.GOV.IN)(0)(RESPONDENT) UTKARSH SHARMA(UTKARSH.SHARMA7@GMAIL.COM)(9312061203)(PETITIONER) ANSHUMAN(ADV@ANSHUMANCH.IN)(0)(RESPONDENT)		
37	W.P.(C)-8906/2024 CM APPL. 36343/2024 CM APPL. 36344/2024 CM APPL. 36345/2024 CM APPL. 13564/2025 WITH W.P.(C) 8902/2024	GUJARAT GAS LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD THROUGH THE SECRETARY & ANR.	CHAND CHOPRA, UTKARSH SHARMA	
		OTHER DETAILS OF ADVOCATES: CHAND CHOPRA(CHAND@CHANDCHOPRA.COM)(9915907494)(PETITIONER) PETROLEUM & NATURAL GAS REGULATORY BOARD(SECRETARY@PNGRB.GOV.IN)(9999663394)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM,)(1123384193)(RESPONDENT) UTKARSH SHARMA()(9312061203)(PETITIONER)		
38	W.P.(C)-11219/2024 CM APPL. 46395/2024	ENVIRONMENTORS PERPETUITY SOLUTIONS AND SERVICES PRIVATE LIMITED V/s DELHI DEVELOPMENT AUTHORITY & ANR.	HARDAYAL SINGH	
		OTHER DETAILS OF ADVOCATES: HARDAYAL SINGH AND DINESH SHARMA(HDM2@REDIFFMAIL.COM)(8178382629)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		

39	W.P.(C)-17105/2024 CM APPL. 72501/2024 CM APPL. 72502/2024 CM APPL. 13444/2025 WITH W.P.(C) 17789/2024 W.P.(C) 103/2025	SABARMATI GAS LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR.	SUMITI YADAVA	
		OTHER DETAILS OF ADVOCATES: PIYUSH JOSHI/ SUMITI YADAVA(PIYUSH.JOSHI@CLARUSLAW.COM, SUMITI.YADAVA@CLARUSLAW.COM)(9871881988)(PETITIONER) PNGRB, UNION OF INDIA(SECRETARY@PNGRB.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) PIYUSH JOSHI(PIYUSH.JOSHI@CLARUSLAW.COM)(9871881988)(PETITIONER)		
40	W.P.(C)-17789/2024 CM APPL. 75755/2024	CENTRAL U.P GAS LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR.	SHIV KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: DHARAMPRABHAS LAW(SK PANDEY@DLA.NET.IN)(9717931119)(PETITIONER) PNGRB(SECRETARY@PNGRB.GOV.IN, CONTACT@PNGRB.GOV.IN, SEC.PNG@NIC.IN)(0)(RESPONDENT) MRITYUNJAY, UNION OF INDIA(MRITYUNJAY.JHA@NIC.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
41	W.P.(C)-103/2025 CM APPL. 412/2025 CM APPL. 413/2025	M/S ASSAM GAS COMPANY LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD & ANR.	NITISH GUPTA	
		OTHER DETAILS OF ADVOCATES: NITISH GUPTA(COURT.CLERK@HSALEGAL.COM)(1166387000)(PETITIONER) PETROLEUM & NATURAL GAS , UNION OF INDIA(SECRETARY@PNGRB.GOV.IN, CONTACT@PNGRB.GOV.IN, SEC.PNG@NIC.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
42	W.P.(C)-2981/2025 CM APPL. 14110/2025 CM APPL. 14111/2025	TRIPURA NATURAL GAS COMPANY LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD	NL GANAPATHI	
		OTHER DETAILS OF ADVOCATES: PRABUDH SINGH/ SANJANA JAIN(GANAPATHI.NL@APPARTNES.IN)(9810935911)(PETITIONER) PNGRB(SECRETARY@PNGRB.GOV.IN, CONTACT@PNGRB.GOV.IN)(0)(RESPONDENT)		
43	W.P.(C)-3196/2025 CM APPL. 14927/2025	VADODARA GAS LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD	NL GANAPATHI	
		OTHER DETAILS OF ADVOCATES: N.L. GANAPATHI, JAI RAINA, PRABUDH SINGH, SANJANA JAIN(GANAPATHI.NL@APPARTNES.IN)(9810935911)(PETITIONER) PNGRB(SECRETARY@PNGRB.GOV.IN, CONTACT@PNGRB.GOV.IN)(0)(RESPONDENT)		
44	W.P.(C)-4055/2025 CM APPL. 18889/2025 CM APPL. 18890/2025	MAHARASHTRA NATURAL GAS LIMITED V/s PETROLEUM AND NATURAL GAS REGULATORY BOARD	R MAYA	
		OTHER DETAILS OF ADVOCATES: SOLARIS LEGAL(NISHA.BHATIA@SOLARISLEGAL.IN)(7755888818)(PETITIONER) PNGRB(SECRETARY@PNGRB.GOV.IN; UTKARSH.SHARMA7@GMAIL.COM; RAHUL.SAHAY@SAHAYCHAMBERS.COM)(0)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
LAND ACQUISITION MATTERS(ANMM)				
45	W.P.(C)-7911/2014	SIRI BHAGWAN SINGH & ORS V/s UNION OF INDIA & ORS	VISHAL SINGH, SANJAY KUMAR PATHAK, S PANDA, SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA(SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(RESPONDENT)		
46	W.P.(C)-8265/2014	SUKHBIR SINGH & ORS V/s GOVT. OF NCT OF DELHI & ORS	B.S. MAAN & ASSOCIATES, YESHU JAIN, SANJAY KUMAR PATHAK, SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA(SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(RESPONDENT)		
47	W.P.(C)-8479/2014	ANIL MONGA V/s UNION OF INDIA & ORS	S.N.G. & PARTNERS, YEESHU JAIN, JYOTI TYAGI, SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA(SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(RESPONDENT)		
48	W.P.(C)-8540/2014	EMMSONS INTERNATIONAL LTD V/s UOI AND ORS	SNG AND PARTNERS	
		OTHER DETAILS OF ADVOCATES:		

49	W.P.(C)-9225/2014	R S RETAIL STORES PRIVATE LIMITED V/s UNION OF INDIA & ORS	RUCHESH SINHA	
		OTHER DETAILS OF ADVOCATES:		
50	W.P.(C)-857/2015	GHANSHYAM DASS & ORS. V/s GOVT. OF NCT OF DELHI & ORS.	RAJESH YADAV AND RUSHIRA ARORA	
		OTHER DETAILS OF ADVOCATES:		
51	W.P.(C)-4245/2018 CM APPL. 16611/2018	SHASHI KUMAR V/s UNION OF INDIA AND ORS.	V P RANA, SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: V P RANA()(9811165700)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
FOR HEARING AND DISPOSAL				
52	W.P.(C)-8044/2023 CM APPL. 30979/2023 CM APPL. 54402/2023	ARCH EN DESIGN V/s M/S MUKESH AND ASSOCIATES & ANR.	AWNISH MAITHANI, MONIKA ARORA, SHIVA SANTANAM SWAMINADHAN	
		OTHER DETAILS OF ADVOCATES: NAMIT SAXENA(CHAMBERSOFSATWIKMISRA@GMAIL.COM)(8527189238)(PETITIONER) MUKESH(MUKESH@MUKESHASSOCIATES.COM, BD2@MUKESHASSOCIATES.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) MONIKA ARORA(OFFICEADVMONIKA@GMAIL.COM)(9810246300)(PETITIONER) NAMIT SAXENA(NAMITSAXENAOFFICE@GMAIL.COM)()(RESPONDENT) SHIVA SANTANAM SWAMINADHAN(DHC@G10.IN)(9810061495)(PETITIONER)		

COURT NO. 37
DIVISION BENCH - II
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE TEJAS KARIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,
MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

CLICK HERE TO JOIN VC
<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt7>

cmmridulasharma.dhc@gov.in

harikishan.berwa@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	ITA-19/2025 CM APPL. 6076/2025	THE COMMISSIONER OF INCOME TAX - INTERNATIONAL TAXATION -1 V/s A.T. KEARNEY LTD.	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(RUCHIRBHATIA210@GMAIL.COM)(9810371417)(PETITIONER) SANJEEV(SANJEEV.SHARMA@TRILEGAL.COM)(0)(RESPONDENT)		
2	W.P.(C)-3801/2025 CM APPL. 17708/2025 CM APPL. 17709/2025 CM APPL. 19656/2025 CM APPL. 19657/2025	SMART CHIP PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE - 25	SHANKEY AGRAWAL	
		OTHER DETAILS OF ADVOCATES: MUKESH BUTANI/ SHANKEY AGRAWAL/ HARSH SHUKLA(SHANKEY.AGRAWAL@BMRLEGAL.IN)(9650687645)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) MUKESH BUTANI AND SHANKEY AGARWAL(SHANKEY.AGARWAL@BMRLEGAL.IN)(9650687645)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
FOR ADMISSION				
3	ITA-42/2025 CM APPL. 11015/2025 WITH ITA 514/2025	THE PR. COMMISSIONER OF INCOME TAX - CENTRAL -1 V/s ANOOP KUMAR SONI	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA (RBSRSTANDINGCOUNSEL@GMAIL.COM)(9810371417)(PETITIONER) ANOOP SONI(ANOOPSONI1122@YAHOO.COM)(0)(RESPONDENT)		
4	ITA-51/2025 CM APPL. 12799/2025	THE PR. COMMISSIONER OF INCOME TAX - CENTRAL -1 V/s ANOOP KUMAR SONI	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(RUCHIRBHATIA210@GMAIL.COM)(9810371417)(PETITIONER) ANOOP SONI(ANOOPSONI1122@YAHOO.COM)(0)(RESPONDENT)		
5	CM APPL. 21123/2025 In RFA(COMM)-118/2024	INSTAPOWER ENERGY EFFICIENCY (P) LTD. V/s OZONE OVERSEAS PVT LTD	IVO MANUELSIMON DCOSTA, AAYUSH AGARWALA, MAHESH KUMAR KATYAYEN, AAYUSH AGARWALA	
		OTHER DETAILS OF ADVOCATES: PBA LEGAL LLP(PBA.OFFICE@PBA.NET.IN)(0)(PETITIONER) TRIDENT LAW(TRIDENTLAW@HOTMAIL.COM)(0)(RESPONDENT) MAHESH KUMAR KATYAYEN(TRIDENTLAW@HOTMAIL.COM)(9810133604)(RESPONDENT) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER)		
6	RFA(COMM)-490/2024	SHIV PARKASH BANSAL V/s CANARA BANK AND ORS.	AVINASH KUMAR TRIVEDI	
		OTHER DETAILS OF ADVOCATES:		

7	RFA(COMM)-513/2024 CM APPL. 69650/2024	MUNICIPAL CORPORATION OF DELHI V/s M/S RAM NIWAS GOEL	NAZIA PARVEEN	
		OTHER DETAILS OF ADVOCATES:		
AFTER NOTICE MISC. MATTERS				
8	FAO (COMM)-237/2023 CM APPL. 59716/2023	M/S OMAXE LTD. V/s UNION OF INDIA	MOHAN KRISHNA GHOSH	
		OTHER DETAILS OF ADVOCATES: TINA GARG(TINAGARG15@GMAIL.COM){}(PETITIONER) M.K. GHOSH(MKGHOSH.LEGAL@GMAIL.COM)(8826653206)(PETITIONER) SHASHANK GARG(OFFICE@SHASHANKGARG.NET){}(RESPONDENT)		
9	FAO (COMM)-59/2025 CM APPL. 11885/2025 CM APPL. 11888/2025	COMTECH ESPIRIT PVT. LTD. & ANR. V/s NEELMANI SHARMA & ANR.	ASHIM SHRIDHAR	
		OTHER DETAILS OF ADVOCATES: ASHIM SHRIDHAR(CHAMBERRASHIMSHRIDHAR@GMAIL.COM)(9971547353)(PETITIONER) NES(NES4791@GMAIL.COM)(0)(RESPONDENT)		
10	FAO(OS) (COMM)-363/2019	DIVYA ASHISH JAMWAL V/s INDIA YAHAMA MOTOR PVT LTD	MOHIT YADAV	
		OTHER DETAILS OF ADVOCATES:		
11	ITA-70/2023	GUNGUN GOLD INFRA PVT. LTD V/s INCOME TAX OFFICER, WARD - 10(3) & ANR.	SATYEN SETHI	
		OTHER DETAILS OF ADVOCATES: SATYEN SETHI(SATYENSETHI@GMAIL.COM)(26510104)(PETITIONER) SATYEN SETHI(SATYENSETHI@GMAIL.COM)(41060661)(PETITIONER) DELHI(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT) DELHI(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT) DELHI(DELHI.ITO10.3@INCOMETAX.GOV.IN){}(RESPONDENT) DELHI(DELHI.ITO10.3@INCOMETAX.GOV.IN){}(RESPONDENT)		
12	ITA-123/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-4 DELHI V/s RIAZ MUNSHI	ABHISHEK	
		OTHER DETAILS OF ADVOCATES: ANKIT KUMAR(NKTKUMAR31@GMAIL.COM)(9810819178)(PETITIONER) ABHISHEK MARATHA(AMARATHA@YAHOO.COM)(9810819178)(PETITIONER) CHIRAG(RIAZ@NCHIRAG.COM){}(RESPONDENT)		
13	ITA-18/2024 CM APPL. 49974/2024 (CROSS OBJ.)	THE COMMISSIONER OF INCOME TAX - INTERNATIONAL TAXATION -1 V/s LATE SH. DIPANKAR MOHAN GHOSH(THROUGH LEGAL HEIR MRS.SAGARIKA GHOSH)	RUCHIR BHATIA, ANANYA KAPOOR, ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(RUCHIRBHATIA210@GMAIL.COM)(9810371417)(PETITIONER) ANANYA(ANANYA@SALILKAPOOR.CO){}(RESPONDENT) ANANYA KAPOOR(SATISH@SALILKAPOOR.CO)(9910629894)(PETITIONER)		
14	W.P.(C)-11971/2023 CM APPL. 46934/2023 WITH ITA 18/2024	SAGARIKA GHOSH-LEGAL HEIR OF LATE SH. DIPANKAR MOHAN GHOSH- THROUGH HER SPA HOLDER UPENDRA NATH MARWAH V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE-1-3-1, INTL. TAXN & ANR.	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR AND SANAT KAPOOR(SUMIT@SALILKAPOOR.CO)(9810868180)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
15	RFA(COMM)-34/2023 CM APPL. 9870/2023	SHUBHASH KUMAR PROPRIETOR KUMAR ENTERPRISES V/s OKAYA POWER PVT LTD	SANDEEP KUMAR MISHRA, ACHIN MITTAL	
		OTHER DETAILS OF ADVOCATES: DANDEEP K MISHRA (TETRALEGALIN@GMAIL.COM)(9999074369)(PETITIONER) ACHIN MITTAL(ACHIN.MITTAL13@GMAIL.COM){}(RESPONDENT) ACHIN MITTAL(ACHIN.MITTAL13@GMAIL.COM)(9811112729)(RESPONDENT)		
16	RFA(COMM)-142/2023	NEHA BANSAL & ANR. V/s RAJIV GUPTA & ANR.	BHARAT GUPTA, SATISH KUMAR TRIPATHI	
		OTHER DETAILS OF ADVOCATES: BHARAT GUPTA, VARUN TYAGI(LEGISTAUXILIARY@GMAIL.COM){}(PETITIONER) NEHA BANSAL(HIMANSHU0137.HB@GMAIL.COM)(9310366057)(PETITIONER) RAJIV GUPTA(ADVOCATEMAZHAR10@GMAIL.COM){}(RESPONDENT) MAZHAR(ADVOCATEMAZHAR10@GMAIL.COM){}(RESPONDENT) SATISH KUMAR TRIPATHI(ACHARYAJC@GMAIL.COM)(9868101733)(PETITIONER)		

17	RFA(COMM)-226/2023 CM APPL. 52702/2023	RAJESH GUPTA V/s M/S PANCHANN INTERNATIONAL PVT LTD	GAGAN KUMAR	
		OTHER DETAILS OF ADVOCATES: ANIL SHARMA(ANNISHARMA13@GMAIL.COM)(9811006742)(PETITIONER) M/S PANCHANN INTERNATIONAL PVT LTD(NGOEL@PANCHANAN.COM){}(RESPONDENT)		
18	RFA(COMM)-35/2024 CM APPL. 7242/2024	M/S HANDFAB A LIVING V/s M/S J P TEXTILES	NIDHI JAIN	
		OTHER DETAILS OF ADVOCATES: VIKAS DEEP (LAWVIKAS99@GMAIL.COM)(9588100261)(PETITIONER) R{}(9312215044)(RESPONDENT)		
19	RFA(COMM)-81/2024	SK SYSTEMS PVT. LTD. AND ANR V/s RAVI KANT CHANDHOK	DHRUV DWIVEDI	
		OTHER DETAILS OF ADVOCATES: DHRUV DWIVEDI(DHRUVDADV@GMAIL.COM)(9999653934)(PETITIONER) RAVI(RAVI@CALEGAL.IN){}(RESPONDENT) RAVI CHANDHOK(RAVI_CHANDHOK@HOTMAIL.COM){}(RESPONDENT)		
20	RFA(COMM)-106/2024	ANIMESH BUILDTECH PVT LTD AND ORS V/s MOHD ASIF	DIVYA PULANI, MANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR(ATTORNEY.MANISH@GMAIL.COM)(9873950114)(PETITIONER) MANISH KUMAR(ATTORNEY.MANISH@GMAIL.COM)(9873950114)(PETITIONER)		
21	RFA(COMM)-146/2024	ARVIND KUMAR SINGH V/s M/S ADHYAN BOOKS INTERNATIONAL PVT LTD AND ANR	ARVIND KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES:		
22	RFA(COMM)-303/2024	SHAHNAZ AYURVEDICS & ANR. V/s M/S ONEPLACE WEB SOLUTION PVT. LTD.	JATIN BHATIA, KARAN NAGPAL	
		OTHER DETAILS OF ADVOCATES: KARAN NAGPAL(KARANNAGPAL1991@GMAIL.COM)(9999641617)(RESPONDENT)		
23	RFA(COMM)-347/2024 CM APPL. 48654/2024	M/S K S ENGG WORKD V/s M/S SHIVAM CORPORATION INDIA	RAM SHANKAR	
		OTHER DETAILS OF ADVOCATES: RAMA SHANKAR & ASSOCIATES(RAMASHANKAR15@YAHOO.IN)(9811214465)(PETITIONER) SHIVAM{}(9958803940)(RESPONDENT)		
24	W.P.(C)-14082/2018	CNB FINWIZ LTD V/s DCIT , CIRCLE 6(1)	S KRISHAN	
		OTHER DETAILS OF ADVOCATES: S KRISHAN{}(9811121285)(PETITIONER)		
25	W.P.(C)-11705/2019 CM APPL. 48122/2019 CM APPL. 50935/2022 WITH W.P.(C) 7140/2020 W.P.(C) 9489/2020	MAN SINGH AND ORS. V/s UNION OF INDIA	CHAMBERS OF MR. VIVEK CHIB, VIKHYAT OBEROI, HARISH VAIDYANATHAN SHANKAR, BIAKTHANSANGI, VIKHYAT OBEROI	
		OTHER DETAILS OF ADVOCATES: CHAMBERS OF MR. VIVEK CHIB{}(9312031436)(PETITIONER) VIKHYAT OBEROI(OFFICEOFVOBEROI@GMAIL.COM)(8932998839)(PETITIONER) HVS LAW(HVSLAWOFFICE@GMAIL.COM){}(RESPONDENT) DEV SINGH(OFFICESINGHDEV2@GMAIL.COM){}(RESPONDENT) MICHELLE (BIAKTHANSANGIMICHELLE@GOOGLEMAIL.COM){}(RESPONDENT) BIAKTHANSANGI (BIAKTHANSANGIMICHELLE@GMAIL.COM)(9953911115)(RESPONDENT) VIKHYAT OBEROI(VIKHYAT.OBEROI@GMAIL.COM)(9916338183)(PETITIONER) VIKHYAT OBEROI(VIKHYAT.OBEROI@GMAIL.COM)(9916338183)(PETITIONER) VIKHYAT OBEROI(VIKHYAT.OBEROI@GMAIL.COM)(9916338183)(PETITIONER) VIKHYAT OBEROI(VIKHYAT.OBEROI@GMAIL.COM)(9916338183)(PETITIONER)		
26	W.P.(C)-7140/2020 CM APPL. 43803/2021 WITH W.P.(C) 9489/2020 W.P.(C) 6565/2021	MONIKA & ORS. V/s UNION OF INDIA THROUGH MINISTRY OF AYUSH & ANR.	VIKHYAT OBEROI, ASHOK KUMAR BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: VIKHYATOBEROI(VIKHYAT.OBEROI@GMAIL.COM)(9916338183)(PETITIONER) PRACHETA KAR, VIKHYAT OBEROI(PRACHETA.KAR28@GMAIL.COM, VIKHYAT.OBEROI@GMAIL.COM)(9438804836)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
27	W.P.(C)-9489/2020 CM APPL. 30531/2020 CM APPL. 41137/2021 CM APPL. 53191/2022 CM APPL. 1980/2024	KALPANA & ORS. V/s UNION OF INDIA THROUGH MINISTRY OF AYUSH	ARPIT SRIVASTAVA, ARPIT SRIVASTAVA, KUNDAN KUMAR MISHRA, MAJEDAR JANGRA, MAJEDAR JANGRA	
		OTHER DETAILS OF ADVOCATES: ARPITSRVIVASTAVA(ADVARPITSRVIVASTAVA@GMAIL.COM)(9873141041)(PETITIONER)		

		KUNDAN KUMAR MISHRA (OFFICE@KKMISHRA.NET)(9911545488)(PETITIONER) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) AYUSH(SECY-AYUSH@NIC.IN)()(RESPONDENT) KUNDAN KUMAR MISHRA(OFFICE@KKMISHRA.NET)(9911545488)(PETITIONER) SUNIL NARULA(SUNILNAROOA@GMAIL.COM)()(RESPONDENT) UDAI KHANNA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) KUNDAN KUMAR MISHRA(OFFICE@KKMISHRA.NET)(9911545488)(PETITIONER) MONIKA(OFFICEADVMONIKA@GMAIL.COM)()(PETITIONER) MONIKA(OFFICEADVMONIKA@GMAIL.COM)()(RESPONDENT) SUNIL(SUNILNAROOA@GMAIL.COM)()(RESPONDENT) MD JANGRA(JANGSMD@GMAIL.COM)(8130839698)(PETITIONER) MONIKA , SUNIL NAROOA(OFFICEADVMONIKA@GMAIL.COM, SUNILNAROOA@GMAIL.COM)()(RESPONDENT) MAJEDAR JANGRA(JANGSMD@GMAIL.COM)(8130839698)(PETITIONER)	
28	CM APPL. 46949/2023 CM APPL. 56770/2024 In W.P.(C)-6352/2022(Disposed off case)	M/S HUAWEI TELECOMMUNICATIONS (INDIA) COMPANY PVT. LTD. V/s THE DEPUTY DIRECTOR OF INCOME TAX (INV.)-4(3), NEW DELHI & ORS.	KISHORE KUNAL
		OTHER DETAILS OF ADVOCATES: KISHORE KUNAL(KISHORE.KUNAL@KKCOLAW.IN)(9871278561)(PETITIONER) GURGAON(GURGAON.DCIT.2.1@INCOMETAX.GOV.IN)()(RESPONDENT) GURGAON(GURGAON.DCIT1.1@INCOMETAX.GOV.IN)()(RESPONDENT) KISHORE KUNAL , MANISH RASTGOI(KISHORE.KUNAL@KKCOLAW.IN)(9871278561)(PETITIONER) INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) INCOMETAX(GURGAON.DCIT2.1@INCOMETAX.GOV.IN)()(RESPONDENT) ZOHEB HOSSAIN(OFFICEZHOSAIN@GMAIL.COM)()(RESPONDENT) KISHOREKUNAL(KISHORE.KUNAL@KKCOLAW.IN)(9871278561)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)	
29	W.P.(C)-16696/2022	KULVINDER PAL SINGH BHATIA V/s INCOME TAX OFFICER AND ANR.	VIKAS JAIN
		OTHER DETAILS OF ADVOCATES: VIKAS JAIN(VIKAS12527@GMAIL.COM)(9811066963)(PETITIONER) BANWARI LAL(BANWARI.LAL@INCOMETAX.GOV.IN)()(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT)	
30	W.P.(C)-14/2023	KAUSHAL KUMAR AGGARWAL V/s THE OFFICER OF INCOME TAX WARD 58(1), DELHI	SUNIL BAINSLA
		OTHER DETAILS OF ADVOCATES: LEX STABILIS(ADMIN@LEXSTABILIS.COM)(9899750209)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT)	
31	W.P.(C)-6035/2023	KURELE FRAGRANCES PVT. LTD. THROUGH ITS DIRECTOR V/s DEPUTY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE-32, AND ORS.	VIVEK SARIN
		OTHER DETAILS OF ADVOCATES: VIVEK SARIN AND AJAY KUMAR DUBEY(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)	
32	W.P.(C)-6425/2023 CM APPL. 25306/2023	UMESH CHANDRA SHARMA V/s THE INCOME TAX OFFICER, WARD 47(1) DELHI & ORS.	VIVEK INDER PAUL BANSAL, SHAILENDRA KISHORE SINGH
		OTHER DETAILS OF ADVOCATES: VIVEK BANSAL(IPBLEGAL53@GMAIL.COM)(9999900064)(PETITIONER) VRCOM(VRCOM1660@GMAIL.COM)()(RESPONDENT) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) SHAILENDRA KISHORE SINGH(SHAILENDERAINCOMETAX@GMAIL.COM)(8800652576)(RESPONDENT)	
33	W.P.(C)-7481/2023 CM APPL. 29049/2023	SAMYAK JAIN V/s THE DEPUTY ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 25 & ORS.	ALOK KUMAR
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR(NJAIN91@REDIFFMAIL.COM)(8802003140)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)	
34	W.P.(C)-2791/2024 CM APPL. 11389/2024 WITH W.P.(C) 2792/2024 W.P.(C) 2793/2024	SMT. TARANJIT KAUR V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE INTERNATIONAL TAXATION 2 1 2 DEL	MAYANK JAIN
		OTHER DETAILS OF ADVOCATES: JAIN SINGH AND CO(JAINSINGHCO@GMAIL.COM)(41517977)(PETITIONER) DELHI DCIT JUDICIAL	

		HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
35	W.P.(C)-2792/2024 CM APPL. 11391/2024	SMT. KIRANJOT KAUR V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE INTERNATIONAL TAXATION 2 1 2 DEL	MAYANK JAIN	
		OTHER DETAILS OF ADVOCATES: JAIN SINGH(JAINSINGHCO@GMAIL.COM)(41517977)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
36	W.P.(C)-2793/2024 CM APPL. 11403/2024	JASPREET SINGH URF JASPREET SINGH KHABRA V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE INTERNATIONAL TAXATION 3 1 2 DEL	MAYANK JAIN	
		OTHER DETAILS OF ADVOCATES: JAIN SINGH AND CO(JAINSINGHCO@GMAIL.COM)(41517977)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
37	W.P.(C)-5908/2024 CM APPL. 24348/2024	BANSAL WIRE INDUSTRIES LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 4(2) DELHI & ANR.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM){}(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT)		
38	W.P.(C)-7219/2024 CM APPL. 30094/2024 WITH W.P.(C) 9048/2024	NAF INDIA HOLDINGS LTD V/s DEPUTY COMMISSIONER OF INCOME TAX	GAURAV DUDEJA	
		OTHER DETAILS OF ADVOCATES: PHOENIX LEGAL(GAURAV.DUDEJA@PHOENIXLEGAL.IN)(9818833778)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT)		
39	W.P.(C)-9048/2024 CM APPL. 37009/2024	BARCLAYS MAURITUS OVERSEAS HOLDING LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE INTERNATIONAL TAX 1 1 2 & ANR.	NIKHIL RANJAN	
		OTHER DETAILS OF ADVOCATES: NISHANT THAKKAR AND NIKHIL RANJAN(SANJAY1SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){0}(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){0}(RESPONDENT)		
40	W.P.(C)-7420/2024 CM APPL. 30947/2024	GAURAV SOMANI V/s PRINCIPAL COMMISSIONER OF INCOME TAX -24 & ORS.	VAIBHAV GUPTA	
		OTHER DETAILS OF ADVOCATES: SHANKAR KUMAR SEN AND VAIBHAV GUPTA(VAIBHAVGUPTALEGAL@GMAIL.COM)(9899505223)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT)		
41	W.P.(C)-7908/2024 CM APPL. 32692/2024	NETSUITE INC. (THROUGH ATISHAY JAIN) V/s DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE- INTERNATIONAL TAXATION-2(2)(2) & ORS.	KALRAV MEHROTRA	
		OTHER DETAILS OF ADVOCATES: G.C. SRIVASTAVA\, KALRAV MEHROTRA(KALRAV.MEHROTRA@GMAIL.COM)(7760409035)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM){}(RESPONDENT)		
42	W.P.(C)-8815/2024	SAGARIKA GHOSH - LEGAL HEIR OF LATE SH. DIPANKAR MOHAN GHOSH THROUGH HER SPA HOLDER UPENDRA NATH MARWAH V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 1(3)(1), (INTERNATIONAL TAXATION), NEW DELHI & ANR.	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR, SANAT KAPOOR, ANANYA KAPOOR, SUMIT LALCHANDANI, UTKARSA KUMAR GUPT(SUMIT@SALILKAPOOR.COM)(9810868180)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		

43	W.P.(C)-10249/2024 CM APPL. 42027/2024	OAKY HOLDING B V V/s DEPUTY COMMISSIONER OF INCOME TAX CIRCLE INT TAX 2 (2) (2) DELHI	SHASHWAT BAJPAI	
		OTHER DETAILS OF ADVOCATES: DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
44	W.P.(C)-12173/2024	T S TECH SUN INDIA PRIVATE LIMITED V/s THE DEPUTY COMMISSIONER OF INCOME TAX , CIRCLE 25 (1), NEW DELHI & ORS.	VISHAL KALRA	
		OTHER DETAILS OF ADVOCATES: VISHAL KALRA(OFFICE@VKLEGAL.IN)(9711033111)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT125.1@INCOMETAX.GOV.IN)(9312228721)(RESPONDENT)		
45	W.P.(C)-12492/2024 CM APPL. 51928/2024	LANDMARK TRADERS PVT LTD V/s DCIT CIRCLE 13 1 DELHI	ABHINAV JAIN	
		OTHER DETAILS OF ADVOCATES: ABHINAV JAIN(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) LANDMARK TRADERS PVT. LTD(LANDMARKTRADERS6@GMAIL.COM)(0)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
46	W.P.(C)-12830/2024 CM APPL. 53522/2024 CM APPL. 53524/2024	MATRIX INFO SYSTEMS PRIVATE LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX	ABHINAV JAIN	
		OTHER DETAILS OF ADVOCATES: DEEPANSHU MEHTA(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
47	W.P.(C)-13021/2024 CM APPL. 54310/2024	PC JEWELLER LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX & ANR.	SHAMMI KAPOOR	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH, ROHIT JAIN(ROHIT-TAXVAISHLAW.COM)(42492525)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT19.1@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
48	W.P.(C)-13073/2024 CM APPL. 54542/2024	ALL INDIA KATARIA EDUCATIONAL SOCIETY V/s DEPUTY COMMISSIONER OF INCOME TAX	ABHINAV JAIN	
		OTHER DETAILS OF ADVOCATES: ABHINAV JAIN(INFO@MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) ALL INDIA KATARIA EDUCATIONAL SOCIETY(PRINCIPAL.VP@KRMANGALAM.COM)(0)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
49	W.P.(C)-13504/2024 CM APPL. 56485/2024	WORLD TRADE FASHIONISTA PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 25(1), DELHI	ABHINAV JAIN	
		OTHER DETAILS OF ADVOCATES: DEEPANSHU MEHTA(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
50	W.P.(C)-13730/2024 CM APPL. 57487/2024	ABHI INDIA GARMENTS PRIVATE LIMITED V/s INCOME TAX OFFICER	ABHINAV JAIN	
		OTHER DETAILS OF ADVOCATES: ABHINAV JAIN(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
51	W.P.(C)-14259/2024 CM APPL. 59724/2024	WORLDWIDE METALS PRIVATE LIMITED V/s ASSESSMENT UNIT INCOME TAX DEPARTMENT NATIONAL FACELESS ASSESSMENT CENTRE & ORS.	ABHISHEK GARG	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GARG(ABHISHEK@AGSLEGAL.COM)(9056299999)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.ITO27.1@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
52	W.P.(C)-15463/2024 CM APPL. 64886/2024	SAYED MOHAMMED RAFEY V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 43 (1) NEW DELHI	KAPIL GOEL	
		OTHER DETAILS OF ADVOCATES: KAPIL GOEL(ADVOCATEKAPILGOEL@GMAIL.COM)(9910272804)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
53	W.P.(C)-16750/2024 CM APPL. 70913/2024	SMS PARYAVARAN LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22-2 DELHI AND ANR.	VIVEK SARIN	

		OTHER DETAILS OF ADVOCATES: VIVEK SARIN(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) INCOME TAX, ABHISHEK MARATHA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, AMARATHA@YAHOO.COM)(0)(RESPONDENT)		
54	W.P.(C)-16880/2024 CM APPL. 71481/2024 WITH W.P.(C) 16890/2024	YOGESH JAIN PROP. HARSH INDUSTRIES V/s CENTRAL BOARD OF DIRECT TAXES (CBDT) & ORS.	PIYUSH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: PIYUSH KAUSHIK(PIYUSHKAUSHIK@REDIFFMAIL.COM)(9811310355)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
55	W.P.(C)-16890/2024 CM APPL. 71526/2024	HARSH GLOBAL V/s CENTRAL BOARD OF DIRECT TAXES (CBDT) & ORS.	PIYUSH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: PIYUSH KAUSHIK(PIYUSHKAUSHIK@REDIFFMAIL.COM)(9811310355)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
56	W.P.(C)-17645/2024 CM APPL. 75042/2024	HITECH PROMMART PRIVATE LIMITED V/s INCOME TAX OFFICER, WARD 11(3), DELHI & ANR.	AMANDEEP MEHTA	
		OTHER DETAILS OF ADVOCATES: AMANDEEP MEHTA, RITESH BAJAJ(AMAN.M.ADV@OUTLOOK.COM)(9971394584)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
57	W.P.(C)-1424/2025 CM APPL. 6936/2025 CM APPL. 6937/2025	MAHARAJI EDUCATIONAL TRUST V/s PR COMMISSIONER OF INCOME TAX C 1 & ANR.	RUCHESH SINHA	
		OTHER DETAILS OF ADVOCATES: RUCHESH SINHA(COMMUNICATION@SRALEXLAWFIRM.COM)(9650569757)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
58	W.P.(C)-1896/2025 CM APPL. 8993/2025	CALCOM VISION LIMITED V/s ASST DIRECTORATE OF INCOME TAX AND ORS	MADHUR AGGARWAL	
		OTHER DETAILS OF ADVOCATES: MADHUR AGGARWAL/ UMA SHANKAR(MADHURAGGARWAL91@GMAIL.COM)(9818111329)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
59	W.P.(C)-2089/2025	EMC LIMITED V/s CENTRAL BOARD OF DIRECT TAXES & ANR.	PRAMOD KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: TAPAS RAM MISRA, DR. AMAR PATNAIK, ANMOL STEPHEN& SAVVI SINGHAL(TAPAS.MISRA@MNMLEGAL.IN, AMAR.PATNAIK@ANLEGALSOLUTIONS.COM)(9818254465)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
60	ITA-216/2023	THE PR. COMMISSIONER OF INCOME TAX - CENTRAL -1 V/s SMT. SNEH LATA SAWHNEY (L/H LATE SH. B.L. SAWHNEY)	RUCHIR BHATIA, DR RAKESH GUPTA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(RUCHIRBHATIA210@GMAIL.COM)(9810371417)(PETITIONER) AJAY KANJALIA(AJAY.KANJALIA@GMAIL.COM){}(RESPONDENT) DR RAKESH GUPTA(RAKESH@TAXINDIA.NET)(9654488297)(RESPONDENT)		
61	ITA-694/2023 WITH ITA 706/2023 ITA 707/2023	THE PR. COMMISSIONER OF INCOME TAX - CENTRAL -1 V/s SMT. SNEH LATA SAWHNEY	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: AJAY(AJAY.KANJALIA@GMAIL.COM){}(RESPONDENT)		
62	ITA-706/2023	THE PR. COMMISSIONER OF INCOME TAX - CENTRAL -1 V/s SMT. SNEH LATA SAWHNEY	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES:		
63	ITA-707/2023	THE PR. COMMISSIONER OF INCOME TAX - CENTRAL -1 V/s SMT. SNEH LATA SAWHNEY	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES:		

64	ITA-758/2023	THE PR. COMMISSIONER OF INCOME TAX - CENTRAL -1 V/s SMT. SNEH LATA SAWHNEY	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(RUCHIRBHATIA210@GMAIL.COM)(9810371417)(PETITIONER) INCOME TAX(DELHI.CIT.CEN1@INCOMATEX.GOV.IN)()(PETITIONER)		
65	ITA-781/2023	PR. COMMISSIONER OF INCOME TAX, CENTRAL- 1, DELHI V/s SMT. SANGEETA SAWHNEY	PUNEET RAI	
		OTHER DETAILS OF ADVOCATES: INCOME TAX(DELHI.CIT.CEN1@INCOMATEX.GOV.IN)()(PETITIONER) PUNEET RAI, ASHVINI KUMAR(PUNEETRAIADVOCATE@GMAIL.COM)(9810023745)(PETITIONER) UDHAM SINGH(UDHAMSINGH1972@GMAIL.COM)()(RESPONDENT)		
66	ITA-782/2023	PR. COMMISSIONER OF INCOME TAX, CENTRAL- 1, DELHI V/s SH. PRAVEEN SAWHNEY	PUNEET RAI	
		OTHER DETAILS OF ADVOCATES: PUNEET RAI, ASHVINI KUMAR(PUNEETRAIADVOCATE@GMAIL.COM)(9810023745)(PETITIONER) UDHAM SINGH(UDHAMSINGH1972@GMAIL.COM)()(RESPONDENT)		
67	ITA-783/2023	PR. COMMISSIONER OF INCOME TAX, CENTRAL- 1, DELHI V/s SH. PRAVEEN SAWHNEY	PUNEET RAI	
		OTHER DETAILS OF ADVOCATES: PUNEET RAI, ASHVINI KUMAR(PUNEETRAIADVOCATE@GMAIL.COM)(9810023745)(PETITIONER) UDHAM SINGH(UDHAMSINGH1972@GMAIL.COM)()(RESPONDENT)		
68	ITA-784/2023	PR. COMMISSIONER OF INCOME TAX, CENTRAL- 1, DELHI V/s SH. PRAVEEN SAWHNEY	PUNEET RAI	
		OTHER DETAILS OF ADVOCATES: PUNEET RAI, ASHVINI KUMAR(PUNEETRAIADVOCATE@GMAIL.COM)(9810023745)(PETITIONER) INCOME TAX(DELHI.CIT.CEN1@INCOMATEX.GOV.IN)()(PETITIONER) UDHAM SHINGH(UDHAMSINGH1972@GMAIL.COM)()(RESPONDENT)		
69	ITA-786/2023	PR. COMMISSIONER OF INCOME TAX, CENTRAL- 1, DELHI V/s SH. PRAVEEN SAWHNEY	PUNEET RAI	
		OTHER DETAILS OF ADVOCATES: PUNEET RAI, ASHVINI KUMAR(PUNEETRAIADVOCATE@GMAIL.COM)(9810023745)(PETITIONER) UDHAM SINGH(UDHAMSINGH1972@GMAIL.COM)()(RESPONDENT)		
70	ITA-787/2023	PR. COMMISSIONER OF INCOME TAX, CENTRAL- 1, DELHI V/s SMT. SANGEETA SAWHNEY	PUNEET RAI	
		OTHER DETAILS OF ADVOCATES: PUNEET RAI(PUNEETRAIADVOCATE@GMAIL.COM)(9810023745)(PETITIONER) UDHAM SINGH(UDHAMSINGH1972@GMAIL.COM)()(RESPONDENT)		
71	ITA-788/2023	PR. COMMISSIONER OF INCOME TAX, CENTRAL- 1, DELHI V/s SMT. SANGEETA SAWHNEY	PUNEET RAI	
		OTHER DETAILS OF ADVOCATES: PUNEET RAI, ASHVINI KUMAR(PUNEETRAIADVOCATE@GMAIL.COM)(9810023745)(PETITIONER) UDHAM SINGH(UDHAMSINGH1972@GMAIL.COM)()(RESPONDENT)		
72	ITA-790/2023	PR. COMMISSIONER OF INCOME TAX, CENTRAL- 1, DELHI V/s SMT. SANGEETA SAWHNEY	PUNEET RAI	
		OTHER DETAILS OF ADVOCATES: PUNEET RAI, ASHVINI KUMAR(PUNEETRAIADVOCATE@GMAIL.COM)(9810023745)(PETITIONER) UDHAM SINGH(UDHAMSINGH1972@GMAIL.COM)()(RESPONDENT)		
73	ITA-791/2023	PR. COMMISSIONER OF INCOME TAX, CENTRAL- 1, DELHI V/s SH. PRAVEEN SAWHNEY	PUNEET RAI	
		OTHER DETAILS OF ADVOCATES: PUNEET RAI, ASHVINI KUMAR(PUNEETRAIADVOCATE@GMAIL.COM)(9810023745)(PETITIONER)		

		INCOME TAX(DELHI.CIT.CEN1@INCOMATEX.GOV.IN){}(PETITIONER) UDHAM SINGH(UDHAMSINGH1972@GMAIL.COM){}(RESPONDENT)		
74	ITA-794/2023	PR. COMMISSIONER OF INCOME TAX, CENTRAL-1, DELHI V/s SMT. SANGEETA SAWHNEY	PUNEET RAI	
		OTHER DETAILS OF ADVOCATES: PUNEET RAI(PUNEETRAIADVOCATE@GMAIL.COM)(9810023745)(PETITIONER) INCOME TAX(DELHI.CIT.CEN1@INCOMATEX.GOV.IN){}(PETITIONER) UDHAM SINGH(UDHAMSINGH1972@GMAIL.COM){}(RESPONDENT)		
75	ITA-796/2023	PR. COMMISSIONER OF INCOME TAX, CENTRAL-1, DELHI V/s SMT. SANGEETA SAWHNEY	PUNEET RAI	
		OTHER DETAILS OF ADVOCATES: INCOME TAX(DELHI.CIT.CEN1@INCOMATEX.GOV.IN){}(PETITIONER) PUNEET RAI, ASHVINI KUMAR(PUNEETRAIADVOCATE@GMAIL.COM)(9810023745)(PETITIONER) SANGEETA(UDHAMSINGH1972@GMAIL.COM){}(RESPONDENT)		
76	ITA-799/2023	PR. COMMISSIONER OF INCOME TAX, CENTRAL-1, DELHI V/s SH. PRAVEEN SAWHNEY	PUNEET RAI	
		OTHER DETAILS OF ADVOCATES:		
FOR FINAL HEARING				
77	FAO (COMM)-7/2021 CM APPL. 30913/2020	GTI INFOTEL PRIVATE LIMITED V/s ML INFOMAP PRIVATE LIMITED	SAQUIB ARBAB, SAQUIB ARBAB, ANKUSH CHATTOPADHYAY	
		OTHER DETAILS OF ADVOCATES: ANKUSH CHATTOPADHYAY(ANKUSH@ASIALAWOFFICES.COM)(9910171379)(PETITIONER)		
FOR FINAL DISPOSAL				
78	W.P.(C)-13449/2022	BURBERRY INDIA PRIVATE LIMITED V/s THE DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE 4(2), NEW DELHI & ORS.	SAUMYENDRA SINGH TOMAR	
		OTHER DETAILS OF ADVOCATES: VISHAL KALRA AND S S TOMAR(VKALRA@VKLEGAL.IN)(9999303447)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
79	W.P.(C)-2451/2023	PRAMERICA LIFE INSURANCE LTD. V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 19-1 & ANR.	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: VIBHU(VIBHU@SALILKAPOOR.CO){}(PETITIONER) SALIL KAPOOR AND SANAT KAPOOR(ANANYA@SALILKAPOOR.COM)(9912062989)(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JIDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
FOR FINAL DISPOSAL (CONNECTED)				
80	ITA-696/2023	PR. COMMISSIONER OF INCOME TAX-1 V/s M/S EXPEDITORS INTERNATIONAL (INDIA) PVT. LTD.	SANJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR , EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) PRABHU DAMODAR(PRABHU.DAMODAR@EXPEDITORS.COM){}(RESPONDENT) ROHAN (ROHAN.KHARE@AZBPARTNERS.COM){}(RESPONDENT)		
81	ITA-698/2023	PR. COMMISSIONER OF INCOME TAX-1 V/s M/S EXPEDITORS INTERNATIONAL (INDIA) PVT. LTD.	SANJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR (ADVSKMISHRA@GMAIL.COM)(9871645985)(PETITIONER) PRABHU (PRABHU.DAMODAR@EXPEDITORS.COM){}(RESPONDENT) ROHAN(ROHAN.KHARE@AZBPARTNERS.COM){}(RESPONDENT)		
82	ITA-702/2023 WITH ITA 703/2023 ITA 704/2023 ITA 705/2023	PR. COMMISSIONER OF INCOME TAX-1 V/s M/S EXPEDITORS INTERNATIONAL (INDIA) PVT. LTD.	SANJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR , EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) ROHAN KHARE(ROHAN.KHARE@AZBPARTNERS.COM){}(RESPONDENT) PRABHU DAMODAR(PRABHU.DAMODAR@EXPEDITORS.COM){}(RESPONDENT)		
83	ITA-703/2023	PR. COMMISSIONER OF INCOME TAX-1 V/s M/S EXPEDITORS INTERNATIONAL (INDIA) PVT. LTD.	SANJAY KUMAR	

		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR , EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) PRABHU (PRABHU.DAMODAR@EXPEDITORS.COM)()(RESPONDENT) PRABHU (PRABHU.DAMODAR@EXPEDITORS.COM)()(RESPONDENT) ROHAN (ROHAN.KHARE@AZBPARTNERS.COM)()(RESPONDENT)	
84	ITA-704/2023	PR. COMMISSIONER OF INCOME TAX-1 V/s M/S EXPEDITORS INTERNATIONAL (INDIA) PVT. LTD.	SANJAY KUMAR
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR , EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) PRABHU DAMODAR(PRABHU.DAMODAR@EXPEDITORS.COM)()(RESPONDENT) ROHAN.KHARE(ROHAN.KHARE@AZBPARTNERS.COM)()(RESPONDENT)	
85	ITA-705/2023	PR. COMMISSIONER OF INCOME TAX-1 V/s EXPEDITORS INTERNATIONAL (INDIA) PVT. LTD.	SANJAY KUMAR
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR (ADVSKMISHRA@GMAIL.COM)(9871645985)(PETITIONER) PRABHU (PRABHU.DAMODAR@EXPEDITORS.COM)()(RESPONDENT) ROHAN (ROHAN.KHARE@AZBPARTNERS.COM)()(RESPONDENT)	
86	ITA-7/2024 CM APPL. 297/2024	PR. COMMISSIONER OF INCOME TAX-1 V/s M/S EXPEDITORS INTERNATIONAL (INDIA) PVT. LTD.	SANJAY KUMAR
		OTHER DETAILS OF ADVOCATES: INCOME TAX(DELHI.CIT.IT1@INCOMETAX.GOV.IN)()(PETITIONER) SANJAY KUMAR & EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) EXPEDITORS INTERNATIONAL PVT LTD(ROHAN.KHARE@AZBPARTNERS.COM)()(RESPONDENT) PRABHU(PRABHU.DAMODAR@EXPEDITORS.COM)()(RESPONDENT)	
PART-HEARD MATTERS			
87	LPA-114/2013 CM APPL. 4428/2015 (CROSS OBJ.) CM APPL. 7030/2015 CM APPL. 39768/2016	NEELAM ARYA V/s DIN MOHD (DECEASED) AND ORS	VISHAL SINGH, YEESHU JAIN, KAPOOR & COMPANY, AVIRAL TIWARI, RAJAT ARORA, JYOTI TYAGI, SANJAY KUMAR PATHAK, SUNIL KUMAR JHA
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SUNIL KUMAR JHA(ADV.SUNILJHA@GMAIL.COM)(9711684779)(RESPONDENT)	
88	RFA(COMM)-93/2025	M/S SURAJ HOLDING LTD V/s NAMITA GUPTA	HEMANT MANJANI
		OTHER DETAILS OF ADVOCATES: HEMANT MANJANI , SAGRIKA TANWAR(HEMANTMANJANIADV@GMAIL.COM)(9818182925)(PETITIONER) VINEET(VINEET@VAGINV.COM)(0)(RESPONDENT)	
END OF THE BOARD MATTERS			
89	W.P.(C)-1446/2022 WITH W.P.(C) 1939/2022	NISHIT CAPINVEST PVT. LTD. V/s ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE-13	RAVI PRATAP MALL
		OTHER DETAILS OF ADVOCATES: RAVI PRATAP MALL(RAVIPRATAP@HOTMAIL.COM)(9911916758)(PETITIONER) DELHI DCIT INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)	
90	W.P.(C)-1939/2022	NISHIT CAPINVEST PVT LTD. V/s M/S ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 13, DELHI	RAVI PRATAP MALL
		OTHER DETAILS OF ADVOCATES: RAVI PRATAP MALL(RAVIPRATAP@HOTMAIL.COM)(9911916758)(PETITIONER) DELHI DCIT INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)	

COURT NO. 42
HON'BLE MS. JUSTICE PRATHIBA M.SINGH
HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT,
MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

CLICK HERE FOR VC
<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt6>

Meeting No. 1669 92 0249

Join from a video conferencing system or application
Dial:

dhcvirtualcourt6@dhcvirtualcourt.webex.com

You can also dial 210.4.202.4 and enter your meeting number.

Join by phone
Access Code: 1669 92 0249

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
courtmaster@pmsingh.in
courtmaster09@gmail.com

NOTE: Counsels and Litigants may send their apperances through the following
link/form. This form shall be available during Court hearing days
from 09:00 A.M – 04:30 P.M..

<https://forms.gle/LszUZH9YMBfTrAu7>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CONNECTED MATTERS (ANMM)				
1	W.P.(C)-8035/2024(Disposed off case) REVIEW PET. 373/2024 CM APPL. 52659/2024 CM APPL. 52660/2024 CM APPL. 52780/2024 CM APPL. 52897/2024 CM APPL. 59162/2024 CM APPL. 59163/2024 CM APPL. 59345/2024 CM APPL. 59346/2024 CM APPL. 61322/2024 WITH W.P.(C) 8489/2024	SHABNAM BURNEY V/s UNION OF INDIA AND ORS	SUBHASH CHAND, RAFID AKHTER, PRASANNA S, YASH S VIJAY, S D WINDLESH	
		OTHER DETAILS OF ADVOCATES: SUDHASH CHAND BUDHIRAJA(SUBHASH.ADVOCATE@GMAIL.COM)(9871286869)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MR. BAU QURESHI()(9818185511)(RESPONDENT) MR. YAMIN QURESHI()(9811027939)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)()(RESPONDENT) THE COMMISSIONER OF POLICE(CP.BSBASSI@NIC.IN, GSTOKHLAD@GMAIL.COM)()(RESPONDENT) PRASANNA S()(8750350762)(PETITIONER) INCOME TAX(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) YASH S VIJAY(CHAMBERS@YASHSVIJAY.COM)(9953300973)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SUBHASH CHANDRA(SUBHASH.ADVOCATE@GMAIL.COM, UOIDHC@GMAIL.COM,		

ADVANCE CAUSE LIST

		DDACHAMBERHC@YAHOO.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAFID AKHTER(RAFID@OUTLOOK.IN)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) PRASANNA S.()(8750350762)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) S D WINDLESH(SDWINDLESHADV@GMAIL.COM)(9811169203)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
2	W.P.(C)-7594/2018 CM APPL. 30022/2018 CM APPL. 41886/2024 CM APPL. 42188/2024 CM APPL. 42189/2024 CM APPL. 47142/2024 CM APPL. 48597/2024 CM APPL. 57187/2024 CM APPL. 62545/2024 CM APPL. 69901/2024 WITH W.P.(C) 14094/2024 W.P.(C) 17064/2024 W.P.(C) 15399/2024 W.P.(C) 13190/2024 W.P.(C) 8489/2024	COURT ON ITS OWN MOTION V/s UNION OF INDIA & ORS	GAUTAM NARAYAN, HARSH GATTANI, SMRITI CHURIWAL, KAWALPREET KAUR, YOGESH MAHAJAN, PRIYAM MEHTA, KUMAR UTKARSH, PALVINDER SINGH, VIVEK KUMAR TANDON, SUMEET PUSHKARNA, RITU DAMAN BHARDWAJ, D.S. MEHANDRU, ANCHIT SHARMA, D S MEHANDRU, SUNDER KHATRI	
		OTHER DETAILS OF ADVOCATES: HARSH GATTANI(HARSHGATTANI@OUTLOOK.COM)(7415314431)(PETITIONER) RITU DAMAN, PUJA KALRA, NDMC(RIPUDAMAN@GMAIL.COM, PUJAKALRA09@GMAIL.COM, CLO-NDMC@MCD.NIC.IN)(0)(RESPONDENT) RAVINDER, SANTOSH KUMAR TRIPATHI, UNION OF INDIA(RAVINDERCLOMCD@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)(0)(RESPONDENT) VIDHI PARTNERS(SMRITI.CHURIWAL@VIDHIIPARTNERS.COM, VIDHI.DELHI@VIDHIIPARTNERS.COM)(7738959644)(PETITIONER) SANGEETA BHARTI, PROJOB, MCD(SANGEETABHARTI@GMAIL.COM, PROJOB306@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, MCD, SANJEEV SABHARWAL(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, SOLICITOR6@GMAIL.COM)(9868250806)(RESPONDENT) ALI QAMBAR ZAIDI(NAYAB@HRLN.ORG)(9693593950)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) YOGESH MAHAJAN(Y_MAHAJAN@YMAIL.COM)(9868814751)(PETITIONER) HARSH, RITU DAMAN, PUJA KALRA(HARSHGATTANI@OUTLOOK.COM, RIPUDAMAN@GMAIL.COM, PUJAKALRA09@GMAIL.COM)(0)(RESPONDENT) NDMC, RAVINDER, SANTOSH KUMAR TRIPATHI(CLO-NDMC@MCD.NIC.IN, RAVINDERCLOMCD@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SMRITI, VIDHI(SMRITI.CHURIWAL@VIDHIIPARTNERS.COM, VIDHI.DELHI@VIDHIIPARTNERS.COM)(0)(RESPONDENT) SANGEETA BHARTI, PROJOB, MCD(SANGEETABHARTI@GMAIL.COM, PROJOB306@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SOLICITOR, NAYAB, UNION OF INDIA(SOLICITOR6@GMAIL.COM, NAYAB@HRLN.ORG, UOIDHC@GMAIL.COM)(0)(RESPONDENT) SUDHANSHU TIWARI(THEJURISPULSE@GMAIL.COM)(7838889995)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANGEETA BHARTI()(9811112863)(RESPONDENT) DEFENCE COLONY RESIDENT WELFARE ASSOCIATION()(7217600705)(RESPONDENT) ARVIND SAH(ARVIND_SAHINDIA@YAHOO.COM)(9811555076)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) MONIKA ARORA(OFFICEADVMONIKA@GMAIL.COM)(0)(RESPONDENT)		
3	W.P.(C)-8489/2024 CM APPL. 34941/2024 CM APPL. 63347/2024 CM APPL. 12263/2025 WITH W.P.(C) 7594/2018	KRISHAN KUMAR & ORS. V/s DELHI JAL BOARD & ORS.	APOORVA PANDEY	
		OTHER DETAILS OF ADVOCATES: APOORVA PANDEY AND ADYASHA NANDA(APOORVA@APTLEGAL.IN, DELHIOFFICE@APTLEGAL.IN)(9717252620)(PETITIONER) DELHI JAL BOARD(SANGEETABHARTI@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DELHI VILLAGE DEVELOPMENT BOARD(CDEVELOP@NIC.IN, DIRM-PWD@DELHI.GOV.IN)(0)(RESPONDENT) APOORVA PANDEY AND ADYASHA NANDA(APOORVA@APTLEGAL.IN, DELHIOFFICE@APTLEGAL.IN)(9717252606)(PETITIONER) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)(0)(RESPONDENT)		
4	W.P.(C)-9617/2022 WITH W.P.(C) 7594/2018	COURT ON ITS OWN MOTION V/s GOVT. OF NCT OF DELHI AND ORS	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		

ADVANCE CAUSE LIST

5	W.P.(C)-10480/2024 CM APPL. 43099/2024	AMITA SACHDEVA & ANR. V/s GOVT OF NCT OF DELHI & ORS.	AMITA SACHDEVA	
		OTHER DETAILS OF ADVOCATES: MALLIKA PARMAR(MALLIKA.PARMAR@YAHOO.COM)(9971428439)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)(0)(RESPONDENT)		
6	W.P.(C)-13190/2024	MAHARANI BAGH CO-OPERATIVE HOUSE BUILDING AND WELFARE SOCIETY LTD., & ANR. V/s UNION OF INDIA& ORS.	RANJAN MISHRA, GAUTAM DHAMIJA	
		OTHER DETAILS OF ADVOCATES: UDAYAN JAIN(UDAYAN@UDAYANJAIN.COM)(9810336364)(PETITIONER) DDA, MCD(DDACHAMBERHC@YAHOO.COM, COMMISSIONER@MCD.NIC.IN, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) DELHI JAL BOARD(CEODELHI.DJB@NIC.IN, SANGEETABHARTI@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA, SANTOSH KUMAR TRIPATHI(UOIDHC@GMAIL.COM, SECYURBAN@NIC.IN, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) FLOOD CONTROL, DDA(CEIFCD@GMAIL.COM, DDA-WEB@DDA.GOV.IN, DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) GAUTAM DHAMIJA(GAUTAM@MIMANSALAW.IN)(9899809187)(PETITIONER)		
7	W.P.(C)-15399/2024 CM APPL. 4918/2025 CM APPL. 8786/2025	SHAIENDRA BHATNAGAR V/s GOVT OF NCT OF DELHI & ORS.	VIPIN CHAUDHARY, SHALENDRA BHATNAGAR, SRINIVASAN RAMASWAMY, BEENASHAW NANDA SONI	
		OTHER DETAILS OF ADVOCATES: SHAIENDRA BHATNAGAR & ASSOCIATES(SHAIENDRA@SBASSOCIATES.IN, ADVOCATEVIPINCHAUDHARY@GMAIL.COM)(9811101476)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, MCD- ITHELPDESK@MCD.NIC.IN, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) DELHI JAL BOARD(SANGEETABHARTI@GMAIL.COM, GRIEVANCES-DJB@DELHI.GOV.IN, SW3DJB@GMAIL.COM)(9811112863)(RESPONDENT) SHAIENDRA BHATNAGAR(SHAIENDRA@SHASSOCIATES.IN)(9811101476)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SHAIENDRA BHATNAGAR(SHAIENDRA@SBASSOCIATES.IN)(9811101476)(PETITIONER) SANTOSH KUMAR TRIPATHI (STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) DELHI JAL BOARD(GRIEVANCES-DJB@DELHI.GOV.IN,)(0)(RESPONDENT) SRINIVASAN RAMASWAMY(SRINIVASAN@KRADVOCATES.IN)(8750541571)(RESPONDENT) BEENASHAW NANDA SONI(BEENASHAW.LAWOFFICE@GMAIL.COM)(9811270125)(RESPONDENT)		
8	W.P.(C)-17064/2024	RAVINDER YADAV V/s GOVT. OF NCT OF DELHI & ORS.	RAVINDER KUMAR	
		OTHER DETAILS OF ADVOCATES: RAVINDER YADAV(KOSLIARAVI@GMAIL.COM)(9015367210)(PETITIONER) BHAVANA KATARIA STANDING COUNSEL OF GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) SANJEEV SABHARWAL STANDING COUNSEL OF MCD(SOLICITOR6@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SANJEEV SABHARWAL STANDING COUNSEL OF MCD(SOLICITOR6@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(9810031680)(RESPONDENT) CS DELHI, PSPWD, PSUD, PWD(CSDELHI@NIC.IN, PSPWD@NIC.IN, PSUD@NIC.IN, DIRM- PWD@GMAIL.COM)(0)(RESPONDENT) CE PWD DELHI, ENIC- PWD, EE PWD(CEPWDELHIIMZM3@GMAIL.COM, ENIC-PWD@DELHI.GOV.IN, EEPWDELHIM141@GMAIL.COM)(0)(RESPONDENT) CEIFCD, IFCFCIV, DJB(CEIFCD@GMAIL.COM, IFCFCIV@GMAIL.COM, MEMBERDRAINAGEDJB@GMAIL.COM)(0)(RESPONDENT) MCD, SDM(COMMISSIONER@MCD.NIC.IN, DCNGZSDMC@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 42
 DIVISION BENCH- III
 HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT,
 MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

CLICK HERE FOR VC
<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt6>

Meeting No. 1669 92 0249

Join from a video conferencing system or application
 Dial:

dhcvirtualcourt6@dhcvirtualcourt.webex.com

You can also dial 210.4.202.4 and enter your meeting number.

Join by phone
 Access Code: 1669 92 0249

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
courtmaster@pmsingh.in

NOTE: Counsels and Litigants may send their apperances through the following
 link/form. This form shall be available during Court hearing days
 from 09:00 A.M - 04:30 P.M..

<https://forms.gle/LszUZHy9YMBfTrAu7>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	W.P.(C)-3434/2017	EASTERN BROADCAST SOLUTIONS PVT. LTD & ORS. V/s THE COMMISSIONER OF CUSTOMS (IMPORT) & ORS.	TARUN GULATI, GAURAV PRAKASH, JUDY JAMES	
		OTHER DETAILS OF ADVOCATES:		
2	W.P.(C)-683/2019 CM APPL. 3019/2019	TV TODAY NETWORK LIMITED V/s UNION OF INDIA & ANR.	TARUN GULATI, RAVI PRAKASH	
		OTHER DETAILS OF ADVOCATES: TARUN GULATI(SANJAY1.SHARMA@PDSLEGAL.COM)(9999971690)(PETITIONER)		
3	W.P.(C)-13557/2019 CM APPL. 54874/2019 CM APPL. 14800/2021 CM APPL. 14801/2021 WITH W.P.(C) 1149/2020 W.P.(C) 8805/2022	TRANTER INDIA PVT. LTD. AND ORS. V/s COMPETITION COMMISSION OF INDIA AND ORS.	RAHUL GOEL, RAHUL GOEL, ANISH GUPTA, SAMAR BANSAL, HARISH VAIDYANATHAN SHANKAR, SAMAR BANSAL	
		OTHER DETAILS OF ADVOCATES: RAHUL GOEL()(9899027144)(PETITIONER) RAHULGOEL(RAHUL.GOEL@ANANTLAW.COM)(9899027144)(PETITIONER) RAHUL GOEL , ANU MONGA(RAHUL.GOEL@ANANTLAW.COM)(9899027144)(PETITIONER) SAMAR BANSAL(SAMAR.BANSAL@GMAIL.COM)(9810999330)(RESPONDENT) ADARSH (ADARSHT912003@GMAIL.COM)()(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAHUL GOEL(RAHUL.GOEL@ANANTLAW.COM)(9899027144)(PETITIONER) SAMAR BANSAL(OFFICE@CSBLEGAL.IN)(8800613054)(RESPONDENT)		

4	W.P.(C)-1149/2020 WITH W.P.(C) 8805/2022	ADARSH TRIPATHI V/s UNION OF INDIA AND ORS.	ANISH GUPTA, HARISH VAIDYANATHAN SHANKAR, SAMAR BANSAL, RAHUL GOEL, INDUSLAW, SAMAR BANSAL	
		OTHER DETAILS OF ADVOCATES: ANISH GUPTA()(9560322297)(PETITIONER) SAMAR BANSAL(OFFICE@CSBLEGAL.IN)(8800613054)(RESPONDENT)		
5	W.P.(C)-8805/2022 CM APPL. 26517/2022 CM APPL. 52297/2024	M/S INTERNATIONAL COMPUTER RESOURCES & ANR. V/s UNION OF INDIA & ORS.	AKASH CHATTERJEE, KAUSHAL KUMAR SINGH, SAMAR BANSAL	
		OTHER DETAILS OF ADVOCATES: VIJAY KASANA(VIJAYDKASANA@GMAIL.COM, SHEFALIMUNDE@YAHOO.CO.IN)(9873416665)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SHEFALI MUNDE(SHEFALIMUNDE@YAHOO.COM)(9810895033)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SAMAR BANSAL(OFFICE@CSBLEGAL.IN)(8800613054)(RESPONDENT)		
6	W.P.(C)-9289/2022 WITH W.P.(C) 9321/2022	GANESH PRASAD V/s NEW DELHI MUNICIPAL COUNCIL & ANR.	BHARAT AGGARWAL, RAJINDER KUMAR, ANAND CHANDRA SHAILANI	
		OTHER DETAILS OF ADVOCATES: DHARMENDER SHARMA()(9899972647)(PETITIONER) NEW DELHI MUNICIPAL COUNCIL (LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAJINDER KUMAR(RAJAN3LION@GMAIL.COM)(9873202832)(PETITIONER) ANAND CHANDRA SHAILANI(ANANDSHAILANI@GMAIL.COM)(9818447715)(PETITIONER)		
7	W.P.(C)-9321/2022	MANOJ KUMAR V/s NEW DELHI MUNICIPAL COUNCIL & ANR.	BHARAT AGGARWAL, RAJINDER KUMAR, ANAND CHANDRA SHAILANI	
		OTHER DETAILS OF ADVOCATES: DHARMENDER SHARMA()(9899972647)(PETITIONER) NEW DELHI MUNICIPAL COUNCIL (LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAJINDER KUMAR(RAJAN3LION@GMAIL.COM)(9873202832)(PETITIONER) ANAND CHANDRA SHAILANI(ANANDSHAILANI@GMAIL.COM)(9818447715)(PETITIONER)		
FOR ADMISSION				
8	CM APPL. 19603/2025 In W.P.(C)-1973/2022	BUNGALOW ROAD JAWAHAR NAGAR HAWKERS UNION. V/s COMMISSIONER OF POLICE AND ORS	KAMLESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: KAMLESH KUMAR MISHRA (KAMLESH.LEGALAID@GMAIL.COM)(9582388509)(PETITIONER) SANTOSH KUMAT TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) NORTH DELHI MUNICIPAL CORPORATION(CLO-NDMC@MCD.NIC.IN, RAVINDERCLOMCD@GMAIL.COM)()(RESPONDENT) KAMLESH KUMAR MISHRA(KAMLESH.LEGALAID@GMAIL.COM)(9582388509)(RESPONDENT) RAVINDER KUMAR(RAVINDERCLOMCD@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
9	W.P.(C)-15167/2024 CM APPL. 63578/2024	SHRI PARMOD BAHL V/s REGISTRAR, COOPERATIVE SOCIETIES AND ANR	NEETA BAHL, RIZWAN LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR SHARMA(BAHL_NEETA@REDIFFMAIL.COM)(9811029887)(PETITIONER) SVK ZEROX, SANTOSH KUMAR TRIPATHI(SVKZEROX@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ()()(RESPONDENT)		
10	W.P.(C)-1271/2025	M/S FACTOTUM SERVICES PRIVATE LIMITED & ANR. V/s COMMISSIONER OF CENTRAL TAX AND CGST DELHI EAST	SIDDARTH MALHOTRA	
		OTHER DETAILS OF ADVOCATES: SIDDARTH MALHOTRA()(9899929323)(PETITIONER) SIDDARTH MALHOTRA(ADVSIDDARTHMALHOTRA@GMAIL.COM)(9899929323)(PETITIONER) GST DELHI EAST, ANUSHREE NARAIN(GSTDELHIEAST.LEGAL@GMAIL.COM, ANUSHREENARAIN@GMAIL.COM)(0)(RESPONDENT)		
11	W.P.(C)-2106/2025 CM APPL. 9972/2025	VIBHOR MARKETING PVT LTD V/s SALES TAX OFFICER CLASS II/ AVATO, WARD 83, DELHI & ANR.	PUNEET RAI	
		OTHER DETAILS OF ADVOCATES: PUNEET RAI & SANJAY SHARMA(PUNEETRAIADVOCATE@GMAIL.COM)(9810023745)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
12	W.P.(C)-2177/2025 CM APPL. 10283/2025	M/S SPARCO BATTERIES PVT LTD V/s UNION OF INDIA & ANR.	AKSHAY SINGH	

		OTHER DETAILS OF ADVOCATES: PRABHAT KUMAR & MEHAK DHIMAN(OFFICE@RKLEGAL.ORG)(9312315121)(PETITIONER) PRABHAT KUMAR AND MEHAK DHIMAN(OFFICE@RKLEGAL.ORG)(9312315121)(PETITIONER) SANTOSH KUMAR TRIPATHI, HARPREET(STANDINGCOUNSELGNCTD@GMAIL.COM, HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9868250806)(RESPONDENT) INCOME TAX, RK LEGAL, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, OFFICE@RKLEGAL.COM, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) CGST DELHI WEST LEGAL(CGSTDELHIWESTLEGAL@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, UNION OF INDIA, DG CEI ADJ(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIHDC@GMAIL.COM, DGCEIADJ@GMAIL.COM)(9868250806)(RESPONDENT) INCOME TAX, HARPREET(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(0)(RESPONDENT) CGST DELHI WEST, RK LEGAL(CGSTDELHIWESTLEGAL@GMAIL.COM, OFFICE@RKLEGAL.ORG)(0)(RESPONDENT)		
13	W.P.(C)-2256/2025 CM APPL. 10638/2025 WITH W.P.(C) 2257/2025	M/S NABCO BATTERIES (THROUGH ITS PROPRIETOR SH SUMIT RAMSISARIA & ANR. V/s OFFICE OF COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX (THROUGH COMMISSIONER) & ANR.	RAKESH PRASAD SINGH	
		OTHER DETAILS OF ADVOCATES: R.P. SINGH(USRLEGALADVISORS@GMAIL.COM)(9990174008)(PETITIONER) ANURAG, DELHI NORTH LEGAL, CGST DELHI SOUTH(ANURAGDULAW@GMAIL.COM, DELHINORTH-LEGAL@GOV.IN, LEGAL.CGSTDELHISOUTH@GOV.IN)(0)(RESPONDENT)		
14	W.P.(C)-2257/2025 CM APPL. 10649/2025	M/S SIDDHARTH INDUSTRIES (THROUGH ITS PROPRIETOR SH SIDDHARTH RAMSISARIA) & ANR. V/s OFFICE OF COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX (THROUGH COMMISSIONER) & ANR.	RAKESH PRASAD SINGH	
		OTHER DETAILS OF ADVOCATES: R.P. SINGH(USRLEGALADVISORS@GMAIL.COM)(9990174008)(PETITIONER) ANURAG, DELHI NORTH LEGAL, CGST DELHI SOUTH(ANURAGDULAW@GMAIL.COM, DELHINORTH-LEGAL@GOV.IN, LEGAL.CGSTDELHISOUTH@GOV.IN)(0)(RESPONDENT)		
15	W.P.(C)-2394/2025 CM APPL. 11289/2025	M/S MATHUR POLYMERS V/s UNION OF INDIA & ORS.	AKHIL KRISHAN MAGGU	
		OTHER DETAILS OF ADVOCATES: AKHIL KRISHAN MAGGU, VIKAS SAREEN, AYUSH MITTAL & MANINDER KAUR(MAGGUAKHIL@YMAIL.COM)(9650046568)(PETITIONER) UNION OF INDIA, GSTI, CGST DELHI WEST LEGAL(UOIHDC@GMAIL.COM, GSTI.MEZU@GOV.IN, CGSTDELHIWESTLEGAL@GMAIL.COM)(1123384193)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
16	CUSAA-10/2024 CM APPL. 6962/2024	MOHIT CHADHA V/s THE PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORTS)	CHINMAYA SETH	
		OTHER DETAILS OF ADVOCATES: AK SETH CHINMAYA SETH(CONFLUENCELEGAL.LAW@GMAIL.COM)(9916105477)(PETITIONER) SONU(SONUBHATNAGAROFFICE@GMAIL.COM)(0)(RESPONDENT) SATISH(SATISHLAW@YAHOO.COM)(0)(RESPONDENT)		
17	LPA-1254/2007	GOVT. OF NCT OF DELHI V/s ANIL KUMAR & ORS	AMIET ANDLAY, HETU ARORA, C. MOHAN RAO, M K BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
18	SERTA-17/2019	COMMISSIONER CENTRAL EXCISE & SERVICE TAX, CENTRAL TAX DELHI SOUTH COMMISSIONERATE V/s M/S DHILLON AVIATION PVT LIMITED	SONU BHATNAGAR, ANIL KATHURIA, SANJEEV BHARDWAJ, ANIL KUMAR KATHURIA	
		OTHER DETAILS OF ADVOCATES: SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(9810134678)(PETITIONER) ANIL KUMAR KATHURIA(ANILKATHURIAADV@GMAIL.COM)(9811426851)(PETITIONER)		
19	W.P.(C)-8292/2016 CM APPL. 36367/2016 WITH W.P.(C) 16913/2022	M/S AXOR GOLD TRADING FZE V/s UNION OF INDIA & ORS	M.D. ADKAR & S.D. SINGH, RAHUL RAHEJA	
		OTHER DETAILS OF ADVOCATES: RAHUL RAHEJA(RAHEJASLAWFIRM@GMAIL.COM)(9811216445)(PETITIONER)		
20	W.P.(C)-16913/2022	M/S AXOR GOLD TRADING FZE V/s COMMISSIONER OF CUSTOMS	RAHUL RAHEJA	
		OTHER DETAILS OF ADVOCATES: RAHUL RAHEJA(RAHEJASLAWFIRM@GMAIL.COM)(9811216445)(PETITIONER) HARPREET (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT)		
21	W.P.(C)-5341/2019	M/S BRITE INTERNATIONAL V/s THE COMMISSIONER OF CUSTOMS (IMPORT),ICD, TUGHLAKABAD,NEW DELHI. & ORS.	PRIYADARSHI MANISH	
		OTHER DETAILS OF ADVOCATES:		

		PRIYADARSHI MANISH(ADVPM01@GMAIL.COM,MANISH406P@REDIFFMAIL.COM)(9212143535)(PETITIONER)	
22	W.P.(C)-5470/2019 WITH W.P.(C) 3083/2022	ALL INDIA SMALL SCALE ICE CREAM MANUFACTURERS ASSOCIATION V/s UNION OF INDIA AND ANR.	SOUMYA KUMAR, MANNAT WARAICH
		OTHER DETAILS OF ADVOCATES: SOUMYA KUMAR()(8586873399)(PETITIONER) MANNAT WARAICH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER)	
23	W.P.(C)-3083/2022 CM APPL. 8930/2022 WITH W.P.(C) 5470/2019	DEL SMALL-SCALE ICE CREAM MANUFACTURERS WELFARES ASSOCIATION (REG) V/s UNION OF INDIA & ANR.	SUJIT KUMAR GHOSH, MANNAT WARAICH
		OTHER DETAILS OF ADVOCATES: SUJIT GHOSH()(9871706348)(PETITIONER) UNION OF INDIA (UOIHDC@GMAIL.COM)(23384193)(RESPONDENT) MANNAT WARAICH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER)	
24	W.P.(C)-9863/2020 CM APPL. 31479/2020	NALIN INDUSTRIES PVT LTD V/s UNION OF INDIA & ORS.	ARVIND SHARMA, ARVIND SHARMA, SATISH KUMAR, GAUTAM SINGHAL, ASHISH KUMAR SHARMA
		OTHER DETAILS OF ADVOCATES: NALIN INDUSTRIES PVT LTD (TARUN132@GMAIL.COM)(9811117691)(RESPONDENT) ARVIND SHARMA(àSLAWASSOCIATES.AS@GMAIL.COM)(9811736977)(PETITIONER) UNION OF INDIA MINISTRY OF FINANCE (MOHAMMADMUQEEM@GMAIL.COM)()(PETITIONER) THE COMMISSIONER OF CUSTOMS EXPORT(IMPORT.ACC@GOV.IN)()(PETITIONER) THE BRANCH MANAGER KARNATAKA BANK (INFO@KTKBANK.COM)()(PETITIONER) KTK BANK(INFO@KTKBANK.COM)()(RESPONDENT) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) ACC(IMPORT.ACC@GOV.IN)()(RESPONDENT) SATISH KUMAR(SATISHLAW716@GMAIL.COM)(9810419742)(PETITIONER) GAUTAM SINGHAL(ASTERISMSLEGAL@GMAIL.COM)(9811898418)(RESPONDENT) ASHISH KUMAR SHARMA(ASHISH_SHARMA35@HOTMAIL.COM)(9810065268)(PETITIONER)	
25	W.P.(C)-15665/2022 CM APPL. 48737/2022	M/S. WAW DIGITRADE PVT. LTD. & ORS. V/s UNION OF INDIA & ORS.	PRIYADARSHI MANISH
		OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH AND ANJALI J. MANISH(ADVPM01@GMAIL.COM)(9212143535)(PETITIONER) CENTRAL BOARD OF DIRECT TAXES(ASINGLASSC@GMAIL.COM)(9818601006)(RESPONDENT) UNION OF INDIA(UOIHDC@GMAIL.COM)(23382163)(RESPONDENT)	
26	W.P.(C)-453/2023 CM APPL. 1768/2023	M/S DEWAN AND SONS V/s UNION OF INDIA & ORS.	PRADEEP JAIN
		OTHER DETAILS OF ADVOCATES: PRADEEP JAIN(JAINGLOBUS@GMAIL.COM)(9212023661)(PETITIONER) UNION OF INDIA(UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) HARPREET (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)	
27	W.P.(C)-1833/2023	SOUTH EXTENSION PART II MARKET TRADERS WELFARE ASSOCIATION & ORS. V/s MUNICIPAL CORPORATION OF DELHI & ORS.	VARUN KAPUR, SHOBHANA TAKIAR
		OTHER DETAILS OF ADVOCATES: VARUN KAPOOR (NURAV604@GMAIL.COM)(9910032035)(PETITIONER) CLOMCDHQ(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SHOBHANA TAKIAR(SHOBHANA_TAKIAR@YAHOO.CO.IN)(9810962950)(RESPONDENT) SHOBHANA TAKIAR(SHOBHANA_TAKIAR@YAHOO.CO.IN)(9810962950)(RESPONDENT)	
28	W.P.(C)-5307/2023 CM APPL. 32497/2024	SAVITA JAISWAL (DECEASED), THROUGH- LEGAL HEIRS V/s THE REGISTRAR, DELHI COOPERATIVE SOCIETIES, GNCTD & ANR.	MANOHAR LAL, SUMESH MALHOTRA
		OTHER DETAILS OF ADVOCATES: MANOHAR LAL(INFO@MANOHARLAL.LEGAL)(9810510145)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) BHARDWAJ LAW FIRM(BHARDWAJLAWFIRMS@GMAIL.COM)()(RESPONDENT) DPSCGHS(ADMIN@DPSCGHS DAL.COM)()(RESPONDENT) SUJATA KASHYAP, R JAISAL, RCOOP(KASHYAPSUJATA@YAHOO.CO.IN, RJAISWAL@INDIA-CONSULTS.COM, RCOOP@NIC.IN)()(PETITIONER) SUMESH MALHOTRA(INDALILAWPARTNERS@GMAIL.COM)(9718474827)(RESPONDENT)	
29	W.P.(C)-11959/2023	DIN CO OPERATIVE GROUP HOUSING SOCIETY LTD V/s THE REGISTRAR OF CO OPERATIVE SOCIETIES AND OTHERS	ASHISH SHANKAR KULSHRESTHA, S S SASTRY
		OTHER DETAILS OF ADVOCATES: A.S.KULSHRESTHA(ASHISHK04@GMAIL.COM)(9811166164)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GURMAAN SINGH()(9810258358)(RESPONDENT)	

		MS. MANJEET KAUR()(9810258352)(RESPONDENT) S S SASTRY(SSSASTRY@GMAIL.COM)(9811699122)(RESPONDENT)	
30	W.P.(C)-13056/2023 CM APPL. 51577/2023	MS AKSMD RECHARGEABLE VEHICLES PRIVATE LIMITED V/s COMMISSIONER OF CENTRAL TAX AND GST GST DELHI NORTH COMMISSIONERATE	SIDDARTH MALHOTRA
		OTHER DETAILS OF ADVOCATES: SIDDHARTH MALHOTRA(ADVSIDDARTHMALHOTRA@GMAIL.COM)(9899929323)(PETITIONER) DELHI NORTH(DELHINORTH-LEGAL@GOV.IN)()(RESPONDENT) ANUSHREE (ANUSHREENARAIN@GMAIL.COM)()(RESPONDENT)	
31	W.P.(C)-15265/2023 CM APPL. 61144/2023	MS SHRI NAGARJI GOODS CARRIERS AND ANR V/s ADDITIONAL COMMISSIONER CGST APPEALS-II DELHI	PUNEET SINGH ARORA
		OTHER DETAILS OF ADVOCATES: ADITI PANDEY(ADITIPANDEY12@GMAIL.COM)(9810295822)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)	
32	W.P.(C)-15798/2023 WITH W.P.(C) 15815/2023	GREEN DELHI BQS LIMITED V/s DEPUTY COMMISSIONER CGST DIVISION, NARAINA, GST SOUTH DELHI COMMISSIONERATE	YOGENDRA ALDAK
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN (CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) SHASHANK SHARMA(SHASHANK_SHARMA1@OUTLOOK.COM)()(RESPONDENT)	
33	W.P.(C)-15815/2023	JINDAL STAINLESS LIMITED (EARLIER KNOWN AS JSL MEDIA LIMITED) V/s SUPERINTENDENT R-99 CGST DIVISION KIRTI NAGAR	YOGENDRA ALDAK
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN (CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) SHUBHAM TYAGI(SHUBHAMTYAGICBIC@GMAIL.COM)()(RESPONDENT)	
34	W.P.(C)-3609/2024	SUKHJINDER SINGH V/s MUNICIPAL CORPORATION OF DELHI AND ANR.	DHARAMVIR
		OTHER DETAILS OF ADVOCATES: RAJIV KUMAR SHARMA(RAJEEEVADVOCATE@GMAIL.COM)(9350735333)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
35	W.P.(C)-6311/2024	M/S MONISH ENTERPRISES V/s PRINCIPAL COMMISSIONER OF GOODS AND SERVICE TAX NORTH DELHI	PRANAY JAIN, GIBRAN NAUSHAD
		OTHER DETAILS OF ADVOCATES: PRANAY JAIN(PRANNAYJAIN@GMAIL.COM)(8527817330)(PETITIONER) PULKIT PANDEY(DELHINORTH-LEGAL@GOV.IN)()(RESPONDENT) GIBRAN NAUSHAD(GIBRAN.NAUSHAD@GMAIL.COM)(9910305746)(RESPONDENT)	
36	W.P.(C)-7336/2024	SANYAM KUMAR & ORS. V/s UNION OF INDIA AND ANR.	PRABJYOTI KAUR CHADHA, ARUN KHATRI
		OTHER DETAILS OF ADVOCATES: D S CHADHA(PELICANC@YAHOO.CO.IN)(9958148182)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) PANKAJ JUNG PURA(PANKAJ.JUNGPURA@GMAIL.COM)()(RESPONDENT) ARUN KHATRI(ARUNKHATRILAWYER@GMAIL.COM)(9811821180)(RESPONDENT)	
37	W.P.(C)-8974/2024 CM APPL. 36643/2024	JAGJEET SINGH KAPOOR (TRADE NAME- RKD OVERSEAS) V/s COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX AND ANR.	WAHAJ AHMAD KHAN
		OTHER DETAILS OF ADVOCATES: WAHAJ AHMAD KHAN (WAKHAN.BOL@GMAIL.COM)(9818509340)(PETITIONER) APPEAL DELHI(COMMRAPPAL1-CEXDEL@NIC.IN)(0)(RESPONDENT)	
38	W.P.(C)-9154/2024	M/S OPTIEMUS INFRACOM LIMITED V/s UNION OF INDIA & ORS.	KISHORE KUNAL
		OTHER DETAILS OF ADVOCATES: KISHORE KUNAL AND DIVA DEVARSHA(KISHORE.KUNAL@KKCOLAW.IN)(9871278561)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ADITYA SINGLA(ASINGLASSC@GMAIL.COM)(0)(RESPONDENT)	
39	W.P.(C)-10436/2024	ITD-ITD CEM JV V/s COMMISSIONER OF DELHI GOODS AND SERVICES TAX	VIRAG TIWARI

		OTHER DETAILS OF ADVOCATES: RAJESH JAIN, VIRAG TIWARI(VIRAGTIWARI@REDIFFMAIL.COM)(9810042928)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
40	W.P.(C)-10699/2024	VORTEX RUBBER INDUSTRIES PVT LTD V/s COMMISSIONER TRADE TAXES & ORS.	ARIF AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: ARIF AHMED KHAN(ARIFAHMEDKHAN26@GMAIL.COM)(7678676654)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
41	W.P.(C)-11980/2024	SHOBHNAM STEEL PRIVATE LIMITED V/s COMMISSIONER TRADE AND TAXES & ORS	ARIF AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: ARIF AHMED KHAN(ARIFAHMEDKHAN26@GMAIL.COM)(7678676654)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, SANTOSHTRIPATHIOFFICE@GMAIL.COM)(9868250806)(RESPONDENT)		
42	W.P.(C)-13940/2024 CM APPL. 58316/2024	R K AGGARWAL V/s REGISTRAR OF COOPERATIVE SOCIETIES & ORS.	MUKUL AGGARWAL	
		OTHER DETAILS OF ADVOCATES: DHANANJAY MEHLAWAT(DHANANJAY_MEHLAWAT@YAHOO.COM)(9911006159)(PETITIONER) RCOOP, SVK ZEROX(RCOOP@NIC.IN, SVKZEROX@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
43	W.P.(C)-14534/2024 CM APPL. 60948/2024	ZAKIR KHAN V/s DIRECTORATE OF REVENUE INTELLIGENCE DELHI ZONAL UNIT & ORS.	DEEPAK GANDHI, ANURAG OJHA	
		OTHER DETAILS OF ADVOCATES: GAMDHI LEGAL(DEEPAK@GANDHILEGAL.COM)(9811034134)(PETITIONER) DRI LEGAL, SONIA S LAW(DRILEGAL.HQ@GOV.IN, SONIASLAW@HOTMAIL.COM)(0)(RESPONDENT) ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(PETITIONER)		
44	W.P.(C)-14733/2024 CM APPL. 61875/2024	PRANIJ HEIGHTS INDIA PVT LTD V/s THE JOINT COMMISSIONER OF CUSTOMS	PREM RANJAN KUMAR, GIBRAN NAUSHAD	
		OTHER DETAILS OF ADVOCATES: PREM RANJAN KUMAR(ADVPREMRANJAN@GMAIL.COM)(9310143231)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(0)(RESPONDENT) HARPREET ARORA(HARPREETARORAADV@GMAIL.COM)(0)(RESPONDENT) GIBRAN NAUSHAD(GIBRAN.NAUSHAD@GMAIL.COM)(9910305746)(RESPONDENT)		
45	W.P.(C)-16801/2024 WITH W.P.(C) 3297/2025	WORLDLINK LOGISTICS & ORS. V/s UNION OF INDIA & ORS.	SHUBHANKAR JHA	
		OTHER DETAILS OF ADVOCATES: GOVIND KRISHNA DIXIT(SHUBHANKAR.JHA@GMAIL.COM)(9999233551)(PETITIONER) GOVIND KRISHNA DIXIT(SHUBHANKAR.JHA@GMAIL.COM)(9999233551)(PETITIONER) HARPREET SINGH, UNION OF INDIA(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, UOIDHC@GMAIL.COM)(9811253531)(RESPONDENT) RUCHIR MISHRA(RUCHIRMISHRA79@YAHOO.CO.IN)(9811673689)(RESPONDENT) HARPREET SINGH, RUCHIR MISHRA(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, RUCHIRMISHRA79@YAHOO.CO.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
46	W.P.(C)-3297/2025 CM APPL. 15573/2025	AADIDEV ISPAT PRIVATE LIMITED & ANR. V/s UNION OF INDIA & ORS.	SHUBHANKAR JHA	
		OTHER DETAILS OF ADVOCATES: GOVIND KRISHNA DIXIT(SHUBHANKAR.JHA@GMAIL.COM)(9999233551)(PETITIONER) HARPREET SINGH, UNION OF INDIA(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RUCHIR MISHRA, MUKUL SINGH(RUCHIRMISHRA79@YAHOO.CO.IN, MUKULSINGHCGSC@GMAIL.COM)(0)(RESPONDENT)		
47	W.P.(C)-425/2025	ASHOK KUMAR YADAV V/s MUNICIPAL CORPORATION OF DELHI AND ORS	RAVIN RAO	
		OTHER DETAILS OF ADVOCATES: RAVIN RAO & ASSOCIATES(OFFICE@RRPARTNERS.CO.IN)(9871644446)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
48	W.P.(C)-2281/2025 CM APPL. 10744/2025 WITH W.P.(C) 2305/2025 W.P.(C) 2307/2025	M/S ERA INFRA ENGINEERING LIMITED V/s JOINT COMMISSIONER CGST DELHI SOUTH COMMISSIONERATE & ORS.	GURKARAN SINGH	
		OTHER DETAILS OF ADVOCATES: NISHTHA KAURA MONGA(NISHTHA.KAURA09@GMAIL.COM)(9711324902)(PETITIONER) SANTOSH KUMAR TRIPATHI, CGST DELHI SOUTH(STANDINGCOUNSELGNCTD@GMAIL.COM, LEGAL.CGSTDDELHISOUTH@GOV.IN)(9868250806)(RESPONDENT)		

		GST SOUTH(COMMR.GSTSOUTH@GOV.IN, SYSTEM.DELHISOUTH@GMAIL.COM)(0)(RESPONDENT)		
49	W.P.(C)-2305/2025 CM APPL. 10941/2025	M S ERA INFRA ENGINEERING LIMITED V/s JOINT COMMISSIONER CGST DELHI SOUTH COMMISSIONERATE & ORS.	GURKARAN SINGH	
		OTHER DETAILS OF ADVOCATES: NISHTHA KAURA MONGA(NISHTHA.KAURA09@GMAIL.COM)(9711324902)(PETITIONER) CGST DELHI SOUTH, GST SOUTH(LEGAL.CGSTDDELHISOUTH@GOV.IN, COMMR.GSTSOUTH@GOV.IN,)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, DELHI SOUTH(STANDINGCOUNSELGNCTD@GMAIL.COM, SYSTEM.DELHISOUTH@GMAIL.COM)(9868250806)(RESPONDENT)		
50	W.P.(C)-2307/2025 CM APPL. 10945/2025	M S ERA INFRA ENGINEERING LIMITED V/s JOINT COMMISSIONER CGST DELHI SOUTH COMMISSIONERATE & ORS.	GURKARAN SINGH	
		OTHER DETAILS OF ADVOCATES: NISHTHA KAURA MONGA(NISHTHA.KAURA09@GMAIL.COM)(9711324902)(PETITIONER) CGST DELHI SOUTH(LEGAL.CGSTDDELHISOUTH@GOV.IN, COMMR.GSTSOUTH@GOV.IN,)0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, DELHI SOUTH(STANDINGCOUNSELGNCTD@GMAIL.COM, SYSTEM.DELHISOUTH@GMAIL.COM)(9868250806)(RESPONDENT)		
51	W.P.(C)-2883/2025	ANIL V/s REGISTRAR OF COOPERATIVE SOCIETY & ORS	YATIN SHARMA	
		OTHER DETAILS OF ADVOCATES: YATIN SHARMA(TAXOCATE@GMAIL.COM)(9773903778)(PETITIONER) RCOOP, DEPUTY REGISTRAR, MANTOLA COOP SOCIETY(RCOOP@NIC.IN, DEPUTYREGISTRARRCS@GMAIL.COM, MANTOLACOOPSOCIETY@GMAIL.COM)0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
52	LPA-141/2013 WITH LPA 143/2013 LPA 142/2013 LPA 618/2015	KING AIRWAYS V/s MANJIT SINGH	RAJIV SHANKAR Divedi, PREMASHIS CHOUDHURY, MANISHA PARMAR	
		OTHER DETAILS OF ADVOCATES: MANISHA PARMAR(MANISHA.PARMAR1025@GMAIL.COM)(9999699762)(PETITIONER)		
53	LPA-142/2013 WITH LPA 618/2015	KING AIRWAYS V/s CAPTAIN PRITAM SINGH	RAJIV SHANKER DVIVEDI, PREMASHIS CHOUDHURY, MANISHA PARMAR	
		OTHER DETAILS OF ADVOCATES: MANISHA PARMAR(MANISHA.PARMAR1025@GMAIL.COM)(9999699762)(PETITIONER)		
54	LPA-143/2013 WITH LPA 618/2015	KING AIRWAYS V/s N.D. KATHURIA	RAJIV SHANKAR Divedi, PREMASHIS CHOUDHURY, SHOHIT CHAUDHARY, PANKAJ AGARWAL, MANISHA PARMAR	
		OTHER DETAILS OF ADVOCATES: MANISHA PARMAR(MANISHA.PARMAR1025@GMAIL.COM)(9999699762)(PETITIONER)		
55	LPA-618/2015 CM APPL. 19114/2015 CM APPL. 30801/2018 CM APPL. 30806/2018	CAPTAIN PRITAM SINGH V/s M/S KING AIRWAYS	SHOHIT CHAUDHRY, ABHINAV BAJAJ, MANISHA PARMAR	
		OTHER DETAILS OF ADVOCATES: ABHINAV BAJAJ()8860158361)(PETITIONER) ABHINAV BAJAJ()9910161609)(PETITIONER) MANISHA PARMAR(MANISHA.PARMAR1025@GMAIL.COM)(9999699762)(PETITIONER)		
FOR FINAL HEARING				
56	CUSAA-49/2024	PRINCIPAL COMMISSIONER OF CUSTOMS V/s NARANG MACHINERY STORE & ANR.	AAKARSH SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: AAKARSH SRIVASTAVA(AAKARSHS@GMAIL.COM)(9871094948)(PETITIONER) NARANG(GNARANG.NRB@GMAIL.COM)(9810045308)(RESPONDENT) CUSTOMS AUTHORITY FOR ADVANCE RULINGS(CUS-ADVRULINGS.DEL@GOV.IN)()(RESPONDENT) DHARMENDER(LITIGATION@NITYATAX.COM)(9873098703)(RESPONDENT)		
FOR FINAL DISPOSAL				
57	LPA-937/2013 CM APPL. 14982/2025 WITH LPA 943/2013	JAGJEET KAUR & ORS V/s GOVT OF NCT OF DELHI & ORS	VIKRAM SINGH, MAHESH KUMAR BHARDWAJ, PRADEEP KUMAR, AMIT ANDLAY	
		OTHER DETAILS OF ADVOCATES: MAHESH KUMAR BHARDWAJ(MAHESHKB75@GMAIL.COM)(9958076980)(PETITIONER)		
58	LPA-943/2013	GURJEET KAUR & ORS V/s GOVT OF NCT OF DELHI & ORS	VIKRAM SIINGH, PRADEEP KUMAR, AMIT ANDLAY, MAHESH KUMAR BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: MAHESH KUMAR BHARDWAJ(MAHESHKB75@GMAIL.COM)(9958076980)(PETITIONER)		

59	W.P.(C)-243/2022	M/S. DELUXE SALES CORPORATION V/s UNION OF INDIA & ORS.	PRIYADARSHI MANISH, ADITYA SINGLA	
		OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH(ADV.PAM01@GMAIL.COM)(9212143535)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM)()(RESPONDENT) ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM)(9818601006)(RESPONDENT)		
60	W.P.(C)-12293/2022 WITH W.P.(C) 12311/2022	ADVANTEK SYSTEMS V/s COMMISSIONER OF DELHI GOODS AND SERVICES TAX	RAJESH JAIN	
		OTHER DETAILS OF ADVOCATES: RAJESH JAIN AND MAHESH KUMAR GUPTA(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
61	W.P.(C)-12311/2022	CANFUEL INC. V/s COMMISSIONER OF DELHI GOODS AND SERVICES TAX	RAJESH JAIN	
		OTHER DETAILS OF ADVOCATES: RAJESH JAIN AND MAHESH KUMAR GUPTA(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
62	W.P.(C)-2198/2025	M/S. GAP INTERNATIONAL SOURCING INDIA PRIVATE LIMITED V/s ASSISTANT COMMISSIONER, GST, DIVISION- MALVIYA NAGAR, GST DELHI SOUTH COMMISSIONERATE	DEVASHISH MARWAH	
		OTHER DETAILS OF ADVOCATES: DEVASHISH MARWAH(DEVASHISH.MARWAH@THEGUILD.CO.IN)(7042492843)(PETITIONER) CGST SOUTH, CGST DELHI SOUTH, RRCADV(MN.CGSTDELSOUTH@GOV.IN, LEGAL.CGSTDELHISOUTH@GOV.IN, RRCADV1@GMAIL.COM)(0)(RESPONDENT)		
FOR FINAL DISPOSAL (CONNECTED)				
63	W.P.(C)-6317/2017 WITH W.P.(C) 6327/2017 W.P.(C) 6375/2017 W.P.(C) 6538/2017 W.P.(C) 6540/2017 W.P.(C) 2345/2019	MARVEL VINYLs LIMITED V/s UNION OF INDIA & ORS.	PRIYADARSHI MANISH, ADITYA SINGLA, ATUL KRISHNA	
		OTHER DETAILS OF ADVOCATES: ATUL KRISHNA(ADVOCATEATULKRISHNA@GMAIL.COM)(8010414123)(RESPONDENT)		
64	W.P.(C)-6327/2017	SHIV POLYMERS V/s UNION OF INDIA & ORS.	PRIYADARSHI MANISH, ADITYA SINGLA, ATUL KRISHNA	
		OTHER DETAILS OF ADVOCATES: ATUL KRISHNA(ADVOCATEATULKRISHNA@GMAIL.COM)(8010414123)(RESPONDENT)		
65	W.P.(C)-6375/2017	AKSHAT PLASTICS PVT. LTD V/s UNION OF INDIA & ORS.	PRIYADARSHI MANISH, ADITYA SINGLA	
		OTHER DETAILS OF ADVOCATES:		
66	W.P.(C)-6538/2017	COSMIC CONSUMER GOODS PVT. LTD V/s UNION OF INDIA & ORS.	PRIYADARSHI MANISH, ADITYA SINGLA	
		OTHER DETAILS OF ADVOCATES:		
67	W.P.(C)-6540/2017	MANISH VINYLs PVT. LTD V/s UNION OF INDIA & ORS.	PRIYADARSHI MANISH, ADITYA SINGLA	
		OTHER DETAILS OF ADVOCATES:		
68	W.P.(C)-2345/2019	MARVEL VINYLs LIMITED V/s UNION OF INDIA & ORS.	PRIYADARSHI MANISH, SHIVA LAKSHMI, AJIT SHARMA	
		OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH(ADVPAM01@GMAIL.COM,MANISH406P@REDIFFMAIL.COM)(9212143535)(PETITIONER)		
69	W.P.(C)-2346/2019	SHIV POLYMERS V/s UNION OF INDIA & ORS.	PRIYADARSHI MANISH, SHIVA LAKSHMI, AJIT SHARMA	
		OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH(ADVPAM01@GMAIL.COM , MANISH406P@REDIFFMAIL.COM)(9212143535)(PETITIONER)		

END OF THE BOARD MATTERS				
70	W.P.(C)-7305/2013 WITH W.P.(C) 2937/2020	NEHRU PLACE HOTELS & REAL ESTATES PVT LTD & ANR V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS	R.K. MODI, SUNITA OJHA, VIKAS MISHRA	
		OTHER DETAILS OF ADVOCATES: SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT) VIKAS MISHRA(VIKAS.ADVOCA@GMAIL.COM)(9717496266)(PETITIONER)		
71	W.P.(C)-2937/2020 CM APPL. 10195/2020	NEHRU PLACE HOTEL & ORS V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS	FAJENDER AGARWAL, SUNITA OJHA, VIKAS MISHRA	
		OTHER DETAILS OF ADVOCATES: FAJENDER AGARWAL()(991145544)(PETITIONER) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT) VIKAS MISHRA(VIKAS.ADVOCA@GMAIL.COM)(9717496266)(PETITIONER)		

17.04.2025

ADVANCE CAUSE LIST

COURT NO. 04

HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE SHALINDER KAUR

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE SEND SMS OR WHATS APP TO MR. RAJESH KUMAR MALHOTRA (PH: 8448937675) COURT MASTER AND MR. BHUPENDER KUMAR,ACM(PH: 8527360194) TO HON'BLE MR. JUSTICE NAVIN CHAWLA.]

[NOTE: MATTERS AS REAGARDS QUASHING OF FIR BASED ON SETTLEMENTS (IF NOT TAKEN UP IN THE PRE-LUNCH SESSION) WILL BE TAKEN UP AT 2.30 P.M. (PRESENCE OF BOTH THE PARTIES IS MANDATORY.)

Click below to join the VC:

<https://delhihighcourt.webex.com/join/dhcecourtvc5>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

rajesh.malhotra@dhc.nic.in
akhil.saxena@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	CRL.A.-296/2022 CRL.M.A. 12700/2022 CRL.M.A. 12747/2022 CRL.M.A. 14462/2022	STATE V/s ISHRAT JAHAN@ PINKI	DHRUV PANDE	
		OTHER DETAILS OF ADVOCATES: RAJAT NAIR(OFFICE.RAJATNAIR@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) PRADEEP TEOTIA & ASSOCIATES(PTSASSOCIATES98@GMAIL.COM)()(RESPONDENT) RAJAT NAIT(OFFICE.RAJATNAIR@GMAIL.COM)()(PETITIONER) PRADEEP TEOTIA & ASSOCIATES(PTSASSOCIATES98@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CRIME AND RAILWAY-59/2020) CRL.REV.P. 379/2020 FILED BY TASLEEM AHMED & ORS. (D. OF HEARING : 2025-04-29) BAIL APPLN. 3764/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-12-03) CRL.M.C. 2119/2020 FILED BY STATE (DISPOSED ON : 2021-03-23) BAIL APPLN. 2725/2020 FILED BY FAIZAN KHAN (DISPOSED ON : 2020-10-23) CRL.A. 328/2020 FILED BY KHALID (DISPOSED ON : 2020-06-24) W.P.(CRL) 725/2020 FILED BY MOHAMMED DANISH & ORS (DISPOSED ON : 2020-03-13) W.P.(CRL) 948/2020 FILED BY DEVANGANA KALITA (DISPOSED ON : 2020-07-03) BAIL APPLN. 2150/2020 FILED BY NATASHA NARWAL (DISPOSED ON : 2020-09-01) BAIL APPLN. 2690/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-09-16) CRL.M.C. 1704/2020 FILED BY SHADAB AHMAD (DISPOSED ON : 2020-08-25) W.P.(CRL) 1292/2020 FILED BY ASIF IQBAL TANHA (THROUGH PAIROKAR) (D. OF HEARING : 2025-07-10) W.P.(CRL) 1347/2020 FILED BY SHIFA- UR REHMAN (DISPOSED ON : 2021-05-07) CRL.M.C. 1697/2020 FILED BY KHALID (DISPOSED ON : 2020-09-01) W.P.(CRL) 363/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-05-03) CRL.A. 82/2021 FILED BY NATASHA NARWAL (DISPOSED ON : 2021-06-15) CRL.A. 39/2021 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2021-06-15) CRL.A. 90/2021 FILED BY DEVANGANA KALITA (DISPOSED ON : 2021-06-15) W.P.(CRL) 991/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-07-09) W.P.(CRL) 1314/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 2023-03-21) W.P.(CRL) 2233/2021 FILED BY SALEEM MALIK ALIAS MUNNA (DISPOSED ON : 2021-10-31) CRL.A. 211/2022 FILED BY GULFISHA FATIMA (D. OF HEARING : 2025-04-16) CRL.A. 233/2022 FILED BY MOHD SALEEM KHAN

				(D. OF HEARING : 2025-04-16) CRL.A. 223/2022 FILED BY MEERAN HAIDER (DISPOSED ON : 2024-09-06) CRL.A. 184/2022 FILED BY SHARJEEL IMAM (D. OF HEARING : 2025-04-16) CRL.A. 210/2022 FILED BY ABDUL KHALID SAIFI @KHALID SAIFI (D. OF HEARING : 2025-04-16) CRL.A. 173/2022 FILED BY UMAR KHALID (DISPOSED ON : 2022-10-18) CRL.A. 271/2022 FILED BY SHIFA UR REHMAN (D. OF HEARING : 2025-04-16) CRL.A. 600/2022 FILED BY SHADAB AHMED (D. OF HEARING : 2025-04-16) CRL.A. 552/2022 FILED BY SALIM MALIK @MUNNA (DISPOSED ON : 2024-04-22) CRL.A. 677/2022 FILED BY ATHAR KHAN (D. OF HEARING : 2025-04-16) W.P.(CRL) 3372/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) W.P.(CRL) 3373/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) CRL.A. 115/2024 FILED BY THE STATE (NCT OF DELHI) (DISPOSED ON : 2024-02-07) CRL.A. 631/2024 FILED BY UMAR KHALID (D. OF HEARING : 2025-04-16) CRL.A. 997/2024 FILED BY MOHD SALEEM KHAN (DISPOSED ON : 2024-10-25) CRL.A. 1149/2024 FILED BY MEERAN HAIDER (THROUGH PAIROKAR) (D. OF HEARING : 2025-04-16) CRL.A. 1184/2024 FILED BY SALIM MALIK (DISPOSED ON : 2024-12-20) CRL.A. 1207/2024 FILED BY TASLEEM AHMED (D. OF HEARING : 2025-05-19) W.P.(CRL) 925/2025 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-21) CRL.A. 381/2025 FILED BY MOHD. SALEEM KHAN (DISPOSED ON : 2025-03-28) P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)
PART-HEARD MATTERS (CONNECTED) / AT 03:30 P.M.				
2	W.P.(C)-7486/2021 CM APPL. 24743/2021 CM APPL. 38953/2021 CM APPL. 42641/2021 CM APPL. 3260/2022 CM APPL. 14919/2022 CM APPL. 51611/2022 CM APPL. 51612/2022 CM APPL. 53187/2022 CM APPL. 2363/2023 CM APPL. 2364/2023 CM APPL. 59896/2023 CM APPL. 59897/2023 WITH W.P.(C) 3914/2021	INSPECTOR MIN GAJENDRA KUMAR V/s UNION OF INDIA	ARVIND KUMAR SHUKLA, NEETU SINGH	
		OTHER DETAILS OF ADVOCATES: ARVIND KUMAR SHUKLA(PINNACLELAWFIRM@GMAIL.COM)(9810030009)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MOHAN KUMAR(MOHAN.ADVOCATE@GMAIL.COM)(9899110120)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ARVIND KUMAR SHUKLA(PINNACLELAWFIRM@GMAIL.COM)(9810030009)(PETITIONER) DIGPAUL (DIGPAULASSOCIATES@YAHOO.CO.IN)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) NAWAL KISHORE(NAWALKISHOREJHA@LIVE.COM)()(RESPONDENT) ARVIND KUMAR SHUKLA(PINNACLELAWFIRM@GMAIL.COM)(9810030009)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) ARVIND KUMAR SHUKLA(PINNACLELAWFIRM@GMAIL.COM)(9810030009)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) DIG PAUL ASSOCIATES(DIGPAULASSOCIATES@YAHOO.CO.IN)()(RESPONDENT) NAWAL KISHOREJHA(NAWALKISHOREJHA@LIVE.COM)()(RESPONDENT) ARVIND KUMAR SHUKLA(PINNACLELAWFIRM@GMAIL.COM)(9810030009)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) DIG PAUL ASSOCIATES(DIGPAULASSOCIATES@YAHOO.CO.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		

3	W.P.(C)-9187/2021 CM APPL. 28606/2021	ASI/GD MAYANK MEHRA V/s UNION OF INDIA AND ORS.	VIVEK SINGH, VIVEK SINGH	
		OTHER DETAILS OF ADVOCATES: VIVEK SINGH(ADVOCATEVIVEKSINGH1@GMAIL.COM)(9811097145)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
4	W.P.(C)-9596/2021 CM APPL. 29701/2021 CM APPL. 4138/2023 CM APPL. 4139/2023	PRABHU NATH PRASAD (DIG, ITBP) V/s UNION OF INDIA AND ORS.	ARVIND KUMAR SHUKLA, ARVIND KUMAR SHUKLA, AMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: ARVIND KUMAR SHUKLA(PINNACLELAWFIRM@GMAIL.COM)(9810030009)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) ARVIND KUMAR SHUKLA(PINNACLELAWFIRM@GMAIL.COM)(9810030009)(PETITIONER) ARVIND KUMAR SHUKLA(PINNACLELAWFIRM@GMAIL.COM)(9810030009)(PETITIONER) PINNACLE LAW FIRM(PINNACLELAWFIRM@GMAIL.COM)(9810030009)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
5	W.P.(C)-10089/2021 CM APPL. 31141/2021 CM APPL. 6693/2022 CM APPL. 6694/2022 CM APPL. 16413/2022 CM APPL. 16414/2022 CM APPL. 19810/2024 CM APPL. 19811/2024 CM APPL. 19819/2024 CM APPL. 29861/2024 CM APPL. 29862/2024	SI GD SAYED SHAMIM RIZWI AND ORS V/s UNION OF INDIA & OTHERS	ARVIND KUMAR SHUKLA, ARVIND KUMAR SHUKLA	
		OTHER DETAILS OF ADVOCATES: ARVIND KUMAR SHUKLA(PINNACLELAWFIRM@GMAIL.COM)(9810030009)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ARVIND KUMAR SHUKLA AND REETU SHARMA(PINNACLELAWFIRM@GMAIL.COM)(9971471157)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) ARVIND KUMAR SHUKLA(PINNACLELAWFIRM@GMAIL.COM)(9810030009)(PETITIONER) ARVIND KUMAR SHUKLA(PINNACLELAWFIRM@GMAIL.COM)(9810030009)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) TAQVIHUSSAIN(TAQVIHUSSAIN@GMAIL.COM){}(RESPONDENT) TAQVIHUSSAIN(TAQVIHUSSAIN@GMAIL.COM){}(RESPONDENT) ARVIND KUMAR(PINNACLELAWFIRM@GMAIL.COM)(9810030009)(PETITIONER) UNION OF INDIA, TAQVI HUSSAIN(UOIDHC@GMAIL.COM, TAQVIHUSSAIN@GMAIL.COM)(1123384193)(RESPONDENT) ARVIND KUMAR(PINNACLELAWFIRM@GMAIL.COM)(9810030009)(PETITIONER) UNION OF INDIA, TAQVI HUSSAIN(UOIDHC@GMAIL.COM, TAQVIHUSSAIN@GMAIL.COM)(1123384193)(RESPONDENT) ARVIND KUMAR SHUKLA(PINNACLELAWFIRM@GMAIL.COM)(9810030009)(PETITIONER) UNION OF INDIA, TAQVI HUSSAIN(UOIDHC@GMAIL.COM, TAQVIHUSSAIN@GMAIL.COM){}(RESPONDENT)		
6	W.P.(C)-11882/2021 CM APPL. 36728/2021	MANOJ KUMAR SINGH AND ORS V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER, ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
7	W.P.(C)-5225/2022 CM APPL. 15586/2022	REKHA SINGH V/s UNION OF INDIA & ORS.	CHETAN SWRUP	
		OTHER DETAILS OF ADVOCATES: TAPAS DAS(DASTAPAS722@GMAIL.COM)(9971316453)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UNION OF INDIA(BRO_LEGAL@NIC.IN, BRO-HQEAST@GOV.IN, BRO-EBW@NIC.IN, PAO.GREF.CGDA@NIC.IN){}(RESPONDENT)		
8	W.P.(C)-7992/2022 CM APPL. 24333/2022	SANTOSH KUMAR PANDEY AND ORS V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

9	W.P.(C)-12794/2022 CM APPL. 38918/2022	ASHOK KUMAR UDC V/s UNION OF INDIA AND OTHERS	ARVIND KUMAR SHUKLA	
		OTHER DETAILS OF ADVOCATES: ARVIND KUMAR SHUKLA(PINNACLELAWFIRM@GMAIL.COM)(9810030009)(PETITIONER) ARVIND KUAR SHUKLA AND TUSHAR SWAMI(PINNACLELAWFIRM@GMAIL.COM)(9810030009)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
10	W.P.(C)-13390/2022 CM APPL. 40656/2022 CM APPL. 44010/2022	DHIRENDRA SINGH SINDHU V/s UNION OF INDIA & ORS.	SURENDER SINGH HOODA, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DR. SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) RAJESH(RAJESH@GOGNA.CO.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT)		
11	W.P.(C)-17615/2022 CM APPL. 56347/2022	ISAM SINGH & ANR. V/s UNION OF INDIA & ORS.	ARVIND KUMAR SHUKLA	
		OTHER DETAILS OF ADVOCATES: ARVIND KUMAR SHUKLA(PINNACLELAWFIRM@GMAIL.COM)(9810030009)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) AJAY DIGPAUL(DIGPAULASSOCIATES@YAHOO.CO.IN)(9811157266)(RESPONDENT)		
12	W.P.(C)-580/2023 CM APPL. 2250/2023 CM APPL. 2251/2023	RAVINDRA KUMAR SHARMA DIG CRPF V/s UNION OF INDIA AND OTHER	ARVIND KUMAR SHUKLA	
		OTHER DETAILS OF ADVOCATES: ARVIND KUMAR SHUKLA(PINNACLELAWFIRM@GMAIL.COM)(9810030009)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DINESH(DINESH.KAPILA@GOV.IN){}(RESPONDENT)		
13	W.P.(C)-9595/2023 CM APPL. 36691/2023	COMDT YATINDRA NATH RAI V/s UNION OF INDIA AND ORS.	SANJAY K. SHANDILYA	
		OTHER DETAILS OF ADVOCATES: SANJAYK SHANDILYA, HEMANT SHARMA(HEMANTSHARMA725@GMAIL.COM)(9560021036)(PETITIONER) UOIDHC@GMAIL.COM, (UOIDHC@GMAIL.COM,){}(RESPONDENT)		
14	W.P.(C)-10414/2023 WITH W.P.(C) 3914/2021	HC BINOD KUMAR PANDEY & ORS. V/s UNION OF INDIA & ORS.	BHRIGU NATH DUBEY	
		OTHER DETAILS OF ADVOCATES: B.N. DUBEY(BNDUBEY21@GMAIL.COM)(9013834412)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
15	W.P.(C)-10580/2023 CM APPL. 41125/2023	AMRENDRA NARAYAN PANDEY COMMANDANT CRPF V/s UNION OF INDIA THROUGH ITS SECRETARY GOVERNMENT OF INDIA & ORS.	ARVIND KUMAR SHUKLA	
		OTHER DETAILS OF ADVOCATES: ARVIND KUMAR SHUKLA (PINNACLELAWFIRM@GMAIL.COM)(9810030009)(PETITIONER) DIGPAUL ASSOCIATES(YOGESHWAR.DIGIPaulASSOCIATES@GMAIL.COM, DIGPAULASSOCIATES@YAHOO.CO.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
16	W.P.(C)-1163/2024 CM APPL. 4884/2024	RAMJAN ALI AHMED V/s UNION OF INDIA & ORS.	ARVIND KUMAR SHUKLA	
		OTHER DETAILS OF ADVOCATES: ARVIND KUMAR SHUKLA AND REETU SHARMA(PINNACLELAWFIRM@GMAIL.COM)(9810030009)(PETITIONER) VIVEK GOYAL(VIVEKGOYALADV@HOTMAIL.COM){}(RESPONDENT) AJAY DIGPAUL{}(9811157265)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)		
17	W.P.(C)-7197/2024 CM APPL. 33749/2024	SIVAMONY S V/s UNION OF INDIA & ORS.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: DR. SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) SURENDER SINGH(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER)		

		UNION OF INDIA, SECY URBAN, BSF(UOIDHC@GMAIL.COM, SECYURBAN@NIC.IN, DGBSF@BSF.NIC.IN){}(RESPONDENT)		
18	W.P.(C)-7203/2024 CM APPL. 46182/2024	P K KANNAN V/s UNION OF INDIA & ORS.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: DR. SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) URBAN(SECYURBAN@NIC.IN, DGBSF@BSF.NIC.IN){}(RESPONDENT) SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA, SECY URBAN, BSF(UOIDHC@GMAIL.COM, SECYURBAN@NIC.IN, DGBSF@BSF.NIC.IN){}(RESPONDENT)		
19	W.P.(C)-7217/2024 CM APPL. 50631/2024	DARSHAN SINGH NEGI V/s UNION OF INDIA & ORS.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: DR. S. S. HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)		
20	W.P.(C)-7264/2024 CM APPL. 32519/2024	VIKASH KUMAR RAY V/s UNION OF INDIA & ORS.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: DR. SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA, SECY URGAN, BSF(UOIDHC@GMAIL.COM, SECYURBAN@NIC.IN, DGBSF@BSF.NIC.IN){}(RESPONDENT)		
21	W.P.(C)-7296/2024 CM APPL. 33924/2024	JOGINDER SINGH V/s UNION OF INDIA & ORS.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: DR. S S HOODA AND ADITYA HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA, SECY URBAN, BSF(UOIDHC@GMAIL.COM, SECYURBAN@NIC.IN, DGBSF@BSF.NIC.IN){}(RESPONDENT)		
22	W.P.(C)-7320/2024 CM APPL. 46441/2024	SURJIT SINGH V/s UNION OF INDIA & ORS.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: DR. SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA, SECY URBAN, DGBSF(UOIDHC@GMAIL.COM, SECYURBAN@NIC.IN, DGBSF@BSF.NIC.IN){}(RESPONDENT)		
23	W.P.(C)-7324/2024	MAHESH KUMAR PARMAR V/s UNION OF INDIA & ORS.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: DR. SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)		
24	W.P.(C)-7392/2024 CM APPL. 32452/2024 WITH W.P.(C) 7421/2024 W.P.(C) 7424/2024 W.P.(C) 7429/2024 W.P.(C) 7442/2024	KUMAR GAURAW V/s UNION OF INDIA & ORS.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: DR. SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA, SECY URBAN, BSF(UOIDHC@GMAIL.COM, SECYURBAN@NIC.IN, DGBSF@BSF.NIC.IN){}(RESPONDENT)		
25	W.P.(C)-7421/2024	NARESH SINGH V/s UNION OF INDIA & ORS.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: DR. S S HOODA AND ADITYA HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)		

26	W.P.(C)-7424/2024	UPENDRA KUMAR V/s UNION OF INDIA & ORS.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: S S HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
27	W.P.(C)-7429/2024 CM APPL. 42964/2024	RAM PRAKASH PUROHIT V/s UNION OF INDIA & ORS.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: DR. SURRENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, SECYURBAN@NIC.IN, DGBSF@BSF.NIC.IN)()(RESPONDENT) SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA, URBAN, DGBSF(UOIDHC@GMAIL.COM, SECYURBAN@NIC.IN, DGBSF@BSF.NIC.IN)(0)(RESPONDENT)		
28	W.P.(C)-7442/2024	RAJESH KUMAR SAGAR V/s UNION OF INDIA & ORS.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: DR. S S HOODA AND ADITYA HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
29	W.P.(C)-7520/2024 CM APPL. 31330/2024 WITH W.P.(C) 7522/2024 W.P.(C) 7526/2024	VIJAY KUMAR V/s UNION OF INDIA & ORS.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: DR. SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
30	W.P.(C)-7522/2024 CM APPL. 31333/2024	RAM ACHAL YADAV V/s UNION OF INDIA & ORS.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: DR. SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
31	W.P.(C)-7526/2024 CM APPL. 31341/2024	ARVIND PAL V/s UNION OF INDIA & ORS.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: DR S. S. HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, SECYURBAN@NIC.IN, DGBSF@BSF.NIC.IN)()(RESPONDENT)		
32	W.P.(C)-7830/2024 CM APPL. 32432/2024	SUBODH KUMAR CHOUDHARY V/s UNION OF INDIA & ORS.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: DR S. S. HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
33	W.P.(C)-7832/2024 CM APPL. 32436/2024	RAKESH KUMAR V/s UNION OF INDIA & ORS.	SURENDER SINGH HOODA, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: DR S. S. HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
34	W.P.(C)-7862/2024 CM APPL. 32572/2024	SHAMBHU KUMAR YADAV V/s UNION OF INDIA & ORS.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: DR. SURENDER SINGH HOODA()(9868280166)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
35	W.P.(C)-7898/2024 CM APPL. 32635/2024	DALBIR SINGH V/s UNION OF INDIA & ORS.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: DR S. S. HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
36	W.P.(C)-7914/2024 CM APPL. 32706/2024	K V THOMAS V/s UNION OF INDIA & ORS.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: DR. SURENDER SINGH HOODA()(9868280166)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		

37	W.P.(C)-9195/2024 CM APPL. 37568/2024	KANHAIYA KUMAR PATHAK V/s UNION OF INDIA & ANR.	MD NAUSHAD ALAM, SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: NAUSHAD ALAM(NAUSHADALAMADV@GMAIL.COM)(9899743251)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER)		
38	W.P.(C)-10319/2024 CM APPL. 42291/2024	SURESH PANDEY V/s UNION OF INDIA & ORS.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: DR. SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) DGBSF(DGBSF@BSF.NIC.IN)(0)(RESPONDENT)		
39	W.P.(C)-10330/2024 CM APPL. 42319/2024	KAMAL SINGH NEGI V/s UNION OF INDIA & ORS.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: DR. S S HOODA AND ADITYA HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
40	W.P.(C)-10333/2024 CM APPL. 42326/2024	MUKH RAM GURJAR V/s UNION OF INDIA & ORS.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: DR. SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
41	W.P.(C)-10334/2024 CM APPL. 42328/2024	TRILOKI RAM V/s UNION OF INDIA & ORS.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: S S HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
42	W.P.(C)-10386/2024 CM APPL. 42659/2024	PARVEEN KUMAR V/s UNION OF INDIA & ORS.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: DR. SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
43	W.P.(C)-10408/2024 CM APPL. 42775/2024	RAM NARESH YADAV V/s UNION OF INDIA & ORS.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA AND ORS(UOIDHC@GMAIL.COM, DGBSF@BSFR.NIC.IN, SECYURBAN@NIC.IN)(0)(RESPONDENT)		
44	W.P.(C)-10857/2024 CM APPL. 44670/2024	JITENDRA CHAND V/s UNION OF INDIA & ORS.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: DR. SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER)		
45	W.P.(C)-13036/2024 CM APPL. 54405/2024	BHUPINDRA SINGH SHARMA V/s UNION OF INDIA & ORS.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA, SECY URBAN, BSF(UOIDHC@GMAIL.COM, SECYURBAN@NIC.IN, DGBSF@BSF.NIC.IN)(1123384193)(RESPONDENT)		
46	W.P.(C)-15282/2024 CM APPL. 64228/2024	BUDHI BALLABH TAMTA V/s UNION OF INDIA & ORS.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA, SECY URBAN, BSF(UOIDHC@GMAIL.COM, SECYURBAN@NIC.IN, DGBSF@BSF.NIC.IN)(1123384193)(RESPONDENT)		

COURT NO. 04
DIVISION BENCH-IV
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE RENU BHATNAGAR

Click below to join the VC:

<https://delhihighcourt.webex.com/join/dhcecourtvc5>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

rajesh.malhotra@dhc.nic.in

dhc.court2102@gmail.com

All counsels are requested to send their appearance through this form.

<https://forms.gle/k1o4ruPqPt5hgFQJ9>

This form shall be available on all court hearing days from 10:00 AM to 05:00 PM.
Counsels are requested to fill this form only once.
The first submission shall be treated as final.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	W.P.(C)-16582/2024 CM APPL. 70095/2024	A.V. PREM NATH V/s UNION OF INDIA AND ORS	MAHESH KUMAR BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: M.K. BHARDWAJ(MAHESHKB75@GMAIL.COM)(9213781975)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) CORPO LLP(PARTNER@CORPOLITLLP.COM){0}(RESPONDENT)		
FOR ADMISSION				
2	LPA-768/2024 CM APPL. 45605/2024 CM APPL. 45606/2024	GIRDHARI PAL V/s VICE CHANCELLOR, UNIVERSITY OF DELHI & ORS.	AVIJEET BHUJABAL	
		OTHER DETAILS OF ADVOCATES: AVIJEET BHUJABAL & VIKRAM(AVIJEETBHUJABAL@GMAIL.COM)(9910225440)(PETITIONER) MANTU(MANTUKUMAR119@GMAIL.COM){0}(RESPONDENT) MOHINDER J S RUPAL(RUPALMOHINDER@GMAIL.COM)(9811151216)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
3	FAO(OS)-170/2010	SURESH CHANDRA V/s IRCON INTERNATIONAL LTD & ANR	RAMAN KAPUR, K.R. GUPTA	
		OTHER DETAILS OF ADVOCATES:		
4	FAO(OS)-104/2023 CM APPL. 49548/2023 CM APPL. 57375/2023 WITH FAO(OS) 109/2023	MS ION EXCHANGE INDIA LTD V/s MS ZICO ENVIRONMENTAL SOLUTIONS PVT. LTD. & ORS.	AADITYA VIJAY KUMAR, NISHANT KUMAR, KHAITAN & CO., NISHANT KUMAR	
		OTHER DETAILS OF ADVOCATES: AADITYA VIJAY KUMAR(AADITYAVK@GMAIL.COM)(9711481910)(PETITIONER) M/S ION EXCHANGE LTD(MILIND.PURANIK@IONEXCHANGE.CO.IN){}(PETITIONER) DHRUV DINESH TRIGUNAYAT(SALES@ULTRAFRESHINDIA.COM){}(RESPONDENT) SIDDHARTH JAIN(JAIN_SIDDHARTH7@YAHOO.CO.IN){}(RESPONDENT) M/S ZICO ENVIRONMENTAL SOLUTIONS PVT LTD(PUREAIR.SHIKHA@GMAIL.COM){}(RESPONDENT) SHIKHA SINGHAL(SHIKHA.SINGHAL15@GMAIL.COM){}(RESPONDENT) HIMANSHU(HIMANSHU.AIR@ULTRAFRESH.IN){}(RESPONDENT) RAVI(RAVISINGHAL@ZECOAIRCON.COM){}(RESPONDENT) NISHANT KUMAR , PRADEEP		

		KUMAR(TCJURISTS@GMAIL.COM)(9430009409)(RESPONDENT) AADITYA(AADITYAVK@GMAIL.COM)()(RESPONDENT) KHAITAN & CO. (COURTCLERK.DEL@KHAITANCO.COM)(9811182853)(PETITIONER) NISHANT KUMAR(NISHANT.KR.84@GMAIL.COM)(9430009409)(RESPONDENT)	
5	FAO(OS)-109/2023 CM APPL. 51024/2023 CM APPL. 51025/2023	M/S ION EXCHANGE (INDIA) LTD. V/s M/S ZICO ENVIRONMENTAL SOLUTIONS PVT. LTD. & ORS.	KHAITAN & CO.
		OTHER DETAILS OF ADVOCATES: M/S ION EXCHANGE LTD(MILIND.PURANIK@IONEXCHANGE.CO.IN)()(PETITIONER) M/S ZICO ENVIRONMENTAL SOLUTIONS PVT LTD(PUREAIR.SHIKHA@GMAIL.COM)()(RESPONDENT) HIMANSHU(HIMANSHU.AIR@ULTRAFRESH.IN)()(RESPONDENT) SHIKHA(SHIKHA.SINGHAL15@GMAIL.COM)()(RESPONDENT) SIDDHARTH JAIN(JAIN_SIDDHARTH7@YAHOO.CO.IN)()(RESPONDENT) RAVI(RAVISINGHAL@ZECOIRCON.COM)()(RESPONDENT)	
6	FAO(OS)-128/2024 CM APPL. 53423/2024 CM APPL. 53424/2024	RAHEJA DEVELOPERS LTD. V/s DEEPA CHAWLA	KARANJAWALA & CO
		OTHER DETAILS OF ADVOCATES: KARANJAWALA & CO(MANMEET.KAUR@KARANJAWALA.IN)(9899266760)(PETITIONER) RAHEJA DEVELOPERS LTD(LEGAL@RAHEJA.COM)(0)(PETITIONER) DEEPA CHAWLA(AJAYCHAWLA77@YAHOO.IN)(0)(RESPONDENT) M/S RAHEJA DEVELOPERS LTD(CMDOFFICE@RAHEJA.COM)(9971091910)(RESPONDENT)	
7	LPA-123/2022 CM APPL. 8384/2022 CM APPL. 3480/2023 WITH LPA 521/2022	STATE BANK OF INDIA V/s ASHOK KUMAR BHATIA	AKSHIT KAPUR, DESH RAJ
		OTHER DETAILS OF ADVOCATES: R P KAPUR & CO(RAJIV@RPKLAW.COM)(9990955931)(PETITIONER) ASHOK KUMAR BHATIA(LEGALHELP@YAHOO.CO.IN)()(RESPONDENT) DESH RAJ & MERCY HUSSAIN(DESHRAJKAUSHAL@GMAIL.COM)(9810189371)(RESPONDENT) SHAZARI(KHANCOMPUTERTISHAZARI@GMAIL.COM)()(RESPONDENT) RAJIV(RAJIV@RPKLAW.COM)()(RESPONDENT)	
8	LPA-521/2022 CM APPL. 39961/2022 CM APPL. 39962/2022 CM APPL. 39963/2022 CM APPL. 39964/2022 CM APPL. 39965/2022 CM APPL. 34388/2024 CM APPL. 15118/2025	ASHOK KUMAR BHATIA V/s ASSISTANT GENERAL MANAGER, STATE BANK OF INDIA	DESH RAJ, SURENDER NATH KAUL
		OTHER DETAILS OF ADVOCATES: DESH RAJ & MERCY HUSSAIN(DESHRAJKAUSHAL@GMAIL.COM)(9810189371)(PETITIONER) DESH RAJ & MERCY HUSSAIN(DESHRAJKAUSHAL@GMAIL.COM)(9810189371)(PETITIONER) DESH RAJ & MERCY HUSSAIN(DESHRAJKAUSHAL@GMAIL.COM)(9810189371)(PETITIONER) RAJIV(RAJIV@RPKLAW.COM)()(RESPONDENT) RAJIV(RAJIV@RPKLAW.COM)()(RESPONDENT) RAJIV(RAJIV@RPKLAW.COM)()(RESPONDENT) S N KAUL(SNDAFTRI1951@GMAIL.COM)(7838238535)(PETITIONER) RAJIV(RAJIV@RPKAPUR.COM)()(RESPONDENT) S N KAUL(SNDAFTRI1951@GMAIL.COM)(7838238535)(PETITIONER) RAJIV(RAJIV@RPKLAW.COM)(0)(RESPONDENT)	
9	LPA-258/2022	VANDANA V/s M/S HBL GLOBAL PVT. LTD.	LATIKA CHOUDHURY, RISHAB RAJ JAIN
		OTHER DETAILS OF ADVOCATES: HEMANT KUMAR(HEMANT.MADAAN8@GMAIL.COM)(9582732429)(PETITIONER) LATIKA CHOUDHARY(RCSHARMA1821@GMAIL.COM)(9899194099)(PETITIONER) RISHAB(RISHAB@RRASSOCIATES.COM)()(RESPONDENT) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(RESPONDENT)	
10	LPA-576/2024 CM APPL. 39024/2024	SURESH CHAND V/s GOVT. OF NCT OF DELHI AND OTHERS	SUNITA, RAJ RISHI ANEJA
		OTHER DETAILS OF ADVOCATES: SUNITA KHORWAL(ADV.SKHORWAL@GMAIL.COM)(9873128698)(PETITIONER) LABOUR COMMISSIONER(LABJLC2.DELHI@NIC.IN)(0)(RESPONDENT) RAJ RISHI(RAJRISHI54@GMAIL.COM)(9810059253)(RESPONDENT) RAJ RISHI ANEJA(RAJRISHI54@GMAIL.COM)(9810059253)(RESPONDENT)	
11	LPA-178/2025	VIJAY VERMA V/s THE MANAGER BANK OF BARODA AND ORS	THROUGH COURT

		OTHER DETAILS OF ADVOCATES:		
12	MAT.APP.(F.C.)-174/2023 CM APPL. 30959/2023	YASHWANI VERMA V/s VIRENDER VERMA	ADARSH KUMAR, JAYANT SOOD	
		OTHER DETAILS OF ADVOCATES: ADARSH KUMAR (ADARSHKUMARADVOCATE@GMAIL.COM)(9953914511)(PETITIONER) VIRENDER VERMA (VIRENDER.VERMA.VV@GMAIL.COM)()(RESPONDENT) JAYANT K SOOD(JAYANTKSOOD@BENCHWALKLAW.COM)()(RESPONDENT) JAYANT SOOD(SUPPORT@THEBWL.COM)(8860888830)(RESPONDENT)		
13	MAT.APP.(F.C.)-265/2023 CM APPL. 46568/2023	SH. SWATANTRA KUMAR V/s SMT. AARTI	MONISHA HANDA	
		OTHER DETAILS OF ADVOCATES: SWATANTRA KUMAR(SWATANTRAKMR0@GMAIL.COM)(9211339344)(PETITIONER) MONISHA HANDA(HANDAMONISHA@GMAIL.COM)(9899707345)(PETITIONER)		
14	MAT.APP.(F.C.)-377/2023	SH.MUKUT LAL V/s MANVENDER SINGH YADAV & ANR.	RANDHIR KUMAR	
		OTHER DETAILS OF ADVOCATES: S K YADAV(SKDAYAL76@GMAIL.COM)(9560837577)(PETITIONER) ARUN KUMAR(ARUNKUMARADV6@GMAIL.COM)()(RESPONDENT) JEETENDER(JEETENDERKUMAR2169@GMAIL.COM)()(RESPONDENT)		
15	MAT.APP.(F.C.)-217/2024 CM APPL. 39174/2024 CM APPL. 39175/2024	PRIYA V/s VINOD KUMAR	KAVINDRA YADAV, KAVINDRA YADAV	
		OTHER DETAILS OF ADVOCATES: KAVINDRA YADAV(ADVKAVINDRAYADAV@GMAIL.COM)(8006247374)(PETITIONER) VINOD(VINOD13912.VKVK@GMAIL.COM)(0)(RESPONDENT) KAVINDRA YADAV(ADVKAVINDRAYADAV@GMAIL.COM)(8006247374)(PETITIONER)		
16	MAT.APP.(F.C.)-413/2024	ASHISH ABROL V/s POONAM BHARDWAJ & ORS.	SHARAT KAPOOR, ABHEY NARULA, PRASOUK JAIN	
		OTHER DETAILS OF ADVOCATES: SHARAT KAPOOR , SHUBH KAPOOR(OFFICE@KCOADVOCES.IN)(9811051218)(PETITIONER) ABHEY NARULA (ABHEY@NARULAANDASSOCIATES.COM)(0)(RESPONDENT) PNO(PNO@AXISBANK.COM)(0)(RESPONDENT) POONAM (BHARADWAJPOONAM@GMAIL.COM)(0)(RESPONDENT) OMAXE(CARE@OMAXE.COM)(0)(RESPONDENT) ABHEY NARULA(NARULAABHEY@GMAIL.COM)(9999821737)(RESPONDENT) PRASOUK JAIN(KARANSINHA@LPJPARTNERS.COM)(9899314700)(RESPONDENT)		
17	MAT.APP.(F.C.)-418/2024 CM APPL. 72809/2024	SH NITIN CHOPRA V/s SMT GEETA CHOPRA	RATTANDIP SINGH KHARBANDA	
		OTHER DETAILS OF ADVOCATES: TRIPAKSHA LITIGATION(LAWYER@TRIPAKSHALITIGATION.COM)(8178803130)(PETITIONER) MEGHUKAR(MEGHUKAR@GMAIL.COM)(0)(RESPONDENT)		
18	MAT.APP.(F.C.)-14/2025 CM APPL. 1432/2025	ABHISHEK MEENA V/s PROMILA ABHISHEK MEENA	SHREYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: SHREYA SINGHAL(SHREYASINGHAL191@GMAIL.COM)(9811747392)(PETITIONER) PREETI SINGH(PREETISINGH1324@GMAIL.COM)(0)(RESPONDENT) PROMILA (PROMILA.ABHISHEK@GMAIL.COM)(0)(RESPONDENT) MKEDITSU(ADV.MKEDITSU@GMAIL.COM)(0)(RESPONDENT) KUSHAGRA (KUSHAGRASINGLA17@GMAIL.COM)(0)(RESPONDENT)		
19	CM APPL. 51924/2023(CM For Restoration) CM APPL. 51925/2023 CM APPL. 51926/2023 In RFA-149/1991(Disposed off case)	BHAGWANA V/s UOI	SL.MALHOTRA, PAWAN BEHL, PAWAN KUMAR BAHL, DEEPAK SHARMA	
		OTHER DETAILS OF ADVOCATES: PAWAN K BAHL(PAWANKBAHL@GMAIL.COM)(9810045051)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT)		
20	RFA(OS)-52/2019 CM APPL. 24248/2019 CM APPL. 24250/2019 CM APPL. 31554/2019	INDIABULLS REAL ESTATE LTD V/s VERITAS INVESTMENT RESEARCH CORPORATION & ORS	RISHI AGRAWALA	
		OTHER DETAILS OF ADVOCATES: RISHI AGRAWALA()(9810188705)(PETITIONER) RISHI AGRAWALA()(9810188705)(PETITIONER)		

21	RFA(OS)-11/2018	GOVINDER SINGH V/s TEJINDER SINGH & ORS	MANJIT SINGH AHLUWALIA, LUTHRA & LUTHRA, ASTHA, SIMARPAL SINGH SAWHNEY	
		OTHER DETAILS OF ADVOCATES: MANJIT SINGH AHLUWALIA()(9873577943)(PETITIONER) ASTHA (ADV.ASTHAOJHA@GMAIL.COM)(8826859690)(PETITIONER) SIMARPAL SINGH SAWHNEY(SSSAWHNEY.ADV@GMAIL.COM)(9818999665)(RESPONDENT)		
22	RFA(OS)-57/2018 CM APPL. 30825/2018	AMBIKA VIJ V/s PRIME TIME INDIA LIMITED & ORS	MAHESHWARI & CO, RAVI KRISHAN CHANDNA, VIPUL MAHESHWARI	
		OTHER DETAILS OF ADVOCATES: MAHESHWARI & CO()(9810054881)(PETITIONER) VIPUL MAHESHWARI(INFO@MAHESHWARIANDCO.COM)(9810054881)(PETITIONER) VIPUL MAHESHWARI(INFO@MAHESHWARIANDCO.COM)(9810054881)(PETITIONER)		
23	RFA(OS)-49/2019 CM APPL. 22892/2019 CM APPL. 22894/2019 CM APPL. 24149/2019 CM APPL. 31551/2019 WITH RFA(OS) 52/2019	INDIABULLS HOUSING FINANCE LIMITED V/s VERITAS INVESTMENT RESEARCH CORPORATION & ORS	RISHI AGRWALA	
		OTHER DETAILS OF ADVOCATES: RISHI AGRWALA()(9810188705)(PETITIONER) RISHI AGRWALA()(9810188705)(PETITIONER) RISHI AGRWALA()(9810188705)(PETITIONER)		
24	W.P.(C)-2820/2011	N.S. SINGH & ORS. V/s UNION OF INDIA & ORS.	RAKESH DHINGRA, NEERAJ CHOUDHARI	
		OTHER DETAILS OF ADVOCATES:		
25	W.P.(C)-4292/2016	SARITA KHATRI & ORS V/s GOVT. OF NCTD & ORS	E.J. VARGHESE, PRABHSAHAY KAUR, PRAMOD KUMAR & ASSOCIATES, AMARENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: AMARENDRA PRATAP SINGH(AMARENDRAPRATAPSNHG@GMAIL.COM)(9776370195)(PETITIONER)		
26	W.P.(C)-4859/2016 CM APPL. 9628/2020 CM APPL. 9629/2020 CM APPL. 9630/2020 CM APPL. 9631/2020 CM APPL. 9632/2020 CM APPL. 9633/2020 CM APPL. 9634/2020 CM APPL. 9635/2020 CM APPL. 9636/2020 CM APPL. 9637/2020 REVIEW PET. 104/2023 REVIEW PET. 195/2023 CM APPL. 35855/2023 CM APPL. 35857/2023 CM APPL. 35859/2023 CM APPL. 36030/2023 CM APPL. 36095/2023 CM APPL. 39809/2023 CM APPL. 46345/2023 CM APPL. 46365/2023 CM APPL. 46884/2023 CM APPL. 46885/2023 CM APPL. 15641/2024	SUNIL K AGGARWAL V/s SECRETARY TO GOI MINISTRY OF DEFENSE & ORS	SUNIL K AGGARWAL(PET.IN PERSON), PETITIONER IN PERSON, SUNIL K AGGARWAL, NARESH KAUSHIK, VIVEKANAND MISHRA, ANUSHKA ARORA	
		OTHER DETAILS OF ADVOCATES: SUNIL K AGGARWAL()(9267919837)(PETITIONER) SUNIL K AGGARWAL()(9267919837)(PETITIONER) SUNIL K AGGARWAL()(926719837)(PETITIONER) SUNIL K AGGARWAL()(926719837)(PETITIONER) SUNIL(SUNILK2K2@GMAIL.COM)(9267919837)(PETITIONER) SECY(SECY-JUS@GOV.IN, SECYOFFICE-LD@GOV.IN, SUPREMECOURT@NIC.IN)()(RESPONDENT) RG(RG.DHC@NIC.IN, DELHIHIGHCOURT@NIC.IN, RV.DHC@NIC.IN, MLJOFFICE@GOV.IN)()(RESPONDENT) ATTORNEY GENRAL(ATTORNEY-GENERAL@GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SUNIL K AGGARWAL()(9267919837)(PETITIONER) SUNIL K AGGARWAL()(9267919837)(PETITIONER) R()(9267919837)(PETITIONER) SUNIL K AGGARWAL()(9267919837)(PETITIONER) SUNIL K AGGARWAL(SUNILK2K2@GMAIL.COM)(9267919837)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, ATTORNEY- GENERAL@GOV.IN)()(RESPONDENT)		

		R()(9267919837)(RESPONDENT) SUNIL K AGGARWAL()(9267919837)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ANUSHKAA ARORA(ANUSHKAAARORA@ABALAWOFFICE.IN)(9810570295)(RESPONDENT) ANUSHKAA ARORA(ANUSHKAAARORA@ABALAWOFFICE.IN)(9810570295)(RESPONDENT) ANUSHKAA ARORA(ANUSHKAAARORA@ABALAWOFFICE.IN)(9810570295)(RESPONDENT)	
27	W.P.(C)-6178/2017 CM APPL. 25693/2017 WITH W.P.(C) 6179/2017 W.P.(C) 6216/2017	UNION OF INDIA AND ORS V/s JAGDISH PRASAD SINGH	ARUN BHARDWAJ, RAJESH KUMAR GOGNA
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(PETITIONER)	
28	W.P.(C)-6179/2017 CM APPL. 25695/2017	UNION OF INDIA AND ORS V/s RAMJEET KUMARI	ARUN BHARDWAJ, RAJESH KUMAR GOGNA
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(PETITIONER)	
29	W.P.(C)-6216/2017 CM APPL. 25833/2017	UNION OF INDIA & ORS V/s RAJEEV KAPOOR	ARUN BHARDWAJ, AMARENDRA PRATAP SINGH, RAJESH KUMAR GOGNA
		OTHER DETAILS OF ADVOCATES: AMARENDRA PRATAP SINGH(AMARENDRAPRATAPSNGH@GMAIL.COM)(9776370195)(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(PETITIONER)	
30	W.P.(C)-560/2018	SHRI U. K. SIKRI AND ORS. V/s UNION OF INDIA THROUGH THE SECRETARY TO THE GOVT OF INDIA AND ORS.	SACHIN CHAUHAN
		OTHER DETAILS OF ADVOCATES: SACHIN CHAUHAN()(9810618584)(PETITIONER)	
31	W.P.(C)-5172/2018	DEVENDER YADAV V/s DELHI TRANSPORT CORPORATION	ANIL MITTAL, ALDANISH REIN, ADITI GUPTA
		OTHER DETAILS OF ADVOCATES: ANIL MITTAL()(9810064432)(PETITIONER) ADITI GUPTA(ADITIGUPTA29@GMAIL.COM)(9811046710)(RESPONDENT)	
32	W.P.(C)-8021/2018 CM APPL. 30746/2018 WITH W.P.(C) 10216/2021	RAJ SINGH RANA V/s DELHI DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN	MALAYA KUMAR CHAND, ARUN BIRBAL
		OTHER DETAILS OF ADVOCATES: MALAYA KUMAR CHAND()(9810570525)(PETITIONER)	
33	W.P.(C)-10216/2021 CM APPL. 31496/2021	DDA V/s RS RANA	ARUN BIRBAL, ARUN BIRBAL
		OTHER DETAILS OF ADVOCATES: ARUN BIRBAL(ARUNBIRBAL@YAHOO.COM)(9810029802)(PETITIONER) R.S. RANA(RANARSRANA05@GMAIL.COM)(7042041716)(RESPONDENT) SAHIL GARG(GARGSAHILADV@GMAIL.COM)(9560690036)(RESPONDENT)	
34	W.P.(C)-4792/2021	MAHENDAR SINGH AND ORS V/s UNION OF INDIA AND ANR	JOSE ABRAHAM
		OTHER DETAILS OF ADVOCATES: JOSE ABRAHAM(ADVOCATEJOSE@GMAIL.COM)(9999728027)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)	
35	W.P.(C)-9794/2021 CM APPL. 30209/2021 WITH W.P.(C) 9930/2021	DIRECTORATE OF EDUCATION AND ANR V/s PAYAL AND ORS	AVNISH AHLAWAT
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) GROVER ADVOCATE(GROVERADVOCATE@REDIFFMAIL.COM)(9811089646)(RESPONDENT)	
36	W.P.(C)-9930/2021 CM APPL. 30614/2021 CM APPL. 30615/2021	NEW DELHI MUNICIPAL COUNCIL V/s PAYAL & ORS.	KARAN SHARMA, KARAN SHARMA
		OTHER DETAILS OF ADVOCATES: KARAN SHARMA(KARAN@LEGALAFFINITY.COM)(9999777847)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) GROVER ADVOCATE(GROVERADVOCATE@REDIFFMAIL.COM)(9811089646)(RESPONDENT) DELHI SUBORDINATE SERVICES SELECTION(DSSSB- SECY@NIC.IN)(1122370309)(RESPONDENT)	

37	W.P.(C)-6325/2022 CM APPL. 19058/2022 CM APPL. 19059/2022 CM APPL. 25444/2022 CM APPL. 8952/2023	SURESH CHANDER AND ORS V/s EMPLOYEES PROVIDENT FUND ORGANISATION AND ORS	MAHESH KUMAR BHARDWAJ, SIDDHARTH	
		OTHER DETAILS OF ADVOCATES: M.K. BHARDWAJ(MAHESHKB75@GMAIL.COM)(9210951550)(PETITIONER) SIDDHARTH(MAIL@CHAMBERSOFSIDDHARTH.COM)()(RESPONDENT) M K BHARDWAJ(MAHESHKB75@GMAIL.COM)(9210951550)(PETITIONER) MAIL CHAMBERS OF SIDDHARTH(MAIL@CHAMBERSOFSIDDHARTH.COM)()(RESPONDENT) MAHESH(MAHESHKB75@GMAIL.COM)()(PETITIONER) SIDDHARTH(MAIL@CHAMBERSOFSIDDHARTH.COM)(7838537008)(RESPONDENT)		
38	W.P.(C)-16937/2022 CM APPL. 53670/2022	NIRAJ V/s UNION OF INDIA AND ORS.	MAHESH KUMAR BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: M.K. BHARDWAJ(MAHESHKB75@GMAIL.COM)(9643429607)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
39	W.P.(C)-4054/2023	SHRI SURESH KUMAR V/s MUNICIPAL CORPORATION OF DELHI	PRAGNYA ROUTRAY, RAKESH MISHRA	
		OTHER DETAILS OF ADVOCATES: PRAGNYA ROUTRAY(PRAGNYAROUTROY@YAHOO.COM)(9818551955)(PETITIONER) CLOMCDHQ(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) RAKESH MISHRA(ADRAKESH.MISHRA12@GMAIL.COM)(9560148304)(RESPONDENT) RAKESH MISHRA(ADRAKESH.MISHRA12@GMAIL.COM)(9560148304)(RESPONDENT)		
40	W.P.(C)-9543/2023 CM APPL. 36512/2023	DSSSB AND ANR V/s MS UPASANA SINGH AND ANR	AVNISH AHLAWAT, DIVYA SWAMY	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(PETITIONER) M SINGH(MSINGHADVOCATE@YAHOO.CO.IN)()(RESPONDENT) AVNISH AHLAWAT(SCSERVICESGNCTD@GMAIL.COM)(9810134741)(RESPONDENT) DIVYA SWAMY(DIVYA@DYLAWCHAMBERS.COM)(8860050449)(RESPONDENT)		
41	CM APPL. 70783/2024 In W.P.(C)-12268/2023	ANIL KUMAR KHANNA V/s UNION OF INDIA & ORS.	JASVINDER KAUR	
		OTHER DETAILS OF ADVOCATES: JASVINDER KAUR(JASVINDERKAUR@GMAIL.COM)(9312836524)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) NARESH KAUSHIK(NARESHKAUSHIK9@GMAIL.COM)(9811031792)(RESPONDENT) JASVINDER KAUR(JASVINDERKAUR@GMAIL.COM)(9312836524)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) VIRENDER SINGH CHARAK(VIRENDERSINGHCHARAK@GMAIL.COM)(0)(RESPONDENT)		
42	W.P.(C)-12698/2023 CM APPL. 50157/2023	NISHA KHAN V/s DELHI POLICE & ANR.	GOVIND SWAROOP CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: G S CHATURVEDI(GSC_DLF@YAHOO.CO.IN)(9811092221)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)		
43	W.P.(C)-1921/2024 CM APPL. 8079/2024	KENDRIYA VIDYALAYA SANGATHAN & ANR. V/s BHAIKUMARI KUMARI AND ORS.	SHUBHRANSHU PADHI	
		OTHER DETAILS OF ADVOCATES: SHUBHRANSHU PADHI AND ASHISH YADAV(SHUBHRANSHU.PADHI@GMAIL.COM)(9971512668)(PETITIONER) AJESH LUTHRA(AJESHLUTHRA@REDIFFMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
44	W.P.(C)-6184/2024	MS KIRAN V/s GOVT OF NCT OF DELHI THROUGH ITS CHIEF SECRETARY & ORS.	SUDHANSHU TOMAR	
		OTHER DETAILS OF ADVOCATES: SUDHANSHU TOMAR(SUDHANSHUTOMAR@YAHOO.COM)(9810206600)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)()(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT)		

45	W.P.(C)-17239/2024 CM APPL. 73338/2024	KAPIL DEV V/s UNION OF INDIA & ORS.	NEHA RAI	
		OTHER DETAILS OF ADVOCATES: NEHA RAI , HIMANSHU GUPTA(NEHA@LEXGRID.IN)(9560259984)(PETITIONER) UNION OF INDIA, LALITKALA(UOIDHC@GMAIL.COM, CHAIRMAN@LALITKALA.GOV.IN, SECRETARY@LALITKALA.GOV.IN)(1123384193)(RESPONDENT)		
46	W.P.(C)-2982/2025 CM APPL. 14120/2025 CM APPL. 14121/2025	STAFF SELECTION COMMISSION & ANR. V/s AVINASH SINGH PATEL	RADHIKA ARORA	
		OTHER DETAILS OF ADVOCATES: RADHIKA BISHWAJIT DUBEY(RADHIKA.ARORA21@GMAIL.COM, RADHIKA.BISHWAJITDUBEY@BISHWAJITDUBEY.COM)(9810982927)(PETITIONER) AJESH LUTHRA(AJESHLUTHRA@REDIFFMAIL.COM)(0)(RESPONDENT)		
FOR FINAL HEARING				
47	LPA-23/2023 CM APPL. 1452/2023	PARVESH BATRA V/s P K JAIN & ANR.	PUNEET KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES: R.K. SAINI(RKSAINI6458@GMAIL.COM)(9310255162)(PETITIONER) ADV(ADVABHISHEKOFFICE@GMAIL.COM, AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)		
48	CM APPL. 27126/2017 REVIEW PET. 302/2017 In W.P.(C)-8444/2003(Disposed off case)	UOI V/s NAIRUPMA KUMAR & ORS.	RAKESH CHAHAR, D R NIGAM, K.R. SACHDEVA, KAVIRAJ SINGH, S.K. PATHAK, NILANSH GAUR, D.K SINGH, RAAJ MALNOTRA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT)		
49	W.P.(C)-7178/2006	UOI V/s SATPAL UDC & ANR.	MR.RAKESH CHAHAR, SAHIB GURDEEP SINGH	
		OTHER DETAILS OF ADVOCATES: SAHIB GURDEEP SINGH(SAHIBSINGH94@OUTLOOK.COM)(9999496532)(PETITIONER)		
50	W.P.(C)-16688/2022 CM APPL. 52597/2022	D G ALL INDIA RADIO AND ORS. V/s MAHESH PRASAD AND ORS.	SYED MOHAMMAD ARIF	
		OTHER DETAILS OF ADVOCATES: S M ARIF(ADVS.AARIF@GMAIL.COM)(9811447278)(PETITIONER) MAHESH(MAHESHKB75@GMAIL.COM)()(RESPONDENT)		
51	W.P.(C)-2162/2024 CM APPL. 8958/2024	DG DOORDARSHAN AND ORS. V/s SANGEETA SINGH	VERTIKA SHARMA, RAVINDER KUMAR SHARMA, AJAY SHEKHAR	
		OTHER DETAILS OF ADVOCATES: VERTIKA SHARMA(VERTIKASHARMA@GMAIL.COM)(9811542620)(PETITIONER) YOGESH SHARMA(ADVVYOGESHSHARMA@YAHOO.CO.IN)()(RESPONDENT) RAVINDER KUMAR SHARMA(RAVIADVOCATE.RAVINDER@GMAIL.COM)()(RESPONDENT) RAVINDER KUMAR SHARMA(RAVIADVOCATE.RAVINDER@GMAIL.COM)(9312338822)(PETITIONER) AJAY SHEKHAR(AJAYSHEKHAR285@GMAIL.COM)(9560103116)(PETITIONER)		
FOR DISPOSAL				
52	LPA-146/2024	REHMAT FATIMA V/s STATE OF NCT OF DELHI THROUGH PRINCIPAL SECRETARY DEPARTMENT SERVICES & ORS.	SYED HASAN ISFAHANI	
		OTHER DETAILS OF ADVOCATES: ISFAHANI & ASSOCIATES(ISFAHANI.ASSOCIATES@GMAIL.COM)(9990067910)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
53	LPA-580/2024	NATIONAL COMMISSION FOR HOMEOPATHY THROUGH ITS SECRETARY V/s VIJAY SINGH	SUNIL KUMAR NARULA, RAJAT ARORA	
		OTHER DETAILS OF ADVOCATES: SUNIL NARULA & ISHA THAKUR(SUNILNAROOOLA@GMAIL.COM)(9811073767)(PETITIONER) RAJAT ARORA(RAJAT132NOIDA@YAHOO.CO.IN)(9810176964)(RESPONDENT)		
54	RFA(COMM)-135/2025 CM APPL. 13378/2025	M/S FUELCO INDUSTRIAL CORP. & ORS. V/s RAJ KUMAR SAXENA	JAI WADHWA	
		OTHER DETAILS OF ADVOCATES: JAI WADHWA(JAIWADHWA.LAW06@GMAIL.COM)(9599651116)(PETITIONER)		

		R()(7840007272)(RESPONDENT)		
55	W.P.(C)-10124/2020 CM APPL. 32252/2020	HARISH KUMAR KAJLA & ORS. V/s ALL INDIA INSTITUTE OF MEDICAL SCIENCES & ANR.	SANTHOSH KRISHNAN, SANTHOSH KRISHNAN, ANAND VARMA	
		OTHER DETAILS OF ADVOCATES: KRISHNA KUMAR BOHRA(MAIL@SKRISHNAN.IN)(9910333257)(RESPONDENT) RAJESH KUMHAR(MAIL@SKRISHNAN.IN)(9910333257)(RESPONDENT) HARISH KUMAR KAJLA(MAIL@SKRISHNAN.IN)(9910333257)(RESPONDENT) SANTOSH KRISHNAN(MAIL@SKRISHNAN.IN)(9910333257)(PETITIONER) SANTHOSH KRISHNAN(MAIL@SKRISHNAN.IN)(9910333257)(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) ALL INDIA INSTITUTE OF MEDICAL SCIENCES(VSRKRISHNA.ER40@GMAIL.COM)(9891205519)(PETITIONER) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) VSR KRISHNA(VSRKRISHNA.ER40@GMAIL.COM)(9891205519)(RESPONDENT) ANAND VARMA(DELHIOFFICE@APTLEGAL.IN)(9999659395)(RESPONDENT)		
56	W.P.(C)-7278/2022	SHIVA SUMAN V/s UNION OF INDIA & ORS.	NIMISH CHIB	
		OTHER DETAILS OF ADVOCATES: K.P. SUNDER(NIMISHCHIB@GMAIL.COM)(9811089906)(PETITIONER) JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
57	W.P.(C)-12965/2023 CM APPL. 51168/2023	SUBODH GAUTAM V/s GOVT. OF NCT OF DELHI & ANR.	CHANDRA SHEKHAR YADAV	
		OTHER DETAILS OF ADVOCATES: CHANDRA SHEKHAR YADAV(LEGAL.SHEBANG@GMAIL.COM)(9810209981)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
FOR FINAL DISPOSAL				
58	LPA-483/2023 CM APPL. 30906/2023 CM APPL. 30907/2023 CM APPL. 30908/2023	STATE TRADING CORPORATION OF INDIA LTD V/s MR MADAN MOHAN SHARMA & ORS.	PRAGYA PURI	
		OTHER DETAILS OF ADVOCATES: PRAGYA PURI(PRAGYAPURI@GMAIL.COM)(9950933545)(PETITIONER) NK NIRMAL(NKNIRMAL@HOTMAIL.CO.IN)()(RESPONDENT) NK NIRMAL(NKNIRMAL@HOTMAIL.COM)()(RESPONDENT) ANANT SWARUP(ANANT.SWARUP@NIC.IN)()(RESPONDENT) JOLLYS (JOLLYS10@GMAIL.COM)()(RESPONDENT) NK MATHUR(NKMATHUR52@GMAIL.COM)()(RESPONDENT) CHETAN NIRMAL(CHETANNIRMAL22@GMAIL.COM)()(RESPONDENT)		
END OF THE BOARD MATTERS				
59	CONT.CAS(C)-1482/2024 CM APPL. 54419/2024 CM APPL. 62218/2024 WITH W.P.(C) 16966/2024 W.P.(C) 5939/2024 W.P.(C) 10016/2024 W.P.(C) 6549/2024 W.P.(C) 6552/2024	ANIL KUMAR TRIPATHI & ORS. V/s SHRI SANJAY JAJU & ANR.	ANIMESH KUMAR, SYED MOHAMMAD ARIF	
		OTHER DETAILS OF ADVOCATES: ANIMESH KUMAR, NISHANT (DESK@FIDUCIALEGAL.IN)(9999703460)(PETITIONER) INB(SECY.INB@NIC.IN)(0)(RESPONDENT) NAWAL(NAWALKISHOREJHA@LIVE.COM)(0)(RESPONDENT) PRASAR BHARTI(CEO@PRASARBHARATI.GOV.IN)(0)(RESPONDENT) FIDUCIALEGAL(DESK@FIDUCIALEGAL.IN)(0)(PETITIONER) S M ARIF(ADVS.AARIF@GMAIL.COM)(9811447278)(PETITIONER) DESK FIDUCIALEGAL(DESK@FIDUCIALEGAL.IN)(0)(PETITIONER) NAWAL KISHORE JHA(NAWALKISHOREJHA@LIVE.COM)(0)(RESPONDENT) HANU BHASKAR (HANUBHASKARCGSC@GMAIL.COM)(0)(RESPONDENT) NAWAL KISHORE(NAWALKISHOREJHA@LIVE.COM)(0)(RESPONDENT) INB(SECY.INB@NIC.IN)(0)(RESPONDENT) S M ARIF(ADVS.AARIF@GMAIL.COM)(9811447278)(RESPONDENT) HANU(HANUBHASKARCGSC@GMAIL.COM)(0)(RESPONDENT) S M ARIF(ADVS.AARIF@GMAIL.COM)(9811447278)(RESPONDENT) HANU BHASKAR (HANUBHASKARCGSC@GMAIL.COM)(0)(RESPONDENT)		
60	W.P.(C)-10016/2024 CM APPL. 40984/2024 CM APPL. 40985/2024 CM APPL. 40986/2024 CM APPL. 40987/2024	AJAI KUMAR SHARMA & ORS. V/s UNION OF INDIA & ORS.	ANIMESH KUMAR	
		OTHER DETAILS OF ADVOCATES: ANIMESH KUMAR AND NISHANT KUMAR AND SUMIT		

		KUMAR(DESK@FIDUCIALEGAL.IN)(9999703460)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) RAJEEV SHARMA(RAJEEVSHARMALEGAL@HOTMAIL.COM, JOSHIUK68@GMAIL.COM)(0)(RESPONDENT)		
61	W.P.(C)-16966/2024 CM APPL. 71842/2024	UNION OF INDIA V/s UMAKANT JOSHI & ORS.	HANU BHASKAR	
		OTHER DETAILS OF ADVOCATES: HANU BHASKAR(HANUBHASKAR@GMAIL.COM)(9810174047)(PETITIONER) HANU BHASKAR, TEEKARAM, ASHWANI BHARDWAJ(HANUBHASKAR@GMAIL.COM, TEEKARAM120@GMAIL.COM, DRASHWANIBHARADWAJ@GMAIL.COM)(0)(RESPONDENT) RAJEEV(RAJEEVSHARMALEGAL@HOTMAIL.COM)(0)(RESPONDENT)		
62	W.P.(C)-5939/2024 CM APPL. 24693/2024 CM APPL. 42721/2024 CM APPL. 73667/2024 WITH W.P.(C) 6549/2024 W.P.(C) 6552/2024 W.P.(C) 10016/2024	ALOK KHARBANDA & ORS. V/s UMA KANT JOSHI & ORS.	RIZWAN LAW ASSOCIATES, VISHAL ARUN MISHRA	
		OTHER DETAILS OF ADVOCATES: RIZWAN LAW ASSOCIATES(RIZWANOFFICE0506@GMAIL.COM)(9643349576)(PETITIONER) UMA KANT JOSHI(BGAURAAN@GMAIL.COM)(9871053111)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ANIL KUMAR KHARE(BGAURAAN@GMAIL.COM)(9871053111)(RESPONDENT) PRASAR BHARATI(RAJEEVSHARMALEGAL@HOTMAIL.COM, CEO@PRASARBHARTI.GOV.IN)(0)(RESPONDENT) VISHAL ARUN MISHRA(VEERBHARATOFFICIAL@GMAIL.COM)(9005173714)(PETITIONER) RIZWAN LAW ASSOCIATES(RIZWANOFFICE0506@GMAIL.COM)(0)(RESPONDENT)		
63	W.P.(C)-6549/2024 CM APPL. 27296/2024 CM APPL. 42715/2024	HARI GOPAL SHARMA & ORS. V/s UNION OF INDIA & ORS.	ANIMESH KUMAR, VISHAL ARUN MISHRA	
		OTHER DETAILS OF ADVOCATES: ANIMESH KUMAR, NISHANT KUMAR, SUMIT KUMAR, APRAJITA, AYUSH KUMAR(DESK@FIDUCIALEGAL.IN)(9999703460)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, RAJEEVSHARMALEGAL@HOTMAIL.COM, JOSHIUK68@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UMAKANT68@PRASHARBHARTI.GOV.IN, ANILKUMARKHARE@PRASARBHARTI.GOV.IN)(0)(RESPONDENT) VISHAL ARUN MISHRA(VEERBHARATOFFICIAL@GMAIL.COM)(9005173714)(PETITIONER) JOSHI UK(JOSHIUK68@GMAIL.COM)(0)(RESPONDENT)		
64	W.P.(C)-6552/2024 CM APPL. 27301/2024 CM APPL. 42727/2024	RAJENDRA KUMAR BAJPAI & ORS. V/s UNION OF INDIA & ORS.	ANIMESH KUMAR, VISHAL ARUN MISHRA	
		OTHER DETAILS OF ADVOCATES: ANIMESH KUMAR, NISHANT KUMAR, SUMIT KUMAR, APRAJITA, AYUSH KUMAR(DESK@FIDUCIALEGAL.IN)(9999703460)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, RAJEEVSHARMALEGAL@HOTMAIL.COM, JOSHIUK68@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UMAKANT68@PRASHARBHARTI.GOV.IN, ANILKUMARKHARE@PRASARBHARTI.GOV.IN)(0)(RESPONDENT) VISHAL ARUN MISHRA(VEERBHARATOFFICIAL@GMAIL.COM)(9005173714)(PETITIONER) FIDUCIA LEGAL(DESK@FIDUCIALEGAL.IN)(0)(RESPONDENT)		

COURT NO. 05
DIVISION BENCH-V
HON'BLE MR.JUSTICE C.HARI SHANKAR
HON'BLE MR.JUSTICE AJAY DIGPAUL

- NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.
- Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.
- Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). or an adjournment slip is filed a day in advance, specifying the ground of adjournment.
- NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.
- NOTE 5: SUBJECT TO AVAILABILITY OF TIME, REGULAR MATTTTERS WOULD BE TAKEN UP AFTER THE MISCELLANEOUS BOARD IS OVER.
- NOTE 6: Pass Over matters in the Supplementary list would be called out before the Advance list is taken up.
- NOTE 7: Presence of Advocates/parties who appear virtually would not be marked if their camera is switched off.

To join hearing please click the link given below:-
<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt19>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
cmpraveenkumar.dhc@gov.in
vikram.224@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	W.P.(C)-3231/2025	SAMJHO DEVI V/s UNION OF INDIA AND ORS.	VIDIYA R P	
		OTHER DETAILS OF ADVOCATES: R AND R LAW ASSOCIATES(RANDRASSOCIATES4@GMAIL. COM)(9718776540)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
FOR ADMISSION				
2	FAO(OS) (COMM)-225/2024 CM APPL. 58706/2024 CM APPL. 58708/2024 WITH FAO(OS) (COMM) 226/2024	GOVERNMENT OF INDIA THROUGH JOINT SECRETARY, MINISTRY OF PETROLEUM AND NATURAL GAS V/s VEDANTA LIMITED & ANR.	K R SASIPRABHU	
		OTHER DETAILS OF ADVOCATES: R S PRABHU & CO(OFFICE@RSPRABHU.COM)(8851382791)(PETITIONER) TEJAS(TEJAS.KARIA@AMSSHARDUL.COM)(0)(RESPONDENT) ANIRUDH(ANIRUDH.DAS@AMSSHARDUL.COM)(0)(RESPONDENT)		
3	FAO(OS) (COMM)-226/2024 CM APPL. 58712/2024	GOVERNMENT OF INDIA, THROUGH JOINT SECRETARY, MINISTRY OF PETROLEUM AND NATURAL GAS V/s CAIRN INDIA LIMITED & ORS.	K R SASIPRABHU	
		OTHER DETAILS OF ADVOCATES: R S PRABHU & CO(OFFICE@RSPRABHU.COM)(8851382791)(PETITIONER) TEJAS(TEJAS.KARIA@AMSSHARDUL.COM)(0)(RESPONDENT)		

AFTER NOTICE MISC. MATTERS				
4	FAO(OS) (COMM)-105/2019 CM APPL. 22368/2019 WITH FAO(OS) (COMM) 193/2019	LEAYAN GLOBAL PVT LTD V/s BATA INDIA LTD	K G BANSAL	
		OTHER DETAILS OF ADVOCATES: K G BANSAL()(9599800364)(PETITIONER)		
5	FAO(OS) (COMM)-193/2019 CM APPL. 36237/2019	BATA INDIA LTD V/s CHAWLA BOOT HOUSE & ANR	NEERAJ GROVER	
		OTHER DETAILS OF ADVOCATES: NEERAJ GROVER()(9810376869)(PETITIONER)		
6	FAO(OS) (COMM)-140/2024 CM APPL. 38801/2024	ABROS SPORTS INTERNATIONAL PVT. LTD. V/s ASHISH BANSAL AND ORS	RANJAN NARULA, NITIN KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: RNA IP ATTORNEYS()(7678644773)(PETITIONER) LEXSUNRAJ(LEGAL@LEXSUNRAJ.COM)(0)(RESPONDENT) NITIN KUMAR GUPTA(ADVNITINKGUPTA@GMAIL.COM)(9711184111)(PETITIONER)		
7	FAO(OS) (COMM)-45/2025	M/S JINDAL ITF LIMITED V/s NTPC LIMITED & ANR.	NILAVA BANDYOPADHYAY	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: NILAVA BANDYAPADHYAY(NILAVA@SANDALAWOFFICES.COM)(9873341612)(PETITIONER) UDDHAV KHANNA(UDDHAVKHANNA.ADVOCATE@GMAIL.COM)(0)(RESPONDENT) BANIDIKSHIT(BANIDIKSHIT.ADVOCATE@GMAIL.COM)(0)(RESPONDENT) KRISHANITA(KRISHANITA1981@GMAIL.COM)(0)(RESPONDENT) NTPCCC(NTPCCC@NTPC.CO.IN)(0)(RESPONDENT) JINDAL(INFO.JINDALITF@JINDALITF.COM)(0)(RESPONDENT) SUPADHYAY(SUPADHYAY@NTPC.CO.IN)(0)(RESPONDENT) MKSAHA(MKSAHA.IWAI@NIC.IN)(0)(RESPONDENT) AKBANSAI(AKBANSAI.IWAI@NIC.IN)(0)(RESPONDENT)		
8	RERA APPEAL-1/2025 CM APPL. 3218/2025 CM APPL. 3221/2025	GODREJ VESTAMARK LLP V/s VIPUL AHUJA & ANR.	KAPIL MADAN	
		OTHER DETAILS OF ADVOCATES:		
9	W.P.(C)-3549/2007	DEVENDRA KUMAR V/s U.O.I & ORS	P.SURESHAN, MANEESHA DHIR, ASHWANI BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
10	W.P.(C)-8039/2017	AMARNATH MAHTO V/s UNION OF INDIA & ORS.	RANJEET KUMAR	
		OTHER DETAILS OF ADVOCATES:		
11	W.P.(C)-1645/2018 WITH W.P.(C) 1655/2018	FAQUIR CHAND V/s UNION OF INDIA & ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER)		
12	W.P.(C)-1655/2018	VIRENDRA SINGH RAJPUT V/s UNION OF INDIA & ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER)		
13	W.P.(C)-13705/2018	RITESH KUMAR V/s UNION OF INDIA AND ORS.	SUMAN KKUMAR, KRISHNA BHUSHAN UPADHYAY	
		OTHER DETAILS OF ADVOCATES: SUMAN KKUMAR()(7428257796)(PETITIONER) KRISHNA BHUSHAN UPADHYAY(ADVOCATIAJUDEX@GMAIL.COM)(9810655095)(PETITIONER) KRISHNA BHUSHAN UPADHYAY(ADVOCATIAJUDEX@GMAIL.COM)(9810655095)(PETITIONER)		
14	W.P.(C)-216/2019	SOHAN LAL V/s UNION OF INDIA AND ORS	SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA()(9818153010)(PETITIONER)		
15	W.P.(C)-3492/2019	LT. COL RAMESH CHAND RATHORE AND ORS. V/s UNION OF INDIA AND ORS.	S S PANDEY	
		OTHER DETAILS OF ADVOCATES: S S PANDEY()(9968319917)(PETITIONER)		
16	W.P.(C)-1049/2020	EX-SERVICEMEN WELFARE UNION V/s UNION OF INDIA AND ORS.	VIKAS AGGARWAL, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: VIKAS AGGARWAL()(9811165656)(PETITIONER)		

		RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT)		
17	W.P.(C)-9353/2020 CM APPL. 30136/2020	HC GD RAVI SHANKAR PANDEY AND OTHERS V/s UNION OF INDIA	AJAY KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: A K SINGH(AJAY_LEGALHELP@YAHOO.COM)(9818192846)(PETITIONER) AJAY SINGH(AJAY_LEGALHELP@YAHOO.CO.IN)(9818192846)(PETITIONER) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
18	W.P.(C)-1416/2021 CM APPL. 4043/2021	VIKASH KUMAR SINHA V/s UNION OF INDIA AND OTHERS	SHRUTI SINGH, SHRUTI SINGH	
		OTHER DETAILS OF ADVOCATES: VIKASH KUMAR SINHA(ANUPKRADV@GMAIL.COM)(9162407311)(RESPONDENT) VIKASH KUMAR SINHA(ANUPKRADV@GMAIL.COM)(9162407311)(RESPONDENT) VIKASH KUMAR SINHA(ANUPKRADV@GMAIL.COM)(9162407311)(RESPONDENT) VIKASH KUMAR SINHA(ANUPKRADV@GMAIL.COM)(9162407311)(RESPONDENT) VIKASH KUMAR SINHA(ANUPKRADV@GMAIL.COM)(9162407311)(RESPONDENT) VIKASH KUMAR SINHA(ANUPKRADV@GMAIL.COM)(9162407311)(RESPONDENT) VIKASH KUMAR SINHA(ANUPKRADV@GMAIL.COM)(9162407311)(RESPONDENT) VIKASH KUMAR SINHA(ANUPKRADV@GMAIL.COM)(9162407311)(RESPONDENT) ANUP KUMAR AND NEHA JAISWAL AND SHIVAM KUMAR AND VARUN NARANG AND SHRUTI SINGH(ANUPKRADV@GMAIL.COM)(9818570588)(PETITIONER) SHRUTISINGH(S.SINGHADV29@GMAIL.COM)(8527377434)(PETITIONER) ANUP KUMAR, NEHA JAISWAL(ANUPKRADV@GMAIL.COM)(9818570588)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
19	W.P.(C)-6424/2021 CM APPL. 20185/2021 CM APPL. 35567/2022 WITH W.P.(C) 6550/2021	J DHEENA DHAYALAN AND OTHERS V/s UNION OF INDIA AND OTEHRS	SHRUTI SINGH, SHRUTI SINGH	
		OTHER DETAILS OF ADVOCATES: J DHEENA DHAYALAN AND OTHERS(ANUPKRADV@GMAIL.COM)(9818570588)(RESPONDENT) J DHEENA DHAYALAN AND OTHERS(ANUPKRADV@GMAIL.COM)(9818570588)(RESPONDENT) J DHEENA DHAYALAN AND OTHERS(ANUPKRADV@GMAIL.COM)(9818570588)(RESPONDENT) J DHEENA DHAYALAN AND OTHERS(ANUPKRADV@GMAIL.COM)(9818570588)(RESPONDENT) ANUP KUMAR AND RITESH DHIR(ANUPKRADV@GMAIL.COM)(9818570588)(PETITIONER) SHRUTISINGH(S.SINGHADV29@GMAIL.COM)(8527377434)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) ANUP KUMAR(ANUPKRADV@GMAIL.COM)(9818570588)(PETITIONER) FARMAN(11FARMAN11@GMAIL.COM){}(RESPONDENT)		
20	W.P.(C)-6550/2021 CM APPL. 20567/2021	J DHEENA DHAYALAN V/s UNION OF INDIA & ORS.	SHRUTI SINGH, SHRUTI SINGH	
		OTHER DETAILS OF ADVOCATES: ARUP KUMAR AND RITESH DHIR(ANUPKRADV@GMAIL.COM)(9818570588)(PETITIONER) ANUP KUMAR AND RITESH DHIR(ANUPKRADV@GMAIL.COM)(9818570588)(PETITIONER) SHRUTISINGH(S.SINGHADV29@GMAIL.COM)(8527377434)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
21	W.P.(C)-9338/2021	R. P. KUNDU V/s UNION OF INDIA & ORS.	RAJ SINGH	
		OTHER DETAILS OF ADVOCATES: RAJ SINGH PHOGAT(RAJLEGALDOC@GMAIL.COM)(7428133893)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DG CISF(DG@CISF.GOV.IN, IGNS@CISF.GOV.IN){}(RESPONDENT)		
22	W.P.(C)-13372/2021	DR AMAR BODHI V/s THE PRINCIPAL SECRETARY(DEPARTMENT OF HEALTH AND FAMILY WELFARE)AND ANR	M.GIREESH KUMAR, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: GIREESH KUMAR(MGIREESHKUMAR@GMAIL.COM)(9811419878)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(RESPONDENT)		
23	W.P.(C)-14220/2022	MANISH KUMAR JHA V/s THE DIRECTOR GENERAL, SSB, NEW DELHI AND ORS.	JEEWESH PRAKASH	
		OTHER DETAILS OF ADVOCATES: MR. AMIT KUMAR AND MR. JEEWESH		

		PRAKASH(JEEWESH.PRAKASH@GMAIL.COM)(9999306490)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
24	W.P.(C)-15622/2022	MD. EZHAR KHAN V/s UNION OF INDIA & ANR.	MAHBOOB ALAM INAYATI	
		OTHER DETAILS OF ADVOCATES: A. INAYATI(INAYATILEGALSERVICES@GMAIL.COM)(9634932367)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
25	W.P.(C)-725/2023	LT CDR MITHUN NAIR V/s UNION OF INDIA & ORS.	PALLAVI AWASTHI	
		OTHER DETAILS OF ADVOCATES: PALLAVI AWASTHI(ADVOCATEPALLAVI17@GMAIL.COM)(9717359636)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
26	W.P.(C)-1756/2023 CM APPL. 6713/2023	RAMDEV SHARMA V/s UNION OF INDIA AND ORS.	ABHAY KUMAR BHARGAVA	
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR (ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
27	W.P.(C)-2797/2023	EX CT/DVR G. FRANKLIN V/s UNION OF INDIA AND ORS	AJIT KUMAR KAKKAR	
		OTHER DETAILS OF ADVOCATES: AJIT KAKKAR AND ASSOCIATES(1123384193)(9958006409)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
28	W.P.(C)-3032/2023 CM APPL. 11791/2023	CT NARESH KUMAR V/s UNION OF INDIA AND ORS	AJIT KUMAR KAKKAR	
		OTHER DETAILS OF ADVOCATES: AJIT KAKKAR & ASSOCIATES(ADMIN@AJITKAKKAR.COM)(9958006409)(PETITIONER) ADGTRG(ADGTRG@CRPF.GOV.IN)(1120867226)(RESPONDENT) CRPF(DG@CRPF.GOV.IN)(1124360971)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
29	W.P.(C)-4105/2023 CM APPL. 15940/2023	DINESH KUMAR & ORS. V/s UNION OF INDIA & ORS.	SHRUTI SINGH	
		OTHER DETAILS OF ADVOCATES: ANUP KUMAR (ANUPKRADV@GMAIL.COM)(9818570588)(PETITIONER) DIGL NDC(DIGLND@ITBP.GOV.IN)(1123384193)(RESPONDENT) ITBP(IGCTRLFTR@ITBP.GOV.IN, IGNORTH@ITBP.GOV.IN, ITCELLADMN@ITBP.GOV.IN)(1123384193)(RESPONDENT) ITBP(ITCELL40THBN@ITBP.GOV.IN)(1123384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
30	W.P.(C)-6546/2023 CM APPL. 25679/2023	ANIL KUMAR AKARNIA & ORS. V/s UNION OF INDIA & ORS.	SHRUTI SINGH	
		OTHER DETAILS OF ADVOCATES: ANUP KUMAR(ANUPKRADV@GMAIL.COM)(9818570588)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
31	W.P.(C)-8789/2023	DHEERAJ BHARDWAJ V/s UNION OF INDIA & ORS.	SOMNATH BHATTACHARYA	
		OTHER DETAILS OF ADVOCATES: SOMNATH BHATTACHARYA(ADV.SOMNATHBHATTACHARYA@GMAIL.COM)(8826411536)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
32	W.P.(C)-12979/2023	ANSHUL KAMBOJ AND ORS V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA AND ORS(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
33	W.P.(C)-13726/2023	SLENDRA KUMAR V/s UNION OF INDIA & ANR.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: SURENDER SINGH HOOODA , ADITYA HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, JSCPG-MHA@NIC.IN)(1123384193)(RESPONDENT) BORDER SECURITY FORCE(DGBSF@BSF.NIC.IN)(1123384193)(RESPONDENT)		
34	W.P.(C)-15225/2023	SUJAL LANGTHASA V/s UNION OF INDIA AND ORS	A.K. MISHRA	
		OTHER DETAILS OF ADVOCATES: A.K. MISHRA(ADVOCATE_AKMISHRA@YAHOO.COM)(9650732474)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

35	W.P.(C)-515/2024	SHAILENDER KUMAR V/s UNION OF INDIA AND ORS & ORS.	KRISHAN KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: K K SHARMA()(9818140429)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
36	W.P.(C)-2850/2024	RAJENDER KUMAR V/s UNION OF INDIA & ORS.	KRISHAN KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: K K SHARMA(KKSHARMAADVOCATE@GMAIL.COM)(9818140429)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
37	W.P.(C)-4445/2024	SONAWANE RAHUL KAILAS V/s UNION OF INDIA AND ANR	RAJAT ARORA	
		OTHER DETAILS OF ADVOCATES: RAJAT ARORA, NIRAJ KUMAR, JAGAT ARORA(RAJAT132NOIDA@YAHOO.IN)(9810176964)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
38	W.P.(C)-7718/2024	SUREKHA SONI & ORS. V/s UNION OF INDIA & ORS.	SHRUTI MUNJAL	
		OTHER DETAILS OF ADVOCATES: MS. SHRUTIMUNJAL(SHRUTIMUNJAL@SMLAW.CO.IN)(9818080077)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
39	W.P.(C)-11450/2024	VARUN KUMAR SINGH & ORS. V/s UNION OF INDIA & ANR.	KUMAR RAJESH SINGH	
		OTHER DETAILS OF ADVOCATES: KUMAR RAJESH SINGH(ADV.KUMARRAJESHSINGH@GMAIL.COM){0}(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT)		
40	W.P.(C)-12743/2024 WITH W.P.(C) 12760/2024	DURVIN KUMAR V/s UNION OF INDIA AND ORS.	SAHIL MONGIA	
		OTHER DETAILS OF ADVOCATES: SAHIL MONGIA(CHAMBERNO.220@GMAIL.COM)(9818656542)(PETITIONER) DURVIN KUMAR(DURVINYADAV360@GMAIL.COM)(8392892451)(PETITIONER) UNION OF INDIA, CISF(UOIDHC@GMAIL.COM, RB-2ND@CISF.GOV.IN, RB-3RD@CISF.GOV.IN)(1123384193)(RESPONDENT)		
41	W.P.(C)-12760/2024	SUMER SINGH V/s UNION OF INDIA AND ANR.	SAHIL MONGIA	
		OTHER DETAILS OF ADVOCATES: SAHIL MONGIA(CHAMBERNO.220@GMAIL.COM)(9818656542)(PETITIONER) SUMER SINGH(SUMERTILU1998@GMAIL.COM)(8769528360)(PETITIONER) UNION OF INDIA, CISF(UOIDHC@GMAIL.COM, SSG@CISF.GOV.IN)(1123384193)(RESPONDENT)		
42	W.P.(C)-14946/2024	MERUPULA PRAVEEN V/s THE UNION OF INDIA AND ORS.	RAM BHADAURIA	
		OTHER DETAILS OF ADVOCATES: RAM BHADURIA(ADV.RAM.LAW@GMAIL.COM)(7210447597)(PETITIONER) UNION OF INDIA, INDIAN COAST GUARD(UOIDHC@GMAIL.COM, CGVC-PERS@INDIANCOASTGUARD.NIC.IN)(1123384193)(RESPONDENT)		
43	W.P.(C)-15401/2024 CM APPL. 64574/2024	UNION OF INDIA AND OTHERS V/s IC 17968 MAJ A B GUPTA RETD	MIMANSK BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: MIMANSK BHARDWAJ(MBRAHULK619@GMAIL.COM)(8800177082)(PETITIONER) RAJESH(RAJESHNANDAL@HOTMAIL.COM)(9560871527)(RESPONDENT)		
44	W.P.(C)-3532/2025	BASANT KUMAR YADAV V/s UNION OF INDIA & ANR.	KUMAR RAJESH SINGH	
		OTHER DETAILS OF ADVOCATES: KUMAR RAJESH SINGH & PUNAM SINGH(ADV.KUMARRAJESHSINGH@GMAIL.COM)(9811013515)(PETITIONER) DHC SHOP NO., UNION OF INDIA(DHCSHOPNO2@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
PART-HEARD MATTERS				
45	W.P.(C)-13272/2019 CM APPL. 28483/2023	NARENDER KUMAR V/s UNION OF INDIA & ORS	M K GAUR, HARISH KUMAR	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: M K GAUR()(9810278876)(PETITIONER) HARISH KUMAR GARG()(9810150029)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) CAT OFFICE WORK(CAT.OFFICEWORK@GMAIL.COM)()(RESPONDENT)		

END OF THE BOARD MATTERS				
46	FAO(OS) (COMM)-241/2023 CM APPL. 56537/2023 CM APPL. 37048/2024	HERO MOTOCORP LIMITED V/s M/S SHREE AMBA INDUSTRIES	GAURAV MIGLANI, VAIBHAV VUTTS, SUSHANT SINGH	
		OTHER DETAILS OF ADVOCATES: AAMNA HASAN , ASHWANI BALYAN (EMAIL@VUTTS.COM)(9971576500)(PETITIONER) GAURAV(GAURAV@WORLDWIDEINTELLEC.COM)()(RESPONDENT) SMSA LAW(EMAIL@SMSALAWCHAMBERS.COM)()(RESPONDENT) SUSHANT SINGH(SUSHANTLAW@GMAIL.COM)(9811777625)(RESPONDENT)		

17.04.2025

ADVANCE CAUSE LIST

COURT NO. 34
DIVISION BENCH-VI
HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD
HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

TO JOIN VC:

<https://delhihighcourt.webex.com/meet/dhcecourtv13>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

pankaj.shukla@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CRL.A.-91/2013	PHOOL CHAND & ANR. V/s STATE NCT OF DELHI &ORS.	R K KAPOOR, HANEEF MOHD, TARUN RANA	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: TARUN RANA(SHRANKS786@GMAIL.COM)(9810669233)(RESPONDENT)		P.S.-FIR NO. :(TAWRU GURGAON-271/2004)
FRESH MATTERS & APPLICATIONS				
2	W.P.(CRL)-1190/2025 CRL.M.A. 11324/2025	MS. ASHA V/s STATE (N.C.T. OF DELHI) & ORS.	MANOJ KUMAR DUGGAL	
		OTHER DETAILS OF ADVOCATES: DUGGAL(MANOJ.DUGGAL9@GMAIL.COM)(9810838787)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
3	CRL.M.(BAIL) 591/2025 In CRL.A.-320/2025	AMBIKA PRASAD UPADHYAY V/s STATE OF NCT OF DELHI	SHIVEK TREHAN	
		OTHER DETAILS OF ADVOCATES: KSHITIJ MITTAL (SATENDER0430@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NIHAL VIHAR-332/2024)
4	FAO (COMM)-44/2022 CM APPL. 13157/2022	CENTRAL ELECTRONICS LIMITED V/s M/S ELCOMPONICS TECHNOLOGIES P. LTD.	SHAIWAL SRIVASTAVA, RISHABH JAIN	
		OTHER DETAILS OF ADVOCATES: SHAIWAL SRIVASTAVA(SHAIWAL@PARASLEGAL.COM)(9871214365)(PETITIONER) RSDLAW(RSDLAWCHAMBERS@GMAIL.CON)()(RESPONDENT) RISHABH JAIN(RISHABHJNN@GMAIL.COM)(8826878875)(RESPONDENT)		
5	FAO(OS) (COMM)-235/2019 WITH FAO(OS) (COMM) 268/2019	AGARWAL DEVELOPERS PVT LTD V/s ICON BUILDCON PVT LTD	A MAITRI, RAKESH KUMAR, RAKESH KUMAR & ASSOCIATES, MALAK M BHATT, SANJAY MANCHANDA	
		OTHER DETAILS OF ADVOCATES: MALAK M BHATT(MALAKBHATT@GMAIL.COM)(9650592002)(RESPONDENT) SANJAY MANCHANDA(MANCHANDASANJAY@HOTMAIL.COM)(9810137294)(PETITIONER)		
6	FAO(OS) (COMM)-268/2019 CM APPL. 43706/2019	IRCON INTERNATIONAL LTD V/s M/S PCL BRAHMAPUTRA CONSORTIUM LTD (JV) & ANR	CHANDAN KUMAR	
		OTHER DETAILS OF ADVOCATES: CHANDAN KUMAR()(9810312011)(PETITIONER)		
7	FAO(OS) (COMM)-265/2019 CM APPL. 43440/2019 WITH FAO(OS) (COMM) 268/2019	IRCON INTERNATIONAL LTD V/s M/S PCL BRAHMAPUTRA CONSORITUM LTD (JV) & ANR	CHANDAN KUMAR	
		OTHER DETAILS OF ADVOCATES: CHANDAN KUMAR()(9810312011)(PETITIONER)		

8	FAO(OS) (COMM)-279/2019	NATWEST MARKETS PLC V/s M/S HERO EXPORTS & ANR	SRCs LEGAL, SANJEEV PATHAK, M.A. VENKATA SUBRAMANIAM, NIKILESH RAMACHANDRAN, MA VENKATA SUBRAMANIAN	
		OTHER DETAILS OF ADVOCATES: NIKILESH RAMACHANDRAN(NIKI_RAM@YAHOO.COM)(9810460429)(RESPONDENT) MA VENKATA SUBRAMANIAN(CONTACT@VENKATLAW.COM)(9810239044)(PETITIONER)		
9	LPA-680/2022 CM APPL. 50523/2022	NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR. V/s SMT PREM LATA MAYA DEVI AGRAWAL GIRLS DEGREE COLLEGE	KARTIKA SHARMA, RAVI KANT	
		OTHER DETAILS OF ADVOCATES: KARTIK SHARMA(SHARMA.KARTIKA@GMAIL.COM)(9811666704)(PETITIONER) GOPAL BISHT(BISHTGOPAL780@GMAIL.COM)()(PETITIONER) MAYANK(MAYANKRAVILEGALOFFICE@GMAIL.COM)()(RESPONDENT) RAVI KANT(RAVIKANT96@GMAIL.COM)(9717108851)(PETITIONER)		
10	W.P.(C)-6238/2019 CM APPL. 10800/2021 CM APPL. 20685/2021 CM APPL. 33895/2021 CM APPL. 34574/2021 CM APPL. 45975/2023 CM APPL. 59526/2023 CM APPL. 5174/2025	MODI SPINNING AND WEAVING MILLS COMPANY LTD. V/s UNION OF INDIA AND ORS.	NIKHIL SINGHVI, MOHIT SETH, DHIR AND DHIR ASSOCIATES, DEVENDRA KUMAR MODI, PRADEEP MISRA, UNUC LEGAL LLP, ANUSHA NAGARAJAN, RAJEEV AHUJA, RAMJEE PANDEY, ANJALI NEHRA, RANJEETA ROHATGI, POOJA BATRA, MOHIT SETH, KAMALA SANKARAN MAHADEVAN, NILESH KUMAR	
		OTHER DETAILS OF ADVOCATES: NIKHIL SINGHVI()(9971428737)(PETITIONER) NIKHIL SINGHVI(NIKHILSINGHVI@GMAIL.COM)(8826130600)(PETITIONER) NIKHIL SINGHVI , PARTH AGGARWAL(NIKHILSINGHVI@GMAIL.COM)(8826130600)(PETITIONER) JURISTICA(JURISTICA@JURISTICA.IN)()(RESPONDENT) JURISTICA(JURISTICA0@GMAIL.COM)()(RESPONDENT) MAHADEVAN SHANKAR(ADVMHADEVAN@GMAIL.COM)()(RESPONDENT) DK MODI(DKMODI2021@GMAIL.COM)()(RESPONDENT) JAYA SHREE(JAYASHREE@JSDCHAMBERS.COM)()(RESPONDENT) NEHRA ANJALI(NEHRA.ANJALI@GMAIL.COM)()(RESPONDENT) MAHADEVAN SHANKAR(ADV.MAHADEVAN@GMAIL.COM)()(RESPONDENT) DK MODI(DKMODI2021@GMAIL.COM)()(RESPONDENT) RROHATGI(OFFICE.RROHATGI@GMAIL.COM)()(RESPONDENT) MAHADEVAN SHANKAR(ADVMHADEVAN@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) RROHATGI(OFFICE.RROHATGI@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) KHANNA ABHISHEK(ADV.KHANNAABHISHEK@GMAIL.COM)()(RESPONDENT) NEHRA ANJALI(NEHRA.ANJALI@GMAIL.COM)()(RESPONDENT) POOJA (POOJA.ADVOCATE11@GMAIL.COM)()(RESPONDENT) JURIST CA(JURISTCA0@GMAIL.COM)()(RESPONDENT) JAYASHREE(JAYASHREE@JSDCHAMBERS.COM)()(RESPONDENT) NILESH KUMAR(NILESHCLC@GMAIL.COM)()(RESPONDENT) POOJA ADVOCATE(POOJA.ADVOCATE11@GMAIL.COM)()(RESPONDENT) JAYASHREE SHUKLA DASGUPTA(JAYASHREE.SHUKLA@DHIRASSOCIATES.COM)(9899906544)(PETITIONER) VAIBHAV JOSHI(JOSHIEMAIL@GMAIL.COM)(9971154800)(RESPONDENT) ABHISHEK KHANNA(ADV.KHANNAABHISHEK@GMAIL.COM)(9953432792)(RESPONDENT) NIKHIL SANGHVI(NIKHILSINGHVI@GMAIL.COM)(9971428737)(RESPONDENT) SIDHARTH BARUA(SIDBARUA@GMAIL.COM)(9899040660)(RESPONDENT) NILESH KUMAR(NILESHCLC@GMAIL.COM)(9310101214)(RESPONDENT) JAYASHREE SHUKLA DASGUPTA(JAYASHREE.SHUKLA@DHIRASSOCIATES.COM)(9899906544)(RESPONDENT) JAYASHREE SHUKLA DASGUPTA(JAYASHREE.SHUKLA@DHIRASSOCIATES.COM)(9899906544)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) NIKHIL SINGHVI(NIKHILSINGHVI@GMAIL.COM, ADV.KHANNAABHISHEK@GMAIL.COM)()(RESPONDENT) DEVENDRA KUMAR MODI(DKMODI2021@GMAIL.COM)(9910270102)(PETITIONER) NIKHIL SINGHVI(NIKHILSINGHVI@GMAIL.COM)()(PETITIONER) PAWAN UPADHYAY(UNCONSULTANTS@GMAIL.COM, NPPMODINAGAR@GMAIL.COM)()(RESPONDENT) NIKHIL SINGH(NIKHILSINGVI@GMAIL.COM)()(RESPONDENT) JAYASHREE SHUKLA DASGUPTA(JAYASHREE.SHUKLA@DHIRASSOCIATES.COM)(9899906544)(RESPONDENT) ABHISHEK (ADV.KHANNAABHISHEK@GMAIL.COM)()(RESPONDENT) BILAL IKRAM AND PARTH AGGARWAL(PARTHAGGARWAL.98@GMAIL.COM)(7347688230)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) JURSITICA(JURISTICA0@GMAIL.COM)(0)(RESPONDENT) RAJEEV AHUJA(RAJEEV.AHUJA@AHUJALEGAL.COM)(9958622994)(RESPONDENT) ()()(RESPONDENT) RAMJEE PANDEY(RAMJEEPANDEY72@GMAIL.COM)(9911269778)(PETITIONER) ANJALI NEHRA(NEHRA.ANJALI@GMAIL.COM)(7303139022)(RESPONDENT)		

		ANJALI NEHRA(NEHRA.ANJALI@GMAIL.COM)(7303139022)(RESPONDENT) RANJEETA ROHATGI (OFFICE.RROHATGI@GMAIL.COM)(9810933276)(RESPONDENT) POOJA BATRA(POOJA.ADVOCATE11@GMAIL.COM)(7838788350)(RESPONDENT) MOHIT SETH(MOHITS.SETH@GMAIL.COM)(8457902716)(PETITIONER) KAMALA SANKARAN MAHADEVAN(ADV.MAHADEVAN@GMAIL.COM)(9810696425)(PETITIONER) KAMALA SANKARAN MAHADEVAN(ADV.MAHADEVAN@GMAIL.COM)(9810696425)(PETITIONER) NILESH KUMAR(NILESHCLC@GMAIL.COM)(9310101214)(RESPONDENT)			
FOR FINAL HEARING					
11	RFA(COMM)-305/2023 CM APPL. 18999/2025	SHELLZ INDIA PRIVATE LIMITED V/s STARCO METAPLAST PVT LTD & ORS.	NAMIT SURI, MUKESH JAIN, ASHA JAIN MADAN, MUKESH JAIN		
		OTHER DETAILS OF ADVOCATES: NAMIT SURI(LISTING@LEXINDIS.COM)(9582410211)(PETITIONER) SUMIT(SUMIT.KUMAR@SHELLZOVERSEAS.COM)(8588868688)(PETITIONER) SHALINI GARG(SHALINIGARG70@GMAIL.COM)(9350257111)(RESPONDENT) KAPIL(SHELLZOVERSEAS24@GMAIL.COM)(9350257111)(RESPONDENT) M/S STARCO METAPLAST PVT LTD(AKSHAYJAIN1827@GMAIL.COM)(9999666670)(RESPONDENT) MUKESH JAIN(ADV_SBC@YAHOO.CO.IN)(9810315576)(PETITIONER) LISTING(LISTINNG@LEXINDIS.COM)(0)(RESPONDENT) ASHA JAIN MADAN(ASHAJMADAN56@GMAIL.COM)(9810041102)(PETITIONER) MUKESH JAIN(MUKESHJAINADVOCATE@GMAIL.COM)(9871415848)(RESPONDENT)			
FOR ARGUMENT					
12	W.P.(C)-1984/2016 CM APPL. 8528/2016 CM APPL. 4566/2024 CM APPL. 4567/2024	TOURISM FINANCE CORPORATION OF INDIA LIMITED (TFCI) V/s M/S WOODY'S HOTELS PRIVATE LIMITED & ORS	SANJAY BHATT, BABITA SANT, NITIN DAHIYA, NISHANT ANAND		
		OTHER DETAILS OF ADVOCATES: NITIN DAHIYA, VRCOM(OFFICE@NITINDAHIYA.COM, VRCOM1660@GMAIL.COM)()(PETITIONER) MALINI PODUVAL(BABITASANT@HOTMAIL.COM)(9868775714)(RESPONDENT) NITIN DAHIYA(OFFICE@NITINDAHIYA.COM)(9899777772)(PETITIONER) NISHANT ANAND(ANAND.NISHANT24@GMAIL.COM)(9717061109)(RESPONDENT)			

17.04.2025

ADVANCE CAUSE LIST

COURT NO. 46
HON'BLE MS.JUSTICE JYOTI SINGH

NOTE: "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
cmnijeshnair@gmail.com

CLICK HERE TO JOIN VC

<https://dhcvirtualcourt.webex.com/dhcvirtualcourt/j.php?MTID=md8014d1fa995927d292326703dfba03f>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 13973/2025 In W.P.(C)-1852/2024(Disposed off case)	RITU SINGHAL V/s LIONS PUBLIC SCHOOL AND ORS	NIKHILESH KUMAR	
		OTHER DETAILS OF ADVOCATES: NIKHILESH KUMAR AND ROHIT ARORA(NIKHILESHK9@GMAIL.COM)(9891655677)(PETITIONER) SC SERVICE(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) ATTORNEYS AT LAW()(9891655677)(PETITIONER)		
FOR DIRECTIONS (CONNECTED)				
2	W.P.(C)-3675/2017 CM APPL. 39311/2019 CM APPL. 13834/2021 CM APPL. 36335/2021 WITH W.P.(C) 3707/2017 W.P.(C) 4116/2017 W.P.(C) 7106/2017 W.P.(C) 4118/2017	AVTAR SINGH V/s PUNJABI ACADEMY & ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT()(9313964463)(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) BHARATBHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) ASCGNCTD(ASCGNCTD@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
3	W.P.(C)-3707/2017 CM APPL. 39293/2019 CM APPL. 13595/2021 CM APPL. 36342/2021	HARINDER KAUR & ORS V/s PUNJABI ACADEMY & ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, VARUN MUDGIL, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT()(9313964463)(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) BHARATBHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) ASCGNCTD(ASCGNCTD@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) VARUN MUDGIL(ADVOCATEVARUNMUDGIL@GMAIL.COM)(9711760086)(PETITIONER) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
4	W.P.(C)-4116/2017 CM APPL. 38178/2019 CM APPL. 29768/2021 WITH W.P.(C) 4118/2017	JASKINDER KAUR V/s PUNJABI ACADEMY & ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, TUSHAR SANNU DAHIYA, MANISHA CHAUHAN, VARUN MUDGIL, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT()(9313964463)(RESPONDENT) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM, TUSHARCHAMBERS@GMAIL.COM)(9911991166)(PETITIONER) BHARAT BHATIA(BHARATBHATIA25@YAHOO.CO.IN, NISHTHAGARGLAWYER@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) MANISHA CHAUHAN(MANISHACHAUHAN2126@GMAIL.COM)(9953710028)(RESPONDENT)		

ADVANCE CAUSE LIST

		VARUN MUDGIL(ADVOCATEVARUNMUDGIL@GMAIL.COM)(9711760086)(PETITIONER) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
5	W.P.(C)-4118/2017 CM APPL. 49612/2018 CM APPL. 39387/2019 CM APPL. 2791/2021 CM APPL. 29769/2021	SAROJ & ORS V/s PUNABI ACADEMY & ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, NISHTHA GARG, TUSHAR SANNU DAHIYA, SANJOY GHOSH, VARUN MUDGIL, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN BHATIA()(9810155032)(PETITIONER) AVNISH AHLAWAT()(9313964463)(RESPONDENT) NISHTHAGARG(NISHTHAGARGLAWYER@GMAIL.COM)(9958475863)(PETITIONER) NISHTHA GARG(NISHTHAGARGLAWYER@GMAIL.COM)(9958475863)(PETITIONER) SANJOY GHOSH(SANJOYCHAMBERS@GMAIL.COM)(981118889)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) SANJOY CHAMBERS(SANJOYCHAMBERS@GMAIL.COM)()(RESPONDENT) BHARATI BHATIA(BHARATBHATIA25@YAHOO.CO.IN)()(RESPONDENT) NISHTHA GARG(NISHTHAGARGLAWYER@GMAIL.COM)(9958475863)(PETITIONER) VARUN MUDGIL(ADVOCATEVARUNMUDGIL@GMAIL.COM)(9711760086)(PETITIONER) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
6	W.P.(C)-7106/2017	TAVINDER KAUR V/s GOVT OF NCT OF DELHI AND ORS	BHARAT BHUSHAN BHATIA, MANISHA CHAUHAN, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: MANISHA CHAUHAN(MANISHACHAUHAN2126@GMAIL.COM)(9953710028)(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
7	W.P.(C)-3708/2017	PROMILA DEVI & ORS V/s GOVT. OF NCT OF DELHI & ORS	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
8	W.P.(C)-3709/2017 WITH W.P.(C) 4107/2017 W.P.(C) 7106/2017 W.P.(C) 12909/2018	RANI & ORS V/s PUNJABI ACADEMY AND ORS	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
9	W.P.(C)-4107/2017	SURESH RANI V/s PUNJABI ACADEMY & ANR	BHARAT BHUSHAN BHATIA, MANISHA CHAUHAN, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: MANISHA CHAUHAN(MANISHACHAUHAN2126@GMAIL.COM)(9953710028)(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
10	W.P.(C)-12909/2018	RANI & ORS V/s PUNJABI ACADEMY & ANR	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN BHATIA()(9810155032)(PETITIONER) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(PETITIONER)		
11	W.P.(C)-3710/2017 CM APPL. 36292/2021 CM APPL. 46854/2023	USHA RANI AND ORS V/s GOVT OF NCT OF DELHI AND ORS	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) ASCGNCTD(ASCGNCTD@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) PUNJABI ACADEMY(INFO@PUNJABIACADMY.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.CO.IN)()(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
12	W.P.(C)-4110/2017 CM APPL. 39389/2019 CM APPL. 13608/2021 CM APPL. 36295/2021	SANTOSH RANI & ORS V/s PUNJABI ACADEMY & ORS	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, SANJOY GHOSH, MANISHA CHAUHAN, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT()(9313964463)(RESPONDENT) BHARATBHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) ASCGNCTD(ASCGNCTD@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)		

		ASCG(ASCGNCTD@GMAIL.COM){}(RESPONDENT) MANISHA CHAUHAN(MANISHACHAUHAN2126@GMAIL.COM)(9953710028)(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
13	W.P.(C)-4112/2017 CM APPL. 13517/2021 CM APPL. 36282/2021	HARJEET KAUR AND ORS V/s PUNJABI ACADEMY AND ANR	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: BHARATBHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM){}(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) ASCGNCTD(ASCGNCTD@GMAIL.COM){}(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
14	W.P.(C)-4117/2017 CM APPL. 39307/2019 CM APPL. 13824/2021 CM APPL. 36283/2021	NARINDER KUMAR V/s PUNJABI ACADEMY & ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, SANJOY GHOSH, MANISHA CHAUHAN, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT{}(9313964463)(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) BHARATBHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) ASCGNCTD(ASCGNCTD@GMAIL.COM){}(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) MANISHA CHAUHAN(MANISHACHAUHAN2126@GMAIL.COM)(9953710028)(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
15	W.P.(C)-4389/2017 CM APPL. 19182/2017 CM APPL. 39300/2019 CM APPL. 13516/2021 CM APPL. 37954/2021 CM APPL. 52599/2023	AMARJEET KAUR AND ORS V/s PUNJABI ACADEMY AND ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, MANISHA CHAUHAN, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT{}(9313964463)(RESPONDENT) BHARATBHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM){}(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM){}(RESPONDENT) ASCGNCTD(ASCGNCTD@GMAIL.COM){}(RESPONDENT) BHARAT BHUSHAN BHATIA (BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) MCD(COMMISSIONER@MCD.NIC.IN){}(RESPONDENT) PUNJAB ACADEMY(INFO@PUNJABIACADMY.COM){}(RESPONDENT) AVNISH (AVNISHAHLAWAT@YAHOO.COM){}(RESPONDENT) NAUSHAD (INFONAUSHAD@GMAIL.COM){}(RESPONDENT) MANISHA CHAUHAN(MANISHACHAUHAN2126@GMAIL.COM)(9953710028)(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
16	W.P.(C)-4403/2017 CM APPL. 19217/2017 CM APPL. 39310/2019 CM APPL. 52662/2023 WITH W.P.(C) 6672/2017 W.P.(C) 1795/2021	AMRIT KAUR AND ANR V/s PUNJABI ACADEMY AND ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, MANISHA CHAUHAN, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT{}(9313964463)(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) NAUSHAD(INFONAUSHAD@GMAIL.COM){}(RESPONDENT) PUNJABI ACADEMY(INFO@PUNJABIACADMY.COM){}(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM){}(RESPONDENT) MCD(COMMISSIONER@MCD.NIC.IN){}(RESPONDENT) MANISHA CHAUHAN(MANISHACHAUHAN2126@GMAIL.COM)(9953710028)(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
17	W.P.(C)-6672/2017 CM APPL. 32237/2020 CM APPL. 8172/2021	HARPAL KAUR AND ORS V/s PUNJABI ACADEMY AND ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, MANISHA CHAUHAN, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: BHARAT(BHARATBHATIA25@YAHOO.CO.IN){}(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT)		

		BHARAT BHATIA(BHARATBHATIA25@YAHOO.CO.IN){}(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM){}(RESPONDENT) NAUSHAD AHMED KHAN(){(9868111799)}(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM){(9868111799)}(RESPONDENT)		
18	W.P.(C)-1795/2021 CM APPL. 5167/2021	DARSHNA KUMARI & ORS. V/s PUNJABI ACADEMY & ORS.	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: BHARATBHATIA(BHARATBHATIA25@YAHOO.CO.IN){(9810155032)}(PETITIONER) BHARAT BHUSHAN BHATIA(){(9810155032)}(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM){}(RESPONDENT) PUNJAB CADERMY(INFO@PUNJABLACADEMY.COM){}(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM){(9868111799)}(RESPONDENT)		
19	W.P.(C)-6679/2017 CM APPL. 39388/2019 CM APPL. 37393/2021	ASHA RANI V/s PUNJABI ACADEMY AND ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, MANISHA CHAUHAN, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(){(9313964463)}(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN){(9810155032)}(PETITIONER) ASCGNCTD(ASCGNCTD@GMAIL.COM){}(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM){(9810134741)}(RESPONDENT) MANISHA CHAUHAN(MANISHACHAUHAN2126@GMAIL.COM){(9953710028)}(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM){(9868111799)}(RESPONDENT)		
20	W.P.(C)-7909/2017 CM APPL. 32692/2017 CM APPL. 21313/2019 CM APPL. 32239/2020	ARVINDER KAUR V/s PUNJABI ACADEMY AND ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, MANISHA CHAUHAN, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN BHATIA(){(9810155032)}(PETITIONER) BHARAT(BHARATBHATIA25@YAHOO.CO.IN){}(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM){(9810134741)}(RESPONDENT) MANISHA CHAUHAN(MANISHACHAUHAN2126@GMAIL.COM){(9953710028)}(PETITIONER) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM){(9868111799)}(RESPONDENT)		
21	W.P.(C)-9600/2017 CM APPL. 39304/2019	CHANDER KANTA V/s PUNJABI ACADEMY AND ANR	BHARAT BHUSHAN BHATIA, AVNISH AHLAWAT, MANISHA CHAUHAN, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(){(9313964463)}(RESPONDENT) MANISHA CHAUHAN(MANISHACHAUHAN2126@GMAIL.COM){(9953710028)}(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM){(9868111799)}(PETITIONER)		
22	W.P.(C)-12768/2018 WITH W.P.(C) 12772/2018	SMT. DAVINDER KAUR KALSI V/s PUNJABI ACADEMY AND ANR.	BHARAT BHUSHAN, AVNISH AHLAWAT, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN(){(9810155032)}(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN){(9810134741)}(PETITIONER) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM){(9868111799)}(RESPONDENT)		
23	W.P.(C)-12772/2018	SMT. DAVINDER KAUR CHAWLA V/s PUNJABI ACADEMY AND ANR.	BHARAT BHUSHAN, AVNISH AHLAWAT, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN(){(9810155032)}(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN){(9810134741)}(PETITIONER) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM){(9868111799)}(RESPONDENT)		
24	W.P.(C)-11706/2021 CM APPL. 36191/2021	HARSH BALA AND ANR V/s GOVT OF NCT OF DELHI AND ORS.	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN){(9810155032)}(PETITIONER) BALA JI ADVOCATE(ADVBALAJI@YAHOO.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){(9868250806)}(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM){(9868111799)}(RESPONDENT)		
25	W.P.(C)-11780/2021 CM APPL. 36441/2021	GURSHARAN KAUR AND ANR V/s PUNJABI ACADEMY AND ORS	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN){(9810155032)}(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM){(9810134741)}(RESPONDENT) BAJAJ(ADVBALAJI@YAHOO.COM){}(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM){(9868111799)}(RESPONDENT)		
26	W.P.(C)-455/2023 CM APPL. 1774/2023 CM APPL. 52632/2023	RENUKA ARORA AND ORS. V/s UNION OF INDIA AND ORS.	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES:		

		BHARAT BHUSHAN()(9810155032)(PETITIONER) PUNJABI ACADEMY(INFO@PUNJABIACADEMY.COM, AVINASHALAWAT@YAHOO.COM)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) NAUSHAD KHAN(INFONAUSHAD@GMAIL.COM)()(RESPONDENT) MCD(COMMISSIONER@MCD.NIC.IN)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) PUNJABI ACADEMY(INFO@PUNJABIACADMY.COM)()(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
27	W.P.(C)-612/2023 CM APPL. 2399/2023	RANJIT KAUR AND ORS. V/s GOVT OF NCT OF DELHI AND ORS	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN BHATIA()(9810155032)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PUNJABI ACADEMY(INFO@PUNJABIACADEMY.COM)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
28	W.P.(C)-5461/2023 CM APPL. 21341/2023 CM APPL. 21342/2023	SUSHMA KUMARI AND ORS. V/s GOVT. OF NCT DELHI AND ORS	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) BHARAT BHUSHAN(BHARATBHATIA252@YAHOO.CO.IN)(9810155032)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DHCS(DHCSHOPNO2@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) CLOMCDHQ(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
29	W.P.(C)-14157/2023 CM APPL. 56018/2023	INDERJEET KAUR AND ANR V/s GOVT OF NCT DELHI AND ORS	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) PUNJAB ACADEMY(INFO@PUNJABIACADMY.COM)()(RESPONDENT) AVNISH(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
30	W.P.(C)-15206/2023 WITH W.P.(C) 15220/2023	UMA JUNEJA & ORS. V/s PUNJABI ACADEMY & ORS.	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) PUNJABI ACADEMY(INFO@PUNJABIACADEMY.COM, INFONAUSHAD@GMAIL.COM, COMMISSIONER@MCD.NIC.IN)()(RESPONDENT) MCD(CLOMCDQ@GMAIL.COM)()(RESPONDENT) AVNISH ALAWAT(AVNISHALAWAT@YAHOO.COM)()(RESPONDENT) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
31	W.P.(C)-15220/2023 CM APPL. 60935/2023	SMT REKHA RANI & ANR. V/s PUNJABI ACADEMY & ORS.	BHARAT BHUSHAN BHATIA, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN (BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) NAUSHAD AHMED KHAN(ASCGNCTD@GMAIL.COM)(9868111799)(RESPONDENT)		
FOR DIRECTIONS(J)				
32	W.P.(C)-7939/2014	LALITA PRASAD V/s UNITED INDIA INSURANCE COMPANY LTD.	SUMAN BAGGA	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 43
HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN ACCORDANCE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

NOTE: "COUNSEL AND LITIGANTS WHO ARE APPEARING THROUGH VIDEO CONFERENCING MODE ARE REQUESTED TO ADHERE TO VIDEO CONFERENCING RULES 2021."

NOTE: "NO MENTIONING WILL BE ENTERTAINED UNLESS REPRESENTED EITHER BY ALL COUNSELS FOR THE PARTIES OR BY ALL THE LITIGANTS AT THE TIME OF MENTIONING."

NOTE: "PASSED-OVER MATTERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST, UNLESS SPECIFICALLY DIRECTED."

NOTE: IN THE ADVANCE LIST, MATTERS WILL BE TAKEN UP IN THE FOLLOWING ORDER: -

- (a) "FRESH MATTERS AND APPLICATIONS;
- (b) "FOR ADMISSION" MATTERS;
- (c) MATTERS WHICH ARE MARKED AS "EXPEDITED MATTERS" OR "SPECIALLY DIRECTED MATTERS".
- (d) "AFTER NOTICE MISCELLANEOUS MATTERS" WILL BE TAKEN UP CHRONOLOGICALLY.

CLICK HERE FOR VC

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt3>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

sanjoyojha73@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	W.P.(C)-61/2025 CM APPL. 179/2025 CM APPL. 18023/2025 WITH W.P.(C) 68/2025	AMIT KUMAR AND ORS V/s AIRPORT AUTHORITY OF INDIA	PRASHANT SINGH	
		OTHER DETAILS OF ADVOCATES: PRATITI RUNGRA(PRASHANTSINGH721@GMAIL.COM)(9810170243)(PETITIONER) AIRPORT AUTHORITY OF INDIA(DIGVIJAYRAI@REDIFFMAIL.COM)(0)(RESPONDENT)		
2	W.P.(C)-68/2025 CM APPL. 237/2025 CM APPL. 17984/2025	DEEPAK ARORA AND ANR V/s AIRPORT AUTHORITY OF INDIA	PRASHANT SINGH	
		OTHER DETAILS OF ADVOCATES: PRATITI RUNGTA , SUMIT PARGAL, PRASHANT SINGH(PRASHANTSINGH721@GMAIL.COM)(9810170243)(PETITIONER) DIGVIJAY RAI(DIGVIJAYRAI@REDIFFMAIL.COM)(0)(RESPONDENT) PRATITI RUNGTA (PRASHANTSINGH721@GMAIL.COM)(9810170243)(PETITIONER)		
FOR ADMISSION				
3	W.P.(C)-8411/2018 CM APPL. 75174/2024	K L SOBTI V/s DIRECTORATE OF EDUCATION & ORS	K P SUNDAR RAO, UDESH PURI	Listing Remarks: ADMISSION MATTER
		OTHER DETAILS OF ADVOCATES: K P SUNDAR RAO()(9873931235)(PETITIONER)		
4	W.P.(C)-8425/2022 CM APPL. 1945/2025 CM APPL. 18024/2025 CM APPL. 18039/2025	NEERAJ KUMAR V/s DR ARCHANA SINGH & ORS.	MANPREET SINGH, NEERAJ KUMAR	Listing Remarks: ADMISSION
		OTHER DETAILS OF ADVOCATES: DHARAMRAJ OHLAN()(9312650754)(PETITIONER)		

		MSDCBHDHS DELHI(MSDCBHDHS.DELHI@NIC.IN){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. NEERAJ KUMAR(NEERAJKUMARNALANDAVASI@GMAIL.COM)(8860721926)(PETITIONER) DR. NEERAJ KUMAR(NEERAJKUMARNALANDAVASI@GMAIL.COM)(8860721926)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
5	W.P.(C)-9851/2023	SMT MEWA DEVI V/s COMMITTEE GOLDEN FOREST INDIA LTD AND ORS	ASHOK KUMAR DHIRYAN, ARCHNA MIDHA, HARPAWAN KUMAR ARORA	Listing Remarks: ADMISSION MATTER
		OTHER DETAILS OF ADVOCATES: TARUN SHOKEEN ASSOCIATES(TARUNSHOKEENADV@GMAIL.COM)(9811484755)(PETITIONER) SDM(SDMNARAINGARH@YAHOO.COM, COMMITTEE_GFIL@REDIFFMAIL.COM, DCAMB@HRY.NIC.IN){}(RESPONDENT) ARCHNA MIDHA(ARMIDHA@GMAIL.COM)(8510988004)(PETITIONER) HARPAWAN KUMAR ARORA(HKARORA2005@GMAIL.COM)(9810304833)(RESPONDENT)		
6	W.P.(C)-1835/2025 CM APPL. 8832/2025 CM APPL. 8833/2025	DR S P GUPTA V/s KIRORI MAL COLLEGE AND ORS	KEWAL KRISHAN SAINI	Listing Remarks: ADMISSION MATTER
		OTHER DETAILS OF ADVOCATES: KEWAL KRISHAN SAINI AND SUMAN SAINI(SAINIKEWALK@REDIFFMAIL.COM)(9870201144)(PETITIONER) RUPAL MOHINDER, CHANDRA WADHWA, KMC(RUPALMOHINDER@GMAIL.COM, WADHWAFIN@GMAIL.COM, PRINCIPAL@KMC.DU.){0}(RESPONDENT)		
7	W.P.(C)-4373/2025	INDIRA RANI V/s DVB PENSION TRUST	DUSHYANT BHARGAVA	Listing Remarks: ADMISSION MATTER
		OTHER DETAILS OF ADVOCATES: DUSHYANT BHARGAVA(BHARGAVALLEGAL@GMAIL.COM)(9013173324)(PETITIONER) SANTOSH KUMAR TRIPATHI, DVB PENSION(STANDINGCOUNSELGNCTD@GMAIL.COM, DVBPENSIONDISBURSAL@GMAIL.COM)(9868250806)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
8	W.P.(C)-8035/2017	RAVINDER KUMAR AND ORS. V/s DISTRICT AND SESSIONS JUDGE (HQS) DELHI AND ORS.	MADAN LAL SHARMA, SAMEER SHARMA	
		OTHER DETAILS OF ADVOCATES:		
9	W.P.(C)-388/2018 CM APPL. 24420/2022 WITH W.P.(C) 393/2018	S. MAITHANI V/s CEMENT CORPORATION OF INDIA LTD	ANISH CHAWLA, PURUSHOTTAM SHARMA TRIPATHI	
		OTHER DETAILS OF ADVOCATES: ANISH CHAWLA(){9953414585}(PETITIONER) ANISH CHAWLA(OFFICEANISHCHAWLA@GMAIL.COM)(9953541910)(PETITIONER) B P SINGH(OFFICEBPSINGH@GMAIL.COM){}(RESPONDENT) PURUSHOTTAM SHARMA TRIPATHI(PURUSHOTTAM.ST@GMAIL.COM {9818281595}(RESPONDENT)		
10	W.P.(C)-393/2018	S. MAITHANI V/s CEMENT CORPORATION OF INDIA LTD	ANISH CHAWALA, PURUSHOTTAM SHARMA TRIPATHI	
		OTHER DETAILS OF ADVOCATES: ANISH CHAWALA(){9953541910}(PETITIONER) PURUSHOTTAM SHARMA TRIPATHI(PURUSHOTTAM.ST@GMAIL.COM {9818281595}(RESPONDENT)		
11	W.P.(C)-725/2018	DR. SANJEY MARALE V/s THE PRINCIPAL P.G.D.A.V. COLLEGE UNIVERSITY OF DELHI AND ORS.	V. MOWLI, PANKAJ GUPTA, DHANJAYA GUPTA	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: V. MOWLI(){7827638706}(PETITIONER)		
12	W.P.(C)-6435/2018	P KIRSHNA KANTH & ORS V/s GOVT OF NCT OF DELHI & ORS	BHARAT BHUSHAN BHATIA, SURINDER KUMAR GUPTA	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN BHATIA(){9810155032}(PETITIONER) SURINDER KUMAR GUPTA(ADVOCATESKGUPTAOFFICE@GMAIL.COM)(9811211218)(PETITIONER)		
13	W.P.(C)-8117/2018 CM APPL. 31143/2018	SH. DEVENDER KUMAR V/s BANK OF BARODA AND ORS.	SHAKIL AKHTAR, PRAVEENA GAUTAM	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: SHAKIL AKHTAR(){9717214471}(PETITIONER) PRAVEENA GAUTAM(PRAVEENA1807@HOTMAIL.COM)(9868100876)(PETITIONER)		
14	W.P.(C)-9628/2018 CM APPL. 8882/2024	SANGEETA JOSHI V/s CENTRAL ELECTRICITY REGULATORY COMMISSION (CERC) AND ORS.	N K BHATNAGAR, V M KANNAN, ANUJ KAPOOR, SAURAB MISHRA & ASSOCIATES	Listing Remarks: FINAL HEARING

		OTHER DETAILS OF ADVOCATES: N K BHATNAGAR()(9152946557)(PETITIONER) NKB(NKB@NKBLEGAL.IN)()(PETITIONER) V.M. KANNAN(VMK.AOR@GMAIL.COM)(7006913529)(RESPONDENT) V M KANNAN(VMK.AOR@GMAIL.COM)(7042248484)(RESPONDENT)		
15	W.P.(C)-9937/2018	LALIT KUMAR JHA V/s GOVT. OF NCT, DELHI AND ORS.	PADMA KUMAR, VINAY SABHARWAL	
		OTHER DETAILS OF ADVOCATES: PADMA KUMAR()(9818346773)(PETITIONER)		
16	W.P.(C)-13131/2018	SH. DULI CHAND V/s ALLAHABAD BANK	INDEMNIS LEGIS AND CO	
		OTHER DETAILS OF ADVOCATES: INDEMNIS LEGIS AND CO()(9711113629)(PETITIONER)		
17	W.P.(C)-13891/2018	SUNIL SIKRI V/s GURU HARKISHAN PUBLIC SCHOOL AND ORS.	ANUJ AGGARWAL, MOHIT MUDGAL, ABINASH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL()(9891403206)(PETITIONER) MOHIT MUDGAL(ADVOCATEMOHITMUDGAL@GMAIL.COM)(8826733076)(PETITIONER) ABINASH KUMAR MISHRA(ABINASHKMISHRA@GMAIL.COM)(9319272794)(RESPONDENT)		
18	W.P.(C)-7371/2019 CM APPL. 30729/2019	RAJAT KUMAR SINGH V/s UNION OF INDIA & ORS	GAUR BROTHERS & ASSOCIATES, ANIL UPADHYAY	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: GAUR BROTHERS & ASSOCIATES()(991040316)(PETITIONER) ANIL UPADHYAY(ADV_ANILUPADHYAY@YAHOO.IN)(9582645555)(PETITIONER) ANIL UPADHYAY(ADV_ANILUPADHYAY@YAHOO.IN)(9582645555)(PETITIONER)		
19	W.P.(C)-11896/2019 CM APPL. 41123/2024	SOBAR SINGH V/s GOVT. OF NCT OF DELHI & ORS	RAM NARESH YADAV	
		OTHER DETAILS OF ADVOCATES: RAM NARESH YADAV()(9968276467)(PETITIONER) RAM NARESH YADAV(RNLA.IN@GMAIL.COM)(9310617694)(PETITIONER) MANISH, K DATTA, PRABHAKAR(MANISH@KDATTAIN, MAIL@KDATTAIN, AMIT@PRABHAKARASSOCIATES.IN)(0)(RESPONDENT) SANDEEP, VIKAS(SANDEEP@PRABHAKARASSOCIATES.IN, VIKAS@PRABHAKARASSOCIATES.IN)(0)(RESPONDENT) SARVESH, MANISH(SARVESHYADAV208@GMAIL.COM, MANSRI25@GMAIL.COM)(0)(RESPONDENT) RAM NARESH YADAV(RNLA.IN@GMAIL.COM)(9910618521)(PETITIONER)		
20	W.P.(C)-13587/2019	HELEN ACHARYA V/s UNION OF INDIA & ORS	R K GUPTA, ANIL SONI	
		OTHER DETAILS OF ADVOCATES: R K GUPTA()(9999032335)(PETITIONER) ANIL SONI(ANILSONI.CGSC@GMAIL.COM)(9312224805)(RESPONDENT)		
21	W.P.(C)-3281/2020 WITH W.P.(C) 7475/2020	NARENDER KUMAR AND ORS. V/s JOINT SECRETARY, LOK SABHA SECRETARIAT AND ANR.	NITIN KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: NITIN GUPTA(ADVINITINGUPTA@GMAIL.COM)(9711184111)(PETITIONER) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
22	W.P.(C)-7475/2020	BHUPENDRA SINGH AND ORS V/s JOINT SECRETARY AND ANR	RASHMI CHOPRA, PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: BHUPENDRA SINGH AND ORS(BHUPENDRASINGH1138@GMAIL.COM)()(RESPONDENT) RASHMI CHOPRA & ASSOCIATES(CHOPRA_RASHMI@YAHOO.CO.IN)(8130653733)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) PRAMOD GUPTA(PRAMOD.GUPTA@REDIFFMAIL.COM)()(RESPONDENT) PRAMOD GUPTA(INDUSLAW@GMAIL.COM)(9810083370)(RESPONDENT)		
23	W.P.(C)-3218/2021 CM APPL. 9796/2021	SHALINI SINGH V/s UNITED INDIA INSURANCE COMPANY LIMITED & ORS.	RAVI KUMAR, RAVI KUMAR, T&T LAW, NIKHIL JAIN, MANISH RAGHAV	
		OTHER DETAILS OF ADVOCATES: SHALINI SINGH(SHALINISINGH6884@GMAIL.COM)(9899709728)(RESPONDENT) SHALINI SINGH(SHALINISINGH6884@GMAIL.COM)(9899709728)(RESPONDENT) RAVI KUMAR()(9910009728)(PETITIONER) RAVIKUMAR(RKUMARAVI@GMAIL.COM)(9910009728)(PETITIONER) RAVI KUMAR GOEL RM(RAVIKUMARGOEL@UIIC.CO.IN)(9990872994)(PETITIONER) PRADEEP KUMAR MANAGER(PRADEEPKUMAR@UIIC.CO.IN)(9818501833)(PETITIONER)		

ADVANCE CAUSE LIST

		RAVI KUMAR GOEL RGL MGR(RAVIKUMARGOEL@UIIC.CO.IN)(9990872994)(PETITIONER) S C GIRI DGM(SCGIRI@UIIC.CO.IN)(7838008532)(PETITIONER) ADITYA YADAV(ADITYAYADAV@UIIC.CO.IN)(9349651989)(PETITIONER) ANIL KUMAR KANOJIA DY MGR(ANILKUMARKANOJIA@UIIC.CO.IN)(9910088168)(PETITIONER) NISHA KHURANA MANAGER(NISHAKHURANA@UIIC.CO.IN)(9818103817)(PETITIONER) PRADEEP KUMAR MANAGER(PRADEEPKUMAR@UIIC.CO.IN)(9818501833)(PETITIONER) CMD UNITED INDIA INSURANCE COMPANY LIMITED(CMD@UIIC.CO.IN)(7824010578)(PETITIONER) UNITED INDIA INSURANCE COMPANY LIMITED(CMD@UIIC.CO.IN)(7824010578)(PETITIONER) S C GIRI DGM(SCGIRI@UIIC.CO.IN)(7838008532)(PETITIONER) ADITYA YADAV ASST MGR(ADITYAYADAV@UIIC.CO.IN)(9349651989)(PETITIONER) ANIL KUMAR KANOJIA DY MGR(ANILKUMARKANOJIA@UIIC.CO.IN)(9910088168)(PETITIONER) NISHA KHURANA MANAGER(NISHAKHURANA@UIIC.CO.IN)(9818103817)(PETITIONER) MR. PRADEEP KUMAR(PRADEEPKUMAR@UIIC.CO.IN)(9818501833)(RESPONDENT) ANIL KANOJIA(ANILKUMARKANOJIA@UIIC.CO.IN)(9910088168)(RESPONDENT) MR. S C GIRI(SCGIRI@UIIC.CO.IN)(7838008532)(RESPONDENT) NISHA KHURANA(NISHAKHURANA@UIIC.CO.IN)(9818103817)(RESPONDENT) RAVI KUMAR GOEL(RAVIKUMARGOEL@UIIC.CO.IN)(9990872994)(RESPONDENT) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(9811213768)(RESPONDENT) ADITYA YADAV(ADITYAYADAV@UIIC.CO.IN)(9349651989)(RESPONDENT) UNITED INDIA INSURANCE COMPANY LIMITED(CMD@UIIC.CO.IN)(7824010578)(RESPONDENT) (})(RESPONDENT) NIKHIL JAIN(OFFICEOFNIKHILJAIN@GMAIL.COM)(9810693383)(PETITIONER) MANISH RAGHAV(RAGHAVLAWEFIL@GMAIL.COM)(9873645048)(PETITIONER)		
24	W.P.(C)-5314/2021	DINESH CHAND V/s STATE BANK OF INDIA	SONIA GOSWAMI	
		OTHER DETAILS OF ADVOCATES: DINESH CHAND(MIRSONIAHUSSAINADV@GMAIL.COM)(9818080066)(RESPONDENT) DINESH CHAND(MIRSONIAHUSSAINADV@GMAIL.COM)(9818080066)(RESPONDENT) DINESH CHAND(DINESHCHAND357@GMAIL.COM)()(PETITIONER) SONIAGOSWAMI(MIRSONIAHUSSAINADV@GMAIL.COM)(9818080066)(PETITIONER) BHARTI LAW CONSULTANTS(MIRSONIAHUSSAINADV@GMAIL.COM)(9818080066)(PETITIONER) STATE BANK OF INDIA(RAJIVRPKLAW@YMAIL.COM)(9716162420)(PETITIONER) STATE BANK OF INDIA(RAJIVRPKLAW@YMAIL.COM)(9716162420)(PETITIONER) STATE BANK OF INDIA(RAJIVRPKLAW@YMAIL.COM)(9716162420)(RESPONDENT) CENTRAL RECRUITMENT & PROMOTION DEPARTMENT(RAJIVRPKLAW@YMAIL.COM)(9716162420)(RESPONDENT)		
25	W.P.(C)-6807/2021	DEBASIS DAS GUPTA AND ORS. V/s UNION OF INDIA AND ORS.	H P CHAKRAVORTI, L.R.KHATANA	
		OTHER DETAILS OF ADVOCATES: DEBASIS DAS BISWAS(ADASGUPTA49@GAMIL.COM)(9830950174)(RESPONDENT) DEBASIS DAS BISWAS(ADASGUPTA49@GAMIL.COM)(9830950174)(RESPONDENT) DEBASIS DAS BISWAS(ADASGUPTA49@GAMIL.COM)(9830950174)(RESPONDENT) DEBASIS DAS BISWAS(ADASGUPTA49@GAMIL.COM)(9830950174)(RESPONDENT) DEBASIS DAS BISWAS(ADASGUPTA49@GAMIL.COM)(9830950174)(RESPONDENT) DEBASIS DAS BISWAS(ADASGUPTA49@GAMIL.COM)(9830950174)(RESPONDENT) H.P. CHAKRAVORTI(ADVOCATEHPC@GMAIL.COM)(9354630087)(PETITIONER) UNION OF INDIA (WWW.COMMERCE@NIC.IN)(911123062261)(PETITIONER) UNION OF INDIA (WWW.COMMERCE@NIC.IN)(911123062261)(PETITIONER) UNION OF INDIA (WWW.COMMERCE@NIC.IN)(911123062261)(PETITIONER) UNION OF INDIA (WWW.COMMERCE@NIC.IN)(911123062261)(PETITIONER) UNION OF INDIA (WWW.COMMERCE@NIC.IN)(911123062261)(PETITIONER) UNION OF INDIA (WWW.COMMERCE@NIC.IN)(911123062261)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
26	W.P.(C)-15077/2021 CM APPL. 47533/2021 CM APPL. 17755/2024	DEEPAK & ANR. V/s GOVT. OF NCT OF DELHI & ORS.	JYOTI NAMBIAR, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: JYOTI NAMBIAR(COUNSELJYOTI@GMAIL.COM)(8076297373)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) JYOTI NAMBIAR(COUNSELJYOTI@GMAIL.COM)(9899127654)(PETITIONER) GNCTD, SAMEER(SCSERVICESGNCTD@GMAIL.COM, SAMEERVASHISHT.ASC@GMAIL.COM)()(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
27	W.P.(C)-10903/2022 CM APPL. 31732/2022 WITH W.P.(C) 1205/2023	DR. ASMITA PATIL AND ANR. V/s FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA AND ANR.	ABHIMANYU ARUN WALIA, RAKESH CHAUDHARY	Listing Remarks: FINAL ARGUMENTS
		OTHER DETAILS OF ADVOCATES: ABHIMANYU ARUN WALIA(ABHIMANYUWALIA@GMAIL.COM)(8800991188)(PETITIONER) ABHIMANYU ARUN WALIA(ABHIMANYUWALIA@GMAIL.COM)(8800991188)(PETITIONER) CHAUDHARY(DELHI@CHAUDHARYANDCHAUDHARY.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) CHAUDHARY(DELHI@CHAUDHARYANDCHAUDHARY.COM)()(RESPONDENT)		

		UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RAKESH CHAUDHARY(DELHI@CHAUDHARYANDCHAUDHARY.COM)(9604574445)(RESPONDENT)		
28	W.P.(C)-1205/2023 CM APPL. 4591/2023 CM APPL. 19567/2023	RAJKUMAR YEDDULA AND OTHERS V/s FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA AND ANOTHER	ABHIMANYU ARUN WALIA	Listing Remarks: FINAL ARGUMENTS
		OTHER DETAILS OF ADVOCATES: SHELVI AGARWAL (SHELVIAGARWAL@YAHOO.COM)()(PETITIONER) RAJKUMAR YEDDULA (RKSDAIRY@GMAIL.COM)()(PETITIONER) ASMITA PATIL (ASMITA72007@GMAIL.COM)()(PETITIONER) ABHIMANYU (ABHIMANYUWALIA@GMAIL.COM)(8800991188)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) LEGAL FSSAI (LEGAL@FSSAI.GOV.IN)()(RESPONDENT) SASTRA LEGAL (INFO@SASTRALEGAL.COM)()(RESPONDENT) CEO (CEO@FSSAI.GOV.IN)()(RESPONDENT) ABHIMANYU(ABHIMANYUWALIA@GMAIL.COM)(8800991188)(PETITIONER) CHAUDHARY AND CHAUDHARY(DELHI@CHAUDHARYANDCHAUDHARY.COM)()(RESPONDENT)		
29	W.P.(C)-11365/2022 CM APPL. 27281/2023	DEEPAK RAWAT AND ANR V/s DELHI URBAN SHELTER IMPROVEMENT BOARD	ANKUR CHHIBBER, AJAY VIKRAM SINGH	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN1973@GMAIL.COM)()(RESPONDENT) ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) AJAY VIKRAM SINGH(AJAYVIKRAMSINGH563@GMAIL.COM)()(RESPONDENT) AJAY VIKRAM SINGH(AJAYVIKRAMSINGH563@GMAIL.COM)(9868632122)(RESPONDENT)		
30	W.P.(C)-15822/2022 CM APPL. 49239/2022	BALBIR SINGH & ORS. V/s CONSOLIDATION OFFICER & ORS.	SUNIL CHAUHAN	
		OTHER DETAILS OF ADVOCATES: SUNIL CHAUHAN(ADVOCATESUNIL12@YAHOO.COM)(9810213040)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)()(RESPONDENT)		
31	W.P.(C)-17437/2022 WITH W.P.(C) 17563/2022	SATYA NARAYAN GUPTA V/s GOVT. OF NCT OF DELHI THROUGH SECRETARY & ORS.	ADARSH CHAMOLI	
		OTHER DETAILS OF ADVOCATES: NARESH GUPTA(ADARSHCHAMOLI93@GMAIL.COM)(8375955697)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SDMKANJHWALA(SDMKANJHWALA@GMAIL.COM, NWADIM@NIC.IN, PUNSDM@NIC.IN)()(RESPONDENT)		
32	W.P.(C)-17563/2022	PUSHPA GUPTA V/s GOVT. OF NCT OF DELHI THROUGH ITS SECRETARY & ORS.	ADARSH CHAMOLI	
		OTHER DETAILS OF ADVOCATES: NARESH GUPTA(ADARSHCHAMOLI93@GMAIL.COM)(8375955697)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SDMKANJHAWAL(SDMKANJHAWAL@GMAIL.COM, NWADM@NIC.IN, PUNSDM@NIC.IN)()(RESPONDENT)		
33	W.P.(C)-314/2023 CM APPL. 1270/2023 CM APPL. 13921/2023 CM APPL. 21781/2023 WITH W.P.(C) 6395/2023 W.P.(C) 9829/2023	AMITABH BANERJEE V/s UNION OF INDIA & ANR.	AWANTIKA MANOHAR, TUSHAR RANJAN MOHANTY, SUNIL KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: AWANTIKA MANOHAR(AWANTIKA.MANOHAR@GMAIL.COM)(9560385529)(PETITIONER) IRFC(INFO@IRCON.ORG, OSDMR@RB.RAILNET.GOV.IN)(1124100385)(RESPONDENT) JDPGMRSECTT(JDPGMRSECTT@RB.RAILNET.GOV.IN)(1123382657)(RESPONDENT) TUSHAR RANJAN MOHANTY(TRM2508@GMAIL.COM)(9810083003)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) TUSHAR RANJAN MOHANTY(TRM2508@GMAIL.COM)(9810083003)(PETITIONER) SUSHIL RAJ(SUSHILRAAJAADVOCATE@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SUNIL KUMAR JAIN(DELHIVAKIL@GMAIL.COM)(9810004041)(RESPONDENT) TUSHAR RANJAN MOHANTY(TRM2508@GMAIL.COM)(9810083003)(PETITIONER)		
34	W.P.(C)-6395/2023 CM APPL. 25206/2023 CM APPL. 25207/2023	AMITABH BANERJEE V/s UNION OF INDIA & ANR.	TUSHAR RANJAN MOHANTY	
		OTHER DETAILS OF ADVOCATES:		

		TUSHAR RANJAN MOHANTY(TRM2508@GMAIL.COM)(9810083003)(PETITIONER) DELHI VAKIL(DELHIVAKIL@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM, DF@IRFC.CO.IN, SUSHILRAAJAADVOCATE@GMAIL.COM)()(RESPONDENT)		
35	W.P.(C)-9829/2023 CM APPL. 37800/2023 CM APPL. 37801/2023 CM APPL. 65464/2023 CM APPL. 2372/2024	AMITABH BANERJEE V/s UNION OF INDIA & ORS.	TUSHAR RANJAN MOHANTY, SUSHIL RAAJA	
		OTHER DETAILS OF ADVOCATES: TUSHAR RANJAN (TRM2508@GMAIL.COM)(9810083003)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, RAWALAJAY@GMAIL.COM, MMJEEVAIRFC@GMAIL.COM)(1123384193)(RESPONDENT) TRM(TRM2508@GMAIL.COM)()(PETITIONER) SUSHIL RAAJA(SUSHILRAAJAADVOCATE@GMAIL.COM, UOIDHC@GMAIL.COM)(9212717171)(RESPONDENT) TRM(TRM2508@GMAIL.COM)()(PETITIONER) SUSHIL RAAJA(ADVOCATESUSHILRAAJA@GMAIL.COM)(9212717171)(RESPONDENT)		
36	W.P.(C)-361/2023	CHOTTI DEVI THROUGH GPA HOLDER SH. AJAY KOCHAR V/s STATE OF DELHI N.C.T. THROUGH SUB REGISTRAR VA	BHARAT ARORA	
		OTHER DETAILS OF ADVOCATES: BHARAT ARORA(BHARAT_RYANS@YAHOO.CO.IN)(9811628929)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
37	W.P.(C)-4424/2023 CM APPL. 16989/2023	LAXMI BAHUGUNA UNIYAL & ORS. V/s DELHI STATE LEGAL SERVICES AUTHORITY & ANR.	CHANDRIKA GUPTA	
		OTHER DETAILS OF ADVOCATES: APARNA SHUKLA(SHAMBHAVI.ADV@GMAIL.COM)()(PETITIONER) LITIGATION WING(LITIGATIONWING-DLSA@DELHI.GOV.IN)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM, AVNISH@AHLAWATASSOCIATES.IN)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
38	W.P.(C)-4624/2023 CM APPL. 17694/2023	RAJAN SHARMA V/s GOVERNMENT OF NCT OF DELHI & ORS.	AVADH BIHARI KAUSHIK	
		OTHER DETAILS OF ADVOCATES: AVADH KAUSHIK(AVADHKAUSHIK@GMAIL.COM)(9811455431)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AVADH BIHARI KAUSHIK(AVADHKAUSHIK@GMAIL.COM)(9811455431)(PETITIONER) AVADH BIHARI KAUSHIK(AVADHKAUSHIK@GMAIL.COM)(9811455431)(PETITIONER)		
39	W.P.(C)-11405/2023 CM APPL. 44366/2023 CM APPL. 44367/2023	KARUNA AGGARWAL V/s DELHI STATE LEGAL SERVICES AUTHORITY & ANR.	SANJAY AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SANJAY AGGARWAL(AGGARWAL.SANJAY1974@GMAIL.COM)(9871369954)(PETITIONER) DELHI STATE LEGAL SERVICES AUTHORITY(STANDINGCOUNSELGNCTD@GMAIL.COM, DLSA-PHC@NIC.IN)()(RESPONDENT)		
40	W.P.(C)-12795/2023	SATISH LOHIA V/s SECRETARY (REVENUE)DIVISIONAL COMMISSIONER & ORS.	MANISH CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: RAKESH MALVIYA AND ASSOCIATES(ADVOCATERAKESHMALVIYA@GMAIL.COM)(9999888432)(PETITIONER) SECRETARY REVENUE(DIVCOM@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
41	W.P.(C)-13133/2023	AIR TRAFFIC CONTROLLERS GUILD (INDIA) V/s UNION OF INDIA & ORS.	SAURABH SUMAN SINHA	
		OTHER DETAILS OF ADVOCATES:		
42	W.P.(C)-13654/2023 CM APPL. 53920/2023 CM APPL. 11504/2024 CM APPL. 56245/2024 CM APPL. 66877/2024 CM APPL. 73838/2024 CM APPL. 7493/2025 CM APPL. 7892/2025 CM APPL. 7893/2025 CM APPL. 13923/2025 CM APPL. 16436/2025	HINDUSTAN PETROLEUM CORPORATION LIMITED & ORS. V/s MR SIDDHARTHA MUKHERJEE	SANJAY KAPUR, SIDDHARTHA MUKHERJEE, SURINDER KUMAR VIRD, SIDDHARTHA MUKHERJEE	

		OTHER DETAILS OF ADVOCATES: RPK LAW(OFFICE@RPKLAW.COM)()(PETITIONER) SIDDHARTHA MUKHERJEE(SIDDHARTHAMUKHERJEE214@GMAIL.COM)(9871843659)(RESPONDENT) SIDDHARTHA MUKHERJEE(SIDDHARTHAMUKHERJEE214@GMAIL.COM)(9871843659)(RESPONDENT) RPK LAW(OFFICE@RPKLAW.COM)(0)(RESPONDENT) PRIYANKA(PRIYANKA19INDIA@GMAIL.COM)(0)(PETITIONER) SIDDHARTHA MUKHERJEE (SIDDHARTHAMUKHERJEE214@GMAIL.COM)(9871843659)(RESPONDENT) RPKLAW(OFFICE@RPKLAW.COM)(0)(RESPONDENT) SURINDER(SKVIRDI71@GMAIL.COM)(0)(RESPONDENT) SIDDHARTHA MUKHERJEE(SIDDHARTHAMUKHERJEE214@GMAIL.COM)(9871843659)(PETITIONER) R P K LAW(OFFICE@RPKLAW.COM)(0)(RESPONDENT) SURINDER KUMAR(SKVIRDI71@GMAIL.COM)(9815291861)(PETITIONER) SIDDHARTHA MUKHERJEE(SIDDHARTHAMUKHERJEE92@GMAIL.COM)(0)(RESPONDENT) SIDDHARTHA MUKHERJEE(SIDDHARTHAMUKHERJEE214@GMAIL.COM)(9871843659)(RESPONDENT) R P LAW(OFFICE@PRKLAW.CO)(0)(RESPONDENT) SIDDHARTHA MUKHERJEE(SIDDHARTHAMUKHERJEE214@GMAIL.COM)(9871843659)(PETITIONER) GARGAM(GARGAM@HPCL.IN, RJLADE@HPCL.IN)(0)(RESPONDENT) SIDDHARTHA MUKHERJEE()(9871843659)(PETITIONER) RPK LAW(OFFICE@RPALAW.ORG)(0)(RESPONDENT) SIDDHARTHA MUKHERJEE(SIDDHARTHAMUKHERJEE214@GMAIL.COM)(9871843659)(RESPONDENT)		
43	W.P.(C)-14944/2023 CM APPL. 59653/2023	SUBRATA ROY V/s THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA THROUGH ITS SECRETARY	UDIAN SHARMA, ADITYA SINGH, ISHA SINGH	
		OTHER DETAILS OF ADVOCATES: UDIAN SHARMA(CHAMBERSOFUDIANSHARMA@GMAIL.COM)(9654040605)(PETITIONER) THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA(LEGAL@ICAI.IN, JSG20- MOHFW@GOV.IN)()(RESPONDENT) ADITYA SINGH(ADITYA@ANSLAW.IN)(9873734646)(PETITIONER) ISHA SINGH(SINGH_ISHA318@YAHOO.COM)(7575866777)(PETITIONER)		
44	W.P.(C)-16148/2023 CM APPL. 64894/2023	ANJAN KUMAR SINGH V/s AIRPORTS AUTHORITY OF INDIA AND ORS	EKLAVYA DWIVEDI	
		OTHER DETAILS OF ADVOCATES:		
45	W.P.(C)-6702/2024 CM APPL. 27933/2024	NATIONAL FEDERATION OF RETIRED EMPLOYEES V/s UNION OF INDIA & ANR.	CHANDRA SHEKHAR, MANOJ	
		OTHER DETAILS OF ADVOCATES: CHANDRA SHEKHAR(JURISPERITUS@HOTMAIL.COM)(9810333257)(PETITIONER) MANOJ(MANOJ@MANOJADVOCATE.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) MANOJ (MANOJADVOCATE@GMAIL.COM)(9350041255)(RESPONDENT)		
46	W.P.(C)-8865/2024 CM APPL. 55160/2024	FIROZ AHMAD V/s STATE BANK OF INDIA THROUGH ITS CHAIRMAN & ORS.	FIROZ AHMAD, AKSHIT KAPUR	
		OTHER DETAILS OF ADVOCATES: R P KAPUR AND CO()(9716076533)(PETITIONER) FIROZ AHMAD(FIROZAHMAD.SBI@GMAIL.COM)(0)(RESPONDENT)		
47	W.P.(C)-17682/2024 CM APPL. 75248/2024	S P DUBEY AND ORS V/s DELHI URBAN SHELTER IMPROVEMENT BOARD	MUKESH MOHAN	
		OTHER DETAILS OF ADVOCATES: RG LAWZ(SNAINWAL@MYYAHOO.COM)(8448370312)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(0)(RESPONDENT) PARVINDER(PARVINDERCHAUHAN.ADV@GMAIL.COM, PARVINDERCHAUHAN@REDIFFMAIL.COM)(0)(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM, PARVINDERCHAUHAN@REDIFFMAIL.COM)(0)(RESPONDENT)		

COURT NO. 15
HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmvijaypal.dhc@gov.in

CLICK HERE TO JOIN VC

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt13>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	RC.REV.-158/2019	SURESH CHAND JAIN & ANR. V/s PARMESHWAR SHARMA.	AKSHAY BHATIA, MAHRAJ SINGH DEDHA & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: AKSHAY BHATIA()(9899098093)(PETITIONER)		
2	RC.REV.-226/2020	SHRI SANJAY KUMAR V/s SHRI RADHEY SHYAM BANSAL	VIVEKA NAND JHA, POOJA TANDON	
		OTHER DETAILS OF ADVOCATES: VIVEKAJHA(ADVOCATEVIVEK1@YAHOO.IN)(9312151997)(PETITIONER) V N JHA (ADVOCATEVIVEK1@YAHOO.IN)(8586903263)(PETITIONER) SHRI RADHEY SHYAM BANSAL(RADHEYBANSAL04@GMAIL.COM)()(PETITIONER) SHRI RADHEY SHYAM BANSAL(RADHEYBANSAL04@GMAIL.COM)(9899564703)(PETITIONER) RADHEY SHYAM BANSAL(RADHEYBANSAL04@GMAIL.COM)(9899564703)(RESPONDENT) POOJA TANDON(P.TANDON2014@GMAIL.COM)(9968417329)(PETITIONER)		
3	RC.REV.-307/2023 CM APPL. 57307/2023 CM APPL. 57309/2023 CM APPL. 61967/2023 CM APPL. 61982/2023 CM APPL. 61983/2023 CM APPL. 1759/2024 CM APPL. 73307/2024 CM APPL. 73308/2024 CM APPL. 73311/2024	SH. JAI PRAKASH JAIN V/s SH. DINESH KUMAR GUPTA	JAIDEEP SINGH, MANU NAYAR, PUNEET SHARMA, YUGANSH MITTAL	
		OTHER DETAILS OF ADVOCATES: JAIDEEP SINGH(JAIDEEP.SINGH72@GMAIL.COM)(9871568789)(PETITIONER) P SHARMA(P-SHARMA2013@NLAW.NORTHWESTERN.EDU)()(RESPONDENT) JAIDEEP SINGH(JAIDEEPSINGH72@GMAIL.COM)(9871568789)(PETITIONER) P SHARMA (P-SHARMA2013@NLAW.NORTHWESTERN.EDU)()(RESPONDENT) MANU NAYAR , URVASHI SINGH(LAWMANUNAYAR@GMAIL.COM)(8800622336)(PETITIONER) P SHARMA (P-SHARMA2013@NLAW.NORTHWESTERN.EDU)()(RESPONDENT) JAIDEEP (JAIDEEP.SINGH72@GMAIL.COM)()(PETITIONER) PUNEET SHARMA (P-SHARMA2013@NLAW.NORTHWESTERN.EDU)(9650906820)(RESPONDENT) YUGANSH MITTAL(172DHC@GMAIL.COM)(9911256665)(PETITIONER)		
4	RC.REV.-364/2024 CM APPL. 71416/2024 CM APPL. 71417/2024	ATUL JAIN V/s NARENDER KUMAR THROUGH LRS & ORS.	KARAN GAUR	
		OTHER DETAILS OF ADVOCATES:		
5	RC.REV.-1/2025 CM APPL. 360/2025 CM APPL. 12501/2025 CM APPL. 13224/2025	JAGDEEP KUMAR & ANR. V/s SULTAN AHMED	TUSHAR DATTA, NAZIM HAIDER	
		OTHER DETAILS OF ADVOCATES: TARUN SHARMA (MAXIMCORPORATE@GMAIL.COM)(9999981618)(PETITIONER) R K BHARDWAJ (ADVO.MEHDI@GMAIL.COM)(9810756193)(PETITIONER) SULTAN AHMED()(8076039829)(RESPONDENT) TARUN SHARMA(MAXIMCORPORATE@GMAIL.COM)(9999981618)(PETITIONER) MEHDI(ADVOMEHDI@GMAIL.COM)(0)(RESPONDENT)		
6	RC.REV.-77/2025 CM APPL. 12794/2025 CM APPL. 18836/2025 CM APPL. 18837/2025	VIKAS ALIAS VICKY V/s MOHAN GUPTA	ABHISHEK SAXENA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK SAXENA (ADVABHISHEKSAXENA95@GMAIL.COM)(8920906462)(PETITIONER) S K GUPTA (ADVSKGUPTA.07@GMAIL.COM)(0)(RESPONDENT)		

7	RFA-560/2023 CM APPL. 36358/2023	SH. BALJEET SINGH V/s SH. MOHINDER SINGH & ORS.	PARVEEN KUMAR, NITIN YADAV, NIDISH GUPTA	
		OTHER DETAILS OF ADVOCATES: PARVEEN KUMAR(PK0067@GMAIL.COM)(9268140258)(PETITIONER) MEERAMURALI(MEERA,MURALI@GDGLAW.COM, DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) NITIN YADAV(ADVNITIN07@GMAIL.COM)(9810609383)(RESPONDENT) NIDISH GUPTA(NIDHISH.GUPTA3@GMAIL.COM)(9871061138)(RESPONDENT)		
8	RFA-321/2024 CM APPL. 28842/2024 CM APPL. 28843/2024 CM APPL. 28844/2024	ASHISH GOYAL V/s SULEKH CHAND SINGHAL & ANR.	AAKASH NAVAL	
		OTHER DETAILS OF ADVOCATES:		
9	RFA-437/2024 CM APPL. 40015/2024 CM APPL. 40016/2024 CM APPL. 40022/2024	SIMRAN OTWANI & ANR. V/s PRIYANKA	ADITI GUPTA	
		OTHER DETAILS OF ADVOCATES:		
10	RSA-212/2019 CM APPL. 46051/2019 CM APPL. 46052/2019 CM APPL. 46053/2019	SUNITA (SINCE DECEASED) THR LRS V/s DHARAM DASS GUPTA & ORS	KUNAL YADAV, JITENDER VERMA	
		OTHER DETAILS OF ADVOCATES: KUNAL YADAV()(9891868512)(PETITIONER) JITENDER VERMA(JVERMAADVOCATE@GMAIL.COM)(9213970111)(RESPONDENT)		
11	RSA-200/2023 CM APPL. 53450/2023 CM APPL. 53451/2023	ANITA JOSHI AND ANR V/s DR DIGVIJAY AND ANR	SYED AJMAL HASAN	
		OTHER DETAILS OF ADVOCATES:		
12	RSA-222/2023 CAV 603/2023 CM APPL. 60905/2023 CM APPL. 60906/2023 CM APPL. 60907/2023	BHAGGU LAL (SINCE DECEASED) THR LRS V/s JITENDER KUMAR VERMA (SINCE DECEASED) THR LRS AND ANR	A.K. MISHRA, PRAVEEN CHAUHAN	
		OTHER DETAILS OF ADVOCATES:		
AFTER NOTICE MISC. MATTERS				
13	CRL.M.C.-6745/2024 CRL.M.A. 25774/2024	SOHAIL MALIK V/s STATE NCT OF DELHI & ANR.	SIMA GULATI, ABHAY KUMAR	
		OTHER DETAILS OF ADVOCATES: GULATI (GULATIASSOCIATES@GMAIL.COM)(9810048243)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABHAY KUMAR(ADVABHAY@GMAIL.COM)(9810254016)(RESPONDENT)		P.S.-FIR NO. :(PARLIAMENT STREET-53/2023)
14	CRL.REV.P.-37/2025 CRL.M.A. 2891/2025	ANSXXX AND ANR V/s STATE OF NCT OF DELHI AND ANR	TANYA AGARWAL	
		OTHER DETAILS OF ADVOCATES: TANYA AGARWAL(CHAMBERSOFTANYAAGARWAL@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(BHALSWA DAIRY-520/2024)
15	RC.REV.-420/2016 CM APPL. 31718/2016 CM APPL. 18939/2023	TARA CHAND V/s SURENDER PAL SINGH	MD NAUSHAD ALAM	
		OTHER DETAILS OF ADVOCATES:		
16	RC.REV.-114/2017 CM APPL. 9094/2017 CM APPL. 40415/2017 CM APPL. 10935/2023	DARSHAN SINGH V/s SALEHA KHATOON & ORS	N S VASISHT, VISHAL SINGH, SALIM MUTAKIF	
		OTHER DETAILS OF ADVOCATES: M SALIM(SALIM_ADV@HOTMAIL.COM)(9811195036)(RESPONDENT) SALIM MUTAKIF (SALIM_ADV@HOTMAIL.COM)(9811195036)(PETITIONER)		
17	RC.REV.-42/2018 CM APPL. 41264/2018	MANISH BATRA V/s SOM DUTT MOHANPURIA AND ANR	S S LEGAL	
		OTHER DETAILS OF ADVOCATES: S S LEGAL()(9310905051)(PETITIONER) S S LEGAL()(931095051)(PETITIONER)		
18	RC.REV.-246/2019	PRIYANKA CHOWDHARY V/s HARI RAM @ HARI PRAKASH (DECEASED) THR LRS	HITENDERA KR NAHATA, RAJEEV SAXENA, SUKRIT GUPTA	
		OTHER DETAILS OF ADVOCATES: HITENDERA KR NAHATA()(9910290400)(PETITIONER) SUKRIT GUPTA(ADVOCATE@SUKRITGUPTA.IN)(9999913968)(RESPONDENT)		

19	CM APPL. 18263/2025 In RC.REV.-298/2019	GURUDEV SINGH V/s MAHANT JASVINDER SINGH DASS	R P KAPUR, DHIRENDRA PRATAP SRIVASTAVA, A C DAVID, JASPREET SINGH, RAVENDRAPAL SINGH SIROHI	
		OTHER DETAILS OF ADVOCATES: R P KAPUR , DHIRENDRA PRATAP SRIVASTAVA()(9818744408)(PETITIONER) JASPREET (JASPREET.LAW@GMAIL.COM)()(0)(PETITIONER) A C DAVID(APPEXLEGALNETWORK@REDIFFMAIL.COM)(9899291465)(RESPONDENT) JASPREET SINGH (JASPREET.LAW@GMAIL.COM)(9899641617)(PETITIONER) RAVENDRAPAL SINGH SIROHI(RAVENDRASIROHI57@GMAIL.COM)(9210103441)(PETITIONER)		
20	RC.REV.-330/2019 CM APPL. 25126/2019	INDU RAI V/s SATYA NARAIN SHIV SHANKAR	JATIN SAHNI	
		OTHER DETAILS OF ADVOCATES: JATIN SAHNI()(9711267999)(PETITIONER)		
21	RC.REV.-672/2019	ASHA GILANI V/s PARVINDER KAUR & ORS	KANIKA MADAN, RA.VISH CHANDRA PATHAK	
		OTHER DETAILS OF ADVOCATES: KANIKA MADAN()(9871195870)(PETITIONER) RA.VISH CHANDRA PATHAK(SANDEEPNAINWAL786@GMAIL.COM)(8010172204)(RESPONDENT)		
22	RC.REV.-709/2019 CM APPL. 55596/2019	JEET KUMAR V/s MAHESH KUMAR	VIKRANT ARORA, SANJEEV KUMAR, HANIT SACHDEVA	
		OTHER DETAILS OF ADVOCATES: VIKRANT ARORA()(9811254260)(PETITIONER) SANJEEV KUMAR(ADVSANJEEV@REDIFFMAIL.COM)(9810437609)(PETITIONER) HANIT SACHDEVA(HANITSACHDEVA08@GMAIL.COM)(9711506617)(PETITIONER)		
23	RC.REV.-255/2020	GIRDHARI LAL V/s SANTOSH CHOWDHARY	MOHIT SETH, RAKESH MUKHIJA	
		OTHER DETAILS OF ADVOCATES: MOHIT SETH, SUJOY CHATTERJEE()(8457902716)(PETITIONER) MOHITSETH(MOHITS.SETH@GMAIL.COM)(8457902716)(PETITIONER) RAKESH MUKHIJA(MUKHIJAS@YAHOO.CO.IN)(9811575777)(RESPONDENT)		
24	RC.REV.-283/2022	NAIM KHAN @ MOHD. NAEEM V/s MOHAN	NARENDER SINGH SHARMA, VISHNU SHARMA, KUNWAR AJAYKUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: NARENDER SHARMA & TRILOK CHAND(NARENDERESHARMA634@GMAIL.COM)(9810194178)(PETITIONER) MOHAN()(9899075614)(RESPONDENT) NARENDER SINGH SHARMA(NARENDERSHARMA634@GMAIL.COM)(9811480411)(PETITIONER) VISHNU SHARMA(VISHNUSHARMALAWYER@GMAIL.COM)(9871705230)(RESPONDENT) KUNWAR AJAYKUMAR SINGH(SINGH12AJAY10@GMAIL.COM)(9818722257)(RESPONDENT)		
25	RC.REV.-213/2023 CM APPL. 38871/2023 CM APPL. 22940/2024	MOHD BURHAN & ORS. V/s SHRI TRILOKI NATH SINCE DECEASED THROUGH LRS & ORS.	MANU NAYAR, ASUTOSH LOHIA, ASUTOSH LOHIA	
		OTHER DETAILS OF ADVOCATES: MANU NAYAR (MANU_NAYAR@HOTMAIL.COM)(9811331106)(PETITIONER) NAVEEN ARYA(NAVEEN.ARYA1@GMAIL.COM)()(RESPONDENT) ASUTOSH LOHIA (ALOHIAADV@GMAIL.COM)(9810120000)(PETITIONER) MANU NAYAR(MANU_MAYAR@HOTMAIL.COM)()(RESPONDENT) ASUTOSH LOHIA (ALOHIAADV@GMAIL.COM)(9810120000)(RESPONDENT)		
26	RFA-188/2020 CM APPL. 9841/2020 CM APPL. 9842/2020 CM APPL. 36407/2023 CM APPL. 36408/2023 WITH RFA 189/2020	M/S VECTRA PROJECT LIGHTING (P) LTD V/s JASWINDER SINGH & ANR	M/S K J JOHN & CO, AMIT SWAMI, RAKESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: M/S K J JOHN & CO()(9818392502)(PETITIONER) DILIGENT LAWYERS(ADVOCATEAMITSWAMI@GMAIL.COM)(9958299393)(RESPONDENT) LAWERRK(LAWYERRKS@GMAIL.COM)()(RESPONDENT) RAKESH KUMAR SHARMA(LAWYERRKS@GMAIL.COM)(9811018549)(PETITIONER)		
27	RFA-189/2020 CM APPL. 9845/2020 CM APPL. 9846/2020 CM APPL. 36405/2023 CM APPL. 36406/2023	M/S VECTRA PROJECT LIGHTING (P) LTD V/s JASWINDER SINGH & ANR	M/S K J JOHN & CO, AMIT SWAMI, RAKESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: M/S K J JOHN & CO()(9818392502)(PETITIONER) DILIGENT LAWYERS(ADVOCATEAMITSWAMI@GMAIL.COM)(9958299393)(PETITIONER)		

		LAWERRK(LAWYERRKS@GMAIL.COM){}(RESPONDENT) DILIGENT LAWYERS(ADVOCATEAMITSWAMI@GMAIL.COM)(9958299393)(RESPONDENT) RAKESH KUMAR SHARMA(LAWYERRKS@GMAIL.COM)(9811018549)(PETITIONER)	
28	CM APPL. 31859/2024(CM For Restoration) In RFA-248/2020(Disposed off case)	RAJAN KUMAR PASAN V/s DEEPAK PASAN	DHANANJAI RANA
		OTHER DETAILS OF ADVOCATES: RAJAN KUMAR PASAN(DHANANJAI RANA79@GMAIL.COM)(9958516171)(RESPONDENT) RAJAN KUMAR PASAN(DHANANJAI RANA79@GMAIL.COM){}(RESPONDENT) DHANANJAI RANA(DHANANJAI RANA79@GMAIL.COM)(9958516171)(PETITIONER) DR PASAN(DR_PASAN@YAHOO.COM){}(RESPONDENT) DHANANJAI RANA(DHANANJAI RANA79@GMAIL.COM)(9958516171)(PETITIONER) DR PASAN(DR_PASAN@YAHOO.COM){}(RESPONDENT)	
29	RFA-301/2020 CM APPL. 32331/2020 CM APPL. 32332/2020 CM APPL. 32333/2020 CM APPL. 34493/2022 CM APPL. 35350/2023	DELHI DEVELOPMENT AUTHORITY V/s ADARSH VIDYA MANDIR EDUCATION SOCIETY & ORS.	MRINALINI SEN GUPTA, SARVESH BISARIA, SARVESH BISARIA
		OTHER DETAILS OF ADVOCATES: DELHI DEVELOPMENT AUTHORITY(SLOLANDMANAGEMENT@GMAIL.COM)(9968262858)(RESPONDENT) MRINALINI SEN(MRINALINISGUPTA@GMAIL.COM)(9873367274)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(RESPONDENT) SARVESH BISARIA(SARVESH BISARIA@YAHOO.COM)(9811111210)(RESPONDENT) BHAWANA KATARIA (STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) SARVESH BISARIA(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) SARVESH BISARIA(SARVESH BISARIA@YAHOO.COM)(9811111210)(RESPONDENT) MRINALINI GUPTA(MRINALINISGUPTA@GMAIL.COM){}(RESPONDENT) SARVESH BISARIA(SARVESH BISARIA@YAHOO.COM)(9811111210)(RESPONDENT)	
30	RFA-65/2023	SURAIYA ZABI V/s ABDUL HAFEEZ @ GUDDU & ANR.	DINESH KUMAR TIWARI, SANDEEP KHATRI
		OTHER DETAILS OF ADVOCATES: SEEMA MISHRA(DINESHTIWARI66@GMAIL.COM)(9990195020)(PETITIONER) QHK(QHKANDADVOCATE@GMAIL.COM){}(RESPONDENT) SANDEEP KHATRI(ADVOCATE.KHATRI@GMAIL.COM)(9582286878)(RESPONDENT)	
31	RFA-202/2023	GHANSHYAM DASS GUPTA V/s VIVEK GUPTA & ANR. & ORS.	PRASHANT KUMAR MITTAL
		OTHER DETAILS OF ADVOCATES: PRASHANT KUMAR MITTAL(PKMITTALADVOCATE@GMAIL.COM)(9811088853)(PETITIONER) PRASHANT KUMAR MITTAL(PKMITTALADVOCATE@GMAIL.COM)(9811088853)(PETITIONER) R(9911284384)(RESPONDENT)	
32	RFA-401/2023 CM APPL. 26502/2023 CM APPL. 26503/2023	AMIT KUMAR VERMA V/s LUMINOUS POWER TECHNOLOGY PVT. LTD.	RAJEEV NANDA
		OTHER DETAILS OF ADVOCATES: RAJEEV NANDA(RAJEEV_NANDA@LIVE.COM)(9968294748)(PETITIONER) ADVOCATE MISHRA(ADVOCATE.MISHRA@YAHOO.COM){}(RESPONDENT) SANDEEP MISHRA (SANDEEP.MISHRA@LUMINOUSINDIA.COM){}(RESPONDENT)	
33	RFA-469/2023 CM APPL. 31301/2023 CM APPL. 31302/2023	SMT. JASWANT KAUR V/s SMT SAVITA & ANR.	SHAILENDRA BABBAR, VAIBHAV JHAMTANI
		OTHER DETAILS OF ADVOCATES: AJAY KUMAR (AJAY.ADVOCATE2010@GMAIL.COM)(9891191156)(PETITIONER) VAIBHAV JHAMTANI(LEARNEDCOUNSELS112@GMAIL.COM)(8368370988)(PETITIONER)	
34	RFA-564/2023	UMA SHANKER V/s RAJENDER KUMAR SHARMA	KARN BHARDWAJ, DR. ANURAG KUMAR AGARWAL
		OTHER DETAILS OF ADVOCATES: KARN BHARDWAJ(MP.BLALLP@GMAIL.COM)(9818488194)(PETITIONER) RAJENDER SHARMA (RAJENDERSHARMA547@GMAIL.COM)(9811806377)(RESPONDENT) ASV ASSOCIATES(INFO@ASVASSOCIATES.COM){}(RESPONDENT) DR. ANURAG KUMAR AGARWAL(INFO@ASVASSOCIATES.COM)(9810059650)(RESPONDENT)	Listing Remarks: AT 03:30 P.M.
35	RFA-94/2024 CM APPL. 7128/2024 CM APPL. 50997/2024	PARAMJIT SINGH KHURANA V/s DAVINDER SINGH & ORS.	SANJAY S CHHABRA, BHAGAT SINGH, BHAGAT SINGH, ANUJ KUMAR, RAJIV BAHL
		OTHER DETAILS OF ADVOCATES: CNCCCONSULTANTS(CNCCCONSULTANTS2020@GMAIL.COM)(0)(PETITIONER)	

		BHAGAT SINGH(BHAGATSINGHIS@YAHOO.COM)(9810133410)(RESPONDENT) BHAGAT SINGH(BHAGATSINGHIS@YAHOO.COM)(9810133410)(PETITIONER) ANUJ KUMAR(ADVANUJK96@GMAIL.COM)(9013008424)(RESPONDENT) RAJIV BAHL(BAHLRAJIV@YAHOO.COM)(9899000888)(PETITIONER)		
36	RFA-442/2024 CM APPL. 40419/2024	KADHIRVEL V/s VINOD KUMAR	ROHIT KUMAR	
		OTHER DETAILS OF ADVOCATES:		
37	RSA-19/2008	BIJENDER SINGH & ORS V/s BALWAN SINGH & ORS	AMIT BHARDWAJ, PARMINDER SEHRAWAT, SARVAM RITAM KHARE, SARVAM RITAM KHARE, JITENDER TANWAR, NEHA T PHOOKAN	
		OTHER DETAILS OF ADVOCATES: SARVAM RITAM KHARE(ADVRITAM@GMAIL.COM)(9716023080)(PETITIONER) JITENDER TANWAR(TANWARJITENDERADV31@GMAIL.COM)(9013932020)(PETITIONER) NEHA T PHOOKAN(CHAUHANSINGH90@YAHOO.IN, ARUNKUMAR.PATEL71@YAHOO.IN)(9810939320)(PETITIONER)		
38	CM APPL. 6610/2025 In RSA-171/2016(Disposed off case)	VINOD AGGARWAL V/s GIRISH BHARDWAJ	SITAB ALI CHAUDHARY, SATYA NARAYAN PADHI	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR(KUMARAMITKK03061993@GMAIL.COM)(0)(PETITIONER) SATYA NARAYAN()(9810532043)(RESPONDENT)		
39	RSA-14/2018 CM APPL. 3284/2018	SUMEDHA BHARDWAJ V/s MANISH SAREEN & ORS	MANU NAYAR & CO	
		OTHER DETAILS OF ADVOCATES: MANU NAYAR & CO()(9811331106)(PETITIONER)		
40	RSA-34/2020	RAJESHWAR TYAGI V/s DELHI BAR ASSCN	IN PERSON	
		OTHER DETAILS OF ADVOCATES: IN PERSON()(9811024249)(PETITIONER)		
41	RSA-149/2022 CM APPL. 52293/2022	RAJENDER KUMAR AGGARWAL V/s BHIMSEN SHARMA	GURMEET SINGH NARULA, ANUJ KUMAR	
		OTHER DETAILS OF ADVOCATES: G.S. NARULA(GNARULA@HOTMAIL.COM)(9811607017)(PETITIONER) R()(9891206567)(RESPONDENT) ANUJ KUMAR(ADVOCATE.ANUJ@CONSULTANT.COM)(7503380065)(RESPONDENT)		
42	RSA-156/2022 CM APPL. 53821/2022 CM APPL. 53822/2022	SANDEEP MAGOO V/s SPAN SEATING SYSTEM PVT LTD.	B. S. BAGGA	
		OTHER DETAILS OF ADVOCATES: B S BAGGA(GKDELHIHIGHCOURT@GMAIL.COM)(9818717198)(PETITIONER) MANISH KOHLI (MANISHKOHLIANDCOMPANY@GMAIL.COM)()(RESPONDENT)		
43	RSA-20/2023 CM APPL. 3341/2023	MD. RIYAZ AHMAD V/s MD. MUSTAK AHMAD AND ORS	AJAY SINGH BHANDARI	
		OTHER DETAILS OF ADVOCATES: S PRASAD()(8802358123)(PETITIONER)		
44	RSA-41/2023 CM APPL. 8684/2023	SHRI MANOJ KUMAR SONI V/s SHRI ANIL KUMAR	NAZIA PARVEEN, RISHABH KAPUR	
		OTHER DETAILS OF ADVOCATES: SANJEEV SAGAR AND NAZIA PARVEEN()(9278693021)(PETITIONER) ANIL KUMAR()(9811453186)(RESPONDENT) RISHABH KAPUR(MAIL@RISHABHKAPUR.COM)(7042181838)(RESPONDENT)		
45	RSA-109/2024	PRAVEEN KUMAR SHAH V/s SMT. KALPANA SHARMA	RANDHIR KUMAR, RANDHIR KUMAR	
		OTHER DETAILS OF ADVOCATES: RANDHIR KUMAR(RANDHEERADV@GMAIL.COM)(9899978028)(PETITIONER)		
46	RSA-147/2024 CM APPL. 46804/2024	BINEESH PAUL V/s M/S AXIS BANK LIMITED	CHINMAYA KUMAR BHATT	
		OTHER DETAILS OF ADVOCATES:		
47	RSA-171/2024	SHRI RAJENDER KUMAR SHARMA V/s SHRI HARI KRISHAN AGGARWAL	PUSHTI GUPTA, SAMEER SIDHAR	
		OTHER DETAILS OF ADVOCATES: D P GUPTA & CO(JONEYKUMAR445@GMAIL.COM)(9599915879)(PETITIONER) D GARG(DGARGADV@GMAIL.COM)(0)(RESPONDENT) SAMEER SIDHAR(ADV.SAMEERSIDHAR28@GMAIL.COM)(9999918302)(RESPONDENT)		
48	RSA-174/2024	RAJINDER KUMAR SHARMA V/s SAVIT WADHWA & ORS.	PUSHTI GUPTA	

		OTHER DETAILS OF ADVOCATES: D P GUPTA & CO(JONEYKUMAR445@GMAIL.COM)(9599915879)(PETITIONER) ROHIT MANAN(ROHITMANAN@GMAIL.COM)(0)(RESPONDENT)		
49	RSA-12/2025	HAMENDER SHARMA V/s SURESH PANEWALA	ANJALI NEHRA	
		OTHER DETAILS OF ADVOCATES: DIGVIJAY (DIGVIJAYBHARDWAJ45@GMAIL.COM)(9312313716)(PETITIONER) SHIV KUMAR(SHIVLEGALDRISHTI@GMAIL.COM)(0)(RESPONDENT)		
50	TR.P.(C.)-16/2023 CM APPL. 47965/2023 CM APPL. 47966/2023	RAJESH GARG V/s RAJANI SINGHAL & ORS. & ORS.	HARI SHANKER GAUTAM	
		OTHER DETAILS OF ADVOCATES: H S GAUTAM (HSGAUTAMADV@YAHOO.COM)(981703060)(PETITIONER) AASHISH ADVOCATE(AASHISHADVOCATE@GMAIL.COM)(9717820857)(RESPONDENT) NOOR ALAM(NOORALAM22@GMAIL.COM)(9654681238)(RESPONDENT) MOHIT ADV(MOHITADV@YAHOO.COM)()(RESPONDENT) HG.S. GAUTAM(HSGAUTAMADV@YAHOO.COM)(9818703060)(PETITIONER) RAJANI SINGHAL()()(RESPONDENT) HARI SHANKER GAUTAM(HSGAUTAMADV@YAHOO.COM)(9911483237)(RESPONDENT)		
51	TR.P.(C.)-219/2024	JAIN ENTERPRISES THROUGH ITS MANAGING PARTNER SH ANIL JAIN V/s AVISH RUBBERS PRIVATE LIMITED & ORS.	HARSHBIR SINGH KOHLI	
		OTHER DETAILS OF ADVOCATES: HARSHBIR SINGH KOHLI(ADVOCATEHSKOHLI@GMAIL.COM)(9810658944)(PETITIONER) KLALIT ADVOCATE(KLALITADVOCATE@GMAIL.COM)(0)(RESPONDENT)		
52	TR.P.(C.)-44/2025 CM APPL. 16687/2025	SONU V/s SMT ANITA GUPTA	KULDEEP KUMAR GURNANI	
		OTHER DETAILS OF ADVOCATES: KULDEEP KUMAR(KULDEEPK544@GMAIL.COM)(8800326695)(PETITIONER) MOHIT(ADV_MOHITBANSAL@YAHOO.COM)(0)(RESPONDENT)		
53	W.P.(C)-6129/2002 CM APPL. 33120/2024 CM APPL. 15376/2025	C.P.KOCHHAR V/s STATE BANK OF INDIA & ORS.	R.K.KAPOOR, RAJ KUMAR KAPOOR, RAJIV KAPUR, R P KAPUR & CO	
		OTHER DETAILS OF ADVOCATES: R.K. KAPOOR(RKKAPOORADVOCATE@GMAIL.COM)(9871603266)(PETITIONER) RAJIV KAPOOR()(9871789655)(RESPONDENT)		
54	W.P.(C)-19214/2006	CHANDERKANT CHETNANI V/s CANARA BANK AND ANR.	MR. DURGESH KUMAR AHUJA, A.B.DIAL, K.VENKATRAMAN, PUNEET TANEJA, AVINASH	
		OTHER DETAILS OF ADVOCATES: PUNEET TANEJA(TANEJA.ASSOC@YAHOO.CO.IN)(9810208494)(RESPONDENT) AVINASH (AVINASH4068@GMAIL.COM)(9555913622)(PETITIONER)		
55	W.P.(C)-13375/2009	OM PRAKASH BAIRWA V/s PUNJAB NATIONAL BANK	HARSH K SHARMA, RAGHAVENDRA MOHAN BAJAJ	
		OTHER DETAILS OF ADVOCATES: RAGHAVENDRA MOHAN BAJAJ(RAGHAVENDRAMBAJAJ@GMAIL.COM)(9810248083)(PETITIONER)		
56	W.P.(C)-1790/2010	KRISHNA KUMARI V/s DIRECTOR OF EDUCATION,GNCT OF DELHI	MANOJ V GEORGE, SUJATA KASHYAP, LALIT GUPTA	
		OTHER DETAILS OF ADVOCATES:		
57	W.P.(C)-2832/2012	DULI CHAND AND ANR V/s DELHI URBAN SHELTER IMPROVEMENT BOARD AND ANR	VIARAJ R.DATAR, DINESH KUMAR, RISHI KANT SINGH	
		OTHER DETAILS OF ADVOCATES: DINESH KUMAR(DINUKUMAR84@GMAIL.COM)(9990755693)(RESPONDENT) RISHI KANT SINGH(RISHIKANTSINGHDOS@GMAIL.COM)(9810186857)(RESPONDENT)		
FOR ARGUMENT				
58	CM APPL. 35064/2018 In RC.REV.-240/2013(Disposed off case)	MOHD BURHAN V/s TRILOKI NATH NIRMAL	MANU NAYAR & CO, RADHIKA ARORA, SS BHATIA, ASUTOSH LOHIA	
		OTHER DETAILS OF ADVOCATES: MANU NAYAR & CO(MANU_NAYAR@HOTMAIL.COM)(9811331106)(PETITIONER) NAVEEN ARYA(NAVEEN.ARYA1@REDIFFMAIL.COM)()(RESPONDENT) MANU NAYAR & CO()(9811331106)(PETITIONER) ASUTOSH LOHIA (ALOHIAADV@GMAIL.COM)(9810120000)(RESPONDENT)		
FOR FINAL HEARING				
59	RFA-217/2020 CM APPL. 17165/2020 CM APPL. 17168/2020 CM APPL. 14767/2023 CM APPL. 22705/2023	RITA VASHISHT V/s SURENDER KUMAR & ANR.	JAITEGAN SINGH, JAVED AHMAD	

		OTHER DETAILS OF ADVOCATES: RITA VASHISHT(JAITEGAN.LAW@GMAIL.COM){}(PETITIONER) JAITEGAN SINGH(JAITEGAN.LAW@GMAIL.COM)(9991168994)(PETITIONER) UDAY BEDI AD JAITEGAN SINGH KHURANA(JAITEGAN.LAW@GMAIL.COM)(9991168994)(PETITIONER) VISHAL(VISHAL.VG003@GMAIL.COM){}(PETITIONER) SURENDER KUMAR(JAVEDAHMADADV@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SURENDER KUMAR(JAYCDAHMAADV@GMAIL.COM)(9968267613)(RESPONDENT) VISHAL (VISHAL.VG003@GMAIL.COM)(9958771144)(RESPONDENT) UDAY BEDI , JAITEGAN SINGH KHURANA(JAITEGAN.LAW@GMAIL.COM)(9991168994)(PETITIONER) JAVED AHMAD(JAVEDAHMADADV@GMAIL.COM){}(RESPONDENT) SHOBHANA TAKIAR(SHOBHANA_TAKIAR@YAHOO.CO.IN){}(RESPONDENT) JAVED AHMAD(JAVEDAHMADADV@GMAIL.COM)(9810518138)(RESPONDENT)		
60	RFA-68/2021 CM APPL. 4606/2021	SHRI SUNIL KUKREJA V/s SUNIL KUMAR & ANR.	ABHISHEK PARUTHI, ABHISHEK PARUTHI, NAGENDRA KASANA	
		OTHER DETAILS OF ADVOCATES: ABHISHEKPARUTHI(PARUTHI.ABHISHEK@GMAIL.COM)(9899429611)(PETITIONER) ALOK KUMAR , YASHVIR SETHI(AK1.ALOKKUMAR@GMAIL.COM)(9810127735)(PETITIONER) NAGENDRA KASANA(KASANA.NAGENDRA@GMAIL.COM)(9818518620)(RESPONDENT)		
61	RFA-149/2023	SHRI ANIL KHANDELWAL V/s THE REGISTRAR UNIVERSITY OF DELHI	SURESH CHAND SINGHAL	
		OTHER DETAILS OF ADVOCATES: ANIL KHANDELWAL(KHANDELWALAK59@YAHOO.COM)(9810697048)(PETITIONER) ANIL KHANDELWAL(KHANDELWALAK59@YAHOO.COM)(9810697048)(PETITIONER) S C SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(PETITIONER) S C SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM){}(RESPONDENT) DU(DIR_UDSC@DU.AC.IN){}(RESPONDENT) UDSC(DIR_UDSC@DU.AC.IN){}(RESPONDENT) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM){}(RESPONDENT)		
62	RFA-368/2023	SMT RENU V/s SH RAVINDER ARORA AND ORS	POOJA SARWAL	
		OTHER DETAILS OF ADVOCATES: ROOP RAM SARWAL & POOJA SARWAL(ROOPRAMSARWAL@GMAIL.COM)(8587862704)(PETITIONER) RAVINDER(){9999839708}(RESPONDENT)		
63	RFA-595/2023	DHRUV BEHL V/s SHIPRA ESTATE LIMITED AND JAI KRISHAN ESTATES DEVELOPERS P LTD	SONAM ANAND	
		OTHER DETAILS OF ADVOCATES: SONAM ANAND, RAGHAV ANAND(OFFICE@ANANDANDASSOCIATES.CO.IN)(9810695816)(PETITIONER) SONAM ANAND(OFFICE@ANANDANDASSOCIATES.CO.IN)(9810695816)(PETITIONER) SHIPRA ESTATE LTD(CRM@SHIPRAWORLD.COM){}(RESPONDENT) SHIPRA ESTATE LIMITED(CRM@SHIPRAWORLD.COM){}(RESPONDENT)		
64	RFA-698/2023 CM APPL. 45134/2023 CM APPL. 60986/2024	SMT. SAROJ DEVI V/s ANIL KUMAR RANA & ANR.	SURINDER SINGH CHHILLAR, RISHI RAJ SHARMA, SARFARAZ AHMAD	
		OTHER DETAILS OF ADVOCATES: RISHI RAJ SHARMA (RARYLEGAL@GMAIL.COM)(9650140864)(PETITIONER) RISHI RAJ SHARMA(RARYLEGAL@GMAIL.COM)(9650140864)(PETITIONER) SARFARAZ AHMAD(SRF.HIGHCOURT@GMAIL.COM)(9818546786)(RESPONDENT)		
65	W.P.(C)-3894/2015	DR. SAPNA JAIN V/s UNIVERSITY OF DELHI & ORS.	VARUN DHINGRA	
		OTHER DETAILS OF ADVOCATES:		
FOR ARGUMENT				
66	RFA-730/2024	SUSHMA YADAV V/s BSES RPL	MAN MOHAN YADAV	
		OTHER DETAILS OF ADVOCATES: MAN MOHAN YADAV(){9560266488}(PETITIONER) RISHAB(RISHAB@RRJASSOCIATES.COM){0}(RESPONDENT)		
END OF THE BOARD MATTERS				
67	RSA-302/2016	DALIP SINGH V/s GIAN CHAND & ORS	S CHATURVEDI & ASHISH TANWAR, RIAZ MOHD, RAIZ MOHD	
		OTHER DETAILS OF ADVOCATES:		

68	RSA-29/2023	RAM KISHAN DECEASED THROUGH HIS LEGAL HEIRS V/s SDMC AND ANR	SHWETA RANI	
		OTHER DETAILS OF ADVOCATES: AVINASH PANDEY & ASSOCIATES(LAWYERS748@GMAIL.COM)(9654791504)(PETITIONER) SDMC(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
FINAL ARGUMENTS				
69	RC.REV.-130/2021 CM APPL. 30262/2021 WITH RC.REV. 133/2021	SH. ANIL KUMAR VIG V/s SMT. SUMERIA CHADILAL (SINCE DECEASED) THROUGH LRS	MONI CINMOY, MONI CINMOY, HITENDRA KR. NAHATA, SAURAV BENIWAL, PARVESH BANSAL	
		OTHER DETAILS OF ADVOCATES: CINMOY & ASSOCIATES(CINMOYASOCIATES@GMAIL.COM)(9868088168)(PETITIONER) RKSH KUMAR(RKSHKUMAR.764@GMAIL.COM)()(RESPONDENT) NOREPLY(NOREPLY@GOOGLE.COM)()(RESPONDENT) HITENDRA NAHATA(HITENDRANAHATA@GMAIL.COM)()(RESPONDENT) HITENDRA KR. NAHATA(HITENDRANAHATA@GMAIL.COM)(9910290400)(PETITIONER) SAURAV BENIWAL(ADVSAURAVBENIWAL@GMAIL.COM)(8383960046)(RESPONDENT) PARVESH BANSAL(PARVESH.BANSAL@GMAIL.COM)(8010909016)(PETITIONER)		
70	RC.REV.-133/2021 CM APPL. 30432/2021	SH. ANIL KUMAR VIG V/s SMT. SUMERIA CHADILAL (SINCE DECEASED) THROUGH LRS	MONI CINMOY, MONI CINMOY, HITENDRA KR. NAHATA, PARVESH BANSAL, SAURAV BENIWAL	
		OTHER DETAILS OF ADVOCATES: CINMOY & ASSOCIATES(CINMOYASOCIATES@GMAIL.COM)(9868088168)(PETITIONER) HITENDRA(HITENDRANAHATA@GMAIL.COM)()(RESPONDENT) HITENDRA KR. NAHATA(HITENDRANAHATA@GMAIL.COM)(9910290400)(RESPONDENT) PARVESH BANSAL(PARVESH.BANSAL@GMAIL.COM)(8010909016)(PETITIONER) SAURAV BENIWAL(ADVSAURAVBENIWAL@GMAIL.COM)(8383960046)(RESPONDENT)		
71	RC.REV.-301/2023	PRASHANT BANSAL V/s DARSHAN KAUR	BHARAT DEEP SINGH, PRABHAT RANJAN, JAIDEEP KUMAR BHOLA	
		OTHER DETAILS OF ADVOCATES: PRABHAT RANJAN(PRANJANADV@GMAIL.COM)(9711492022)(PETITIONER) JAIDEEP KUMAR BHOLA(ADVJKBHOLA@GMAIL.COM)(9811211146)(PETITIONER)		
72	RSA-218/2018 CM APPL. 54285/2018	KISHNI DEVI (DECEASED) THR LR V/s PRABHA (DECEASED) THR LRS & ORS	PURAN KUMARI, GHANSHYAM MISHRA	
		OTHER DETAILS OF ADVOCATES: PURAN KUMARI() (9910198545)(PETITIONER)		
END OF THE BOARD/FOR DISPOSAL MATTERS				
73	RSA-6/2016 CM APPL. 647/2016	NAND LAL & ORS V/s BHIM SINGH SINCE DECEASED THR LRS	O P MINOCHA & CO	
		OTHER DETAILS OF ADVOCATES:		
74	RSA-80/2019	RAJ V/s SARVAN (DECEASED) THR LRS	JATIN TEOTIA	
		OTHER DETAILS OF ADVOCATES: JATIN TEOTIA() (9717906181)(PETITIONER)		

COURT NO. 30
HON'BLE MR.JUSTICE SANJEEV NARULA

NOTE: “SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST IS OVER.”

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,
PLEASE CONTACT, MR.NANDAN SINGH(9319815952),COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

Click below to join the VC:

<https://delhihighcourt.webex.com/meet/dhcecourtvc9>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmnandansingh.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-3736/2024	SUDHIR SHARMA V/s THE STATE (GOVT OF NCT OF DELHI)	RAVI PARTAP SINGH BHATTI	
		OTHER DETAILS OF ADVOCATES: RPS BHATTI (RPSBHATTI37@GMAIL.COM)(9810568180)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-10/2010)
2	BAIL APPLN.-3870/2024	VIJENDER @ BIJENDER @ KALISH @ KOLISH @ KAILASH V/s STATE OF GNCTD	AADIL SINGH BOPARAI	
		OTHER DETAILS OF ADVOCATES: AADIL SINGH ()(9999190092)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(S.P. BADLI-195/2024)
3	BAIL APPLN.-3896/2024	SHARUKH @ BABU V/s THE STATE (N.C.T OF DELHI)	SURAJ PRAKASH SHARMA	
		OTHER DETAILS OF ADVOCATES: SURAJ PRAKASH SHARMA (SURAJPRAKASHADV1986@GMAIL.COM)(9555767373)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAHANGIR PURI-290/2023) BAIL APPLN. 2831/2023 FILED BY SHAHRUKH @ BABU (DISPOSED ON : 2024-01-19) BAIL APPLN. 2357/2023 FILED BY ALTAF @ GOLU @ SHAHZAD (DISPOSED ON : 2024-02-21) BAIL APPLN. 1683/2024 FILED BY SHAHRUKH @ BABU (DISPOSED ON : 2024-05-13) BAIL APPLN. 2398/2024 FILED BY SHARUKH @ BABU (DISPOSED ON : 2024-09-10) BAIL APPLN. 3209/2024 FILED BY AFTAB (DISPOSED ON : 2024-09-10) P.S.-FIR NO. :(JAHANGIR PURI-290/2023)
4	BAIL APPLN.-3914/2024	MD KALLU V/s STATE OF NCT OF DELHI	ANKIT SHARMA	
		OTHER DETAILS OF ADVOCATES: KLAD & CO(KLAD.CO.LAW@GMAIL.COM)(7678529675)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-82/2020) BAIL APPLN. 1665/2021 FILED BY NADEEM (DISPOSED ON : 2021-08-03) BAIL APPLN. 2640/2021 FILED BY RAHIMA BIBI (DISPOSED ON : 2022-07-15) BAIL APPLN. 4271/2023 FILED BY NADEEM (DISPOSED ON : 2024-02-09) P.S.-FIR NO. :(NARELA INDUSTRIAL

				AREA-82/2020)
5	BAIL APPLN.-4203/2024	MOHIT AHUJA V/s STATE GOVT. OF NCT OF DELHI	YAMINI SHARMA	
		OTHER DETAILS OF ADVOCATES: SANJAY RATHI (8860087203)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KASHMERE GATE-170/2020)
6	BAIL APPLN.-4681/2024	SHARAD SHARMA THROUGH PAROKAR MAHENDER GIRI V/s GOVERNMENT OF N.C.T. OF DELHI	SHUVAM SHIVAM	
		OTHER DETAILS OF ADVOCATES: SHUVAM SHIVAM (ADVSHUVAMSHIVAM@GMAIL.COM)(9891810057)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MADHU VIHAR-117/2018)
7	BAIL APPLN.-468/2025	NEERAJ KUMAR @ DEEPAK BHARDWAJ V/s STATE NCT OF DELHI	SHILPA DEWAN	
		OTHER DETAILS OF ADVOCATES: SHIVA HANDA (SHILPADEWAN06@GMAIL.COM)(9971192772)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-11/2024)
8	BAIL APPLN.-726/2025 CRL.M.A. 5274/2025	DIGAMBER SINGH V/s STATE OF NCT OF DELHI	ABHAY KUMAR	
		OTHER DETAILS OF ADVOCATES: AVHAY KUMAR(KUMARABHAY2301@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BABA HARI DASS NAGAR-83/2017) BAIL APPLN. 1184/2021 FILED BY DIGAMBER SINGH (DISPOSED ON : 2021-04-08) BAIL APPLN. 127/2024 FILED BY DIGAMBER SINGH (DISPOSED ON : 2024-01-11) BAIL APPLN. 1645/2024 FILED BY DIGAMBER SINGH (DISPOSED ON : 2024-07-09) BAIL APPLN. 3536/2024 FILED BY DIGAMBER SINGH (DISPOSED ON : 2024-10-08) P.S.-FIR NO. :(BABA HARI DASS NAGAR-83/2017)
9	BAIL APPLN.-1046/2025	MOHD ZUHAIB V/s STATE NCT OF DELHI & ANR.	URVASHI SHARMA	
		OTHER DETAILS OF ADVOCATES: VAIBHAV SHARMA (ADV.VAIBHAVSHARMA@GMAIL.COM)(9999009950)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MALVIYA NAGAR-525/2024)
SUSPENSION OF SENTENCE				
10	CRL.M.(BAIL) 258/2025 In CRL.A.-148/2025	SHREEDHAR LAXMAN RANGARI V/s STATE (GOVT OF NCT), DELHI	ROHAN SHARMA	
		OTHER DETAILS OF ADVOCATES: ROHAN SHARMA (S.ROHAN76@GMAIL.COM)(8587019813)(PETITIONER) ROHAN SHARMA (S.ROHAN76@GMAIL.COM)(8587019813)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SWAROOP NAGAR-457/2020)
11	CRL.REV.P.-518/2019 CRL.M.(BAIL) 787/2019 CRL.M.A. 18536/2021 CRL.M.A. 675/2022 WITH CRL.REV.P. 519/2019	ANIRUDH KUMAR SHARMA V/s THE STATE NCT OF DELHI & ANR	KHALID AKHTAR & ASSOCIATES, OM PRAKASH GULABANI, O P GULABANI, JYOTI SHARMA	
		OTHER DETAILS OF ADVOCATES: KHALID AKHTAR & ASSOCIATES()(9891840357)(PETITIONER) SVK ZEROX(SVKZEROX@GMAIL.COM)()(PETITIONER) O.P. GULABANI(OPGLLB@REDIFFMAIL.COM)(9811357500)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) O.P. GULABANI(OPGLLB@REDIFFMAIL.COM)(9811357500)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) JYOTI SHARMA(ADVJYOTI.SHARMA2210@GMAIL.COM)(8826703920)(PETITIONER)		
12	CRL.REV.P.-519/2019 CRL.M.(BAIL) 788/2019 CRL.M.A. 18527/2021 CRL.M.A. 681/2022	ANIRUDH KUMAR SHARMA V/s THE STATE NCT OF DELHI & ANR	KHALID AKHTAR & ASSOCIATES, OM PRAKASH GULABANI, O P GULABANI, JYOTI SHARMA	
		OTHER DETAILS OF ADVOCATES: KHALID AKHTAR & ASSOCIATES()(9891840357)(PETITIONER) SVK ZEROX(SVKZEROX@GMAIL.COM)()(PETITIONER)		

		O.P. GULABANI(OPGLLB@REDIFFMAIL.COM)(9811357500)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) O.P. GULABANI(OPGLLB@REDIFFMAIL.COM)(9811357500)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) JYOTI SHARMA(ADVJYOTI.SHARMA2210@GMAIL.COM)(8826703920)(PETITIONER)	
FOR ADMISSION			
13	CRL.M.C.-1198/2025 CRL.M.A. 5394/2025	SANJAY CHANDRA V/s STATE (NCT OF DELHI)	SHALANKI PRASAD
		OTHER DETAILS OF ADVOCATES: SHALANKI PRASAD(SHALANKI.WORK@GMAIL.COM)(9431896455)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	P.S.-FIR NO. :(NARELA-348/2016)
14	W.P.(CRL)-2269/2023	SHRI PARVEEN JAIN V/s THE STATE NCT OF DELHI AND ORS	MAHESH CHAND SHARMA
		OTHER DETAILS OF ADVOCATES: D.K SHARMA (DKSHARMA1177@GMAIL.COM)(9811256468)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(DELHI CANTT.-241/2023)
15	W.P.(CRL)-1124/2025 CRL.M.A. 10734/2025	SUMIT GUPTA V/s UNION OF INDIA & ORS.	ARJUN PRATAP SINGH
		OTHER DETAILS OF ADVOCATES: ARJUN PRATAP SINGH(ARJUN.PSINGH1707@GMAIL.COM)(8802266662)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)	P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 11/2024)
CONNECTED MATTERS (ADMISSION)			
16	CRL.M.C.-1883/2025 CRL.M.A. 8553/2025 CRL.M.A. 8554/2025	A P ENTERPRISES PVT LTD & ANR. V/s HIMANSHU PAPER PVT LTD	AMIT SATIJA
		OTHER DETAILS OF ADVOCATES: HARPREET SINGH(SATIJAANDASSOCIATES@GMAIL.COM)(9818267393)(PETITIONER) HIMANSHU PAPPER (INFO@HIMASHUPAPER.COM)(0)(RESPONDENT)	
17	CRL.M.C.-1884/2025 CRL.M.A. 8558/2025 CRL.M.A. 8559/2025	A P ENTERPRISES PVT LTD & ANR. V/s HIMANSHU PAPER PVT LTD	AMIT SATIJA
		OTHER DETAILS OF ADVOCATES: HARPREET SINGH (SATIJAANDASSOCIATES@GMAIL.COM)(9818267393)(PETITIONER)	
18	CRL.M.C.-1885/2025 CRL.M.A. 8561/2025 CRL.M.A. 8562/2025	A P ENTERPRISES PVT LTD & ANR. V/s HIMANSHU PAPER PVT LTD	AMIT SATIJA
		OTHER DETAILS OF ADVOCATES: AMIT SATIJA(SATIJAANDASSOCIATES@GMAIL.COM)(9818267393)(PETITIONER) HIMANSHU PAPER(INFO@HIMANSHUPAPER.COM)(0)(RESPONDENT)	
19	CRL.M.C.-1886/2025 CRL.M.A. 8564/2025 CRL.M.A. 8565/2025	MANJU GARG V/s HIMANSHU PAPER PVT. LTD.	AMIT SATIJA
		OTHER DETAILS OF ADVOCATES: AMIT SATIJA(SATIJAANDASSOCIATES@GMAIL.COM)(9818267393)(PETITIONER) HIMANSHU PAPER(INFO@HIMANSHUPAPER.COM)(0)(RESPONDENT)	
20	CRL.M.C.-1887/2025 CRL.M.A. 8567/2025 CRL.M.A. 8568/2025	A P ENTERPRISES PVT LTD & ANR. V/s HIMANSHU PAPER PVT LTD	AMIT SATIJA
		OTHER DETAILS OF ADVOCATES: AMIT SATIJA(SATIJAANDASSOCIATES@GMAIL.COM)(9818267393)(PETITIONER) HIMANSHU PAPER(INFO@HIMANSHUPAPER.COM)(0)(RESPONDENT)	
21	CRL.M.C.-1888/2025 CRL.M.A. 8569/2025 CRL.M.A. 8570/2025	MANJU GARG V/s HIMANSHU PAPER PVT. LTD.	AMIT SATIJA
		OTHER DETAILS OF ADVOCATES: AMIT SATIJA(SATIJAANDASSOCIATES@GMAIL.COM)(9818267393)(PETITIONER) HIMANSHU PAPER(INFO@HIMANSHUPAPER.COM)(0)(RESPONDENT)	
22	CRL.M.C.-1889/2025 CRL.M.A. 8571/2025 CRL.M.A. 8572/2025	MANJU GARG V/s HIMANSHU PAPER PVT. LTD.	AMIT SATIJA
		OTHER DETAILS OF ADVOCATES: AMIT SATIJA(SATIJAANDASSOCIATES@GMAIL.COM)(9818267393)(PETITIONER) HIMANSHU PAPER(INFO@HIMANSHUPAPER.COM)(0)(RESPONDENT)	
23	CRL.M.C.-1890/2025 CRL.M.A. 8573/2025 CRL.M.A. 8574/2025	A P ENTERPRISES PVT LTD & ANR. V/s HIMANSHU PAPER PVT LTD	AMIT SATIJA
		OTHER DETAILS OF ADVOCATES: AMIT SATIJA(SATIJAANDASSOCIATES@GMAIL.COM)(9818267393)(PETITIONER) HIMANSHU GUPTA(INFO@HIMANSHUPAPER.COM)(0)(RESPONDENT)	
24	CRL.M.C.-1891/2025 CRL.M.A. 8575/2025 CRL.M.A. 8576/2025	MANJU GARG V/s HIMANSHU PAPER PVT. .LTD.	AMIT SATIJA
		OTHER DETAILS OF ADVOCATES: AMIT SATIJA(SATIJAANDASSOCIATES@GMAIL.COM)(9818267393)(PETITIONER) HIMANSHU PAPER(INFO@HIMANSHUPAPER.COM)(0)(RESPONDENT)	

25	CRL.M.C.-1892/2025 CRL.M.A. 8577/2025 CRL.M.A. 8578/2025	A P ENTERPRISES PVT LTD & ANR. V/s HIMANSHU PAPER PVT. LTD.	AMIT SATIJA	
		OTHER DETAILS OF ADVOCATES: AMIT SATIJA(SATIJAANDASSOCIATES@GMAIL.COM)(9818267393)(PETITIONER) HIMANSHU PAPER(INFO@HIMANSHUPAPER.COM)(0)(RESPONDENT)		
26	CRL.M.C.-1893/2025 CRL.M.A. 8579/2025 CRL.M.A. 8580/2025	MANJU GARG V/s HIMANSHU PAPER PVT. LTD.	AMIT SATIJA	
		OTHER DETAILS OF ADVOCATES: AMIT SATIJA(SATIJAANDASSOCIATES@GMAIL.COM)(9818267393)(PETITIONER) HIMANSHU PAPER(INFO@HIMANSHUPAPER.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
27	CONT.CAS(C)-748/2023 WITH CRL.M.C. 3242/2019 CRL.REV.P. 179/2022	SAKSHI V/s HEMANT KUMAR	DINESH PRASAD RAJBHAR	
		OTHER DETAILS OF ADVOCATES: DINESH P RAJBHAR(DINESH.RAJBHAR50@GMAIL.COM)(9793792078)(PETITIONER) HEMANT(HEMANT_KUMAR@ONGC.CO.IN)(9968282696)(RESPONDENT) DINESH PRASAD RAJBHAR(DINESH.RAJBHAR50@GMAIL.COM)(9793792078)(PETITIONER)		
28	CRL.M.C.-3242/2019 CRL.M.A. 13343/2019 WITH CRL.REV.P. 179/2022 CONT.CAS(C) 748/2023	HEMANT KUMAR V/s SAKSHI	G.P. ASSOCIATES, DINESH PRASAD RAJBHAR	
		OTHER DETAILS OF ADVOCATES: G.P. ASSOCIATES()(9873777479)(PETITIONER) DINESH PRASAD RAJBHAR(DINESH.RAJBHAR50@GMAIL.COM)(9793792078)(PETITIONER)		
29	CRL.REV.P.-179/2022 CRL.M.A. 5905/2022 CRL.M.A. 5906/2022	HEMANT KUMAR V/s SAKSHI	GIRRISH KUMAR, DINESH PRASAD RAJBHAR	
		OTHER DETAILS OF ADVOCATES: G P ASSOCIATES(LAWYERGIRISH@GMAIL.COM)(9873777479)(PETITIONER) SAKSHI (SAKSHIROY2007@GMAIL.COM)()(RESPONDENT) DINESH PRASAD RAJBHAR(DINESH.RAJBHAR50@GMAIL.COM)(9793792078)(RESPONDENT) DINESH PRASAD RAJBHAR(DINESH.RAJBHAR50@GMAIL.COM)(9793792078)(RESPONDENT)		
30	CRL.A.-176/2017 WITH CRL.A. 1174/2017	RAJ KUMAR V/s STATE	SUMER KUMAR SETHI (DHCLSC)	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(ADARSH NAGAR-242/2015)
31	CRL.M.A. 22236/2022 CRL.M.A. 22237/2022 CRL.M.A. 1855/2023 CRL.M.A. 30250/2024 CRL.M.A. 10338/2025 In CRL.A.-1174/2017 WITH CRL.A. 176/2017	RAJ KUMAR V/s STATE	PALLAVI SHARMA KANSAL (DHCLSC), SAURABH KANSAL	
		OTHER DETAILS OF ADVOCATES: P & S ASSOCIATES()(8920327527)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) YOGENDER PAL SINGH(YOGENDER.SINGH306@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) YOGENDER PAL SINGH(YOGENDER.SINGH306@GMAIL.COM)(8527305402)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ABHAS MISHRA(ABHAS.MISHRA@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(JAHANGIR PURI-811/2015) BAIL APPLN. 2342/2016 FILED BY RAVINDER @ RAVI (DISPOSED ON : 2017-01-27) P.S.-FIR NO. :(JAHANGIR PURI-811/2015)
32	CRL.A.-237/2017	SHARP TRAVELS INDIA LTD. V/s ZOOMI LIFE & ANR.	ROHIT P.RANJAN, BALDEV RAJ & COMPANY	
		OTHER DETAILS OF ADVOCATES:		
33	CRL.A.-974/2017	SOHAN LAL @ SONU @ AKASH & ANR V/s STATE OF NCT OF DELHI & ANR	VIKASH KUMAR	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(NAJAFGARH-392/2009) BAIL APPLN. 1417/2010 FILED BY PRADEEP SHARMA @ PANDIT (DISPOSED ON : 2010-10-19) CRL.A. 972/2017 FILED BY PARDEEP SHARMA @ PANDIT (DISPOSED ON : 2017-11-24) P.S.-FIR NO. :(NAJAFGARH-392/2009)
34	CRL.A.-1180/2017	SARVAR V/s THE STATE GOVT OF NCT OF DELHI	A K DUBEY	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(SAFDARJUNG ELCLAVE-

				142/2013}
35	CRL.A.-291/2022	PAWAN KUMAR V/s THE STATE OF NCT OF DELHI	RAJ KUMAR RAVI, ROSHAN SAINI, KAPIL KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR RAVI(RAJKUMAR12RAVI@GMAIL.COM)(9654023007)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ROSHAN SAINI(LAWYERSAINI@YAHOO.COM)(9312210067)(PETITIONER) KAPIL KUMAR(INFONAYYARASSOCIATES@GMAIL.COM)(9899000831)(PETITIONER)		P.S.-FIR NO. :(PUNJABI BAGH-284/2021)
36	CRL.L.P.-501/2014	STATE V/s JAG MOHAN @ MOHAR SINGH & ANR	MANOJ OHRI, RAJESH ANAND, M.P. SINGH, JASHU BALA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CONNAUGHT PLACE-521/2005) W.P.(CRL) 45/2006 FILED BY JAG MOHAN @ MOHAR SINGH (DISPOSED ON : 2006-12-01) W.P.(CRL) 159/2006 FILED BY KHOOB SINGH & ANR. (DISPOSED ON : 2006-07-14) W.P.(CRL) 161/2006 FILED BY JAI CHAND @ MUNNA & ANR. (DISPOSED ON : 2006-07-14) CRL.M.C. 2620/2007 FILED BY SHEER SINGH (DISPOSED ON : 2007-08-20) CRL.M.C. 2621/2007 FILED BY KHOOB SINGH (DISPOSED ON : 2007-08-20) CRL.M.C. 2622/2007 FILED BY BRIJ MOHAN (DISPOSED ON : 2007-08-20) CRL.M.C. 2605/2007 FILED BY JAI CHAND (DISPOSED ON : 2007-08-20) CRL.A. 546/2010 FILED BY JAI CHAND (DISPOSED ON : 2010-05-24) P.S.-FIR NO. :(CONNAUGHT PLACE-521/2005)
37	CRL.L.P.-713/2015 CRL.M.A. 16191/2015 CRL.M.A. 16192/2015	THE STATE (GNCT OF DELHI) V/s GULSHAN @ DHEELA @ VIJAY	RAJAT KATYAL	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(KOTWALI-38/2014)
38	CRL.L.P.-6/2016 CRL.M.A. 30/2016	STATE OF NCT OF DELHI V/s VISHWANATH @ GANJU & ORS		
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(DWARKA SOUTH-99/2013)
39	CRL.M.C.-2738/2019 CRL.M.A. 10998/2019 WITH CRL.M.C. 2920/2019	JASWANT KUMAR SRIVASTAVA V/s ASSISTANT COMMISSIONER OF INCOME TAX & ANR	ASHOK K AGGARWAL, DSK LEGAL	
		OTHER DETAILS OF ADVOCATES: ASHOK K AGGARWAL()(9650515126)(PETITIONER)		
40	CRL.M.C.-2920/2019 CRL.M.A. 11774/2019	LALIT KUMAR SRIVASTAVA V/s ASSISTANT COMMISSIONER OF INCOME TAX & ANR	ASHOK K. AGGARWAL, DSK LEGAL	
		OTHER DETAILS OF ADVOCATES: ASHOK K. AGGARWAL()(9650515126)(PETITIONER)		
41	CRL.M.C.-3949/2019 CRL.M.A. 33269/2019	BIKASH KUMAR SINGHDEO V/s STATE OF NCT OF DELHI & ANR	ATUL AGARWAL, VISHAL RAJ SEHIJPAL	
		OTHER DETAILS OF ADVOCATES: ATUL AGARWAL()(9711728821)(PETITIONER) VISHAL RAJ SEHIJPAL(VISHALSEHIJPAL@GMAIL.COM)(9999229678)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CRIME AND RAILWAY-220/2019) BAIL APPLN. 2495/2019 FILED BY BIKASH KUMAR SINGHDEO (DISPOSED ON : 2019-10-17) P.S.-FIR NO. :(CRIME AND RAILWAY-220/2019)
42	CRL.M.C.-4775/2019 CRL.M.A. 36437/2019 CRL.M.A. 22619/2022 WITH CRL.M.C. 7767/2023 CRL.M.C. 7811/2023	MAHENDER V/s STATE & ORS.	TANYA HARNAL, VISHAL MAAN, RUPENDRA KUMAR KARN, SAGAR SAXENA	
		OTHER DETAILS OF ADVOCATES: TANYA HARNAL()(9999897084)(PETITIONER)		

		VISHAL MAAN(VISHALMAAN72@GMAIL.COM)(989934315)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RUPENDRA KUMAR KARN(ADVOCATERUPENDRAKARN@GMAIL.COM)(8700292532)(RESPONDENT) SAGAR SAXENA(SAGARNASSOCIATES@GMAIL.COM)(9871156571)(PETITIONER)	
43	CRL.M.C.-7767/2023 CRL.M.A. 28929/2023 CRL.M.A. 28930/2023 WITH CRL.M.C. 7811/2023	ANIL KUMAR MALHOTRA V/s STATE OF NCT DELHI & ANR.	VARUN SETH, SAGAR SAXENA
		OTHER DETAILS OF ADVOCATES: VARUN SETH(VARUNADVOCATE727@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SAGAR SAXENA(SAGARNASSOCIATES@GMAIL.COM)(9871156571)(PETITIONER)	
44	CRL.M.C.-7811/2023 CRL.M.A. 29116/2023 CRL.M.A. 29117/2023	RAMESH KUMAR V/s STATE (NCT OF DELHI) AND ANR.	VARUN SETH, SAGAR SAXENA
		OTHER DETAILS OF ADVOCATES: VARUN SETH(VARUNADVOCATE727@GMAIL.COM)(8826680187)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SAGAR SAXENA(SAGARNASSOCIATES@GMAIL.COM)(9871156571)(PETITIONER)	
45	CRL.M.C.-1379/2025 CRL.M.A. 6088/2025	SHASHANK SINGH V/s VINOD PARASHAR	SAHIL KAKKAR
		OTHER DETAILS OF ADVOCATES: SAHIL KAKKAR(ADV.SAHILKAKKAR@GMAIL.COM)(7838276040)(PETITIONER)	
46	CRL.REV.P.-228/2019 CRL.M.A. 4495/2019	VIJAY KUMAR AND ORS. V/s STATE (GOVT OF NCT OF DELHI) & ANR	SWATY SINGH MALIK, R.P LUTHRA & ASSOCIATES
		OTHER DETAILS OF ADVOCATES: SWATY SINGH MALIK()(9873179289)(PETITIONER)	OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(GEETA COLONY-189/2018) BAIL APPLN. 3076/2018 FILED BY VIJAY KUMAR (DISPOSED ON : 2019-02-28) BAIL APPLN. 1702/2018 FILED BY KAILASO & ANR (DISPOSED ON : 2018-10-09) P.S.-FIR NO. :(GEETA COLONY-189/2018)
47	CRL.REV.P.-385/2019 CRL.M.A. 6884/2019	MR. ANIL KOTNALA V/s MRS. KUSUM KOTNALA	PRAKASH CHANDR
		OTHER DETAILS OF ADVOCATES: PRAKASH CHANDR()(9811572010)(PETITIONER)	
48	CRL.REV.P.-752/2019	CENTRAL BUREU OF INVESTIGATION V/s DEEPAK KUMAR NAYYAR & ANR	ANILL GROVER, NUPUR KUMAR
		OTHER DETAILS OF ADVOCATES: ANILL GROVER()(9871212952)(PETITIONER) NUPUR KUMAR(NUPURKUMAR01@GMAIL.COM)(8860692939)(RESPONDENT)	P.S.-FIR NO. :(CBI-1-E-98.)
49	CRL.REV.P.-1223/2019 CRL.M.A. 40977/2019	SARIKA MISHRA V/s HARENDER DUBEY	ARATI MAHAJAN SHEDHA, OMKAR
		OTHER DETAILS OF ADVOCATES: ARATI MAHAJAN SHEDHA()(9810596166)(PETITIONER) OMKAR (ADV.OMKARSHARMA@GMAIL.COM)(9718006200)(PETITIONER)	
50	CRL.REV.P.-16/2021 CRL.M.A. 670/2021 CRL.M.A. 16504/2021 CRL.M.A. 6014/2022	RAHUL GAURAV NAGAR V/s NEETA @ SAVITA & ANR.	AKSHAY DHAWAN, AKSHAY DHAWAN, CHINMAYA KUMAR BHATT, K.P. MAVI
		OTHER DETAILS OF ADVOCATES: YOGESH SWROOP, AKSHAY DHAWAN(ADV.DHAWAN18@GMAIL.COM)(9968305242)(PETITIONER) NEETA @ SAVITA()(9891530084)(RESPONDENT) MASTER DAKSH()(9891530084)(RESPONDENT) AKSHAY DHAWAN(ADV.DHAWAN18@GMAIL.COM)(9968305242)(PETITIONER) JYOTI SHARMA DUTT(DUTTNSHARMA@GMAIL.COM)(9811555971)(PETITIONER) DHAWAN(ADV.DHAWAN18@GMAIL.COM)()(RESPONDENT) K.P. MAVI(KPMAVIANDASSOCIATES@GMAIL.COM)(9810435717)(PETITIONER)	
51	CRL.M.A. 38558/2024 In CRL.REV.P.-112/2021 WITH CRL.REV.P. 190/2021	RASMI SEHRAWAT V/s PRAVEEN SEHRAWAT	SANTOSH KUMAR CHAURIHAA, ASHUTOSH DUBEY, ASHWINI KUMAR
		OTHER DETAILS OF ADVOCATES: SANTOSHCHAURIHAA(CMLAWCHAMBERS@GMAIL.COM)(9811193843)(PETITIONER) SANTOSH CHARIHAA & ASHUTOSH DUBEY(CHAURIHAA@GMAIL.COM)(9811193843)(PETITIONER) PRAVEEN SEHRAWAT (ADVOCATE.SEHRAWAT@GMAIL.COM)(9810290055)(PETITIONER) PRAVEEN SEHRAWAT (ADVOCATE.SEHRAWAT@GMAIL.COM)(9810290055)(PETITIONER) PRAVEEN SEHRAWAT (ADVOCATE.SEHRAWAT@GMAIL.COM)(9810290055)(PETITIONER) PRAVEEN SEHRAWAT (ADVOCATE.SEHRAWAT@GMAIL.COM)(9810290055)(PETITIONER) PRAVEEN SEHRAWAT (ADVOCATE.SEHRAWAT@GMAIL.COM)(9810290055)(PETITIONER)	

		PRAVEEN SEHRAWAT(ADVOCATE.SEHRAWAT@GMAIL.COM)(9810290055)(RESPONDENT) SANTOSH CHAURIHAA (CHAURIHAA@GMAIL.COM)(9953587630)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASHWINI KUMAR(LAW8INDIA@GMAIL.COM)(8588870612)(RESPONDENT)		
52	CRL.REV.P.-190/2021 CRL.M.A. 6948/2021 CRL.M.A. 37911/2024	PRAVEEN KUMAR SEHRAWAT V/s RASHMI SEHRAWAT	ASHWINI KUMAR, ASHUTOSH DUBEY	
		OTHER DETAILS OF ADVOCATES: PRAVEEN KUMAR SEHRAWAT(ADVOCATE.SEHRAWAT@GMAIL.COM)(9810290055)(RESPONDENT) PRAVEEN KUMAR SEHRAWAT(ADVOCATE.SEHRAWAT@GMAIL.COM)(9810290055)(RESPONDENT) PRAVEEN KUMAR SEHRAWAT(ADVOCATE.SEHRAWAT@GMAIL.COM)(9810290055)(RESPONDENT) PRAVEEN KUMAR SEHRAWAT(ADVOCATE.SEHRAWAT@GMAIL.COM)(9810290055)(RESPONDENT) PRAVEEN KUMAR SEHRAWAT(ADVOCATE.SEHRAWAT@GMAIL.COM)(9810290055)(RESPONDENT) ASHWANI KUMAR(LAWSINDIA@GMAIL.COM)(8588870612)(PETITIONER) RASHMI SEHRAWAT(SAHRRAWATMRASHMI@GMAIL.COM)(8851860799)(PETITIONER) RASHMI SEHRAWAT(SAHRRAWATMRASHMI@GMAIL.COM)(8851860799)(PETITIONER) RASHMI SEHRAWAT(SAHRRAWATMRASHMI@GMAIL.COM)(8851860799)(PETITIONER) RASHMI SEHRAWAT(SAHRRAWATMRASHMI@GMAIL.COM)(8851860799)(PETITIONER) SEHRAWAT(SEHRAWATMRASHMI@GMAIL.COM){}(RESPONDENT) PRAVEEN SEHRAWAT(ADVOCATESHERAWAT@GMAIL.COM)(9810290055)(RESPONDENT) ASHUTOSH DUBEY(ADVUBEY@GMAIL.COM)(9953587630)(PETITIONER) SEHRAWAT(ADVOCATES.SEHRAWAT@GMAIL.COM){}(RESPONDENT)		
53	CRL.REV.P.-140/2021 CRL.M.A. 4705/2021 CRL.M.A. 4706/2021 CRL.M.A. 7000/2021 CRL.M.A. 8026/2021 CRL.M.A. 8030/2021 CRL.M.A. 8032/2021	SANJAY MALHOTRA V/s SUMAN MALHOTRA	NEERAJ GUPTA, NEERAJ GUPTA, SANJAY S CHHABRA, KAUSHAL KISHORE LAL GAUTAM, SHAMBHAVI	
		OTHER DETAILS OF ADVOCATES: SANJAY MALHOTRA(SUNJ_M@YAHOO.COM){}(RESPONDENT) SANJAY MALHOTRA(SUNJ_M@YAHOO.COM){}(RESPONDENT) SANJAY MALHOTRA(SUNJ_M@YAHOO.COM){}(RESPONDENT) SANJAY MALHOTRA(SUNJ_M@YAHOO.COM){}(RESPONDENT) NEERAJ GUPTA & KAMAL GUPTA{ }(9811267045)(PETITIONER) NEERAJGUPTA(INFO@JUSLAWOFFICES.COM)(9811267045)(PETITIONER) SANJAY MALHOTRA(SUNJ_M@YAHOO.COM){}(PETITIONER) SUMAN MALHOTRA{ }(9873524896)(RESPONDENT) NEERAJ GUPTA & KAMAL GUPTA(INFO@JUSLAWOFFICES.COM)(9811267045)(PETITIONER) RK BHALLA(RKBHALLA@SAMTELGROUP.COM){}(RESPONDENT) SANJAYCHHABRA(SANJAYCHHABRA1@GMAIL.COM)(9810404147)(PETITIONER) SANJAY S CHHABRA(SANJAYCHHABRAL@GMAIL.COM)(9810404147)(PETITIONER) VIJAY LAXMI MEWARA(PANDITMEWARA@GMAIL.COM)(9717172611)(PETITIONER) SUNJ(SUNJ_M@YAHOO.COM){}(RESPONDENT) INFO(INFO@JUSLAWOFFICES.COM){}(RESPONDENT) SANJAYCHHABRA(SANJAYCHHABRA1@GMAIL.COM)(9810404147)(PETITIONER) SANJAY S CHHABRA(SANJAYCHHABRA1@GMAIL.COM)(9810404147)(RESPONDENT) SUNJ(SUNJ_M@YAHOO.COM){}(RESPONDENT) SANJAYCHHABRA(SANJAYCHHABRA1@GMAIL.COM)(9810404147)(PETITIONER) SUNJ(SUNJ_M@YAHOO.COM){}(PETITIONER) SANJAY S CHHABRA(SANJAYCHHABRA1@GMAIL.COM)(9717172611)(RESPONDENT) SANJAY S CHHABRA(SANJAYCHHABRA1@GMAIL.COM)(9810404147)(PETITIONER) KAUSHAL KISHORE LAL GAUTAM(KKLG4DS@GMAIL.COM)(9871911183)(PETITIONER) SHAMBHAVI (AASHI15SHAMBHAVI@GMAIL.COM)(7388143213)(PETITIONER)		
54	TR.P.(CRL.)-82/2024 CRL.M.A. 24009/2024 CRL.M.A. 24010/2024	M/S EVEREST INDUSTRIES LIMITED V/s M/S FRISCO FOODS PVT LTD & ANR.	KAPIL KHER, S.K SHARMA	
		OTHER DETAILS OF ADVOCATES: KAPIL KHER (ANILKHER@GMAIL.COM)(9891072729)(PETITIONER) SK. SHARMA (SKSHARMA@CANDILEX.COM){}(RESPONDENT) S.K SHARMA(SKSHARMA@CANDIDLEX.COM)(9871588055)(RESPONDENT)		
55	TR.P.(CRL.)-104/2024 CRL.M.A. 33599/2024 CRL.M.A. 33600/2024 CRL.M.A. 33601/2024	CHANNEL HEAD CEO NEWS 18 INDIA & ANR. V/s THE STATE OF NCT OF DELHI & ANR.	JAY KUMAR BHARDWAJ, PUVALI SINGH	
		OTHER DETAILS OF ADVOCATES: NKBADV(V)(NKBADV@GMAIL.COM){}(RESPONDENT) PUVALI SINGH(MONA0029@GMAIL.COM)(7053511967)(RESPONDENT)		
56	W.P.(CRL.)-1432/2023	SRI SHARDA INSTITUTE OF INDIAN MANAGEMENT AND RESEARCH FOUNDATION TRUST V/s UNION OF INDIA & ANR.	SUDHINDRA TRIPATHI	
		OTHER DETAILS OF ADVOCATES: SUDHINDRA TRIPATHI (SUDHINDRA.PMLASC@GMAIL.COM)(9810651177)(PETITIONER) UOI(UOIDHC@GMAIL.COM){}(RESPONDENT) CBI (DLACBIDHC@GMAIL.COM){}(RESPONDENT)		

57	W.P.(CRL)-1586/2023 CRL.M.A. 14816/2023	AJAY KHURANA AND ANR. V/s THE STATE (GOVT. OF NCT OF DELHI) AND ANR	RAVIN RAO, GORANG GUPTA	
		OTHER DETAILS OF ADVOCATES: RAVIN RAO (ADV.RAVINRAO@GMAIL.COM)(9250700001)(PETITIONER) RAVIN RAO (ADV.RAVINRAO@GMAIL.COM)(9250700001)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) GORANG GUPTA(CREDOADVOCATES@GMAIL.COM)(9971686852)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(ECONOMIC OFFENCE WING-177/2022) CRL.M.C. 2832/2023 FILED BY ANIL GOSAIN (DISPOSED ON : 2024-09-10) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-177/2022)
58	W.P.(CRL)-1835/2023	HIMANSHU BAGAI V/s STATE AND ANR & ANR.	KRISHAN GOPAL SETH, ANUBHAV KUMAR	
		OTHER DETAILS OF ADVOCATES: K.G. SETHI (ADVOCATESETH@GMAIL.COM)(9811167264)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANUBHAV KUMAR(ADVOANUBHAV@GMAIL.COM)(9810799985)(PETITIONER)		P.S.-FIR NO. :(VIVEK VIHAR-540/2018)
59	W.P.(CRL)-2225/2023 CRL.M.A. 20856/2023	M/S MEP INFRASTRUCTURE DEVELOPERS LIMITED V/s SOUTH DELHI MUNICIPAL CORPORATION	SUKANT VIKRAM, ADITYA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: SUKANT VIKRAM (SUKANTVIKRAM@GMAIL.COM)(9717062602)(PETITIONER) MCD (CLOMCDHQ@GMAIL.COM){}(RESPONDENT) MCD (COMMISSIONER@MCD.NIC.IN){}(RESPONDENT) ADITYA PRATAP SINGH(ADV.ADITYAPRATAPSINGH@GMAIL.COM)(8092718944)(PETITIONER)		
60	W.P.(CRL)-2640/2023 CRL.M.A. 31167/2023 CRL.M.A. 3380/2024	DR. SNOOPY PUNJ V/s THE STATE	RAJESH KUMAR SINGH, SNOOPY PUNJ	
		OTHER DETAILS OF ADVOCATES: R.K. SINGH(RKSINGH0727@GMAIL.COM)(9717030721)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MS SINGH(SINGHMS36@YAHOO.COM){}(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DR. SNOOPY PUNJ(SNOOPYUNJ@GMAIL.COM)(9821852669)(PETITIONER) SNOOPY PUNJ(SNOOPYPUNJ@GMAIL.COM)(7678175157)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(PATEL NAGAR-620/2021) CRL.M.C. 7566/2023 FILED BY DR. SNOOPY PUNJ (DISPOSED ON : 2023-10-16) P.S.-FIR NO. :(PATEL NAGAR-620/2021)
FOR FINAL HEARING				
61	CRL.M.C.-5125/2013	AMIT KUMAR GHOSH V/s STATE THR. WILD LIFE INSPECTOR GOVT. OF NCT OF DELHI	ABHIJIT SENGUPTA, MADHUMITA BHATTACHARJEE	
		OTHER DETAILS OF ADVOCATES: MADHUMITA BHATTACHARJEE(BHATTACHARJEE.MADHUMITA@GMAIL.COM)(9811785211)(PETITIONER) MADHUMITA BHATTACHARJEE(BHATTACHARJEE.MADHUMITA@GMAIL.COM)(9811785211)(PETITIONER)		
NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)				
62	CRL.M.C.-1723/2025	SAURABH JAIN & ORS. V/s THE STATE NCTOF DELHI & ANR.	SUNIL SATYARTHI	
		OTHER DETAILS OF ADVOCATES: SUNIL SATYARTHI (SUNILSATYARTHI@YAHOO.CO.IN)(9811060737)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PRASHANT VIHAR-147/2020)
FOR COMPLIANCE				
63	W.P.(CRL)-1919/2023(Disposed off case)	SUNDER SINGH V/s STATE (NCT OF DELHI)	SIDDHARTH YADAV	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH YADAV(SIDDHARTHYADAV21@GMAIL.COM)(9899284083)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(SAKET-371/2012) BAIL APPLN. 118/2016 FILED BY SUNDER SINGH (DISPOSED ON : 2016-01-20) CRL.A. 744/2018 FILED BY SUNDER SINGH (DISPOSED ON : 2023-04-19) P.S.-FIR NO. :(SAKET-371/2012)
FOR FINAL HEARING (CONNECTED)				
64	CRL.A.-304/2017 WITH CRL.A. 339/2017 CRL.A. 522/2017 CRL.A. 523/2017 CRL.L.P. 481/2017	KUNDAN LAL V/s STATE	SUSHIL BAJAJ	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(ANTI-CORRUPTION BRANCH-29/2001)

				CRL.M.C. 1575/2009 FILED BY ASHOK KUMAR CHHIBBER (DISPOSED ON : 2009-05-26) CRL.REV.P. 220/2009 FILED BY KRISHAN LAL TANEJA (DISPOSED ON : 2009-12-18) CRL.REV.P. 131/2009 FILED BY KUNDAN LAL (DISPOSED ON : 2009-12-18) CRL.REV.P. 234/2009 FILED BY K.L. MAGGO (DISPOSED ON : 2009-11-30) CRL.REV.P. 232/2009 FILED BY JAGDISH CHANDERA (DISPOSED ON : 2009-12-18) CRL.REV.P. 231/2009 FILED BY SATINDER PAL (DISPOSED ON : 2009-12-18) CRL.REV.P. 230/2009 FILED BY ASHOK KUMAR CHHIBBER (DISPOSED ON : 2009-11-30) CRL.REV.P. 233/2009 FILED BY R.K. SHARMA (DISPOSED ON : 2009-12-18) CRL.REV.P. 276/2009 FILED BY KAMLESH GUPTA (DISPOSED ON : 2009-12-18) CRL.REV.P. 246/2009 FILED BY RAJINDER KHURANA (DISPOSED ON : 2009-12-18) CRL.L.P. 481/2017 FILED BY STATE OF NCT OF DELHI (D. OF HEARING : 2025-04-17) CRL.A. 522/2017 FILED BY RAM CHARAN KAMAL (D. OF HEARING : 2025-04-17) CRL.A. 523/2017 FILED BY SHANKAR SAHANI (D. OF HEARING : 2025-04-17) CRL.A. 339/2017 FILED BY RAVINDER SINGH SANDHU (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-29/2001)
65	CRL.A.-339/2017	RAVINDER SINGH SANDHU V/s STATE NCT OF DELHI	HITENDER KAPUR	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-29/2001) CRL.M.C. 1575/2009 FILED BY ASHOK KUMAR CHHIBBER (DISPOSED ON : 2009-05-26) CRL.REV.P. 220/2009 FILED BY KRISHAN LAL TANEJA (DISPOSED ON : 2009-12-18) CRL.REV.P. 131/2009 FILED BY KUNDAN LAL (DISPOSED ON : 2009-12-18) CRL.REV.P. 234/2009 FILED BY K.L. MAGGO (DISPOSED ON : 2009-11-30) CRL.REV.P. 232/2009 FILED BY JAGDISH CHANDERA (DISPOSED ON : 2009-12-18) CRL.REV.P. 231/2009 FILED BY SATINDER PAL (DISPOSED ON : 2009-12-18) CRL.REV.P. 230/2009 FILED BY ASHOK KUMAR CHHIBBER (DISPOSED ON : 2009-11-30) CRL.REV.P. 233/2009 FILED BY R.K. SHARMA (DISPOSED ON : 2009-12-18) CRL.REV.P. 276/2009 FILED BY KAMLESH GUPTA (DISPOSED ON : 2009-12-18) CRL.REV.P. 246/2009 FILED BY RAJINDER KHURANA (DISPOSED ON : 2009-12-18) CRL.L.P. 481/2017 FILED BY STATE OF NCT OF DELHI (D. OF HEARING : 2025-04-17) CRL.A. 522/2017 FILED BY RAM CHARAN KAMAL (D. OF HEARING : 2025-04-17) CRL.A. 523/2017 FILED BY SHANKAR SAHANI (D. OF HEARING : 2025-04-17) CRL.A. 304/2017 FILED BY KUNDAN LAL (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-29/2001)
66	CRL.A.-522/2017	RAM CHARAN KAMAL V/s STATE	K K PRADHAN	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-

				FIR NO. :(ANTI-CORRUPTION BRANCH-29/2001) CRL.M.C. 1575/2009 FILED BY ASHOK KUMAR CHHIBBER (DISPOSED ON : 2009-05-26) CRL.REV.P. 220/2009 FILED BY KRISHAN LAL TANEJA (DISPOSED ON : 2009-12-18) CRL.REV.P. 131/2009 FILED BY KUNDAN LAL (DISPOSED ON : 2009-12-18) CRL.REV.P. 234/2009 FILED BY K.L. MAGGO (DISPOSED ON : 2009-11-30) CRL.REV.P. 232/2009 FILED BY JAGDISH CHANDERA (DISPOSED ON : 2009-12-18) CRL.REV.P. 231/2009 FILED BY SATINDER PAL (DISPOSED ON : 2009-12-18) CRL.REV.P. 230/2009 FILED BY ASHOK KUMAR CHHIBBER (DISPOSED ON : 2009-11-30) CRL.REV.P. 233/2009 FILED BY R.K. SHARMA (DISPOSED ON : 2009-12-18) CRL.REV.P. 276/2009 FILED BY KAMLESH GUPTA (DISPOSED ON : 2009-12-18) CRL.REV.P. 246/2009 FILED BY RAJINDER KHURANA (DISPOSED ON : 2009-12-18) CRL.L.P. 481/2017 FILED BY STATE OF NCT OF DELHI (D. OF HEARING : 2025-04-17) CRL.A. 523/2017 FILED BY SHANKAR SAHANI (D. OF HEARING : 2025-04-17) CRL.A. 304/2017 FILED BY KUNDAN LAL (D. OF HEARING : 2025-04-17) CRL.A. 339/2017 FILED BY RAVINDER SINGH SANDHU (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-29/2001)
67	CRL.A.-523/2017	SHANKAR SAHANI V/s STATE	K K PRADHAN	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-29/2001) CRL.M.C. 1575/2009 FILED BY ASHOK KUMAR CHHIBBER (DISPOSED ON : 2009-05-26) CRL.REV.P. 220/2009 FILED BY KRISHAN LAL TANEJA (DISPOSED ON : 2009-12-18) CRL.REV.P. 131/2009 FILED BY KUNDAN LAL (DISPOSED ON : 2009-12-18) CRL.REV.P. 234/2009 FILED BY K.L. MAGGO (DISPOSED ON : 2009-11-30) CRL.REV.P. 232/2009 FILED BY JAGDISH CHANDERA (DISPOSED ON : 2009-12-18) CRL.REV.P. 231/2009 FILED BY SATINDER PAL (DISPOSED ON : 2009-12-18) CRL.REV.P. 230/2009 FILED BY ASHOK KUMAR CHHIBBER (DISPOSED ON : 2009-11-30) CRL.REV.P. 233/2009 FILED BY R.K. SHARMA (DISPOSED ON : 2009-12-18) CRL.REV.P. 276/2009 FILED BY KAMLESH GUPTA (DISPOSED ON : 2009-12-18) CRL.REV.P. 246/2009 FILED BY RAJINDER KHURANA (DISPOSED ON : 2009-12-18) CRL.L.P. 481/2017 FILED BY STATE OF NCT OF DELHI (D. OF HEARING : 2025-04-17) CRL.A. 522/2017 FILED BY RAM CHARAN KAMAL (D. OF HEARING : 2025-04-17) CRL.A. 304/2017 FILED BY KUNDAN LAL (D. OF HEARING : 2025-04-17) CRL.A. 339/2017 FILED BY RAVINDER SINGH SANDHU (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-29/2001)

68	CRL.L.P.-481/2017 CRL.M.A. 13675/2017	STATE OF NCT OF DELHI V/s RAJINDER KHURANA & ORS	HITENDER KAPUR, RAM KUMAR SHARMA, NO, P N SHARMA, SANDEEP BAJAJ, MOHD ANAS, RAHAT BANSAL	
		OTHER DETAILS OF ADVOCATES: MOHD ANAS(MOHDANASADV@GMAIL.COM)(9818729629)(PETITIONER) RAHAT BANSAL(ADVRAHATBANSAL@GMAIL.COM)(9899057063)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(ANTI-CORRUPTION BRANCH- 29/2001) CRL.M.C. 1575/2009 FILED BY ASHOK KUMAR CHHIBBER (DISPOSED ON : 2009-05-26) CRL.REV.P. 220/2009 FILED BY KRISHAN LAL TANEJA (DISPOSED ON : 2009-12-18) CRL.REV.P. 131/2009 FILED BY KUNDAN LAL (DISPOSED ON : 2009-12-18) CRL.REV.P. 234/2009 FILED BY K.L. MAGGO (DISPOSED ON : 2009-11-30) CRL.REV.P. 232/2009 FILED BY JAGDISH CHANDERA (DISPOSED ON : 2009-12-18) CRL.REV.P. 231/2009 FILED BY SATINDER PAL (DISPOSED ON : 2009-12-18) CRL.REV.P. 230/2009 FILED BY ASHOK KUMAR CHHIBBER (DISPOSED ON : 2009-11-30) CRL.REV.P. 233/2009 FILED BY R.K. SHARMA (DISPOSED ON : 2009-12-18) CRL.REV.P. 276/2009 FILED BY KAMLESH GUPTA (DISPOSED ON : 2009-12-18) CRL.REV.P. 246/2009 FILED BY RAJINDER KHURANA (DISPOSED ON : 2009-12-18) CRL.A. 522/2017 FILED BY RAM CHARAN KAMAL (D. OF HEARING : 2025-04-17) CRL.A. 523/2017 FILED BY SHANKAR SAHANI (D. OF HEARING : 2025-04-17) CRL.A. 304/2017 FILED BY KUNDAN LAL (D. OF HEARING : 2025-04-17) CRL.A. 339/2017 FILED BY RAVINDER SINGH SANDHU (D. OF HEARING : 2025- 04-17) P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-29/2001)

COURT NO. 07
HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

NOTE 1: All land acquisition appeals of village Bijwasan arising out of the award No. 2/2012 pertaining to notification under Section 4 dated 4th February, 2010 shall be listed on 25.4.2025.

NOTE 2: All land acquisition appeals of village Barwala arising out of the award No. 12/2005-06/DC/(NW) pertaining to notification under Section 4 dated 21st March, 2003 shall be listed on 1.5.2025.

NOTE 3 : All land acquisition appeals of village Mundka arising out of the award No. 2/DC(W)/2008-09 pertaining to notification under Section 4 dated 7th June, 2007 shall be listed on 8.5.2025.

CLICK TO JOIN VC

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt14>

MEETING ID : 2528 229 8537

NOTE : ALL COUNSEL FOR THE PARTIES,LITIGANTS AND IO ARE REQUESTED TO KEEP THEIR MIC ON MUTE MODE TILL THEIR MATTER IS CALLED.

NOTE: PLEASE GIVE APPEARANCE IN THE CHAT BOX OF VC AS FOLLOWS

ITEM NO:-

CASE NO:-

NAME OF COUNSEL APPEARING FOR :-

MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
cmpankajgoel.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	W.P.(C)-7457/2010 CM APPL. 14760/2010 CM APPL. 2496/2020 CM APPL. 8486/2024 CM APPL. 66456/2024	RADHAKANTAPUR LEPROSY ASSOCIATION V/s UOI AND ORS	JAYSHREE SATPUTE, JOYDEEP MAZUMDAR, KAMLESH KUMAR MISHRA, RADHA SHYAM JENA, AMIT KUMAR, SHIBASHISH MISRA, PRATIMA NAIN LAKRA	
		OTHER DETAILS OF ADVOCATES: JOYDEEP MAZUMDAR()(9999300777)(PETITIONER) PANKAJ SINHA(SINHAPANKAJ81@GMAIL.COM)(9910247816)(PETITIONER) JASWINDER(JASWINDER.PHULL@GMAIL.COM, RS.JENA@YAHOO.CO.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) RADHA SHYAM JENA(RS.JENA@YAHOO.CO.IN)(9811575947)(PETITIONER) PRATIMA NAIN LAKRA(OFFICEOFADVOCATEPRATIMA@GMAIL.COM)(9968324260)(RESPONDENT)		
2	W.P.(C)-17319/2024 CM APPL. 73741/2024	SANTANU KHUTIA AND ORS V/s UNION OF INDIA AND ORS.	PANKAJ SINHA, TANOODBHAV SINGHDEV	
		OTHER DETAILS OF ADVOCATES: PANKAJ SINHA(GARIMA040810@GMAIL.COM)()(PETITIONER) OFFICE OF MR, UNION OF INDIA, SJE, RAILNET(OFFICEOFMR@GOV.IN, UOIDHC@GMAIL.COM, SJE@NIC.IN, CMRRCRAILNET@GMAIL.COM)(1123384193)(RESPONDENT) RAILNET, AJAY , HFM(MD@SER.RAILNET.GOV.IN, GM@ECOR.RAILNET.GOV.IN, LAWYERAJAY@GMAIL.COM, HFM@GOV.IN)()(RESPONDENT) DCPLG, VSNL(DCPLG@ORI.NIC.IN, MCI@DEL3.VSNL.NET.IN)()(RESPONDENT) MEDICAL COUNCIL OF INDIA(){}(9999102345)(RESPONDENT) TANOODBHAV SINGHDEV(OFFICESINGHDEV@GMAIL.COM)(9999012345)(RESPONDENT)		

17.04.2025

ADVANCE CAUSE LIST

FOR ADMISSION				
3	LA.APP.-450/2009 CM APPL. 10816/2025 WITH LA.APP. 515/2009	M/S SYLVANIA & LAXMAN LTD. V/s UOI	DEEPAK KHOSLA, ANUROOP P.S, SANJAY PODDAR, TARUN JOHRI	
		OTHER DETAILS OF ADVOCATES: ANUROOP P S ()(9711324245)(PETITIONER) TARUN JOHRI(GIRISH1985_U TT@YAHOO.CO.IN)(9818430743)(RESPONDENT)		
4	LA.APP.-515/2009 CM APPL. 10833/2025	SYLVANIA & LAXMAN LTD. V/s UOI	DEEPAK KHOSLA & S.S. RANA, ANUROOP P.S, TARUN JOHRI	
		OTHER DETAILS OF ADVOCATES: ANUROOP P S ()(9711324245)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) TARUN JOHRI(GIRISH1985_U TT@YAHOO.CO.IN)(9818430743)(PETITIONER)		
5	LA.APP.-469/2009 CM APPL. 10880/2009	DELHI METRO RAIL CORPORATION V/s M/S SYLVANIA LAXMAN LTD &ORS	SHIV KUMAR, ANUROOP P.S	
		OTHER DETAILS OF ADVOCATES: ANUROOP P.S(ADV.ANUROOP@GMAIL.COM)(9582818838)(RESPONDENT)		
6	LA.APP.-221/2018 CM APPL. 49468/2018 WITH LA.APP. 222/2018	SARTI DEVI (SINCE DECEASED) THR LRS V/s ROOP CHAND (SINCE DECEASED) THR LRS	N S DALAL, ABHIMANYU SINGH KHATRI	
		OTHER DETAILS OF ADVOCATES: N S DALAL()(9999814755)(PETITIONER)		
7	LA.APP.-222/2018 CM APPL. 49531/2018	SARTI DEVI (SINCE DECEASED) THR LRS V/s ROOP CHAND (SINCE DECEASED) THR LRS	N S DALAL, ABHIMANYU SINGH KHATRI	
		OTHER DETAILS OF ADVOCATES: N S DALAL()(9999814755)(PETITIONER)		
8	LA.APP.-9/2019	JEET SINGH & ORS V/s UNION OF INDIA & ANR	N S CHECHI	
		OTHER DETAILS OF ADVOCATES: N S CHECHI()(9999166077)(PETITIONER)		
9	LA.APP.-53/2019 CM APPL. 17853/2019	SANJEEV RANA & ORS V/s UNION OF INDIA & ORS	PRAG CHAWLA, BHUPENDER, DHARMENDRA SHARMA, ANJALI CHAUHAN, ALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: PRAG CHAWLA()(9958826825)(PETITIONER) ALOK KUMAR(ADV KUMARALOK0810@GMAIL.COM)(9990650484)(RESPONDENT)		
10	LA.APP.-81/2019	AJAY KUMAR & ORS. V/s UNION OF INDIA & ANR.	BADAL DAYAL, BADAL DAYAL	
		OTHER DETAILS OF ADVOCATES: BADAL DAYAL()(9911772134)(PETITIONER) BADAL DAYAL(ADVBADALDAYAL@GMAIL.COM)(9911772134)(PETITIONER) BADAL DAYAL(ADVBADALDAYAL@GMAIL.COM)(9911772134)(PETITIONER)		
11	LA.APP.-453/2023 CM APPL. 46551/2023	HARI OM V/s UNION OF INDIA & ANR.	ANKIT GUPTA	
		OTHER DETAILS OF ADVOCATES: ANKIT GUPTA & AAKANSHA BHARDWAJ(ANKKIT09@YAHOO.COM)(9999568812)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
12	W.P.(C)-14541/2004	SUN PHARMACEUTICALS INDUSTRIES LTD. (SUCCESSOR IN INTEREST OF RANBAXY LABORATORIES LTD.) V/s UOI & ANR.	KHAITAN & KHAITAN, ROHIT PURI, DURGA BOSE, RAHUL MALHOTRA, K DATTA & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		
13	W.P.(C)-4187/2007 CM APPL. 7873/2007	UOI V/s MS. VEENA SIKRI	AKSHAY MAKHIJA, O.P.SAXENA, USHA SAXENA, PRATIBHA SINGH, VIKHYAT OBEROI	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) VIKHYAT OBEROI(VIKHYAT.OBEROI@GMAIL.COM)(9916338183)(RESPONDENT)		
14	W.P.(C)-6379/2007	BANKHANDI HANDLOOM COOPERATIVE INDL SOCIETY LTD V/s COMMISSIONER OF INDUSTRIES & ANR	K.K.JHA, ANUSUYA SALWAN	
		OTHER DETAILS OF ADVOCATES:		

15	W.P.(C)-3704/2015 CM APPL. 6599/2015 WITH W.P.(C) 5204/2015	VATIKA LIMITED V/s COLECTOR OF STAMPS, DELHI	TARUN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
16	W.P.(C)-5204/2015 CM APPL. 9451/2015	VATIKA HOTELS PRIVATE LIMITED V/s COLLECTOR OF STAMPS	TARUN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
17	W.P.(C)-5144/2015 CM APPL. 9326/2015	SHANTA BATRA V/s DELHI CANTONMENT BOARD & ORS	MAHESH KUMAR SHARMA, ANCHIT SHARMA	
		OTHER DETAILS OF ADVOCATES:		
18	W.P.(C)-5574/2015 CM APPL. 10028/2015 WITH W.P.(C) 9047/2015 W.P.(C) 9090/2015 W.P.(C) 13512/2018 W.P.(C) 11508/2019 W.P.(C) 1453/2019 W.P.(C) 10813/2019 W.P.(C) 3574/2019 W.P.(C) 1453/2019 W.P.(C) 3574/2019	THE INDIAN HOTELS COMPANY LTD. V/s COLLECTOR OF STAMPS (HQ)	KARANJAWALA & CO.	
		OTHER DETAILS OF ADVOCATES:		
19	W.P.(C)-9047/2015 WITH W.P.(C) 9090/2015 W.P.(C) 11508/2019	PARSVNATH DEVELOPERS LIMITED V/s GOVERNMENT OF NCT OF DELHI & ORS	KNM & PARTNERS, LAW OFFICES, RAJESHWAR SINGH	
		OTHER DETAILS OF ADVOCATES:		
20	W.P.(C)-9090/2015 CM APPL. 20579/2015	MARUTI SUZUKI INDIA LIMITED V/s GOVERNMENT OF NCT OF DELHI & ORS	KNM & PARTNERS, LAW OFFICES, RAJESHWAR SINGH	
		OTHER DETAILS OF ADVOCATES:		
21	W.P.(C)-13512/2018 CM APPL. 52676/2018	THE INDIAN HOTELS COMPANY LTD V/s COLLECTOR OF STAMPS (HQ)	KARANJAWALA & CO	
		OTHER DETAILS OF ADVOCATES: KARANJAWALA & CO()(9717196388)(PETITIONER)		
22	W.P.(C)-10813/2019 CM APPL. 44719/2019	INDIA TOURISM DEVELOPMENT CORPORATION (ITDC) V/s GOVERNMENT OF NCT OF DELHI AND ORS.	SUSHANT KUMAR	
		OTHER DETAILS OF ADVOCATES: SUSHANT KUMAR()(9871203692)(PETITIONER)		
23	W.P.(C)-11508/2019 CM APPL. 47286/2019	THE INDIAN HOTELS COMPANY LTD V/s COLLECTOR OF STAMPS (HQ)	KARANJAWALA & CO, SHLOK CHANDRA	
		OTHER DETAILS OF ADVOCATES: KARANJAWALA & CO()(9717196388)(PETITIONER)		
24	W.P.(C)-1453/2019 CM APPL. 6681/2019 WITH W.P.(C) 3574/2019 W.P.(C) 10813/2019	DELHI METRO RAIL CORPORATION V/s COLLECTOR OF STAMPS REVENUE DEPARTMENT	VIBHA MAJAJAN SETH, SHLOK CHANDRA, ADARSH TRIPATHI	
		OTHER DETAILS OF ADVOCATES: VIBHA MAJAJAN SETH()(9810702410)(PETITIONER) ADARSH TRIPATHI(ADARSHT912003@GMAIL.COM)(9090416535)(PETITIONER)		
25	W.P.(C)-3574/2019 CM APPL. 16349/2019 WITH W.P.(C) 10813/2019	CENTRAL BANK OF INDIA V/s GOVT. OF NCT OF DELHI AND ORS.	KRISHAN KUMAR	
		OTHER DETAILS OF ADVOCATES: KRISHAN KUMAR()(9910577700)(PETITIONER)		
26	W.P.(C)-5690/2016 CM APPL. 23532/2016 CM APPL. 24337/2016 CM APPL. 28646/2016 CM APPL. 36796/2023 CM APPL. 48238/2024	M.N. ASHISH GANJU V/s DISTRICT URBAN DEVELOPMENT AGENCY (DUDA) & ORS	RASHI BANSAL, PREETI GUPTA, TARA V GANJU, FIRST LEGAL	
		OTHER DETAILS OF ADVOCATES: PREETI GUPTA(AKCANDP@GMAIL.COM)(9810249655)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, M.GUPTAADVOCATE@YAHOO.IN, RICHA1290@GMAIL.COM)(9868250806)(RESPONDENT)		
27	W.P.(C)-10524/2016 WITH W.P.(C) 11713/2016	VIJAY BHOLA & ANR V/s UNION OF INDIA	DALIP SINGH	
		OTHER DETAILS OF ADVOCATES:		

28	W.P.(C)-11713/2016 CM APPL. 46117/2016	SHAKTI MEHTA V/s UNION OF INDIA THROUGH DRI	DR. ASHUTOSH & DALIP SINGH	
		OTHER DETAILS OF ADVOCATES:		
29	W.P.(C)-8299/2017	JASPAL SINGH V/s THE GOVT. OF NCT OF DELHI & ORS	GAUTAM NARAYAN	
		OTHER DETAILS OF ADVOCATES:		
30	W.P.(C)-11129/2017 CM APPL. 45547/2017	BRAHMAPUTRA TELE PRODUCTIONS PVT.LTD V/s UNION OF INDIA	VIKRAM SINGH	
		OTHER DETAILS OF ADVOCATES:		
31	W.P.(C)-5908/2018 CM APPL. 23025/2018	AUROCHEM PHAMACEUTICALS (INDIA) PVT LTD & ANR V/s UNION OF INDIA & ORS	SURBHI SINGH, SUPARNA SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: SURBHI SINGH()(9811297159)(PETITIONER)		
32	W.P.(C)-3643/2019	AMANDEEP SINGH V/s UNION OF INDIA AND ORS.	HARSH KUMAR, SANJAY DEWAN	
		OTHER DETAILS OF ADVOCATES: HARSH KUMAR()(9958313389)(PETITIONER) SANJAY DEWAN(SDADVOCATE@REDIFFMAIL.COM)(9811036782)(PETITIONER)		
33	W.P.(C)-11066/2019	SMITHS MEDICAL INDIA PVT. LTD. AND ANR. V/s UNION OF INDIA AND ANR.	JUSCONTRACTUS	
		OTHER DETAILS OF ADVOCATES: JUSCONTRACTUS()(9811777786)(PETITIONER)		
34	W.P.(C)-8724/2020 CM APPL. 28101/2020	HARYANA WIRE AND GENERAL MANUFACTURING COMPANY V/s STATE (GOVT. OF N.C.T. OF DELHI) & ANR.	SANJAY PADAM JAIN	
		OTHER DETAILS OF ADVOCATES: SANJAYJAIN(SPJAINLAWFIRM@GMAIL.COM)(9811112087)(PETITIONER) SANJAY PADAM JAIN & ASSOCIATES(THC463WW@GMAIL.COM)(9811112087)(PETITIONER) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) ANU(ANUSALWAN@GMAIL.COM)()(RESPONDENT)		
35	W.P.(C)-10352/2020 CM APPL. 32765/2020 CM APPL. 12343/2022	SH. MUKESH KUMAR V/s GOVT. OF NCT OF DELHI & ORS.	VISHAL K PANWAR	
		OTHER DETAILS OF ADVOCATES: SH. MUKESH KUMAR (VISHALPANWAR2003@GMAIL.COM) (9899195770) (RESPONDENT) VISHAL K PANWAR(LEGALUNICORNOFFICIAL@GMAIL.COM, VISHALPANWAR2003@GMAIL.COM)(9899195770)(PETITIONER) VISHALPANWAR(VISHALPANWAR2003@GMAIL.COM)(9899195770)(PETITIONER) ASSISTANT ENGINEER(PWDHQDELHI@GMAIL.COM)(1123490260)(PETITIONER) JUNIOR ENGINEER(PWDHQDELHI@GMAIL.COM)(1123490260)(PETITIONER) GOVT. OF NCT OF DELHI (STANDINGCOUNSELGNCTD@GMAIL.COM) (8588089272) (PETITIONER) PUBLIC WORK DEPARTMENT(PWDHQDELHI@GMAIL.COM)(1123490260)(PETITIONER) EXECUTIVE ENGINEER(PWDHQDELHI@GMAIL.COM)(1123490260)(PETITIONER) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) PWDHQ DELHI(PWDHQDELHI@GMAIL.COM)()(RESPONDENT) VISHAL K PANWAR(LEGALUNICORNOFFICIAL@GMAIL.COM)(9899195770)(PETITIONER) VISHAL K PANWAR(VISHALPANWAR2003@GMAIL.COM)(9717686645)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PWDHQ DELHI(PWDHQDELHI@GMAIL.COM)()(RESPONDENT)		

COURT NO. 41
HON'BLE MR.JUSTICE JASMEET SINGH

CLICK HERE TO JOIN VC
<https://delhihighcourt.webex.com/meet/dhcecourtv8>

Meeting No: 916 436 579

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
pramod@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	CRL.M.A. 5064/2025 In CRL.M.C.-467/2025(Disposed off case)	MUSSARAT BANO V/s GOVT. OF NCT OF DELHI & ANR.	SHAKEEL AHMAD, MOHD FAISAL	Listing Remarks: AT 04:00 P.M.
		OTHER DETAILS OF ADVOCATES: SHAKEEL AHMED(ADV.SHAKEEL.SAIFI@GMAIL.COM)(9354386576)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) MOHD FAISAL(FAISALMOHDAOR@GMAIL.COM)(9711017506)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		

COURT NO. 26
HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURNMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABLITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

CLICK TO JOIN VC:
MEETING LINK: <https://delhihighcourt.webex.com/meet/dhcecourtv1>
MEETING NUMBER: 2512 399 8226
PASSWORD: 1234

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
cmpankaj.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
1	BAIL APPLN.-1065/2025	AAKIB V/s THE STATE (GOVT OF NCT OF DELHI)	FARAZ	
		OTHER DETAILS OF ADVOCATES: PRASHANT SINGHAL ()(9289217907)(PETITIONER) PRASHANT SINGHAL ()(9829217907)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KHAJOORI KHAS-403/2022)

BAIL				
2	BAIL APPLN.-310/2025	AMARPAL V/s DIRECTORATE OF REVENUE INTELLIGENCE	DIVAKAR UPADHYAYA	
		OTHER DETAILS OF ADVOCATES: DIVAKAR UPADHYAY(BHARDWAJRAJIVADV@GMAIL.COM)(9810341320)(PETITIONER) DIVAKAR (LAWYERDIVAKARUPADHYAYA@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(DIRECTORATE OF REVENUE INTELLIGENCE-SC 161/2021)
3	BAIL APPLN.-489/2025	MEENA KUMARI @ MEENA THEKEDARNI V/s THE STATE NCT OF DELHI THROUGH SHO OF PS HARSH VIHAR	AMAN AKHTAR, LEWISH EDWARD, AMAN AKHTAR	
		OTHER DETAILS OF ADVOCATES: AMAN AKHTAR(AMANAKHTAR96@GMAIL.COM)(9999851232)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) LEWISH EDWARD(ADVLEWISHEDWARD@GMAIL.COM)(9686805809)(PETITIONER) AMAN AKHTAR(AMANAKHTAR96@GMAIL.COM)(9999851232)(PETITIONER)		P.S.-FIR NO. :(HARSH VIHAR-306/2024)
4	BAIL APPLN.-800/2025	KARAN V/s STATE GOVT. OF NCT OF DELHI	HEMANT SINGH	
		OTHER DETAILS OF ADVOCATES: HEMANT SINGH (HEMANT_14SINGH@YAHOO.CO.IN)(9873816686)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-520/2024)
5	BAIL APPLN.-818/2025	WASIM AHMAD V/s STATE (NCT OF DELHI)	RAJBIR SINGH SAGAR	
		OTHER DETAILS OF ADVOCATES: RAJBIR SINGH SAGAR(RAJBIRSSAGAR@GMAIL.COM)(9910017625)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SHAKARPUR-212/2019)
6	BAIL APPLN.-1016/2025	AMAAR @ AMIR V/s STATE GOVT. OF NCT OF DELHI	VIPUL SHARMA	
		OTHER DETAILS OF ADVOCATES: SHARMA (VIPUL@SHARMAADVOCATE.COM)(9582787474)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAHANGIRPUR,DISTRICT SURAT,GUJARAT-514/2018)
7	BAIL APPLN.-1238/2025 CRL.M.A. 9630/2025	ANKIT KASANA V/s THE STATE NCT OF DELHI & ANR.	UMA SHANKER	
		OTHER DETAILS OF ADVOCATES: UMA SHANKAR GAUTAM(GAUTAMUS9213@GMAIL.COM)(9910329305)(PETITIONER) UMA SHANKER GAUTAM(GAUTAMUS9213@GMAIL.COM)(9910329305)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(0)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MUKHERJEE NAGAR-197/2025)
SUSPENSION OF SENTENCE				
8	CRL.A.-329/2021 CRL.M.(BAIL) 595/2022	MUZIBUR REHMAN V/s THE STATE (NCT OF DELHI)	SULAIMAN MOHD KHAN (DHCLSC), SULAIMAN MOHD KHAN	
		OTHER DETAILS OF ADVOCATES: SULAIMAN MOHD KHAN(SULAIMANKHANADVOCATE@GMAIL.COM)(7042502555)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SULAIMAN MOHD KHAN(SULAIMANKHANADVOCATE@GMAIL.COM)()(PETITIONER) RANJEET SINGH(SINGHRANHEET92@GMAIL.COM)()(RESPONDENT)		P.S.-FIR NO. :(JAMIA NAGAR-435/2014)
9	W.P.(CRL)-1159/2020 CRL.M.(BAIL) 7765/2020 WITH W.P.(CRL) 1523/2020	VINAY JAIN V/s STATE OF NCT OF DELHI & ORS.	SUNIL FERNANDES, MAHAK RATHEE, MOHIT GEMINI, BHUVNESHWAR TYAGI, RAJENDER KUMAR, HIMANSHU KAUSHIK, AADHAR NAUTIYAL	
		OTHER DETAILS OF ADVOCATES: SUNIL FERNANDES(SUNILF.ADV@GMAIL.COM)(9891639491)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MAHAK RATHEE(RATHEEMAHAK@GMAIL.COM)(7782044252)(RESPONDENT) MOHIT GEMINI(MOHSINRAJA147@GMAIL.COM)(9560275913)(RESPONDENT) BHUVNESHWAR TYAGI(TYAGIBHUVNESHWAR@YAHOO.COM)(8826824663)(RESPONDENT) RAJENDER KUMAR(RJNDR.RAWAT@GMAIL.COM)(9810053768)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND VIHAR-430/2018) W.P.(CRL) 962/2021 FILED BY ASHA JAIN (DISPOSED ON : 2021-11-08) P.S.-FIR NO. :(ANAND VIHAR-430/2018)

		HIMANSHU KAUSHIK(KAUSHIKH1993@GMAIL.COM)(9540105959)(RESPONDENT) AADHAR NAUTIYAL(AADHARNAUTIYAL44@GMAIL.COM)(9205109664)(RESPONDENT)		
10	W.P.(CRL)-1523/2020 CRL.M.(BAIL) 8053/2020	VINAY JAIN V/s STATE OF NCT OF DELHI & ORS.	SUNIL FERNANDES	
		OTHER DETAILS OF ADVOCATES: SUNIL FERNANDES(SUNILF.ADV@GMAIL.COM)(9891639491)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ANAND VIHAR-37/2017)
FRESH MATTERS & APPLICATIONS				
11	CRL.REV.P.(NI)-81/2025 CRL.M.A. 9001/2025 WITH CRL.REV.P.(NI) 82/2025 CRL.REV.P.(NI) 84/2025	PRADEEP JAIN V/s KUNAL AJAY SINGH	MOHIT KUMAR	
		OTHER DETAILS OF ADVOCATES: MOHIT KUMAR (ADVMOHITSHR@GMAIL.COM)(7503766465)(PETITIONER)		
12	CRL.REV.P.(NI)-82/2025 CRL.M.A. 9003/2025	PRADEEP JAIN V/s KUNAL AJAY SINGH	MOHIT KUMAR	
		OTHER DETAILS OF ADVOCATES: MOHIT KUMAR(ADVMOHITSHR@GMAIL.COM)(9717268268)(PETITIONER)		
13	CRL.REV.P.(NI)-84/2025 CRL.M.A. 9134/2025	PRADEEP JAIN V/s KUNAL AJAY SINGH	MOHIT KUMAR	
		OTHER DETAILS OF ADVOCATES: MOHIT KUMAR(ADVMOHITSHR@GMAIL.COM)(9717268268)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
14	CONT.CAS(C)-538/2023 WITH W.P.(CRL) 821/2021	GOPAL GUPTA V/s SH. SUNIL KUMAR SINHA & ANR.	ISHA ARORA	
		OTHER DETAILS OF ADVOCATES: ISHA ARORA(ARORA.ISHA0915@GMAIL.COM)(9899024915)(PETITIONER) SIMMI JAIN(SIMMI.JAIN65@GOV.IN, DRIHQRS@NIC.IN){}(RESPONDENT)		
15	W.P.(CRL)-821/2021 CRL.M.A. 5945/2021 CRL.M.A. 16376/2021 CRL.M.A. 4106/2022 CRL.M.A. 4116/2022 CRL.M.A. 12498/2022 CRL.M.A. 12552/2022 CRL.M.A. 26652/2022 CRL.M.A. 35641/2024	GOPAL GUPTA V/s PRINCIPAL ADDITIONAL DIRECTOR GENERAL, DIRECTORATE OF REVENUE INTELLIGENCE NEW DELHI	SAMUEL LALROCHAN KHOBUNG, SAYESHA, HARPREET SINGH, ISHA ARORA, ANURAG OJHA, MOKSH TYAGI	
		OTHER DETAILS OF ADVOCATES: SAYESHA(ADVSAVESHA@GMAIL.COM)(9990697722)(PETITIONER) HIMANSHU ADVOCATE(ADVOCATE4@GMAIL.COM)(9990697722)(RESPONDENT) SAYESHA(ADVSAYESHA@GMAIL.COM)(9990697722)(PETITIONER) HARPREET SINGH(HARPREETGSSTANDINGCOUNCEL@GMAIL.COM){}(RESPONDENT) SAYESH SURI(ADVSAYESHA@GMAIL.COM)(9990697722)(PETITIONER) HARPREET SINGH(HARPREETSTANDINGCOUNSEL@GMAIL.COM){}(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(PETITIONER) SAYESHA SURI(ADVSAYESHA@GMAIL.COM){}(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM){}(RESPONDENT) SAYESHA SURI(ADVSAYESHA@GMAIL.COM){}(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM){}(RESPONDENT) ANURAG OJHA (ANURAGOJHA0502@GMAIL.COM)(8860069704)(PETITIONER) SAYESA (ADVSAYESA@GMAIL.COM)(0)(RESPONDENT) SAYESHA (ADVSAYESHA@GMAIL.COM)(9990697722)(PETITIONER) MOKSH TYAGI(ADVMOKSHTYAGI@GMAIL.COM)(9172828902)(PETITIONER)		
16	CONT.CAS(C)-809/2024 WITH CRL.M.C. 3209/2021	NEETU SANAN V/s SHAILENDRA BHADAURIA	ANIS AHMAD	
		OTHER DETAILS OF ADVOCATES: DEEPAK KUNWAR & ANIS(ADVOCATEANISAHMAD@GMAIL.COM)(9810965275)(PETITIONER) SHAILENDRA(SECRETARYIMPEC@GMAIL.COM){}(RESPONDENT) SHAILENDRA(SECRETARYMPEC@GMAIL.COM){}(RESPONDENT)		
17	CRL.M.C.-3209/2021 CRL.M.A. 19790/2021 CRL.M.A. 20065/2021 CRL.M.A. 20137/2021 CRL.M.A. 4576/2023 CRL.M.A. 14867/2023 CRL.M.A. 14831/2024	SHAILENDRA BHADAURIA V/s THE STATE NCT OF DELHI	MOHAMMAD SHAHID, BISWAJIT DAS, SWATI SURBHI, ANIS AHMAD, BISWAJIT DAS, ANIS AHMAD	

		OTHER DETAILS OF ADVOCATES: MRITUNJAY KUMAR SINGH(LAWYERMATTY@GMAIL.COM)(9582634444)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANAMIKA(ANAMIKA@JURISNJURIS.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDE NT) ANAMIKA(ANAMIKA@JURISNJURIS.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDE NT) SWATI SURBHI(SWATISURBHI6@GMAIL.COM)(9899999785)(PETITIONER) SWATI SURBHI (SWATISURBHI6@GMAIL.COM)(9899999785)(PETITIONER) STANDING COUNSEL(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDE NT) GAUTAM (GAUTAM@NSEEXPORTS.CO.IN)()(RESPONDENT) GAUTAM (GAUTAM@NSEEXPORTS.CO.IN)()(RESPONDENT) SWATI SURBHI (SWATISURBHI6@GMAIL.COM)(9899999785)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DEEPAK KUNWAR (ADVOCATEANISAHMAD@GMAIL.COM)(9958146786)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BISWAJIT DAS(JURISANDJURIS@GMAIL.COM)(9911226607)(PETITIONER) BISWAJIT DAS(JURISANDJURIS@GMAIL.COM)(9911226607)(RESPONDENT) ANIS AHMAD(ADVOCATEANISAHMAD@GMAIL.COM)(9810965275)(RESPONDENT) ANIS AHMAD(ADVOCATEANISAHMAD@GMAIL.COM)(9810965275)(RESPONDENT)		
18	CRL.A.-39/2015	GURTEJ SINGH BATTH V/s STATE	SAAHILA LAMBA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(DIRECTORATE OF REVENUE INTELLIGENCE-23A/2010)
19	CRL.L.P.-218/2017	SOHAN LAL V/s SMT VINITA NAUTIYAL	L S SOLANKI, AMAR NATH	
		OTHER DETAILS OF ADVOCATES:		
20	CRL.L.P.-384/2017 CRL.M.A. 10840/2017 CRL.M.A. 10841/2017	R L CHAWLA V/s MULKH RAJ AHUJA	C RAJARAM, RAJ KUMAR SHARMA, RITIK KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR SHARMA(RS4347335@GMAIL.COM)(9811316901)(RESPONDENT) RITIK KUMAR(RITIKKUMAR0213@GMAIL.COM)(7838746427)(RESPONDENT)		
21	CRL.L.P.-387/2017 CRL.M.A. 612/2020	STATE THROUGH C B I V/s Y S VERMA & ANR.	RIPU DAMAN BHARDWAJ, DHRUV GANDHI, SANKALP KOHLI	
		OTHER DETAILS OF ADVOCATES: DHRUV GANDHI()(9811221998)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-4/A/2005) W.P.(CRL) 265/2013 FILED BY YOGINDER SINGH VERMA (DISPOSED ON : 2014-12-11) W.P.(CRL) 1739/2013 FILED BY YOGINDER SINGH VERMA (DISPOSED ON : 2014-12-11) P.S.-FIR NO. :(CBI-4/A/2005)
22	CRL.L.P.-94/2019	M/S. SHREE BANKEY BIHARI FABRICS PVT. LTD. V/s SH. BAJRANG	G.L.N. MURTHY, MAHMOOD HASAN	
		OTHER DETAILS OF ADVOCATES: G.L.N. MURTHY()(9810952300)(PETITIONER)		
23	CRL.L.P.-233/2019	STATE V/s ROHIT & ORS.	AASHAA TIWARI, DEVENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES: AASHAA TIWARI()(9810128673)(PETITIONER) DEVENDRA KUMAR(ADVDEV.KR@GMAIL.COM)(9717900428)(RESPONDENT)		P.S.-FIR NO. :(SHALIMAR BAGH-403/2013)
24	CRL.L.P.-293/2019 CRL.M.A. 9137/2019	SHRIRAM CITY UNION FINANCE LIMITED V/s NIRMALA DEVI	SOURABH LEEKHA	
		OTHER DETAILS OF ADVOCATES: SOURABH LEEKHA()(9312232954)(PETITIONER)		

25	CRL.L.P.-640/2019	SUBRAT ALI V/s BOBAN THOMAS	AJIT KUMAR, LAXMI NARAIN, MEGH NATH JHA	
		OTHER DETAILS OF ADVOCATES: AJIT KUMAR()(9899361668)(PETITIONER) LAXMI NARAIN (DCPLNRAO@GMAIL.COM)(9810944013)(PETITIONER) MEGH NATH JHA(MNJHA.ADV@GMAIL.COM)(9818029103)(PETITIONER)		
26	CRL.L.P.-2/2025 CRL.M.A. 47/2025	NAVIN @ NAVEEN GUPTA V/s SUNIL RAWAL @SUNIL KUMAR @ GUDDU	PURAN SHARMA	
		OTHER DETAILS OF ADVOCATES: PURAM SHARMA (PURANSHARMAADV63@GMAIL.COM)(9810473481)(PETITIONER) PURAN SHARMA (PURANSHARMAADV63@GMAIL.COM)(9810473481)(PETITIONER)		
27	CRL.M.C.-3278/2014 CRL.M.A. 11331/2014 CRL.M.A. 19821/2014 WITH CRL.M.C. 4265/2016 CRL.M.C. 1580/2017	RAJNISH B BHATIA V/s C B I	B BADRINATH	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-221-2012-E-006) CRL.M.C. 1275/2013 FILED BY RAJNISH B.BHATIA (DISPOSED ON : 2016-09-08) W.P.(CRL) 446/2015 FILED BY RAJNISH B BHATIA (DISPOSED ON : 2015-09-09) CRL.M.C. 4265/2016 FILED BY RAJNISH B BHATIA (D. OF HEARING : 2025-04-17) CRL.M.C. 1580/2017 FILED BY RAJNISH B BHATIA (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(CBI-221-2012-E-006)
28	CRL.M.C.-4265/2016 CRL.M.A. 17781/2016 WITH CRL.M.C. 3278/2014 CRL.M.C. 1580/2017	RAJNISH B BHATIA V/s C B I	B BADRINATH, ANSHUL MITTAL	
		OTHER DETAILS OF ADVOCATES: ANSHUL MITTAL(ANSHULMITTAL.B245@GMAIL.COM)(9899220567)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-221-2012-E-006) CRL.M.C. 1275/2013 FILED BY RAJNISH B.BHATIA (DISPOSED ON : 2016-09-08) CRL.M.C. 3278/2014 FILED BY RAJNISH B BHATIA (D. OF HEARING : 2025-04-17) W.P.(CRL) 446/2015 FILED BY RAJNISH B BHATIA (DISPOSED ON : 2015-09-09) CRL.M.C. 1580/2017 FILED BY RAJNISH B BHATIA (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(CBI-221-2012-E-006)
29	CRL.M.C.-1580/2017 CRL.M.A. 6419/2017 WITH CRL.M.C. 3278/2014 CRL.M.C. 4265/2016	RAJNISH B BHATIA V/s CBI	B BADRINATH	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-221-2012-E-006) CRL.M.C. 1275/2013 FILED BY RAJNISH B.BHATIA (DISPOSED ON : 2016-09-08) CRL.M.C. 3278/2014 FILED BY RAJNISH B BHATIA (D. OF HEARING : 2025-04-17) W.P.(CRL) 446/2015 FILED BY RAJNISH B BHATIA (DISPOSED ON : 2015-09-09) CRL.M.C. 4265/2016 FILED BY RAJNISH B BHATIA (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(CBI-221-2012-E-006)
30	CRL.M.C.-863/2017	PRIYANK SUKHIJA & ORS. V/s STATE & ANR.	ITI SHARMA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(NANAK PURA-21/2010)
31	CRL.M.C.-3187/2017 CRL.M.A. 13151/2017	RAMAN KUMAR JHA & ORS V/s STATE & ANR	M L YADAV, PRADEEP TEOTIA	
		OTHER DETAILS OF ADVOCATES:		
32	CRL.M.C.-4074/2017 CRL.M.A. 21056/2021 CRL.M.A. 32316/2024	LOGIX INFRABUILD PVT LTD & ORS V/s GOVT OF DELHI & ORS	VIJAY KAUNDAL, SHADAB KHAN, PRAMIOD K VERMA, VARUN DEV MISHRA, SHADAB KHAN	
		OTHER DETAILS OF ADVOCATES: SHADAB KHAN (SHADABKHANK5@GMAIL.COM)(9999944851)(PETITIONER)		

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIJAY KAUNDAL(VIJAY.KAUNDAL@SRGRLAW.COM)(9811264777)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHADAB KHAN(SHADABKHANK5@GMAIL.COM)(9540625322)(PETITIONER) SHADAB KHAN(SHADABKHANK5@GMAIL.COM)(9540625322)(PETITIONER)		
33	CRL.M.C.-1567/2018	RAMA BEHAL V/s THE STATE & ORS	N S DALAL	
		OTHER DETAILS OF ADVOCATES: N S DALAL()(9999814755)(PETITIONER)		
34	CRL.M.C.-3337/2018 CRL.M.A. 12087/2018 CRL.M.A. 6521/2019 WITH CRL.M.C. 4655/2018	SIMRAN KAUR @ SARABJEET KAUR V/s STATE (GOVT. OF NCT OF DELHI)	NARESH GOPAL SHARMA	
		OTHER DETAILS OF ADVOCATES: NARESH GOPAL SHARMA()(9417045489)(PETITIONER) NARESH GOPAL SHARMA()(8447547225)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SARAI ROHILLA-172/2010) CRL.M.C. 4655/2018 FILED BY JASVEER KAUR (D. OF HEARING : 2025-04-17) P.S.-FIR NO. : (SARAI ROHILLA-172/2010)
35	CRL.M.C.-4655/2018 CRL.M.A. 32013/2018 CRL.M.A. 32014/2018	JASVEER KAUR V/s STATE OF DELHI & ANR.	NARESH GOPAL SHARMA	
		OTHER DETAILS OF ADVOCATES: NARESH GOPAL SHARMA()(8447547225)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SARAI ROHILLA-172/2010) CRL.M.C. 3337/2018 FILED BY SIMRAN KAUR @ SARABJEET KAUR (D. OF HEARING : 2025-04-17) P.S.-FIR NO. : (SARAI ROHILLA-172/2010)
36	CRL.M.C.-33/2021 CRL.M.A. 134/2021	ANJU WADHWA V/s STATE OF NCT OF DELHI & ORS.	NEERAJ GUPTA, NEERAJ GUPTA	
		OTHER DETAILS OF ADVOCATES: NEERAJ GUPTA, KAMAL GUPTA(INFO@JUSLAWOFFICES.COM)(9811267045)(PETITIONER) NEERAJGUPTA(INFO@JUSLAWOFFICES.COM)(9811267045)(PETITIONER) STATE OF NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) SHEENAM RAHEJA(TOSHEENAM@GMAIL.COM)()(PETITIONER) AMIT WADHWA(AMIT_WADHWA@AMAT.COM)()(PETITIONER) SHEENAM RAHEJA(TOSHEENAM@GMAIL.COM)()(RESPONDENT) AMIT WADHWA(TOSHEENAM@GMAIL.COM)()(RESPONDENT) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
37	CRL.M.C.-577/2021 CRL.M.A. 2869/2021 CRL.M.A. 10998/2021	MR. ABDUL HAMEED RAZACK & ANR. V/s STATE (GOVT. OF NCT OF DELHI) & ANR.	AASTHA TUSHAR MEHTA	
		OTHER DETAILS OF ADVOCATES: MR. ABDUL HAMEED RAZACK(THDARVESH@GMAIL.COM)()(RESPONDENT) MR. TALIB HASAN DARVESH (THD@GODOLPHINE.COM)()(RESPONDENT) MR. ABDUL HAMEED RAZACK(THDARVESH@GMAIL.COM)()(RESPONDENT) MR. TALIB HASAN DARVESH (THD@GODOLPHINE.COM)()(RESPONDENT) MR. ABDUL HAMEED RAZACK(THDARVESH@GMAIL.COM)()(RESPONDENT) MR. TALIB HASAN DARVESH (THD@GODOLPHINE.COM)()(RESPONDENT) MR. ABDUL HAMEED RAZACK(THDARVESH@GMAIL.COM)()(RESPONDENT) MR. TALIB HASAN DARVESH (THD@GODOLPHINE.COM)()(RESPONDENT) TALIB HASAN DARVESH(THD@GODOLPHINE.COM)()(PETITIONER) ABDUL HAMEED(THDARVESH@GMAIL.COM)()(PETITIONER) AASTHA MEHTA(AASTHAMEHTA@AMLEGALASSOCIATES.IN)()(PETITIONER) STATE (GOVT. OF NCT OF DELHI)(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) M/S. ROYALE RESINEX PVT. LTD.(OFFICE@ROYALEIND.IN)()(PETITIONER) STATE (GOVT. OF NCT OF DELHI)(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) M/S. ROYALE RESINEX PVT. LTD.(OFFICE@ROYALEIND.IN)()(PETITIONER) STATE (GOVT. OF NCT OF DELHI)(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) M/S. ROYALE RESINEX PVT. LTD.(OFFICE@ROYALEIND.IN)()(PETITIONER) M/S. ROYALE RESINEX PVT. LTD.(OFFICE@ROYALEIND.IN)()(PETITIONER) STATE (GOVT. OF NCT OF DELHI)(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) M/S ROYALE RESINEX PVT LTD(OFFICE@ROYALEIND.IN)()(RESPONDENT) MR. ABDUL HAMEED RAZACK & ANR.(THDARVESH@GMAIL.COM)()(RESPONDENT)		

		AASTHA MEHTA(AASTHAMEHTA@AMLEGALASSOCIATES.IN)(9714077446)(PETITIONER) TARUN SHARMA(TARUN.SHARMA1656@GMAIL.COM)()(PETITIONER) NARENDER SISODIA(NARENDRASISODIA63@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDE NT)		
38	CRL.M.C.-1919/2021 CRL.M.A. 20363/2022	RAJBIR RANA & ORS. V/s THE STATE (N.C.T. OF DELHI) & ORS.	MOHAMMAD YUSUF, MD MASOOD ALAM, RAGHAV RAJ MALANI	
		OTHER DETAILS OF ADVOCATES: MOHAMMAD YUSUF(MOHAMMADYUSUF7632@GMAIL.COM)(9911966911)(PETITIONER) UJJWAL KUMAR(UJJWALCOURT@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDE NT) MOHAMMAD YUSUF(MOHAMMADYUSUF7632@GMAIL.COM)(9911966911)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDE NT) RAGHAV RAJ MALANI(RAGHAVRAJMALANI@GMAIL.COM)(9818092206)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SWAROOP NAGAR-225/2017) W.P.(CRL) 2824/2017 FILED BY SAHRU NISHA (DISPOSED ON : 2018-04-24) CRL.REV.P. 583/2018 FILED BY RAMESH LAL (DISPOSED ON : 2019-08-28) P.S.-FIR NO. :(SWAROOP NAGAR-225/2017)
39	CRL.M.C.-2799/2021 CRL.M.A. 17770/2021	VAIBHAV GOEL V/s THE STATE NCT OF DELHI & ORS.	SHUBHAM TYAGI, SHUBHAM TYAGI, LAKSH YADAV	
		OTHER DETAILS OF ADVOCATES: GOPAL DUBEY(GOPALDUBEY007@GMAIL.COM)()(PETITIONER) DEEPAK TYAGI(DEEPAK_KTYAGI@REDIFFMAIL.COM)(981023029)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDE NT) LAKSH YADAV(ADV.LAKSHYADAV@GMAIL.COM)(9871299456)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ROHINI SOUTH-125/2019) CRL.M.C. 964/2020 FILED BY VAIBHAV GOEL (DISPOSED ON : 2020-02-20) W.P.(CRL) 142/2025 FILED BY XXXXXYZZ (D. OF HEARING : 2025-05-07) P.S.-FIR NO. :(ROHINI SOUTH-125/2019)
40	CRL.M.C.-3532/2021 CRL.M.A. 30648/2023 CRL.M.A. 33090/2023	MEENAKSHI KABI V/s STATE NCT OF DELHI & ORS.	PARANJAY CHOPRA, MOHIT MONGA	
		OTHER DETAILS OF ADVOCATES: PARANJAY CHOPRA(CHOPRA.PARANJAY@GMAIL.COM)(9818665555)(PETITIONER) MANOJ KUMAR(KSMR.1986@GMAIL.COM)()(PETITIONER) RAM NATH(MONGAHK@YAHOO.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDE NT) KEWAL KISHAN KUMAR(MONGAHK@YAHOO.COM)()(RESPONDENT) MOHIT MONGA(MONGAHK@YAHOO.COM)(9999495500)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MONGAHK (MONGAHK@YAHOO.COM)(9999495500)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALKAJI-240/2016) CRL.M.C. 3917/2017 FILED BY KEWAL KRISHAN KUMAR & ANR (DISPOSED ON : 2018-11-16) P.S.-FIR NO. :(KALKAJI-240/2016)
41	CRL.M.C.-1275/2025 CRL.M.A. 5676/2025	GAGAN DEEP SINGH & ANR. V/s STATE (GOVT NCT OF DELHI) & ANR.	PAWAS AGARWAL	
		OTHER DETAILS OF ADVOCATES: PAWAS AGARWAL(ADVPAWASAGARWAL@GMAIL.COM)(9873632138)(PETITIONER) PAWAS AGARWAL (ADVPAWASAGARWAL@GMAIL.COM)(9873632138)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDEN T) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RAJOURI GARDEN-550/2017) W.P.(CRL) 1642/2019 FILED BY GAGANDEEP SINGH & ORS (DISPOSED ON : 2019-08-01) P.S.-FIR NO. :(RAJOURI GARDEN-550/2017)
42	CRL.REV.P.(MAT.)-20/2025 CRL.M.A. 1302/2025	BABITA & ANR. V/s YASHWANT SINGH	VIRENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: VIRENDRA SINGH(ADVOCATESINGH016@GMAIL.COM)(8588865322)(PETITIONER)		
43	CRL.M.A. 6919/2025 In W.P.(CRL)-624/2018	DEEPA MITTAL V/s STATE & ORS	ALOK TRIPATHI, VIKAS, GAGAN GUPTA, SARTHAK KAROL, SONAKSHI SINGH	
		OTHER DETAILS OF ADVOCATES: ALOK TRIPATHI()(8377948979)(PETITIONER) VIKAS ROHTAGI(ROHTAGILAWASSOCIATES@GMAIL.COM)(9871242111)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDEN T)		

		SARTHAK KAROL(SARTHAK@KAROLCHAMBERS.COM)(9810446054)(RESPONDENT) SONAKSHI SINGH(SONAKSHI1081@GMAIL.COM)(9711834225)(RESPONDENT)		
44	W.P.(CRL)-3388/2019	RAVINDER KUMAR MALIK V/s UNION OF INDIA & ORS.	PETITIONER IN PERSON, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: PETITIONER IN PERSON()(9899991928)(PETITIONER) RAJESH KUMAR(DEEPAKRAWAT5966@GMAIL.COM)(9711050620)(PETITIONER) RAJESH KUMAR(DEEPAKRAWAT5966@GMAIL.COM)(9711050620)(PETITIONER)		
45	W.P.(CRL)-1484/2020	SHIV KUMAR GUPTA V/s STATE NCT OF DELHI	ABHIMANYU KUMAR SINGLA	
		OTHER DETAILS OF ADVOCATES: SHIV KUMAR GUPTA(MASTERJEENA007@GMAIL.COM)(9999861095)(PETITIONER) SHIV KUMAR GUPTA(MASTERJEENA007@GMAIL.COM)(9999861095)(PETITIONER) ABHIMANYUSINGLA(ABHIMANYUSINGLA@GMAIL.COM)(9213747012)(PETITIONER) ABHIMANYU SINGLA(ABHIMANYUSINGLA@GMAIL.COM)(9213747012)(PETITIONER) ABHIMANYUSINGLA(ABHIMANYUSINGLA@GMAIL.COM)(9213747012)(PETITIONER) STATE NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) STATE NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
46	W.P.(CRL)-2037/2021	AGMA V/s STATE AND ANR	KAWALPREET KAUR	
		OTHER DETAILS OF ADVOCATES: KAWAL PREET KAUR(KAWALPREET303@YAHOO.COM)(8287908688)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
47	W.P.(CRL)-2085/2021	ROHIT ARORA & ORS. V/s THE STATE & ANR.	SAURABH TYAGI	
		OTHER DETAILS OF ADVOCATES: SAURABH TYAGI(VASU60118@GMAIL.COM)(9891360118)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MOHAN GARDEN-8/2021)
48	W.P.(CRL)-795/2025 CRL.M.A. 7364/2025	VARUN GARG & ANR. V/s STATE OF NCT OF DELHI & ANR.	PREET SINGH OBEROI, AARUSH BHATIA	
		OTHER DETAILS OF ADVOCATES: PREET SINGH (OFFICE@CLPSOLAW.COM)(9999987440)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AARUSH BHATIA(ADV.AARUSHBHATIA@GMAIL.COM)(9716101010)(RESPONDENT)		P.S.-FIR NO. :(CRIME AND RAILWAY-247/2024)
FOR ARGUMENT				
49	W.P.(CRL)-1454/2021 CRL.M.A. 12215/2021	VISHAL SHARMA AND ORS V/s GOVT NCT OF DELHI	NISHA NARAYANAN, MANPREET SINGH	
		OTHER DETAILS OF ADVOCATES: VISHAL SHARMA AND ORS(JORDAN.SHARMA320000@GMAIL.OM)(9910558741)(RESPONDENT) NISHANARAYANAN(NEESHACH283@GMAIL.COM)(9810649995)(PETITIONER) NISHA NARAYANAN(NEESHACH283@GMAIL.COM)(9810649995)(PETITIONER) GOVT NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MANPREET SINGH(MANPREETSINGH.SINGH05@GMAIL.COM)(9540180060)(RESPONDENT)		P.S.-FIR NO. :(GEETA COLONY-232/2021)
FOR CONSIDERATION				
50	CRL.M.C.-574/2025 CRL.M.A. 2777/2025	SABIR V/s STATE GOVT OF NCT OF DELHI AND OTHERS	VAIBHAV VATS	
		OTHER DETAILS OF ADVOCATES: VAIBHAV VATS(VAIBHAVVATS@HOTMAIL.COM)(9810330044)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		

COURT NO. 25
HON'BLE DR.JUSTICE SWARANA KANTA SHARMA

CLICK HERE TO JOIN VC

<https://delhihighcourt.webex.com/meet/dhcecourtvc>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmbharatgulati.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
1	BAIL APPLN.-4621/2024	SANDEEP BEHL V/s STATE GOVT. OF NCT OF DELHI AND ANR.	MUMTAZ AHMAD	
		OTHER DETAILS OF ADVOCATES: SATISH SHARMA (MUMTAAZ512@GMAIL.COM)(9311111172)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NANAK PURA-55/2024)
BAIL				
2	BAIL APPLN.-3982/2024	ASHUTOSH MISHRA V/s THE STATE OF NCT OF DELHI	DHRUV SHARMA	
		OTHER DETAILS OF ADVOCATES: ASHOK AGRWAAL (DHURVCLC@GMAIL.COM)(7668295070)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAFFARABAD-634/2014)
3	BAIL APPLN.-222/2025	AMIT GULIA V/s STATE (NCT OF DELHI)	PRATEEK LAKRA	
		OTHER DETAILS OF ADVOCATES: CLERGY AND WISEMEN LLP(INFO@CLERGYWISEMEN.COM)(9971266872)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-163/2019) CRL.REV.P. 1132/2023 FILED BY AMIT GULIA (D. OF HEARING : 2025-04-23) BAIL APPLN. 4115/2023 FILED BY AMIT GULIA (DISPOSED ON : 2023-12-06) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-163/2019)
4	BAIL APPLN.-761/2025	AMIT KUMAR V/s STATE OF NCT OF DELHI	VAIBHAV TYAGI	
		OTHER DETAILS OF ADVOCATES: VAIBHAV TYAGI (VAIBHAV.TYAGI10@GMAIL.COM)(7507517216)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(RANHOLA-789/2024)
5	BAIL APPLN.-795/2025	SHAKIR V/s THE STATE GOVT OF NCT DELHI	VIKAS KAMAL	
		OTHER DETAILS OF ADVOCATES: K.K. VIJAY()(9811753008)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BHALSWA DAIRY-526/2024) P.S.-FIR NO. :(BHALSWA DAIRY-526/2024)
6	BAIL APPLN.-961/2025	SEEMA KHATRI V/s STATE (GOVT. OF NCT OF DELHI) & ANR.	CHANDER KANT TYAGI	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(BURARI-718/2024)
SUSPENSION OF SENTENCE				
7	CRL.REV.P.-72/2024 CRL.M.(BAIL) 104/2024	RAJEEV AGGARWAL & ANR. V/s PRADEEP LOHIA	LAL SINGH THAKUR	
		OTHER DETAILS OF ADVOCATES: LAL SINGH (THAKURADVOCATES@YAHOO.CO.IN)(9212046428)(PETITIONER)		

8	CRL.REV.P.-364/2024 CRL.M.(BAIL) 446/2024 CRL.M.A. 8228/2024 CRL.M.A. 8229/2024 CRL.M.A. 21560/2024	VIDYA SAGAR V/s LOKESH JAIN	SAHIL GARG	
		OTHER DETAILS OF ADVOCATES: ABHINANDAN JAIN(ADVABHINANDANJAIN@GMAIL.COM)(9717247505)(PETITIONER) SAHIL GARG(GARGSAHILADV@GMAIL.COM){}(PETITIONER) LOKESH JIAIN(LOKESH30JAIN.LJ@GMAIL.COM){}(RESPONDENT)		
9	CRL.REV.P.-866/2024 CRL.M.(BAIL) 1122/2024 CRL.M.A. 30849/2024	JITENDER KUMAR V/s RAIESH KUMAR DEV	MONIKA, VINOD KUMAR, AMAN JAIN	
		OTHER DETAILS OF ADVOCATES: NAVEEN KUMAR (NAVEEN.SHELAR2@GMAIL.COM)(8178445422)(PETITIONER) RKDEV(RKDEVADVOCATE@GMAIL.COM)(0)(RESPONDENT) RKDEV (RKDEVADVOCATE@GMAIL.COM)(9315949750)(PETITIONER) RAJESH KUMAR DEV (RKDEVADVOCATE@GMAIL.COM)(9315949750)(PETITIONER) AMAN JAIN(RELIABLEATTORNEYS10@GMAIL.COM)(7042193635)(PETITIONER)		
10	CRL.REV.P.-1272/2024 CRL.M.(BAIL) 1826/2024	RAM NAYAN V/s THE STATE (N.C.T OF DELHI)	CHETAN PANGASA	
		OTHER DETAILS OF ADVOCATES: CHETANPANGASA(CHETANPANGASA@GMAIL.COM)(9999052316)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PUL PRAHLADPUR-66/2010)
PAROLE/FURLOUGH				
11	W.P.(CRL)-1096/2025 CRL.M.A. 10433/2025	MOHIT @ MOTI V/s STATE (NCT OF DELHI)	SIDDHARTH YADAV	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH YADAV (){9899284083}(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DEFENCE COLONY-428/2004) BAIL APPLN. 3474/2006 FILED BY RAJESH REKWAR (DISPOSED ON : 2006-10-10) CRL.A. 711/2010 FILED BY MOTI @ MOHIT (DISPOSED ON : 2011-10-31) CRL.A. 614/2010 FILED BY RAJESH REKWAR (DISPOSED ON : 2011-10-31) W.P.(CRL) 627/2012 FILED BY MOTI @ MOHAL (DISPOSED ON : 2012-07-26) W.P.(CRL) 274/2013 FILED BY RAJESH REKHWAR (DISPOSED ON : 2013-04-03) W.P.(CRL) 563/2014 FILED BY RAJESH REKHWAR (DISPOSED ON : 2014-04-17) W.P.(CRL) 1344/2014 FILED BY MOTI @ MOHIT (DISPOSED ON : 2014-07-23) W.P.(CRL) 2069/2014 FILED BY MOTI @ MOHIT (DISPOSED ON : 2014-12-05) W.P.(CRL) 607/2015 FILED BY RAJESH REKHWAR (DISPOSED ON : 2015-04-17) W.P.(CRL) 781/2016 FILED BY MOHIT @ MOTI (DISPOSED ON : 2016-03-29) W.P.(CRL) 1693/2016 FILED BY RAJESH REKHWAR (DISPOSED ON : 2016-05-27) W.P.(CRL) 2241/2018 FILED BY MOTI @ MOHIT (DISPOSED ON : 2018-09-07) W.P.(CRL) 729/2019 FILED BY MOTI @MOHIT (DISPOSED ON : 2021-11-23) W.P.(CRL) 889/2021 FILED BY MOTI @ MOHIT (DISPOSED ON : 2021-04-19) W.P.(CRL) 3803/2023 FILED BY MOTI @ MOHIT (DISPOSED ON : 2024-01-24) W.P.(CRL) 924/2025 FILED BY MOHIT @ MOTI (DISPOSED ON : 2025-03-21) W.P.(CRL) 937/2025 FILED BY MOTI @ MOHIT (D. OF HEARING : 2025-05-01) P.S.-FIR NO. :(DEFENCE COLONY-428/2004)
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
12	CRL.M.C.-4170/2022 CRL.M.A. 17172/2022	MR SD KULESH V/s STATE OF NCT OF DELHI & ANR.	JITENDER SINGH	
		OTHER DETAILS OF ADVOCATES: S.D.SINGH(SDSADVOCATE@GMAIL.COM)(9810210136)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-106/2022)
FRESH MATTERS & APPLICATIONS				
13	CRL.M.A. 9289/2025 In BAIL APPLN.-1124/2025	ASIF AHMED IN JC THROUGH HIS P AIROKAR V/s STATE OF NCT OF DELHI	SONAL SINGH GODARA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO.

		CHAMBERS(SONALSINGH174@GMAIL.COM)(9671616179)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		:(SHAHEEN BAGH-133/2024) CRL.M.C. 6887/2024 FILED BY KABIL (D. OF HEARING : 2025-05-14) BAIL APPLN. 3458/2024 FILED BY SHAHID (DISPOSED ON : 2024-10-08) BAIL APPLN. 4079/2024 FILED BY ASIF AHMED (DISPOSED ON : 2025-02-07) CRL.M.C. 1033/2025 FILED BY KABIL (D. OF HEARING : 2025-05-14) P.S.-FIR NO. :(SHAHEEN BAGH-133/2024)
14	BAIL APPLN.-1365/2025 CRL.M.A. 10601/2025 CRL.M.A. 10602/2025	ISCHTAKAR HUSSAIN V/s STATE NCT OF DELHI	NITESH KUMAR	
		OTHER DETAILS OF ADVOCATES: PRASHANT VASHIST(PRASHANTVASHIST59@GMAIL.COM)(9911369746)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAFFARPUR KALAN-80017535/2025)
15	CRL.M.A. 9366/2025 In CRL.A.-195/2012	AASHIM & ANR V/s STATE	ARUN SHARMA	
		OTHER DETAILS OF ADVOCATES: ARUN SHARMA(ADVOCATEARUNSHARMA.28@GMAIL.COM)(9810202044)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(LAHORI GATE-146/2008)
16	W.P.(CRL)-981/2025 CRL.M.A. 9258/2025 CRL.M.A. 9259/2025 CRL.M.A. 9405/2025	ABHISHEK SAINI & ORS. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	UDIT GROVER	
		OTHER DETAILS OF ADVOCATES: MUDIT SOOD (UGROVER91@GMAIL.COM)(9999932126)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MALVIYA NAGAR-269/2019)
FOR ADMISSION				
17	CRL.REV.P.(MAT.)-132/2024 CRL.M.A. 36513/2024 CRL.M.A. 36514/2024	SANJAY V/s ANKITA	KANWAR PAL SINGH	
		OTHER DETAILS OF ADVOCATES:		
AFTER NOTICE MISC. MATTERS				
18	CRL.M.A. 1513/2025 In CRL.A.-404/2007 WITH CRL.A. 405/2007	VIPIN MALHOTRA V/s SPECIAL DIRECTOR ENFORCEMENT DIRECTORATE	MR.JEEVESH NAGRATH, ARJUN GAUR, AKSHAI MALIK, RAJDIPA BEHURA, MAYANK GOEL, ARJUN GAUR	
		OTHER DETAILS OF ADVOCATES: ARJUN GAUR(GAUR.ARJUN05@GMAIL.COM)(9958471186)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ARJUN GAUR(GAUR.ARJUN05@GMAIL.COM)(9958471186)(PETITIONER)		
19	CRL.M.C.-383/2022 CRL.M.A. 1749/2022	ANUJ JAIN V/s STATE & ANR.	YATHARTH SINHA	
		OTHER DETAILS OF ADVOCATES: M.P. SINHA(SINHAANDSINGALAWOFFICES@GMAIL.COM)(9958665544)(PETITIONER) NITESH DOSI(BRAINSTOPPER@GMAIL.COM)(9871851931)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
20	CRL.M.C.-672/2022 CRL.M.A. 2888/2022 WITH CRL.M.C. 833/2022	SMT. SHASHI KANTA V/s ASHOK BHARDWAJ & ORS.	CHANDRA MOHAN SHARMA, VISHAL SHARMA	
		OTHER DETAILS OF ADVOCATES: C.M.SHARMA(ADVOCATEEMSHARMA@GMAIL.COM)(9810590861)(PETITIONER) HIMANSHU MADAN(MHTMADAN@GMAIL.COM){}(PETITIONER) VIKAS SHARMA(ADVOCATEVIKASSHARMA22@GMAIL.COM){}(RESPONDENT) VISHAL SHARMA (VISHALSHARMA31AUG@GMAIL.COM)(9266176666)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SHAKARPUR-529/2012) CRL.M.C. 833/2022 FILED BY SMT. SHASHI KANTA (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(SHAKARPUR-529/2012)
21	CRL.M.C.-833/2022 CRL.M.A. 3511/2022	SMT. SHASHI KANTA V/s STATE & ORS.	CHANDRA MOHAN SHARMA, VISHAL SHARMA	
		OTHER DETAILS OF ADVOCATES: C.M.SHARMA(ADVOCATECMSHARMA@GMAIL.COM)(9810590861)(PETITIONER) MANSHU MADAN(MHTMADAN@GMAIL.COM){}(PETITIONER) SUMIT MISRA(SUMITMISRA@MOHITMATHUR.COM){}(RESPONDENT) PIYUSH BHARDWAJ(ADV.PIYUSHBHARDWAJ@GMAIL.COM){}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VISHAL SHARMA (VISHALSHARMA31AUG@GMAIL.COM)(9266176666)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SHAKARPUR-529/2012) CRL.M.C. 672/2022 FILED BY SMT. SHASHI KANTA (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(SHAKARPUR-529/2012)

22	CRL.M.C.-1957/2022 CRL.M.A. 8322/2022 WITH CRL.M.C. 1958/2022 CRL.M.C. 2031/2022	AMITA NAVLAKHA V/s CENTRAL BUREAU OF INVESTIGATION & ANR.	HARSH K SHARMA	
		OTHER DETAILS OF ADVOCATES: PROSOLL LAWW INC(PROSOLLAWINC@GMAIL.COM){}(PETITIONER) HARSH K SHARMA(PROSOLLAWINC@GMAIL.COM){45135632}(PETITIONER) AMITA NAVLAKHA(PROSOLLAWINC@GMAIL.COM){}(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(GROVERADVOCATE@REDIFFMAIL.COM){}(RESPONDENT) CENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COM){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-SII-2011-S-0004) CRL.M.C. 2031/2022 FILED BY M/S ANSHUMITA JEWELS PVT. LTD. (D. OF HEARING : 2025-04-17) CRL.M.C. 1958/2022 FILED BY DIVYANSHU NAVLAKHA (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(CBI-SII-2011-S-0004)
23	CRL.M.C.-1958/2022 CRL.M.A. 8324/2022	DIVYANSHU NAVLAKHA V/s CENTRAL BUREAU OF INVESTIGATION	HARSH K SHARMA	
		OTHER DETAILS OF ADVOCATES: PROSOLL LAW INC(PROSOLLAWINC@GMAIL.COM){}(PETITIONER) PROSOLL LAW INC(PROSOLLAWINC@GMAIL.COM){}(PETITIONER) CBI(DLACBIDHC@GMAIL.COM){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-SII-2011-S-0004) CRL.M.C. 2031/2022 FILED BY M/S ANSHUMITA JEWELS PVT. LTD. (D. OF HEARING : 2025-04-17) CRL.M.C. 1957/2022 FILED BY AMITA NAVLAKHA (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(CBI-SII-2011-S-0004)
24	CRL.M.C.-2031/2022 CRL.M.A. 8615/2022	M/S ANSHUMITA JEWELS PVT. LTD. V/s CENTRAL BUREAU OF INVESTIGATION	HARSH K SHARMA	
		OTHER DETAILS OF ADVOCATES: HARSH K.SHARMA(PROSOLLAWINC@GMAIL.COM){}(PETITIONER) CBI(DLACBIDHC@GMAIL.COM){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-SII-2011-S-0004) CRL.M.C. 1957/2022 FILED BY AMITA NAVLAKHA (D. OF HEARING : 2025-04-17) CRL.M.C. 1958/2022 FILED BY DIVYANSHU NAVLAKHA (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(CBI-SII-2011-S-0004)
25	CRL.M.C.-3192/2022	SH. SURENDER KUMAR AND ANR. V/s STATE GOVT. OFNCT OF DELHI AND ANR.	SOUMYASHREE MISRA	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR(ANILCO040@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CHHAWLA-467/2021)
26	CRL.M.C.-3422/2022 WITH CRL.M.C. 3439/2022 CRL.M.C. 7235/2023	RAHUL GUPTA V/s THE STATE OF NCT OF DELHI & ANR.	VAISHALI, RISHAB KAUSHIK, RIYA PAL	
		OTHER DETAILS OF ADVOCATES: VAISHALI(ADV.VAISHALIABBI@GMAIL.COM)(8287677766)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RISHAB KAUSHIK(RISHABKAUSHIK3@GMAIL.COM)(8130280098)(RESPONDENT) RIYA PAL(RIYAPAL55@GMAIL.COM)(8178308262)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT VIHAR-35/2021) CRL.M.C. 1328/2021 FILED BY RAHUL GUPTA (DISPOSED ON : 2021-07-12) CRL.M.C. 23/2022 FILED BY RAHUL GUPTA (DISPOSED ON : 2022-05-17) CRL.M.C. 3439/2022 FILED BY RAHUL GUPTA (D. OF HEARING : 2025-04-17) CRL.M.C. 7235/2023 FILED BY RAHUL GUPTA (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(VASANT VIHAR-35/2021)
27	CRL.M.C.-3439/2022	RAHUL GUPTA V/s THE STATE OF NCT OF DELHI & ANR.	VAISHALI, RISHAB KAUSHIK, RIYA PAL	
		OTHER DETAILS OF ADVOCATES: VAISHALI(ADV.VAISHALIABBI@GMAIL.COM)(8287677766)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RISHAB KAUSHIK(RISHABKAUSHIK3@GMAIL.COM)(8130280098)(RESPONDENT) RIYA PAL(RIYAPAL55@GMAIL.COM)(8178308262)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT VIHAR-35/2021) CRL.M.C. 1328/2021 FILED BY RAHUL GUPTA (DISPOSED ON : 2021-07-12) CRL.M.C. 23/2022 FILED BY RAHUL GUPTA (DISPOSED ON : 2022-05-17) CRL.M.C. 3422/2022 FILED BY RAHUL GUPTA (D. OF HEARING : 2025-04-17) CRL.M.C. 7235/2023 FILED BY RAHUL GUPTA (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(VASANT VIHAR-35/2021)
28	CRL.M.C.-7235/2023 CRL.M.A. 30344/2023	RAHUL GUPTA V/s THE STATE OF NCT OF DELHI AND ANR.	AKASH VERMA, RAVI JOSHI, RIYA PAL, ISHIKA	
		OTHER DETAILS OF ADVOCATES: AKASH VERMA(ADVAKASHVERMA1997@GMAIL.COM)(844852918)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT VIHAR-35/2021)

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AKASHVERMA (ADVAKASHVERMA1997@GMAIL.COM)(8448529188)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAVI JOSHI(JOSHI432RAVI@GMAIL.COM)(9560640108)(RESPONDENT) RIYA PAL(RIYAPAL55@GMAIL.COM)(8178308262)(PETITIONER) ISHIKA (ADVISHIKATANWAR@GMAIL.COM)(9811931812)(PETITIONER)		CRL.M.C. 1328/2021 FILED BY RAHUL GUPTA (DISPOSED ON : 2021-07-12) CRL.M.C. 23/2022 FILED BY RAHUL GUPTA (DISPOSED ON : 2022-05-17) CRL.M.C. 3422/2022 FILED BY RAHUL GUPTA (D. OF HEARING : 2025-04-17) CRL.M.C. 3439/2022 FILED BY RAHUL GUPTA (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(VASANT VIHAR-35/2021)
29	CRL.M.C.-3810/2022 CRL.M.A. 15924/2022 CRL.M.A. 18871/2022 CRL.M.A. 18874/2022	SMT. VARSHA PRIYADARSHINI & ORS. V/s STATE GOVT. OF N.C.T. OF DELHI & ANR.	GAURAV KHANNA, NAMAN JOSHI, RATTANDIP SINGH KHARBANDA	
		OTHER DETAILS OF ADVOCATES: GAURAV KHANNA(GAURAVKHANNA100@GMAIL.COM)(9899988757)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NAMAN JOSHI(NAMAN.JOSHI@CJSLEGAL.IN)(9810057280)(PETITIONER) NAVEEN TIWARI(NAVINTIWARI@GMAIL.COM)(8800893715)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) GAURAV KHANNA(GAURAVKHANNA100@GMAIL.COM){}(RESPONDENT) GUNEET SINDU{}(8800893715)(PETITIONER) NAVIN TIWARI(NAVINTIWARI@GMAIL.COM){}(PETITIONER) GAURAV KHANNA(GAURAVKHANNA100@GMAIL.COM){}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RATTANDIP SINGH KHARBANDA(LAWYER@TRIPAKSHALITIGATION.COM)(8178803130)(RESPONDENT)		P.S.-FIR NO. :(NORTH AVENUE-42/2022)
30	CRL.M.C.-4087/2022	ASSISTANT DIRECTOR, DIRECTORATE OF ENFORCEMENT V/s ALOK KUMAR AGARWAL	ZOHEB HOSSAIN, VAIBHAV GULIA	
		OTHER DETAILS OF ADVOCATES: HOSSAIN CHAMBERS OF LAW(OFFICEZHOSAIN@GMAIL.COM){}(PETITIONER) ALOK (ALOK@ALANKIT.COM){}(RESPONDENT) VAIBHAV GULIA(VAIBHAV2810@GMAIL.COM)(9818649297)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 43/2021) BAIL APPLN. 2293/2021 FILED BY AMARENDRA DHARI SINGH (DISPOSED ON : 2021-08-05) CRL.M.C. 1435/2021 FILED BY AMARENDRA DHARI SINGH (DISPOSED ON : 2021-08-05) CRL.REV.P. 353/2021 FILED BY ASSISTANT DIRECTOR DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2021-11-08) W.P.(CRL) 2200/2021 FILED BY DR. U. S. AWASTHI (D. OF HEARING : 2025-04-21) BAIL APPLN. 3619/2021 FILED BY ANKIT AGARWAL (DISPOSED ON : 2021-10-26) BAIL APPLN. 3807/2022 FILED BY SANJAY JAIN (DISPOSED ON : 2024-03-07) CRL.M.C. 215/2023 FILED BY RATUL PURI (D. OF HEARING : 2025-08-18) W.P.(CRL) 1318/2023 FILED BY AJIT SINGH BUBBER & ANR. (D. OF HEARING : 2025-05-01) CRL.M.C. 5406/2024 FILED BY SANJAY JAIN (DISPOSED ON : 2024-08-09) CRL.M.C. 6941/2024 FILED BY SANJAY JAIN (DISPOSED ON : 2024-09-13) CRL.M.C. 8768/2024 FILED BY SANJAY JAIN (DISPOSED ON : 2024-11-22) CRL.M.C. 28/2025 FILED BY SANJAY JAIN (DISPOSED ON : 2025-02-07) CRL.M.C. 2262/2025 FILED BY SANJAY JAIN (DISPOSED ON : 2025-04-03) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT- ECIR 43/2021)
31	CRL.M.C.-4215/2022 CRL.M.A. 17327/2022	DINESH ANEJA V/s STATE THROUGH GOVERNMENT OF NCT OF DELHI	CHIRAG ANEJA	
		OTHER DETAILS OF ADVOCATES: ANEJA ALLIANCE(AALAWPROFESSIONALS@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(AMBEDKAR NAGAR-558/2016) BAIL APPLN. 2237/2016 FILED BY DINESH ANEJA (DISPOSED ON : 2016-12-21) CRL.M.C. 647/2021 FILED BY APURVA RUDRA (DISPOSED ON : 2022-04-11) P.S.-FIR NO. :(AMBEDKAR NAGAR-558/2016)

32	CRL.M.C.-5213/2022 CRL.M.A. 20857/2024	URUKAPA AHMED ALIAS BABA DON ALIAS WILLAM ALIAS JOSEPH V/s STATE NCT OF DELHI	KANHAIYA SINGHAL, CHETAN BHARDWAJ, CHETAN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: KANHAIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CHETAN BHARDWAJ (ADVCHETANBHARDWAJ@GMAIL.COM)(9717555186)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CHETAN BHARDWAJ(ADVCHETANBHARDWAJ@GMAIL.COM)(9717555186)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-146/2021) BAIL APPLN. 2977/2024 FILED BY URUKAPA AHMED @ BABADON @ WILLIAM @ JOSEPH (DISPOSED ON : 2024-08-21) BAIL APPLN. 3543/2024 FILED BY URUKAPA AHMED @ BABADON @ WILLIAM @ JOSEPH (DISPOSED ON : 2025-03-03) P.S.-FIR NO. :(CRIME AND RAILWAY-146/2021)
33	CRL.M.C.-5346/2022 CRL.M.A. 21229/2022	NARESH KUMAR & ANR. V/s THE STATE GOVT OF NCT OF DELHI & ANR.	NISHANT GAUTAM	
		OTHER DETAILS OF ADVOCATES: NISHANT GAUTAM(OFFICE@TRIUMPHLEGAL.CO.IN)(8600910500)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TILAK NAGAR-206/2018) CRL.M.C. 5049/2022 FILED BY NARESH KUMAR & ANR. (DISPOSED ON : 2022-10-06) P.S.-FIR NO. :(TILAK NAGAR-206/2018)
34	CRL.M.C.-5462/2022 CRL.M.A. 21666/2022 CRL.M.A. 21668/2022 CRL.M.A. 35855/2024 CRL.M.A. 35856/2024	VIRANDER KUMAR & ORS. V/s THE CENTRAL BUREAU OF INVESTIGATION & ORS.	AYUSH SHRIVASTAVA, ADITYA WADHWA, RAHUL RANJAN VERMA, TRIBINDH KUMAR	
		OTHER DETAILS OF ADVOCATES: ADITYA WADHAWA(ADITYAWADHWACHAMBERS.COM)(9910412299)(PETITIONER) UNITED INDIA INSURANCE CO.LTD(SETHPANKAJ74@GMAIL.COM){}(RESPONDENT) THE CENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COM){}(RESPONDENT) ADITYA WADHWA (ADITYA@WADHWACHAMBERS.COM)(9910412299)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) RAHUL RANJAN VERMA(RAHULRANJANVERMA78@GMAIL.COM)(9810274454)(RESPONDENT) TRIBINDH KUMAR(TRIBINDH@GMAIL.COM)(9899283185)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-SI-2011-S-0004) CRL.M.C. 4380/2016 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2019-01-21) CRL.M.C. 142/2017 FILED BY MRS AMITA NAVALKHA (DISPOSED ON : 2017-03-22) CRL.REV.P. 12/2025 FILED BY DIVYANSHU NAVLAKHA & ORS. (D. OF HEARING : 2025-05-15) P.S.-FIR NO. :(CBI-SI-2011-S-0004)
35	CRL.M.C.-5666/2022 CRL.M.A. 22340/2022	MS. MANSI KAUSHIK V/s STATE OF DELHI & ANR.	SURYA KANT, RISHI RAJ SINGH	
		OTHER DETAILS OF ADVOCATES: SURYA KANT(SURyakantJODHPUR@GMAIL.COM)(9810590899)(PETITIONER) SUSHMA NIRBHAANE(SUSHMA.NIRBHAVANE@AIRINDIA.IN){}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RISHI RAJ SINGH(RISHI24991@GMAIL.COM)(9968403739)(RESPONDENT)		P.S.-FIR NO. :(I.G.I.AIRPORT-443/2019)
36	CRL.M.C.-5974/2022	SUMAN V/s NIRMAL KUMAR VERMA & ANR.	JAGJEET SINGH	
		OTHER DETAILS OF ADVOCATES: JAGEET SINGH(ADVJAGJEET14@GMAIL.COM)(8607036141)(PETITIONER)		
37	CRL.REV.P.-269/2017	ABDUL MAJID MALIK V/s THE STATE NCT OF DELHI	SHAKEEL SARWAL WANI	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MALVIYA NAGAR-318/2001) CRL.REV.P. 267/2017 FILED BY MOHD AZAD (DISPOSED ON : 2024-12-24) P.S.-FIR NO. :(MALVIYA NAGAR-318/2001)
38	CRL.REV.P.-704/2017	RAJ KUMAR V/s THE STATE NCT OF DELHI	HARI KRISHAN	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(PAHARGANJ-279/2003)
39	CRL.REV.P.-386/2024 CRL.M.A. 8728/2024 CRL.M.A. 8729/2024	AMANDEEP SINGH KATHURIA & ORS. V/s STATE OF NCT OF DELHI & ANR.	SARTHAK MAGGON	
		OTHER DETAILS OF ADVOCATES: SARTHAK MAGGON(SARTHAK.MAGGON@SMLAWOFFICES.IN){}(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
40	CRL.REV.P.-392/2024 CRL.M.A. 8864/2024	AMIT JOSHI V/s DIKSHA	USHA PANDEY, RAMKISHOR SINGH YADAV	

		OTHER DETAILS OF ADVOCATES: USHA PANDEY(ADVOCATE.USHA@YAHOO.COM)(9871000801)(PETITIONER) RAMKISHOR SINGH YADAV(RKSYADAV@GMAIL.COM)(9818255444)(PETITIONER)		
41	CRL.REV.P.-435/2024 CRL.M.A. 9963/2024	SAJID KHAN V/s STATE NCT OF DELHI	UROOJ AHMAD KHAN	
		OTHER DETAILS OF ADVOCATES: U.A KHAN (UROOJ.KHAN9@GMAIL.COM)(9818786510)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CRIME AND RAILWAY-118/2023) BAIL APPLN. 2806/2023 FILED BY SUMMERI LAL (DISPOSED ON : 2023-08-23) BAIL APPLN. 896/2024 FILED BY GOPAL GUPTA (DISPOSED ON : 2024-05-10) P.S.-FIR NO. :(CRIME AND RAILWAY-118/2023)
42	CRL.REV.P.-668/2024 CRL.M.A. 15352/2024 CRL.M.A. 5950/2025	POOJA WALIA V/s ARUN HANDA	SUDARSHAN RAJAN, ANKIT HANDA, ANKIT HANDA, RAJNISH KUMAR GAIND	
		OTHER DETAILS OF ADVOCATES: SUDARSHAN RANJAN(SROFFICE113@GMAIL.COM)(9895737374)(PETITIONER) SITHYA(SITHYA@GMAIL.COM)(9650075050)(PETITIONER) RAJNISH GAIND(RAJNISHGAIND01@GMAIL.COM){}(RESPONDENT) ANKIT HANDA(ADV.ANKIT.HANDA@GMAIL.COM)(9899150554)(PETITIONER) RAJNEESH GAIND(RAJNEESH.GAIND@REDIFFMAIL.COM)(0)(RESPONDENT) ANKIT HANDA(ADV.ANKIT.HANDA@GMAIL.COM)(9899150554)(PETITIONER) RAJNISH KUMAR GAIND(RAJNEESH_GAIND@REDIFFMAIL.COM)(9810262633)(RESPONDENT)		
43	CRL.REV.P.-977/2024	STATE (GOVERNMENT OF NCT OF DELHI) V/s SHAILESH KUMAR GOYAL	RICHA DHAWAN	
		OTHER DETAILS OF ADVOCATES: RICHA DHAWAN (RICHA1290@GMAIL.COM)(9999890553)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (BINDAPUR-872/2022) CRL.REV.P. 1211/2023 FILED BY X VICTIM (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(BINDAPUR-872/2022)
44	CRL.REV.P.-1096/2024 WITH CRL.REV.P. 1150/2024	JOGINDER SINGH @ PAHARI V/s THE STATE GOVT OF NCT OF DELHI	BRAHMA DUTT SHARMA	
		OTHER DETAILS OF ADVOCATES: B.D SHARMA (BDSHARMAADV196@GMAIL.COM)(9868364837)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (KARAWAL NAGAR-134/2009) CRL.REV.P. 1150/2024 FILED BY RAJU (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(KARAWAL NAGAR-134/2009)
45	CRL.REV.P.-1150/2024	RAJU V/s STATE NCT OF DELHI & ANR.	MOHD JUNAID IBRAHIM	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (KARAWAL NAGAR-134/2009) CRL.REV.P. 1096/2024 FILED BY JOGINDER SINGH @ PAHARI (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(KARAWAL NAGAR-134/2009)
46	CRL.REV.P.(MAT.)-133/2024 CRL.M.A. 36621/2024	AMIT SABHARWAL V/s MONIKA & ORS.	MANU GUPTA	
		OTHER DETAILS OF ADVOCATES: MANU GUPTA(MANU.GUPTA1983@GMAIL.COM)(9911219722)(PETITIONER) YUDHISHTER(SHARMA_YUDHISHTER@YAHOO.COM)(0)(RESPONDENT)		
47	CRL.REV.P.(MAT.)-184/2024 CRL.M.A. 39222/2024	NEELAM V/s SATISH KUMAR SISODIA	SUMIT GOSWAMI	
		OTHER DETAILS OF ADVOCATES: SUMIT GOSWAMI(ADVOCATE.GOSWAMISUMIT@GMAIL.COM)(7798111801)(PETITIONER) PUNEET AHUJA(ADVPUNEETAHUJA@GMAIL.COM)(0)(RESPONDENT)		
FOR FINAL DISPOSAL				
48	CRL.REV.P.-764/2024 CRL.M.A. 17878/2024 CRL.M.A. 227/2025	DHRUV CHAWLA V/s EKTA CHAWLA	SANJAY SHAH, MAYANK AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SANJAY SHAH(OFFICE@SHAHANDSHAH.NET)(9891114755)(PETITIONER) SANJAY SHAH (OFFICE@SHAHANDSHA.NET)(9891111475)(PETITIONER) MAYANK AGGARWAL(ADV.MAYANKAGGARWAL@GMAIL.COM)(9821276250)(RESPONDENT)		

NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)				
49	CRL.M.C.-882/2025 CRL.M.A. 4100/2025	HUNNY BALI & ORS. V/s GOVT OF NCT OF DELHI & ANR.	PRAMOD KUMAR	
		OTHER DETAILS OF ADVOCATES: PRAMOD KR. BHARDWAJ (798290965)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(TILAK NAGAR-499/2019)
50	CRL.M.C.-1259/2025 CRL.M.A. 5636/2025 CRL.M.A. 5637/2025	MEGHA NAIN & ORS. V/s THE GOVT. OF NCT OF DELHI & ANR.	GURJIT SINGH, MOHIT BINDRA	
		OTHER DETAILS OF ADVOCATES: GURJIT SINGH (ADV.GURJITSINGH@YAHOO.COM)(9810872685)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MOHIT BINDRA(ADVMBINDRA0001@GMAIL.COM)(9650265592)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SHALIMAR BAGH-967/2021) BAIL APPLN. 4479/2021 FILED BY RAJENDER ALIAS RAJESH (DISPOSED ON : 2022-02-01) BAIL APPLN. 4404/2021 FILED BY PRATIK ALIAS GOLU (DISPOSED ON : 2022-02-01) P.S.-FIR NO. :(SHALIMAR BAGH-967/2021)

COURT NO. 51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: “NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST”

NOTE: “ PASSOVERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP AT THE END OF SUPPLEMENTARY LIST.”

NOTE:“ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E.,**ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP**, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME .

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.”

NOTE: “REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M.”

CLICK HERE TO JOIN VC:

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc1>

MEETING NO. 2512 822 1186.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	MAC.APP.-614/2013	NATIONAL INSURANCE COMPANY LIMITED V/s RAM AVTAR YADAV & ORS.	KISHORE RAWAT	
		OTHER DETAILS OF ADVOCATES:		
2	MAC.APP.-453/2015 CM APPL. 9931/2015 WITH MAC.APP. 14/2016	NATIONAL INSURANCE CO LTD V/s GEETA TRIPATHI & ORS	ARCHANA GAUR, O P MANNIE, MANISH MAINI	
		OTHER DETAILS OF ADVOCATES:		

3	MAC.APP.-14/2016 WITH MAC.APP. 453/2015	GEETA TRIPATHI & ORS V/s NATIONAL INSURANCE CO LTD & ORS	O P MANNIE, MANISH MAINI, ROHIT LOHAV	
		OTHER DETAILS OF ADVOCATES: ROHIT LOHAV(ROHITLOHAV96@GMAIL.COM)(8191863360)(PETITIONER)		
4	MAC.APP.-972/2016 WITH MAC.APP. 974/2016	IFFCO TOKIO GEN INS CO LTD V/s LACHHMAN SINGH & ORS	SHANTHA DEVI RAMAN, KHAITAN & KHAITAN, NAVNEET KUMAR, ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: NAVNEET KUMAR(NAVNEET.KY22@GMAIL.COM)(9711965101)(PETITIONER) ANUJ AGGARWAL(ANUJ.AGGARWAL.ADV@GMAIL.COM)(9891363718)(RESPONDENT)		
5	MAC.APP.-974/2016 WITH MAC.APP. 972/2016	IFFCO TOKIO GEN INS CO LTD V/s RADHA DEVI & ORS	SHANTHA DEVI RAMAN, SN PARASHAR, KHAITAN & KHAITAN, DHANANJAI RANA, ANUJ AGGARWAL, NAVNEET KUMAR	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL(ANUJ.AGGARWAL.ADV@GMAIL.COM)(9891363718)(RESPONDENT) ANUJ AGGARWAL(ANUJ.AGGARWAL.ADV@GMAIL.COM)(9891363718)(RESPONDENT) ANUJ AGGARWAL(ANUJ.AGGARWAL.ADV@GMAIL.COM)(9891363718)(PETITIONER) ANUJ AGGARWAL(ANUJ.AGGARWAL.ADV@GMAIL.COM)(9891363718)(RESPONDENT) ANUJ AGGARWAL(ANUJ.AGGARWAL.ADV@GMAIL.COM)(9891363718)(RESPONDENT) NAVNEET KUMAR(NAVNEET.KY22@GMAIL.COM)(9711965101)(PETITIONER)		
6	MAC.APP.-592/2017 CM APPL. 24622/2017	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD V/s REENA YADAV & ORS	NAVNEET KUMAR, PARAS CHAUDHRY AND ANIRUDH GUPTA, DHANANJAY GROVER	
		OTHER DETAILS OF ADVOCATES: DHANANJAY GROVER(DHANANJAY@GROVER.CO.IN)(9871055220)(PETITIONER)		
7	MAC.APP.-944/2018 CM APPL. 44184/2018 CM APPL. 10634/2022 WITH MAC.APP. 859/2019	THE NEW INDIA ASSURANCE CO LTD V/s PRAVEEN & ORS	S P JAIN, KUNWER PAL, DILAWAR SINGH, HIMANSHU BHUSHAN	
		OTHER DETAILS OF ADVOCATES: S P JAIN()(9873304064)(PETITIONER) KUNWER PAL SINGH(KPSINGH7754@GMAIL.COM)(9811276140)(PETITIONER) SUBHASH CHANDER()(9312367180)(RESPONDENT) DILAWAR SINGH(YASH.LEGAL@GMAIL.COM)(9811451160)(PETITIONER) HIMANSHU BHUSHAN(HBHUSHAN.ADV@GMAIL.COM)(8800720510)(PETITIONER)		
8	MAC.APP.-859/2019 CM APPL. 35348/2023 WITH MAC.APP. 944/2018	PRAVEEN & ORS V/s THE NEW INDIA ASSURANCE CO LTD & ORS	J S KANWAR, DILAWAR SINGH, HIMANSHU BHUSHAN	
		OTHER DETAILS OF ADVOCATES: SINGH & ASSOCIATES(YASH.LEGAL@GMAIL.COM)(9811451160)(PETITIONER) S P JAIN(SPJAIN.ADV@GMAIL.COM)()(RESPONDENT) HIMANSHU BHUSHAN(HBHUSHAN.ADV@GMAIL.COM)(8800720510)(PETITIONER)		
9	MAC.APP.-1004/2018	SANGITA V/s RELIENCE GEN INS CO LTD & ORS	ANSHUMAN BAL	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN BAL()(9810955203)(PETITIONER)		
10	MAC.APP.-1049/2018 CM APPL. 49217/2018	UNITED INDIA INSURANCE CO LTD V/s RAGHUVIR SINGH & ORS	SANKAR N SINHA, J S KANWAR	
		OTHER DETAILS OF ADVOCATES: SANKAR N SINHA()(9899924253)(PETITIONER)		
11	W.P.(C)-1048/2018 CM APPL. 4375/2018	M/S PRESTIGE POLYMERS PVT. LTD. V/s UNION OF INDIA AND ORS.	PRIYADARSHI MANISH	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH()(9212143535)(PETITIONER)		
12	C.R.P.-250/2019	DINESH TANWAR V/s NORTH DELHI MUNICIPAL CORPORATION	AAYUSHI GUPTA	
		OTHER DETAILS OF ADVOCATES: AAYUSHI GUPTA()(9811700310)(PETITIONER)		
13	MAC.APP.-379/2019 CM APPL. 12821/2019 CM APPL. 52182/2019 CM APPL. 52184/2019 WITH MAC.APP. 548/2023	TATA AIG GENERAL INSURANCE COMPANY LTD V/s VEENU MALHAN & ORS	VANDANA KAHLOH, PANKAJ KUMAR DEVAL	
		OTHER DETAILS OF ADVOCATES: VANDANA KAHLOH()(9868576800)(PETITIONER) PANKAJ KUMAR DEVAL()(9871207191)(RESPONDENT)		
14	MAC.APP.-548/2023 WITH MAC.APP. 379/2019	VEENU MALHAN AND ANR V/s TATA AIG GENERAL INSURACNE COMPANY LTD AND ORS	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		

15	W.P.(C)-3728/2019 CM APPL. 4869/2022 CM APPL. 54456/2022	PETROLEUM WORKERS' UNION THROUGH ITS SECRETARY V/s UNIO OF INDIA AND ORS.	B K SINGH AND CO., BIMLESH KUMAR SINGH, RAJIV SHUKLA, JUDY JANES, SWATI JINDAL	
		OTHER DETAILS OF ADVOCATES: B K SINGH AND CO.()(9873388834)(PETITIONER) B.K. SINGH(BKSINGH.ADV@GMAIL.COM)(9811167195)(PETITIONER) JUDY JAMES(JUDYJAMES@OUTLOOK.COM)()(RESPONDENT) RAJIV SHUKLA(ADMIN@JUSTITIALAW.COM)()(RESPONDENT) ASHEESH JAIN(ASHEESHJAIN.CGSC@OUTLOOK.IN)()(RESPONDENT) BK SINGH(BKSINGH.ADV@GMAIL.COM)(9873388834)(PETITIONER) ASHEESH JAIN(ASHEESHJAIN.CGSC@OUTLOOK.IN)(9811125100)(RESPONDENT) RAJIV SHUKLA(SHUKLAW@GMAIL.COM)(9810110572)(RESPONDENT) JUDY JAMES(JUDYJAMES@OUTLOOK.COM)(9910160187)(RESPONDENT) SWATI JINDAL(SWATIJINDALGARG@GMAIL.COM)(9911232024)(PETITIONER)		
16	W.P.(C)-12207/2019	HAMIR SINGH & ORS V/s GANDHI NAGAR GAS SERVICE	GAYA PRASAD	
		OTHER DETAILS OF ADVOCATES: GAURAV RAY()(9560455273)(PETITIONER)		
17	C.R.P.-71/2020 CM APPL. 28423/2020	SHIVANDU SHARMA & ORS. V/s RAJ RANI THROUGH LR	SHASHANK BAJPAI, SHASHANK BAJPAI, MOHAN KUMAR	
		OTHER DETAILS OF ADVOCATES: SHIVANDU SHARMA(ADVOCATESHASHANKBAJPAI@GMAIL.COM)(9891060955)(PETITIONER) SHASHANK BAJPAI(ADVOCATESHASHANKBAJPAI@GMAIL.COM)(9891060955)(PETITIONER) SHASHANKBAJPAI(ADVOCATESHASHANKBAJPAI@GMAIL.COM)(9891060955)(PETITIONER) RAJ RANI THROUGH LR (SUNILMALHOTRAANDASSOCIATES@GMAIL.COM)(9818024129)(PETITIONER) SUNIL MALHOTRA(SUNILMALHOTRAANDASSOCIATES@GMAIL.COM)()(RESPONDENT) MOHAN KUMAR(AZZLEGALSOLUTIONS123@GMAIL.COM)(9953675473)(RESPONDENT)		
18	W.P.(C)-2298/2020	R.K. PATHAK V/s KNIGHT WATCH SECURITY LTD. AND ANR.	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL()(9891403206)(PETITIONER)		
19	MAC.APP.-66/2021	SATISH KUMAR RANA V/s RAM SINGH & ORS.	SOMNATH PARASHAR, RAVI RANJAN, SANKAR N SINHA	
		OTHER DETAILS OF ADVOCATES: SATISH KUMAR RANA (OMVIR56@GMAIL.COM)(9811644654)(PETITIONER) SATISH KUMAR RANA (UMESHKUMAR2481@GMAIL.COM)(7838282311)(PETITIONER) SATISH KUMAR RANA (OMVIR56@GMAIL.COM)(9811644654)(PETITIONER) SATISH KUMAR RANA (OMVIR56@GMAIL.COM)(9811644654)(PETITIONER) UNITED INDIA INSURANCE CO LTD(SETHPANKAJ74@GMAIL.COM)(9811912254)(PETITIONER) UNITED INDIA INSURANCE CO LTD(SETHPANKAJ74@GMAIL.COM)(9811912254)(PETITIONER) UNITED INDIA INSURANCE CO LTD(SETHPANKAJ74@GMAIL.COM)(9811912254)(PETITIONER) RAM SINGH (AVNISHAHLAWAT@YAHOO.COM)(9810134741)(PETITIONER) UNITED INDIA INSURANCE CO LTD(PANKAJSETH@GMAIL.COM)(9811912254)(PETITIONER) DELHI TRANSPORT CORPORATION (AVNISHAHLAWAT@YAHOO.COM)(9810134741)(PETITIONER) RAVI RANJAN(RAVIRANJANLLB@GMAIL.COM)(9971495605)(RESPONDENT) SANKAR N SINHA(SINHALAWLINE@YAHOO.CO.IN)(9899924253)(RESPONDENT)		
20	MAC.APP.-75/2021 CM APPL. 4859/2021 CM APPL. 40654/2021	THE NATIONAL INSURANCE COMPANY LTD V/s MALTI AND ORS	JAI PRAKASH NARAYAN SHAHI, APAR CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: THE NATIONAL INSURANCE COMPANY LTD(ADVJPNSHAHI@GMAIL.COM)(9811148998)(PETITIONER) THE NATIONAL INSURANCE COMPANY LTD(ADVJPNSHAHI@GMAIL.COM)(9811148998)(PETITIONER) THE NATIONAL INSURANCE COMPANY LTD(ADVJPNSHAHI@GMAIL.COM)(9811148998)(PETITIONER) THE NATIONAL INSURANCE COMPANY LTD(ADVJPNSHAHI@GMAIL.COM)(9811148998)(PETITIONER) THE NATIONAL INSURANCE COMPANY LTD(ADVJPNSHAHI@GMAIL.COM)(9811148998)(PETITIONER) THE NATIONAL INSURANCE COMPANY LTD(ADVJPNSHAHI@GMAIL.COM)(9811148998)(PETITIONER) THE NATIONAL INSURANCE COMPANY LTD(ADVJPNSHAHI@GMAIL.COM)(9811148998)(PETITIONER) THE NATIONAL INSURANCE COMPANY LTD(ADVJPNSHAHI@GMAIL.COM)(9811148998)(PETITIONER) J P N SHAHI(ADVJPNSHAHI@GMAIL.COM)(9811148998)(PETITIONER) JAI PRAKASHSHAHI(ADVJPNSHAHI@GMAIL.COM)(9811148998)(PETITIONER) MALTI AND ORS(RANAKUNAL@GMAIL.COM)(9958340098)(PETITIONER) MALTI AND ORS(RANAKUNAL@GMAIL.COM)(9958340098)(PETITIONER) MALTI AND ORS(RANAKUNAL@GMAIL.COM)(9958340098)(PETITIONER) MALTI AND ORS(RANAKUNAL@GMAIL.COM)(9958340098)(PETITIONER) MALTI AND ORS(RANAKUNAL@GMAIL.COM)(9958340098)(PETITIONER) KUNAL(RANAKUNAL@GMAIL.COM)(9958340098)(RESPONDENT) RANA KUNAL(APARCHAUDHARY@OUTLOOK.COM)(9958340098)(PETITIONER) P N SHAHI(ADVJPNSHAHI@GMAIL.COM)()(RESPONDENT)		

21	MAC.APP.-221/2021	SHABANA & ORS. V/s RAJ PAL KHERI & ORS.	SOMNATH PARASHAR	
		OTHER DETAILS OF ADVOCATES: S N PARASHAR(PARASHARCHAMBER@GMAIL.COM)(9811185863)(PETITIONER) ROYAL SUNDRAM ALLIANCE INS CO LTD(BAGGASUMAN@GMAIL.COM)(9899671792)(PETITIONER) ROYAL SUNDRAM ALLIANCE INS CO LTD(BAGGASUMAN@GMAIL.COM)(9899671792)(PETITIONER) RELIANCE GEN INS CO LTD(RAJEEVMROY@GMAIL.COM)(9811181935)(PETITIONER) RELIANCE GEN INS CO LTD(RAJEEVMROY@GMAIL.COM)(9811181935)(PETITIONER) ROYAL SUNDRAM ALLIANCE INS CO LTD(BAGGASUMAN@GMAIL.COM)(9899671792)(PETITIONER) RELIANCE GEN INS CO LTD(RAJEEVMROY@GMAIL.COM)(9811181935)(PETITIONER) ROYAL SUNDRAM ALLIANCE INS CO LTD(BAGGASUMAN@GMAIL.COM)(9899671792)(PETITIONER) RELIANCE GEN INS CO LTD(RAJEEVMROY@GMAIL.COM)(9811181935)(PETITIONER) ROYAL SUNDRAM ALLIANCE INS CO LTD(BAGGASUMAN@GMAIL.COM)(9899671792)(PETITIONER) RELIANCE GEN INS CO LTD(RAJEEVMROY@GMAIL.COM)(9811181935)(PETITIONER) ROYAL SUNDRAM ALLIANCE INS CO LTD(BAGGASUMAN@GMAIL.COM)(9899671792)(PETITIONER) RELIANCE GEN INS CO LTD(RAJEEVMROY@GMAIL.COM)(9811181935)(PETITIONER) RAJEEV(RAJEEVMROY@GMAIL.COM)()(RESPONDENT) SUMAN BAGGA(BAGGASUMAN@GMAIL.COM)()(RESPONDENT)		
22	MAC.APP.-249/2021 CM APPL. 29476/2021 WITH MAC.APP. 260/2021	ORIENTAL INSURANCE COMPANY LIMITED V/s SH. NARENDER & ORS.	ABHISHEK KUMAR, ABHISHEK KUMAR, UJJWAL KUMAR	
		OTHER DETAILS OF ADVOCATES: ABHISHEK KUMAR(ABHISHEKGOLA@GMAIL.COM)(9958789900)(PETITIONER) UJJWAL KUMAR(KUMARUJJWAL4@GMAIL.COM)(9958237048)(PETITIONER)		
23	MAC.APP.-260/2021 CM APPL. 32409/2021 CM APPL. 32412/2021 CM APPL. 32413/2021	ORIENTAL INSURANCE COMPANY LIMITED V/s SMT. MUNESH @ VEENA & ORS.	ABHISHEK KUMAR, ABHISHEK KUMAR, UJJWAL KUMAR	
		OTHER DETAILS OF ADVOCATES: ABHISHEK KUMAR(ABHISHEKGOLA@GMAIL.COM)(9868949700)(PETITIONER) SUMIT(ADVSUMITKUMAR205@GMAIL.COM)(9555701370)(RESPONDENT) UJJWAL KUMAR(KUMARUJJWAL4@GMAIL.COM)(9958237048)(PETITIONER)		
24	W.P.(C)-3192/2021	MALKEET SINGH BAMRAHA V/s TREHAN INTERNATIONAL CONSULTANT AND ENGINEERS PVT. LTD.	SAURABH KANSAL(DHCLSC), LALIT BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: SAURABHKANSAL(SK@PSAASSOCIATES.IN)(9958378565)(PETITIONER) SAURABH KANSAL AND PALLAVI S. KANSAL() (9958378565)(PETITIONER) LALIT BHARDWAJ(LALIT200820@YAHOO.COM)(9212117811)(RESPONDENT)		
25	MAC.APP.-158/2022 CM APPL. 26815/2022	THE ORIENTAL INSURANCE CO.LTD V/s SMT. SHEELA AND ORS	P.K. SETH	
		OTHER DETAILS OF ADVOCATES: PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(9811213768)(PETITIONER)		
26	MAC.APP.-259/2022	ANITA & ORS. V/s HDFC ERGO GEN INS CO LTD & ORS.	ANSHUMAN BAL, SAMEER NANDWANI	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN BAL & KARAN BAL(ANSHUMANBAL20000@GMAIL.COM)(9810955203)(PETITIONER) APEX(APEXLAW@HOTMAIL.COM)()(RESPONDENT) SAMEER NANDWANI(SAMEERNO2@HOTMAIL.COM)(9810528802)(PETITIONER)		
27	MAC.APP.-285/2022	BATULAN & ANR. V/s NATIONAL INSURANCE COMPANY LIMITED & ORS.	ANSHUMAN BAL, MANOJ RANJAN SINHA, AMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN BAL & KARAN BAL(ANSHUMANBAL20000@GMAIL.COM)(9810955203)(PETITIONER) PANKAJ(SETHIPANKAJ74@GMAIL.COM)()(RESPONDENT) MANOJ RANJAN SINHA(MANOJRSINHA@GMAIL.COM)(9811067271)(RESPONDENT) AMIT KUMAR(RADHIKAMIT@YAHOO.COM)(9312126222)(RESPONDENT)		
28	MAC.APP.-310/2022 CM APPL. 43533/2022 WITH MAC.APP. 319/2022	THE ORIENTAL INSURANCE CO LTD V/s RANI & ORS.	ABHISHEK KUMAR	
		OTHER DETAILS OF ADVOCATES: ABHISHEK KUMAR GOLA(ABHISHEKGOLA@GMAIL.COM)(9958789900)(PETITIONER) SHIVAM(ADV.K.SHIVAM13@GMAIL.COM)()(RESPONDENT) UPENDER SINGH(UPENDERSINGH462WW@GMAIL.COM)()(RESPONDENT)		

29	MAC.APP.-319/2022 CM APPL. 44386/2022	THE ORIENTAL INSURANCE CO LTD V/s KAUSHALYA & ORS.	ABHISHEK KUMAR	
		OTHER DETAILS OF ADVOCATES: ABHISHEK KUMAR GOLA(ABHISHEKGOLA@GMAIL.COM)(9958789900)(PETITIONER) K SHIVAM(ADV.K.SHIVAM13@GMAIL.COM){}(RESPONDENT) UPENDER SINGH(UPENDERSINGH462WW@GMAIL.COM){}(RESPONDENT)		
30	MAC.APP.-341/2022 CM APPL. 46964/2022 WITH MAC.APP. 182/2024	NATIONAL INSURANCE COMPANY LIMITED V/s VINOD AND OTHERS	MANOJ RANJAN SINHA, BRIJESH BAGGA, SAUMYA TANDON	
		OTHER DETAILS OF ADVOCATES: MANOJ RANJAN SINHA(MANOJRSINHA@GMAIL.COM)(79631015)(PETITIONER) BRIJESH BAGGA(BRIJESHBAGGA@GMAIL.COM)(9810278229)(PETITIONER) BRIJESH BAGGA(BRIJESHBAGGA@GMAIL.COM)(9810278229)(PETITIONER) BRIJESH BAGGA(BRIJESHBAGGA@GMAIL.COM)(9810278229)(PETITIONER) BRIJESH BAGGA(BRIJESHBAGGA@GMAIL.COM)(9810278229)(PETITIONER) BRIJESH BAGGA(BRIJESHBAGGA@GMAIL.COM)(9810278229)(PETITIONER) SAUMYA TANDON(ADV.TANDONSAUMYA@GMAIL.COM)(9810907029)(RESPONDENT)		
31	MAC.APP.-182/2024 CM APPL. 18464/2024 CM APPL. 18467/2024 WITH MAC.APP. 341/2022	KHURSEED ALAM ANSARI V/s VINOD & ORS.	NIRMAL PRASAD	
		OTHER DETAILS OF ADVOCATES: NIRMAL PRASAD(NIRMALNAIRPRASAD@GMAIL.COM)(9765660259)(PETITIONER)		
32	W.P.(C)-10596/2022 CM APPL. 30674/2022	MANAGING COMMITTEE OF DELHI WAQF BOARD V/s UNION OF INDIA & ORS.	M SUFIAN SIDDIQUI, SUBHASH CHANDER GUPTA, FARHAT JAHAN REHMANI, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: M. SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DIRECTOR GENERAL(ASI@GOV.IN, CIRCLEDEL.ASI@GMAIL.COM, WAJEEH@WAJEESHAFIQ.IN){}(RESPONDENT) SUBHASH CHANDER GUPTA(MSUBHASHG@GMAIL.COM)(9810689321)(RESPONDENT) FARHAT JAHAN REHMANI(FARHAT2ADVOCATE@GMAIL.COM)(9868179046)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(PETITIONER)		
33	W.P.(C)-16257/2022 CM APPL. 50862/2022	VK GLOBAL DIGITAL PVT. LTD. V/s KANCHAN CHAUDHARY & ANR.	SOURIT ARORA	
		OTHER DETAILS OF ADVOCATES: AJAY KUMAR JAIN(AJAYJAIN721@GMAIL.COM)(9811045969)(PETITIONER) MR. AJAY KUMAR JAIN(AJAYJAIN721@GMAIL.COM)(9811045969)(PETITIONER) V K GAUR(VKGAUR.ADV@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM){}(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM){}(RESPONDENT)		
34	W.P.(C)-17542/2022 CM APPL. 55997/2022	G4S FACILITY SERVICES INDIA PVT LTD. V/s CHET RAM	GULSHAN KUMAR CHAWLA, UTSAV JAIN	
		OTHER DETAILS OF ADVOCATES: GULSHAN CHAWLA(LEGISPERITUSGC@GMAIL.COM)(9899737099)(PETITIONER) UTSAV JAIN(JAINUTSAV21@GMAIL.COM)(8527214201)(RESPONDENT)		
35	C.R.P.-275/2023	VIJAY KOHLI & ANR. V/s SANJAY JETHWANI	ALOK KUMAR PANDEY, PRADEEP KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR PANDEY(OFFICE@AVANTAMLEGAL.IN)(9953495050)(PETITIONER) PRADEEP KUMAR MISHRA(PM18289@GMAIL.COM)(9811538060)(RESPONDENT)		
36	MAC.APP.-67/2023 CM APPL. 5450/2023 WITH MAC.APP. 78/2023	RAVINDRA & ORS. V/s PAWAN KUMAR & ORS.	AMIT DAHIYA, ASHISH CHAUHAN, SHEKHAR NANAVATY	
		OTHER DETAILS OF ADVOCATES: ASHISH CHAUHAN (ASHISHCHAUHAN@AKASSOCIATES.ORG.IN)(9999468603)(RESPONDENT) SHEKHAR NANAVATY(SHEKHARNANAVATY@GMAIL.COM)(8851287157)(PETITIONER)		
37	MAC.APP.-78/2023 CM APPL. 6623/2023	RELIANCE GENERAL INSURANCE CO. LTD. V/s SUNITA AND ORS	PANKAJ GUPTA	
		OTHER DETAILS OF ADVOCATES: PANKAJ GUPTA(ADV.PANKAJ1@GMAIL.COM)(9646230101)(PETITIONER) ADVOCATE(ADVOCATEGANESH651@GMAIL.COM){}(RESPONDENT)		
38	MAC.APP.-307/2023	SH. JAGAN SINGH AND ORS. V/s NATIONAL INSURANCE COMPANY AND ORS.	MANISH MAINI, HIMANSHU BHUSHAN	
		OTHER DETAILS OF ADVOCATES: MANNIE & ASSOCIATES(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM){}(RESPONDENT) HIMANSHU BHUSHAN(HBHUSHAN.ADV@GMAIL.COM)(8800720510)(PETITIONER)		

39	MAC.APP.-311/2023 WITH MAC.APP. 453/2023	PREETI AND OTHERS V/s TATA AIG GENERAL INSURANCE CO.LTD. ANDORS.	OMKAR, VAIBHAV SINGH	
		OTHER DETAILS OF ADVOCATES: OMKAR KUSHWAHA(OMKARAKASH@GMAIL.COM)(7838635138)(PETITIONER) VAIBHAV SINGH(VAIBHAVTHAKURICLOUD@GMAIL.COM)(8932847574)(PETITIONER)		
40	MAC.APP.-453/2023 CM APPL. 50830/2023 CM APPL. 50831/2023	TATA AIG GENERAL INSURANCE CO. LTD V/s SMT. PREETI & ORS.	SUNDER PARKASH JAIN, VAIBHAV SINGH	
		OTHER DETAILS OF ADVOCATES: S P JAIN(SPJAIN.ADV@GMAIL.COM)(9873304064)(PETITIONER) VAIBHAV SINGH(VAIBHAVTHAKURICLOUD@GMAIL.COM)(8932847574)(PETITIONER)		
41	MAC.APP.-462/2023 CM APPL. 51658/2023 CM APPL. 51660/2023	SUNIL KUMAR MEHTA V/s RAM BRIKSH PRASAD & ORS.	ANUBHAV MEHROTRA	
		OTHER DETAILS OF ADVOCATES: ANUBHAVD MEHROTRA AND RUPALI KAPOOR(MEHROTRANUBHAV@GMAIL.COM)(9811852189)(PETITIONER) TRIPATHI(DDTIWARI15@GMAIL.COM)()(RESPONDENT)		
42	W.P.(C)-1827/2023	DELHI ELECTRICITY REGULATORY COMMISSION V/s BINDU KUMARI AND ANR	SANJEEV MAHAJAN, JURIXIN	
		OTHER DETAILS OF ADVOCATES: SANJEEV MAHAJAN (SANJEEVMAHAJAN11@GMAIL.COM)()(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)()(RESPONDENT) BINDUDSE(BLINDSUE@GMAIL.COM)()(RESPONDENT) ()()(RESPONDENT)		
43	W.P.(C)-6088/2023 CM APPL. 33975/2023 CM APPL. 55880/2023 CM APPL. 65734/2024 WITH W.P.(C) 10548/2023	NHK TV NHK JAPAN BROADCASTING CORP V/s UTPAL TREHAN & ANR.	UMANG KATARIYA, UTPAL TREHAN, KHAITAN & CO.	
		OTHER DETAILS OF ADVOCATES: ATUL SHANKER MATHUR(ATUL.S.MATHUR@KHAITANCO.COM)(9811182853)(PETITIONER) TREHAN(UB_TREHAN@YAHOO.CO.IN, LABJLC2.DELHI@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) HIRASAWA(HIRASAWA.K-GE@NHK.OR.JP)()(PETITIONER) UTPAL TREHAN(UB_TREHAN@YAHOO.CO.IN)(9810018031)(RESPONDENT) ATUL SHANKER MATHUR(ATUL.S.MATHUR@KHAITANCO.COM)(9990524846)(PETITIONER) LABJLC(LABJLC2.DELHI@NIC.IN)()(RESPONDENT) UB TREHAN(UB_TREHAN@YAHOO.CO.IN)()(RESPONDENT) UTPAL TREHAN() (9810018031)(PETITIONER) SVK ZEROX (SVKZEROX@GMAIL.COM)()(RESPONDENT)		
44	W.P.(C)-10548/2023 CM APPL. 40982/2023 CM APPL. 11489/2024 CM APPL. 50426/2024 WITH W.P.(C) 6088/2023	UTPAL TREHAN V/s M/S NHK TV JAPAN @ NHK JAPAN BROADCASTING CORP. AND ANR.	UTPAL TREHAN, KHAITAN & CO.	
		OTHER DETAILS OF ADVOCATES: UTPAL TREHAN(UB_TREHAN@YAHOO.CO.IN)(9810018031)(PETITIONER) HIRA SAWA (HIRASAWA@NHKNEWDELHI.COM)()(RESPONDENT) UTPAL TREHAN(UB_TREHAN@YAHOO.CO.IN)(9810018031)(PETITIONER) SVK ZEROX (SVKZEROX@GMAIL.COM)()(RESPONDENT) SHUBHANKAR(SHUBHANKAR@KHAITANCO.COM)()(RESPONDENT) UTPAL TREHAN(UB_TREHAN@YAHOO.CO.IN)(9810018031)(PETITIONER) SVK ZEROX (SVKZEROX@GMAIL.COM)()(RESPONDENT) KHAITAN & CO. (COURTCLERK.DEL@KHAITANCO.COM)(9811182853)(PETITIONER)		
45	W.P.(C)-7733/2023 CM APPL. 29845/2023 CM APPL. 52550/2023 CM APPL. 52551/2023	G4S FACILITY SERVICES INDIA PVT. LTD. V/s SULTAN SINGH	GULSHAN KUMAR CHAWLA, NIHIT DALMIA	
		OTHER DETAILS OF ADVOCATES: GULSHAN CHAWLA(LEGISPERITUSGC@GMAIL.COM)(9899737099)(PETITIONER) SUMESH DUBEY() (9818981841)(RESPONDENT) NIHIT DALMIA(ADVNIHITDALMIA@GMAIL.COM)(9350720673)(RESPONDENT) LEGISPERITUSGC(LEGISPERITUSGC@GMAIL.COM)()(RESPONDENT) JEEVESH(JEEVESH@MAVENLEGAL.NET)()(RESPONDENT) ADV NIHIT DALMIA(ADVNIHITDALMIA@GMAIL.COM)()(RESPONDENT)		
46	W.P.(C)-8065/2023 CM APPL. 31035/2023 CM APPL. 52539/2023	M/S G4S SECURE SOLUTIONS (INDIA) PVT. LTD V/s RAVINDER NATH TIWARI	GULSHAN KUMAR CHAWLA, ANKIT DWIVEDI	
		OTHER DETAILS OF ADVOCATES: GULSHAN CHAWLA(LEGISPERITUSGC@GMAIL.COM)(9899737099)(PETITIONER) RAJESH KHANNA() (9871553718)(RESPONDENT) SPERITUSGC(LEGISPERITUSGC@GMAIL.COM)()(PETITIONER) ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(RESPONDENT)		

47	W.P.(C)-8079/2023 CM APPL. 52544/2023	SMT.KAMNA GUPTA V/s M/S DELHI NAGRIK SEHKARI BANK LTD	RAJAT ARORA, RAJESH SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: JAGAT ARORA AND ASSOCIATES()(9810176964)(PETITIONER) SVK ZEROX (SVKZEROX@GMAIL.COM)()(RESPONDENT) RAJESH SRIVASTAVA(RSADVOCATESFIRM@GMAIL.COM)(9810119890)(PETITIONER) VIVEK(VIVEKKUMARTANDON@GMAIL.COM)()(RESPONDENT) RAJAT(RAJAT132NOIDA@YAHOO.CO.IN)()(RESPONDENT)		
48	W.P.(C)-15064/2023 CM APPL. 60147/2023 CM APPL. 60149/2023	DELHI INTERNATIONAL AIRPORT LIMITED V/s ASHWANI GOEL & ANR.	RAVNEET SINGH, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: MILANKA CHAUDHARY(MILANKA.CHAUDHURY@TRILEGAL.COM, ASHKY.CHERIAN@TRILEGAL.COM)(9205537461)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM, DYCLCNDL-MOLE@GOV.IN, RLCDELHI@NIC.IN)()(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
49	MAC.APP.-160/2024 CM APPL. 15906/2024	ROYAL SUNDARAM GEN.INS.CO.LTD V/s SH.YOGESH KUMAR AND OTHERS	SUMAN BAGGA	
		OTHER DETAILS OF ADVOCATES: SUMAN BAGGA(BAGGASUMAN@GMAIL.COM)(9810167439)(PETITIONER) VINOD(VINODSHARMA.D721@GMAIL.COM)()(RESPONDENT)		
50	MAC.APP.-539/2024 CM APPL. 60270/2024	SH. MUSTAFA KAMAL V/s SH. AJEET SINGH & ANR.	RAKESH BHUGRA, VARUN DEV MISHRA	
		OTHER DETAILS OF ADVOCATES: RAKESH (RAKESH.BHUGRA@GMAIL.COM)(9910591551)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(0)(RESPONDENT) VARUN DEV MISHRA(ADV.VDM@HOTMAIL.COM)(9646056226)(RESPONDENT)		
51	MAC.APP.-545/2024	SMT AFROJ JHAN AND OTHERS V/s SUDHIR KUMAR AND OTHERS	PANKAJ GUPTA, VANDANA TANEJA	
		OTHER DETAILS OF ADVOCATES: PANKAJ GUPTA(ADV.PANKAJ1@GMAIL.COM)(9646230101)(PETITIONER) PANKAJ GUPTA(ADV.PANKAJ1@GMAIL.COM)(9646230101)(PETITIONER) VANDANA(VANDANAKAHLON7@GMAIL.COM)(9868576800)(RESPONDENT) VANDANA(VANDANAKAHLON@HOTMAIL.COM)(0)(RESPONDENT) VANDANA TANEJA(VANDANAKAHLON@HOTMAIL.COM)(9868576800)(RESPONDENT)		
52	MAC.APP.-643/2024 CM APPL. 72058/2024 CM APPL. 72059/2024	NATIONAL INSURANCE CO LTD V/s DHEERAJ & ORS.	MANOJ RANJAN SINHA	
		OTHER DETAILS OF ADVOCATES:		
53	MAC.APP.-649/2024 CM APPL. 72276/2024 CM APPL. 72277/2024	NATIONAL INSURANCE CO. LTD V/s DHURV & ORS.	MANOJ RANJAN SINHA	
		OTHER DETAILS OF ADVOCATES: MANOJ RANJAN SINHA(MANOJSINHA@GMAIL.COM)(7963101598)(PETITIONER) R()(9899463038)(RESPONDENT) R()(9818833767)(RESPONDENT)		
54	MAC.APP.-650/2024 CM APPL. 72301/2024 WITH MAC.APP. 47/2025	DR SHYAM SUNDER SHARMA V/s ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED AND ANR	MANISH MAINI	
		OTHER DETAILS OF ADVOCATES: MANNIE & ASSOCIATES(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(PETITIONER) SUMAN BAGGA(BAGGASUMAN@GMAIL.COM)(0)(RESPONDENT)		
55	MAC.APP.-47/2025 CM APPL. 2964/2025	SH AKSHAY KUMAR SHARMA V/s ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. AND ANR.	MANISH MAINI	
		OTHER DETAILS OF ADVOCATES: MANNIE & ASSOCIATES(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(PETITIONER) SUMAN BAGGA (BAGGASUMAN@GMAIL.COM)(0)(RESPONDENT)		
56	W.P.(C)-1650/2024 CM APPL. 6798/2024 CM APPL. 6799/2024	UDAY RAJ V/s GOVT OF NCT OF DELHI & ANR.	GULAB CHANDRA YADAV	
		OTHER DETAILS OF ADVOCATES: GULAB CHANDRA YADAV(ADVOCATEGEYADAV@GMAIL.COM)(9818798970)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
57	W.P.(C)-9838/2024 CM APPL. 40376/2024	THE REGISTRAR CHANCELLOR JAMIA HAMDARD AND ANR. V/s MUMTAZ JAHAN & ANR.	HARDIK RUPAL	

		OTHER DETAILS OF ADVOCATES: MOHINDER JIT SINGH RUPAL(RUPALMOHINDER@GMAIL.COM)(9811151216)(PETITIONER) SMT MUMTAZ JAHAN(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
58	W.P.(C)-10775/2024	ALL INDIA GENERAL KAMGAR UNION V/s GOVERNMENT OF NCT OF DELHI AND ORS	KAWALPREET KAUR	
		OTHER DETAILS OF ADVOCATES: KAWALPREET KAUR(KAWALPREET303@YAHOO.IN)(8287908688)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
59	W.P.(C)-10991/2024	SMT URMILA DUBEY V/s CENTRAL PROVIDENT FUND COMMISSIONER & ANR.	RANJAN KUMAR RAI, SWATI SURHATIA	
		OTHER DETAILS OF ADVOCATES: RANJAN KUMAR RAI(ADVRANJAN.RAI@GMAIL.COM)(8505898181)(PETITIONER) RO DELHI WEST(RO.DELHIWEST@EPFINDIA.GOV.IN, CPFC@EPFINDIA.GOV.IN)(0)(RESPONDENT) SWATI SURHATIA(SINGHSWATI@HOTMAIL.COM)(9955310955)(RESPONDENT) SWATI SURHATIA(SINGHSWATI@HOTMAIL.COM)(9955310955)(RESPONDENT)		
60	W.P.(C)-12542/2024 CM APPL. 52184/2024	MUNICIPAL CORPORATION OF DELHI V/s ANKUSH	NAZIA PARVEEN	
		OTHER DETAILS OF ADVOCATES: SANJEEV SAGAR(NAAZANSARI81@GMAIL.COM)(9278693021)(PETITIONER) RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)(0)(RESPONDENT)		
61	C.R.P.-52/2025 CM APPL. 9333/2025	JAI SHREE POLYPLAST PVT LTD & ORS. V/s RUCHI BANSAL	CHANDRA SHEKHAR YADAV, MADHUR BHUSHAN	
		OTHER DETAILS OF ADVOCATES: CHANDRA SHEKHAR YADAV(LEGAL.SHEBANG@GMAIL.COM)(9810209981)(PETITIONER) GIRISH BANSAL(GIRISHBANSAL76@GMAIL.COM)(0)(RESPONDENT) MADHUR BHUSHAN(MADHUR_BS@YAHOO.CO.IN)(9811807106)(RESPONDENT) MADHUR BHUSHAN(MADHUR_BS@YAHOO.CO.IN)(9811807106)(RESPONDENT)		
BATCH MATTERS AT 3:30 P.M.				
62	LA.APP.-40/2007	DHARAM VEER V/s UOI & ANR.	MR.L.C.CHECHI, MR. RAMESH RAY, MS. SHOBHNA TAKIAR, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT)		
63	LA.APP.-42/2007	SRI RAM & ANR. V/s UOI & ANR.	MR.L.C.CHECHI, MR. RAMESH RAY, MR. C. MOHAN RAO, RANJAY PODDAR, KARTIK, KARTIK JINDAL	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT) KARTIK JINDAL(KARTSJINDS@GMAIL.COM)(9891909891)(RESPONDENT)		
64	LA.APP.-43/2007	BED RAM V/s UOI & ANR.	MR.L.C.CHECHI, MR. RAMESH RAY, MS. SHOBHNA TAKIAR, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT)		
65	LA.APP.-44/2007	ATTAR SINGH V/s UOI & ANR.	MR.L.C.CHECHI, MR. RAMESH RAY, MR. C. MOHAN RAO	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT)		
66	LA.APP.-58/2007	DULI CHAND V/s UOI &ANR	BHAGWAT PERSHAD GUPTA, SANJAY PODDAR, MR .S.K. VERMA, GAURAV SARIN	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT)		
67	LA.APP.-59/2007 CM APPL. 13373/2016 WITH LA.APP. 338/2015 LA.APP. 339/2015 LA.APP. 1143/2008 LA.APP. 911/2010 LA.APP. 144/2019 LA.APP. 366/2022 LA.APP. 230/2022	BED RAM V/s UOI & NAR	BHAGWAT PERSHAD GUPTA, SANJAY PODDAR, MR. AJAY VERMA, MR. S.K. VERMA, GAURAV SARIN, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT)		
68	LA.APP.-1143/2008	UOI & ANR. V/s BHOHTI DECEASED THR.LR'S	MR.DEEPAK KHOSLA, AASTHA JAIN, KAMNA SINGH	

		OTHER DETAILS OF ADVOCATES: KAMNA SINGH(ADV.KAMNAVERMA@GMAIL.COM)(9899552770)(PETITIONER)		
69	LA.APP.-911/2010	KEHAR SINGH V/s UNION OF INDIA & ORS	BHAGWAT PRASHAD GUPTA, SANJAY PODDAR, SUMAN SETHI, MRINALINI S GUPTA	
		OTHER DETAILS OF ADVOCATES:		
70	LA.APP.-338/2015 CM APPL. 2671/2016 CM APPL. 41910/2016	FAKIR CHAND (DECEASED) THR LRS & ORS V/s UNION OF INDIA & ANR	RAJ BAHADUR SINGH, AMIT KHEMKA, SHAMIM A KHAN	
		OTHER DETAILS OF ADVOCATES:		
71	LA.APP.-339/2015 CM APPL. 11804/2015	HUKUM SINGH SINCE DECEASED THR LRS & ORS V/s UNION OF INDIA & ANR	RAJ BAHADUR SINGH, KARTIK JINDAL, KARTIK JINDAL	
		OTHER DETAILS OF ADVOCATES: KARTIK JINDAL(KARTSJINDS@GMAIL.COM)(9891909891)(RESPONDENT)		
72	LA.APP.-144/2019	PRAKASH & ORS V/s UNION OF INDIA & ANR	I S DAHIYA	
		OTHER DETAILS OF ADVOCATES: I S DAHIYA()(9810925303)(PETITIONER)		
73	LA.APP.-230/2022	SALEK RAM (DECEASED) THR LRS & ORS. V/s UNION OF INDIA & ANR.	SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: BHAGWAT PRASHAD GUPTA & RAJESH GUPTA(RAJESHGUPTA864@GMAIL.COM)(9810360789)(PETITIONER) BHAGWAT PRASHAD GUPTA , RAJESH GUPTA(RAJESHGUPTA864@GMAIL.COM)(9810360789)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
74	LA.APP.-366/2022 CM APPL. 52464/2022 CM APPL. 52465/2022	SITA RAM (DECEASED) THR. LR CHAVAN & ANR. V/s UNION OF INDIA & ORS.	NIRMAL SINGH CHECHI	
		OTHER DETAILS OF ADVOCATES:		
75	LA.APP.-61/2007	KESAR SINGH & ORS. V/s UOI & ANR	BHAGWAT PERSHAD GUPTA, SANJAY PODDAR, AJAY VERMA, MR. S.K. VERMA, GAURAV SARIN, KUNAL SHARMA, PRASHANT KATARA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT) PRASHANT KATARA(PRASHANTKATARA@GMAIL.COM)(9818594244)(PETITIONER)		
76	LA.APP.-62/2007 WITH LA.APP. 1033/2008	GANGA RAM & ANR V/s UOI & ANR	BHAGWAT PERSHAD GUPTA, SANJAY PODDAR, MR. AJAY VERMA, MR. S.K. VERMA, GAURAV SARIN, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER)		
77	LA.APP.-63/2007	SATTO DEVI & ORS V/s UOI & ANR	BHAGWAT PERSHAD GUPTA, SANJAY PODDAR, MR. AJAY VERMA, MR. S.K. VERMA, GAURAV SARIN, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT)		
78	LA.APP.-64/2007	ANGOORI DEVI (D) THRU. L.R. V/s UOI & ANR	BHAGWAT PERSHAD GUPTA, SANJAY PODDAR, MR. AJAY VERMA, MR. S.K. VERMA, GAURAV SARIN, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT)		
79	LA.APP.-65/2007	RAJ PAL V/s UOI & ANR	MR. L.C. CHECHI, MR. SANJAY PODDAR, MR. AJAY VERMA, MR. S.K. VERMA, GAURAV SARIN, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT)		
80	LA.APP.-66/2007	KAILASH SHARMA & ANR V/s UOI & ANR	BHAGWAT PERSHAD GUPTA, MR. AJAY VERMA, SANJAY PODDAR, MR. S.K. VERMA, GAURAV SARIN, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT)		
81	LA.APP.-73/2007	TEK CHAND V/s UOI & ANR.	MR.BHAGWAT PERSHAD GUPTA, MR. SANJAY PODDAR, MR. AJAY VERMA, MR. S.K. VERMA, GAURAV SARIN, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT)		

82	LA.APP.-87/2007 CM APPL. 808/2019 CM APPL. 809/2019 WITH LA.APP. 89/2007 LA.APP. 412/2007 LA.APP. 1234/2008 LA.APP. 1235/2008 LA.APP. 1236/2008 LA.APP. 130/2009 LA.APP. 607/2009	PRITAM SINGH & ORS. V/s UOI & ORS.	MR.SATPAL SINGH, RAJ BAHADUR SINGH, MR. SANJAY PODDAR, MR. GAURAV SARIN, MEGHNA SANKHLA	
		OTHER DETAILS OF ADVOCATES: RAJ BAHADUR SINGH()(9899736510)(PETITIONER) MEGHNA SANKHLA(ASSOCIATES@MEGHNA.NET.IN)(8700615686)(RESPONDENT)		
83	LA.APP.-412/2007	GIRIRAJ & ORS. V/s UOI & ANR.	MR.R.B.SINGH	
		OTHER DETAILS OF ADVOCATES:		
84	LA.APP.-89/2007 WITH LA.APP. 1037/2008	BALBIR SINGH V/s UOI & ANR.	MR.SATPAL SINGH, MR. SANJAY PODDAR, MR. GAURAV SARIN, MS. J.J. SARKAR, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)(9910200911)(RESPONDENT)		
85	LA.APP.-1234/2008	HANS RAJ DECD. THR . LR'S V/s UOI & ANR.	MR.RAJ BAHADUR SINGH, SANJAY PODDAR, SUPRIYA JUNEJA, KUNAL	
		OTHER DETAILS OF ADVOCATES:		
86	LA.APP.-1235/2008 CM APPL. 6801/2017	SURYA PRAKASH & ORS. V/s UOI & ANR.	MR.RAJ BAHADUR SINGH, SANJAY PODDAR, SUPRIYA JUNEJA, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES:		
87	LA.APP.-130/2009	SHRI BHIK RAM V/s UNION OF INDIA & ORS.	MR. RAJ BAHADUR SINGH, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES:		
88	LA.APP.-607/2009	NEKI RAM V/s UOI	RAJ BHADUR SINGH, SUPARNA CHAUHAN, SAPNA CHAUHAN	
		OTHER DETAILS OF ADVOCATES: SAPNA CHAUHAN (ADVOCATESAPNACHAUHAN@YAHOO.COM)(9811264265)(PETITIONER)		
89	LA.APP.-91/2007	BHIM SINGH DECD. THR.LR'S & OR V/s UOI & ANR.	MR.BHAGWAT PERSHAD GUPTA, MR. AJAY VERMA, MR. S.K. VERMA, GAURAV SARIN, KARTIK, KARTIK JINDAL	
		OTHER DETAILS OF ADVOCATES: KARTIK JINDAL(KARTSJINDS@GMAIL.COM)(9891909891)(RESPONDENT)		
90	LA.APP.-293/2007	JAGBIR SINGH V/s UOI & ANR	DEEPAK KHOSLA, MR. SANJAY PODDAR, GAURAV SARIN, RAJ BAHADUR SINGH	
		OTHER DETAILS OF ADVOCATES:		
91	LA.APP.-372/2007	BHOPAL SINGH V/s UOI & ANR	BHAGWAT PRASHAD GUPTA, SANJAY PODDAR, AJAY VERMA, AMIT MEHRA, RAHUL SINGH	
		OTHER DETAILS OF ADVOCATES: RAHUL SINGH(RAHULSINGHLEGALOFFICE@GMAIL.COM)(9899393420)(PETITIONER)		
92	LA.APP.-72/2016 CM APPL. 11271/2016 WITH LA.APP. 40/2007	RAGHUBAR DAYAL @ RAGHUBER SINGH @ RAGHBAR SINGH & ORS V/s UNION OF INDIA & ANR	AMIT KHEMKA, JYOTI TYAGI, M. CHATTERJEE, MRINALINI SEN GUPTA, SHLOK CHANDRA, MANU K GIRI, UJJWAL GOEL	
		OTHER DETAILS OF ADVOCATES: SHLOK CHANDRA(SHLOKCHANDRA@GMAIL.COM)(9999670588)(PETITIONER) MANU K GIRI(SOLICITOR.TAX@GMAIL.COM)(9891735995)(PETITIONER) UJJWAL GOEL(ADVUJJWALGOEL@GMAIL.COM)(8930554347)(PETITIONER)		
93	LA.APP.-335/2008	MUNSHI DECEASED THROUGH L.R'S & ORS V/s UOI & ANR	DEEPAK KHOSLA, GAURAV SARIN, KARTIK JINDAL	
		OTHER DETAILS OF ADVOCATES: KARTIK JINDAL(KARTSJINDS@GMAIL.COM)(9891909891)(RESPONDENT)		
94	LA.APP.-500/2008	BHARAT SINGH & ORS V/s UOI & ANR	BHAGWAT PRASHAD GUPTA, MRINALINI S GUPTA	
		OTHER DETAILS OF ADVOCATES:		
95	LA.APP.-501/2008	ZILE SINGH (DECEASED) THROUGH L.R'S V/s UOI & ANR	BHAGWAT PRASHAD GUPTA, MRINALINI S GUPTA	
		OTHER DETAILS OF ADVOCATES:		
96	LA.APP.-508/2008	JAGWATI V/s UOI & ANR	BHAGWAT PRASHAD GUPTA, RAJESH KUMAR, MRINALINI S GUPTA, PRASHANT KATARA	

		OTHER DETAILS OF ADVOCATES: PRASHANT KATARA(PRASHANTKATARA@GMAIL.COM)(9818594244)(PETITIONER)		
97	LA.APP.-509/2008	BIR SINGH V/s UOI & ANR	BHAGWAT PRASHAD GUPTA, DS CHAUHAN, MRINALINI S GUPTA	
		OTHER DETAILS OF ADVOCATES:		
98	LA.APP.-564/2008	AMAN SINGH V/s UOI & ANR	BHAGWAT PRASHAD GUPTA, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)(9910200911)(RESPONDENT)		
99	LA.APP.-565/2008 WITH LA.APP. 1041/2008	SHASHI VERMA V/s UOI & ANR.	MR.BHAGWAT PRASHAD GUPTA, MRINALINI S GUPTA, PRASHANT KATARA	
		OTHER DETAILS OF ADVOCATES: PRASHANT KATARA(PRASHANTKATARA@GMAIL.COM)(9818594244)(PETITIONER)		
100	LA.APP.-609/2008 CM APPL. 917/2016	NIMANT RANA & ORS. V/s UOI & ANR.	MR.BHAGWAT PRASHAD GUPTA, MR. YATINDER CHAUDHARY, MR. SANJAY PODDAR, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)(9910200911)(RESPONDENT)		
101	LA.APP.-631/2008	DINESH KUMAR & ORS. V/s UOI & ANR.	MR.BHAGWAT PRASHAD GUPTA, CHETAN CHAWLA, SANJAY PODDAR, CHARUL SARIN, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)(9910200911)(PETITIONER)		
102	LA.APP.-737/2008	INDER SINGH V/s U.O.I & ANR	BHAGWAT PRASHAD GUPTA, SANJAY PODDAR, AMIT MEHRA, MRINALINI S GUPTA, PRASHANT KATARA	
		OTHER DETAILS OF ADVOCATES: PRASHANT KATARA(PRASHANTKATARA@GMAIL.COM)(9818594244)(PETITIONER)		
103	LA.APP.-739/2008	RAMESH BASISTHA V/s U.O.I & ORS	BHAGWAT PRASHAD GUPTA, GAURAV SARIN, SANJAY PODDAR, AMIT MEHRA, RAJESH KUMAR, MRINALI S GUPTA, PRASHANT KATARA	
		OTHER DETAILS OF ADVOCATES: PRASHANT KATARA(PRASHANTKATARA@GMAIL.COM)(9818594244)(PETITIONER)		
104	LA.APP.-748/2008 CM APPL. 945/2011 (CROSS OBJ.) CM APPL. 2181/2011 CM APPL. 52896/2018	DAL CHAND & ORS V/s U.O.I & ORS	KESHAV HEGDE, RAJENDER SINGH, SANJAY PODDAR, YATINDER CHAUDHARY, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: RAJENDER SINGH()(9910180879)(PETITIONER) KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)(9910200911)(RESPONDENT)		
105	LA.APP.-816/2008 REVIEW PET. 132/2017 CM APPL. 12931/2017 CM APPL. 12932/2017 CM APPL. 12933/2017 CM APPL. 36662/2017	KISHAN SAHAI THRU L.R'S V/s UOI & ANR	N.S.NEGI, DEVINDER S CHAUHAN, KAMRAN MALIK, AMIT MEHRA, VIKRAM SINGH GISRA, SANJAY PODDAR, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES:		
106	LA.APP.-817/2008	JAGBIR & ORS V/s UOI & ORS	L.C.CHECHI, AMIT MEHRA, MRINALINI S GUPTA	
		OTHER DETAILS OF ADVOCATES:		
107	LA.APP.-876/2008	RISHAL SINGH DECD. THR. LR'S V/s UOI & ORS.	MR.N.S.NEGI, AKSHAY CHANDRA	
		OTHER DETAILS OF ADVOCATES:		
108	LA.APP.-966/2008	RAJ KUMAR V/s UOI & ORS.	MR.KESHAV HEDGE, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES:		
109	LA.APP.-992/2008	AJEET SINGH V/s UOI & ORS.	MR.BHAGWAT PRASAD GUPTA, GAURAV SARIN, SANJAY PODDAR, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES:		
110	LA.APP.-994/2008(Disposed off case) REVIEW PET. 128/2017 CM APPL. 12577/2017 CM APPL. 12578/2017 CM APPL. 12579/2017 CM APPL. 36659/2017	HARI SINGH V/s UOI & ANR.	MR.BHAGWATI PRASHAD GUPTA, DEVINDER S CHAUHAN, KAMRAN MALIK & RAVINDRA S GARIA, DEVENDER S CHAUHAN, GAURAV SARIN, RAMESH RAY, SANJAY PODDAR, DS CHAUHAN, SUKHBEER KOUR	
		OTHER DETAILS OF ADVOCATES: SUKHBEER KOUR(SUKHBEERKOURBAWA@GMAIL.COM)(9818040158)(RESPONDENT)		

111	LA.APP.-995/2008	PREM SINGH V/s UOI & ANR.	MR.BHAGWAT PRASHAD GUTPA, GAURAV SARIN, RAMESH RAY, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES:		
112	LA.APP.-996/2008	RAJENDER PRASHAD & ORS. V/s UOI & ANR.	MR.BHAGWAT PRASHAD GUPTA, GAURAV SARIN, RAMESH RAY, SANJAY PODDAR, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES:		
113	LA.APP.-1038/2008 CM APPL. 11903/2015 CM APPL. 11904/2015	UOI V/s KHAZAN SINGH & ORS.	MR.DEEPAK KHOSLA, INDER SINGH, JP VERMA, S K SETHI	
		OTHER DETAILS OF ADVOCATES:		
114	LA.APP.-1040/2008	UOI V/s CHAMPA DEVI DECD. THR.LR'S	MR.DEEPAK KHSOLA, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES:		
115	LA.APP.-1042/2008	UOI V/s RICHA RAM & ORS.	MR.DEEPAK KHOSLA, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES:		
116	LA.APP.-1043/2008	UOI V/s PHOOL SINGH & ORS.	MR.DEEPAK KHOSLA, SUMER KUMAR SETHI & DOLLY SHARMA	
		OTHER DETAILS OF ADVOCATES:		
117	LA.APP.-1136/2008	JASWANT SINGH RANA (DECEASED) THR. LRS V/s UOI & ANR	BHAGWAT PRASHAD GUPTA, SANJAY PODDAR, SUPRIYA JUNEJA, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)(9910200911)(RESPONDENT)		
118	LA.APP.-1141/2008	UOI V/s MANSA RAM DECD. THR. LR'S & ORS.	MR.DEEPAK KHOSLA, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES:		
119	LA.APP.-1142/2008 CM APPL. 42668/2023 CM APPL. 42669/2023	UOI V/s KISHORI @ BHOLA DECD. THR.LR'S & ORS.	DEEPAK KHOSLA, RAHUL CHOUDHARY, KUNAL SHARMA, ASHUTOSH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: INDER SINGH()(9811012192)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) ASHUTOSH KAUSHIK(ASHUTOSHKAUSHIK123@GMAIL.COM)(9711070545)(RESPONDENT)		
120	LA.APP.-1144/2008	UOI & ANR. V/s NATHU & ORS.	MR.DEEPAK KHOSLA, BB SHARMA, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES:		
121	LA.APP.-1145/2008	UOI V/s BALBIR & ORS.	MR.DEEPAK KHOSLA, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES:		
122	LA.APP.-1146/2008 CM APPL. 11470/2015 CM APPL. 11471/2015	UOI V/s HARI KISHAN DECD. THR.LR'S & ORS.	MR.DEEPAK KHOSLA, INDER SINGH, AASTHA JAIN, NEERAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: NEERAJ KUMAR(VOXJURISDELHI@GMAIL.COM)(9811338696)(RESPONDENT)		
123	LA.APP.-1147/2008	UOI & ANR. V/s SOHAN THR.HIS LR'S	MR.DEEPAK KHOSLA, SUMER KUMAR SETHI & DOLLY SHARMA	
		OTHER DETAILS OF ADVOCATES:		
124	LA.APP.-1148/2008	UOI V/s KHAZAN SINGH DECD. THR. LR'S	MR.SANJAY PODDAR, JP VERMA, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES:		
125	LA.APP.-1204/2008	DEVENDER KUMAR TRIGUNA V/s UOI & ANR.	MR.BHAGWAT PRASHAD GUPTA, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)(9910200911)(PETITIONER)		
126	LA.APP.-1238/2008	CHINTA V/s UOI & ANR.	MR.BHAGWAT PRASHAD GUPTA, KUNAL SHARMA, PRASHANT KATARA	
		OTHER DETAILS OF ADVOCATES: PRASHANT KATARA(PRASHANTKATARA@GMAIL.COM)(9818594244)(PETITIONER)		
127	LA.APP.-89/2009	OM PRAKASH (SINCE DECEASED) THROUGH LRS V/s UOI & ORS.	RAJ BHADUR SINGH, SAPNA CHAUHAN	
		OTHER DETAILS OF ADVOCATES:		

		SAPNA CHAUHAN (ADVOCATESAPNACHAUHAN@YAHOO.COM)(9811264265)(PETITIONER)		
128	LA.APP.-528/2009	SHER SINGH (DECEASED) THR. LRS V/s UOI & ANR	BHAGWAT PRASAD GUPTA, KUNAL SHARMA, PRASHANT KATARA	
		OTHER DETAILS OF ADVOCATES: PRASHANT KATARA(PRASHANTKATARA@GMAIL.COM)(9818594244)(PETITIONER)		
129	LA.APP.-550/2009	GUNI RAM DECD THR LRS V/s UNION OF INDIA & ORS	BHAGWAT PRASAD GUPTA, NEERAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: NEERAJ KUMAR(VOXJURISDELHI@GMAIL.COM)(9811338696)(RESPONDENT)		
130	LA.APP.-551/2009	RANJIT KUMAR TRIGUNA V/s UNION OF INDIA & ANR	BHAGWAT PRASHAD GUPTA, RAHUL SINGH	
		OTHER DETAILS OF ADVOCATES:		
131	LA.APP.-552/2009	JAGDIP KUMAR TRIGUNA V/s UNION OF INDIA & ANR	BHAGWAT PRASHAD GUPTA, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES:		
132	LA.APP.-553/2009	BAHADUR DECD THR LRS V/s UNION OF INDIA & ANR	BHAGWAT PRASAD GUPTA, KAMNA SINGH	
		OTHER DETAILS OF ADVOCATES: KAMNA SINGH(ADV.KAMNAVERMA@GMAIL.COM)(9899552770)(PETITIONER)		
133	LA.APP.-556/2009	ATTAR SINGH DECD THR LRS V/s UNION OF INDIA & ANR	BHAGWAT PRASHAD GUPTA, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES:		
134	LA.APP.-559/2009 CM APPL. 41913/2019	PEHLAD V/s UNION OF INDIA & ANR	B P GUPTA, AMIT KHEMKA, N.S.BENIPAL	
		OTHER DETAILS OF ADVOCATES: AMIT KHEMKA()(9891758831)(PETITIONER)		
135	LA.APP.-560/2009 CM APPL. 14064/2015	AJIT SINGH V/s UNION OF INDIA & ORS	B.P. GUPTA, MRINALINI SEN, MRINALINI S GUPTA, PRASHANT KATARA	
		OTHER DETAILS OF ADVOCATES: PRASHANT KATARA(PRASHANTKATARA@GMAIL.COM)(9818594244)(PETITIONER)		
136	LA.APP.-576/2009 CM APPL. 14065/2015	NARENDER KUMAR TRIGUNA V/s UNION OF INDIA & ANR	BHAGWAT PRASHAD GUPTA, MRINALINI SEN, MRINALINI S GUPTA	
		OTHER DETAILS OF ADVOCATES:		
137	LA.APP.-580/2009 CM APPL. 14066/2015	KESAR SINGH & ORS V/s UNION OF INDIA & ANR	BHAGWAT PRASHAD GUPTA, MRINALINI SEN, SUMER KUMAR SETHI, KUNAL SHARMA, PRASHANT KATARA	
		OTHER DETAILS OF ADVOCATES: PRASHANT KATARA(PRASHANTKATARA@GMAIL.COM)(9818594244)(PETITIONER)		
138	LA.APP.-595/2009 CM APPL. 14010/2015	PREM RAJ & ORS V/s UNION OF INDIA & ANR	BHAGWAT PRASHAD GUPTA, MRINALINI SEN, PRASHANT KATARA	
		OTHER DETAILS OF ADVOCATES: PRASHANT KATARA(PRASHANTKATARA@GMAIL.COM)(9818594244)(PETITIONER)		
139	LA.APP.-618/2009 CM APPL. 11472/2015 CM APPL. 11473/2015	BADLEY V/s UOI & ANR	INDER SINGH, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES:		
140	LA.APP.-647/2009 CM APPL. 8877/2025 CM APPL. 8878/2025 CM APPL. 8879/2025	MEHAR CHAND & ORS V/s UNION OF INDIA & ANR	DEEPAK KHOSLA, ANUROOP P.S, SK SETHI, SANJAY PODDAR, S CHANDRA, KARTIK JINDAL	
		OTHER DETAILS OF ADVOCATES: DEEPAK KHOSLA(ADV.ANUROOP@GMAIL.COM)(9582818838)(PETITIONER) KARTIK JINDAL(KARTSJINDS@GMAIL.COM)(9891909891)(RESPONDENT)		
141	LA.APP.-650/2009 CM APPL. 16908/2025 CM APPL. 16909/2025 CM APPL. 16910/2025	PREM RAJ & ORS V/s UNION OF INDIA & ANR	DEEPAK KHOSLA, ANUROOP P.S, SK SETHI, S PODDAR, KARTIK JINDAL	
		OTHER DETAILS OF ADVOCATES: DEEPAK KHOSLA(ADV.ANUROOP@GMAIL.COM)(9582818838)(PETITIONER) UNION OF INDIA\{UOIDHC@GMAIL.COM}(0)(RESPONDENT) KARTIK JINDAL(KARTSJINDS@GMAIL.COM)(9891909891)(RESPONDENT)		
142	LA.APP.-101/2010 CM APPL. 14013/2015	RATTO DEVI DECD THR LRS & ORS V/s UNION OF INDIA & ANR	BHAGWAT PRASHAD GUPTA, MRINALINI SEN, MRINALINI S GUPTA	
		OTHER DETAILS OF ADVOCATES:		

143	LA.APP.-253/2010 CM APPL. 14060/2015	RAM PAT V/s UNION OF INDIA & ORS	SHILPA HEGDE, MRINALINI SEN, S K ROUT, MRINALINI S GUPTA, N S DALAL	
		OTHER DETAILS OF ADVOCATES:		
144	LA.APP.-263/2010 CM APPL. 14068/2015	RAMESH & ANR V/s UNION OF INDIA & ANR	BP GUPTA, MRINALINI SEN, KUNAL SHARMA, MRINALINI S GUPTA	
		OTHER DETAILS OF ADVOCATES:		
145	LA.APP.-264/2010 CM APPL. 14069/2015	HARI SINGH DECD THR LRS V/s UNION OF INDIA & ANR	BHAGWAT PRASHAD GUPTA, MRINALINI SEN, MRINALINI S GUPTA, PRASHANT KATARA	
		OTHER DETAILS OF ADVOCATES: PRASHANT KATARA(PRASHANTKATARA@GMAIL.COM)(9818594244)(PETITIONER)		
146	LA.APP.-311/2010 CM APPL. 14014/2015 CM APPL. 6488/2017	MAMRAJ & ORS V/s UNION OF INDIA & ORS	BP GUPTA, MRINALINI SEN, RAMESH RAY, MRINALINI S GUPTA	
		OTHER DETAILS OF ADVOCATES:		
147	LA.APP.-314/2010	LAKHMI CHAND & ORS V/s UNION OF INDIA & ORS	BP GUPTA, RAMESH RAY, AASTHA JAIN, GAGANMEET SINGH SACHDEVA	
		OTHER DETAILS OF ADVOCATES: GAGANMEET SINGH SACHDEVA(GAGANMEET3@GMAIL.COM)(9582055425)(RESPONDENT)		
148	LA.APP.-315/2010 CM APPL. 14063/2015	JAGGAN & ORS V/s UNION OF INDIA & ORS	BHAGWAT PRASHAD GUPTA, MRINALINI SEN, RAMESH RAY, MRINALINI S GUPTA	
		OTHER DETAILS OF ADVOCATES:		
149	LA.APP.-316/2010 CM APPL. 14062/2015	RAMESH DECD THR LRS & ORS V/s UNION OF INDIA & ORS	BP GUPTA, MRINALINI SEN, PRAMOD TYAGI, MRINALINI S GUPTA, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)(9910200911)(RESPONDENT)		
150	LA.APP.-380/2010	KESAR SINGH & ORS V/s UOI	BHAGWAT PRASAD GUPTA, S PODDAR, RAHUL SINGH, PRASHANT KATARA	
		OTHER DETAILS OF ADVOCATES: PRASHANT KATARA(PRASHANTKATARA@GMAIL.COM)(9818594244)(PETITIONER)		
151	LA.APP.-454/2010 CM APPL. 14079/2015 CM APPL. 21034/2019	DAYA KISHAN DECD THR LRS & ORS V/s UNION OF INDIA & ANR	BHAGWAT PRASHAD GUPTA, MRINALINI SEN, S PODDAR, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: BHAGWAT PRASHAD GUPTA()(9810360789)(PETITIONER) KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)(9910200911)(RESPONDENT)		
152	LA.APP.-677/2010 REVIEW PET. 127/2017 CM APPL. 12572/2017 CM APPL. 12573/2017 CM APPL. 12574/2017 CM APPL. 36669/2017	OM PRAKASH & ANR V/s UNION OF INDIA & ANR	N.S. NEGI, DEVINDER S CHAUHAN	
		OTHER DETAILS OF ADVOCATES:		
153	LA.APP.-678/2010 CM APPL. 14058/2015 CM APPL. 15508/2025 CM APPL. 15509/2025	SHRI CHANDERMAN @ CHANDER SINGH V/s UNION OF INDIA & ORS	N.S. NEGI, MRINALINI SEN, PAWAN KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES: RAJESH GUPTA(RAJESHGUPTA864@GMAIL.COM)(9810360789)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
154	LA.APP.-679/2010 REVIEW PET. 131/2017 CM APPL. 12927/2017 CM APPL. 12928/2017 CM APPL. 12929/2017 CM APPL. 36664/2017	RAM SINGH DECD THR LRS & ORS V/s UNION OF INDIA & ORS	NS NEGI, DEVINDER S CHAUHAN, KAMRAN MALIK & RAVINDRA S GARIA	
		OTHER DETAILS OF ADVOCATES:		
155	LA.APP.-682/2010 CM APPL. 14067/2015	MOOL CHAND DECD THR LRS V/s UNION OF INDIA	NS NEGI, MRINALINI SEN, MRINALINI S GUPTA, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)(9910200911)(RESPONDENT)		
156	LA.APP.-683/2010	YASH PAL & ORS V/s UNION OF INDIA & ORS	NS NEGI	
		OTHER DETAILS OF ADVOCATES:		
157	LA.APP.-699/2010	NAIN SINGH THR LRS V/s UNION OF INDIA & ANR	SATISH KUMAR VERMA, JIVESH KUMAR TIWARI, PRABHAV RALLI	
		OTHER DETAILS OF ADVOCATES:		

		JIVESH KUMAR TIWARI(JIVESH1872@GMAIL.COM)(9811612855)(RESPONDENT) PRABHAV RALLI(OFFICE.PRCHAMBERS@GMAIL.COM)(9999249666)(RESPONDENT)	
158	LA.APP.-765/2010 CM APPL. 14073/2015	DAL CHAND & ORS V/s UNION OF INDIA & ANR	BHAGWAT PRASHAD GUPTA, MRINALINI SEN, SANJAY PODDAR, RAMESH RAY, SUNITA, MRINALINI S GUPTA
		OTHER DETAILS OF ADVOCATES:	
159	LA.APP.-827/2010 CM APPL. 14012/2015	BHOOP SINGH DECD THRU LRS V/s UOI & ANR	BHAGWAT PRASAD GUPTA, MRINALINI SEN, MRINALINI S GUPTA
		OTHER DETAILS OF ADVOCATES:	
160	LA.APP.-1070/2010 CM APPL. 14080/2015 CM APPL. 37746/2022 CM APPL. 37747/2022	RAM KISHAN DECD THRU LRS & ORS V/s UOI & ANR	BP GUPTA, MRINALINI SEN, RAJESH GUPTA, S.PODDAR, MRINALINI S GUPTA
		OTHER DETAILS OF ADVOCATES:	
161	LA.APP.-15/2011 CM APPL. 14081/2015	MUSSADI DECD THR LRS V/s UNION OF INDIA & ORS	BP GUPTA, MRINALINI SEN, S.PODDAR, MRINALINI S GUPTA
		OTHER DETAILS OF ADVOCATES:	
162	LA.APP.-29/2011	DAL CHAND & ANR V/s UNION OF INDIA	BHAGWAT PRASHAD GUPTA, KUNAL SHARMA
		OTHER DETAILS OF ADVOCATES: KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)(9910200911)(RESPONDENT)	
163	LA.APP.-39/2011	UMA DHOWAN & ORS V/s UNION OF INDIA & ANR	INDER SINGH, S.PODDAR, JAGDEEP KUMAR SHARMA, TUSHAR SANNU DAHIYA
		OTHER DETAILS OF ADVOCATES: JAGDEEP KUMAR SHARMA(ADVJKSHARMA@GMAIL.COM)(9811297224)(PETITIONER) TUSHAR SANNU DAHIYA(ADV.TUSHARSANNU@GMAIL.COM)(9171677488)(RESPONDENT)	
164	LA.APP.-54/2011	KARAN SINGH V/s UNION OF INDIA & ANR	SATISH KUMAR VERMA, JP SINGH, AMIT KHEMKA
		OTHER DETAILS OF ADVOCATES:	
165	LA.APP.-140/2011 CM APPL. 14071/2015 CM APPL. 15510/2025 CM APPL. 15511/2025	RANJEET SINGH DECD THR LRS V/s UNION OF INDIA & ANR	SK ROUT, MRINALINI SEN, PAWAN KUMAR YADAV, MRINALINI S GUPTA
		OTHER DETAILS OF ADVOCATES: RAJESH GUPTA()(9810360789)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)	
166	LA.APP.-155/2011 CM APPL. 14070/2015	JASPAL SINGH (DEC) THRU.LRS V/s UOI & ANR	B P GUPTA, MRINALINI SEN, KUNAL SHARMA
		OTHER DETAILS OF ADVOCATES:	
167	LA.APP.-156/2011 CM APPL. 14011/2015	BED RAM V/s UOI & ANR	B P GUPTA, MRINALINI SEN
		OTHER DETAILS OF ADVOCATES:	
168	LA.APP.-251/2011 CM APPL. 14015/2015	HARI CHAND V/s UNION OF INDIA & ORS	NS CHECHI, MRINALINI SEN, MRINALINI S GUPTA
		OTHER DETAILS OF ADVOCATES:	
169	LA.APP.-708/2011 CM APPL. 3077/2017	LEKH RAM V/s UNION OF INDIA & ANR	RAJ BAHADUR SINGH, BHAGWAT PERSHAD GUPTA & RAJESH GUPTA, KUNAL SHARMA
		OTHER DETAILS OF ADVOCATES:	
170	LA.APP.-716/2011	GOPAL SINGH & ORS V/s UNION OF INDIA & ANR	RAJ BAHADUR SINGH, KUNAL SHARMA
		OTHER DETAILS OF ADVOCATES:	
171	LA.APP.-5/2012 CM APPL. 33879/2024 CM APPL. 33880/2024	SURJAN & ORS V/s UNION OF INDIA & ORS	BP GUPTA, PAWAN KUMAR YADAV, KUNAL SHARMA
		OTHER DETAILS OF ADVOCATES: BHAGWAT PERSHAD GUPTA (RAJESHGUPTA864@GMAIL.COM)(9810360789)(PETITIONER) PATHAK SANJAY KUMAR(PATHAKSANJAYKUMAR@GMAIL.COM)()(RESPONDENT)	
172	LA.APP.-6/2012	GIAN CHAND DECD THR LRS & ORS V/s UNION OF INDIA & ANR	BP GUPTA, NIDHI RAMAN
		OTHER DETAILS OF ADVOCATES: NIDHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(RESPONDENT)	
173	LA.APP.-10/2012 CM APPL. 44574/2022	ANANT RAM & ANR V/s UNION OF INDIA & ANR	BP GUPTA, SUNIL KUMAR

		OTHER DETAILS OF ADVOCATES: BHAGWAT PRASHAD GUPTA & RAJESH GUPTA(RAJESHGUPTA864@GMAIL.COM)(9810360789)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT)		
174	LA.APP.-13/2012	BUDHAN DECD THRU LRS V/s UNION OF INDIA & ORS	BP GUPTA, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)(9910200911)(RESPONDENT)		
175	LA.APP.-37/2012 CM APPL. 14072/2015	DAROGA DECD THR LRS & ORS V/s UNION OF INDIA & ORS	NS CHECHI, MRINALINI SEN, MRINALINI S GUPTA	
		OTHER DETAILS OF ADVOCATES:		
176	LA.APP.-218/2012	NET RAM THROUGH LRS AND ANR V/s UOI AND ANR	BHAGWAT PARSHAD GUPTA, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES:		
177	LA.APP.-223/2012	HARI SINGH THROUGH LRS V/s UOI AND ANR	BHAGWAT PRASHAD GUPTA, KUNAL SHARMA, SUKHBEER KOUR BAJWA	
		OTHER DETAILS OF ADVOCATES:		
178	LA.APP.-49/2013 CM APPL. 5014/2019 CM APPL. 5015/2019	SAMARTA LRS AND ORS V/s UOI AND ANR	BHAGWAT PRASHAD GUPTA, BHAGWAT PERSHAD GUPTA, MRINALINI S GUPTA	
		OTHER DETAILS OF ADVOCATES: BHAGWAT PERSHAD GUPTA()(9810360789)(PETITIONER)		
179	LA.APP.-51/2013 CM APPL. 14061/2015	NET RAM V/s UOI AND ANR	BHAGWAT PRASHAD GUPTA, MRINALNI SEN, MRINALINI S GUPTA	
		OTHER DETAILS OF ADVOCATES:		
180	LA.APP.-73/2015 CM APPL. 1918/2015 WITH LA.APP. 99/2015	KARTAR SINGH (DECEASED) THR LEGAL HEIRS V/s UNION OF INDIA& ANR	BHAGWAT PRASHAD GUPTA, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)(9910200911)(RESPONDENT)		
181	LA.APP.-99/2015 CM APPL. 3573/2015	UNION OF INDIA V/s KARTAR SINGH (DECEASED) THR LRS & ORS	SIDDHARTH PANDA, SHAMIM A KHAN	
		OTHER DETAILS OF ADVOCATES:		
182	LA.APP.-75/2015 CM APPL. 1923/2015	BIRMA DEVI & ORS V/s UNION OF INDIA & ORS	BHAGWAT PRASHAD GUPTA, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES:		
183	LA.APP.-85/2015 CM APPL. 2272/2015	LAKHMI CHAND & ORS V/s UNION OF INDIA & ANR	BHAGWAT PRASHAD GUPTA & RAJESH GUPTA	
		OTHER DETAILS OF ADVOCATES:		
184	LA.APP.-86/2015 CM APPL. 2282/2015 CM APPL. 19952/2023	JUGAL KISHORE & ORS V/s UNION OF INDIA & ANR	BHAGWAT PRASHAD GUPTA, RAJINDER KUMAR SHARMA, GAURAV KAKAR	
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9167231100)(PETITIONER) RAJESH GUPTA(RAJESHGUPTA864@GMAIL.COM)(9810360789)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) MIRNALINI GUPTA (MRINALINISGUPTA@GMAIL.COM)()(RESPONDENT) GAURAV KAKAR(GAURAVKAKAR@AOL.IN)(9718668998)(PETITIONER)		
185	LA.APP.-115/2015 CM APPL. 3870/2015	UNION OF INDIA V/s BIRMA DEVI & ORS	SIDDHARTH PANDA, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)(9910200911)(PETITIONER)		
186	LA.APP.-308/2015 CM APPL. 10779/2015 CM APPL. 10780/2015	UNION OF INDIA V/s ANULIKA GUPTA & ANR	YEESHU JAIN, RAHUL BAKSHI	
		OTHER DETAILS OF ADVOCATES:		
187	LA.APP.-390/2015	VIRENDER SINGH (SINCE MISSING) THR LRS & ORS V/s UNION OF INDIA & ANR	RAJ BAHADUR SINGH	
		OTHER DETAILS OF ADVOCATES:		
188	LA.APP.-423/2015	HARI KISHAN (DECEASED) THR LEGAL HEIRS V/s UNION OF INDIA & ANR	BHAGWAT PRASAD GUPTA & RAJESH GUPTA, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES:		
189	LA.APP.-426/2015	NATHU (DECEASED) THR LRS V/s UNION OF INDIA & ANR	BHAGWAT PRASHAD GUPTA, RAJESH GUPTA, KUNAL SHARMA	

		OTHER DETAILS OF ADVOCATES:		
190	LA.APP.-445/2015	NATHU (DECEASED) THR LRS V/s UNION OF INDIA & ANR	RAJESH GUPTA, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES:		
191	LA.APP.-14/2016 CM APPL. 354/2016	NAIN SINGH (DECEASED) THR HIS LRS V/s UNION OF INDIA	RAJ BAHADUR SINGH, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)(9910200911)(RESPONDENT)		
192	LA.APP.-18/2016	MAHIPAL (DECEASED) THR LRS V/s UNION OF INDIA & ANR	RAJ BAHADUR SINGH, KARAN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
193	LA.APP.-19/2016	CHHATTAR SINGH V/s UNION OF INDIA & ANR	RAJ BAHADUR SINGH & VINOD IUMAR, KARAN SHARMA, LATIKA MALHOTRA	
		OTHER DETAILS OF ADVOCATES: LATIKA MALHOTRA(MYERA.LATIKA@GMAIL.COM)(9811895162)(RESPONDENT)		
194	LA.APP.-173/2016 CM APPL. 9203/2020	RAM SAROOP THROUGH LRS V/s UOI AND ANR	BHAGWAT PRASHAD GUPTA	
		OTHER DETAILS OF ADVOCATES: BHAGWAT PRASHAD GUPTA()(9810137355)(PETITIONER)		
195	LA.APP.-196/2016 CM APPL. 37755/2018 CM APPL. 28909/2024	BUDH RAM @ BUDH SINGH (DECEASED) THR LRS & ORS V/s UNION OF INDIA & ANR	BHAGWAT PRASHAD GUPTA, RAJESH GUPTA, PAWAN KUMAR YADAV, RAVI DUTT SHARMA, KARAN JAIN	
		OTHER DETAILS OF ADVOCATES: BHAGWAT PRASHAD GUPTA, RAJESH GUPTA()(9810360789)(PETITIONER) BHAGWAT PERSHAD GUPTA (RAJESHGUPTA864@GMAIL.COM)(9810360789)(PETITIONER) PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) RAVI DUTT SHARMA(RDSHARMAADVOCATE@GMAIL.COM)(9810310710)(PETITIONER) KARAN JAIN(KARAN.JAIN212000@GMAIL.COM)(9711159696)(PETITIONER)		
196	LA.APP.-292/2016 CM APPL. 37754/2018	HARI KISHAN SHARMA & ORS V/s UNION OF INDIA & ANR	BHAGWAT PRASHAD GUPTA, RAJESH GUPTA, AASTHA JAIN, DEVIKA MOHAN	
		OTHER DETAILS OF ADVOCATES: BHAGWAT PRASHAD GUPTA, RAJESH GUPTA()(9810360789)(PETITIONER) DEVIKA MOHAN(DEVVIKAMOHAN@GMAIL.COM)(9560044698)(PETITIONER)		
197	LA.APP.-11/2017 CM APPL. 942/2017	SHASHI KUMAR V/s UNION OF INDIA & ANR	RAJ BAHADUR SINGH, KUNAL, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES:		
198	LA.APP.-157/2017	MOHD ISHA & ORS V/s UNION OF INDIA & ANR	N S CHECHI, NIKHIL CHHOKER	
		OTHER DETAILS OF ADVOCATES:		
199	LA.APP.-166/2017	HARISH VATS V/s UNION OF INDIA & ANR	B R SHARMA, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)(9910200911)(RESPONDENT)		
200	LA.APP.-256/2017	POOJA V/s UNION OF INDIA & ANR	BHAGWAT PRASHAD GUPTA, AASTHA JAIN, LATIKA MALHOTRA	
		OTHER DETAILS OF ADVOCATES: LATIKA MALHOTRA(MYERA.LATIKA@GMAIL.COM)(9811895162)(RESPONDENT)		
201	LA.APP.-287/2017 CM APPL. 31509/2017	MEHAR CHAND & ORS V/s UNION OF INDIA & ANR	BHAGWAT PRASHAD GUPTA & RAJESH GUPTA, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES:		
202	LA.APP.-131/2018	UNION OF INDIA V/s MANMCHAND (DEC) THR LRS & ORS	SIDDARTH PANDA, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: SIDDARTH PANDA()(9891488088)(PETITIONER) KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)(9910200911)(RESPONDENT)		
203	LA.APP.-204/2018	OM PARKASH (DECEASED) THR LRS V/s UNION OF INDIA & ANR	DEEPAK KHOSLA, JAGDEEP KR SHARMA, GAURAV DUA	
		OTHER DETAILS OF ADVOCATES: DEEPAK KHOSLA()(9811218591)(PETITIONER) GAURAV DUA(GAURAVDUA8@GMAIL.COM)(9873816418)(RESPONDENT)		

204	LA.APP.-209/2018	VIRENDER & ANR V/s UNION OF INDIA & ANR	KESHAV HEGDE, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: KESHAV HEGDE()(9910180879)(PETITIONER) KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)(9910200911)(RESPONDENT)		
205	LA.APP.-244/2018 CM APPL. 53985/2018 CM APPL. 53986/2018 CM APPL. 53987/2018	UNION OF INDIA V/s RADHEY (DEC) THR LRS & ORS	SIDDHARTH PANDA, TARUNVIR SINGH KHEHAR	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA()(9891488088)(PETITIONER) TARUNVIR SINGH KHEHAR(CONTACTUSKLA@GMAIL.COM)(9910122225)(PETITIONER)		
206	LA.APP.-245/2018 CM APPL. 54192/2018 CM APPL. 54193/2018 CM APPL. 54194/2018	UNION OF INDIA V/s BUDH RAM @ BUDH SINGH (DEC) THR LRS & ORS	TUSHAR GUPTA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA()(9891488088)(PETITIONER) TUSHAR GUPTA(TUSHAR@MGLAW.IN)(9871550054)(RESPONDENT)		
207	LA.APP.-246/2018 CM APPL. 54324/2018 CM APPL. 54325/2018 CM APPL. 54326/2018	UNION OF INDIA V/s HAR KISHAN (DEC) THR LRS & ORS	SIDDHARTH PANDA, NEERAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA()(9891488088)(PETITIONER) NEERAJ KUMAR(VOXJURISDELHI@GMAIL.COM)(9811338696)(RESPONDENT)		
208	LA.APP.-247/2018 CM APPL. 54360/2018 CM APPL. 54361/2018 CM APPL. 54362/2018	UNION OF INDIA V/s RAM SAROOP (DEC) THR LRS & ORS	SIDDHARTH PANDA, AKSHAY CHANDRA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA()(9891488088)(PETITIONER)		
209	LA.APP.-4/2019 CM APPL. 1666/2019 CM APPL. 1667/2019 CM APPL. 1668/2019	UNION OF INDIA V/s RAGHUBAR DAYAL @ RAGHBAR SINGH & ORS	SIDDHARTH PANDA, KAMNA SINGH	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA()(9891488088)(PETITIONER) KAMNA SINGH(ADV.KAMNAVERMA@GMAIL.COM)(9899552770)(PETITIONER)		
210	LA.APP.-49/2019 CM APPL. 16601/2019 CM APPL. 16603/2019 CM APPL. 16604/2019	UNION OF INDIA V/s HANSO (DECEASED) THR LRS & ANR	SIDDHARTH PANDA, PRITY SHARMA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA()(9891488088)(PETITIONER) PRITY SHARMA(SHARMAPRITY.2010@GMAIL.COM)(9911028589)(RESPONDENT)		
211	LA.APP.-94/2019 CM APPL. 25848/2019 CM APPL. 25849/2019	UNION OF INDIA V/s MUKESH KUMAR & ANR	YEESHU JAIN, RAJNEESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN()(9811394417)(PETITIONER) RAJNEESH KUMAR SHARMA(RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(PETITIONER)		
212	LA.APP.-130/2019	DAL CHAND SHARMA & ORS V/s UNION OF INDIA & ANR	BHAGAT PRASHAD GUPTA, CANCELLED, SUKHBEER KOUR BAJWA	
		OTHER DETAILS OF ADVOCATES: BHAGAT PRASHAD GUPTA()(9810360789)(PETITIONER)		
213	LA.APP.-137/2019 CM APPL. 38884/2019	BHOOP SINGH (DECEASED) THR LRS V/s UNION OF INDIA & ANR	BHAGWAT PRASHAD GUPTA, TARUNVIR SINGH KHEHAR	
		OTHER DETAILS OF ADVOCATES: BHAGWAT PRASHAD GUPTA()(9810137355)(PETITIONER) TARUNVIR SINGH KHEHAR(CONTACTUSKLA@GMAIL.COM)(9910122225)(PETITIONER)		
214	LA.APP.-65/2022 CM APPL. 11646/2022	SUNDER LAL & ANR. V/s UNION OF INDIA & ANR.	PRIYANSHU AGGARWAL, NEERAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: SUNDER LAL(RAJESHGUPTA864@GMAIL.COM)(7838061014)(PETITIONER) RAMESH CHANDER BASISTHA(RAJESHGUPTA864@GMAIL.COM)(7838061014)(PETITIONER) NEERAJ KUMAR(VOXJURISDELHI@GMAIL.COM)(9811338696)(PETITIONER)		
215	LA.APP.-231/2022	DAL CHAND SAINI & ANR. V/s UNION OF INDIA & ANR.	SUNIL KUMAR, KAMNA SINGH	
		OTHER DETAILS OF ADVOCATES: BHAGWAT PRASHAD GUPTA & RAJESH GUPTA(RAJESHGUPTA864@GMAIL.COM)(9810360789)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		

		KAMNA SINGH(ADV.KAMNAVERMA@GMAIL.COM)(9899552770)(PETITIONER)		
216	LA.APP.-298/2022	JAI BHAGWAN DECEASED THROUGH HIS LEGAL HEIRS AND ORS. V/s UNION OF INDIA AND ANR.	SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: BHAGWAT(RAJESHGUPTA864@GMAIL.COM)(981060789)(PETITIONER) BHAGWAT PRASHAD GUPTA & RAJESH GUPTA(RAJESHGUPTA864@GMAIL.COM)(9810360789)(PETITIONER) BHAGWAT PRASHAD GUPTA, RAJESH GUPTA (RAJESHGUPTA864@GMAIL.COM)(9810360789)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT)		
217	LA.APP.-427/2023 CM APPL. 44208/2023	UNION OF INDIA V/s DAL CHAND SAINI & ORS.	SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA(SIDDHUPANDA@GMAIL.COM)(9891488088)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) RAJESH(RAJESHGUPTA864@GMAIL.COM)()(RESPONDENT)		
CONNECTED MATTERS (ADMISSION)				
218	W.P.(C)-14167/2022 WITH W.P.(C) 14168/2022 W.P.(C) 14197/2022 W.P.(C) 14205/2022 W.P.(C) 14222/2022	SMT MADHU ARORA V/s THE MANAGEMENT OF UNIVERSITY OF DELHI AND ANR.	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) RUPAL MOHINDER(OSDSOL@SOL-DU.AC.IN)(9811151216)(RESPONDENT) OSDSOL(OSDSOL@SOL-DU.AC.IN)(1127662417)(RESPONDENT) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)(9811151216)(RESPONDENT)		
219	W.P.(C)-14168/2022	SMT LAXMI DEVI V/s THE MANAGEMENT OF UNIVERSITY OF DELHI & ANR.	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)(9811151216)(RESPONDENT) OSDSOL(OSDSOL@SOL-DU.AC.IN)(1127662417)(RESPONDENT)		
220	W.P.(C)-14197/2022 CM APPL. 43392/2022	SUNIL V/s THE MANAGEMENT OF UNIVERSITY OF DELHI & ANR.	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)(9811151216)(RESPONDENT) OSDSOL(OSDSOL@SOL-DU.AC.IN)(1127662417)(RESPONDENT)		
221	W.P.(C)-14205/2022 CM APPL. 43418/2022	KRISHNA DEVI V/s THE MANAGEMENT OF UNIVERSITY OF DELHI & ANR.	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)(9811151216)(RESPONDENT) OSDSOL(OSDSOL@SOL-DU.AC.IN)(1127662417)(RESPONDENT)		
222	W.P.(C)-14222/2022	YASH PAL V/s THE MANAGEMENT OF UNIVERSITY OF DELHI & ANR.	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL()(9811142757)(PETITIONER) MOHINDER J S RUPAL(RUPALMOHINDER@GMAIL.COM)(9811151216)(RESPONDENT) THE SCHOOL OF OPEN LERNING(OSDSOL@SOL-DU.AC.IN)(29662417)(RESPONDENT)		
223	W.P.(C)-14292/2022 CM APPL. 43652/2022 WITH W.P.(C) 14301/2022	SH. MAHIPAL V/s THE MANAGEMENT OF UNIVERSITY OF DELHI & ANR.	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL()(9811142757)(PETITIONER) THE SCHOOL OF OPEN LERNING(OSDSOL@SOL-DU.AC.IN)()(RESPONDENT) MOHINDER J S RUPAL(RUPALMOHINDER@GMAIL.COM)(9811151216)(RESPONDENT)		
224	W.P.(C)-14301/2022 CM APPL. 43658/2022	SH SURINDER KUMAR V/s THE MANAGEMENT OF UNIVERSITY OF DELHI & ANR.	RAJIV AGARWAL	

		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL()(9811142757)(PETITIONER) MOHINDER J S RUPAL(RUPALMOHINDER@GMAIL.COM)(9811151216)(RESPONDENT)		
225	W.P.(C)-663/2023	SH SULTAN SINGH V/s THE MANAGEMENT OF UNIVERSITY OF DELHI	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)()(RESPONDENT)		
226	W.P.(C)-1007/2023 CM APPL. 3910/2023	SMT MEENA V/s THE MANAGEMENT OF UNIVERSITY OF DELHI & ANR.	RAJIV AGARWAL, GIRINDRA KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) THE SCHOOL OF OPEN LERNING(OSDSOL@SOL-DU.AC.IN)(27662417)(RESPONDENT) MOHINDER J S RUPAL(RUPALMOHINDER@GMAIL.COM)(9811151216)(RESPONDENT) GIRINDRA KUMAR PATHAK(GKPATHAKADVOCATE1@GMAIL.COM)(9891175568)(RESPONDENT)		
227	W.P.(C)-1008/2023 CM APPL. 3911/2023	SH RAM V/s THE MANAGEMENT OF UNIVERSITY OF DELHI & ANR.	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL()(9811142757)(PETITIONER) THE SCHOOL OF OPEN LERNING(OSDSOL@SOL-DU.AC.IN)(27662417)(RESPONDENT) MOHINDER J S RUPAL(RUPALMOHINDER@GMAIL.COM)(9811151216)(RESPONDENT)		
228	W.P.(C)-1009/2023 CM APPL. 3912/2023	SH JAGPAL GIRI V/s THE MANAGEMENT OF UNIVERSITY OF DELHI & ANR.	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) MOHINDER J S RUPAL(RUPALMOHINDER@GMAIL.COM)(9811151216)(RESPONDENT) THE SCHOOL OF OPEN LERNING(OSDSOL@SOL-DU.AC.IN)(27662417)(RESPONDENT)		
229	W.P.(C)-1010/2023 CM APPL. 3913/2023	SUNDER PAL V/s THE MANAGEMENT OF UNIVERSITY OF DELHI & ANR.	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL()(9811142757)(PETITIONER) THE SCHOOL OF OPEN LERNING(OSDSOL@SOL-DU.AC.IN)(27662417)(RESPONDENT) MOHINDER J S RUPAL(RUPALMOHINDER@GMAIL.COM)(9811151216)(RESPONDENT)		
230	W.P.(C)-1011/2023 CM APPL. 3914/2023	MOHAN KUMAR V/s MANAGEMENT OF UNIVERSITY OF DELHI & ANR.	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL()(9811142757)(PETITIONER) THE SCHOOL OF OPEN LERNING(OSDSOL@SOL-DU.AC.IN)(27662417)(RESPONDENT) MOHINDER J S RUPAL(RUPALMOHINDER@GMAIL.COM)(9811151216)(RESPONDENT)		
231	W.P.(C)-1012/2023 CM APPL. 3915/2023	RAJ KUMAR V/s THE MANAGEMENT OF UNIVERSITY OF DELHI AND ANR	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL AND MEGHNA DE AND L. GANGMEI AND N. BHUSHAN(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) MR. MOHINDER J S RUPAL(RUPALMOHINDER@GMAIL.COM)(9811151216)(RESPONDENT) THE SCHOOL OF OPEN LERNING(OSDSOL@SOL-DU.AC.IN)(27662417)(RESPONDENT) THE SCHOOL OF OPEN LERNING(OSDSOL@SOL-DU.AC.IN)(27662417)(RESPONDENT) MR. MOHINDER J.S RUPAL(RUPALMOHINDER@GMAIL.COM)(9811151216)(RESPONDENT)		

COURT NO. 48
HON'BLE MS. JUSTICE MINI PUSHKARNA

NOTE: FOR MOVING 'ADJOURNMENT SLIP' PLEASE MAIL TO:

n.shubhankar@dhc.nic.in

MEETING LINK

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc2>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	CM APPL. 19276/2025(CM For Restoration) CM APPL. 19277/2025 In RFA-78/2008(Disposed off case)	RAJIV CHOPRA V/s SARLA KHANDELWAL AND ORS	PUNEET TANEJA, SUMESH MALHOTRA, J.P. SENGH, KHALIL UR REHMAN, SUMEET BATRA, SC LADI	
		OTHER DETAILS OF ADVOCATES:		
AFTER NOTICE MISC. MATTERS				
2	RFA-629/2006 CM APPL. 49243/2022	WG. CDR. A.K. GUPTA V/s CANARA BANK & ORS.	JASLEEN OBEROI, SHRAVANTH SHANKER BHURAM, C MOHAN RAO, MANINDER SINGH, LOKESH KUMAR SHARMA, SMRITI ASMITA	
		OTHER DETAILS OF ADVOCATES: OFFICE(OFFICE.SHRAVANTH@GMAIL.COM)()(PETITIONER) LEGAL(LEGAL@SMRITIASMITA.COM)()(RESPONDENT) LOKESH KUMAR SHARMA(ADVOCATELOKESHSHARMA1974@GMAIL.COM)(9810314245)(PETITIONER) SHRAVANTH SHANKER BHURAM(OFFICE.SHRAVANTH@GMAIL.COM)(9711551199)(PETITIONER) SMRITI ASMITA(SM.ASMITA@GMAIL.COM)(8800795326)(RESPONDENT)		
3	RFA-451/2007	RAJASTHAN STATE GANGANAGAR SUGAR MILLS LTD V/s NATIONAL INDUSTRIAL CORP. LTD. & ANR	M.S.VINAIK	
		OTHER DETAILS OF ADVOCATES:		
4	RFA-49/2010	ANJELINA CLARES RODRICKS V/s SURENDRA PAL	SUMANT BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
5	RFA-222/2010	ROSHAN LAL & ANR V/s ASHOK KUMAR & ORS	RN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
6	RFA-223/2010	LM KHOSLA V/s HIND ARI LINK PVT LTD & ANR	RK MEHTA, RAVINDER SINGH	
		OTHER DETAILS OF ADVOCATES:		
7	RFA-231/2010	MAHENDER SINGH V/s UNION OF INDIA & ORS	GS SHARMA, RAJIV NANDA	
		OTHER DETAILS OF ADVOCATES:		
8	RFA-238/2010	SAHDEV PRASAD V/s PADMA KASHYAP & ORS	AMIT KUMAR, AMIT SHERAWAT	
		OTHER DETAILS OF ADVOCATES:		
9	RFA-239/2010	SAHDEV PRASAD V/s PADMA KASHYAP & ORS	AMIT KUMAR, AMIT SHERAWAT	
		OTHER DETAILS OF ADVOCATES:		
10	CM APPL. 72941/2024 In RFA-455/2010	RAJINDER SINGH V/s DAVENDER KUMAR ALIAS DEV PRAKASH	SANJAY SEHGAL, YOMESH DUTT SHARMA	
		OTHER DETAILS OF ADVOCATES: SANJAY SEHGAL(SSCLAWFIRM@GMAIL.COM)(9873479585)(PETITIONER) KAMAL CHOWDHAY(CHOWDHARYKAMAL@GMAIL.COM)(0)(RESPONDENT) YOMESH DUTT SHARMA(YOMESHSHARMA08@GMAIL.COM)(9718167741)(PETITIONER)		
11	RFA-845/2010	JAGANNATH V/s PREM NATH	RK SAXENA	

		OTHER DETAILS OF ADVOCATES:		
12	RFA-224/2012 CM APPL. 10006/2012 CM APPL. 15069/2012 (CROSS OBJ.) CM APPL. 18841/2025	KARTAR SINGH V/s MANISH BUILD WELL PVT LTD & ANR	BHARDWAJ, SANJAY GOSWAMI, HIMANSHU VATS	
		OTHER DETAILS OF ADVOCATES:		
13	CM APPL. 15996/2025 In RFA-509/2012	GURKAMAL SINGH V/s JATINDER KAUR	G D CHOPRA, MAANISH MOHAN CHOUDHARY, PRADEEP KUMAR & ASSOCIATES, YASHBIR THAKUR & ASSOCIATES, PRADEEP KUMAR, AMIT VERMA	
		OTHER DETAILS OF ADVOCATES: AMIT VERMA(LAWYERAMITVERMA@GMAIL.COM)(9899129781)(RESPONDENT)		
14	RFA-590/2013	SHRI DARSHAN SINGH CHADHA V/s SHRI JASPAL SINGH CHADHA	P S BINDRA, SHIVA HANDA	
		OTHER DETAILS OF ADVOCATES:		
15	RFA-746/2015 CM APPL. 19918/2022	SUNITA & ORS V/s KRISHAN KUMAR MALIK	BRIG M L KHATTER, LAXMAN SINGH SOLANKI, L S SOLANKI	
		OTHER DETAILS OF ADVOCATES: L S SOLANKI(SOLANKI_50@REDIFFMAIL.COM)(9891597843)(PETITIONER) K K MALIK()(9873538283)(RESPONDENT) LAXMAN SINGH SOLANKI(SOLANKI_50@REDIFFMAIL.COM)(9891597843)(PETITIONER)		
16	W.P.(C)-12020/2016 CM APPL. 47423/2016	SOCIETY FOR ALTERNATIVE FUEL AND ENVIRONMENT (SAFE) V/s GOVERNMENT OF NCT OF DELHI & ORS	KAPIL SANKHLA, VIKRAM JIT SAINI, DEEPAK VOHRA	
		OTHER DETAILS OF ADVOCATES:		
17	W.P.(C)-10460/2017 CM APPL. 42733/2017 CM APPL. 6480/2018 WITH W.P.(C) 1759/2018 W.P.(C) 10848/2017	SHALENDER KUMAR NISHAD AND ORS V/s UOI AND ORS	AK TRIPATHI, KRITIKA GUPTA	
		OTHER DETAILS OF ADVOCATES: AK TRIPATHI()(9810154341)(PETITIONER) KRITIKA GUPTA(KRITIKA0504@GMAIL.COM)(8826331177)(RESPONDENT)		
18	W.P.(C)-10848/2017 CM APPL. 44463/2017 CM APPL. 6493/2018	SHRI RAJ KUMAR AND ORS. V/s DELHI URBAN SHELTER IMPROVEMENT BOARD AND ORS.	A. K. TRIPATHI	
		OTHER DETAILS OF ADVOCATES: A. K. TRIPATHI()(9810154341)(PETITIONER)		
19	W.P.(C)-1759/2018 CM APPL. 7271/2018	SH. DILIP KUMAR SINGH AND ANR. V/s THE UNION OF INDIA AND ORS.	A K TRIPATHI	
		OTHER DETAILS OF ADVOCATES: A K TRIPATHI()(9810154341)(PETITIONER)		
20	W.P.(C)-5069/2018 CM APPL. 7572/2024	M/S KQUALITY RESTAURANT & ICE CREAM(1978) CO. V/s NEW DELHI MUNICIPAL COUNCIL	S K GANDHI, RAHUL DUBEY, RAHUL DUBEY	
		OTHER DETAILS OF ADVOCATES: S K GANDHI()(9810122555)(PETITIONER) SUNIL KUMAR GANDHI(MAIL@LEXINDIS.COM)(9810122555)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) RAHUL DUBEY(RAHULDUBEY.17@GMAIL.COM)(9717760551)(PETITIONER)		
21	W.P.(C)-6796/2018	M/S HINDUSTAN PUBLICITY PVT. LTD. V/s EAST DELHI MUNICIPAL CORPORATION	ANUP KUMAR SINHA	
		OTHER DETAILS OF ADVOCATES: ANUP KUMAR SINHA()(9868219662)(PETITIONER)		
22	W.P.(C)-6884/2018 CM APPL. 26113/2018 CM APPL. 23847/2024 CM APPL. 52585/2024 CM APPL. 56148/2024 CM APPL. 15499/2025 WITH W.P.(C) 13095/2018	M/S PEAREY LAL AND SONS (P) LTD., THROUGH MR. O.P. BHANDOLA, SECRETARY V/s NEW DELHI MUNICIPAL COUNCIL AND ANR.	AMITABH MARWAH, ASHOK SARAN, ABHINAV SINGH RAGHUVANSHI	
		OTHER DETAILS OF ADVOCATES: AMITABH MARWAH()(9911116071)(PETITIONER) ASHOM SARAN(ASHOKSARAN126@YAHOO.COM)(9212069943)(PETITIONER) NEW DELHI MUNICIPAL COUNCIL (CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) S.RAGHUVANSHI(OFFICE.LEGALINTELLIGENCE@GMAIL.COM)()(PETITIONER) NEW DELHI MUNICIPAL COUNCIL AND ANR.(DIRECTOR.TAX@NDMC.GOV.IN, DIRECTOR.HT@NDMC.GOV.IN, LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT)		
23	W.P.(C)-13095/2018(Disposed off case) CM APPL. 52961/2018 CM APPL. 6779/2019	RAGHUNANDAN SARAN ASHOK SARAN (HUF) V/s NEW DELHI MUNICIPAL COUNCIL	SHOBHANA TAKIAR & ASSOCIATES, VIDUR BHATIA, PURNIMA JAIN	

		OTHER DETAILS OF ADVOCATES: VIDUR BHATIA()(9717741983)(PETITIONER) SHOBHANA TAKIAR & ASSOCIATES()(9958105455)(PETITIONER) PURNIMA JAIN(ADVPURNIMAJAIN@GMAIL.COM)(9873211671)(RESPONDENT)		
24	CM APPL. 12994/2025 In W.P.(C)-2051/2020	SMT. KANCHAN MALIK V/s SHRI VINAY SHARMA AND ANR.	AMIT NAYYAR, INDER SINGH DAHIYA	
		OTHER DETAILS OF ADVOCATES: AMIT NAYYAR()(9891155234)(PETITIONER) DHANANJAY ADKAR(ADVADKAR@GMAIL.COM)(0)(PETITIONER) I S DAHIYA AND ANIL KUMAR(ISDAHIYA.ATTORNEY@GMAIL.COM)(9810925303)(RESPONDENT)		
25	W.P.(C)-7123/2020 CM APPL. 24189/2020 CM APPL. 43286/2021	APEX CHAMBER OF COMMERCE AND INDUSTRY OF NCT OF DELHI V/s SOUTH DELHI MUNICIPAL CORPORATION & ANR.	VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON(VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) VIVEKTANDON(TANDONADVOCATES@GMAIL.COM)(9810177733)(PETITIONER) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) VIVEK KUMAR TANDON(VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)()(RESPONDENT) TARA(TARA@NARULAANDASSOCIATES.COM)()(RESPONDENT)		
26	W.P.(C)-8860/2020 CM APPL. 28487/2020	MANISH UPPAL V/s NEW DELHI MUNICIPAL COUNCIL & ANR.	LOKESH BHARDWAJ, LOKESH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: LOKESH BHARDWAJ(LOKESHBHARDWAJ@LIVE.IN)(9971576388)(PETITIONER) LOKESHBHARDWAJ(LOKESHBHARDWAJ@LIVE.IN)(7701902515)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) HASHANK BAJPAI(ADVOCATESHASHANKBAJPAI@GMAIL.COM)(9891060955)(RESPONDENT)		
27	W.P.(C)-19/2021 CM APPL. 58/2021 CM APPL. 39846/2021 CM APPL. 22321/2024	NIMISH ARORA & ANR. V/s SOUTH DELHI MUNICIPAL CORPORATION	SARVAPRIYA MAKAR, SARVAPRIYA MAKKAR, SIDDHANT NATH, ANANT NIGAM	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: SARVAPRIYA MAKKAR(SARVAPRIYA.MAKKAR@OUTLOOK.COM)(8861504977)(PETITIONER) SIDDHNRTN NATH(SIDDHANTADV.NATH@GMAIL.COM)(9910970397)(PETITIONER) SARVAPRIYA(SARVAPRIYA.MAKKAR@OUTLOOK.COM)()(PETITIONER) SIDDHANT NATH(SIDDHANTADV.NATH@GMAIL.COM)(9910970397)(RESPONDENT) SARVAPRIYA(SARVAPRIYA.MAKKAR@OUTLOOK.COM)()(RESPONDENT) HARSH SETHI(HARSHSETHI@VHSLEGAL.COM)()(PETITIONER) SANTOSH KUMAR TRIPATHI, SIDDHANT(STANDINGCOUNSELGNCTD@GMAIL.COM, SIDDHANTADV.NATH@GMAIL.COM)(9868250806)(RESPONDENT) SIDDHANT NATH(SIDDHANTADV.NATH@GMAIL.COM)(9910870397)(RESPONDENT)		
28	W.P.(C)-3818/2022 CM APPL. 11312/2022	MIRZA RIYAZ BEG V/s NORTH DELHI MUNICIPAL CORPORATION & ORS.	RAJEEV SAXENA, VIPIN KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJEEV SAXENA AND MANYA SAXENA(SAXSONSLAWCO@GMAIL.COM)(9810811180)(PETITIONER) NACHI SINGH(NACHISINGH@REDIFFMAIL.COM)(9891320706)(RESPONDENT) NDMC(CLO-NDMC@MCD.NIC.IN)(9212504099)(RESPONDENT) MITTAL SOLICITOR(MITTALSOLICITOR@GMAIL.COM)(9891180590)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VIPIN KUMAR(COUNSEL.VIPIN@GMAIL.COM)(9811090602)(RESPONDENT) VIPIN KUMAR(COUNSEL.VIPIN@GMAIL.COM)(9811090602)(RESPONDENT)		
29	W.P.(C)-10913/2022 CM APPL. 31809/2022 WITH W.P.(C) 13166/2022	KANTA AGGARWAL V/s DELHI JAL BOARD & ORS.	SACHIN JAIN, PARUL SACHDEVA	
		OTHER DETAILS OF ADVOCATES: SACHIN JAIN (SACHINJAIN@LAWYER.COM)(9818544445)(PETITIONER) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)()(RESPONDENT) PARUL SACHDEVA(PARUL13SACHDEVA@GMAIL.COM)(9650840477)(PETITIONER)		
30	W.P.(C)-13166/2022 CM APPL. 39873/2022	KAVITA GUPTA V/s DELHI JAL BOARD THROUGH ITS CEO & ORS.	AVADHESH KUMAR	
		OTHER DETAILS OF ADVOCATES:		

		GARIMA GUPTA(GARIMAGUPTAADVOCATE@GMAIL.COM)(8851562300)(PETITIONER) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)()(RESPONDENT)		
31	W.P.(C)-9257/2024 CM APPL. 37925/2024	M/S KAPOOR BROTHERS THROUGH ITS PROP AJAY KAPOOR V/s COMMISSIONER MCD MUNICIPAL CORPORATION OF DELHI & ORS.	SANJAY MISHRA	
		OTHER DETAILS OF ADVOCATES: SANJAY MISHRA AND SANTOSH TIWARI AND STUTI MISHRA(SANJAYMISHRACS@GMAIL.COM)(9810135522)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
32	W.P.(C)-10877/2024	IMRAN MALIK V/s MCD AND ORS	NASIMUDDIN, SANJAY KUMAR KHANNA, SHAMSUDDIN ANSARI	
		OTHER DETAILS OF ADVOCATES: NASIMUDDIN()(9312536242)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) PRATEEK (PRATEEK@PKCCHAMBERS.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANJAY KUMAR KHANNA(ADVKHANNA2002@GMAIL.COM)(9899305640)(PETITIONER) SHAMSUDDIN ANSARI(SDANSARI1950@GMAIL.COM)(9810036438)(PETITIONER)		
33	W.P.(C)-11341/2024	SANJAY GOYAL V/s MUNICIPAL CORPORATION OF DELHI AND ANR	BABU LAL GUPTA	
		OTHER DETAILS OF ADVOCATES: B L GUPTA(BLGUPTA282@GMAIL.COM)(9312049415)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
34	W.P.(C)-11944/2024 CM APPL. 57568/2024	SARTHAK MARWAHA & ORS. V/s THE GOVT. OF NCT OF DELHI & ORS.	LOHIT GANGULY, DHURUV GAUTAM, DHURUV GAUTAM	
		OTHER DETAILS OF ADVOCATES: LOHIT GANGULY(ANANDEX@GMAIL.COM)(9868255810)(PETITIONER) SARTHAK MARWAH(AJAY.MARWAHA25@GMAIL.COM)(8700230071)(PETITIONER) AJAY MARWAHA(AJAY.MARWAHA25@GMAIL.COM)(8700230071)(PETITIONER) LOHIT GANGULY(ANANDEX@GMAIL.COM)(9868255810)(PETITIONER) GOVERNMENT OF NCT OF DELHI, PINEVIEW TECHNOLOGY PVT. LTD(CSDELHI@NIC.IN, PINEVIEWTECHNOLOGY@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) SARTHAK MARWAH(AJAY.MARWAHA25@GMAIL.COM)(8700230071)(RESPONDENT) GOVERNMENT OF NCT OF DELHI, PINEVIEW TECHNOLOGY PVT. LTD(CSDELHI@NIC.IN, PINEVIEWTECHNOLOGY@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) DHURUV GAUTAM(DHURUV@DHURUVGAUTAM.IN)(9999818999)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DHURUV GAUTAM(DHURUV@DHURUVGAUTAM.IN)(9999818999)(RESPONDENT)		
35	W.P.(C)-13822/2024 CM APPL. 57905/2024	VIPIN CHHOKRA & ORS. V/s DELHI DEVELOPMENT AUTHORITY & ORS.	KAUSHAL KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: INDRESH (INDRESHUPDASSOCIATES@GMAIL.COM)(8010041010)(PETITIONER) SANTOSH KUMAR TRIPATHI, DDA, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT)		
36	W.P.(C)-15692/2024 CM APPL. 67837/2024 CM APPL. 70135/2024	MS. MANJU GULIA V/s MUNICIPAL CORPORATION OF DELHI, THROUGH ITS COMMISSIONER & ORS.	TRILOK NATH SAXENA, SHIV SHANKAR PARASHAR	
		OTHER DETAILS OF ADVOCATES: TRILOK NATH SAXENA(TNSAXENAADV@GMAIL.COM, SKGUPTALAWYER@GMAIL.COM)(9810571840)(PETITIONER) SANTOSH KUMAR TRIPATHI, DDA, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) MR. IMRAN()(9069259786)(RESPONDENT) SHIV SHANKAR PARASHAR(PARASSHIV62@GMAIL.COM)(9958085427)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) TNSAXENA(TNSAXENAADV@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC.DDA@ORG.IN)(0)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) TN SAXEN ADVOCATE(TNSAXENAADV@GMAIL.COM)(0)(PETITIONER)		

		MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) RUDRA VIKRAM SINGH()(9958085427)(RESPONDENT) DR. RAHUL CHHOKER(CLOMCDHQ@GMAIL.COM, DDACHAMBERHC@DA.ORG.IN, STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
37	W.P.(C)-16220/2024(Disposed off case)	SUNIL KUMAR V/s MUNICIPAL CORPORATION OF DELHI & ORS.	SUNIL PRASAD	
		OTHER DETAILS OF ADVOCATES: SUNIL PRASAD(ALAMPARVEZ8855@GMAIL.COM)(9625719869)(PETITIONER) SANTOSH KUMAR TRIPATHI, DDA, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
38	W.P.(C)-17982/2024	SMT.SHOBHNA SONKAR V/s MUNICIPAL CORPORATION OF DELHI	VINOD KUMAR KHANNA	
		OTHER DETAILS OF ADVOCATES: VINOD KHANNA(VINODKHANNA_24@REDIFFMAIL.COM)(9891081919)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
39	W.P.(C)-2190/2025 CM APPL. 10342/2025	FAITH ACADEMY V/s MUNICIPAL CORPORATION OF DELHI & ORS.	M QAYAM-UD-DIN, VATSALA CHAUHAN	
		OTHER DETAILS OF ADVOCATES: M.QAYAM-UD-DIN(ADVOCATEQAYAMSAAB@GMAIL.COM)(9811030056)(PETITIONER) SANTOSH KUMAR TRIPATHI, DDA, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) VERMA TRAVEL, DDA, UNION OF INDIA(VERMATRAVEL1@GMAIL.COM, DDACHAMBERHC@YAHOO.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) VATSALA CHAUHAN(VATSALACHAUHAN97@GMAIL.COM)(9873365154)(RESPONDENT)		
40	W.P.(C)-2952/2025 CM APPL. 14000/2025	DAVINDER PAL SINGH V/s DELHI JAL BOARD & ORS.	RAGHAV NARAYAN	
		OTHER DETAILS OF ADVOCATES: RAGHAV NARAYAN AND PALLAVI DUBEY(PROFIXLEGAL@GMAIL.COM, RAGHAVNARAYAN1993@GMAIL.COM)(8860662882)(PETITIONER) DHC PROSECUTIONED, SANGEETA BHARTI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, SANGEETABHARTI@GMAIL.COM)(0)(RESPONDENT) NAMITA ROY(NAMITARROY11@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
END OF THE BOARD MATTERS				
41	RFA-479/2012 CM APPL. 24093/2017 WITH RFA 480/2012	URMILA V/s SHANTI DEVI	RL BHAGAT, RAVINDRA NARAYAN	
		OTHER DETAILS OF ADVOCATES:		
42	RFA-480/2012	MEENA @KAVITA V/s PHOOL SINGH	RL BHAGAT, SURESH SHARMA, PRERANA	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 21
HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

CLICK HERE TO JOIN VC

https://virtualcourtdhc.webex.com/meet/virtualcourtdhc3

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

dhcanilkumar@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	W.P.(C)-2773/2024 CM APPL. 11337/2024	S.K. RUNGTA V/s DDA	PRASHANT SINGH	
		OTHER DETAILS OF ADVOCATES: PRITITI RUNGTA AND SUMIT PARGAL AND PRASHANT SINGH(PRASHANTSINGH721@GMAIL.COM)(9810170243)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
TOP OF THE BOARD				
2	W.P.(C)-7892/2013 CM APPL. 16741/2013 CM APPL. 11624/2015	INTERNATIONAL INDUSTRIAL GASES LTD V/s DELHI DEVELOPMENT AUTHORITY & ORS	RAMESH C KAINTHOLA, ANIL GROVER & ASSOCIATES, ANIL GROVER, NILOY DASGUPTA, CHAND CHOPRA	
		OTHER DETAILS OF ADVOCATES: NILOY DASGUPTA(NILOYDASGUPTA@GMAIL.COM)(9810477627)(RESPONDENT) CHAND CHOPRA(CHAND@CHANDCHOPRA.COM)(9915907494)(RESPONDENT)		
3	W.P.(C)-3790/2014 CM APPL. 7640/2014 CM APPL. 42345/2017	SUSHMA DILWALI V/s DELHI DEVELOPMENT AUTHORITY	AJAY DIGPAUL & ASSOCIATES, SHRUTI GOEL	
		OTHER DETAILS OF ADVOCATES: SHRUTI GOEL(ADVOCATESHRUTIGOEL1932@GMAIL.COM)(9773646572)(PETITIONER)		
4	W.P.(C)-4697/2015	JAI KISHAN NARANG V/s DELHI DEVELOPMENT AUTHORITY	K GIREESH KUMAR	
		OTHER DETAILS OF ADVOCATES:		
5	W.P.(C)-6518/2016 CM APPL. 26670/2016	YASHPAL MONGIA V/s DDA	RK SAINI	
		OTHER DETAILS OF ADVOCATES:		
6	W.P.(C)-3024/2020 CM APPL. 10536/2020	RAJEEV SURI V/s UNION OF INDIA & ORS.	VINISHMA KAUL, SHIV KUMAR SURI, SHIKHIL SURI, SHIKHIL SHIV SURI, MADHU SURI	
		OTHER DETAILS OF ADVOCATES: VINISHMA KAUL(VINISHMAKAUL@YAHOO.CO.IN)(9810370732)(PETITIONER) AJAY VERMA (AVERMADELHI@GMAIL.COM)(9811032001)(RESPONDENT) MOHAMMAD MUQEEM (MOHAMMADMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) KIRTI MAN SINGH (KIRTIMANSINGH@GMAIL.COM)(981170872)(RESPONDENT) VINISHMA KAUL, SHIV KUMAR SURI, SHIKHIL SURI(VINISHMAKAUL@YAHOO.CO.IN)(9810370732)(RESPONDENT) SHIKHIL SHIV SURI(SSURI@SURIANDSURI.NET)(9619690406)(PETITIONER) MADHU SURI(OFFICE@SURIANDSURI.NET)(8800762742)(PETITIONER)		
7	W.P.(C)-14762/2022	F BLOCK GANDHI VIHAR RESIDENT WELFARE ASSOCIATION V/s DDA & ORS.	AAKASH PATHAK, ASHIM VACHHER, SUNIL GOYAL	
		OTHER DETAILS OF ADVOCATES: AAKASH PATHAK(AAKASHPATHAK985@GMAIL.COM)(9971724716)(PETITIONER) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM){}(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) ASHIM VACHHER(ASHIMVACHHER@VACHHERASSOCIATES.COM)(9811023217)(PETITIONER) SUNIL GOYAL(GOYALANDCO86@GMAIL.COM)(9811056767)(RESPONDENT)		

8	W.P.(C)-2941/2023	HEMANT JINDAL V/s BANK OF BARODA & ANR.	PRITHU GARG, ARUN AGGARWAL	
		OTHER DETAILS OF ADVOCATES: GNS LEGAL LLP(PRITHU@GNSLEGAL.IN, OFFICE@GNSLEGAL.IN)(9654302639)(PETITIONER) POONAM(POONAM.NAYAK@TRANSUNION.COM)()(RESPONDENT) VARUN(ADVARUN36@GMAIL.COM)()(RESPONDENT) ARUN AGGARWAL(ADVARUN36@GMAIL.COM)(9811087995)(RESPONDENT)		
9	W.P.(C)-233/2024 CM APPL. 1056/2024 CM APPL. 1057/2024 CM APPL. 56596/2024 CM APPL. 17127/2025	SUSHIL KUMAR JAIN V/s DELHI DEVELOPMENT AUTHORITY	SAHIL KHURANA, ARUN KHATRI	
		OTHER DETAILS OF ADVOCATES: SAHIL KHURANA(SAHILKHURANA.ADVOCATE@GMAIL.COM)(9205014021)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
10	W.P.(C)-879/2024 CM APPL. 17033/2024	AMIT KUMAR JAIN V/s ORIENTAL INSURANCE COMPANY LIMITED	NEERAJ DUBEY, ABHISHEK NANDA	
		OTHER DETAILS OF ADVOCATES: NEERAJ DUBEY(ADVOCATENEERAJDUBEY@GMAIL.COM)(9811411696)(PETITIONER) PRADEEP GAUR(PRADEEPGAUR1@REDIFFMAIL.COM)()(RESPONDENT) NEERAJ(ADVOCATENEERAJDUBEY@GMAIL.COM)(9811411696)(PETITIONER) PRADEEP GAUR(PRADEEPGAUR1@REDIFFMAIL.COM)()(RESPONDENT) ABHISHEK NANDA(ABHISHEKNANDA_LAWYER@YAHOO.CO.IN)(9971613570)(RESPONDENT)		
11	W.P.(C)-3738/2025 CM APPL. 17409/2025	DR SURYALOK ANGADI V/s ALL INDIA INSTITUTE OF MEDICAL SCIENCES & ANR.	DEEPAK JAIN	
		OTHER DETAILS OF ADVOCATES: DEEPAK JAIN(DEEPAKJAINLAW@GMAIL.COM)(9871471678)(PETITIONER) AIIMS, PGIMER(REGISTAR@AIIMS.GOV.IN, PGIMER_CHD@NIC.IN, PGIMER@CHD.NIC.IN)(0)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
12	W.P.(C)-3969/2025	ANSARI ABDULLAH & ORS. V/s AIIMS NEW DELHI & ANR.	ADITYA NEMA	
		OTHER DETAILS OF ADVOCATES: TANVI DUBEY(TANVIDUBEYADVOCATE@GMAIL.COM)(8989438227)(PETITIONER) VSR KRISHNA, AIIMS, UNION OF INDIA(VSRKRISHNA.ER40@GMAIL.COM, DIRECTOR@AIIMS.GOV.IN, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		
FOR ADMISSION				
13	W.P.(C)-4208/2006 CM APPL. 36690/2022 CM APPL. 3207/2025 CM APPL. 3208/2025	SHAKUNTALA SHARMA V/s D.D.A.	MR.R.K.SAINI, ANKIT SINGH, RAJESH PATHAK, ANIL SAPRA, ANURAG PRATAP, AMRIT KAUR OBEROI, SHAHANAFARAH	
		OTHER DETAILS OF ADVOCATES: ANKIT SINGH(ADVOCATE.ANKIT92@GMAIL.COM)(8989004412)(PETITIONER) SH. VED PRAKASH SHARMA(505CHAMBER@GMAIL.COM)(9811551525)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@GMAIL.COM)(8960896896)(RESPONDENT) ANKIT SINGH SINSINWAR(ADVOCATE.ANKIT92@GMAIL.COM)(8989004412)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT)		
14	CM APPL. 17722/2025 In W.P.(C)-12305/2019	NAYA SAMAJ PARENTS ASSOCIATION THROUGH ITS PRESIDENT V/s APEEJAY SCHOOL SHEIKH SARAI AND ANR.	KHAGESH B. JHA, SHIKHA SHARMA, RAVI KANT YADAV	Listing Remarks: AT 04:00 PM
		OTHER DETAILS OF ADVOCATES: KHAGESH B. JHA()(8826456565)(PETITIONER) RAVI KANT YADAV(ADVOCATERAVIKANTYADAV@GMAIL.COM)(9873472620)(RESPONDENT)		
15	W.P.(C)-11541/2024 CM APPL. 47863/2024	HEAVENT SUDHIR MALHOTRA & ANR. V/s STATE BANK OF INDIA & ANR.	ABHISHEK ANAND	
		OTHER DETAILS OF ADVOCATES: LAW OFFICES OF A ANAND(ABHISHEK.ANAND@ANANDLAW.COM)(8800343000)(PETITIONER) RAJIV(RAJIV@RPKAPUR.COM, POONAM.NAYAK@RANSUNION.COM)(0)(RESPONDENT)		
16	W.P.(C)-13872/2024 CM APPL. 58066/2024 CM APPL. 68515/2024 CM APPL. 75649/2024	JYOTI KARKI V/s THE UNIVERSITY OF DELHI AND ORS.	AMARJEET KUMAR SINGH, HARDIK RUPAL, OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: AMARJEET KUMAR SINGH(ADV.AKSINGH.CLC@GMAIL.COM)(8382827307)(PETITIONER) RUPAL MOHINDER, AKURUP, LEGAL BUREAU UGC(RUPALMOHINDER@GMAIL.COM, OFFICE@AKURUP.COM, LEGALBUREAUUGC@GMAIL.COM)(0)(RESPONDENT)		

		UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) AMARJEET KUMAR SINGH(ADV.AKSINGH.CLC@GMAIL.COM)(8382827307)(PETITIONER) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT) DU PROCTOR(PROCTOR@DU.AC.IN)(0)(RESPONDENT) MOHINDER J S RUPAL(RUPL)(9811151216)(RESPONDENT) A K SINGH(ADV.AKSINGH.CLC@GMAIL.COM, ADV.AKSINGH.CLC@GMAIL.COM)(0)(RESPONDENT) OM PRAKASH(OUMLAWASSOCIATES@GMAIL.COM)(9818199103)(RESPONDENT)		
17	W.P.(C)-623/2025 CM APPL. 2860/2025	GAURAV KUMAR SINGH V/s DELHI DEVELOPMENT AUTHORITY THROUGH DIRECTOR / ASSITANT DIRECTOR, LAND SALES BRANCH (RESIDENTIAL)	VIBHOR GARG	
		OTHER DETAILS OF ADVOCATES: ADITYA BHARDWAJ, DIKSHA(ADITYABHARDWAJ.CO@GMAIL.COM, DIKSHA@BAVLEGAL.IN)(9999919312)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN, DDA-WEB@DDA.GOV.IN)(0)(RESPONDENT)		
18	W.P.(C)-1356/2025 CM APPL. 6581/2025	RICHA KUMAR V/s BANK MANAGER BRANCH MANAGER SOUTH INDIAN BANK LIMITED & ANR.	SANTOSH KUMAR, UMAKANT KATARIA	
		OTHER DETAILS OF ADVOCATES: PRATAP & ASSOCIATES(GAYATRISANTOSHPRATAP@GMAIL.COM)(9810917403)(PETITIONER) VIBORI CHAIN, UNION OF INDIA(VIBORICHAIN@YAHOO.CO.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) UMAKANT KATARIA(LEXSOLUTIO35@GMAIL.COM)(9910111711)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
19	CONT.CAS(C)-101/2022 WITH W.P.(C) 9183/2021	LEE INFRATECH PVT LTD V/s MR ANURAG JAIN	DIGVIJAY RAI	
		OTHER DETAILS OF ADVOCATES: VC(VCDDA@DDA.ORG.IN)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
20	W.P.(C)-9183/2021 CM APPL. 28595/2021 CM APPL. 65196/2023 CM APPL. 13669/2024	M/S LEE INFRATECH PVT LTD V/s DELHI DEVELOPMENT AUTHORITY	DIGVIJAY RAI, DIGVIJAY RAI, SAMEER DEWAN	
		OTHER DETAILS OF ADVOCATES: DIGVIJAY RAI(DIGVIJAYRAI@REDIFFMAIL.COM)(9873103599)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) SAMEER DEWAN()(9810134864)(PETITIONER) ASHWANI DEWAN(ASHWANIDEWAN@GMAIL.COM)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) ARJUN PANT(PANT_ARJUN@REDIFFMAIL.COM)()(RESPONDENT) DIGVIJAY RAI(DIGVIJAYRAI@REDIFFMAIL.COM)(9837103599)(PETITIONER) SAMEER DEWAN, AKSHITA GOYAL(SAMEERDEWAN123@REDIFFMAIL.COM, AKSHITAGOYAL.ADV16@GMAIL.COM)()(RESPONDENT)		
21	W.P.(C)-1234/2008 WITH W.P.(C) 7790/2014	GULSHAN KUMAR V/s D.D.A.	MR.RAJAT ANEJA, SANGEETA CHANDRA, RAKESH MITTAL	
		OTHER DETAILS OF ADVOCATES:		
22	W.P.(C)-7790/2014 CM APPL. 18339/2014	MANMOHAN SINGH V/s DELHI DEVELOPMENT AUTHORITY	C.P. WIG, BALJIT SINGH DHIR	
		OTHER DETAILS OF ADVOCATES:		
23	W.P.(C)-3682/2015 WITH W.P.(C) 7296/2015	AWAM EDUCATIONAL AND DEVELOPMENT SOCIETY V/s MINISTRY OF H.R.D. & ANR.	SANOBA ALI QURESHI, MANOJ GARG	
		OTHER DETAILS OF ADVOCATES: MANOJ GARG(GARGMANOJ1992@GMAIL.COM)(7838164331)(PETITIONER)		
24	W.P.(C)-7296/2015 CM APPL. 13404/2015	AWAM EDUCATIONAL AND DEVELOPMENT SOCIETY V/s MINISTRY OF H.R.D & ANR	SANOBAR ALI QURESHI	
		OTHER DETAILS OF ADVOCATES:		
25	W.P.(C)-4986/2015	THE SHANTI MEMORIAL SOCIETY V/s UNION OF INDIA & ORS	SIDDHARTHA DAVE, NANDITA RAO, ROOH-E-HINA DUA, ASTHA NIGAM	
		OTHER DETAILS OF ADVOCATES: ROOH-E-HINA DUA(MFORMALLICK@GMAIL.COM)(8130315533)(PETITIONER) ASTHA NIGAM(V.GAHLLOT@LUTHRA.COM)(9873280398)(PETITIONER)		
26	CM APPL. 32472/2022 In W.P.(C)-6655/2015	BRIG RAJINDER SINGH V/s DELHI DEVELOPMENT AUTHORITY AND ORS.	R.K. SAINI, R. K. SAINI, PAWAN MATHUR, CHAND CHOPRA	
		OTHER DETAILS OF ADVOCATES: R K SAINI AND SUNIL BENIWAL()(9310255162)(PETITIONER)		

		R K SAINI AND SUNIL BENIWAL(RKSAINI6458@GMAIL.COM)(9310255162)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) CHAND CHOPRA(CHAND@CHANDCHOPRA.COM)(9915907494)(RESPONDENT)		
27	W.P.(C)-8605/2015	LOVELY KUMAR V/s DELHI DEVELOPMENT AUTHORITY	KAPIL LALWANI	
		OTHER DETAILS OF ADVOCATES:		
28	W.P.(C)-3728/2016 CM APPL. 27812/2018 CM APPL. 45822/2024	MUKHTIYAR SINGH & ANR V/s GOVT. OF NCT OF DELHI & ORS	RAMESH RAY & ASHISHTANWAR, KAIZEN LEX, MAYANK YADAV, J P SINGH, KAIZEN LEX ADVISORS, MAYANK GROVER, JYOTI BABBAR	
		OTHER DETAILS OF ADVOCATES: KAIZEN LEX()(9999578623)(PETITIONER) MAYANK GROVER(MAYANK297@GMAIL.COM)(9810579180)(PETITIONER) JYOTI BABBAR(BABBAR.JYOTI94@GMAIL.COM)(9953272525)(PETITIONER)		
29	W.P.(C)-5001/2017	SAROJ GUPTA V/s DELHI DEVELOPMENT AUTHORITY	PRATIBHA SINHA	
		OTHER DETAILS OF ADVOCATES:		
30	W.P.(C)-7086/2017 CM APPL. 29469/2017 CM APPL. 43486/2017	CAPITAL LAND BUILDERS PVT. LTD. V/s DELHI DEVELOPMENT AUTHORITY AND ORS	B. TRIPATHY, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
31	W.P.(C)-7171/2017 CM APPL. 29743/2017	TOWER HEIGHTS RESIDENTS WELFARE ASSOCIATION V/s DELHI DEVELOPMENT AUTHORITY & ORS	FANISH K. JAIN	
		OTHER DETAILS OF ADVOCATES:		
32	W.P.(C)-9381/2017 CM APPL. 38230/2017 WITH W.P.(C) 10029/2017 W.P.(C) 9385/2017	MS. UPMA GARG V/s SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR.	PUNEET AGRAWAL	
		OTHER DETAILS OF ADVOCATES:		
33	W.P.(C)-10029/2017	DEEPACHAND AND ORS. V/s RECOVERY OFFICER, SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR.	ATUL SHRAMA	
		OTHER DETAILS OF ADVOCATES:		
34	W.P.(C)-9385/2017 CM APPL. 38241/2017	MS. RASHMI GARG V/s SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR.	PUNEET AGARWAL	
		OTHER DETAILS OF ADVOCATES:		
35	W.P.(C)-10409/2017	PRATAP NARAIN SINGH V/s DELHI DEVELOPMENT AUTHORITY	DILIP SINGH, ASHIM VACHHER	
		OTHER DETAILS OF ADVOCATES: ASHIM VACHHER(ASHIMVACHHER@VACHHERASSOCIATES.COM)(9811023217)(PETITIONER)		
36	W.P.(C)-11545/2017 CM APPL. 47038/2017	SH. DEVENDER DUTT SHARMA AND ORS V/s UNION OF INDIA AND ORS	PRAKASH KHANDELWAL, VRINDA KAPOOR	
		OTHER DETAILS OF ADVOCATES: VRINDA KAPOOR(VRINDA@ACELEGAL.IN)(9899029387)(RESPONDENT)		
37	W.P.(C)-3396/2018 CM APPL. 13430/2018 CM APPL. 32462/2018 CM APPL. 39886/2018	SMT. KRISHNA CHAWLA V/s THE LT. GOVERNOR OF DELHI AND ORS.	K SUNIL, VIVYA NAGPAL, PRAGNYA ROUTRAY	
		OTHER DETAILS OF ADVOCATES: K SUNIL()(9810078793)(PETITIONER) K SUNIL()(9810078793)(PETITIONER) VIVYA NAGPAL()(9891360105)(RESPONDENT) PRAGNYA ROUTRAY(PRAGNYAROUTROY@YAHOO.COM)(9818551955)(PETITIONER)		
38	W.P.(C)-8702/2018 CM APPL. 33422/2018	UMED SINGH RANA V/s DELHI DEVELOPMENT AUTHORITY AND ANR.	L K SINGH	
		OTHER DETAILS OF ADVOCATES: L K SINGH()(9811202824)(PETITIONER)		
39	W.P.(C)-13392/2018 CM APPL. 52162/2018	SHANKAR PASWAN AND ANR. V/s GOVT. OF NCT AND ORS.	PRINCE AND SACHIN SAINI	
		OTHER DETAILS OF ADVOCATES: PRINCE AND SACHIN SAINI()(9310109110)(PETITIONER)		

40	W.P.(C)-3222/2019 CM APPL. 14836/2019	SHRI SURESH KUMAR JAWA V/s DELHI DEVELOPMENT AUTHORITY AND ORS.	SURESH KUMAR JAWA, NITIN MISHRA, DHRUV TAMTA	
		OTHER DETAILS OF ADVOCATES: SURESH KUMAR JAWA()(9811370962)(PETITIONER) NITIN MISHRA(ADVOCATENITIN@GMAIL.COM)(9810070377)(RESPONDENT) DHRUV TAMTA(DHRUVTAMTA@GMAIL.COM)(9899989917)(PETITIONER)		
41	W.P.(C)-4734/2019 CM APPL. 21062/2019	DEVARAKONDA SUBRAHMANYAM AND ORS. V/s GOVERNMENT OF NCT OF DELHI AND ORS.	SANJAI KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: SANJAI KUMAR PATHAK()(9958999737)(PETITIONER)		
42	W.P.(C)-1305/2020 CM APPL. 4530/2020	MANJEET KAUR AND ORS. V/s DELHI DEVELOPMENT AUTHORITY	R K BURMAN, PRIYANKA KAKKAR, NISHANT GAUTAM	
		OTHER DETAILS OF ADVOCATES: R K BURMAN()(9350520408)(PETITIONER) PRIYANKA KAKKAR(PKLAW.ADV@GMAIL.COM)(9810169967)(PETITIONER) NISHANT GAUTAM(NISHANTGAUTAM@TRIUMPHLEGAL.CO.IN)(8826148996)(PETITIONER)		
43	W.P.(C)-7185/2020 CM APPL. 24296/2020	TARUNA METALS PRIVATE LIMITED V/s STATE BANK OF INDIA	DEEPAK ANAND, R P VATS	
		OTHER DETAILS OF ADVOCATES: DEEPAK ANAND, HEMLATA RAWAT AND AAYUSHMAAN VATSYAYANA(DANANDADV@GMAIL.COM)(9910039942)(PETITIONER) DEEPAK ANAND(DANANDADV@GMAIL.COM)(9910039942)(PETITIONER) DEEPAK ANAND, HEMLATA RAWAT, AAYSHMAAN VATSYAYANA(DANADADV@GMAIL.COM)(9910039942)(PETITIONER) RAJIV P K LAW(RAJIVRPKLAW@YMAIL.COM)(9710162420)(RESPONDENT) STATE BANK OF INDIA(SBI.09316@SBI.CO.IN)(22122018)(RESPONDENT) RAJIV R P K LAW(RAJIVRPKLAW@YMAIL.COM)(9710162420)(RESPONDENT) R P VATS(MAIL@VGCLAWFIRM.COM)(9810062048)(RESPONDENT) R P VATS(MAIL@VGCLAWFIRM.COM)(9810062048)(RESPONDENT)		
44	W.P.(C)-9305/2021 CM APPL. 28926/2021	NAMITA GOEL V/s DELHI DEVELOPMENT AUTHORITY	SANJAY AGGARWAL, SANJAY AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SANJAY AGGARWAL(AGGARWAL.SANJAY1974@GMAIL.COM)(9871369954)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT)		
45	W.P.(C)-13735/2021 CM APPL. 43399/2021	DELHI URBAN SHELTER IMPROVEMENT BOARD V/s BANK OF BARODA AND ORS	PARVINDER CHAUHAN	
		OTHER DETAILS OF ADVOCATES: PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868102274)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(GROVERADVOCATE@GMAIL.COM)()(RESPONDENT) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT) BANK OF BARODA(ROUT.SANTOSHK@GMAIL.COM)()(RESPONDENT)		
46	W.P.(C)-797/2022 CM APPL. 2236/2022	DR M P AGARWAL & ORS. V/s BANK OF BARODA & ANR.	DHIR AND DHIR ASSOCIATES, ARUN AGGARWAL, JAYASHREE SHUKLA DASGUPTA	
		OTHER DETAILS OF ADVOCATES: SAMDEL(SAMDEL@BANKOFBARODA.COM)()(RESPONDENT) RBABUMR(RBABUMR@GMAIL.COM)()(RESPONDENT) ARUN(ADVARUN36@GMAIL.COM)()(RESPONDENT) ARUN AGGARWAL(ADVARUN36@GMAIL.COM)(9811087995)(PETITIONER) JAYASHREE SHUKLA DASGUPTA(JAYASHREE@JSDCHAMBERS.COM)(9811830704)(PETITIONER)		
47	W.P.(C)-9058/2022	YOGENDER NATH BHARDWAJ & ORS. V/s BOMBAY STOCK EXCHANGE & ORS.	ANUNAYA MEHTA, SONALI JAITLEY, HITESH SACHAR, VARUNA BHANRALE	
		OTHER DETAILS OF ADVOCATES: ANUNAYA MEHTA(ANUNAYA.MEHTA@GMAIL.COM)(9899834055)(PETITIONER) BSE INDIA(CORP.COMM@BSEINDIA.COM, SEBI@SEBI.GOV.IN, NSEISCDL@NSE.CO.IN)()(RESPONDENT) SONALI JAITLEY(FILINGSTATUS@JAITLEYANDBAKHSHI.COM)(9870478400)(RESPONDENT) HITESH SACHAR(CANPISCE@GMAIL.COM)(9891966005)(RESPONDENT) VARUNA BHANRALE(MANISH.KAMTI75@GMAIL.COM)(9650014197)(RESPONDENT)		
48	W.P.(C)-10866/2022 CM APPL. 32238/2022 CM APPL. 25764/2024 CM APPL. 15337/2025	M/S S.K. CUTTING TOOLS V/s SMALL INDUSTRIAL DEVELOPMENT BANK OF INDIA	SHUBHAM TYAGI, S S AHLUWALIA	
		OTHER DETAILS OF ADVOCATES: SHUBHAM TYAGI(SHUBHAM.ADVOCATE0511@GMAIL.COM)(9953098837)(PETITIONER) SHUBHAM TYAGI(SHUBHAM.ADVOCATE0511@GMAIL.COM)(9953098837)(PETITIONER) SIDBI(NEWDELHI@SIDBI.IN)()(RESPONDENT)		

		NEW DELHI(NEWDELHI@SIDBI.IN){}(RESPONDENT) SHUBHAM TYAGI(SHUBHAM.ADVOCATE0511@GMAIL.COM)(9953098837)(PETITIONER) SIDBI(NEWDELHI@SIDBI.IN){}(RESPONDENT) S S AHLUWALIA(SUKHAMWALIA@GMAIL.COM)(9650160444)(RESPONDENT)		
49	W.P.(C)-12667/2022	MRS. SUDHA TIWARI V/s NIVA BUPA HEALTH INSURANCE CO. LTD.	KIRTI SINGH, GURMEET BINDRA, RATNESWAR DAS	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR RANANUT AND KIRTI SINGH(RANAUT.AMIT11@GMAIL.COM, KIRTISINGH838@GMAIL.COM)(9911882880)(PETITIONER) SECRETARIAL MAXBUPA(SECRETARIAL@MAXBUPA.COM){}(RESPONDENT) GURMEET BINDRA(GURMEET@GBALAWOFFICES.COM)(9311851166)(RESPONDENT) RATNESWAR DAS(OFFICELAWSANGELS@GMAIL.COM)(9999514750)(PETITIONER)		
50	W.P.(C)-15531/2022	JAGDISH PRASAD AND OTHERS V/s DELHI DEVELOPMENT AUTHORITY AND ORS.	AMAR NATH AGGARWAL, RAJIV SHUKLA, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: A.N.A AGGARWAL(RSAGGARWALANA@GMAIL.COM)(9811258052)(PETITIONER) A N AGGARWAL AND NUPUR SACHDEVA(RSAGGARWALANA@GMAIL.COM)(9811258052)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM){}(RESPONDENT) RAJIV SHUKLA(SHUKLAW@GMAIL.COM)(9810110572)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
51	W.P.(C)-15659/2022 CM APPL. 48731/2022	M/S. SHIVAM AGRO INDUSTRIES & ORS. V/s INDIAN BANK (ALLAHABAD) & ANR.	SWECHCHA MISHRA	
		OTHER DETAILS OF ADVOCATES: MS. SHANKARI MISHRA(SHANKARIMISHRA2511@GMAIL.COM)(9445262098)(PETITIONER) HARSHIT JAIN(ADVHARSHITJAIN@GMAIL.COM){}(RESPONDENT) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM){}(RESPONDENT)		
52	W.P.(C)-16503/2022 CM APPL. 51874/2022 CM APPL. 60231/2023	SHRI TARA CHAND V/s DELHI DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN & ORS.	DEVESH PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: N.S. DALAL(CHAMBEROFNSDALAL@GMAIL.COM)(9811155424)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) CLOMCDHQ(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) DDA CHAMBERS(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT) N S DALAL , ALOK KUMAR(CHAMBEROFNSDALAL@GMAIL.COM)(9811155424)(PETITIONER) SHOBHANA TAKIAR(SHOBHANA_TAKIAR@YAHOO.CO.IN){}(RESPONDENT) ANUPAM(ANUPAM@TCL-INIDA.NET){}(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM){}(RESPONDENT)		
53	W.P.(C)-1592/2023	DHARAM SINGH AND ORS V/s DELHI DEVELOPMENT AUTHORITY AND ORS.	VIPIN KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES: VIPIN KUMAR YADAV(ADVOCATEVIPINYADAV@GMAIL.COM)(9810155677)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) BDOSW(BDOSW43@GMAIL.COM){}(RESPONDENT)		
54	W.P.(C)-3389/2023 CM APPL. 13131/2023	GAUTAM RAJ PRIYA V/s STATE BANK OF INDIA	ASHISH CHAUHAN	
		OTHER DETAILS OF ADVOCATES: AK ASSOCIATES(VIVEKKUMAR@AKASSOCIATES.ORG.IN){}(PETITIONER) AK ASSOCIATES(VIVEKKUMAR@AKASSOCIATES.ORG.IN){}(PETITIONER) RAJIV(RAJIV@RPKAPUR.COM){}(RESPONDENT) RAJIV(RAJIV@RPKAPUR.COM){}(RESPONDENT)		
55	W.P.(C)-9790/2023 CM APPL. 37541/2023	RAMESH CHANDER BAWA V/s BANK OF MAHARASHTRA & ANR.	SACHIN MIDHA, NISHANT AWANA, SUNIL SHUKLA	
		OTHER DETAILS OF ADVOCATES: SACHIN MIDHA(MIDHA.SACHIN@YAHOOEMAIL.COM)(9810099414)(PETITIONER) VINOD GUPTA(VINODGUPTA501@HOTMAIL.COM, AGMREC_WILFUL@MAHABANK.CO.IN, BOM343@MAHABANK.CO.IN){}(RESPONDENT) NISHANT AWANA(NISHANTAWANA@OUTLOOK.COM)(7838760760)(RESPONDENT)		

		SUNIL SHUKLA(ADV.SUNILSHUKLA1212@GMAIL.COM)(9648808084)(RESPONDENT)		
56	CM APPL. 13302/2025 In W.P.(C)-10009/2023	ADITYA INSTITUTE OF TECHNOLOGY THROUGH ITS FOUNDER-CUM-CHAIRMAN SHRI DEVENDRA GUPTA V/s GOVERNMENT OF NCT OF DELHI & ANR.	ASEEM MEHROTRA	
		OTHER DETAILS OF ADVOCATES: ASEEM MEHROTRA(MEHROTRA_ASEEM@YAHOO.CO.IN)(9811062351)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ASEEM MEHROTRA(MEHROTRA_ASEEM@YAHOO.CO.IN)(9811062351)(PETITIONER) ANUJ (ANUJAGGARWALASCGNCTD@GMAIL.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SHIVENDRA SINGH(SHIVENDERSINGH86@LIVE.COM)()(RESPONDENT) ASEEM MEHROTRA (MEHROTRA_ASEEM@YAHOO.CO.IN)(9811062351)(PETITIONER) ANUJ AGGARWAL(ANUJAGGARWALASCGNCTD@GMAIL.COM)()(RESPONDENT) SHIVENDRA SINGH(SHIVENDRASINGH86@LIVE.COM)()(RESPONDENT) ASEEM MEHROTRA(MEHROTRA_ASEEM@YAHOO.CO.IN)(9811062351)(PETITIONER) ANUJ AGGARWAL, SHIVENDRA SINGH(ANUJAGGARWALASCGNCTD@GMAIL.COM, SHIVENDRASINGH86@LIVE.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DHRUV(DHRUV@ROHATGILAW.COM)(0)(RESPONDENT)		
57	W.P.(C)-11078/2023 CM APPL. 42981/2023	KUSHAL PAL SINGH V/s UNION BANK OF INDIA AND ORS	GAURAV YADAVA	
		OTHER DETAILS OF ADVOCATES:		
58	W.P.(C)-13052/2023 CM APPL. 51568/2023 CM APPL. 19635/2024	AYESHA V/s UNION OF INDIA AND ORS.	DIKSHA DADU, VIKRAM JETLY	
		OTHER DETAILS OF ADVOCATES: DIKSHA DADU (ADV.DIKSHADADU@GMAIL.COM)(9643201963)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)()(RESPONDENT) DIKSHA DADU(ADV.DIKSHADADU@GMAIL.COM)(9643201963)(PETITIONER) AIIMS, VSR KRISHNA(DIRECTOR@AIIMS.GOV.IN, VSRKRISHNA.ER40@GMAIL.COM)()(RESPONDENT) DLA, ICMR, SECLG(SECYLAW-DLA@NIC.IN, SECY-DG@ICMR.GOV.IN, DSW@NIC.IN, SECLG@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)()(RESPONDENT) VIKRAM JETLY(VIKRAM.JETLY@GMAIL.COM)(9811157321)(RESPONDENT)		
59	W.P.(C)-15689/2023	JAI BHAGWAN SHARMA V/s DELHI DEVELOPMENT AUTHORITY & ORS.	ADITYA PANDEY, SUMIT CHANDER, MEGHNA SANKHLA	
		OTHER DETAILS OF ADVOCATES: DHANESH RELAN AND ASSOCIATES(DHANESHRELAN@GMAIL.COM)(9910247777)(PETITIONER) V C DDA(VCDDA@DDA.ORG.IN)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) SUMIT CHANDER(SUMITCHANDER.OFFICE@GMAIL.COM)(9310024126)(PETITIONER) MEGHNA SANKHLA(ASSOCIATES@MEGHNA.NET.IN)(8700615686)(RESPONDENT)		
60	W.P.(C)-16384/2023 CM APPL. 65954/2023	DR. ANITA ROY V/s STATE BANK OF INDIA & ANR.	MOHD ADIL	
		OTHER DETAILS OF ADVOCATES: S.A. HASHMI & ASSOCIATES(ZEESHAN@HASHMIANDCO.COM)(9899888076)(PETITIONER) STATE BANK OF INDIA, RAJIV(HAMELPARIHAR@REDIFFMAIL.COM, RAJIV@RGKLAW.COM)()(RESPONDENT)		
61	W.P.(C)-1452/2024 CM APPL. 61250/2024 CM APPL. 61353/2024	CHIPSAN AVIATION PRIVATE LIMITED (THROUGH ITS AUTHORIZED REPRESENTATIVE) V/s OMBUDSMAN RESERVE BANK OF INDIA & ORS.	HARSIMRAN SINGH DUGGAL	
		OTHER DETAILS OF ADVOCATES: HARSIMRAN SINGH DUGGAL(HARSIMRANDUGAL21@GMAIL.COM)(9711290620)(PETITIONER) OMBUDSMAN (AAOS@RBI.ORG.IN,BONEWDELHI@RBI.ORG.IN, STATUTORY.NOTICES@KOTEK.COM,)(RESPONDENT) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT) HARSIMRAN SINGH DUGGAL(HARSIMRANDUGGAL21@GMAIL.COM)(9711290620)(PETITIONER) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)(0)(RESPONDENT)		
62	W.P.(C)-1678/2024 CM APPL. 6958/2024 CM APPL. 22045/2024	THE MANAGING COMMITTEE OF DELHI WAQF BOARD V/s THE GOVERNMENT OF NCT (GNCT), DELHI & ORS.	SHAKIL AKHTAR	
		OTHER DETAILS OF ADVOCATES: SHAKIL AKHTAR(ADVOCATESAKHILAKHTAR@GMAIL.COM)(9717214471)(PETITIONER) SANTOSH KUMAR		

		TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SHAKIL AKHTAR(ADVOCATESHAKILAKHTAR@GMAIL.COM)(9717214471)(PETITIONER) FIRDOUSE WANI(FIRDOUSEWANI.LAWZ@GMAIL.COM){}(RESPONDENT) DHC SHOP NO. 2 , SANTOSH KUMAR TRIPATHO, DDA(DHCSHOPNO2@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@GMAIL.COM)(9868250806)(RESPONDENT)		
63	W.P.(C)-2358/2024	PARDEEP KUMAR JAIN V/s M/S G. E MONEY MAGMA HOUSING FINANCE LTD	LATA ROY	
		OTHER DETAILS OF ADVOCATES: ANIL TEJAN()(9910149872)(PETITIONER) CUSTOMER CARE (CUSTOMERCARE@POONAWALLAFINCORP.COM , PRITI.SARAOGI@MAGMA.CO.IN){}(RESPONDENT)		
64	W.P.(C)-2384/2024	RAM LAL AND SONS HUF V/s CANARA BANK & ANR.	KAMLESH ANAND, SANTOSH KUMAR ROUT	
		OTHER DETAILS OF ADVOCATES: KAMLESH ANAND(ANANDKAMLESH999@GMAIL.COM)(9990948701)(PETITIONER) SK ROUT(ADVSKROUT@YAHOO.COM){}(RESPONDENT) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT)		
65	W.P.(C)-2785/2024	AZIZ FATIMA RIZVI V/s BRANCH MANAGER, UNION BANK OF INDIA & ANR.	ZARYAB JAMAL RIZVI	
		OTHER DETAILS OF ADVOCATES: MD. ZARYAB JAMAL RIZVI(ADVOCATEZARYAB@GMAIL.COM)(9999784700)(PETITIONER) O P GAGGAR(OPGAGGAR@GMAIL.COM){}(RESPONDENT)		
66	W.P.(C)-3531/2024 CM APPL. 14374/2024	IWORLD BUSINESS SOLUTIONS PRIVATE LIMITED V/s UNION BANK OF INDIA	DSNR LEGAL ADVOCATES & SOLICITORS, EKTA CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: DSNR LEGAL ADVOCATES AND SOLICITORS(INFO@DSNRLEGAL.COM)(40107190)(PETITIONER) O P GAGGAR(OPGAGGAR@GMAIL.COM){}(RESPONDENT) EKTA CHOUDHARY(ADVOCATEEKTA1@GMAIL.COM)(9910376565)(RESPONDENT)		
67	W.P.(C)-3700/2024	RAVI KANT SEHGAL V/s DELHI DEVELOPMENT AUTHORITY & ANR	DIWAN SINGH CHAUHAN	
		OTHER DETAILS OF ADVOCATES: DIWAN SINGH CHAUHAN(ABHI_CHAUHAN1991@YAHOO.CO.IN)(9810274088)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
68	W.P.(C)-4885/2024 CM APPL. 19935/2024 CM APPL. 73004/2024	PUNIT AGARWAL V/s PUNJAB NATIONAL BANK THROUGH ITS ZONAL MANAGER	D.K. RUSTAGI, SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: D K RUSTAGI AND CO(ADMIN@DKRUSTAGI.COM)(9717764718)(PETITIONER) ARUN KUMAR SHUKLA(ARUNKUMARSHUKLA7@GMAIL.COM){}(RESPONDENT) D K RUSTAGI(ADMIN@DKRUSTAGI.COM)(0)(PETITIONER) DR. SURENDER SINGH HODA(SSHOODA65@GMAIL.COM)(9868280166)(RESPONDENT)		
69	W.P.(C)-5153/2024 CM APPL. 21094/2024 CM APPL. 67803/2024	TARANJEET KAUR V/s DELHI DEVELOPMENT AUTHORITY	SONIA ARORA, SHASHI PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: SONIA A. MENON AND ASSOCIATES(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) SONIA ARORA (SONIAARORAMENON@GMAIL.COM)(0)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) SHASHI PRATAP SINGH(SHASHIPRATAPADV@GMAIL.COM)(9560536975)(RESPONDENT)		
70	W.P.(C)-6918/2024 CM APPL. 28776/2024	SHUBHAM RANA THROUGH HIS NEXT FRIEND AND NATURAL FATHER SHRI KULDEEP RANA V/s SALWAN PUBLIC SCHOOL & ORS.	GUNJAN BANSAL	
		OTHER DETAILS OF ADVOCATES: GUNJAN BANSAL ANAND AND NISHANT ANAND(ADVOCATEGUNJANBANSAL@GMAIL.COM)(9953440724)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN){}(RESPONDENT)		
71	CM APPL. 1232/2025(CM For Restoration) In W.P.(C)-8646/2024(Disposed off case)	PRANJAL VATS V/s NSUT THROUGH ITS SECRETARY TRAINING & TECHNICAL EDUCATION GOVT OF NCTD& ORS	TEKCHAND SHARMA	
		OTHER DETAILS OF ADVOCATES:		

		TEKCHAND SHARMA(TEKCHAND.848@GMAIL.COM)(9990276215)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM, VC@NSUT.AC.IN, ACADEMIC@NSUT.AC.IN){}(RESPONDENT) TEKCHAND SHARMA(TEKCHANDSHARMA504@GMAIL.COM)(9990276215)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM){}(RESPONDENT)		
72	W.P.(C)-9345/2024	SANJEEV KUMAR TOMAR V/s ADITYA COLLEGE OF LAW & ORS.	UDIAN SHARMA, REVATHY RAGHAVAN	
		OTHER DETAILS OF ADVOCATES: UDIAN SHARMA (CHAMBERSOFUDIANSHARMA@GMAIL.COM)(9654040605)(PETITIONER) DR. BHIM RAO AMBEDKAR UNIVERSITY(REGISTRAR.BRAR@GMAIL.COM, LEGALBUREAUUGC@GMAIL.COM){}(RESPONDENT) SANJEEV KUMAR TOMAR(){9810017035}(RESPONDENT) REVATHY RAGHAVAN(REVATHY@109@GMAI.COM)(9311103099)(RESPONDENT)		
73	W.P.(C)-10090/2024	HARKESH SINGH V/s DELHI DEVELOPMENT AUTHORITY & ANR.	MANOJ VARGHESE GEORGE	
		OTHER DETAILS OF ADVOCATES: MANOJ V. GEORGE(LAWOFFICE.GEORGES@GMAIL.COM)(9811404903)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN){}(RESPONDENT)		
74	CM APPL. 12998/2025 CM APPL. 19225/2025 In W.P.(C)-11476/2024	ADITYA INSTITUTE OF TECHNOLOGY V/s GOVERNMENT OF NCT OF DELHI	ASEEM MEHROTRA	
		OTHER DETAILS OF ADVOCATES: ASEEM MEHROTRA(MEHROTRA_ASEEM@YAHOO.CO.IN)(9811062351)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ASEEM MEHROTRA(MEHROTRA_ASEEM@YAHOO.CO.IN)(9811062351)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ASEEM MEHROTRA(){9811062351}(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TIRPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
75	W.P.(C)-11534/2024 CM APPL. 47825/2024	DSC LIMITED & ORS. V/s PUNJAB NATIONAL BANK	DEEPAK KHURANA	
		OTHER DETAILS OF ADVOCATES: DEPPAK KHURANA (DEEPAK.K@KHAITANANDKHAITAN.COM)(9811231287)(PETITIONER) ARUN KUMAR SHUKLA(ZS8343@PNB.CO.IN, CONNECT@SNSLEGGAL.IN,ARUKUMARSHUKLA7@GMAIL.COM){}(RESPONDENT)		
76	W.P.(C)-12276/2024 CM APPL. 51030/2024	ASHU THROUGH NEXT FRIEND, POOJA (MOTHER) V/s GOVERNMENT OF NCT DELHI & ANR.	RAHUL SAGAR SAHAY	
		OTHER DETAILS OF ADVOCATES: RAHUL SAGAR SAHAY(RAHUL.SAHAY@SAHAYCHAMBERS.COM, ASSOCIATE@SAHAYCHAMBERS.COM)(9958867445)(PETITIONER) RAHUL SAGAR SAHAY(RAHUL.SAHAY@SAHAYCHAMBERS.COM, ASSOCIATE@SAHAYCHAMBERS.COM)(9958867445)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
77	W.P.(C)-17160/2024	BHARAT PUSTAK BHANDAR V/s SAMMAAN CAPITAL & ANR.	HIMANI MUDGAL	
		OTHER DETAILS OF ADVOCATES: H.P.S. SABHARWAL & SAKIL AHMAD(HARVINDERPALSINGH54@GMAIL.COM)(9213125918)(PETITIONER) HAMEL PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM, HAMELPARIHAR@GMAIL.COM){}(RESPONDENT) SAMMAAN CAPITAL(HOMELOANS@SAMMAANCAPITAL.COM){}(RESPONDENT)		
78	W.P.(C)-17421/2024 CM APPL. 74120/2024	SH. MAHENDRA SINGH BHATI V/s SAMMAAN CAPITAL LIMITED & ORS.	MOHIT AGGARWAL	
		OTHER DETAILS OF ADVOCATES: GEETANSH NAGPAL LAW CHAMBERS(GEETANSHNAGPAL.LEGAL@GMAIL.COM)(9717178299)(PETITIONER) HOME LOANS OF SAMMAAN CAPITAL, AJIT, NHB(HOMELOANS@SAMMAANCAPITAL.COM, AJIT@VCANCA.COM, HO@NHB.ORG.IN){}(RESPONDENT)		
79	W.P.(C)-17837/2024 CM APPL. 75901/2024	BALBIR SINGH V/s SPECIAL TASK FORCE DDA & ORS.	ANKIT SINGH	
		OTHER DETAILS OF ADVOCATES: ANKIT SINGH SINSINWAR(ADVOCATE.ANKIT92@GMAIL.COM)(8989004412)(PETITIONER)		

		DDA, MCD, UNION OF INDIA(DDACHAMBERHC@DDA.ORG.IN, CLOMCDHQ@GMAIL.COM, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		
80	W.P.(C)-1331/2025 CM APPL. 6529/2025	SATISH KUMAR GARG V/s UNION OF INDIA & ORS.	NITIN GARG, RISHAB RAJ JAIN	
		OTHER DETAILS OF ADVOCATES: NITIN GARG(INFO@KNOWLEX.IN)(9958986363)(PETITIONER) SANJAY GUPTA, UNION OF INDIA(SANJAY_GUPTA@SNGPARTNERS.IN, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(RESPONDENT)		
81	W.P.(C)-1684/2025 CM APPL. 8213/2025	ANANT THROUGH HIS NEXT FRIEND AND NATURAL FATHER MR. ANGAD PRASAD V/s KENDRIYA VIDYALAYA SHAHDARA & ANR.	GOPAL SINGH, UPENDRA NATH SINGH	
		OTHER DETAILS OF ADVOCATES: GOPAL SINGH(GOPALSINGH1@GMAIL.COM)(9811156434)(PETITIONER) RAJAPPA , KVS SHAHDARA(RAJAPPA1960@YAHOO.COM, ADVOCATERAJAPPA@GMAIL.COM, KVSHAHDARA@KVSRODELHI.IN)(0)(RESPONDENT) KVS(COMMISSIONER-KVS@GOV.IN)(0)(RESPONDENT) UPENDRA NATH SINGH(UN.SINGH210@GMAIL.COM)(9891249549)(RESPONDENT)		
82	W.P.(C)-3765/2025	RAJSHREE SANTOSHI V/s UNION OF INDIA TH. MINISTRY OF EDUCATION & ANR.	MANTU KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: MANTU KUMAR SINGH(MANTUKUMAR119@GMAIL.COM)(9810455716)(PETITIONER) UNION OF INDIA, NEETU G(UOIHDC@GMAIL.COM, NEETUG2025@NTA.AC.IN)(1123384193)(RESPONDENT) SANJAY KHANNA(ADVKHANNA2002@GMAIL.COM)(0)(RESPONDENT)		
83	W.P.(C)-3890/2025	SHIVANI GAUR V/s NATIONAL COUNCIL FOR TEACHER EDUCATION AND ORS	MANMOHAN SINGH NARULA	
		OTHER DETAILS OF ADVOCATES: REM JURIS(REMJURIS@OUTLOOK.COM)(9953951910)(PETITIONER) SANTOSH KUMAR TRIPATHI, NCTE(STANDINGCOUNSELGNCTD@GMAIL.COM, NCTEINDHC@GMAIL.COM)(0)(RESPONDENT) .INFO@SABARMATIUNIVERSITY.EDU.IN, LEGALNCR@NCTE-INDIA.ORG)(0)(RESPONDENT)		
84	W.P.(C)-3892/2025	MS CHINTAN DATTA V/s AIIMS, DELHI & ORS.	DAVINDER RAI DATTA, HASHMAT NABI, ADYASHA NANDA	
		OTHER DETAILS OF ADVOCATES: MS. CHINTAN DATTA(DATTACHINTAN2001@GMAIL.COM)(0)(PETITIONER) AIIMS, DELHI THROUGH ITS REGISTRAR & ORS.(DIRECTOR@AIIMS.GOV.IN; REGISTRAR@AIIMS.GOV.IN; DEAN.ACAD@AIIMS.GOV.IN;)(0)(RESPONDENT) AIIMS, DELHI THROUGH ITS REGISTRAR & ORS.(RAKESH_LODHA@AIIMS.EDU; ASSOCIATEDEANACAD@AIIMS.EDU)(0)(RESPONDENT) HASHMAT NABI(HASHMATNABI@GMAIL.COM)(9810017822)(RESPONDENT) ADYASHA NANDA(ADYASHA.NANDA97@GMAIL.COM)(9668635939)(PETITIONER)		
FOR FINAL HEARING				
85	W.P.(C)-7077/2024 CM APPL. 10584/2025	SUDHIR GIRI V/s GOVERNMENT OF N.C.T OF DELHI & ORS.	URVASHI SINGH, NAMIT SURI	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, URVASHISINGH23@GMAIL.COM)()(RESPONDENT) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@DDA.ORG.IN)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) NAMIT SURI(NAMITSURI1990@GMAIL.COM)(9582410211)(RESPONDENT)		
FOR ARGUMENT				
86	W.P.(C)-14908/2024 CM APPL. 62541/2024 CM APPL. 62543/2024 CM APPL. 67907/2024 CM APPL. 75968/2024 CM APPL. 16492/2025 WITH W.P.(C) 1461/2025 W.P.(C) 3403/2025	HAMDARD EDUCATION SOCIETY & ANR. V/s RESERVE BANK OF INDIA & ORS.	VIKALP MUDGAL, ADITYA KAPOOR, SHREYANS SINGHVI, SANTOSH KUMAR ROUT, ABHINAV SHARMA	
		OTHER DETAILS OF ADVOCATES: VIKALP MUDGAL(VIKALP.MUDGAL@GMAIL.COM)(9811933231)(PETITIONER) HAMEL PARIHAR, SARFARAZ, SK ROUT(HAMELPARIHAR@GMAIL.COM, SARFARAZAZADADV@YAHOO.CO.IN, ADVSKROUT@YAHOO.COM)(0)(RESPONDENT) RBI, UCO BANK, PNB BANK(RDNEWDELHI@RBI.ORG.IN, TALIMA@UCOBANK.CO.IN, BO062910@PNB.CO.IN)(0)(RESPONDENT) SARFARAZ KHAN(SARFARAZADV@YAHOO.CO.IN)(0)(RESPONDENT) VIKAP MUDGAL(VIKALP.MUDGAL@GMAIL.COM)(9811933231)(PETITIONER) SKR LAW FIRMS(SKRLAWFIRMS@GMAIL.COM)(0)(RESPONDENT) SHREYANS SINGVI AND ASSOCIATES(SHREYANS@SHREYANSSINGVIADV.COM)(9811463632)(RESPONDENT) ANKET GAUTAM(ANIKET.GAUTAM@ASGPARTNERS.CO,		

		SHAIDER@HAMDARDEDUCATIONSOCIETYV.ORG.IN){0}{RESPONDENT) SHREYANS SINGHVI(SHREYANS@SHREYANSSINGHVIADV.COM){9811463632}{RESPONDENT) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM){9990432878}{RESPONDENT) ABHINAV SHARMA(ABHINAVSHARMA88@GMAIL.COM){9818383574}{RESPONDENT)		
87	W.P.(C)-1461/2025 CM APPL. 7094/2025 CM APPL. 7096/2025 CM APPL. 7851/2025	HAMDARD EDUCATION SOCIETY & ANR. V/s PUNJAB NATIONAL BANK & ANR.	VIKALP MUDGAL, SHREYANS SINGHVI, VISHWENDRA VERMA	
		OTHER DETAILS OF ADVOCATES: VIKALP MUDGAL(VIKALP.MUDGAL@GMAIL.COM){9811933231}{PETITIONER) SKR LAW FIRM, SK ROUT, GEORGE(SKRLAWFIRMS@GMAIL.COM, ADVSKROUT@YAHOO.COM, SWAROOPGEORGE@OUTLOOK.COM){0}{RESPONDENT) PNB, SGP(BO127@PNB.CO.IN, CHAMBERSGP15@GMAIL.COM){0}{RESPONDENT) SHREYANS SINGHVI(SHREYANS@SHREYANSSINGHVIADV.COM){9811463632}{PETITIONER) VIKALP MUDGAL(VIKALP.MUDGAL@GMAIL.COM){0}{RESPONDENT) VISHWENDRA VERMA(VERMA.VISHWENDRA@YAHOO.CO.IN){9871704611}{RESPONDENT)		
88	W.P.(C)-3403/2025 CM APPL. 16077/2025	JAMIA HAMDARD DEEMED TO BE UNIVERSITY V/s STATE BANK OF INDIA & ORS.	SWAROOP GEORGE, ANSHUMAN SHARMA	
		OTHER DETAILS OF ADVOCATES: MOHINDER J.S. RUPAL , SWAROOP GEORGE , HARDIK RUPAL, ABHINANDAN JAIN(SWAROOPGEORGE@OUTLOOK.COM, CHAMBERSGP15@GMAIL.COM){9871144284}{PETITIONER) MOHINDER J.S. RUPAL , SWAROOP GEORGE , HARDIK RUPAL, ABHINANDAN JAIN(SWAROOPGEORGE@OUTLOOK.COM, CHAMBERSGP15@GMAIL.COM){9871144284}{PETITIONER) MANOJ RANJAN SINHA, HAMDARD EDUCATION(MANOJRSINHA@GMAIL.COM, SHAIDER@HAMDARDEDUCATIONSOCIETY.ORG.IN){0}{RESPONDENT) RAJIV KAPUR, UGC, LEXORBIS(RPKAPURCO@GMAIL.COM, RAJIV@RPKAPUR.COM, CONTACT.UGC@NIC.IN, MAIL@LEXORBIS.COM){0}{RESPONDENT) HAMEL PARIHAR, AKURUP(HAMELPARIHAR@REDIFFMAIL.COM, OFFICE@AKURUP.COMQ){0}{RESPONDENT) SBI, ABHINAV SHARMA, UGC(SBI.11554@SBI.CO.IN, ABHINAV.SHARMA@DENTONSLINKLEGAL.COM, SECY.UGC@NIC.IN){0}{RESPONDENT) LEGAL BUREAU UGC(LEGALBUREAUUGC@GMAIL.COM){0}{RESPONDENT) ANSHUMAN SHARMA (ANSHUMAN0602@GMAIL.COM){9910207302}{RESPONDENT)		
89	W.P.(C)-680/2025	TRISHIT CHAKRABORTY V/s NETAJI SUBHAS UNIVERSITY OF TECHNOLOGY & ORS.	RAHUL SINHA	
		OTHER DETAILS OF ADVOCATES: SIDHARTH MISHRA(ADV.SIDDHARTHMISHRAA@GMAIL.COM){9129307900}{PETITIONER) LEGAL BUREAU UGC, AVNISH (LEGALBUREAUUGC@GMAIL.COM, AVNISH@AHLAWATASSOCIATES.IN, AVNISHAHLAWAT@YAHOO.COM){0}{RESPONDENT)		
PART-HEARD MATTERS				
90	CRL.M.C.-7916/2024 CRL.M.A. 30201/2024	P NANDA V/s STATE OF NCT OF DELHI THROUGH SHO PS GREATER KAILASH	AKASH SACHAN	
		OTHER DETAILS OF ADVOCATES: SOWJHANYA SHANKARAN (SOWJHANYA.SHANKARAN@GMAIL.COM){9945469905}{PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){9891919168}{RESPONDENT)		P.S.-FIR NO. :(GREATER KAILASH- 149/2017)
END OF THE BOARD/FOR DISPOSAL MATTERS				
91	W.P.(C)-13338/2022 CM APPL. 40460/2022	ST. THOMAS GIRLS SENIOR SECONDARY SCHOOL V/s GOVT. OF NCT OF DELHI	VARUN MUDGAL	
		OTHER DETAILS OF ADVOCATES: ROMY CHACKO(ROMYCHACKO@REDIFFMAIL.COM){9810125529}{PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM){9868250806}{RESPONDENT)		
END OF THE BOARD MATTERS				
92	W.P.(C)-9073/2015	CHANDER MEENAKSHI V/s DELHI DEVELOPMENT AUTHORITY & ANR	PRATITI RUNGTA	
		OTHER DETAILS OF ADVOCATES:		

17.04.2025

ADVANCE CAUSE LIST

COURT NO. 08
HON'BLE MR.JUSTICE SACHIN DATTA

CLICK HERE TO JOIN V.C.

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc6>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

sachin.sharma@dhc.nic.in

NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE
POST LUNCH SESSION (02:30 P.M. ONWARDS)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 20919/2025 In W.P.(C)-14518/2024	MANPREET SINGH CHADHA V/s UNION OF INDIA & ORS.	SUMEER SODHI	
		OTHER DETAILS OF ADVOCATES: SUMEER SODHI(OFFICE@VSALEGAL.IN)(9953309080)(PETITIONER) UNION OF INDIA, BOI-MHA(UOIDHC@GMAIL.COM, COMM.BOI-MHA@NIC.IN, SUPPORT-BOI@MHA.GOV.IN)(1123384193)(RESPONDENT) RD NORTH(RD.NORTH@MCA.GOV.IN)(0)(RESPONDENT) SUMEER SODHI AND AMAN NANDARJOG(OFFICE@VSALEGAL.IN)(9953309080)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, COMM.BOI-MHA@NIC.IN)(0)(RESPONDENT)		
FOR ADMISSION				
2	W.P.(C)-8681/2023 CM APPL. 32870/2023	VIJAY MOHAN V/s DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.	ANANT GAUTAM	
		OTHER DETAILS OF ADVOCATES: SIDHANT KUMAR(SIDHANT.KUMAR@SIDHANTKUMAR.COM, RAY.ANUBHAV@GMAIL.COM)(9910661405)(PETITIONER) DSIIDCLC(DSIIDCLC@GMAIL.COM, RKDHAWAN9@GMAIL.COM){}(RESPONDENT)		
3	W.P.(C)-13363/2023 CM APPL. 52766/2023	VS RATHORE V/s UNION OF INDIA & ANR.	MANISH GUPTA	
		OTHER DETAILS OF ADVOCATES: MANISH GUPTA(ADVOCATEMANISHGUPTAINDIA@GMAIL.COM)(9811402142)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) RAJESH KUMAR AND PRASANT VERMA AND MRIDUL JAIN(DLACBIDHC@GMAIL.COM){}(RESPONDENT)		
4	W.P.(C)-3788/2025	DINESH KUMAR V/s GOVT. OF NCT OF DELHI & ORS.	ABHIMANYU YADAV	
		OTHER DETAILS OF ADVOCATES: ABHIMANYU YADAV(YADAVABHIMANYU864@GMAIL.COM)(8826485337)(PETITIONER) SANTOSH KUMAR TRIPATHI, GNCTD, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) AVNISH AHLAWAT, MOSAP, MSGB PANT(AVNISH@AHLAWATASSOCIATIES.IN, MOHFW@GOV.IN, MSGBPANT@NIC.IN)(0)(RESPONDENT) PS HEALTH(PSHEALTH@NIC.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
5	W.P.(C)-8624/2019 CM APPL. 35650/2019	GOVERNMENT OF NCT OF DELHI V/s MANOJ KUMAR SINGH	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER{)(9810082847)(PETITIONER)		
6	W.P.(C)-10052/2019	DR. RATAN LAL V/s CENTRAL INFORMATION COMMISSION AND ORS.	ADITAY KUMAR CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: ADITAY KUMAR CHOUDHARY{)(9811573350)(PETITIONER)		

7	W.P.(C)-13620/2021	SAVITRI DEVI THROUGH ATTORNEY V/s UNION OF INDIA	VIJAY DATT GAHTORI	
		OTHER DETAILS OF ADVOCATES: VIJAY DATT GAHTORI(GAHTORIVIJAY@GMAIL.COM)(7011269984)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
8	W.P.(C)-476/2022 CM APPL. 1347/2022 CM APPL. 55677/2022 CM APPL. 50070/2023	SMT. RATTAN RANI FOTEDAR (THROUGH HER DAUGHTER AND AUTHORISED REPRESENTATIVE MRS. RASHMI SHALI) V/s UNION OF INDIA & ORS.	SONIA ARORA, SEWA SINGH SAHU, SUPARNA SRIVASTAVA, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: SONIA A MENON(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) RASHMI (RASHMI.SHALI123@GMAIL.COM)()(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR JITENDER FOTEDAR(FOTEDARJ@YAHOO.COM)()(RESPONDENT) GIRJA DHAR(FOTEDAR.RR@GMAIL.COM)()(RESPONDENT) DISTRICT MAGISTRATE(DCSOUTH@NIC.IN)()(RESPONDENT) ARUN FOTEDAR(ARUN.FOTEDAR@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SONIA A. MENON AND ASSOCIATES(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SAMEER VASHISHT()(9871657630)(RESPONDENT) ARUN FOTEDAR()(9868282192)(RESPONDENT) SMT. GIRJA DHAR()(9910221114)(RESPONDENT) SHRI HARISH VAIDYANATHAN SHANKAR()(9810788606)(RESPONDENT) SANJAY MALIK()(9654009124)(RESPONDENT) SONIA A MENON (SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) FOTEDARJ(FOTEDARJ@YAHOO.COM)()(RESPONDENT) FOTEDARSANJAY(FOTEDARSANJAY@YAHOO.COM)()(RESPONDENT) HVS LAW OFFICE(HVSLAWOFFICE@GMAIL.COM)()(RESPONDENT) SAMEER (SAMEER.VASHISHT@GMAIL.COM)()(RESPONDENT) SANJAY MALIK(SANJAYMALIK2005@GMAIL.COM)()(RESPONDENT) ARUN FOTEDAR(ARUN.FOTEDAR@GMAIL.COM)()(RESPONDENT) RR FOTEDAR(FOTEDAR.RR@GMAIL.COM)()(RESPONDENT) SEWA SINGH SAHU(SEWASSAHU@GMAIL.COM)(9911335474)(RESPONDENT) SUPARNA SRIVASTAVA(SUPARNA.DESK@THEMISADV.COM)(9810235164)(PETITIONER) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
9	W.P.(C)-6951/2022 CM APPL. 21255/2022	SMT KAMLESH V/s THE DIVISIONAL COMMISSIONER APPELLATE AUTHORITY AND ORS	ANIL KUMAR BHAKTA	
		OTHER DETAILS OF ADVOCATES: A K BHAKT(AKBHAKTADVOCATE@GMAIL.COM)(9312985121)(PETITIONER) SUMIT (AKBHAKADVOCATE@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
10	W.P.(C)-8609/2022	SHAILENDER SHARMA V/s UNION OF INDIA AND OTHERS	SONAL SINGH, U.S SHARMA	
		OTHER DETAILS OF ADVOCATES: GAURAV KUMAR(GAURAV7.ONLINE7@GMAIL.COM)(9910345105)(PETITIONER) GAURAV KUMAR(GAURAV7.ONLINE7@GMAIL.COM)(9910345105)(PETITIONER) PARAM DAIRY LTD.(PARAM@PARAMDAIRY.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) UNION OF INDIA(CHAIRPERSON@FSSAI.GOV.IN)()(RESPONDENT) DAIRY INDIA PVT. LTD(SECRETARIAL@ANANDA.IN)()(RESPONDENT) GOPAJEE DAIRY FOODS PVT. LTD(INFO@ANADA.IN)()(RESPONDENT) CS SHREEDHARDAIRY(CS@SHREEDHARDAIRY.COM, ACCOUNTS@NIRYAS.COM)()(RESPONDENT) U.S SHARMA(SHARMAUSS@REDIFFMAIL.COM)(9811261700)(RESPONDENT)		
11	W.P.(C)-10696/2022	UDHYOG BANDHU FOUNDATION V/s THE GOVERNMENT OF NCT OF DELHI AND ORS	PINKI, RAHUL TYAGI	
		OTHER DETAILS OF ADVOCATES: RAHUL BHARDWAJ(RAJIVSONIDOLLY@GMAIL.COM)(9671806500)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAHUL TYAGI(RAHULTYAGI56021@GMAIL.COM)(8527555057)(PETITIONER)		
12	W.P.(C)-10990/2022 CM APPL. 32118/2022 CM APPL. 39841/2022	MAHENDER KUMAR KHANDLWAL V/s INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	AVINASH BHATI, VIKAS MEHTA	
		OTHER DETAILS OF ADVOCATES: AVINASH BHATI(AVINASHBHATI6@GMAIL.COM)(9891696410)(PETITIONER) SANTOSH(SANTOSHS.01@IBBI.GOV.IN)()(RESPONDENT) VIKAS MEHTA(MEHATVIKAS@HOTMAIL.COM)()(PETITIONER) VIKAS MEHTA(MEHTAVIKAS@HOTMAIL.COM)(1142701284)(PETITIONER)		

		AVINASH(AVINASHBHATI6@GMAIL.COM){}(RESPONDENT) AVINASH BHATI(AVINASHBHATI6@GMAIL.COM){}(RESPONDENT) VIKAS MEHTA (MEHTAVIKAS@HOTMAIL.COM)(9810536903)(RESPONDENT)		
13	W.P.(C)-14177/2022 CM APPL. 43342/2022 CM APPL. 2249/2024 CM APPL. 9643/2024	CPIO HINDUSTAN PETROLEUM CORPORATION LTD V/s INFORMATION COMMISSIONER CENTRAL INFORMATION COMMISSION AND ANR	PRIYANKA DAS, SIDDHARTHA MUKHERJEE	
		OTHER DETAILS OF ADVOCATES: PRIYANKA DAS(PRIYANKA19INDIA@GMAIL.COM)(9910169784)(PETITIONER) SUBHASH(SHARMA.SUBHASH@NIC.IN){}(RESPONDENT) SIDDHARTH MUKHERJEE(SIDDHARTHAMUKHERJEE214@GMAIL.COM){}(PETITIONER) PRIYANKA(PRIYANKA19INDIA@GMAIL.COM){}(RESPONDENT) PRIYANKA(PRIYANKA19INDIA@GMAIL.COM){}(PETITIONER) SIDDHARTHA MUKHERJEE(SIDDHARTHAMUKHERJEE214@GMAIL.COM){}(RESPONDENT)		
14	W.P.(C)-1490/2023 CM APPL. 7288/2023 CM APPL. 67352/2023	JAMIA TEACHERS ASSOCIATION V/s JAMIA MILLIA ISLAMIA	CH ANIMES PRUSTY, RIYA PAHUJA, RIYA PAHUJA, SHOAIB KHAN, KISLAYA MISHRA, MAAROOF	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: ANIMESH PRUSTY (CHAMBEROFABHIKCHIMNI@GMAIL.COM)(8285606749)(PETITIONER) CH ANIMES PRUSTY(CHAMBEROFABHIKCHIMNI@GMAIL.COM)(8285606749)(PETITIONER) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM){}(RESPONDENT) PRITISH SABHARWAL(PRITISHSABHARWAL@GMAIL.COM){}(RESPONDENT) CH ANIMESH PRUSTY AND MUKUL KULHARI(CHAMBEROFABHIKCHIMNI@GMAIL.COM)(7891370022)(PETITIONER) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM){}(RESPONDENT) RIYA PAHUJA(CHAMBERSOFABHIKCHIMNI@GMAIL.COM)(8447001268)(PETITIONER) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM, VC@JMI.AC.IN, REGISTRAR@JMI.AC.IN){}(RESPONDENT) RIYA PAHUJA(RIYAPAHUJA1@GMAIL.COM)(9910976230)(PETITIONER) SHOAIB KHAN(ADV.SHOAIB25@GMAIL.COM)(9899986912)(RESPONDENT) KISLAYA MISHRA(OFFICEOFADVKKMISHRA@GMAIL.COM)(9654968449)(RESPONDENT) MAAROOF (MAAROOF@GMAIL.COM)(9645330954)(PETITIONER)		
15	W.P.(C)-1940/2023	DR. VINOD SURANA V/s CENTRAL PUBLIC INFORMATION OFFICER(REPRESENTATIVE OF CIC) AND ORS.	NAMRATA LANGADE	
		OTHER DETAILS OF ADVOCATES: ANSHUL RAWAT(AR.DELHI@LAWINDIA.COM, NL.DELHI@LAWINDIA.COM)(7445383000)(PETITIONER) NAMRATALANGADE(NAMRATALANGADE31@GMAIL.COM){}(RESPONDENT)		
16	W.P.(C)-5066/2023	BMW INDIA PVT.LTD. V/s DIRECTORATE GENERAL OF FOREIGN TRADE & ANR.	UDIT JAIN	
		OTHER DETAILS OF ADVOCATES: KUMAR VISALAKSH(UDITJAIN@ELP-IN.COM)(9811419024)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
17	W.P.(C)-5276/2023 CM APPL. 20597/2023	SELVAM S & ANR. V/s UNION OF INDIA & ORS.	HIMANSHU GAUTAM	
		OTHER DETAILS OF ADVOCATES: HIMANSHU GAUTAM(HGAUTAM.ADV@GMAIL.COM)(9582620944)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, TTFI@TTFI.ORG, TTFI@VSNL.COM){}(RESPONDENT)		
18	W.P.(C)-5288/2023 CM APPL. 20614/2023	SUNIL YADAV V/s DELHI TECHNOLOGICAL UNIVERSITY	JOYDEEP SARMA	
		OTHER DETAILS OF ADVOCATES: PRASHANT KUMAR PANDEY(CHAMBEROJOY@OUTLOOK.COM)(9910035893)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM){}(RESPONDENT)		
19	W.P.(C)-11721/2023 CM APPL. 45761/2023	RESIDENTS WELFARE ASSOCIATION (REGD.) V/s GOVT. OF NCT OF DELHI & ORS.	RAJEEV SAXENA	
		OTHER DETAILS OF ADVOCATES:		
20	W.P.(C)-13328/2023	SMT. BABITA DEVI & ORS. V/s STATE OF GNCT OF DELHI & ANR.	MOHSIN SARWAR	
		OTHER DETAILS OF ADVOCATES:		
21	W.P.(C)-14630/2023	SONU V/s GOVERNMENT OF NCT OF DELHI & ORS.	NIZAMUDDIN	
		OTHER DETAILS OF ADVOCATES: MUKESH BIRLA & ASSOCIATES(BIRLAMUKESH16@GMAIL.COM)(9810162413)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, SHOMAIDANGARHI@GMAIL.COM)(9868250806)(RESPONDENT)		

22	W.P.(C)-14815/2023 CM APPL. 58920/2023	VIJAY KUMAR CHOUDHARY V/s STATE BANK OF INDIA & ORS.	ADITYA DEWAN	
		OTHER DETAILS OF ADVOCATES: ADITYA DEWAN(ADITYADEWAN@GMAIL.COM)(8527611077)(PETITIONER) BUREAU OF IMMIGRATION(FRRODLI@NIC.IN, SUPPORT-BOI.MHA.GOV.IN, RAJIV@RPKAPUR.COM){}(RESPONDENT) STATE BANK OF INDIA(SBI.04109@SBI.CO.IN, HOZDEL@CBI.GOV.IN, DLACBIDHC@GMAIL.COM, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		
23	W.P.(C)-15825/2023 CM APPL. 63637/2023 CM APPL. 2247/2024 CM APPL. 13269/2025 WITH W.P.(C) 1552/2025	DR SHAJI PRABHAKARAN V/s UNION OF INDIA & ORS.	HETU ARORA SETHI, SIDDHESH SHIRISH KOTWAL	
		OTHER DETAILS OF ADVOCATES: RAHUL JAIN, ANIRUDH BHAT, NIRMAL PRASAD(MAIL@LAWLINKSOFFICE.COM)(9765660259)(PETITIONER) ALL INDIA FOOTBALL FEDERATION(AIFF@THE-AIFF.COM){}(RESPONDENT) UNION OF INDIA(UOIHDC@GMAIL.COM){}(RESPONDENT) RAHUL JAIN(MAIL@LAWLINKSOFFICE.COM)(1146452172)(PETITIONER) SWARAJ AND KOTWAL, UNION OF INDIA(OFFICE@SWARAJANDKOTWAL.COM, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) HETU ARORA SETHI(MAIL@LAWLINKSOFFICE.COM)(0)(PETITIONER) UNION OF INDIA(UOIHDC@GMAIL.COM)(0)(RESPONDENT) SIDDHESH SHIRISH KOTWAL(ELAYARAJALAW@GMAIL.COM)(9871656128)(RESPONDENT)		
24	W.P.(C)-1552/2025 CM APPL. 7595/2025 CM APPL. 20922/2025	RANJIT BAJAJ V/s ALL INDIA FOOTBALL FEDERATION & ORS.	AKASH CHATTERJEE, VIDUSHPAT SINGHANIA, VIDUSHPAT SINGHANIA, RENUKA SAHU	
		OTHER DETAILS OF ADVOCATES: AKASH CHATTERJEE(AKASH@ACHATTERJEELAW.IN)(9999347660)(PETITIONER) AIFF, UNION OF INDIA(AIFF@THE-AIFF.COM, ANIL.SG@THE.AIFF.COM, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) SHIVAM SINGH(SHIVAMSINGH@CHAMBER20S.COM)(0)(PETITIONER) VIDUSHPAT SINHANIA AND AASHITA KHANNA(VIDUSHPAT@KRIDALEGAL.COM)(9953326784)(RESPONDENT) AKASH(AKASH@CHATTERJEELAW.IN)(0)(RESPONDENT) VIDUSHPAT SINGHANIA(VIDUSHPAT@KRIDALEGAL.COM)(9953326784)(RESPONDENT) RENUKA SAHU(SAHULEGALINFO@GMAIL.COM)(9873628453)(RESPONDENT)		
25	W.P.(C)-753/2024 CM APPL. 3295/2024 CM APPL. 47160/2024 CM APPL. 62978/2024	MAHESH CHAND AGRAWAL V/s LOKPAL OF INDIA	ISHAAN CHHAYA, NISHANT RAMAKANTRAO KATNESHWARKAR	
		OTHER DETAILS OF ADVOCATES: ISHAAN CHHAYA(ISHAAN@ICLAW.CO.IN)(9899316416)(PETITIONER) LOKPAL OF INDIA(JS.LOKPAL@GOV.IN){}(RESPONDENT) ISHAAN CHHAYA(ISHAAN@ICLAW.CO.IN)(9899997595)(PETITIONER) A KURUP(OFFICE@AKURUP.COM)(0)(RESPONDENT) NISHANT RAMAKANTRAO KATNESHWARKAR(NISHANTKATNESHWARKAR@GMAIL.COM)(9311194312)(PETITIONER)		
26	W.P.(C)-3928/2024	DHARAMVIR V/s GOVT. OF NCT DELHI AND ANR	GIRDHARI LAL VERMA	
		OTHER DETAILS OF ADVOCATES: G L VERMA(GLVERMA53@YAHOO.COM)(9891600120)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
27	W.P.(C)-4246/2024 CM APPL. 17274/2024	EBIXCASH MOBILITY SOFTWARE INDIA LIMITED V/s NATIONAL INFORMATICS CENTRE	GAUTAM SWARUP	
		OTHER DETAILS OF ADVOCATES: ANKUR DAS(ANKUR@MSSALWCHAMBERS.IN)(8390822993)(PETITIONER) DAYAL KHANDELWAL(DG@NIC.IN, DAYAL.KHANDELWAL@NIC.IN, SANJAY.KS@NIC.IN, DDO-BIH@NIC.IN){}(RESPONDENT)		
28	W.P.(C)-4594/2024 CM APPL. 18819/2024	SIMRAN DEWAN AND ANR V/s GOVT OF NCT OF DELHI AND ORS	AMITA SEHGAL, DEEPSHIKHA RAI	
		OTHER DETAILS OF ADVOCATES: SATINDER SINGH MATHUR(ASSOCIATESMATHUR@GMAIL.COM)(9811727905)(PETITIONER) SATINDER SINGH MATHUR, AMITA SEHGAL, SAURABH PANDE4Y(ASSOCIATESMATHUR@GMAIL.COM)(9811727905)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868280166)(RESPONDENT) AJAY DEWAN(AJAYDWAN@HOTMAIL.COM, NWADM@NIC.IN, SDMHQNW@GMAIL.COM){}(RESPONDENT) AJAY DEWAN(AJAYDEWAN@HOTMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, NWADM@NIC.IN, SDMHQNW@GMAIL.COM){}(RESPONDENT) DEEPSHIKHA RAI(RAIDEEPSHIKHA24@GMAIL.COM)(7428181495)(PETITIONER)		

29	W.P.(C)-10247/2024 CM APPL. 42016/2024	SOMA MONDAL V/s LOKPAL OF INDIA & ANR.	KAUSHAL KUMAR SINGH, NISHANT RAMAKANTRAO KATNESHWARKAR	
		OTHER DETAILS OF ADVOCATES: VIDUR MOHAN(CHAMBERSOFVIDURMOHAN@GMAIL.COM)(9818545997)(PETITIONER) LOKPAL OF INDIA(DS- LEGAL@LOKPAL.GOV.IN,DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) NISHANT RAMAKANTRAO KATNESHWARKAR(NISHANTKATNESHWARKAR@GMAIL.COM)(9311194312)(PETITIONER)		
30	W.P.(C)-13011/2024	MR. SHYAM PODDAR V/s UNION OF INDIA & ANR.	GANDHARV ANAND	
		OTHER DETAILS OF ADVOCATES: VIKRAM SINGH(COCDIARY@CIRCLEOFCOUNSELS.COM)(9818551023)(PETITIONER) SHYAM PODDAR(SP@FOREXCAP.COM)(0)(PETITIONER) UNION OF INDIA, DL HC ED(UOIDHC@GMAIL.COM, DL.HC- ED@GOV.IN)(1123384193)(RESPONDENT)		
31	W.P.(C)-15452/2024 CM APPL. 64865/2024	M/S YORKS FASHIONS PVT. LTD. V/s DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.	NIMISH CHIB	
		OTHER DETAILS OF ADVOCATES: NIMISH CHIB & ASSOCIATES(NIMISHCHIB@GMAIL.COM)(9810823566)(PETITIONER) FIRDOUSE WANI, DSIIDC(FIRDOUSEWANI.LAWZ@GMAIL.COM, DSIIDCLC@GMAIL.COM)(0)(RESPONDENT)		
32	W.P.(C)-16797/2024 CM APPL. 71082/2024	VINOD KUMAR KATARIA V/s CPIO CCRT AND ORS	BHUDEV PRASAD VAISHNAV	
		OTHER DETAILS OF ADVOCATES: B.P. VAISHNAV & ASSOCIATES(BPVAISHNAV66@GMAIL.COM)(9911149032)(PETITIONER) YASHPAL, CCRT, SECY CULTURE(YASHRANGI73@GMAIL.COM, DIRECTOR.CCRT@GOV.IN, SECY-CULTURE@NIC.IN)(0)(RESPONDENT) SECY LAW DLA, UNION OF INDIA, Y TYAGI, K BABU(SECYLAW-DLA@NIC.IN, UOIDHC@GMAIL.COM, YTYAGI905@GMAIL.COM, KJBABU3@GMAIL.COM)(0)(RESPONDENT)		
33	W.P.(C)-17539/2024 CM APPL. 74703/2024	A V/s UNION OF INDIA & ORS.	ANURAG PRATYUSH SAHAY	
		OTHER DETAILS OF ADVOCATES: ANURAG SAHAY(MAIL@TEMPLELEGAL.IN)(9971793810)(PETITIONER) UNION OF INDIA, TEAM BUMBLE(UOIDHC@GMAIL.COM, CLO@TEAM.BUMBLE.COM)(1123384193)(RESPONDENT)		
34	W.P.(C)-127/2025 CM APPL. 468/2025 CM APPL. 4646/2025 CM APPL. 4660/2025	SATYA PRAKASH BAGLA V/s UNION OF INDIA & ORS.	APOORV AGARWAL, ANNIRUDH SHARMA, APOORV AGARWAL	
		OTHER DETAILS OF ADVOCATES: APOORV AGARWAL(APOORV@ASVLAWOFFICES.COM)(8420524375)(PETITIONER) SANTOSH KUMAR TRIPATHI, DHC(STANDINGCOUNSELGNCTD@GMAIL.COM, DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA, FRRODLI(UOIDHC@GMAIL.COM, FRRODLI.SUPPORT@NIC.IN)(1123384193)(RESPONDENT) APOORV AGARWAL(APOORV@CJALAW.IN)(8420524375)(PETITIONER)		
35	W.P.(C)-156/2025	TANISHI GUPTA, REPRESENTED BY MR KUMAR RITESH RANJAN V/s UNION OF INDIA AND ORS	DHANUR DHARSINGH RANA	
		OTHER DETAILS OF ADVOCATES: DHANUR DHAR SINGH RANA(DHANURDHARSINGHRANA@GMAIL.COM)(9461076074)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
36	W.P.(C)-351/2025 CM APPL. 13343/2025	GMR ENERGY LIMITED V/s UNION OF INDIA & ORS.	AGARWAL LAW ASSOCIATES	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: RISHI AGRAWALA, DAKSH ARORA(RISHI@AGLAW.IN; DAKSH.ARORA@AGLAW.IN)(42200000)(PETITIONER) BHARAT PETROLEUM CORPORATION LIMITED, UOI(SECYEXP@NIC.IN, CMD@BHARATPETROLEUM.IN, LEGALINFO@BHARATPETROLEUM.IN)(0)(RESPONDENT) .KOURA_CO@BOL.NET.IN, SEC.PNG@NIC.IN, UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
37	W.P.(C)-1250/2025 CM APPL. 8156/2025	MAMTAZ FOUNDATION V/s COUNCIL OF ARCHITECTURE & ANR.	PRIYANKA CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: MURARI TIWARI(MURARI.SHARMA1@GMAIL.COM)(9350871245)(PETITIONER) UNION OF INDIA, COA(UOIDHC@GMAIL.COM, INFO- COA@GOV.IN)(1123384193)(RESPONDENT) MURARI LALA SHARMA()(9350871245)(PETITIONER)		

38	W.P.(C)-1370/2025	RADHAKANTAPUR LEPROSY ASSOCIATION V/s UNION OF INDIA & ORS.	RADHA SHYAM JENA	
		OTHER DETAILS OF ADVOCATES: R.S. JENA(RS.JENA@YAHOO.CO.IN)(0)(PETITIONER) RAILNET, UNION OF INDIA, SECY HFW(CRB@RB.RAILNET.GOV.IN, CPO@SER.RAILNET.GOV.IN, UOIHDC@GMAIL.COM, SECYHFW@NIC.IN)(1123384193)(RESPONDENT) NMC INDIA(ASSESSMENT-TADA@NMCINDIA.GOV.IN)(0)(RESPONDENT)		
FOR FINAL HEARING				
39	W.P.(C)-12273/2021	M/S SB TRANSPORT COMPANY V/s CONTAINER CORPORATION OF INDIA LIMITED	JIVESH KUMAR TIWARI, RISHI KUMAR AWSTHI	
		OTHER DETAILS OF ADVOCATES: JIVESH KR. TIWARI(JUSASSOCIATES201@GMAIL.COM)(9811612855)(PETITIONER) AYUSHI(AYUSHI@ALUMNI.VIRGINIA.EDU, CO.PRO@CONCORINDIA.COM)()(RESPONDENT) RISHI KUMAR AWSTHI(NABIHASAN48@GMAIL.COM)(8527606415)(RESPONDENT)		
END OF THE BOARD MATTERS				
40	W.P.(C)-17199/2024 CM APPL. 73129/2024 CM APPL. 73131/2024 CM APPL. 5706/2025	PMI ELECTRO MOBILITY SOLUTIONS PVT LTD V/s CONVERGENCE ENERGY SERVICES LIMITED & ANR.	ADITYA SINGH, SAMDARSHI SANJAY, VIKRAM JETLY	
		OTHER DETAILS OF ADVOCATES: MANU NAIR, SUMANT NARANG, ADITYA SINGH(MANU.NAIR@AMSSHARDUL.COM)(9810098337)(PETITIONER) EESL, UNION OF INDIA(MDCESL@EESL.CO.IN, HEAD-CONTRACTS.CESL@EESL.CO.IN, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) MANU NAIR (MANU.NAIR@AMSSHARDUL.COM)(0)(PETITIONER) SAMDARSHI SANJAY , ASHISH KUMAR SHARMA (SAMDARSHI.SANJAY@GMAIL.COM)(9811585062)(RESPONDENT) VIKRAM JETLY(VIKRAM.JETLY@GMAIL.COM)(9811157321)(RESPONDENT)		

COURT NO. 31
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR' AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR' .

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF COUNSELS FOR BOTH SIDES IS NECESSARY) ."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpooja.dhc@gov.in

CLICK HERE TO JOIN VC

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc7>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-1387/2024	JOHN V/s THE STATE GOVT. OF NCT OF DELHI	RAHUL DEV TYAGI	
		OTHER DETAILS OF ADVOCATES: R.D. TYAGI & ASSOCIATES(TYAGI.RAHULDEV@GMAIL.COM)(9891882066)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-1654/2021)
2	BAIL APPLN.-2346/2024	ZAINAB AHMED @ ANNE MARIE MENDY V/s NARCOTIC CONTROL BUREAU	ANOOP KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: ANOOP GUPTA(ADVOCATEANOOPGUPTA@GMAIL.COM)(9810181176)(PETITIONER) SUBHASH BANSAL(BANSAL_SUBASH@YAHOO.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(N.C.B. R.K.PURAM-SC 533/2022)
3	BAIL APPLN.-4044/2024 CRL.M.A. 33328/2024 WITH BAIL APPLN. 4047/2024	MISTRY DHRUV PRAVIN KUMAR V/s STATE GOVT. OF NCT OF DELHI	MANISH GUPTA	
		OTHER DETAILS OF ADVOCATES: MANISH GUPTA (ADVOCATEMANISHGUPTAINDIA@GMAIL.COM)(9811402142)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(I.G.I.AIRPORT-602/2024) BAIL APPLN. 4047/2024 FILED BY MISTRY VISHAL PRAVIN KUMAR (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(I.G.I.AIRPORT-602/2024)
4	BAIL APPLN.-4047/2024 CRL.M.A. 33368/2024	MISTRY VISHAL PRAVIN KUMAR V/s STATE OF NCT OF DELHI	MANISH GUPTA	
		OTHER DETAILS OF ADVOCATES: MANISH GUPTA(ADVOCATEMANISHGUPTAINDIA@GMAIL.COM)(9811402142)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(I.G.I.AIRPORT-602/2024) BAIL APPLN. 4044/2024 FILED BY MISTRY DHRUV PRAVIN KUMAR (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(I.G.I.AIRPORT-602/2024)
5	BAIL APPLN.-370/2025	FRED OKEKE@ EKPYONY V/s NARCOTIC CONTROL BUREAU	ANOOP KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: ANOOP GUPTA (ADVOCATEANOOPGUPTA@GMAIL.COM)(8368305620)(PETITIONER)		P.S.-FIR NO. :(N.C.B. R.K.PURAM-SC 393/2021)
6	BAIL APPLN.-564/2025	ALOK RANJAN V/s STATE (NCT OF DELHI)	LAKSHITA BANSAL	
		OTHER DETAILS OF ADVOCATES: VIKASH KUMAR (ADVLAKSHITA@GMAIL.COM)(8447028287)(PETITIONER) LAKSHITA BANSAL(ADVLAKSHITA@GMAIL.COM)(8447028287)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ROHINI NORTH-74/2023) BAIL APPLN. 1352/2024 FILED BY MUNNI (DISPOSED ON : 2024-07-25)

		KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		BAIL APPLN. 2938/2024 FILED BY MUNNI (DISPOSED ON : 2024-11-11) P.S.-FIR NO. :(ROHINI NORTH-74/2023)
SUSPENSION OF SENTENCE				
7	CRL.M.(BAIL) 1709/2023 In CRL.A.-656/2020	SONU V/s STATE (GOVT. OF N.C.T.) DELHI	HARSH PRABHAKAR	
		OTHER DETAILS OF ADVOCATES: HARSHPRABHAKAR(HARSHPRABHAKAR.ADVOCATE@GMAIL.COM)(9999309014)(PETITIONER) HARSH PRABHAKAR(HARSHPRABHAKAR.ADVOCATE@GMAIL.COM)(9999309014)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-167/2013)
8	CRL.M.(BAIL) 82/2023 In CRL.A.-55/2023	ASHOK KUMAR@AK V/s STATE	DOLLY SHARMA, CHETAN BHARDWAJ, AMJAD KHAN	
		OTHER DETAILS OF ADVOCATES: DOLLY SHARMA(DOLLYSH29@GMAIL.COM)(9953269424)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CHETAN BHARDWAJ(ADVCHETANBHARDWAJ@GMAIL.COM)(9717555186)(PETITIONER) AMJAD KHAN(CORPORATELAWYER.DHC@GMAIL.COM)(8920952108)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ADARSH NAGAR-273/2017) BAIL APPLN. 1514/2018 FILED BY ASHOK KUMAR (DISPOSED ON : 2018-09-12) BAIL APPLN. 3561/2021 FILED BY ASHOK KUMAR (DISPOSED ON : 2021-12-16) P.S.-FIR NO. :(ADARSH NAGAR-273/2017)
9	CRL.A.-519/2023 CRL.M.(BAIL) 930/2023 WITH CRL.A. 564/2023	ROHIT DAYMA @ ROHIT THAKUR V/s STATE (GOVT. OF N.CT. DELHI) THRU STANDING COUNSEL	REENA SHARMA	
		OTHER DETAILS OF ADVOCATES: PAWAN JAIN (J_P7777@YAHOO.IN)(7669831777)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ROHINI NORTH-149/2015) CRL.A. 564/2023 FILED BY MANJOT SINGH (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(ROHINI NORTH-149/2015)
10	CRL.A.-564/2023 CRL.M.(BAIL) 1027/2023	MANJOT SINGH V/s THE STATE NCT OF DELHI	VIKRANT SINGH	
		OTHER DETAILS OF ADVOCATES: VIKASH THAKUR (ADVSANDEEPSINGH06@GMAIL.COM)(9650937013)(PETITIONER) J.P SINGH (ADVSANDEEPSINGH06@GMAIL.COM)(9650937013)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ROHINI NORTH-149/2015) CRL.A. 519/2023 FILED BY ROHIT DAYMA @ ROHIT THAKUR (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(ROHINI NORTH-149/2015)
11	CRL.M.(BAIL) 1119/2023 In CRL.A.-636/2023	SARAVJEET V/s THE STATE & ANR.	AKSHAY CHANDRA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: AKSHAY CHANDRA (ADVOCATEAKSHAYCHANDRA@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(VIJAY VIHAR-42/2018)
12	CRL.A.-424/2025 CRL.M.(BAIL) 730/2025	ALOK KUMAR V/s GOVT NCT OF DELHI	MAHESH KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES: S.K BHATT(SHIV.KRBHATT@GMAIL.COM)(8010201152)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
13	W.P.(CRL)-868/2025 CRL.M.A. 8121/2025	AKRAM V/s STATE OF NCT OF DELHI	VISHESH WADHWA	
		OTHER DETAILS OF ADVOCATES: UDAY CHAUHAN (CHAUHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PANDAV NAGAR-131/2010) CRL.A. 452/2013 FILED BY AKRAM (DISPOSED ON : 2017-09-26) CRL.A. 829/2012 FILED BY MUKESH @ KARKA (DISPOSED ON : 2017-09-26) CRL.A. 1315/2014 FILED BY MOHD. IMRAN (DISPOSED ON : 2017-09-26) W.P.(CRL) 525/2018 FILED BY MOHD. IMRAN (DISPOSED ON : 2018-02-19) W.P.(CRL) 333/2018 FILED BY AKRAM (DISPOSED ON : 2018-02-01) W.P.(CRL) 2176/2024 FILED BY MUKESH @KARKA (DISPOSED ON : 2024-08-23) W.P.(CRL) 3165/2024 FILED BY AKRAM

				(DISPOSED ON : 2024-11-13) W.P.(CRL) 3377/2024 FILED BY MUKESH @KARKA (DISPOSED ON : 2024-10-25) W.P.(CRL) 3716/2024 FILED BY MUKESH @ KARKA (DISPOSED ON : 2024-12-05) W.P.(CRL) 1099/2025 FILED BY IMRAN (DISPOSED ON : 2025-04-07) P.S.-FIR NO. :(PANDAV NAGAR-131/2010)
FOR ADMISSION				
14	CRL.A.-416/2025 CRL.M.A. 9928/2025 CRL.M.A. 9929/2025	YOGENDRA SEJWAL V/s STATE GOVT. OF NCT OF DELHI AND ANR.	CHINMAYA SEJWAL	
		OTHER DETAILS OF ADVOCATES: NIKHIL SINGH (ADVNIKHIL1555@GMAIL.COM)(9953335559)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
15	CRL.L.P.-179/2025 CRL.M.A. 8021/2025 CRL.M.A. 8022/2025	VIJENDER KUMAR V/s AJAY SAINI	ARUN KUMAR	
		OTHER DETAILS OF ADVOCATES: ARUN KUMAR (KHATRIARUNKUMAR@GMAIL.COM)(9910345134)(PETITIONER)		
16	W.P.(CRL)-715/2025 CRL.M.A. 6615/2025	RAVI V/s LIEUTENANT GOVERNOR OF DELHI AND ANR	VINAY KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: VINAY KUMAR SHARMA (VINAYNETEX@GMAIL.COM)(9810248919)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
SPECIAL BENCH MATTERS(AS DIRECTED BY HON'BLE THE CHIEF JUSTICE)				
17	CRL.A.-705/2002	BISHAN SARUP SHRAMA V/s STATE	SANDEEP SETHI, ASIF SHAMIM, NALIN TRIPATHI, NIRANJAN SINGH	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(CBI-RC-21/92)
18	CRL.A.-962/2002 WITH CRL.A. 217/2003	VICKY ARORA V/s STATE	R.S.GUPTA, SUNIL KAPOOR	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(PAHARGANJ-269/2000)
19	CRL.A.-217/2003 CRL.M.A. 3465/2020 WITH CRL.A. 962/2002	RAVI KUMAR V/s STATE	RAVI GUPTA, VIDIT GUPTA	
		OTHER DETAILS OF ADVOCATES: VIDIT GUPTA()(9910995511)(PETITIONER)		P.S.-FIR NO. :(PAHARGANJ-270/2000)
20	CRL.A.-73/2003	VEER PAL V/s STATE N.C.T. OF DELHI	ASHOK KUMAR GAUTAM, NEELAM GROVER, SANJAY LAO, ASHA TIWARI	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(S.P. BADLI-521/1999)
21	CRL.A.-234/2003 WITH CRL.A. 410/2003	SURESH KUMAR GUPTA V/s STATE OF DELHI	K.B.ANDLEY & CO, AK SAXENA, MN DUDEJA, SUNIL KAPOOR, ARVIND KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER)		P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-37/99)
AFTER NOTICE MISC. MATTERS				
22	CRL.A.-288/2020	ASHOK KUMAR V/s C.B.I.	AVIKA MAHURA, KAUSHAL KISHORE LAL GAUTAM	
		OTHER DETAILS OF ADVOCATES: AVIKA MAHURA()(9910005402)(PETITIONER) KAUSHAL KISHORE LAL GAUTAM(KKLG4DS@GMAIL.COM)(9871911183)(PETITIONER)		P.S.-FIR NO. :(CBI-DAI-2015-A-0022)
23	CRL.A.-357/2020 CRL.M.A. 34021/2023	PAWAN KUMAR JHA V/s STATE OF NCT OF DELHI	MALLIKA PARMAR (DHCLSC), MALLIKA PARMAR	
		OTHER DETAILS OF ADVOCATES: MALLIKAPARMAR(MALLIKA.PARMAR@YAHOO.COM)(9971428439)(PETITIONER) MALLIKA PARMAR(MALLIKA.PARMAR@YAHOO.COM)(9971428439)(PETITIONER) STATE OF NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MALLIKA PARMAR(MALLIKA.PARMAR@YAHOO.COM)(9971428439)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SWAROOP NAGAR-185/2011) P.S.-FIR NO. :(SWAROOP NAGAR-185/2011)
24	CRL.A.-449/2020	FAHIM V/s STATE	INDERJEET K SIDHU	
		OTHER DETAILS OF ADVOCATES: INDERJEET SIDHU(IJXSIDHUASSOCIATES@GMAIL.COM)(9810587998)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KHAJOORI KHAS-441/2018)

		INDERJEETSIDHU(IJKSIDHUASSOCIATES@GMAIL.COM)(9810587998)(PETITIONER) INDERJEETSIDHU(IJKSIDHUASSOCIATES@GMAIL.COM)(9810587998)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KHAJOORI KHAS-441/2018)
25	CRL.A.-317/2023	VIJAY @ KALE V/s THE STATE (NCT OF DELHI)	SHIVENDER KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: SHIVENDER KR. SHARMA(SKSLAWCHAMBERS@HOTMAIL.COM)(9873240045)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-66/2015) BAIL APPLN. 977/2022 FILED BY VIJAY @ KALE (DISPOSED ON : 2022-07-12) P.S.-FIR NO. :(CRIME AND RAILWAY-66/2015)
26	CRL.L.P.-29/2018	SECURITIES & EXCHANGE BOARD OF INDIA V/s RAKESH KUMAR SRIVASTAVA & ANR	SANJAY MANN, R P KAPUR	
		OTHER DETAILS OF ADVOCATES: SANJAY MANN()(9899064115)(PETITIONER)		
27	CRL.L.P.-203/2018 CRL.M.A. 6021/2018	STATE (GNCT OF DELHI) V/s OM PRAKASH & ORS	MANJEET ARYA, SANTOSH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: MANJEET ARYA()(9810054662)(PETITIONER)		P.S.-FIR NO. :(SWAROOP NAGAR-631/2014)
28	CRL.L.P.-492/2018 CRL.M.A. 28894/2018	GIR MOVERS PVT. LTD. V/s HAUSHILA PRASAD SHUKLA	DS & ASSOCIATES, PRABHAKAR PANDEY	
		OTHER DETAILS OF ADVOCATES: DS & ASSOCIATES()(9810550018)(PETITIONER) PRABHAKAR PANDEY(PRABHAKARPANDEYADV11@GMAIL.COM)(9953396643)(RESPONDENT)		
29	CRL.M.C.-1596/2020 CRL.M.A. 9756/2020	ABHISHEK KUMAR V/s STATE OF NCT OF DELHI & ANR	SHAILENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: ABHISHEK KUMAR(ADVSHAILENDRA07@GMAIL.COM)()(PETITIONER) SHAILENDRA SINGH(ADVSHAILENDRA07@GMAIL.COM)(9999332944)(PETITIONER) SHAILENDRASINGH(ADVSHAILENDRA07@GMAIL.COM)(9999332944)(PETITIONER) STATE OF NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(GREATER KAILASH-109/2019)
30	CRL.M.C.-1874/2025 CRL.M.A. 8511/2025	ASI RAJENDER & ANR. V/s THE STATE OF NCT DELHI & ANR.	DEEPAK SINGH, PRIYADARSHINI	
		OTHER DETAILS OF ADVOCATES: VISAHL KUMAR(ASLEGALCONSILIUM@GMAIL.COM)(8368935625)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) PRIYADARSHINI (PRIYA.PK527@GMAIL.COM)(8470886032)(RESPONDENT)		
31	CRL.REV.P.-262/2014	PRADEEP KUMAR V/s SAYA SALES P LTD	ASHWANI K SAKHUJA	
		OTHER DETAILS OF ADVOCATES:		
32	CRL.REV.P.-287/2014 CRL.M.A. 5649/2019	SUMAN DHAIYA V/s THE STATE OF DELHI	POOJA CHHABRA, DEPENDER HOODA, JITENDER SOLANKI	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DABRI-947/2006) CRL.REV.P. 590/2014 FILED BY AZAD SINGH DAHIYA (DISPOSED ON : 2019-02-15) P.S.-FIR NO. :(DABRI-947/2006)
33	CRL.REV.P.-629/2014	PRITIKA FASHIONS PVT LTD & ORS V/s STATE & ORS	GAUTAM KAPOOR	
		OTHER DETAILS OF ADVOCATES:		
34	CRL.REV.P.-652/2014 CRL.M.A. 3570/2016 CRL.M.A. 7202/2025	M/S SSM ENGINEERS PVT LTD & ANR V/s STATE (GNCT) OF DELHI & ANR	PASHUPATI NATH RAZDAN, AMITA GUPTA, MEERA KAURA PATEL	
		OTHER DETAILS OF ADVOCATES: MEERA KAURA PATEL(MEERAKAURPATEL@GMAIL.COM)(9910002111)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) MEERA KAURA PATEL(MEERAKAURAPATEL@GMAIL.COM)(9910002111)(RESPONDENT)		
35	CRL.REV.P.-723/2014 WITH CRL.REV.P. 724/2014 CRL.REV.P. 725/2014	DHRVU VARMA & ANR V/s J K VARMA & ANR	RANBIR SINGH KUNDU, VIRAJ R DATAR	Listing Remarks: AT 02:15 PM
		OTHER DETAILS OF ADVOCATES:		
36	CRL.REV.P.-724/2014	DHRUV VARMA & ANR V/s J K VARMA & ANR	RANBIR SINGH KUNDU, VIRAJ R DATAR	Listing Remarks: AT 02:15PM
		OTHER DETAILS OF ADVOCATES:		

37	CRL.REV.P.-725/2014	DHRUV VARMA & ANR V/s J K VARMA & ANR	RANBIR SINGH KUNDU, VIRAJ R DATAR	Listing Remarks: AT 02:15 PM
		OTHER DETAILS OF ADVOCATES:		
38	CRL.REV.P.-749/2014	STATE GOVT OF NCT OF DELHI V/s SONU	VARUN GOSWAMI, KAMLESH KUMAR MISHRA, SHIVENDER GUPTA	
		OTHER DETAILS OF ADVOCATES: SHIVENDER GUPTA(SHIVENDERGUPA12@GMAIL.COM)(7289858689)(RESPONDENT)		P.S.-FIR NO. :(BAWANA-225/2008)
39	W.P.(CRL)-273/2022	SH ABDUR RAHMAN AND ANR V/s THE STATE AND ANR.	AISHWARYA RAO	
		OTHER DETAILS OF ADVOCATES: AISHWARYA RAO(AISHWARYARAOADV25@GMAIL.COM)(9871598522)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-159/2020) BAIL APPLN. 1474/2022 FILED BY GURUSHARAN SINGH CHOCHAN (DISPOSED ON : 2022-07-08) BAIL APPLN. 2086/2022 FILED BY NILESH KUMAR MISHRA (DISPOSED ON : 2022-08-08) BAIL APPLN. 258/2022 FILED BY GURUSHARAN SINGH CHOCHAN (DISPOSED ON : 2022-03-07) CRL.M.C. 4947/2022 FILED BY STATE (NCT OF DELHI) (DISPOSED ON : 2025-02-07) CRL.M.C. 4930/2022 FILED BY STATE (NCT OF DELHI) (DISPOSED ON : 2025-02-07) CRL.M.C. 6801/2022 FILED BY STATE (NCT OF DELHI) THROUGH THE DEPUTY COMMISSIONER OF POLICE (CRIME-I) (DISPOSED ON : 2025-02-07) BAIL APPLN. 862/2023 FILED BY GURUSHARAN SINGH CHOCHAN (DISPOSED ON : 2023-03-16) BAIL APPLN. 1072/2023 FILED BY KAMAL SOOD (DISPOSED ON : 2023-08-22) BAIL APPLN. 1333/2023 FILED BY GURUSHARAN SINGH CHOCHAN (DISPOSED ON : 2023-04-25) BAIL APPLN. 3898/2022 FILED BY SAJID ALI (DISPOSED ON : 2023-01-04) P.S.-FIR NO. :(CRIME AND RAILWAY- 159/2020)
40	W.P.(CRL)-437/2022	SONIA AND ORS. V/s STATE NCT OF DELHI AND ORS.	MIR AKHTAR HUSSAIN	
		OTHER DETAILS OF ADVOCATES: BHARTI LAW CONSULTANTS(MIRAKHTARADVOCATE@GMAIL.COM)(9811298012)(PETITIONER) CONSTABLE VINOD(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CONSTABLE HAKIKAT(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) WOMAN CONSTABLE SHEENU(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) COMMISSIONER OF POLICE (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUB INSPECTOR SI DILBAG NO 4857(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) HEAD CONSTABLE VED PRAKASH(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CONSTABLE ARUN(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASI RAJNESH KUMAR NO732/OND(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) HEAD CONSTABLE PAWAN KUMAR(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) INSPECTOR BRIJ PAL SINGH NOD1/770(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) STATE OF NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DEPUTY COMMISSIONER OF POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHO(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
41	W.P.(CRL)-730/2022 CRL.M.A. 6144/2022	SH. SOMDAT SINGH @ JUNG BAHADUR V/s UNION OF INDIA & ORS.	MANISH KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: MANISH TIWARI ADVOCATE(ADVTIWARIMANISH@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)		

42	W.P.(CRL)-988/2022	JAMIA MILLIA ISLAMIA UNIVERSITY THR. ITS REGISTRARA DR. NAZIM HUSSAIN AL-JAFRI V/s STATE OF NCT OF DELHI	PRITISH SABHARWAL, MOHAMMAD SHAHBAZ, KISLAYA MISHRA	
		OTHER DETAILS OF ADVOCATES: PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)(9871878690)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MOHAMMAD SHAHBAZ (MOHDSHAHBAZ.3165@GMAIL.COM)(9999708481)(RESPONDENT) KISLAYA MISHRA(OFFICEOFADVKKMISHRA@GMAIL.COM)(9654968449)(RESPONDENT)		
43	W.P.(CRL)-2074/2022	OM PRAKASH V/s THE STATE OF NCT DELHI AND ANR.	RAVI DRALL	
		OTHER DETAILS OF ADVOCATES: RAVI DRALL(ADVOCATERAVIDRALL@GMAL.COM)(9999500503)(PETITIONER) RAVI DRALL(ADVOCATERAVODRALL@GMAIL.COM)(9999500503)(PETITIONER) RAVI DRALL(ADVOCATERAVIRAI@GMAIL.COM)(9999500503)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
44	W.P.(CRL)-2367/2022 CRL.M.A. 20637/2022	NISHEET SINGH V/s UNION OF INDIA & ORS.	RAJIV RANJAN DWIVEDI	
		OTHER DETAILS OF ADVOCATES: RAJIV RANJAN DWIVEDI(DWIVEDIRR@GMAIL.COM)(9810594551)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) M/S CREDIT SUISSE SERVICES (CEO.OFFICE@CREDIT-SUISSE.COM){}(RESPONDENT) SONI (SONIASLAW@HOTMAIL.COM){}(RESPONDENT) RESERVE BANK OF INDIA(HAMELPARIHAR@REDIFFMAIL.COM){}(RESPONDENT)		
FOR FINAL HEARING				
45	W.P.(CRL)-1020/2022	SEWA SINGH SHERGILL V/s UNION OF INDIA	IMTIYAZ HUSSAIN, RAGHAV PANDEY	
		OTHER DETAILS OF ADVOCATES: PARAS PUNYANI(PARASLIB@GMAIL.COM){}(PETITIONER) UOI(UOIDHC@GMAIL.COM){}(RESPONDENT) RAGHAV PANDEY(RGHVPANDEY@GMAIL.COM)(9311160300)(RESPONDENT)		
FOR FINAL DISPOSAL				
46	CRL.M.C.-734/2020 CRL.M.A. 3011/2020 WITH CRL.M.C. 1105/2020	ANUJ ANEJA V/s STATE & ORS	AMAN SAREEN, MEHUL GUPTA	
		OTHER DETAILS OF ADVOCATES: AMAN SAREEN{}(9810289960)(PETITIONER) MEHUL GUPTA(MEHULGUPTA123@GMAIL.COM)(9899613344)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PATEL NAGAR-347/2019) W.P.(CRL) 3423/2019 FILED BY SACHIN PAMNANI & ANR (DISPOSED ON : 2019-12-09) CRL.M.C. 1105/2020 FILED BY SH. VIPIN NISCHAL & ANR (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(PATEL NAGAR-347/2019)
47	CRL.M.C.-1105/2020	SH. VIPIN NISCHAL & ANR V/s STATE & ANR.	VIJAY K. GUPTA	
		OTHER DETAILS OF ADVOCATES: VIJAY K. GUPTA{}(9810310520)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PATEL NAGAR-347/2019) W.P.(CRL) 3423/2019 FILED BY SACHIN PAMNANI & ANR (DISPOSED ON : 2019-12-09) CRL.M.C. 734/2020 FILED BY ANUJ ANEJA (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(PATEL NAGAR-347/2019)
NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)				
48	W.P.(CRL)-608/2025 CRL.M.A. 5648/2025	VIJAY KUMAR AND ANR & ANR. V/s STATE OF NCT OF DELHI AND ANR. & ANR.	ASHOK KUMAR SONI	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR SONI(AKSLAWYER.AS@GMAIL.COM)(9999103404)(PETITIONER) ZEB A PARVEEN(ADVZEBAPARVEEN@GMAIL.COM)(9999103404)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(KAPASHERA-341/2024)

COURT NO. 24
HON'BLE MR. JUSTICE ANISH DAYAL

1. CASE MANAGEMENT/ MENTIONINGS SHALL BE FROM 10.30 A.M. TO 10.45 A.M. AND FROM 02.15 P.M. TO 02.30 P.M.
2. MENTIONINGS SHALL NOT BE ENTERTAINED AT ANY OTHER TIME.
3. PRESENCE OF COUNSELS FROM BOTH PARTIES IS NECESSARY FOR MENTIONING.
4. SUPPLEMENTARY PASSOVERS WILL BE TAKEN AT THE END OF SUPPLEMENTARY LIST.
5. DATES AT JOINT REQUEST CAN BE TAKEN FROM THE COURT MASTER AT 02.15 P.M.
6. FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO cmatishgoel@gmail.com
7. COUNSELS APPEARING IN COURT ARE TO GIVE APPEARANCE IN WRITING TO COURT STAFF, OR THROUGH GOOGLE FORM WITH THE HELP OF QR CODE, OR THROUGH THIS LINK

<https://docs.google.com/forms/d/1LT2a-F1Ya0wRtiLpk2n6md7Emm8QowmeXwoA0VRcHY/edit?pli=1>

AND THOSE ON VC SHOULD WRITE IN THE CHAT BOX.
8. CLICK HERE TO JOIN VC
<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc12>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CONT.CAS(C)-958/2024 CM APPL. 51997/2024 CM APPL. 52761/2024 CM APPL. 61527/2024 CM APPL. 61812/2024 CM APPL. 62719/2024	SHHANYA MADAN BHATIA V/s SAURAV BHATIA	SHHANYA MADAN BHATIA, KRISHNA BHATIA	
		OTHER DETAILS OF ADVOCATES: SHHANYA MADAN BHATIA (SHHANYA6@GMAIL.COM){0}(PETITIONER) SAURAV BHATIA(SAURAVBHATS@GMAIL.COM){0}(RESPONDENT) SAURAV(SAURAV@YIRIFI.AI){0}(RESPONDENT) SHHANYA MADAN BHATIA (SHHANYA6@GMAIL.COM){0}(PETITIONER) SAURABH BHATS(SAURAVBHATS@GMAIL.COM){0}(RESPONDENT) SAURAV(SAURAV@YIRIFI.AI){0}(RESPONDENT) SHHANYA MADAN BHATIA (SHHANYA6@GMAIL.COM){0}(PETITIONER) SAURAV BHATIA (SAURAVBHATS@GMAIL.COM){0}(RESPONDENT) SAURAV(SAURAV@YIRIFI.AI){0}(RESPONDENT) KRISHNA BHATIA(BHATIAKRIS@GMAIL.COM){9810049221}(PETITIONER)		
FOR COMPLIANCE				
2	CONT.CAS(C)-802/2024(Disposed off case) WITH CONT.CAS(C) 1385/2024 CONT.CAS(C) 828/2024	SMT. MAYA KAUR & ORS. V/s SH. ASHWANI KUMAR, ADDL. CHIEF SECRETARY & ORS.	PAWAN RELEY	
		OTHER DETAILS OF ADVOCATES: PAWAN RELEY & AKSHAY LODHI(PAWANRELEYLAWCHAMBERS@GMAIL.COM){8447343516}(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM,) (9868250806)(RESPONDENT) DIVCOM(DIVCOM@NIC.IN){})(RESPONDENT)		
3	CONT.CAS(C)-1385/2024	REKHA & ORS. V/s SH. NARESH KUMAR	PAWAN RELEY	
		OTHER DETAILS OF ADVOCATES: THE CHAMBERS OF PAWAN RELEY(PAWANRELEYLAWCHAMBERS@GMAIL.COM){8447343516}(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){9868250806}(RESPONDENT)		
4	CONT.CAS(C)-828/2024 WITH CONT.CAS(C) 1385/2024	ANITA V/s NARESH KUMAR	ANITH JOHNSON	
		OTHER DETAILS OF ADVOCATES: SAURABH KUMAR & ANITH JOHNSON(ANITHJOHNSON@GMAIL.COM){9971133393}(PETITIONER) NARESH(CSDELHI@NIC.IN){})(RESPONDENT)		

5	CONT.CAS(C)-931/2024	BHARAT SHARMA V/s SUCHITRA SHARMA	VARUN MITTAL, BHAWNA KHANNA CHAINANI	
		OTHER DETAILS OF ADVOCATES: R S GOSWAMI & ASSOCIATES(RSGOSWAMIOFFICE@GMAIL.COM)(9999489807)(PETITIONER) SUCHITRA(DRSUCHITRASHARMA@GMAIL.COM)()(RESPONDENT) BHAWNA KHANNA CHAINANI(BKHANNA63@YAHOO.COM)(9810071710)(RESPONDENT)		
6	CM APPL. 19880/2025(CM For Restoration) In CONT.CAS(C)-112/2025(Disposed off case)	MOHD AFTAB V/s MUNICIPAL CORPORATION OF DELHI & ORS.	UZMA	
		OTHER DETAILS OF ADVOCATES: AMIT SRIVASTAVA(ADVAMITSRIVASTAVA3406@GMAIL.COM)(9318342967)(PETITIONER) R()(9911444662)(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) AMIT SRIVASTAVA AND UZMA(UZ746681@GMAIL.COM)(9318342967)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
FOR ADMISSION				
7	CONT.CAS(C)-1946/2024	SHRI TARACHAND V/s SHRI VIJAY KR. SINGH, VICE-CHAIRMAN & ANR.	NIDHI DALAL	
		OTHER DETAILS OF ADVOCATES: N S DALAL , NIDHI DALAL(CHAMBEROFNSDALAL@GMAIL.COM)(9811155424)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(0)(RESPONDENT)		
8	CONT.CAS(C)-1992/2024	SWAMI DAYAL KAPOOR V/s MR NIKHIL KUMAR IAS & ORS.	JASWINDER SINGH	
		OTHER DETAILS OF ADVOCATES: JASWINDER SINGH(JASWINDER.PHULL@GMAIL.COM)(9811232066)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
9	CONT.CAS(C)-275/2025	RITESH MISHRA V/s ANAMIKA KASHYAP	RANJIT SHARMA	
		OTHER DETAILS OF ADVOCATES: RANJIT SHARMA(ADVRANJITSHARMA2013@GMAIL.COM)(9818493174)(PETITIONER) ACURITLEGAL(CONTACT@ACURITLEGAL.COM)(0)(RESPONDENT)		
10	CONT.CAS(C)-335/2025	PRATAP KUMAR DASH V/s VIJAY BISHNOI	PRATAP KUMAR DASH	
		OTHER DETAILS OF ADVOCATES: PRATAP KUMAR DASH(PRATAPKDASH@GMAIL.COM)(9953929409)(PETITIONER) VIJAY (LAWOFFICESOLVIJAYS.BIRSHNOIADVOCATE@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
11	CONT.CAS(C)-11/2023 CM APPL. 62991/2023 CM APPL. 7280/2024 CM APPL. 46739/2024 CM APPL. 68962/2024 CM APPL. 1163/2025 CM APPL. 3257/2025	MRS. NEETU GAUR V/s SHRI SANJEEV KUMAR VASHIST	CS RATHOUR	
		OTHER DETAILS OF ADVOCATES: NEETU GAUR(NGAUR66@YAHOO.COM)()(PETITIONER) SANJEEV KUMAR VASHIST(SANJIVKUMARVASHISHT@GMAIL.COM)(9990772759)(RESPONDENT) C S RATHOUR(RATHOURCO@HOTMAIL.COM)(9313781649)(PETITIONER) SANJIV KUMAR (SANJIVKUMARVASHIST@GMAIL.COM)()(RESPONDENT) C S RATHOUR(RATHOURCO@HOTMAIL.COM)()(PETITIONER) SANJIV KUMAR (SANJIVKUMARVASHIST@GMAIL.COM)()(RESPONDENT) C S RATHOUR (RATHOURCO@HOTMAIL.COM)(9313781649)(PETITIONER) SANJIV (SANJIVKUMARVASHIST@GMAIL.COM)(0)(RESPONDENT) C S RATHOUR AND CO(RATHOURCO@HOTMAIL.COM)(9313781649)(PETITIONER) SANJIV VASHIST(SANJIVKUMARVASHIST@GMAIL.COM)(0)(RESPONDENT) SANJIV VASHIST(SANJIVKUMARVASHIST@GMAIL.COM)(0)(RESPONDENT) C S RATHOUR AND CO(RATHOURCO@HOTMAIL.COM)(9313781649)(PETITIONER) SANJIV KUMAR VASHIST(SANJIVKUMARVASHIST@GMAIL.COM)(0)(RESPONDENT)		

12	CM APPL. 46288/2024(CM For Restoration) In CONT.CAS(C)-262/2024(Disposed off case) WITH CONT.CAS(C) 802/2024 CONT.CAS(C) 1385/2024	PREETI V/s SH ASHWANI KUMAR, DEPARTMENT OF REVENUE GOVT.OF NCT OF DELHI	PAWAN RELEY	
		OTHER DETAILS OF ADVOCATES: PAWAN RELEY & AKSHAY LODHI(PAWANRELEY)(8447343516)(PETITIONER) CS(CSDELHI@NIC.IN){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PAWAN RELEY(PAWANRELEYLAWCHAMBERS@GMAIL.COM)(8447343516)(PETITIONER) MEHAK (ADVMEHAKNAKRA@GMAIL.COM)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
13	CONT.CAS(C)-1174/2024	SMT RAZIA BEGUM V/s SUBHAN JIRJIS & ANR.	VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: CHAMBERS VIVEK KUMAR TANDON(VIVEKKUMARTANDON@GMAIL.COM)(0)(PETITIONER)		
14	CONT.CAS(C)-1494/2024 CM APPL. 54829/2024 CM APPL. 75917/2024	MR SUDHISH TYAGI AND ANR V/s M S RELIANCE COMMERCIAL FINANCE LIMITED	SHUBHAM AGARWAL, AKHIL SACHAR, AKHIL SACHAR	
		OTHER DETAILS OF ADVOCATES: J C MAHINDRO(JCMAHINDRO@GMAIL.COM)(9810138091)(PETITIONER) RC(RCFCUSTOMERCARE@MAILSY.CIS-THELP.COM)(0)(RESPONDENT) AKHIL SACHAR(SACHAR.AKHIL@GMAIL.COM)(9891105069)(RESPONDENT) MAILSY(RCFCUSTOMERCARE@MAILSY.CIS-THELP.COM)(0)(RESPONDENT) AKHIL SACHAR(SACHAR.AKHIL@GMAIL.COM)(9891105069)(RESPONDENT) AKHIL SACHAR(SACHAR.AKHIL@GMAIL.COM)(9891105069)(RESPONDENT)		
15	CONT.CAS(C)-1939/2024 CM APPL. 71938/2024 CM APPL. 21484/2025	RASHMI AGGARWAL & ORS. V/s AMIT AGGARWAL	MISHIKA SINGH	
		OTHER DETAILS OF ADVOCATES: MISHIKA SINGH(ADMISHIKASINGH@GMAIL.COM)(9810187140)(PETITIONER) MISHIKA SINGH(ADMISHIKASINGH@GMAIL.COM)(9810187140)(PETITIONER) AMIT(){9958139292}(RESPONDENT)		
16	CONT.CAS(C)-2016/2024	GAURI KAPPAL V/s MINTU KUMAR MISHRA	RAMAKANT SHARMA	
		OTHER DETAILS OF ADVOCATES: TRISHA GUPTA (TRISHA.GUPTA34@GMAIL.COM)(7982962903)(PETITIONER) ANURADHA MITTRA(ANURADHAMITTRA@GMAIL.COM)(0)(RESPONDENT) MINTUMISHRA(MINTUMISHRA1980@GMAIL.COM)(0)(RESPONDENT)		
17	CONT.CAS(C)-2028/2024	PAVAN KUMAR SINGH & ANR. V/s SHRI DHARMENDRA & ANR.	VIBHAKAR MISHRA	
		OTHER DETAILS OF ADVOCATES: VIBHAKAR MISHRA (VSNLEGALASSOCIATES@GMAIL.COM)(9810092597)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
18	CONT.CAS(C)-313/2025	MITHILA MURADA V/s AKHILESH BALI & ANR.	JAI SHANKAR	
		OTHER DETAILS OF ADVOCATES: JAI SHANKAR (JAI.25KPUC@GMAIL.COM)(7838096941)(PETITIONER) RPO(RPO.DELHI@MCA.GOV.IN){}(RESPONDENT) AKHILESH(AKHILESHBALI@GMAIL.COM){}(RESPONDENT)		
19	CRL.M.C.-9462/2023 CRL.M.A. 35362/2023 CRL.M.A. 35363/2023	JACQUELINE FERNANDEZ V/s DIRECTORATE OF ENFORCEMENT	AMAN NANDRAJOG	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: PRASHANT PATIL (OFFICE@VSALEGAL.IN)(9971704062)(PETITIONER) PRASHANT PATIL (OFFICE@VSALEGAL.IN)(9971704062)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN){}(RESPONDENT) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DIRECTORATE OF ENFORCEMENT-ECIR 54/2021) BAIL APPLN. 188/2022 FILED BY PINKI IRANI (DISPOSED ON : 2022-02-14) CRL.M.C. 2657/2022 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2022-05-30) BAIL APPLN. 79/2023 FILED BY POOJA SINGH (DISPOSED ON : 2023-08-29) CRL.M.C. 1031/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2023-02-15) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) CRL.M.C. 3194/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-05-04) CRL.M.C. 5012/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) CRL.M.C. 6790/2023 FILED BY DIRECTORATE OF

				ENFORCEMENT (D. OF HEARING : 2025-08-05) BAIL APPLN. 1814/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) W.P.(CRL) 1087/2024 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2024-04-16) BAIL APPLN. 1821/2024 FILED BY ARUN MUTHU (DISPOSED ON : 2025-02-20) BAIL APPLN. 4576/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-04-16) BAIL APPLN. 4657/2024 FILED BY LEENA PAULOSE (D. OF HEARING : 2025-04-17) W.P.(CRL) 638/2025 FILED BY STATE (DISPOSED ON : 2025-03-17) BAIL APPLN. 933/2025 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-16) CRL.M.C. 1711/2025 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-29) BAIL APPLN. 1131/2025 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-05-05) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT- ECIR 54/2021)
20	W.P.(C)-8470/2007	PAUL DISCLAUSE V/s MARUTI UDYOG LTD. (SALES AND SERVICE)	ABINASH K. MISHRA	
		OTHER DETAILS OF ADVOCATES:		
21	CM APPL. 56922/2023 In W.P.(C)-2962/2010	DELHI JAL BOARD V/s MEHMOOD AHMED & ORS.	ARVIND VERMA, SHER AFGON, SARFARAJ HUSAIN, SHER AGGON	
		OTHER DETAILS OF ADVOCATES: SHER AFGON(SHERAFGON@GMAIL.COM)(9811650754)(RESPONDENT)		
22	W.P.(C)-4036/2014 CRL.M.A. 6365/2017	MAHESH KUMAR V/s DELHI ADMINISTRATION AND ANR	SATISH KUMAR, ALAYA LEGAL	
		OTHER DETAILS OF ADVOCATES:		
23	W.P.(C)-7282/2014 CM APPL. 17058/2014	SHRI DURGA ENGINEERING WORKS THR ITS PROPRIETOR V/s SOMNATH PANDEY	NISHTHA CHAWLA	
		OTHER DETAILS OF ADVOCATES:		
24	W.P.(C)-6340/2015	PRAKASH CHAND V/s DELHI TRANSPORT CORPORATION	RASHMI B SINGH, SARFARAZ KHAN	
		OTHER DETAILS OF ADVOCATES:		
25	W.P.(C)-7907/2017 WITH W.P.(C) 8320/2017	M/S EDCIL INDIA LTD. V/s SH. AJIT SINGH AND ANR	K.C. DUBEY & ASSO	
		OTHER DETAILS OF ADVOCATES:		
26	W.P.(C)-2930/2018 WITH W.P.(C) 2961/2018	SATISH V/s THE COMMISSIONER E.D.M.C AND ANR.	RAVINDER S GARIA, GAGANMEET SINGH SACHDEVA	
		OTHER DETAILS OF ADVOCATES: RAVINDER S GARIA()(9910074470)(PETITIONER) GAGANMEET SINGH SACHDEVA(GAGANMEET3@GMAIL.COM)(9582055425)(RESPONDENT)		
27	W.P.(C)-2961/2018	HARI SINGH V/s THE COMMISSIONER E.D.M.C AND ANR.	ARVINDER S GARIA, GAGANMEET SINGH SACHDEVA	
		OTHER DETAILS OF ADVOCATES: ARVINDER S GARIA()(9910074447)(PETITIONER) GAGANMEET SINGH SACHDEVA(GAGANMEET3@GMAIL.COM)(9582055425)(RESPONDENT)		
28	W.P.(C)-7077/2018 CM APPL. 28979/2019	SH. GHARBHARAN V/s V.L. THREAD MILLS	ASHOK KUMAR TIWARI, OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR TIWARI()(9654258800)(PETITIONER) ASHOK KUMAR TIWARI()(9212114541)(PETITIONER) OM PRAKASH(OM_PRKASHMV@YAHOO.CO.IN)(9810794902)(PETITIONER)		
29	W.P.(C)-8877/2018	M/S BALVANTRAY MEHTA VIDYA BHAWAN ANGURIDEVI SHERSINGH MEMORIAL ACADEMY V/s SMT. LEELAWATI	S N KALRA	
		OTHER DETAILS OF ADVOCATES: S N KALRA()(9990008935)(PETITIONER)		

30	W.P.(C)-12521/2018 WITH W.P.(C) 12731/2018	VIJAY PAL SINGH V/s ALOKPUNJ SEC SCHOOL	DHANANJAI RANA, GAURAV DHINGRA	
		OTHER DETAILS OF ADVOCATES: DHANANJAI RANA()(9958516171)(PETITIONER)		
31	W.P.(C)-12731/2018	NARENDER SINGH V/s ALOK PUNJ SECONDARY SCHOOL	DHANANJAI RANA, GAURAV DHINGRA	
		OTHER DETAILS OF ADVOCATES: DHANANJAI RANA()(9958576171)(PETITIONER)		

COURT NO. 28
HON'BLE MR.JUSTICE AMIT SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

mahendra.kadian@dhc.nic.in

CLICK HERE TO JOIN VC

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc13>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-3395/2024 CRL.M.(BAIL) 1577/2024 WITH BAIL APPLN. 71/2025	ARUN SACHDEVA V/s STATE GOVT. OF NCT OF DELHI	KP JAYARAM, ARVIND VASHISTHA	
		OTHER DETAILS OF ADVOCATES: K.P. JAYARAM(ASHUTOSH@JPLEGAL.IN)(9871902639)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ARVIND VASHISTHA(LEGAL.AVA@GMAIL.COM)(8010005212)(RESPONDENT) ARVIND VASHISTHA(LEGAL.AVA@GMAIL.COM)(8010005212)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MOHAN GARDEN-489/2023) BAIL APPLN. 2029/2024 FILED BY SANJAY SACHDEVA (DISPOSED ON : 2024-08-06) BAIL APPLN. 71/2025 FILED BY SANGEETA SACHDEVA (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(MOHAN GARDEN-489/2023)
2	BAIL APPLN.-71/2025	SANGEETA SACHDEVA V/s STATE OF NCT OF DELHI	KESHAV BAHETI, ARVIND VASHISTHA	
		OTHER DETAILS OF ADVOCATES: KESHAV BAHETI (ADVOCATEKESHAVBAHETI@GMAIL.COM)(9354665933)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ARVIND VASHISTHA(LEGAL.AVA@GMAIL.COM)(8010005212)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MOHAN GARDEN-489/2023) BAIL APPLN. 2029/2024 FILED BY SANJAY SACHDEVA (DISPOSED ON : 2024-08-06) BAIL APPLN. 3395/2024 FILED BY ARUN SACHDEVA (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(MOHAN GARDEN-489/2023)
3	BAIL APPLN.-3731/2024	AAKASH @ AASHU V/s STATE OF NCT OF DELHI	AKSHAY	
		OTHER DETAILS OF ADVOCATES: AKSHAY (AKSHAYYSHOKEEN@GMAIL.COM)(9811508020)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BAWANA-177/2019) BAIL APPLN. 3794/2020 FILED BY RAHUL @ HIMANSHU (DISPOSED ON : 2020-12-03) BAIL APPLN. 1219/2022 FILED BY HITESH@ HAPPY (DISPOSED ON : 2022-09-23) BAIL APPLN. 3496/2023 FILED BY HITESH @ HAPPY (DISPOSED ON : 2024-07-04) P.S.-FIR NO. :(BAWANA-177/2019)

SUSPENSION OF SENTENCE				
4	CRL.A.-574/2024 CRL.M.(BAIL) 1099/2024	MK @ D V/s STATE (NCT OF DELHI) & ANR.	RAJDIPA BEHURA	
		OTHER DETAILS OF ADVOCATES: ADITYA SINGH (ADITYADESHWAL1695@GMAI)(9536367061)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
5	CRL.M.(BAIL) 1179/2024 In CRL.A.-618/2024	JAMALUDIN V/s STATE NCT OF DELHI AND ANR.	MANIKA TRIPATHY (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: UDAY CHAUHAN (CHAUHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NABI KARIM-351/2019) BAIL APPLN. 4142/2021 FILED BY JAMALUDIN (DISPOSED ON : 2022-02-14) BAIL APPLN. 1434/2022 FILED BY JAMALLUDIN (DISPOSED ON : 2022-09-06) P.S.-FIR NO. :(NABI KARIM-351/2019)
6	CRL.A.-643/2024 CRL.M.(BAIL) 1217/2024	UTTAM THROUGH HIS PAIROKAR BHANUPRIYA V/s STATE GOVT. OF NCT OF DELHI	DIVYANSHI SAXENA	
		OTHER DETAILS OF ADVOCATES: TANISHA SHARMA (99DIVYAANSHISAXENA@GMAIL.COM)(9310071176)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MAYAPURI-35/2018)
7	CRL.A.-685/2024 CRL.M.(BAIL) 1271/2024	VC V/s STATE NCT OF DELHI	ARUNDHATI KATJU (DHCLSC), BINDITA CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: AMIT KALA (WEARKALAS@GMAIL.COM)(7838656399)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BINDITA CHATURVEDI(BINDITALLC92@GMAIL.COM)(7827230902)(RESPONDENT)		P.S.-FIR NO. :(RANHOLA-301/2018)
8	CRL.M.(BAIL) 1291/2024 In CRL.A.-695/2024	ASHOK V/s THE STATE NCT OF DELHI & ANR.	AVNEESH SARAN (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: UDAY CHUAHAN(CHUAHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(JAHANGIR PURI-275/2013)
9	CRL.M.(BAIL) 1390/2024 In CRL.A.-760/2024	SONU V/s THE STATE GOVT OF NCT OF DELHI	KRISHNA KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES: K.K YADAV (KRISHNALAW16@GMAIL.COM)(8010211587)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI-1090/2016)
10	CRL.A.-906/2024 CRL.M.(BAIL) 1613/2024	RANJEET SINGH ALIAS RAJAT V/s STATE NCT OF DELHI	MADHAV KHURANA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(S.P. BADLI-376/2017)
11	CRL.A.-962/2024 CRL.M.(BAIL) 1714/2024	MOHD. FAHIM V/s THE STATE GOVT OF NCT DELHI	ARUN KHATRI (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: KUSHAL RAJ GUPTA (SONUCHAUDHARY1014@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SHAKARPUR-70/2018)
12	CRL.M.(BAIL) 2140/2024 In CRL.A.-1188/2024	ANIL V/s STATE (NCT OF DELHI)	NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: ABHAS MISHRA (ABHAS.MISHRA@GMAIL.COM)(9811673672)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(S.B.DAIRY-1365/2015)
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
13	CRL.M.C.-8893/2023	SH MOHAN ADVANI V/s STATE OF NCT OF DELHI & ANR.	SIMARPAL SINGH SAWHNEY	
		OTHER DETAILS OF ADVOCATES: SIMARPAL SINGH SAWHNEY(SSSAWHNEY.ADV@GMAIL.COM)(9818999665)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RUPA MANJARI(PRANAMANJARI@OUTLOOKINDIA.COM)()(RESPONDENT)		P.S.-FIR NO. :(PASCHIM VIHAR EAST-922/2022)

FRESH MATTERS & APPLICATIONS				
14	CRL.M.A. 9802/2025 In BAIL APPLN.- 4162/2024(Disposed off case)	GAURAV KUMAR PRASAD V/s STATE OF NCT OF DELHI THROUGH PRASAD NAGAR POLICE STATION	ABHAY KUMAR	
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR (KUMARABHAY2301@GMAIL.COM)(9716104763)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABHAY KUMAR(KUMARABHAY2301@GMAIL.COM)(9716104763)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(PRASAD NAGAR-168/2024)
AFTER NOTICE MISC. MATTERS				
15	CRL.A.-187/2015 CRL.M.A. 16350/2016 CRL.M.A. 4216/2020 CRL.M.A. 4217/2020 WITH CRL.REV.P. 192/2015 CRL.REV.P. 194/2015 CRL.REV.P. 779/2016	SHAMBHU PRASAD SINGH V/s CENTRAL BUREAU OF INVESTIGATION	SULALIT SINGH SISODIA, BN LEGALS, RAHUL DEV	
		OTHER DETAILS OF ADVOCATES: RAHUL DEV()(9711529203)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-2-A-2002) CRL.M.C. 2202/2014 FILED BY SHAMBHU PRASAD SINGH (DISPOSED ON : 2014-05-09) CRL.M.C. 1755/2014 FILED BY SHAMBHU PRASAD SINGH (DISPOSED ON : 2014-04-16) CRL.REV.P. 189/2015 FILED BY JAI PRAKASH NARAIN SINGH (D. OF HEARING : 2015-11-18) CRL.REV.P. 192/2015 FILED BY MANJARI (D. OF HEARING : 2015-11-18) CRL.REV.P. 194/2015 FILED BY KRISHNA SINGH (D. OF HEARING : 2015-11-18) CRL.REV.P. 779/2016 FILED BY PUNJAB NATIONAL BANK (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(CBI-2-A-2002)
16	CRL.REV.P.-779/2016 WITH CRL.A. 187/2015	PUNJAB NATIONAL BANK V/s CENTRAL BUREAU OF INVESTIGATION & ANR.	B N LEGAL	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-2-A-2002) CRL.M.C. 2202/2014 FILED BY SHAMBHU PRASAD SINGH (DISPOSED ON : 2014-05-09) CRL.M.C. 1755/2014 FILED BY SHAMBHU PRASAD SINGH (DISPOSED ON : 2014-04-16) CRL.A. 187/2015 FILED BY SHAMBHU PRASAD SINGH (D. OF HEARING : 2025-04-17) CRL.REV.P. 189/2015 FILED BY JAI PRAKASH NARAIN SINGH (D. OF HEARING : 2015-11-18) CRL.REV.P. 192/2015 FILED BY MANJARI (D. OF HEARING : 2015-11-18) CRL.REV.P. 194/2015 FILED BY KRISHNA SINGH (D. OF HEARING : 2015-11-18) P.S.-FIR NO. :(CBI-2-A-2002)
17	CRL.M.A. 27467/2024 In CRL.A.-856/2024	SONU V/s THE STATE GOVT OF NCT DELHI	VIMAL KISHORE RASTOGI	
		OTHER DETAILS OF ADVOCATES: VIMAL KISHORE RASTOGI (VIMALKISHORERASTOGI@GMAIL.COM)(9811757454)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SUNLIGHT COLONY-476/2022)
18	CRL.A.-885/2024	DRUG INSPECTOR V/s M/S VOCERENE OVERSEAS PVT. LTD. & ANR.	LAKSH KHANNA	
		OTHER DETAILS OF ADVOCATES:		
19	CRL.M.C.-190/2023 CRL.M.A. 782/2023 WITH CRL.M.C. 326/2023	B.B. BANSAL V/s VANDANA CHOPRA	RAHUL SHUKLA	
		OTHER DETAILS OF ADVOCATES: RAHUL SHUKLA(RAHUL.LEGAL@GMAIL.COM)()(PETITIONER)		
20	CRL.M.C.-326/2023 CRL.M.A. 1290/2023	RAMAN SHARMA V/s VANDANA CHOPRA & ANR.	RAHUL SHUKLA	
		OTHER DETAILS OF ADVOCATES: RAHUL SHUKLA & ASSOCIATES(RAHUL.LEGAL@GMAIL.COM)(46514428)(PETITIONER)		

		RAMAN SHARMA(RAHUL.LEGAL@GMAIL.COM){}(PETITIONER) VANDANA CHOPRA()(9717110848)(RESPONDENT)		
21	CRL.M.C.-2965/2023(Disposed off case)	AJIT PANDEY OTHERS V/s STATE NCT OF DELHI ANOTHER	CHITRA GOSWAMI	
		OTHER DETAILS OF ADVOCATES: CHITRA GOSWAMI(LGOSWAMITCHITRA05@GMAIL.COM)(9911112988)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (GOVIND PURI-84/2021) BAIL APPLN. 3568/2021 FILED BY SANTOSH PANDEY (DISPOSED ON : 2023-08-01) P.S.-FIR NO. : (GOVIND PURI-84/2021)
22	CRL.M.C.-4776/2023 CRL.M.A. 18257/2023 CRL.M.A. 38728/2024	PARVIN JUNEJA V/s DIRECTORATE OF ENFORCEMENT & ANR.	VARUN GARG	
		OTHER DETAILS OF ADVOCATES: SHUBHAM PALIWAL(SHUBHAM@SARVOTTAMLAW.COM)(9624786054)(PETITIONER) DIRECTORATE OF ENDORCEMENT(ED-DEL-REV@NIC.IN){}(RESPONDENT) VARUN GARG(VARUN@SARVOTTAMLAW.COM)(9999829477)(PETITIONER) DIRE(DL.HC-ED@GOV.IN){0}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DIRECTORATE OF ENFORCEMENT-ECIR 278/2009) CRL.M.C. 5504/2022 FILED BY PRAVIN JUNEJA (DISPOSED ON : 2022-11-02) CRL.M.C. 5143/2023 FILED BY PARVIN JUNEJA (DISPOSED ON : 2023-08-09) CRL.A. 740/2023 FILED BY DIRECTORATE OF ENFORCEMENT THROUGH, ASSISTANT DIRECTOR (D. OF HEARING : 2025-07-17) P.S.-FIR NO. : (DIRECTORATE OF ENFORCEMENT-ECIR 278/2009)
23	CRL.M.C.-6211/2023 CRL.M.A. 23251/2023 CRL.M.A. 27576/2024	ACHAL NATH & ANR. V/s ATUL NATH	MEENAKSHI KALRA, ANIRUDH WADHWA, ANIRUDH WADHWA	
		OTHER DETAILS OF ADVOCATES: S.N. KALRA & CO(SNK5LEGIS@GMAIL.COM)(9873448030)(PETITIONER) ACHAL NATH(ANATH@AMCAAUTOMATION.IN){}(PETITIONER) AMAN NATH(AMANNATH1@GMAIL.COM){}(RESPONDENT) ATUL NATH(ATULNATH@ABROBALANCING.COM){}(RESPONDENT) SIDDHARTH SUNIL (SHASHWAT@WADHWACHAMBERS.COM)(9910412299)(PETITIONER) MEENAKSHI (MEENAKSHIKALRA30@GMAIL.COM){0}(RESPONDENT) ANIRUDH WADHWA(ANIRUDH@WADHWACHAMBERS.COM)(9910612299)(RESPONDENT)		
24	CRL.M.C.-6321/2023 CRL.M.A. 23646/2023	ANKIT SHARMA V/s THE STATE AND ANOTHER	RAVENDRAPAL SINGH SIROHI	
		OTHER DETAILS OF ADVOCATES: R.P.S. SIROHI(RAVENDRASIROHI57@GMAIL.COM)(9818510502)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (PAHARGANJ-269/2022)
25	CRL.M.C.-6535/2023	DANISH & ANR. V/s STATE NCT OF DELHI & ANR.	ANUPAM KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: ANUPAM KUMAR MISHRA(LEXISDELHI@GMAIL.COM)(9051112233)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SAGAR PUR-8/2014) CRL.M.C. 5571/2023 FILED BY DANISH & ANR. (DISPOSED ON : 2023-08-08) CRL.M.C. 5570/2023 FILED BY DAMISH & ANR. (DISPOSED ON : 2023-08-08) P.S.-FIR NO. : (SAGAR PUR-8/2014)
26	CRL.M.C.-8926/2023 CRL.M.A. 33378/2023	AJAY KUMAR V/s STATE	RAJESH KUMAR TARUN	
		OTHER DETAILS OF ADVOCATES: RK TARUN (RAJESHKUMARTARUN@GMAIL.COM)(9811225854)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MUKHERJEE NAGAR-110/2012) W.P.(CRL) 2916/2022 FILED BY AJAY KUMAR RANA (DISPOSED ON : 2023-01-18) P.S.-FIR NO. : (MUKHERJEE NAGAR-110/2012)
27	CRL.M.C.-9135/2023 CRL.M.A. 34136/2023 CRL.M.A. 34137/2023 CRL.M.A. 20279/2024	ANIL SHARMA AND ORS V/s STATE OF NCT OF DELHI AND ORS	SONALI JAITLEY, HIMANSHU TYAGI, HIMANSHU TYAGI	
		OTHER DETAILS OF ADVOCATES: JAITLEY (FILINGSTATUS@JAITLEYANDBAKSHI.COM)(9870478400)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) HIMANSHU TYAGI (ADV.HIMANSHUTYAGI@GMAIL.COM){0}(PETITIONER) KAPIL SHARMA		P.S.-FIR NO. : (ECONOMIC OFFENCE WING-73/2021)

		(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) HIMANSHU TYAGI(ADV.HIMANSHUTYAGI@GMAIL.COM)(9654010728)(RESPONDENT) HIMANSHU TYAGI(ADV.HIMANSHUTYAGI@GMAIL.COM)(9654010728)(RESPONDENT)		
28	CRL.REV.P.-305/2015	ESHA V/s SUNIL KUMAR & ORS.	SHIV CHARAN SHARMA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(GOKULPURI-561/2006)
29	W.P.(CRL)-586/2025 CRL.M.A. 6584/2025 CRL.M.A. 9798/2025	GOPAL & ORS. V/s DIRECTOR GENERAL OF GST INTELLIGENCE, DELHI	DIVYANSHU PANDIT, ANURAG OJHA	
		OTHER DETAILS OF ADVOCATES: DIVYANSHU PANDIT(DIVYANSHUPANDIT61@GMAIL.COM)(9711509309)(PETITIONER) DIRECTORATE OF ENDORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT) DIVYANSHU PANDIT(DIVYANSHUPANDIT61@GMAIL.COM)(9711509309)(PETITIONER) DIVYANSHU PANDIT(DIVYANSHUPANDIT61@GMAIL.COM)(9711509309)(PETITIONER) ANURAG(ANURAGDULWAL@GMAIL.COM)(0)(RESPONDENT) ANURAG(ANURAGDULAW@GMAIL.COM)(0)(RESPONDENT) DIVYANSHU PANDIT(DIVYANSHUPANDIT61@GMAIL.COM)(9711509309)(PETITIONER) ANURAG(ANURAGDULAW@GMAIL.COM)(0)(RESPONDENT) ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(RESPONDENT)		P.S.-FIR NO. :(DIRECTORATE GENERAL OF GST INTELLIGENCE-DGGI/INV/GST/3421/2024-INV- O/O)
30	W.P.(CRL)-851/2025 CRL.M.A. 7924/2025	RAHUL SHARMA V/s STATE GOVT. OF NCT OF DELHI	ARPIT SHARMA	
		OTHER DETAILS OF ADVOCATES: ANIL SHARMA (ANNISHARMA13@GMAIL.COM)(9811006742)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SHAHDARA-90/2019) BAIL APPLN. 1484/2020 FILED BY AJAY SHARMA (DISPOSED ON : 2020-07-28) BAIL APPLN. 1946/2020 FILED BY RAJKUMAR@RAJU (DISPOSED ON : 2020-08-20) BAIL APPLN. 257/2021 FILED BY RAJ SHARMA (DISPOSED ON : 2021-06-02) CRL.REV.P. 215/2021 FILED BY RAJ SHARMA (DISPOSED ON : 2021-07-13) BAIL APPLN. 3670/2021 FILED BY GIRIRAJ MAHESHWARI (DISPOSED ON : 2022-02-14) BAIL APPLN. 3160/2021 FILED BY RAJ SHARMA (DISPOSED ON : 2023-02-07) BAIL APPLN. 2566/2023 FILED BY RAJ SHARMA (DISPOSED ON : 2023-11-01) BAIL APPLN. 2770/2023 FILED BY SH. GIRIRAJ MAHESHWARI (DISPOSED ON : 2023-11-01) CRL.M.C. 3713/2024 FILED BY RAHUL SHARMA (DISPOSED ON : 2024-05-16) BAIL APPLN. 4227/2024 FILED BY RAJ SHARMA (D. OF HEARING : 2025-04-30) CRL.M.C. 68/2025 FILED BY RAHUL SHARMA (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(SHAHDARA-90/2019)
FOR FINAL HEARING				
31	CRL.M.C.-68/2025 CRL.M.A. 367/2025	RAHUL SHARMA V/s STATE NCT OF DELHI & ORS.	ANIL SHARMA, MANISH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: ANIL SHARMA(ANNISHARMA13@GMAIL.COM)(9811006742)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) MANISH KUMAR SINGH(ADVMANISH.SINGH@YAHOO.COM)(9717952264)(RESPONDENT) MANISH KUMAR SINGH(ADVMANISH.SINGH@YAHOO.COM)(9717952264)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SHAHDARA-90/2019) BAIL APPLN. 1484/2020 FILED BY AJAY SHARMA (DISPOSED ON : 2020-07-28) BAIL APPLN. 1946/2020 FILED BY RAJKUMAR@RAJU (DISPOSED ON : 2020-08-20) BAIL APPLN. 257/2021 FILED BY RAJ SHARMA (DISPOSED ON : 2021-06-02) CRL.REV.P. 215/2021 FILED BY RAJ SHARMA (DISPOSED ON : 2021-07-13) BAIL APPLN. 3670/2021 FILED BY GIRIRAJ MAHESHWARI (DISPOSED ON : 2022-02-14) BAIL APPLN. 3160/2021 FILED BY RAJ SHARMA (DISPOSED ON : 2023-02-07) BAIL APPLN. 2566/2023 FILED BY RAJ SHARMA (DISPOSED ON : 2023-11-01) BAIL APPLN. 2770/2023 FILED BY SH. GIRIRAJ MAHESHWARI (DISPOSED ON : 2023-11-01) CRL.M.C. 3713/2024 FILED BY RAHUL SHARMA (DISPOSED ON : 2024-05-16)

				BAIL APPLN. 4227/2024 FILED BY RAJ SHARMA (D. OF HEARING : 2025-04-30) W.P.(CRL) 851/2025 FILED BY RAHUL SHARMA (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(SHAHDARA-90/2019)
END OF THE BOARD MATTERS				
32	CRL.M.C.-386/2023 CRL.M.A. 1541/2023	BERTRAM DEVADAS AND ORS. V/s STATE AND ANR.	PUNEET KUMAR JAISWAL, SAVITA SINGH	
		OTHER DETAILS OF ADVOCATES: PUNEET JAISWAL(PUNEETJAISWAL@GMAIL.COM)(9891234058)(PETITIONER) KUNAL MANAV(KUNALMANAV2010@GMAIL.COM)(9953860121)(PETITIONER) PUNEET JAISWAL(PUNEETJAISW@GMAIL.COM)(9953860121)(PETITIONER) KUNAL MANAV(KUNALMANAV2010@GMAIL.COM)(9891234058)(PETITIONER) KISHAN JAISWAL (KISHANJAISWAL2328@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DHC DELHI POLICE (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PUNEET KUMAR JAISWAL(PUNEETJAISW@GMAIL.COM)(9891234058)(PETITIONER) SAVITA SINGH(SAVITASINH@GMAIL.COM)(9654616776)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CONNAUGHT PLACE-256/2022) W.P.(CRL) 914/2025 FILED BY NATIONAL GENERAL SECRETARY OF THE NATIONAL COUNCIL OF YMCAS OF INDIA (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(CONNAUGHT PLACE-256/2022)
33	W.P.(CRL)-914/2025 CRL.M.A. 8629/2025 CRL.M.A. 8630/2025	NATIONAL GENERAL SECRETARY OF THE NATIONAL COUNCIL OF YMCAS OF INDIA V/s STATE NCT OF DELHI AND ANR	PUNEET KUMAR JAISWAL, SAVITA SINGH	
		OTHER DETAILS OF ADVOCATES: PUNEET (PUNEETJAISW@GMAIL.COM)(9891234058)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SAVITA SINGH(SAVITASINH@GMAIL.COM)(9654616776)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CONNAUGHT PLACE-256/2022) CRL.M.C. 386/2023 FILED BY BERTRAM DEVADAS AND ORS. (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(CONNAUGHT PLACE-256/2022)

COURT NO. 32
HON'BLE MR.JUSTICE GIRISH KATHPALIA

- NOTE 1 : ALL COUNSEL APPEARING THOURGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.
- NOTE 2 : COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.
- NOTE 3 : COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.
- NOTE 4 : COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.
- NOTE 5 : COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.
- NOTE 6: THE BAIL APPLICATION CASES LISTED IN ADVANCE LIST SHALL BE TAKEN UP FIRST FOLLOWED BY SUPPLEMENTARY LIST.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

manish.prasad@dhc.nic.in

CLICK HERE TO JOIN VC

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc014>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
1	BAIL APPLN.-456/2025 CRL.M.A. 10424/2025	MUMTAZ ANSARI @ SAHIL V/s STATE OF NCT OF DELHI	SHUBHAM PRAJAPATI	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ADARSH NAGAR-774/2024) W.P.(CRL) 4019/2024 FILED BY ASMIN KHATOON (D. OF HEARING : 2025-04-17) BAIL APPLN. 1351/2025 FILED BY AKSHAY (DISPOSED ON : 2025-04-07) P.S.-FIR NO. :(ADARSH NAGAR-774/2024)
BAIL				
2	BAIL APPLN.-2740/2023	LAXMI NARAYAN V/s STATE NCT OF DELHI	RAVI MEHTA, NUJHAT NASEEM	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: RAVI MEHTA (ASSOCIATESMEHTA21@GMAIL.COM)(9868539051)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NUJHAT NASEEM(NUZHAT.ALAM117@GMAIL.COM)(9693333244)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DELHI CANTT.-261/2021) W.P.(CRL) 1484/2023 FILED BY LAXMI NARAYAN (DISPOSED ON : 2023-05-23) P.S.-FIR NO. :(DELHI CANTT.-261/2021)
3	BAIL APPLN.-2931/2024	SANDEEP @ BUNTY V/s THE STATE GOVT OF NCT OF DELHI	KARAN KAPOOR	
		OTHER DETAILS OF ADVOCATES: KAPOOR (KARAN.KAPOOR893@GMAIL.COM)(9582767512)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (BAWANA-487/2018) BAIL APPLN. 2630/2020 FILED BY SHEKHAR (DISPOSED ON : 2020-11-20)

				BAIL APPLN. 4020/2021 FILED BY SHEKHAR (DISPOSED ON : 2021-11-23) BAIL APPLN. 917/2023 FILED BY SAGAR @ GOLU (DISPOSED ON : 2023-04-21) P.S.-FIR NO. :(BAWANA-487/2018)
4	BAIL APPLN.-589/2025	DHARA SINGH V/s STATE THROUGH SHO, SAKET PS	VARUN GARG	
		OTHER DETAILS OF ADVOCATES: SHUBHAM PALIWAL(SHUBHAM@SARVOTTAMLAW.COM)(9624786054)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SAKET-301/2024)
SUSPENSION OF SENTENCE				
5	CRL.A.-326/2019	DHARMENDER KUMAR THROUGH PAROKAR JWALI SINGH V/s STATE (GOVT OF NCT OF DELHI)	K.L RAJORA	
		OTHER DETAILS OF ADVOCATES: K.L RAJORA()(859543305)(PETITIONER)		P.S.-FIR NO. :(DWARKA NORTH-173/2018)
6	CRL.REV.P.-278/2023 CRL.M.(BAIL) 376/2023 WITH CRL.REV.P. 762/2023	P R AMARNATH SINGH V/s STATE NCT OF DELHI & ANR.	ANOOP KUMAR GUPTA, SHREE PRAKASH SINHA	
		OTHER DETAILS OF ADVOCATES: A.K GUPTA (ADVOCATEANOOPGUPTA@GMAIL.COM)(9810181176)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHREE PRAKASH SINHA(SHREE167@YAHOO.CO.IN)(9560436295)(RESPONDENT)		
7	CRL.REV.P.-762/2023	SUNIL KUMAR V/s P.R. AMARNATH SINGH AND ANR.	SHREE PRAKASH SINHA	
		OTHER DETAILS OF ADVOCATES: SHREE PRAKASH SINHA (SHREE167@YAHOO.CO.IN)(9810368574)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANOOP GUPTA (ADVOCATEANOOPGUTPA@GMAIL.COM)()(RESPONDENT)		
8	CRL.REV.P.-557/2023 CRL.M.(BAIL) 703/2023	M/S IMPACT FIRE AND SAFETY APPLIANCE PVT LTD & ANR. V/s STATE GOVERNMENT OF NCT OF DELHI & ANR.	PANKAJ MEHTA, SHUBHAM VISHWAKARMA, AKASH GUPTA	
		OTHER DETAILS OF ADVOCATES: PANKAJ MEHTA (PANKAJ@FORTUNELGAL.IN)(9811253529)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHUBHAM VISHWAKARMA(VISHWASHUBHAM06@GMAIL.COM)(7309850637)(PETITIONER) AKASH GUPTA(ATTORNEYAKASHGUPTA@GMAIL.COM)(9560740322)(RESPONDENT)		
PAROLE/FURLOUGH				
9	W.P.(CRL)-3220/2024 CRL.M.A. 31104/2024 WITH W.P.(CRL) 939/2025	MEERA DEVI V/s STATE OF NCT OF DELHI & ANR.	SARTHAK MAGGON, ZEESHAN DIWAN	
		OTHER DETAILS OF ADVOCATES: SARTHAK MAGGON (SARTHAK.MAGGON@SMLAWOFFICES.IN)(7045654395)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ZEESHAN DIWAN(DIWAN.ZEESHAN@GMAIL.COM)(9810999490)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PUNJABI BAGH-395/2007) CRL.A. 372/2018 FILED BY KANWAR SINGH (DISPOSED ON : 2019-11-22) CRL.A. 521/2018 FILED BY MEERA DEVI (DISPOSED ON : 2019-11-22) W.P.(CRL) 3003/2023 FILED BY KANWAR SINGH (DISPOSED ON : 2023-10-13) W.P.(CRL) 939/2025 FILED BY MEERA DEVI (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(PUNJABI BAGH-395/2007)
10	W.P.(CRL)-939/2025	MEERA DEVI V/s STATE NCT OF DELHI	ZEESHAN DIWAN (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ZEESHAN DIWAN(ZDLAWOFFICES@GMAIL.COM)(9810999949)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PUNJABI BAGH-395/2007) CRL.A. 372/2018 FILED BY KANWAR SINGH (DISPOSED ON : 2019-11-22) CRL.A. 521/2018 FILED BY MEERA DEVI (DISPOSED ON : 2019-11-22) W.P.(CRL) 3003/2023 FILED BY KANWAR SINGH (DISPOSED ON : 2023-10-13) W.P.(CRL) 3220/2024 FILED BY MEERA DEVI (D. OF HEARING : 2025-04-17)

				P.S.-FIR NO. :(PUNJABI BAGH-395/2007)
11	CRL.M.A. 6883/2025 In W.P.(CRL)-3923/2024(Disposed off case)	MAHESH V/s STATE GOVT. OF NCT OF DELHI	ZEESHAN DIWAN (DHCLSC), ZEESHAN DIWAN	
		OTHER DETAILS OF ADVOCATES: UDAY CHAUHAN (CHAUHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) UDAY CHUAHAN(CHUAHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TIMAR PUR-94/2006) CRL.A. 1103/2013 FILED BY AJAY (DISPOSED ON : 2014-08-21) CRL.A. 1071/2013 FILED BY MAHESH (DISPOSED ON : 2014-08-21) CRL.A. 713/2013 FILED BY PYARE LAL (DISPOSED ON : 2014-08-21) W.P.(CRL) 745/2015 FILED BY AJAY (DISPOSED ON : 2015-05-18) W.P.(CRL) 1202/2019 FILED BY MAHESH @ KALA (DISPOSED ON : 2019-11-18) P.S.-FIR NO. :(TIMAR PUR-94/2006)
FRESH MATTERS & APPLICATIONS				
12	CRL.REV.P.-127/2025 CRL.M.A. 10319/2025 CRL.M.A. 10320/2025	PRAKASH VASHIST & ORS. V/s THE STATE OF NCT DELHI AND ANR	MEDHANSHU TRIPATHI	
		OTHER DETAILS OF ADVOCATES: MEDHANSHU(MEDHANSHU@YAHOO.IN)(9818238883)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAIT PUR-211/2016) CRL.REV.P. 186/2023 FILED BY PRABHU DAYAL (DISPOSED ON : 2025-01-27) CRL.REV.P. 811/2023 FILED BY DEEN DAYAL & ANR. (DISPOSED ON : 2023-08-03) P.S.-FIR NO. :(JAIT PUR-211/2016)
FOR ADMISSION				
13	W.P.(CRL)-3181/2024 CRL.M.A. 30786/2024	ARSHAD ASHRAF P M V/s THE STATE (NCT OF DELHI) AND ANR	ASAD IQBAL KHAN	
		OTHER DETAILS OF ADVOCATES: ASAD IQBAL (ASADIQBALADVOCATE@GMAIL.COM)(9891735156)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
14	CRL.A.-769/2000	G. RAMAKRISHNA V/s STATE C.B.I.	MOHIT MATHUR, ABHILASH MATHUR, M S HUSSAN	
		OTHER DETAILS OF ADVOCATES:		
15	CRL.REV.P.-227/2018 CRL.M.A. 4854/2018 CRL.M.A. 32364/2018	AMIT KUMAR SHARMA V/s MEENAKSHI SHARMA	S.N.TRIPATHI, SHARIQ IQBAL, PRASHANT MENDIRATTA	
		OTHER DETAILS OF ADVOCATES: S.N.TRIPATHI()(9810064292)(PETITIONER) S.N.TRIPATHI()(9810064292)(PETITIONER) SHARIQ IQBAL(ADVOCATESHARIQIQBAL@GMAIL.COM)(9990924005)(PETITIONER) PRASHANT MENDIRATTA(PMLAWCHAMBERS@GMAIL.COM)(9811182500)(RESPONDENT)		
16	CRL.M.A. 50473/2018 In CRL.REV.P.-1171/2018	SMT. RESHMA CHOUDHARY V/s STATE & ANR.	ANUPRIYA YADAV, KASIM KHAN	
		OTHER DETAILS OF ADVOCATES: ANUPRIYA YADAV()(9990634324)(PETITIONER) KASIM KHAN(KASIM_KHANZZ@YAHOO.COM)(9873787009)(RESPONDENT) KASIM KHAN(KASIM_KHANZZ@YAHOO.COM)(9873787009)(PETITIONER) KASIM KHAN(KASIM_KHANZZ@YAHOO.COM)(9873787009)(PETITIONER)		
17	CRL.A.-178/2019	BANSI LAL KATHURIA V/s M/S SHREE VISHNU ENTERPRISES		
		OTHER DETAILS OF ADVOCATES:		
18	CRL.A.-400/2019 WITH CRL.A. 401/2019 CRL.A. 402/2019 CRL.A. 403/2019 CRL.A. 404/2019	VASUDEV JEWELLERS (P) LTD. V/s KASHISH RASTOGI	ROHIT.P. RANJAN, VARUN GOSWAMI, DIVYAKANT LAHOTI	
		OTHER DETAILS OF ADVOCATES: DIVYAKANT LAHOTI(OFFICE@LAHOTIADVOCATES.COM)(9868541200)(PETITIONER)		
19	CRL.A.-401/2019	VASUDEVA JEWELLERS (P) LTD. V/s KASHISH RASTOGI & ORS.	ROHIT.P. RANJAN, VARUN GOSWAMI, DIVYAKANT LAHOTI	
		OTHER DETAILS OF ADVOCATES: DIVYAKANT LAHOTI(OFFICE@LAHOTIADVOCATES.COM)(9868541200)(PETITIONER)		

ADVANCE CAUSE LIST

20	CRL.A.-402/2019	VASUDEVA JEWELLERS (P) LTD. V/s KAMLESH RASTOGI	ROHIT.P.RANJAN, VARUN GOSWAMI, DIVYAKANT LAHOTI	
		OTHER DETAILS OF ADVOCATES: DIVYAKANT LAHOTI(OFFICE@LAHOTIADVOCATES.COM)(9868541200)(PETITIONER)		
21	CRL.A.-403/2019	VASUDEVA JEWELLERS (P) LTD. V/s KASHISH RASTOGI	ROHIT.P.RANJAN, VARUN GOSWAMI, DIVYAKANT LAHOTI	
		OTHER DETAILS OF ADVOCATES: DIVYAKANT LAHOTI(OFFICE@LAHOTIADVOCATES.COM)(9868541200)(PETITIONER)		
22	CRL.A.-404/2019	VASUDEVA JEWELLERS (P) LTD. V/s KASHISH RASTOGI	ROHIT.P.RANJAN, VARUN GOSWAMI, DIVYAKANT LAHOTI	
		OTHER DETAILS OF ADVOCATES: DIVYAKANT LAHOTI(OFFICE@LAHOTIADVOCATES.COM)(9868541200)(PETITIONER)		
23	CRL.A.-934/2019 CRL.M.A. 33495/2019	DIRECTORATE OF ENFORCEMENT V/s SHRI S.K. JAIN	, BHULLAR LAW FIRM	
		OTHER DETAILS OF ADVOCATES:		
24	CRL.A.-1011/2019 CRL.M.A. 35162/2019	RAVI KUMAR & ANR V/s STATE & ORS	PRASHANT MEHTA (DHCLSC), MR. MALKHAN SINGH	
		OTHER DETAILS OF ADVOCATES: PRASHANT MEHTA (DHCLSC)()(8377948979)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SEELAMPUR-96/2012) CRL.A. 32/2019 FILED BY RAJINDER KUMAR DOAIRE (D. OF HEARING : 2019-01-15) P.S.-FIR NO. :(SEELAMPUR-96/2012)
25	CRL.REV.P.-288/2022	VIDIT HARJAI & ORS. V/s STATE OF N.C.T. OF DELHI & ANR.	SANJAY VASHISHTHA	
		OTHER DETAILS OF ADVOCATES: RAVINDER HARJAI(RKHARJAI@GMAIL.COM)(9871050885)(PETITIONER) SANJAY VASHISHTHA(S.VASHISHTHA@OXFORDALUMNI.ORG)(999753811)(PETITIONER) VIDIT HARJAI(VIDITHARJAI@GMAIL.COM)(7838275995)(PETITIONER) L.A. VASHISHTHA(WWW.VASHISHTHALAWOFFICE.COM)(9999753811)(PETITIONER) VEENA RANI(GUMB9660@GMAIL.COM)(9873793501)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) X(ANUBHUTISION.26@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE- 493/2021)
26	CRL.REV.P.-309/2022 CRL.M.A. 9935/2022	GOPI ARORA V/s STATE AND ANR.	RAYMON SINGH	
		OTHER DETAILS OF ADVOCATES: SHREYA MONGA(SHREYAMONGA20@GMAIL.COM)(7206079789)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
27	CRL.REV.P.-354/2022 CRL.M.A. 15520/2022 CRL.M.A. 21531/2023	VINOD KUMAR V/s THE STATE OF NCT OF DELHI & ANR.	VIKAS KAKKAR, AJAY BAHL, AJAY BAHL	
		OTHER DETAILS OF ADVOCATES: VIKAS KAKKAR(VIKASKAKKARADVOCATE@GMAIL.COM)(9810234879)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIKAS KAKKAR(VIKASKAKKARADVOCATE@GMAIL.COM)(9810234879)(PETITIONER) DILIP RANA(ADVDILIPRANA@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AJAY BAHL(BAHLAJAY152@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AJAY BAHL(BAHL_AJAY@HOTMAIL.COM)(9811222542)(RESPONDENT) AJAY BAHL(BAHL_AJAY@HOTMAIL.COM)(9811222542)(PETITIONER)		
28	CRL.REV.P.-473/2022 CRL.M.A. 14563/2022 WITH CRL.REV.P. 612/2022	KAVITA JAIN V/s STATE NCT OF DELHI & ORS.	NITIN SALUJA	
		OTHER DETAILS OF ADVOCATES: NITIN SALUJA(SALUJA.NITIN6@GMAIL.COM)(9811722485)(PETITIONER) ANUBHAV SINGH(ADVANUBHAVSINGH@GMAIL.COM)(9821252269)(PETITIONER) NITIN SALUJA(SALUJA.NITIN6@GMAIL.COM)(9811722485)(PETITIONER) MANISH BHADAURI(MANISHBHADAURIA83@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

29	CRL.REV.P.-612/2022	KAVITA JAIN V/s STATE GOVERNMENT OF NCT OF DELHI & ANR.	NITIN SALUJA	
		OTHER DETAILS OF ADVOCATES: NITIN SALUJA(SALUJA.NITIN6@GMAIL.COM)(9811722485)(PETITIONER) NITIN SALUJA(SALUJA.NITIN6@GMAIL.COM)(9811722485)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(WELCOME COLONY-214/2009)
30	CRL.REV.P.-586/2022 CRL.M.A. 18319/2022	ARUN KUMAR V/s POOJA SHARMA & ANR.	SHAMBHOO PRASAD PAUL, SANDEEP VISHNU	
		OTHER DETAILS OF ADVOCATES: KAMLESH SONI(SONIKAMLESH1508@GMAIL.COM)()(RESPONDENT) SANDEEP VISHNU(SANDEEPVISHNU2008@GMAIL.COM)(9810394594)(RESPONDENT)		
31	CRL.REV.P.-609/2022 CRL.M.A. 18773/2022	AAKASH SHARMA V/s BHARTI SHARMA	MEERA KAURA PATEL, NAVEEN KUMAR	
		OTHER DETAILS OF ADVOCATES: MEERA KAURA PATEL(MEERAKAURAPATEL@GMAIL.COM)(9910002111)(PETITIONER) VIPUL SHARMA(VIPULSHARMA.ADV@GMAIL.COM)()(RESPONDENT) NAVEEN KUMAR(NNAV.CHOUDHARY@GMAIL.COM)(9650697929)(RESPONDENT)		
32	CRL.REV.P.-695/2022 WITH CRL.REV.P. 696/2022	MOHD. SHARIQ V/s STATE	PRITISH SABHARWAL	
		OTHER DETAILS OF ADVOCATES: PRITISH SABHARWAL(PRITISHSABHARWAL11@GMAIL.COM)(9871878690)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(WELCOME COLONY-139/2020) BAIL APPLN. 447/2021 FILED BY MOHD. SHARIQ (DISPOSED ON : 2021-02-10) BAIL APPLN. 446/2021 FILED BY MOHD. SHAHZAD (DISPOSED ON : 2021-02-10) BAIL APPLN. 3034/2021 FILED BY IMRAN@CHIRA (DISPOSED ON : 2022-04-26) BAIL APPLN. 299/2022 FILED BY ASIF (DISPOSED ON : 2022-04-26) CRL.REV.P. 696/2022 FILED BY MOHD. SHAHZAD (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(WELCOME COLONY-139/2020)
33	CRL.REV.P.-696/2022	MOHD. SHAHZAD V/s STATE	PRITISH SABHARWAL	
		OTHER DETAILS OF ADVOCATES: PRITISH SABHARWAL(PRITISHSABHARWAL11@GMAIL.COM)(9871878690)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(WELCOME COLONY-139/2020) BAIL APPLN. 447/2021 FILED BY MOHD. SHARIQ (DISPOSED ON : 2021-02-10) BAIL APPLN. 446/2021 FILED BY MOHD. SHAHZAD (DISPOSED ON : 2021-02-10) BAIL APPLN. 3034/2021 FILED BY IMRAN@CHIRA (DISPOSED ON : 2022-04-26) BAIL APPLN. 299/2022 FILED BY ASIF (DISPOSED ON : 2022-04-26) CRL.REV.P. 695/2022 FILED BY MOHD. SHARIQ (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(WELCOME COLONY-139/2020)
34	CRL.REV.P.-813/2022	RANI FATIMA V/s MOHD AAKIL @ SONU	VIKAS DUDEJA	
		OTHER DETAILS OF ADVOCATES: FAIZ IMAM(FAIZIMAM01@GMAIL.COM)()(PETITIONER) SOMVAN SHIVIKRAM(SOMVANSHIVIKRAM@GMAIL.COM)()(RESPONDENT)		
35	CRL.REV.P.-232/2023 CRL.M.A. 6054/2023 CRL.M.A. 6056/2023 CRL.M.A. 22044/2023	SH SAGAR GROVER V/s SMT. SIMRAN WALIA & ANR.	K & K ASSOCIATES, RAJIV BAJAJ, VINEET AGGARWAL	
		OTHER DETAILS OF ADVOCATES: K & K ASSOCIATES(VKUMAR@KANDKASSOCIATES.IN)(9811554435)(PETITIONER) JASMEET SINGH(JASMEETSINGHADV99@GMAIL.COM)(9971203797)(PETITIONER) VATSAL KUMAR(VKUMAR@KANDKASSOCIATES.IN)(9811554435)(PETITIONER) RAJIV BAJAJ(RAJIVBAJAJLAW@GMAIL.COM)()(RESPONDENT) ()()(PETITIONER) RAJIV BAJAJ(RAJIVBAJAJLAW@GMAIL.COM)(9810806329)(PETITIONER) RAJIV BAJAJ(RAJIVBAJAJLAW@GMAIL.COM)(9810806329)(PETITIONER) VINEET AGGARWAL(VINEETAGGARWAL498@GMAIL.COM)(9899406498)(PETITIONER)		

36	CRL.REV.P.-312/2023 CRL.M.A. 7773/2023	SHRI ARUN KUMAR V/s SMT. SARLA & ANR.	RAVI SHANKAR SHARMA, BHASKAR KUMAR AGRAWAL, SUDHIR KUMAR SHARMA, SMRITI VARMA	
		OTHER DETAILS OF ADVOCATES: KHATRI (SKKHATRIADV@GMAIL.COM)(9250778228)(PETITIONER) BHASKAR KUMAR AGRAWAL(ICLOUDLAWPARTNERS@GMAIL.COM)(8178359238)(PETITIONER) SUDHIR KUMAR SHARMA(SKSADV4U@GMAIL.COM)(9811736052)(PETITIONER) SMRITI VARMA (SMRITIV794@GMAIL.COM)(9654825944)(PETITIONER) SUDHIR KUMAR SHARMA(SKSADV4U@GMAIL.COM)(9811736052)(PETITIONER)		
37	CRL.REV.P.-707/2023 CRL.M.A. 17251/2023	RAMIT ALIAS ROHAN V/s STATE OF NCT OF DELHI & ANR.	PARVEEN KUMAR	
		OTHER DETAILS OF ADVOCATES: PARVEEN KUMAR(PK0067@GMAIL.COM)(9268140258)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KESHAV PURAM-197/2023)
38	CRL.REV.P.-807/2023 CRL.M.A. 20277/2023 WITH CRL.REV.P. 903/2023 CRL.REV.P. 904/2023	KAILASH JADHAV V/s STATE OF NCT OF DELHI & ANR.	MOHD AKBAR SIDDIQUE	
		OTHER DETAILS OF ADVOCATES: MANISH GAURA(MANISH.GAURAV@LEXSPECTRUM.IN)(9958201822)(PETITIONER) AKBAR SIDDIPUI(AKBAR.SIDDIQUE@LEXSPECTRUM.IN)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MOHD AKBAR SIDDIQUE(SIDDIQUEAKBAR.555@GMAIL.COM)(8743956709)(PETITIONER)		
39	CRL.REV.P.-903/2023 CRL.M.A. 23481/2023 CRL.M.A. 23482/2023 WITH CRL.REV.P. 904/2023	KAILASH JADHAV V/s STATE OF NCT OF DELHI & ANR.	MOHD AKBAR SIDDIQUE	
		OTHER DETAILS OF ADVOCATES: MANSIH GAURAV(MANISH.GAURAV@LEXSPECTRUM.IN)(9958201822)(PETITIONER) AKBAR SIDDIQUE(AKBAR.SIDD1984@GMAIL.COM)()(PETITIONER) MANISH GAURAV(MANISH.GAURAV@LEXSPECTRUM.IN)(9958201822)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MOHD AKBAR SIDDIQUE(SIDDIQUEAKBAR.555@GMAIL.COM)(8743956709)(PETITIONER)		
40	CRL.REV.P.-904/2023 CRL.M.A. 23483/2023 CRL.M.A. 23484/2023	KAILASH JADHAV V/s STATE OF NCT OF DELHI & ANR.	MOHD AKBAR SIDDIQUE	
		OTHER DETAILS OF ADVOCATES: MANISH GAURAV(MANISH.GAURAV@LEXSPECTRUM.IN)(9958201822)(PETITIONER) MANISH GAURAV(MANISH.GAURAV@LEXSPECTRUM.IN)(9958201822)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MOHD AKBAR SIDDIQUE(SIDDIQUEAKBAR.555@GMAIL.COM)(8743956709)(PETITIONER)		
41	CRL.REV.P.-823/2023 CRL.M.A. 20839/2023	SANJAY RATHI V/s THE STATE OF NCT OF DELHI	SATISH PANDEY, VINOD KUMAR	
		OTHER DETAILS OF ADVOCATES: SATISH PANDEY (MATTAPHOTOSTAT@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VINOD KUMAR(VINODADLO@GMAIL.COM)(9990675556)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAIDAN GARHI-283/2022) BAIL APPLN. 2847/2022 FILED BY SANJAY RATHI (DISPOSED ON : 2022-09-22) CRL.M.C. 4695/2023 FILED BY SANJAY RATHI (DISPOSED ON : 2023-07-13) P.S.-FIR NO. :(MAIDAN GARHI-283/2022)
42	CRL.REV.P.-1056/2023 CRL.M.A. 27341/2023	ASHOK GULATI V/s SUBHIR GHOSH	ASHOK KUMAR DRALL	
		OTHER DETAILS OF ADVOCATES: AASHI DRALL(HIMANIDRALL@GMAIL.COM)(9811344837)(PETITIONER) VINAY JAIDKA(VINAYJAIDKA55@GMAIL.COM)()(RESPONDENT)		
43	CRL.REV.P.-1105/2023 CRL.M.A. 28470/2023	VIJAY PARTAP SINGH V/s STATE (GOVT. OF NCT OF DELHI) AND ANR.	SUNIL KUMAR OJHA, SUNIL KUMAR MEHTA	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR MEHTA(SUNILRLMEHTA@GMAIL.COM)(9810150483)(PETITIONER)		P.S.-FIR NO. :(PASCHIM VIHAR WEST-120/2012)
44	CRL.REV.P.-1108/2023	STATE V/s SANJAY JAIN	PRIYANKA DALAL	

		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) PRIYANKA DALAL(PRIYANKADALAL282@GMAIL.COM)(9878063152)(PETITIONER)		P.S.-FIR NO. :(SUBHASH PLACE-452/2014)
45	CRL.REV.P.-1143/2023 CRL.M.A. 29297/2023	PANKAJ WADHAWAN V/s SHEENA WADHAWAN	NIKHIL MALHOTRA	
		OTHER DETAILS OF ADVOCATES: VINOD MALHOTRA (THEMALHOTRAS7@GMAIL.COM)(9811343754)(PETITIONER)		
46	CRL.REV.P.-1211/2023 CRL.M.A. 30781/2023 CRL.M.A. 30782/2023	X VICTIM V/s THE STATE OF DELHI THROUGH S.H.O & ANR.	NIKITA SHARMA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BINDAPUR-872/2022) CRL.REV.P. 977/2024 FILED BY STATE (GOVERNMENT OF NCT OF DELHI) (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(BINDAPUR-872/2022)
47	CRL.REV.P.-1272/2023 CRL.M.A. 32309/2023	JITENDRA MISHRA V/s THE STATE (GOVT OF NCT OF DELHI)	AKSHAY CHOWDHARY	
		OTHER DETAILS OF ADVOCATES: AKSHAY CHOWDHARY(AKSHYCHOWDHARY.ADV@GMAIL.COM)(9899982488)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CIVIL LINES-20/2022) BAIL APPLN. 3659/2022 FILED BY JITENDER MISHRA @ RAJESH @ PANDIT (DISPOSED ON : 2022-12-15) CRL.REV.P. 1253/2023 FILED BY JITENDER MISHRA @ RAJESH @ PANDIT (DISPOSED ON : 2023-11-21) BAIL APPLN. 3453/2023 FILED BY YOGITA SHARMA @POMPI (DISPOSED ON : 2024-09-11) BAIL APPLN. 1102/2025 FILED BY GATTU @ AMEEN AKHTAR (D. OF HEARING : 2025-04-30) P.S.-FIR NO. :(CIVIL LINES-20/2022)
48	CRL.M.C.-4674/2024 WITH W.P.(CRL) 1551/2024 W.P.(CRL) 335/2024	M/S SUNSHINE INTERNATIONAL THROUGH AR MANISH SHARMA V/s STATE OF N.C.T. OF DELHI & ANR.	PRADEEP SINGH RANA	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: PRADEEP RANA(RANAPRADEEP1020@GMAIL.COM)(8527273149)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-14/2023) W.P.(CRL) 335/2024 FILED BY VISHAL YADAV & ANR. (D. OF HEARING : 2025-04-17) W.P.(CRL) 1551/2024 FILED BY SURENDER KUMAR GARG (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(ECONOMIC OFFENCE WING- 14/2023)
49	W.P.(CRL)-1551/2024	SURENDER KUMAR GARG V/s STATE NCT OF DELHI AND ANR	RAKESH CHAHAR	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: RAKESH CHAHAR & ASSOCIATES(ADV.CHAHAR@GMAIL.COM)(9910411577)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-14/2023) W.P.(CRL) 335/2024 FILED BY VISHAL YADAV & ANR. (D. OF HEARING : 2025-04-17) CRL.M.C. 4674/2024 FILED BY M/S SUNSHINE INTERNATIONAL THROUGH AR MANISH SHARMA (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(ECONOMIC OFFENCE WING- 14/2023)
50	W.P.(CRL)-335/2024	VISHAL YADAV & ANR. V/s THE STATE (GOVT. OF NCT OF DELHI)	ROHAN WADHWA	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-14/2023) CRL.M.C. 4674/2024 FILED BY M/S SUNSHINE INTERNATIONAL THROUGH AR MANISH SHARMA (D. OF HEARING : 2025-04-17) W.P.(CRL) 1551/2024 FILED BY SURENDER KUMAR GARG (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(ECONOMIC OFFENCE WING- 14/2023)

51	W.P.(CRL)-1035/2024	ASHWANI SHOKEEN & ANR. V/s THE STATE NCT OF DELHI & ORS.	KEDAR GOSWAMI	
		OTHER DETAILS OF ADVOCATES: AJAY ANAND (AJAYVATS13@GMAIL.COM)(9999926425)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NAJAFGARH-274/2019)
52	W.P.(CRL)-1204/2024 CRL.M.A. 11671/2024 WITH W.P.(CRL) 3500/2024 W.P.(CRL) 2953/2024	NSDPAY TECHNOLOGY PRIVATE LIMITED V/s UNION OF INDIA AND ORS	PRAVEEN PATHAK, PRASHANT TRIPATHI, MANISH SHANKER, PRAMOD KUMAR	
		OTHER DETAILS OF ADVOCATES: PRAVEEN PATHAK (ADVPRAVEENPATHAK@GMAIL.COM)(9811700303)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM){}(RESPONDENT) PRASHANT TRIPATHI(PRASHANTTRIPATHI1207@GMAIL.COM)(8239192326)(RESPONDENT) MANISH SHANKER(MSSRIVASTAVADV@GMAIL.COM)(9810577026)(RESPONDENT) PRAMOD KUMAR(PC.ADVO@GMAIL.COM)(9810154103)(PETITIONER)		
53	W.P.(CRL)-2953/2024	NEWAGE PURECHEM PRIVATE LIMITED V/s CANARA BANK & ORS.	JAI VARDHAN	Listing Remarks: AT 2:30 P.M.
		OTHER DETAILS OF ADVOCATES: JAI VARDHAN(ADVOCATEJAIVARDHAN@GMAIL.COM)(9899053543)(PETITIONER) JAI VARDHAN(ADVOCATEJAIVARDHAN@GMAIL.COM)(9899053543)(PETITIONER) PRADEEP(PRADEEP@RADNPARTNERS.COM)(0)(RESPONDENT)		
54	W.P.(CRL)-3174/2024	SH VINAY KUMAR V/s THE STATE GOVT OF NCT OF DELHI AND ANR	GAURAV KUMAR, RIA GOYAL	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: PRADEEP (PTSASSOCIATES98@GMAIL.COM)(9891262268)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RIA GOYAL(RIA.GOYAL.946@GMAIL.COM)(9540484809)(PETITIONER)		P.S.-FIR NO. :(PANDAV NAGAR-412/2024)
55	W.P.(CRL)-3251/2024 CRL.M.A. 7194/2025	ANUP GOYAL V/s UNION OF INDIA & ANR.	MUKESH KUMAR, SANJEEV BHANDARI, PRASHANT MEHTA	
		OTHER DETAILS OF ADVOCATES: MUKESH KUMAR(ADVOCATEMUKESH03@GMAIL.COM)(9015109285)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) SANJEEV BHANDARI(SBADVOCTAE111@GMAIL.COM)(9810033444)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) PRASHANT MEHTA(PRASHANTMOHANMEHTA@GMAIL.COM)(9999590003)(PETITIONER)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING- 101/2024)
56	W.P.(CRL)-3273/2024 CRL.M.A. 35782/2024	RISHI KUMAR V/s GOVERNMENT OF NCT OF DELHI AND ANR	RISHI KAPOOR, SHIVANGI NANDA	
		OTHER DETAILS OF ADVOCATES: SHIVANGI NANDA(ADMIN@SSKLAWCHAMBERS.COM)(9910940162)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NARAINA-344/2022)
57	W.P.(CRL)-3401/2024	MD. NAZIR KHAN SAIFULLA V/s STATE OF NCT OF DELHI	ARJUN MALIK (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: RACHIT SACHNEY(RACHITSAHNEY.ADV@GMAIL.COM)(9811136562)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CONNAUGHT PLACE-658/1994) W.P.(CRL) 1236/2005 FILED BY MOHD.SAHEED (DISPOSED ON : 2005-10-04) W.P.(CRL) 463/2004 FILED BY MOHD.SAEED (DISPOSED ON : 2004-07-15) CRL.L.P. 1541/2004 FILED BY KISHAN LAL KUMAR (DISPOSED ON : 2004-10-25) W.P.(CRL) 252/2005 FILED BY SAHEED (DISPOSED ON : 2005-02-25) W.P.(CRL) 384/2005 FILED BY MOHD SAHEED (DISPOSED ON : 2005-03-23) W.P.(CRL) 1140/2006 FILED BY MOHD.SAEED (DISPOSED ON : 2006-07-25) W.P.(CRL) 2537/2006 FILED BY MOHD. SAEED (DISPOSED ON : 2006-12-08) W.P.(CRL) 339/2007 FILED BY MOHD.SAEED (DISPOSED ON : 2008-03-04) W.P.(CRL) 462/2008 FILED BY MEHMOOD @ AYUB TOPIWALA (DISPOSED ON : 2008-05-23) W.P.(CRL) 220/2009 FILED BY MOHD.SAEED (DISPOSED ON : 2009-03-03) CRL.M.C. 1400/2008 FILED BY NAZIR KHAN (DISPOSED ON : 2008-05-06) CRL.M.C. 1565/2009 FILED BY NAZIR KHAN (DISPOSED ON : 2009-05-25) W.P.(CRL) 23/2010 FILED BY SAEED (DISPOSED ON

				: 2010-04-27) W.P.(CRL) 810/2010 FILED BY MEHMOOD TOPIWALA (DISPOSED ON : 2011-05-03) W.P.(CRL) 652/2011 FILED BY MOHD SAEED (DISPOSED ON : 2011-05-30) W.P.(CRL) 397/2011 FILED BY ABDUL RAHIM (DISPOSED ON : 2011-05-04) W.P.(CRL) 1625/2012 FILED BY MEHMOOD TOPIWALA (DISPOSED ON : 2013-04-11) W.P.(CRL) 1889/2013 FILED BY MOHD SAEED (DISPOSED ON : 2013-11-18) W.P.(CRL) 2419/2014 FILED BY MOHD SAEED (DISPOSED ON : 2015-01-21) W.P.(CRL) 2206/2014 FILED BY MEHMOOD TOPIWALA (DISPOSED ON : 2014-11-03) W.P.(CRL) 2505/2014 FILED BY MEHMOOD TOPIWALA (DISPOSED ON : 2015-02-26) W.P.(CRL) 254/2015 FILED BY MOHD SAEED (DISPOSED ON : 2015-02-05) W.P.(CRL) 835/2015 FILED BY MOHD. SAEED (DISPOSED ON : 2015-04-24) W.P.(CRL) 495/2015 FILED BY MOHD. SAEED (DISPOSED ON : 2015-03-10) W.P.(CRL) 2104/2016 FILED BY MEHMOOD @ AYUB @ TOPIWALA (DISPOSED ON : 2016-11-09) W.P.(CRL) 533/2016 FILED BY MOHD. SAEED (DISPOSED ON : 2016-03-15) W.P.(CRL) 371/2017 FILED BY MOHD.SAEED (DISPOSED ON : 2017-02-07) W.P.(CRL) 714/2017 FILED BY MEHMOOD TOPIWALA (DISPOSED ON : 2017-05-08) W.P.(CRL) 3538/2016 FILED BY MOHD SAEED (DISPOSED ON : 2017-01-09) W.P.(CRL) 1548/2017 FILED BY MEHMOOD TOPIWALA (DISPOSED ON : 2017-05-22) W.P.(CRL) 673/2018 FILED BY MEHMOOD TOPIWALA (DISPOSED ON : 2018-04-09) W.P.(CRL) 758/2018 FILED BY MOHD. SAEED (DISPOSED ON : 2018-04-24) W.P.(CRL) 1571/2018 FILED BY MOHD.SAEED (DISPOSED ON : 2018-05-28) W.P.(CRL) 1975/2018 FILED BY MOHD.SAEED (DISPOSED ON : 2018-07-19) W.P.(CRL) 858/2019 FILED BY MEHMOOD TOPIWALA (D. OF HEARING : 2025-05-07) W.P.(CRL) 2122/2019 FILED BY MOHD. SAEED (DISPOSED ON : 2019-08-22) W.P.(CRL) 1591/2019 FILED BY NAZIR KHAN (DISPOSED ON : 2022-12-14) W.P.(CRL) 3050/2019 FILED BY MOHD. SAEED (DISPOSED ON : 2019-10-30) W.P.(CRL) 818/2020 FILED BY MOHD. SAEED (DISPOSED ON : 2020-06-08) W.P.(CRL) 1128/2023 FILED BY MOHD. SAEED (DISPOSED ON : 2023-05-15) W.P.(CRL) 2117/2023 FILED BY MD. NAZIR KHAN (DISPOSED ON : 2024-08-08) W.P.(CRL) 3119/2023 FILED BY MOHD. SAEED (DISPOSED ON : 2023-12-21) W.P.(CRL) 3756/2023 FILED BY NASIR MOHD SODOZEY @ AFTAAB AHMED @ ABDULLAH (D. OF HEARING : 2025-04-29) W.P.(CRL) 3549/2024 FILED BY MOHD SAEED (D. OF HEARING : 2025-05-19) W.P.(CRL) 569/2025 FILED BY MOHD SAEED (D. OF HEARING : 2025-07-14) P.S.-FIR NO. :(CONNAUGHT PLACE-658/1994)
58	W.P.(CRL)-3492/2024 CRL.M.A. 3573/2025	MR GURCHARAN SINGH AND ANR V/s GOVT OF NCT OF DELHI AND ANR.	NISHANT DATTA	
		OTHER DETAILS OF ADVOCATES: PRADEEP BHARDWAJ (DATTACOADVOCATES@GMAIL.COM)(8920085456)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRADEEP BHARDWAJ(DATTACOADVOCATES@GMAIL.COM)(8920085456)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KOTLA MUBARAKPUR-304/2022) CRL.M.C. 1787/2023 FILED BY GURCHARAN SINGH & ANR. (DISPOSED ON : 2024-10-14) P.S.-FIR NO. :(KOTLA MUBARAKPUR-304/2022)

59	W.P.(CRL)-3676/2024 CRL.M.A. 35260/2024	GIRISH LOHIYA V/s THE LIEUTENANT GOVERNOR OF DELHI & ANR.	ASHOK KUMAR SONI	
		OTHER DETAILS OF ADVOCATES: AHSOK KUMAR (AKSLAWYER.AS@GMAIL.COM)(9999103404)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
60	W.P.(CRL)-3711/2024 CRL.M.A. 35609/2024	SHIV KUMAR JATIA & ANR. V/s STATE OF NCT OF DELHI AND ANR.	ANNIRUDH SHARMA, SAMARTH CHOWDHARY	
		OTHER DETAILS OF ADVOCATES: ANNIRUDH SHARMA(OFFICE@ASHARMA.IN)(9999080715)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SAMARTH CHOWDHARY(SAMARTHCHOWDHARY04@GMAIL.COM)(8390032099)(RESPONDENT) SAMARTH CHOWDHARY(SAMARTHCHOWDHARY04@GMAIL.COM)(8390032099)(RESPONDENT) SAMARTH CHOWDHARY(SAMARTHCHOWDHARY04@GMAIL.COM)(8390032099)(RESPONDENT)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-17/2022)
61	W.P.(CRL)-3963/2024 CRL.M.A. 38301/2024 CRL.M.A. 38302/2024	MAJOR AND ORS. V/s THE STATE (GNCT OF DELHI)	MANOJ KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES: MANOJ KR. YADAV (THERAONLF@GMAIL.COM)(9811273435)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NANGLOI-547/2024) BAIL APPLN. 3031/2024 FILED BY BHUPENDER@BAMBU (DISPOSED ON : 2024-09-30) BAIL APPLN. 3032/2024 FILED BY ABHISHEK (DISPOSED ON : 2024-09-30) BAIL APPLN. 3040/2024 FILED BY MAJOR (DISPOSED ON : 2024-09-30) BAIL APPLN. 3648/2024 FILED BY ABHISHEK (DISPOSED ON : 2024-11-28) BAIL APPLN. 3743/2024 FILED BY MAJOR (DISPOSED ON : 2024-11-28) BAIL APPLN. 3756/2024 FILED BY BHUPENDER@BAMBU (DISPOSED ON : 2024-11-28) P.S.-FIR NO. :(NANGLOI-547/2024)
62	W.P.(CRL)-3966/2024	RAJEEV GOEL V/s STATE (GOVT. OF NCT DELHI) & ANR.	DEEKSHANT KAUSHIK	
		OTHER DETAILS OF ADVOCATES: KAMAL JINDAL(KJINDAL2004@GMAIL.COM)(9818369860)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(VIJAY VIHAR-415/2024)
63	W.P.(CRL)-4019/2024	ASMIN KHATOON V/s STATE OF NCT OF DELHI	SHUBHAM PRAJAPATI	
		OTHER DETAILS OF ADVOCATES: SHUBHAM PRAJAPATI(ADVSPRAJAPTI@GMAIL.COM)(9958713178)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ADARSH NAGAR-774/2024) BAIL APPLN. 456/2025 FILED BY MUMTAZ ANSARI @ SAHIL (D. OF HEARING : 2025-04-17) BAIL APPLN. 1351/2025 FILED BY AKSHAY (DISPOSED ON : 2025-04-07) P.S.-FIR NO. :(ADARSH NAGAR-774/2024)
64	W.P.(CRL)-4067/2024	SHIKSHA V/s UNION OF INDIA & ORS.	PRATEEK KUMAR	
		OTHER DETAILS OF ADVOCATES: PRATEEK KUMAR (JAINKUMARLEGAL@OUTLOOK.COM)(9818451124)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(BURARI-668/2022)
65	W.P.(CRL)-4081/2024	SHIKSHA V/s UNION OF INDIA MINISTRY OF EXTERNAL AFFAIRS & ORS.	PRATEEK KUMAR	
		OTHER DETAILS OF ADVOCATES: PRATEEK KUMAR (JAINKUMARLEGAL@OUTLOOK.COM)(9818451124)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
66	CRL.REV.P.(NI)-72/2025 CRL.M.A. 7221/2025	RAJESH KUMAR V/s M/S POPAN TRADING COMPANY	RITURAJ BISWAS	
		OTHER DETAILS OF ADVOCATES: RITURAJ BISWAS(RITURAJBISWAS@GMAIL.COM)(9999023225)(PETITIONER) RITURAJ BISWAS(RITURAJBISWAS@GMAIL.COM)(9999023225)(PETITIONER)		

		POPANTRADINGCO(POPANTRADINGCO@GMAIL.COM)(0)(RESPONDENT) POPANTRA DINGCO(POPANTRADINGCO@GMAIL.COM)(0)(RESPONDENT)	
FOR ARGUMENT			
67	W.P.(CRL)-894/2024 CRL.M.A. 8419/2024	RAM CHARAN VERMA & ANR. V/s STATE OF NCT OF DELHI & ANR.	AMIT SINGH, AARZU KHATTAR
		OTHER DETAILS OF ADVOCATES: AMIT SINGH (AMIT.SINGH@GMAIL.COM)(9560177566)(PETITIONER) AMIT SINGH (AMIT.SINGH@LAWYER.SOM)(9560177566)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AARZU KHATTAR(AARZUKHATTAR@GMAIL.COM)(9999832429)(PETITIONER)	P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-198/2023)
FOR HEARING AND DISPOSAL			
68	CRL.A.-175/2002	SITA RAM RATHI & ORS. V/s STATE	R.M.TUFAIL & CO., SUNIL KAPOOR, AMIT SHARMA, ASTHA
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ())(PETITIONER) ASTHA (RENDEZVOUS.ASTHA@GMAIL.COM)(9582365646)(PETITIONER)	P.S.-FIR NO. :(CHANKYA PURI-242/1987)

COURT NO. 22
HON'BLE MR. JUSTICE MANOJ JAIN

Meeting link

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc015>

Meeting number

2513 856 5993

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

mjcourtmaster@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CM(M)-854/2022 CM APPL. 36993/2022	FOX MANDAL AND CO. AND ANR V/s RAVI BISHNOI & ANR.	FOX MANDAL & CO., VIJAY KAUNDAL	
		OTHER DETAILS OF ADVOCATES: PARTH AWASTHI(PARTHAWASTHIADVOCATE@GMAIL.COM)(971618390)(PETITIONER) PARTH AWASTHI(PARTHAWASTHIADVOCATE@GMAIL.COM)(9716168390)(PETITIONER) RAVI(RAVI.BISHNOI@SRGLAW.COM)()(RESPONDENT) VIJAY(VIJAY.KAUNDAL@SRGLAW.COM)()(RESPONDENT) RAVI(RAVI.BISHNOI@SRGLAW.COM)()(RESPONDENT) VIJAY KAUNDAL(VIJAY.KAUNDAL@SRGRLAW.COM)(9811264777)(PETITIONER)		
2	W.P.(C)-865/2012 CM APPL. 14577/2013	SETH HOTELS PRIVATE LTD V/s DDA	R.L.GARG, NITIN SHARMA, ARUN BIRBAL, ATUL BANDHU, CHITVAN SINGHAL	
		OTHER DETAILS OF ADVOCATES: CHITVAN SINGHAL(SCHITVAN@YAHOO.CO.IN)(9920814714)(PETITIONER)		
FRESH MATTERS & APPLICATIONS				
3	CM(M)-3878/2024 CM APPL. 67944/2024 CM APPL. 67945/2024 CM APPL. 67946/2024	DEEPAK KUMAR V/s M/S HIMGIRI AUTOMOBILES PVT LTD	KRISHNA CHANDRA DUBEY	
		OTHER DETAILS OF ADVOCATES:		

FOR ADMISSION				
4	CM(M)-1321/2023 CM APPL. 42464/2023 CM APPL. 42466/2023	PUNJAB AND SIND BANK V/s MR. DHEERAJ & ORS.	SEEMA GUPTA	
		OTHER DETAILS OF ADVOCATES: SEEMA GUPTA (SEEMAGUPTA378@YAHOO.COM)(9810277083)(PETITIONER)		
5	CM(M)-3560/2024 CM APPL. 455/2025	SUKHVINDER SINGH BABRA V/s PUNEET MEHTA	SUKHVINDER SINGH BABRA	
		OTHER DETAILS OF ADVOCATES: PLAINTFF(SUKHVINDER999@GMAIL.COM)(9870254027)(PETITIONER) PUNEET(PUNEET@ESCCABLES.IN)(0)(RESPONDENT)		
6	CM(M)-3862/2024 CM APPL. 67651/2024	PARAGON PAPER INDUSTRIES LLP V/s RAGHAV INDUSTRIAL PRODUCTS THROUGH ITS AR MR. ARVIND KUMAR SHARMA	MRIDUL JAIN, KNM & PARTNERS, LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: (())(RESPONDENT)		
7	CM(M)-15/2025 CM APPL. 720/2025	KAILASH VASDEV V/s SAMSUNG DATA SYSTEMS INDIA PVT. LTD.	UMRAO SINGH RAWAT	
		OTHER DETAILS OF ADVOCATES: SAVITA RUSTOGI(RUSTAGI_SAVITA@REDIFFMAIL.COM)(9811143746)(PETITIONER) SAVITA RUSTOGI(RAWATUMRAOSINGH@GMAIL.COM)(0)(PETITIONER)		
8	CM(M)-334/2025 CM APPL. 9753/2025 CM APPL. 9754/2025 CM APPL. 9755/2025	M/S ANNAPURNA AGRO AGENCIES V/s CNH INDUSTRIAL CAPITAL (INDIA) PVT. LTD.	ANOOP PRAKASH AWASTHI	
		OTHER DETAILS OF ADVOCATES:		
9	CM(M)-539/2025 CM APPL. 17021/2025 WITH CM(M) 542/2025	MOHAMMAD JAWED KHAN V/s SAMSUNG DATA SYSTEMS INDIA PVT. LTD.	SHAHZEB AHMED	
		OTHER DETAILS OF ADVOCATES: ACECHAMBERS(OFFICE@ACECHAMBERS.IN)(9911150016)(PETITIONER) ABHIJIT(ABHIJIT@LEGALSCRIPTURES.COM)(0)(RESPONDENT)		
10	CM(M)-542/2025 CAV 112/2025 CM APPL. 17142/2025	ANIS AHMED V/s SAMSUNG DATA SYSTEMS INDIA PVT. LTD.	SHAHZEB AHMED, ABHIJIT MITTAL	
		OTHER DETAILS OF ADVOCATES: SHASHI KUMAR(SHASHI.KUMAR@ACECHAMBERS.IN)(0)(PETITIONER) ABHIJIT (ABHIJIT@LEGALSCRIPTURES.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
11	CMI-5/2024 CM APPL. 8105/2024	NIRMAL KUMAR JAIN V/s BSES RAJDHANI POWER LTD	KARAN LUTHRA, RISHAB RAJ JAIN	
		OTHER DETAILS OF ADVOCATES: KARAN LUTHRA (OFFICE@KARANLUTHRA.CO.IN)(9810259213)(PETITIONER) KARAN (KARAN@KARANLUTHRA.CO.IN)()(RESPONDENT) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(RESPONDENT)		
12	CM(M)-224/2018 CM APPL. 7513/2018	M/S CARGILL INDIA PVT LTD V/s SRI SIDHIVINAYAK FOODS PVT LTD	THE ADVOCASSIE	
		OTHER DETAILS OF ADVOCATES: THE ADVOCASSIE()(9034003020)(PETITIONER)		
13	CM(M)-423/2019	MOHD NAVED YAR KHAN V/s MEHBOOB AHMED	IN PERSON, RIZWAN, FARHAT JAHAN REHMANI	
		OTHER DETAILS OF ADVOCATES: IN PERSON()(9873806204)(PETITIONER) RIZWAN (RIZWANOFFICE0506@GMAIL.COM)(9643349576)(PETITIONER) FARHAT JAHAN REHMANI(FARHAT2ADVOCATE@GMAIL.COM)(9868179046)(RESPONDENT)		
14	CM(M)-686/2019	RAJ PAL SHARMA V/s PRITAM DEVI (DECEASED) & ORS	RAJESHWER K GUPTA, AVINASH KUMAR LAKHANPAL	
		OTHER DETAILS OF ADVOCATES: AVINASH KUMAR LAKHANPAL(AVINASHLAKHANPAL@GMAIL.COM)(9811038369)(PETITIONER)		
15	CM(M)-833/2019 CM APPL. 25277/2019 WITH W.P.(C) 11301/2023	MOUNT KAILASH RESIDENTS ASSOCIATION V/s MOUNT KAILASH TOWER	BIJENDER SINGH & ASSOCIATES, INDERJEET SAROOP, ROHAN DEWAN, VAIBHAV AGNIHOTRI	
		OTHER DETAILS OF ADVOCATES: BIJENDER SINGH & ASSOCIATES()(9810042699)(PETITIONER)		

		ROHAN DEWAN(ADV.ROHANDEWAN@GMAIL.COM)(9652562744)(PETITIONER) VAIBHAV AGNIHOTRI(OFFICE@SKVASSOCIATES.COM)(7669700082)(RESPONDENT)		
16	W.P.(C)-11301/2023 CM APPL. 43956/2023	MOUNT KAILASH TOWER III AVASIYA WELFARE COMMITTEE V/s MUNICIPAL CORPORATION OF DELHI & ORS.	ANUNAYA MEHTA, ROHAN DEWAN	
		OTHER DETAILS OF ADVOCATES: ROHAN DEWAN(ADV.ROHANDEWAN@GMAIL.COM)(9652562744)(RESPONDENT)		
17	CM(M)-247/2020 CM APPL. 7515/2020 CM APPL. 8713/2023 CM APPL. 21534/2023 CM APPL. 24184/2023 CM APPL. 61665/2024 CM APPL. 66047/2024 CM APPL. 1650/2025 WITH CM(M) 328/2021	VIVEK NARAIN PAL V/s SUMITRA PAL	S K BHADURI, SUMATI ANAND, SUSHANT KUMAR BHADURI, SUMATI ANAND	
		OTHER DETAILS OF ADVOCATES: S K BHADURI()(9810439195)(PETITIONER) SUMATI ANAND, SANDESH KUMAR(SUMATIANANDADV@GMAIL.COM)()(RESPONDENT) SUSHANT(SUSHANT.BHADURI@GMAIL.COM)()(RESPONDENT) SUSHANT BHADURI(SUSHANT.BHADURI@GMAIL.COM)()(PETITIONER) SUMATI ANAND , SANDESH KUMAR (SUMATIANANDADV@GMAIL.COM)(931250198)(RESPONDENT) SUSHANT BHADURI(SUSHANT.BHADURI@GMAIL.COM)(0)(PETITIONER) SUMATI ANAND , SANDESH KUMAR (SUMATIANANDADV@GMAIL.COM)(9312501598)(RESPONDENT) SUSHANT BHADURI(SUSHANT.BHADURI@GMAIL.COM)(0)(RESPONDENT) SUSHANT (SUSHANT.BHADURI@GMAIL.COM)()(PETITIONER) SUMATI ANAND , SANDESH KUMAR (SUMATIANANDADV@GMAIL.COM)(931250198)(RESPONDENT) SUMATI ANAND(SUMATIANANDADV@GMAIL.COM)(9312501598)(PETITIONER) SUMATI ANAND(SUMATIANANDADV@GMAIL.COM)(9312501598)(PETITIONER)		
18	CM(M)-328/2021 CM APPL. 14389/2021	VIVEK NARAIN PAL V/s SMT SUMITRA PAL	SUSHANT KUMAR BHADURI, SUMATI ANAND	
		OTHER DETAILS OF ADVOCATES: VIVEK NARAIN PAL (SUSHANT.BHADURI@GMAIL.COM) (9810439195)(RESPONDENT) VIVEK NARAIN PAL (SUSHANT.BHADURI@GMAIL.COM) (9810439195)(RESPONDENT) SUSHANT BHADURI(SUSHANT.BHADURI@GMAIL.COM)(9810439195)(PETITIONER) S K BHADURI(SUSHANT.BHADURI@GMAIL.COM)(9810439195)(PETITIONER) SMT SUMITRA PAL (OFFICE@GOGNA.CO.IN)(9911222251)(PETITIONER) SMT SUMITRA PAL (OFFICE@GOGNA.CO.IN)(9911222251)(PETITIONER) GOGNA & CO(OFFICE@GOGNA.CO.IN)(9911222251)(RESPONDENT) SUMATI ANAND(SUMATIANANDADV@GMAIL.COM)(9312501598)(PETITIONER)		
19	CM(M)-1091/2022	MS. SMART GAS SERVICE V/s HINDUSTAN PETROLEUM CORPORATION LIMITED	HARSHIT VASHISHT	
		OTHER DETAILS OF ADVOCATES: HARSHIT VASHISHT(HARSHITVASHISHT42@GMAIL.COM)(9910004533)(PETITIONER) SKV ZEROX(SKVZEROX@GMAIL.COM)()(RESPONDENT)		
20	CM(M)-1131/2022 CM APPL. 45583/2022	LIFE INSURANCE CORPORATION OF INDIA V/s VINAY BIR BARAIK	ANKUR GOEL	
		OTHER DETAILS OF ADVOCATES: MOHINDER SINGH(MOHINDERSINGHADVOCATE@GMAIL.COM)(9810037765)(PETITIONER) BIR (BIR.V22@GMAIL.COM)()(RESPONDENT)		
21	CM(M)-1286/2022 CM APPL. 50733/2022	MAHESH CHAND SHARMA & ANR. V/s NARESH CHAND SHARMA & ORS.	ATUL KUMAR, SARTHAK BALI	
		OTHER DETAILS OF ADVOCATES: ABHIMANYU SHARMA(SALINENTALAW@GMAIL.COM)(9999719592)(PETITIONER) STANDING(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SANJIBDUL(SANJIBDUTLA1967@YAHOO.COM)()(RESPONDENT) SARTHAK BALI(ADVOCATESARTHAKBALI@GMAIL.COM)(9899544135)(RESPONDENT)		
22	CM(M)-506/2023 CM APPL. 15133/2023	GAJRAJ SINGH & ANR. V/s SHAKUNTALA DEVI & ORS.	ASHIM SHRIDHAR	
		OTHER DETAILS OF ADVOCATES: ASHIM SHRIDHAR (BHOLARAVI99@GMAIL.COM)(9971547353)(PETITIONER) JAIDEV(ADV_JAIDEV@YAHOO.CO.IN)()(RESPONDENT)		

23	CM(M)-2100/2023	CHAMELI V/s SURAT SINGH AND ORS	KEDAR GOSWAMI, SURENDER KUMAR SIWAL	
		OTHER DETAILS OF ADVOCATES: N C SHARMA & CO(SHARMAADVOCATE@GMAIL.COM)()(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SURENDER KUMAR SIWAL(SKSIWAL1@GMAIL.COM)(9811013499)(PETITIONER)		
24	CM(M)-1999/2024 CM APPL. 12623/2024	GAUTAM JAIN AND ORS V/s M/S. RICON PURIFIERS PVT. LTD	DAHIYA SUKHBIR SINGH, BHUPINDER KUMAR	
		OTHER DETAILS OF ADVOCATES: S S DAHIYA(SSDAHIYAADVOCATE09@GMAIL.COM)(9811543702)(PETITIONER) DEEPAK(DEEPAK.JAIN744@YAHOO.COM)()(PETITIONER) BHUPINDER(BHUPINDERMEHTANI4@GMAIL.COM)()(RESPONDENT) BHUPINDER KUMAR (BHUPINDERMEHTANI4@GMAIL.COM)(9811433605)(RESPONDENT)		
25	CM(M)-2127/2024 CM APPL. 16074/2024 CM APPL. 16076/2024 CM APPL. 16077/2024	J. PRADEEP KUMAR V/s MANISH UPADHYAY & ANR.	SACHIN MITTAL	
		OTHER DETAILS OF ADVOCATES: SMA LAWYERS(MAIL.SMALAWYERS@GMAIL.COM)(9810166992)(PETITIONER) MANISH(MANISHUPADHYAY1@GMAIL.COM)()(RESPONDENT) MANISH(MANISHUPADHYAY1@GMAIL.COM)(7799552228)(RESPONDENT) MANISH(MANISHUPADHYAY1@GMAIL.COM)()(RESPONDENT) RACHANA UPADHYAY()(7799552228)(RESPONDENT) PREETI(PREETSIROHIJURISTS@GMAIL.COM)()(RESPONDENT)		
26	CM(M)-2192/2024 CM APPL. 25375/2024 CM APPL. 25377/2024	ROCHAK VARMA V/s STATE & ORS.	VAISHNAVI ARORA	
		OTHER DETAILS OF ADVOCATES: H S THUKRAL(INFOTHUKRAL@GMAIL.COM)(9999009339)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM,)()(RESPONDENT) H S THUKRAL (INFORTHUKRAL@GMAIL.COM)(9999009339)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) H S THUKRAL (INFOTHUKRAL@GMAIL.COM)(9999009339)(PETITIONER) PRACHI(DUTTA.PRACHI13@GMAIL.COM)()(RESPONDENT)		
27	CM(M)-2245/2024 CM APPL. 19069/2024	SMT KAMLESH GUPTA V/s VAKEEL AHMAD & ORS.	SACHIN GUPTA	
		OTHER DETAILS OF ADVOCATES: SACHIN GUPTA(INFOD@LITLEGAL.IN)(9811180270)(PETITIONER) NAUSHAND(ADVOCATENAUSHAD@GMAIL.COM)()(RESPONDENT)		
28	CM(M)-2366/2024	UNITED INDIA INSURANCE CO LTD V/s LALLY AUTOMOBILES PVT LTD	AMIT KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR SINGH(SINGHA21@GMAIL.COM)(9958540003)(PETITIONER) JAI JUSTICE(JAIJUSTICE@GMAIL.COM)()(RESPONDENT) SLALLY(SLALLY@HOTMAIL.COM)()(RESPONDENT)		
29	CM(M)-2393/2024 CM APPL. 23476/2024	SANGRAM PATNAIK V/s SH. RAJAN DUTT & ORS.	SWAYAMISIDHA PATNAIK, SAKSHI KAKKAR	
		OTHER DETAILS OF ADVOCATES: DILIP PANDITA & ASSOCIATES(ADV.DILIPPANDITA@GMAIL.COM, MAIL@PATNAIKANDASSOCIATES.COM)(9811057626)(PETITIONER) NAMRITA KHURMI(NAMRITA@KHURMIASSOCIATES.COM)(9810198424)(RESPONDENT) SDMC(MANOJ@SINGHASSOCIATES.IN)()(RESPONDENT) RAJAN DUTT(ROSEGARDEN5@REDIFFMAIL.COM)(9910082256)(RESPONDENT) RAJAN DUTT(ROSEGARDEN5@REDIFFMAIL.COM)(9910082256)(RESPONDENT) SAKSHI KAKKAR(ADVOCATE.SAKSHI@GMAIL.COM)(9811116227)(PETITIONER)		
30	CM(M)-2394/2024 CM APPL. 23482/2024 CM APPL. 28082/2024 CM APPL. 43527/2024	SANGRAM PATNAIK V/s SH. RAJAN DUTT AND ORS	SWAYAMISIDHA PATNAIK, SAKSHI KAKKAR	
		OTHER DETAILS OF ADVOCATES: DILIP PANDITA & ASSOCIATES(ADV.DILIPPANDITA@GMAIL.COM, MAIL@PATNAIKANDASSOCIATES.COM)(9811057626)(PETITIONER) SANGRAM PATNAIK(SANGRAM@PATNAIKANDASSOCIATES.COM)(9810164452)(PETITIONER) RAJAN DUTT(ROSEGARDEN5@REDIFFMAIL.COM)(9910082256)(RESPONDENT) SDMC(MANOJ@SINGHASSOCIATES.IN)()(RESPONDENT) NAMRITA(NAMRITA@KHURMIASSOCIATES.COM)(9810198424)(RESPONDENT) ROSE GARDEN, NAMRITA(ROSEGARDEN5@REDIFFMAIL.COM, NAMRITA@KHURMIASSOCIATES.COM)()(PETITIONER) DILIP PANDITA & ASSOCIATES(ADV.DILIPPANDITA@GMAIL.COM, MAIL@PATNAIKANDASSOCIATES.COM)(9811057626)(PETITIONER) MANOJ(MANOJ@SINGHASSOCIATES.IN)()(RESPONDENT)		

		DILIP PANDITA (ADV.DILIPPANDITA@GMAIL.COM)(9811057626)(PETITIONER) ROSEGARDEN(ROSEGARDEN5@REDIFFMAIL.COM)(0)(RESPONDENT) NAMRITA (NAMRITA@KHURMIASSOCIATES.COM)(0)(RESPONDENT) MANOJ(MANOJ@SINGHASSOCIATES.IN)(0)(RESPONDENT) SAKSHI KAKKAR(ADVOCATE.SAKSHI@GMAIL.COM)(9811116227)(PETITIONER)		
31	CM(M)-2554/2024 CM APPL. 28233/2024 CM APPL. 28234/2024 CM APPL. 66637/2024	BRIJ BHUSHAN TIWARI & ANR. V/s SANTOSH KUMAR TIWARI	SHIVANI LAL	
		OTHER DETAILS OF ADVOCATES: SHIVANI LAL & ASSOCIATES()(9810688399)(PETITIONER)		
32	CM(M)-2716/2024 CM APPL. 33157/2024	AUTHORIZED SIGNATORY, NEW INDIA ASSURANCE LTD. & ORS. V/s M/S MUDIT ROADWAYS	ADITYA KUMAR, MUKESHWAR NATH DUBEY	
		OTHER DETAILS OF ADVOCATES: ADITYA()(9871921111)(PETITIONER) ADITYA KUMAR()(9871921111)(PETITIONER) MUDIT ROADWAYS(EMINENTJURISTS@GMAIL.COM)(9599310001)(RESPONDENT) DEVESH(EMINENTJURISTS@GMAIL.COM)(9599310001)(RESPONDENT) DEVESH(EMINENTJURISTS@GMAIL.COM)(9599310001)(RESPONDENT) MUKESHWAR NATH DUBEY(ADVMUKESH DUBEY@GMAIL.COM)(9889888773)(RESPONDENT)		
33	CM(M)-2763/2024	KANCHAN WINDHWANI & ORS. V/s DTWELVE SPACES PVT. LTD. & ORS.	IMRAN ALI	
		OTHER DETAILS OF ADVOCATES:		
34	CM(M)-2911/2024 CM APPL. 38979/2024	SABRINA STOUGH V/s STATE OF NCT DELHI	SARBJIT SHARMA	
		OTHER DETAILS OF ADVOCATES:		
35	CM(M)-2913/2024 CM APPL. 39009/2024 WITH W.P.(C) 2952/2024	MS NEWGEN ECOTRONICS PVT LTD & ANR. V/s MS GANPAT RAI ENGINEERING	SANJAY SINGH	
		OTHER DETAILS OF ADVOCATES: PUNEET GOEL & ASSOCIATES(ADVPUNEETGOEL@GMAIL.COM)(9810759570)(PETITIONER) ANUPAM GULATI(GULATI.ANUPAM@GMAIL.COM)(9811673999)(PETITIONER) PREM CHAND SHARMA(SHRIGANPATRAIENG86@GMAIL.COM)(0)(RESPONDENT)		
36	CM(M)-2920/2024 CM APPL. 39235/2024	KURMAMOSSES V/s SUNSPOT CAFE PRIVATE LIMITED	BRAHMA DUTT SHARMA	
		OTHER DETAILS OF ADVOCATES:		
37	CM(M)-2952/2024 CM APPL. 40268/2024	MS NAVYUG INDUSTRIES & ANR. V/s MS SHRI GANPAT RAI ENGINEERING	SANJAY SINGH	
		OTHER DETAILS OF ADVOCATES: PUNEET GOEL & ASSOCIATES(ADVPUNEETGOEL@GMAIL.COM)(9810759570)(PETITIONER) ANUPAM GULATI(GULATI.ANUPAM@GMAIL.COM)(9811673999)(PETITIONER) GANPAT(SHRIGANPATRAIENG86@GMAIL.COM)(0)(RESPONDENT)		
38	CM(M)-3089/2024 CM APPL. 43804/2024 CM APPL. 17420/2025	SMT. MAMTA JASHNANI V/s SH. PRADEEP KUMAR & ORS.	PANKAJ BATRA, PANKAJ BATRA	
		OTHER DETAILS OF ADVOCATES: PANKAJ BATRA(PANKAJBATRAADVOCATE@GMAIL.COM)(9810036745)(PETITIONER) PANKAJ BATRA(PANKAJBATRAADVOCATE@GMAIL.COM)(9810036745)(PETITIONER) PANKAJ BATRA(PANKAJBATRAADVOCATE@GMAIL.COM)(9810036745)(PETITIONER)		
39	CM(M)-3155/2024 CM APPL. 46067/2024	MADHURI GOEL V/s CHANDRA PRAKASH & ANR.	AAKASH SEHRAWAT, HARI SHANKER GAUTAM	
		OTHER DETAILS OF ADVOCATES: VISHAL MAAN, AKASH SEHRAWAT(ADVAakashSEHRAWAT@GMAIL.COM)(8010505957)(PETITIONER) GAUTAM(HSGAUTAMADV@YAHOO.COM)(0)(RESPONDENT) HARI SHANKER GAUTAM(HSGAUTAMADV@YAHOO.COM)(9911483237)(PETITIONER)		
40	CM(M)-3206/2024 CM APPL. 48075/2024	FRIENDS PUBLICITY SERVICE V/s M/S PARAMOUNT MISSION IAS	JASPREET KAUR BHAMRA	
		OTHER DETAILS OF ADVOCATES: SANJEEV CHAUHAN ASSOCIATES(SANEJEV KALLA@GMAIL.COM)(9810232810)(PETITIONER) NARENDER(NARENDERSHARMA634@GMAIL.COM)(0)(RESPONDENT)		

41	CM(M)-3234/2024 CM APPL. 48876/2024	CHAIRMAN RAILWAY BOARD THROUGH GENERAL MANAGER NORTHERN RAILWAY V/s ZAMIR AHMAD	ANKIT RAJ	
		OTHER DETAILS OF ADVOCATES: ANKIT RAJ & AKASH CHANDRAYAN(ADV.ANKIT.MAIL@GMAIL.COM)(9968368407)(PETITIONER)		
42	CM(M)-3779/2024 CM APPL. 65156/2024	ARJUN KUMAR V/s PARVEEN KUMAR GARG	ARPIT GOEL	
		OTHER DETAILS OF ADVOCATES: ARPIT GOEL, DEEKSHA GUPTA()(8448817662)(PETITIONER) PARVEEN()(9953624884)(RESPONDENT)		
43	CM(M)-3830/2024	MR. AJESH KUMAR V/s M/S RAHEJA DEVELOPERS	MANU CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(PETITIONER) RAHEJA(COSTOMERCARE@RAHEJA.COM)(0)(RESPONDENT)		
44	CM(M)-3832/2024	VINOD WADHWA V/s MIS RAHEJA DEVELOPERS	MANU CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(PETITIONER) MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(PETITIONER) MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(PETITIONER) RAHEJA(COSTOMERCARE@RAHEJA.COM)(0)(RESPONDENT) RAHEJA(COSTOMERCARE@RAHEJA.COM)(0)(RESPONDENT) RAHEJA(COSTOMERCARE@RAHEJA.COM)(0)(RESPONDENT)		
45	CM(M)-3844/2024 CM APPL. 67143/2024	ANIL VOHRA & ANR. V/s GURVINDER SINGH	SIDHARTH JOSHI	
		OTHER DETAILS OF ADVOCATES: SIDHARTH JOSHI(OFFICESIDHARTHJOSHI@GMAIL.COM)(9818509714)(PETITIONER) NAVAL AND ASSOCIATES(CONNECT@NAVALANDASSOCIATES.COM)(0)(RESPONDENT) AAKASH NAVAL(AAKASHNAVAL@NAVALANDASSOCIATES.COM)(0)(RESPONDENT)		
46	CM(M)-3921/2024 CM APPL. 69166/2024	PARINEY KHANNA V/s DHEERAJ ARORA	PRAKASH CHANDR	
		OTHER DETAILS OF ADVOCATES: OMKAR KANDPAL(OMKAR.KANDPAL786@GMAIL.COM)(9811572050)(PETITIONER) DK ARORA (DKARORA115@GMAIL.COM)(0)(RESPONDENT)		
47	CM(M)-5/2025	M/S SURGI AID PHARMA V/s M/S INSTROMEDIX INDIA PVT LTD	JAI RAM GARG	
		OTHER DETAILS OF ADVOCATES:		
48	CM(M)-376/2025 CM APPL. 11123/2025	M/S GANGA ACROWOOLS LIMITED V/s SAMSUNG DATA SYSTEMS INDIA PVT. LTD.	JAHANVI WORAH	
		OTHER DETAILS OF ADVOCATES: JAHANVI WORAH(JAHANVI.W@GMAIL.COM)(9810183379)(PETITIONER) ABHIJIT MITTAL(ABHIJIT@LEGALSRIPTURES.COM)(0)(RESPONDENT)		
49	CM(M)-379/2025 CM APPL. 11193/2025	SURINDER PAL SINGH V/s SAMSUNG DATA SYSTEMS INDIA PVT. LTD.	JAHANVI WORAH	
		OTHER DETAILS OF ADVOCATES: JAHANVI WORAH(JAHANVI.W@GMAIL.COM)(0)(PETITIONER) ABHIJIT(ABHIJIT@LEGALSRIPTURES.COM)(0)(RESPONDENT)		
50	CM(M)-389/2025 CAV 88/2025 CM APPL. 11573/2025	DHIRAJ PASSI V/s SAMSUNG DATA SYSTEMS INDIA PVT. LTD.	JAHANVI WORAH, ABHIJIT MITTAL	
		OTHER DETAILS OF ADVOCATES: JAHANVI WORAH(JAHANVI.W@GMAIL.COM)(0)(PETITIONER) ABHIJIT MITTAL(ABHIJIT@LEGALSRIPTURES.COM)(0)(RESPONDENT)		
51	CM(M)-390/2025 CAV 89/2025 CM APPL. 11575/2025	SUNITA NIJHAWAN & ANR. V/s SAMSUNG DATA SYSTEMS INDIA PVT. LTD.	JAHANVI WORAH, ABHIJIT MITTAL	

		OTHER DETAILS OF ADVOCATES: AG ICAR(AG.ICAR@NIC.IN, DIRECTOR.DKMA@ICAR.GOV.IN, UOIDHC@GMAIL.COM, DIRECTOR.IVRI@ICAR.){0}(RESPONDENT)		
52	CM(M)-391/2025 CM APPL. 11584/2025	SUNITA NIJHAWAN & ANR. V/s SAMSUNG DATA SYSTEMS INDIA PVT. LTD.	JAHANVI WORAH	
		OTHER DETAILS OF ADVOCATES: JAHANVI WORAH(JAHANVI.W@GMAIL.COM)(9810183379)(PETITIONER) ABHIJIT MITTAL(ABHIJIT@LEGALSCRIPTURES.COM){0}(RESPONDENT)		
53	CM(M)-437/2025 CM APPL. 13211/2025	HYS LIFECARE LLP V/s CGMP PHARMA N PLANS PRIVATE LIMITED	MALAK M BHATT	
		OTHER DETAILS OF ADVOCATES: NM LAW CHAMBERS(MALAK@MALAKBHATT.COM)(9650592002)(PETITIONER) RUPAL LUTHRA(RUPALLUTHRA@GMAIL.COM){0}(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
54	CM(M)-3696/2024 CM APPL. 62646/2024 CM APPL. 62647/2024	MUNICIPAL CORPORATION OF DELHI V/s RAJE	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) RK(RKPANDITADV07@GMAIL.COM){0}(RESPONDENT)		
55	CM(M)-3723/2024 CM APPL. 63457/2024 WITH CM(M) 3725/2024 CM(M) 3726/2024 CM(M) 3727/2024 CM(M) 3728/2024 CM(M) 3729/2024	MUNICIPAL CORPORATION OF DELHI V/s ASHOK	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) RK(RKPANDITADV07@GMAIL.COM){0}(RESPONDENT)		
56	CM(M)-3725/2024 CM APPL. 63481/2024	MUNICIPAL CORPORATION OF DELHI V/s OM VEER	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) RK PANDIT(RKPANDITADV07@GMAIL.COM){0}(RESPONDENT)		
57	CM(M)-3726/2024 CM APPL. 63483/2024	MUNICIPAL CORPORATION OF DELHI V/s ANITA	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) R K PANDITA(RKPANDITADV07@GMAIL.COM){0}(RESPONDENT) RK (RKPANDITADV07@GMAIL.COM){0}(RESPONDENT)		
58	CM(M)-3727/2024 CM APPL. 63485/2024	MUNICIPAL CORPORATION OF DELHI V/s RAJAN	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) RK PANDIT(RKPANDITADV07@GMAIL.COM){0}(RESPONDENT)		
59	CM(M)-3728/2024 CM APPL. 63487/2024	MUNICIPAL CORPORATION OF DELHI V/s RAJ KUMARI	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) RK(RKPANDITADV07@GMAIL.COM){0}(RESPONDENT)		
60	CM(M)-3729/2024 CM APPL. 63490/2024	MUNICIPAL CORPORATION OF DELHI V/s SURESH CHAND	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) R K PANDIT(RKPANDITADV07@GMAIL.COM){0}(RESPONDENT)		
61	CM(M)-3750/2024 CM APPL. 64028/2024 WITH CM(M) 3751/2024 CM(M) 3752/2024	MUNICIPAL CORPORATION OF DELHI V/s BINESH	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER)		

		TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) RK PANDIT(RKPANDITADV07@GMAIL.COM)(0)(RESPONDENT) RK PANDIT(RKPANDITADV07@GMAIL.COM)(0)(RESPONDENT)		
62	CM(M)-3751/2024 CM APPL. 64065/2024	MUNICIPAL CORPORATION OF DELHI V/s SHILA	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) RK PANDIT(RKPANDITADV07@GMAIL.COM)(0)(RESPONDENT)		
63	CM(M)-3752/2024 CM APPL. 64069/2024	MUNICIPAL CORPORATION OF DELHI V/s PINKI & ANR.	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) RK PANDIT(RKPANDITADV07@GMAIL.COM)(0)(RESPONDENT)		
64	CM(M)-3807/2024 CM APPL. 66077/2024 WITH CM(M) 3808/2024 CM(M) 3809/2024 CM(M) 3811/2024	MUNICIPAL CORPORATION OF DELHI V/s RAMLESH	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) RK PANDITA(RKPANDITADV07@GMAIL.COM)(0)(RESPONDENT)		
65	CM(M)-3808/2024 CM APPL. 66079/2024	MUNICIPAL CORPORATION OF DELHI V/s SUSHIL	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) R K PANDITA (RKPANDITADV07@GMAIL.COM)(0)(RESPONDENT)		
66	CM(M)-3809/2024 CM APPL. 66081/2024	MUNICIPAL CORPORATION OF DELHI V/s MUNESH PAL	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) RK PANDITA (RKPANDITADV07@GMAIL.COM)(0)(RESPONDENT)		
67	CM(M)-3811/2024 CM APPL. 66126/2024	MUNICIPAL CORPORATION OF DELHI V/s MUKESH KUMAR	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) RK PANDITA(RKPANDITADV07@GMAIL.COM)(0)(RESPONDENT)		
68	CM(M)-3871/2024 CM APPL. 67853/2024	MUNICIPAL CORPORATION OF DELHI V/s LATA	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER (TAJVIRDI@GMAIL.COM)(0)(RESPONDENT) R K PANDITA (RKPANDITADV07@GMAIL.COM)(0)(RESPONDENT)		
69	CM(M)-3873/2024 CM APPL. 67861/2024	MUNICIPAL CORPORATION OF DELHI V/s ANIL	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) R K PANDITA (RKPANDITADV07@GMAIL.COM)(0)(RESPONDENT)		
70	CM(M)-3874/2024 CM APPL. 67865/2024	MUNICIPAL CORPORATION OF DELHI V/s HOSHIARI	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) RK PANDITA(RKPANDITADV07@GMAIL.COM)(0)(RESPONDENT)		
71	CM(M)-3893/2024 CM APPL. 68444/2024	MUNICIPAL CORPORATION OF DELHI V/s RAJWATI	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TEJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) R K PANDITA (RKPANDITADV07@GMAIL.COM)(0)(RESPONDENT)		
72	CM(M)-3894/2024 CM APPL. 68446/2024	MUNICIPAL CORPORATION OF DELHI V/s LEELU	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) R K PANDITA (RKPANDITADV07@GMAIL.COM)(0)(RESPONDENT)		
73	CM(M)-3895/2024 CM APPL. 68448/2024	MUNICIPAL CORPORATION OF DELHI V/s BABU	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES:		

		TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) R K PANDITA (RKPANDITADV07@GMAIL.COM)(0)(RESPONDENT)		
74	CM(M)-3896/2024 CM APPL. 68450/2024	MUNICIPAL CORPORATION OF DELHI V/s VINOD	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) R K PANDITA (RKPANDITADV07@GMAIL.COM)(0)(RESPONDENT)		
75	CM(M)-3897/2024 CM APPL. 68463/2024	MUNICIPAL CORPORATION OF DELHI V/s SANTOSH KUMAR	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) RK PANDITA(RKPANDITADV07@GMAIL.COM)(0)(RESPONDENT)		
76	CM(M)-3898/2024 CM APPL. 68465/2024	MUNICIPAL CORPORATION OF DELHI V/s RAJKUMAR	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) R K PANDITA (RKPANDITADV07@GMAIL.COM)(0)(RESPONDENT)		
77	CM(M)-3901/2024 CM APPL. 68471/2024	MUNICIPAL CORPORATION OF DELHI V/s SHEESH PAL SINGH	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) R K PANDITA (RKPANDITADV07@GMAIL.COM)(0)(RESPONDENT)		
78	CM(M)-3904/2024 CM APPL. 68555/2024	MUNICIPAL CORPORATION OF DELHI V/s CHANDADEVI	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) R K PANDITA (RKPANDITADV07@GMAIL.COM)(0)(RESPONDENT)		
79	CM(M)-3962/2024 CM APPL. 70375/2024 WITH CM(M) 3963/2024 CM(M) 3966/2024 CM(M) 3967/2024 CM(M) 3968/2024 CM(M) 3969/2024 CM(M) 3970/2024 CM(M) 3971/2024	MUNICIPAL CORPORATION OF DELHI V/s SAROJ	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) R K PANDITA (RKPANDITADV07@GMAIL.COM)(0)(RESPONDENT)		
80	CM(M)-3963/2024 CM APPL. 70380/2024	MUNICIPAL CORPORATION OF DELHI V/s RAJ KUMAR	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) R K PANDITA (RKPANDITADV07@GMAIL.COM)(0)(RESPONDENT)		
81	CM(M)-3966/2024 CM APPL. 70395/2024	MUNICIPAL CORPORATION OF DELHI V/s KAVITA	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) R K PANDITA (RKPANDITADV07@GMAIL.COM)(0)(RESPONDENT)		
82	CM(M)-3967/2024 CM APPL. 70401/2024	MUNICIPAL CORPORATION OF DELHI V/s DHARAM PAL	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) R K PANDITA (RKPANDITADV07@GMAIL.COM)(0)(RESPONDENT)		
83	CM(M)-3968/2024 CM APPL. 70410/2024	MUNICIPAL CORPORATION OF DELHI V/s SAVITRI	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) R K PANDITA (RKPANDITADV07@GMAIL.COM)(0)(RESPONDENT)		
84	CM(M)-3969/2024 CM APPL. 70433/2024	MUNICIPAL CORPORATION OF DELHI V/s RAJKALI	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) R K PANDITA (RKPANDITADV07@GMAIL.COM)(0)(RESPONDENT)		
85	CM(M)-3970/2024 CM APPL. 70437/2024	MUNICIPAL CORPORATION OF DELHI V/s GUDDI	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES:		

		TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) R K PANDITA (RKPANDITADV07@GMAIL.COM)(0)(RESPONDENT)		
86	CM(M)-3971/2024 CM APPL. 70476/2024	MUNICIPAL CORPORATION OF DELHI V/s RAKESH	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) R K PANDITA (RKPANDITADV07@GMAIL.COM)(0)(RESPONDENT)		
FOR DISPOSAL				
87	CM(M)-431/2018 CM APPL. 14581/2018	RISHI PAL SEHRAWAT V/s PRAHLAD SINGH SEHRAWAT & ORS	MAYANK YADAV	
		OTHER DETAILS OF ADVOCATES: MAYANK YADAV()(9811891144)(PETITIONER)		
FOR ARGUMENT				
88	CM(M)-433/2023 CM APPL. 13078/2023	SUNIL SEHRAWAT & ORS. V/s GAON SABHA NASIRPUR	JINENDER KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: JINENDER KUMAR JAIN()(9811073458)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) JINENDER(JINENDERJAIN@GMAIL.COM)()(RESPONDENT)		
89	EX.F.A.-43/2018	PUNJAB & SIND BANK V/s DELHI FINANCE CORPORATION	SANJAY BAJAJ, DEEPAK DEWAN	
		OTHER DETAILS OF ADVOCATES: SANJAY BAJAJ()(9811222542)(PETITIONER)		
PART-HEARD MATTERS				
90	W.P.(C)-4900/2003 CM APPL. 15437/2016 CM APPL. 20178/2019 CM APPL. 28039/2021	NAHARPUR RESIDENTS WELFARE ASSOCIATION V/s THE LT. GOVERNOR OF DELHI & ORS	ABHIJAT, ASHOK BHASIN, PRATYUSH SHARMA, DHANESH RELAN, MONICA SHARMA, ANIL SAPRA, SHIVINDER CHOPRA, PATHAK, MAYURI MEHTA, RAVI KATARIA, R.C.RAY, NISHANT RAVI, CHETAN DUTT, RAJESH, SHOBNA TAKIAR, GEETA MEHROTRA, HARKIRAT SINGH, RAJENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES: PRATYUSH SHARMA()(885166665)(PETITIONER) DHANESH RELAN(PARITOSHDHAWAN.DRA@GMAIL.COM)(9910247777)(PETITIONER) ABHIJAT(ABHIJAT.BAL@GMAIL.COM)()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT) HARKIRAT SINGH (LEGAL@HARKIRAT.CO.IN)(9999514188)(PETITIONER) RAJENDRA KUMAR(RAJENDRAADV98@GMAIL.COM)(9811868168)(PETITIONER)		

COURT NO. 16
HON'BLE MR.JUSTICE DHARMESH SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

faisal.zaki@dhc.nic.in

CLICK HERE TO JOIN VC:

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc10>

MEETING NUMBER: 25127330441

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	FAO-131/2023 CM APPL. 28739/2023 CM APPL. 28741/2023	SMT SMITA ARYA V/s SHRI JAG MOHAN MANCHANDA & ORS.	GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: GAGAN MATHUR , VARUN KUMAR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER) R()(9810898340)(RESPONDENT) R()(8826886449)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
2	FAO-362/2024 CM APPL. 67367/2024 CM APPL. 67369/2024	SHRI KRISHAN V/s SMT. UMDA DEVI & ORS.	MANGEY RAM CHANCHAL	
		OTHER DETAILS OF ADVOCATES: M R CHANCHAL(MANGERAMCHANCHAL22@GMAIL.COM)(9312288662)(PETITIONER) SRK (ADV.SRKAMAT10@GMAIL.COM)(0)(RESPONDENT)		
3	FAO-6/2025 CM APPL. 1569/2025 CM APPL. 1570/2025	MAGMA HDI GENERAL INSURANCE CO. LTD. V/s SHIV KUMAR @ SHIV SINGH & ANR.	MEENAKSHI MIDHA	
		OTHER DETAILS OF ADVOCATES: MEENAKSHI MIDHA(KAPIL@MKMIDHA.COM)(9818382806)(PETITIONER)		
4	FAO-81/2025 CM APPL. 19169/2025	VEER WATI V/s PISTI DEVI	ABHIMANYU	
		OTHER DETAILS OF ADVOCATES: ABHIMANYU(ABHIMANYUANDASSOCIATES@GMAIL.COM)(9717960907)(PETITIONER) NARENDER (NARENDERSHRMA634@GMAIL.COM)(0)(RESPONDENT)		
5	CM APPL. 3987/2025 In RFA-547/2018	SURENDER KUAMR V/s JAWAHAR LAL	H S GAUTAM, HARI SHANKER GAUTAM, GEETA MEHROTRA	
		OTHER DETAILS OF ADVOCATES: H S GAUTAM()(9818703060)(PETITIONER) H S GAUTAM(HSGAUTAMADV@YAHOO.COM)(9818703060)(PETITIONER) GEETA(ADV_GEETA@YAHOO.CO.IN)(0)(RESPONDENT) H S GAUTAM AND NEHA SINGH(HSGAUTAMADV@YAHOO.COM)(9818703060)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
6	FAO-77/2012 CM APPL. 2843/2012 CM APPL. 3823/2013	MANJUSHREE MUKHERJEE V/s SABYASACHI CHAKRAVARTY	PRADEEP NARULA, SATISH CHAND PATHAK, SHANTNU AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SHANTNU AGGARWAL(ADVSHANTNUAGG2014@GMAIL.COM)(9999347367)(PETITIONER)		
7	FAO-325/2014	SHAKUNTALA DEVI V/s UNION OF INDIA	N K GUPTA	
		OTHER DETAILS OF ADVOCATES:		
8	FAO-253/2015 CM APPL. 31678/2016 CM APPL. 48227/2016 CM APPL. 42093/2023	PRABHU DAYAL VERMA V/s STATE & ORS	RAJAN BHATIA, SURENER TYAGI, VIRENDER TYAGI, VIVEK SHEEL & ANSHUL MAHAJAN	
		OTHER DETAILS OF ADVOCATES: RAJAN BHATIA()(9810770654)(PETITIONER)		

		SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
9	FAO-30/2016	MOHD ASIF V/s M/S INDIAN OIL CORPORATION LTD & ORS	K S SINGH & CO
		OTHER DETAILS OF ADVOCATES:	
10	FAO-307/2018 CM APPL. 25852/2018 CM APPL. 35880/2018 WITH FAO 308/2018	TIRATH RAM AHUJA PVT LTD V/s EMPLOYEES STATE INSURNACE CORPORATION	NEHA SABHARWAL
		OTHER DETAILS OF ADVOCATES: NEHA SABHARWAL()(9810080522)(PETITIONER) NEHA SABHARWAL()(8527305402)(PETITIONER)	
11	FAO-308/2018 CM APPL. 25854/2018 CM APPL. 35879/2018	TIRATH RAM AHUJA PVT LTD V/s EMPLOYEES STATE INSURANCE CORPARATION	NEHA SABHARWAL, VINAY SABHARWAL
		OTHER DETAILS OF ADVOCATES: NEHA SABHARWAL()(9810080522)(PETITIONER) NEHA SABHARWAL, VINAY SABHARWAL()(8527305402)(PETITIONER)	
12	FAO-485/2019	BHARAT PETROLEUM CORPORATION LTD V/s UNION OF INDIA	C S PARASHER & CO
		OTHER DETAILS OF ADVOCATES: C S PARASHER & CO()(9811026863)(PETITIONER)	
13	FAO-62/2023 CM APPL. 12592/2023 CM APPL. 12593/2023 WITH FAO 65/2023	PENGUIN RANDOM HOUSE INDIA PVT LTD V/s RANA KAPOOR & ORS.	VRINDA BHANDARI
		OTHER DETAILS OF ADVOCATES: VRINDA BHANDARI, NATASHA MAHESHWARI(VRINDA@VBCHAMBERS.IN)(9711680348)(PETITIONER) CJSLEGAL(NAMAN.JOSHI@CJSLEGAL.IN)()(RESPONDENT) GEOJOSEPHGJ(GEOJOSEPHGJ@GMAIL.COM)()(RESPONDENT) PRABHLEENSANDHU(PRABHLEENSANDHU@GMAIL.COM)()(RESPONDENT)	
14	FAO-65/2023 CM APPL. 12706/2023	FURQUAN MOHARKAN V/s RANA KAPOOR AND ORS	GEO JOSEPH, NAMAN JOSHI
		OTHER DETAILS OF ADVOCATES: GEO JOSEPH(GEOJOSEPHGJ@GMAIL.COM)(9758730885)(PETITIONER) PRABHLEENSANDHU(PRABHLEENSANDHU@GMAIL.COM)()(RESPONDENT) SGUPTA (SGUPTA@PENGUINRANDOMHOUSE.IN)()(RESPONDENT) BARSAIYA ANPRAGYA(BARSAIYANPRAGYA@GMAIL.COM)()(RESPONDENT) NAMAN JOSHI(NAMAN.JOSHI@CJSLEGAL.IN)()(RESPONDENT) NAMAN JOSHI(NAMAN.JOSHI@CJSLEGAL.IN)(9810057280)(RESPONDENT)	
15	FAO-128/2023 CM APPL. 27234/2023 CM APPL. 15105/2025	DELHI URBAN SHELTER IMPROVEMENT BOARD V/s M/S GANGA PARSHAD SINGAL AND BROS & ANR.	AJAY VIKRAM SINGH, MONI CINMOY
		OTHER DETAILS OF ADVOCATES: CINMOY(CINMOYASSOCIATES@GMAIL.COM)()(RESPONDENT) MONI CINMOY(CINMOYASSOCIATES@GMAIL.COM)(9868088168)(RESPONDENT)	
16	FAO-102/2024 CM APPL. 17074/2024	DEEPA KANYAL @ DEEPA DEVI & ORS. V/s SH. HIMANSHU KUMAR & ANR.	AMIT KUMAR MAIHAN
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR MAIHAN(SAVLAWASSOCIATES@GMAIL.COM)(9871897844)(PETITIONER) APEXLAW(APEXLAW@HOTMAIL.COM)()(RESPONDENT)	
17	FAO-159/2024	VISHAL ANAND V/s ROOPAK GOPALAKRISHNAN	MANISH KAPOOR
		OTHER DETAILS OF ADVOCATES: MANISH KAPOOR(MANISH.LEGAL@YAHOO.COM)(9250505401)(PETITIONER) AMIT(AMITKHANNA2@GMAIL.COM)()(RESPONDENT)	
18	FAO-252/2024	AYYUB & ANR. V/s UNION OF INDIA	RAJAN SOOD
		OTHER DETAILS OF ADVOCATES: RAJAN SOOD, ASHIMA SOOD(RAJAN-SOOD@HOTMAIL.COM, ASHIMA.SOOD@HOTMAIL.COM)(9971987890)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) PORTCTDLI(PORCTDLI2022@GMAIL.COM)(0)(RESPONDENT)	
19	RFA-523/2016 CM APPL. 27499/2016	DELHI STATE INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION LTD (DSIIDC) V/s S R GUPTA	AMIET ANDLAY, NEERAJ GUPTA, KAMAL GUPTA, ROHIT LOCHAV, NEERAJ GUPTA
		OTHER DETAILS OF ADVOCATES: ROHIT LOCHAV(ROHITLOCHAV96@GMAIL.COM)(8191863360)(PETITIONER) NEERAJ GUPTA(INFO@JUSLAWOFFICES.COM)(9871790620)(RESPONDENT)	

20	RFA-657/2018 CM APPL. 32526/2018	AMIT SOLANKI & ANR V/s PRABHU RAM BUILD WELL PVT LTD & ANR	AKSHAT GUPTA	
		OTHER DETAILS OF ADVOCATES: AKSHAT GUPTA()(9312131210)(PETITIONER)		
21	RFA-977/2018 CM APPL. 50633/2018 CM APPL. 54257/2018	JUGAN K MEHTA V/s SHAM SUNDER GULATI & ORS	KIRTI K MEHTA, TARUN DIWAN, SUNIL KUMAR MEHTA, SHIVAM GUPTA, KAPIL KHER, PRASHANT KATARA	
		OTHER DETAILS OF ADVOCATES: KIRTI K MEHTA()(9891313378)(PETITIONER) KIRTI K MEHTA()(9891313378)(PETITIONER) TARUN DIWAN(TARUNSDIWAN@GMAIL.COM)(9999779373)(PETITIONER) TARUN DIWAN(TARUNSDIWAN@GMAIL.COM)(9999779373)(PETITIONER) SUNIL KUMAR MEHTA(SUNILRLMEHTA@GMAIL.COM)(9810150483)(PETITIONER) SHIVAM GUPTA(GSHIVAM92@GMAIL.COM)(9650513869)(RESPONDENT) KAPIL KHER(ANILKHER@GMAIL.COM)(9910072729)(RESPONDENT) PRASHANT KATARA(PRASHANTKATARA@GMAIL.COM)(9818594244)(RESPONDENT)		
22	RFA-988/2018 CM APPL 42801/2017 CM APPL. 48066/2024	SAFEENA BANO V/s TARAWATI & ORS	SHARMILA SABAT & DR NARAYAN TIADI, SURENDRA NATH PANDEY, AMIT GEORGE	
		OTHER DETAILS OF ADVOCATES: LEGITIMATE SCRUTINY OFFICAL(LEGITIMATESCRUTINYOFFICIAL@GMAIL.COM)(9910524364)(PETITIONER) S N PANDEY(SNPADV88@GMAIL.COM)(9868520336)(RESPONDENT) S N PANDEY(SNPADV88@GMAIL.COM)(9868520336)(RESPONDENT) AMIT GEORGE(AMITGEORGE@OUTLOOK.COM)(8586964001)(PETITIONER)		
23	RFA-138/2019 CM APPL. 7346/2019	JAGDISH KUMAR DHAWAN & ANR V/s RAJJO DEVI & ANR	M L SHARMA	
		OTHER DETAILS OF ADVOCATES: M L SHARMA()(9811540181)(PETITIONER)		
24	CM APPL. 35513/2019 In RFA-719/2019	AVTAR SINGH V/s KULDIP SINGH (DECEASED) THR LRS & ORS	VISHWENDRA VERMA, IRFAN AHMED	
		OTHER DETAILS OF ADVOCATES: VISHWENDRA VERMA()(9871704611)(PETITIONER) IRFAN AHMED(IRFAN2599@GMAIL.COM)(8375987225)(PETITIONER)		
25	RFA-777/2019 CM APPL. 38590/2019	M/S SHOWCRAFT ENTERTAINMENT PRODUCTIONS PVT LTD & ORS V/s SAMBHAV MOHAPATRA	ANNIRUDH SHARMA, ASHISH GARG, MRINAL BERI, SANTOSH KUMAR SAHU	
		OTHER DETAILS OF ADVOCATES: ANNIRUDH SHARMA()(9999080715)(PETITIONER) ASHISH GARG(GARG.ASHISH9501@GMAIL.COM)(8800259035)(PETITIONER) MRINAL BERI(MBERI08@GMAIL.COM)(9716373537)(RESPONDENT) SANTOSH KUMAR SAHU(SKSAHU888@GMAIL.COM)(9811941888)(PETITIONER)		
26	RFA-935/2019 CM APPL. 46765/2019	M/S MAHA GANPATI FOOD AND AGRO PRODUCTS PVT LTD V/s SANDEEP PANDEY	SUBODH K PATHAK, A D S ADVOCATE & SOLICITORS	
		OTHER DETAILS OF ADVOCATES: SUBODH K PATHAK()(9810025083)(PETITIONER)		
27	RFA-966/2019 CM APPL. 48907/2019 CM APPL. 48908/2019	SANTOSH AJMANI V/s S W KHURANA (SINCE DECEASED) THR LRS & ORS	B L CHAWLA, ARS CHAUHAN & CO, AKSHAY CHANDRA	
		OTHER DETAILS OF ADVOCATES: B L CHAWLA()(9582128439)(PETITIONER) AKSHAY CHANDRA(ADVOCATEAKSHAYCHANDRA@GMAIL.COM)(9910401230)(RESPONDENT) AKSHAY CHANDRA(ADVOCATEAKSHAYCHANDRA@GMAIL.COM)(9910401230)(PETITIONER)		
28	W.P.(C)-174/2024 CM APPL. 12418/2024 CM APPL. 22897/2024 CM APPL. 41567/2024 CM APPL. 18080/2025 CM APPL. 18081/2025 CM APPL. 18082/2025 CM APPL. 18083/2025 CM APPL. 18084/2025 CM APPL. 19004/2025 CM APPL. 19005/2025 CM APPL. 19006/2025 CM APPL. 19007/2025 CM APPL. 19008/2025 CM APPL. 19009/2025	NISHIT BADOLA V/s UNION OF INDIA THROUGH MINISTRY OF CORPORATE AFFAIRS & ANR.	AKASH VERMA, SIDDHANT SHARMA, VENKET RAO, VIJETA SINGH, MADHURIMA SARANGI, AMIT SHARMA, SIDDHARTH NATH, PIYUSH BERIWAL	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: SIDDHANT SHARMA(SIDDHANTSHARMA.ADV@GMAIL.COM)(9871135009)(PETITIONER)		

		UNION OF INDIA, AKASH VERMA, JAI(UOIDHC@GMAIL.COM, ADVAKASHVERMA1997@GMAIL.COM, JAI821477@GMAIL.COM)(1123384193)(RESPONDENT) VENKET RAO(SERVICECOPY@INTGRAT.COM)(9599002354)(PETITIONER) RECORDS INFRA, ORRIS, ESCALATION MCA(RECORDS3C.INFRA@GMAIL.COM, INFO@ORRIS.IN, CRC.ESCALATION@MCA.GOV.IN)(0)(RESPONDENT) VIJETA SINGH(ADVOCATEVIJETASINGH@GMAIL.COM)(8287600801)(PETITIONER) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)()(RESPONDENT) RAMACHADRA(C.RAMACHANDRARAO@IBBI.GOV.IN)()(RESPONDENT) JAI(JAI821477@GMAIL.COM)()(RESPONDENT) ANIKET(ANIKET.SHARMA@IBBI.GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) AMIT SHARMA AND HARNEET SINGH(AMITSHARMALAW@GMAIL.COM)(9818087744)(PETITIONER) AKASH VERMA(ADVAKASHVERMA1997@GMAIL.COM, WIM@MCA.GOV.IN, UOIDHC@GMAIL.COM)(0)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
FOR FINAL HEARING				
29	FAO-479/2016 WITH FAO 2/2018	MUKESH GARG V/s O J FINANCIAL SERVICES LTD & ORS	PET IN PERSON, SANJAY BHATT AND ABHISHEK ANAND, RAGHAV MEHDIRATTA, SATVINDER SINGH	
		OTHER DETAILS OF ADVOCATES: RAGHAV MEHDIRATTA(RAGHAV_MEHDIRATTA@HOTMAIL.COM)(9990870007)(RESPONDENT) SATVINDER SINGH(SSATVINDERSINGH@YAHOO.COM)(9310905051)(PETITIONER)		
30	FAO-2/2018 CM APPL. 262/2018 WITH FAO 2/2018	M/S O J FINANCIAL SERVICES LTD V/s MUKESH GARG	PANDEY, RAGHAV MEHDIRATTA, SATVINDER SINGH	
		OTHER DETAILS OF ADVOCATES: PANDEY()(9818160300)(PETITIONER) RAGHAV MEHDIRATTA(RAGHAV_MEHDIRATTA@HOTMAIL.COM)(9990870007)(PETITIONER) SATVINDER SINGH(SSATVINDERSINGH@YAHOO.COM)(9310905051)(PETITIONER)		
31	FAO-258/2024	SH. ILAM SINGH & ORS. V/s UNION OF INDIA	RAJAN SOOD	
		OTHER DETAILS OF ADVOCATES: RAJAN SOOD, ASHIMA SOOD(RAJAN-SOOD@HOTMAIL.COM, ASHIMA.SOOD@HOTMAIL.COM)(9311903346)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) PORCTD(PORCTDLI2022@GMAIL.COM)(0)(RESPONDENT)		
FOR DISPOSAL				
32	FAO-201/2015 CM APPL. 11510/2015 CM APPL. 34830/2018 CM APPL. 41890/2018 WITH LA.APP. 336/2015 LA.APP. 340/2015	DEVINDER KUMAR & ANR V/s DEWAKAR & ORS	J S MANN & ASSOCIATES, RAJAT MATHUR, L S SOLANKI, BSM ASSOCIATES, KARAN KUMAR DAHIYA	
		OTHER DETAILS OF ADVOCATES: RAJAT MATHUR()(981556470)(PETITIONER) RAJAT MATHUR()(981556470)(PETITIONER)		
33	LA.APP.-336/2015 CM APPL. 11446/2015	DEVINDER KUMAR & ANR V/s JAI KISHAN & ORS	J S MANN & ASSOCIATES, L S SOLANKI	
		OTHER DETAILS OF ADVOCATES:		
34	LA.APP.-340/2015 CM APPL. 12025/2015	DEVINDER KUMAR & ANR V/s JAI KISHAN & ORS	J S MANN & ASSOCIATES, L S SOLANKI	
		OTHER DETAILS OF ADVOCATES:		
35	RFA-869/2019 CM APPL. 43442/2019 CM APPL. 70922/2024 WITH RFA 879/2019	GURMEET SINGH V/s KASHMIR SINGH & ORS	MANJIT SINGH AHLUWALIA, MURLI MANOHAR SINGH	
		OTHER DETAILS OF ADVOCATES: MANJIT SINGH AHLUWALIA()(9810072011)(PETITIONER) M M SINGH(MMSINGHLAWOFFICE@GMAIL.COM)(9818016311)(RESPONDENT) SK(SKKHATRIADV@GMAIL.COM)(0)(RESPONDENT) MURLI MANOHAR SINGH(ADVMURLI@YAHOO.IN)(9818016311)(RESPONDENT)		
36	RFA-879/2019 CM APPL. 43642/2019 CM APPL. 71202/2024	GURMEET SINGH V/s KASHMIR KAUR (DECEASED) THR LRS	BHAVNEET SINGH, MURLI MANOHAR SINGH	
		OTHER DETAILS OF ADVOCATES: BHAVNEET SINGH()(9810072011)(PETITIONER) M M SINGH(MMSINGHLAWOFFICE@GMAIL.COM)(9818016311)(PETITIONER) M M SINGH(MMSINGHLAWOFFICE@GMAIL.COM)(9818016311)(PETITIONER) M M SINGH(MMSINGHLAWOFFICE@GMAIL.COM)(9818016311)(PETITIONER) SK (SKKHATRIADV@GMAIL.COM)(0)(RESPONDENT) SK(SKKHATRIADV@GMAIL.COM)(0)(RESPONDENT) SKKHATRI ADV(SKKHATRIADV@GMAIL.COM)(0)(RESPONDENT) M M SINGH(MMSINGHLAWOFFICE@GMAIL.COM)(9818016311)(RESPONDENT)		

		MURLI MANOHAR SINGH(ADVMURLI@YAHOO.IN)(9818016311)(PETITIONER)		
FOR FINAL DISPOSAL				
37	FAO-327/2022 CM APPL. 33013/2024 CM APPL. 33014/2024	SIMRAN GILL V/s JAIWANT GILLALIAS JAIWANT S.GILL ALIAS GUNU & ORS.	RAJESH SRIVASTAVA, ANURAG PARASHAR	
		OTHER DETAILS OF ADVOCATES: BHOWMICK(SHANBHOW@GMAIL.COM)(9811883782)(PETITIONER) STADING(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) JAIWANT GIL(MARSHGNS@GMAIL.COM, JAIWANT.GILL@GMAIL.COM){}(RESPONDENT) S BHOWMICK(SHANBHOW@GMAIL.COM)(9811883782)(PETITIONER) ANURAG (ANURAGPARASHAR.ADVOCATE@GMAIL.COM){}(RESPONDENT) JEEVSH(JEEVESHMEHTA03@GMAIL.COM){}(RESPONDENT) UDIT(UDITGNCTD@GMAIL.COM){}(RESPONDENT) ANURAG PARASHAR(ANURAGPARASHAR.ADVOCATE@GMAIL.COM)(9810922232)(RESPONDENT)		
FINAL ARGUMENTS				
38	FAO-58/2024 CM APPL. 10482/2024	VIKRAM JAIN V/s SWARAN JAIN & ORS.	SANYAM KHETARPAL	
		OTHER DETAILS OF ADVOCATES: SANYAM KHETARPAL(SANYAM@KHETARPAL.CO.IN)(9873674225)(PETITIONER) VIKRAM(BILLJAN72@YAHOO.COM)(9811838005)(PETITIONER) SWARAN JAIN(){9899284802}(RESPONDENT) RAJIV(EMAILRAJIVJAIN@GMAIL.COM)(9910002961)(RESPONDENT) RAJIV(EMAILRAJIVJAIN@GMAIL.COM){}(RESPONDENT) GAUTAM(){9810437925}(RESPONDENT)		
END OF THE BOARD MATTERS				
39	FAO-104/2014	YOGESH SINGHAL V/s STATE (NCT OF DELHI) & ORS	ANITA SAHANI, S.C.SINGHAL, SAMRIDHI ARORA AND CHANDER SHEKHAR JOLLY, R N PARLEEK, MALLIKA AHLUWALIA, ALOK KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR PANDEY(OFFICE@AVANTAMLEGAL.COM)(9958495050)(PETITIONER)		

COURT NO. 29
HON'BLE MS.JUSTICE SHALINDER KAUR

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

akhil.saxena@dhc.nic.in

CLICK HERE TO JOIN VC

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt2>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
1	CRL.M.(BAIL) 2005/2024 In BAIL APPLN.- 3681/2024(Disposed off case)	PERVEZ V/s DIRECTORATE OF ENFORCEMENT	ANIL VYAS, ROHAN WADHWA, ARKAJ KUMAR, ARUN KANWA	
		OTHER DETAILS OF ADVOCATES: HANEEF MOHAMMAD(HANEEFMDADV97@GMAIL.COM)(9818238292)(PETITIONER) HANEEF MOHAMMAD (HANEEFMDADV97@GMAIL.COM)(9818238292)(PETITIONER) DIRECTORATE OF ENDORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT) ROHAN WADHWA(ROHANWADHWAADV@GMAIL.COM)(9671978629)(PETITIONER) DIRECTORATE OF ENDORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT) ARKAJ KUMAR(ARKAJKUMAR@GMAIL.COM)(9810478949)(RESPONDENT) ARUN KANWA(ARUNKANWAADV@GMAIL.COM)(9560080674)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DIRECTORATE OF ENFORCEMENT-ECIR 3/2024) CRL.M.C. 3056/2024 FILED BY VIPHIL JAIN & ANR. (DISPOSED ON : 2024-04-23) W.P.(CRL) 2232/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2024-08-23) BAIL APPLN. 3073/2024 FILED BY PERVEZ (DISPOSED ON : 2024-08-29) BAIL APPLN. 3144/2024 FILED BY LOVEE NARULA (DISPOSED ON : 2024-09-12) BAIL APPLN. 3318/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2024-10-18) BAIL APPLN. 3464/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2025-01-28) BAIL APPLN. 3603/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2025-01-28) BAIL APPLN. 3658/2024 FILED BY TUSHAR CHAUHAN (D. OF HEARING : 2025-04-16) BAIL APPLN. 3745/2024 FILED BY SURAJ SHAT (DISPOSED ON : 2024-11-28) BAIL APPLN. 3776/2024 FILED BY RAJESH KUMAR (DISPOSED ON : 2025-01-28) BAIL APPLN. 3808/2024 FILED BY LOVEE NARULA (DISPOSED ON : 2025-01-28) BAIL APPLN. 3859/2024 FILED BY NEERAJ CHAUHAN (DISPOSED ON : 2024-12-18) BAIL APPLN. 4064/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2024-11-08) BAIL APPLN. 4205/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2024-11-25) BAIL APPLN. 4618/2024 FILED BY PRAVEZ KHAN (D. OF HEARING : 2025-04-17) BAIL APPLN. 4787/2024 FILED BY NEERAJ CHAUHAN (D. OF HEARING : 2025-04-16) BAIL APPLN. 177/2025 FILED BY TUSHAR CHAUHAN (D. OF HEARING : 2025-04-16) BAIL APPLN. 946/2025 FILED BY AKSHAY KUMAR (D. OF HEARING : 2025-04-15) BAIL APPLN. 1159/2025 FILED BY LOVEE NARULA (DISPOSED ON : 2025-03-28) BAIL APPLN. 1239/2025 FILED BY RAJESH KUMAR (D. OF HEARING : 2025-04-15) BAIL APPLN. 1376/2025 FILED BY SHRI LOVEE NARULA (DISPOSED ON : 2025-04-08) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 3/2024)
2	BAIL APPLN.-4618/2024 CRL.M.(BAIL) 2134/2024 CRL.M.A. 37776/2024	PRAVEZ KHAN V/s DIRECTORATE OF ENFORCEMENT	ROHAN WADHWA	
		OTHER DETAILS OF ADVOCATES: ROHAN WADHWA (ROHANWADHWAADV@GMAIL.COM)(9671978629)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DIRECTORATE OF ENFORCEMENT-ECIR 3/2024) CRL.M.C. 3056/2024 FILED BY VIPHIL JAIN & ANR. (DISPOSED ON : 2024-04-23) W.P.(CRL) 2232/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2024-08-23) BAIL APPLN. 3073/2024 FILED BY PERVEZ (DISPOSED ON : 2024-08-29) BAIL APPLN. 3144/2024 FILED BY LOVEE NARULA (DISPOSED ON : 2024-09-12) BAIL APPLN. 3318/2024 FILED BY ADITYA

				KRISHNA (DISPOSED ON : 2024-10-18) BAIL APPLN. 3464/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2025-01-28) BAIL APPLN. 3603/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2025-01-28) BAIL APPLN. 3658/2024 FILED BY TUSHAR CHAUHAN (D. OF HEARING : 2025-04-16) BAIL APPLN. 3681/2024 FILED BY PERVEZ (DISPOSED ON : 2024-11-04) BAIL APPLN. 3745/2024 FILED BY SURAJ SHAT (DISPOSED ON : 2024-11-28) BAIL APPLN. 3776/2024 FILED BY RAJESH KUMAR (DISPOSED ON : 2025-01-28) BAIL APPLN. 3808/2024 FILED BY LOVEE NARULA (DISPOSED ON : 2025-01-28) BAIL APPLN. 3859/2024 FILED BY NEERAJ CHAUHAN (DISPOSED ON : 2024-12-18) BAIL APPLN. 4064/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2024-11-08) BAIL APPLN. 4205/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2024-11-25) BAIL APPLN. 4787/2024 FILED BY NEERAJ CHAUHAN (D. OF HEARING : 2025-04-16) BAIL APPLN. 177/2025 FILED BY TUSHAR CHAUHAN (D. OF HEARING : 2025-04-16) BAIL APPLN. 946/2025 FILED BY AKSHAY KUMAR (D. OF HEARING : 2025-04-15) BAIL APPLN. 1159/2025 FILED BY LOVEE NARULA (DISPOSED ON : 2025-03-28) BAIL APPLN. 1239/2025 FILED BY RAJESH KUMAR (D. OF HEARING : 2025-04-15) BAIL APPLN. 1376/2025 FILED BY SHRI LOVEE NARULA (DISPOSED ON : 2025-04-08) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT- ECIR 3/2024)
3	BAIL APPLN.-1110/2025	WAJID@MAJID@MATU@REHAN V/s THE STATE (NCT OF DELHI)	SHAVANA BEGUM	
		OTHER DETAILS OF ADVOCATES: SALIM MLAIK(SMALIK5051@GMAIL.COM)(9910595051)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(GOKULPURI-298/2024)
BAIL				
4	BAIL APPLN.-223/2024 CRL.M.A. 4776/2024	NADEEM KHAN V/s THE STATE (GNCT OF DELHI)	MOHD ASIF	
		OTHER DETAILS OF ADVOCATES: MOHD.ASIF (ADVMOHDASIF@GMAIL.COM)(9311576258)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MOHD. ASIF(ADVMOHDASIF@GMAIL.COM)(9311576258)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAMIA NAGAR-546/2023)
5	BAIL APPLN.-967/2024	ANIL YADAV V/s STATE OF NCT OF DELHI	GAURAV SARKAR, BIBEK TRIPATHI	
		OTHER DETAILS OF ADVOCATES: GAURAV SARKAR (GAURAVSARKARADV@GMAIL.COM)(8176907691)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BIBEK TRIPATHI(SCLEGALADVICE2011@GMAIL.COM)(9560252487)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PAHARGANJ-394/2021) BAIL APPLN. 1092/2023 FILED BY NASIM AKHTER (DISPOSED ON : 2023-07-13) P.S.-FIR NO. :(PAHARGANJ-394/2021)
6	BAIL APPLN.-1517/2024	RAJESH PATEL V/s THE STATE OF NCT OF DELHI	MANJUL KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: M.K. SINGH(MANJULADURI@GMAIL.COM)(9811735822)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SWAROOP NAGAR-68/2020) W.P.(CRL) 344/2020 FILED BY MINOR G (DISPOSED ON : 2020-02-06) P.S.-FIR NO. :(SWAROOP NAGAR-68/2020)
7	BAIL APPLN.-2548/2024 CRL.M.A. 21338/2024	SAHEED V/s STATE THROUGH SHO UTTAM NAGAR	ROVIN KUMAR	
		OTHER DETAILS OF ADVOCATES: ROVIN KUMAR(ADVOCATE.ROVIN@GMAIL.COM)(8130376733)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(UTTAM NAGAR-340/2015)

8	BAIL APPLN.-2863/2024	MUKESH @ BHOLA V/s STATE OF NCT OF DELHI	PRATEEK LAKRA	
		OTHER DETAILS OF ADVOCATES: CLERY (INFO@CLERGYWISEMEN.COM)(9971266872)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SUBZI MANDI-303/2014) BAIL APPLN. 1123/2016 FILED BY VIKRANT @ SAGAR (DISPOSED ON : 2016-07-19) BAIL APPLN. 1588/2017 FILED BY VIKRANT @ SAGAR (DISPOSED ON : 2018-07-16) BAIL APPLN. 1442/2018 FILED BY SURENDER S/O KARAN (DISPOSED ON : 2018-06-15) BAIL APPLN. 2938/2018 FILED BY RAVI DHINKA (DISPOSED ON : 2019-09-12) BAIL APPLN. 4152/2020 FILED BY VARUN BHARDWAJ (DISPOSED ON : 2021-03-05) BAIL APPLN. 518/2020 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2020-03-02) BAIL APPLN. 1480/2020 FILED BY VIKRANT SAGAR (DISPOSED ON : 2020-07-07) BAIL APPLN. 1764/2020 FILED BY SURENDER (DISPOSED ON : 2020-08-06) BAIL APPLN. 1995/2020 FILED BY DEEPESH @DEEPU (DISPOSED ON : 2020-09-02) BAIL APPLN. 2684/2020 FILED BY VIKRANT SAGAR (DISPOSED ON : 2020-09-21) BAIL APPLN. 4304/2021 FILED BY DEEPESH @ DEEPU (DISPOSED ON : 2021-12-07) BAIL APPLN. 539/2022 FILED BY VIKRANT SAGAR (DISPOSED ON : 2022-03-30) BAIL APPLN. 1719/2022 FILED BY VIKRANT SAGAR (DISPOSED ON : 2022-09-06) BAIL APPLN. 3223/2022 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2022-10-31) BAIL APPLN. 565/2023 FILED BY VIKRANT SAGAR (DISPOSED ON : 2024-01-08) BAIL APPLN. 986/2023 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2023-04-11) BAIL APPLN. 1319/2023 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2023-04-24) BAIL APPLN. 2495/2023 FILED BY SURENDER (DISPOSED ON : 2023-07-28) BAIL APPLN. 1437/2023 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2023-05-03) BAIL APPLN. 2468/2023 FILED BY RAVI DHIKA (DISPOSED ON : 2024-03-07) BAIL APPLN. 1987/2023 FILED BY KARAN ALIAS RAJ KARAN ALIAS BITTOO (DISPOSED ON : 2023-09-12) BAIL APPLN. 611/2024 FILED BY SURENDER (DISPOSED ON : 2024-08-27) BAIL APPLN. 4290/2023 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 2024-02-06) BAIL APPLN. 705/2024 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 2024-02-29) BAIL APPLN. 1136/2024 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 2024-04-02) BAIL APPLN. 978/2024 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 2024-03-21) BAIL APPLN. 1381/2024 FILED BY DIPESH @ DEEPU (DISPOSED ON : 2024-08-27) BAIL APPLN. 1620/2024 FILED BY SUNIL @ KALU (D. OF HEARING : 2025-07-14) BAIL APPLN. 2792/2024 FILED BY KARAN @ RAJ KARAN @ BITTOO (IN JC) (D. OF HEARING : 2025-04-23) BAIL APPLN. 3474/2024 FILED BY SUNIL@MAYA (D. OF HEARING : 2025-04-14) BAIL APPLN. 4250/2024 FILED BY RAVI DHIKA (D. OF HEARING : 2025-04-17) BAIL APPLN. 6/2025 FILED BY SURENDER (IN JC) (D. OF HEARING : 2025-04-17) P.S.-FIR NO. : (SUBZI MANDI-303/2014)
9	BAIL APPLN.-3013/2024	HONEY TYAGI @ NISHANT BHARDWAJ V/s THE STATE (NCT OF DELHI)	PRATEEK LAKRA	
		OTHER DETAILS OF ADVOCATES: CLERGY (INFO@CLERGYWISEMEN.COM)(9971266872)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NARELA INDUSTRIAL AREA-359/2022) BAIL APPLN. 3410/2022 FILED BY ANKIT TYAGI (DISPOSED ON : 2023-03-13) BAIL APPLN. 2959/2023 FILED BY PARVESH MANN (DISPOSED ON : 2023-10-17)

				P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-359/2022)
10	BAIL APPLN.-3096/2024 CRL.M.A. 25953/2024	PARKASH SINGH V/s STATE OF GOVT OF NCT OF DELHI	ROHIT GUPTA, ASHWANI KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: SHIV KUMAR GAUTAM(SHIVLEGALDRISHTI@GMAIL.COM)(9599911797)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ASHWANI KUMAR SHARMA(ASHWANILAWYER74@GMAIL.COM)(9312274877)(PETITIONER)		P.S.-FIR NO. :(NEW ASHOK NAGAR-299/2024)
11	BAIL APPLN.-3195/2024	SURAJ PAL @ SURAJ PAL AMMU V/s STATE N.C.T. OF DELHI	RAJEEV CHHIBBER, ADITYA VIKRAM BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: RAJEEV CHHIBBER (RAJEEVCHHIBBER18@YAHOO.COM)(9810346456)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ADITYA VIKRAM BHARDWAJ(ADITYAVIKRAM02@GMAIL.COM)(9873846199)(RESPONDENT)		P.S.-FIR NO. :(JAIT PUR-278/2024)
12	BAIL APPLN.-3325/2024	MOHD. ALI V/s STATE (GOVT OF NCT, DELHI)	ASHUTOSH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: ASHUTOSH BHARDWAJ (ASHUTOSHBHARDWAJ300A@GMAIL.COM)(9911884567)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SARAI ROHILLA-1/2021)
13	BAIL APPLN.-3911/2024	MR AJAY RAJPUT @ KALU V/s STATE OF NCT OF DELHI	ANKIT SHARMA	
		OTHER DETAILS OF ADVOCATES: KLAD(KLAD.CO.LAW@GMAIL.COM)(8744070637)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DELHI CANTT. RAILWAY STATION-31/2017)
14	BAIL APPLN.-4238/2024	RAJ SAHA @ TARZEN V/s STATE GOVT.OF NCT OF DELHI	PRATYUSH PRASANNA	
		OTHER DETAILS OF ADVOCATES: PRATYUSH PRASANNA(PRATYUSH@PRASANNALAWCHAMBERS.IN)(9560071699)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NORTH AVENUE-10/2018)
15	BAIL APPLN.-4246/2024	S V/s STATE (NCT OF DELHI)	SATYAM THAREJA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: SATYAM THAREJA(OFFICE@STHAREJA.IN)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-327/2018)
16	BAIL APPLN.-4250/2024	RAVI DHIKA V/s THE STATE GOVT NCT OF DELHI	ANIL KUMAR BASOYA	
		OTHER DETAILS OF ADVOCATES: ANIL KR. BASOYA(ADVANILBASOYA@GMAIL.COM)(9899701777)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUBZI MANDI-303/2014) BAIL APPLN. 1123/2016 FILED BY VIKRANT @ SAGAR (DISPOSED ON : 2016-07-19) BAIL APPLN. 1588/2017 FILED BY VIKRANT @ SAGAR (DISPOSED ON : 2018-07-16) BAIL APPLN. 1442/2018 FILED BY SURENDER S/O KARAN (DISPOSED ON : 2018-06-15) BAIL APPLN. 2938/2018 FILED BY RAVI DHINKA (DISPOSED ON : 2019-09-12) BAIL APPLN. 4152/2020 FILED BY VARUN BHARDWAJ (DISPOSED ON : 2021-03-05) BAIL APPLN. 518/2020 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2020-03-02) BAIL APPLN. 1480/2020 FILED BY VIKRANT SAGAR (DISPOSED ON : 2020-07-07) BAIL APPLN. 1764/2020 FILED BY SURENDER (DISPOSED ON : 2020-08-06) BAIL APPLN. 1995/2020 FILED BY DEEPESH @DEEPU (DISPOSED ON : 2020-09-02) BAIL APPLN. 2684/2020 FILED BY VIKRANT SAGAR (DISPOSED ON : 2020-09-21) BAIL APPLN. 4304/2021 FILED BY DEEPESH @ DEEPU (DISPOSED ON : 2021-12-07) BAIL APPLN. 539/2022 FILED BY VIKRANT SAGAR (DISPOSED ON : 2022-03-30)

				BAIL APPLN. 1719/2022 FILED BY VIKRANT SAGAR (DISPOSED ON : 2022-09-06) BAIL APPLN. 3223/2022 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2022-10-31) BAIL APPLN. 565/2023 FILED BY VIKRANT SAGAR (DISPOSED ON : 2024-01-08) BAIL APPLN. 986/2023 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2023-04-11) BAIL APPLN. 1319/2023 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2023-04-24) BAIL APPLN. 2495/2023 FILED BY SURENDER (DISPOSED ON : 2023-07-28) BAIL APPLN. 1437/2023 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2023-05-03) BAIL APPLN. 2468/2023 FILED BY RAVI DHIKA (DISPOSED ON : 2024-03-07) BAIL APPLN. 1987/2023 FILED BY KARAN ALIAS RAJ KARAN ALIAS BITTOO (DISPOSED ON : 2023-09-12) BAIL APPLN. 611/2024 FILED BY SURENDER (DISPOSED ON : 2024-08-27) BAIL APPLN. 4290/2023 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 2024-02-06) BAIL APPLN. 705/2024 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 2024-02-29) BAIL APPLN. 1136/2024 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 2024-04-02) BAIL APPLN. 978/2024 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 2024-03-21) BAIL APPLN. 1381/2024 FILED BY DIPESH @ DEEPU (DISPOSED ON : 2024-08-27) BAIL APPLN. 1620/2024 FILED BY SUNIL @ KALU (D. OF HEARING : 2025-07-14) BAIL APPLN. 2792/2024 FILED BY KARAN @ RAJ KARAN @ BITTOO (IN JC) (D. OF HEARING : 2025-04-23) BAIL APPLN. 2863/2024 FILED BY MUKESH @ BHOLA (D. OF HEARING : 2025-04-17) BAIL APPLN. 3474/2024 FILED BY SUNIL@MAYA (D. OF HEARING : 2025-04-14) BAIL APPLN. 6/2025 FILED BY SURENDER (IN JC) (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(SUBZI MANDI-303/2014)
17	BAIL APPLN.-4496/2024	ASLAM V/s STATE GOVT. OF NCT OF DELHI	MOHAMMAD FARAZ	
		OTHER DETAILS OF ADVOCATES: MOHAMMAD FARAZ (FARAZ.SS@GMAIL.COM)(9910465908)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(WAZIRABAD-614/2024)
18	BAIL APPLN.-4638/2024	AMANPREET@PINNA V/s STATE GOVT. OF NCT OF DELHI	PADAM SANKHLA	
		OTHER DETAILS OF ADVOCATES: PAROKAR (SANKHLACO@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GEETA COLONY-302/2019) BAIL APPLN. 2999/2020 FILED BY AMANPREET@PINNA (DISPOSED ON : 2020-12-03) BAIL APPLN. 2717/2020 FILED BY LOVEJEET SINGH (DISPOSED ON : 2020-09-30) BAIL APPLN. 1196/2023 FILED BY ARJUN DHINGRA (DISPOSED ON : 2023-11-07) BAIL APPLN. 1389/2024 FILED BY AMANPREET SINGH @PINNA (DISPOSED ON : 2024-04-26) BAIL APPLN. 1576/2024 FILED BY AMANPREET SINGH @PINNA (DISPOSED ON : 2024-05-16) P.S.-FIR NO. :(GEETA COLONY-302/2019)
19	BAIL APPLN.-4846/2024	RISHI MAHAJAN V/s STATE (GOVT OF NCT DELHI)	PRAVEEN KUMAR	
		OTHER DETAILS OF ADVOCATES: NISHIL KAUSHAL(NISHIKAUSHAL@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SAFDARJUNG ELCLAVE-216/2024)
20	BAIL APPLN.-6/2025	SURENDER (IN JC) V/s STATE NCT OF DELHI	PRATEEK LAKRA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO.

		CLERGY AND WISEMEN LLP(INFO@CLERGYWISEMEN.COM)(9971266872)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		:(SUBZI MANDI-303/2014) BAIL APPLN. 1123/2016 FILED BY VIKRANT @ SAGAR (DISPOSED ON : 2016-07-19) BAIL APPLN. 1588/2017 FILED BY VIKRANT @ SAGAR (DISPOSED ON : 2018-07-16) BAIL APPLN. 1442/2018 FILED BY SURENDER S/O KARAN (DISPOSED ON : 2018-06-15) BAIL APPLN. 2938/2018 FILED BY RAVI DHINKA (DISPOSED ON : 2019-09-12) BAIL APPLN. 4152/2020 FILED BY VARUN BHARDWAJ (DISPOSED ON : 2021-03-05) BAIL APPLN. 518/2020 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2020-03-02) BAIL APPLN. 1480/2020 FILED BY VIKRANT SAGAR (DISPOSED ON : 2020-07-07) BAIL APPLN. 1764/2020 FILED BY SURENDER (DISPOSED ON : 2020-08-06) BAIL APPLN. 1995/2020 FILED BY DEEPESH @DEEPU (DISPOSED ON : 2020-09-02) BAIL APPLN. 2684/2020 FILED BY VIKRANT SAGAR (DISPOSED ON : 2020-09-21) BAIL APPLN. 4304/2021 FILED BY DEEPESH @ DEEPU (DISPOSED ON : 2021-12-07) BAIL APPLN. 539/2022 FILED BY VIKRANT SAGAR (DISPOSED ON : 2022-03-30) BAIL APPLN. 1719/2022 FILED BY VIKRANT SAGAR (DISPOSED ON : 2022-09-06) BAIL APPLN. 3223/2022 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2022-10-31) BAIL APPLN. 565/2023 FILED BY VIKRANT SAGAR (DISPOSED ON : 2024-01-08) BAIL APPLN. 986/2023 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2023-04-11) BAIL APPLN. 1319/2023 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2023-04-24) BAIL APPLN. 2495/2023 FILED BY SURENDER (DISPOSED ON : 2023-07-28) BAIL APPLN. 1437/2023 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2023-05-03) BAIL APPLN. 2468/2023 FILED BY RAVI DHIKA (DISPOSED ON : 2024-03-07) BAIL APPLN. 1987/2023 FILED BY KARAN ALIAS RAJ KARAN ALIAS BITTOO (DISPOSED ON : 2023- 09-12) BAIL APPLN. 611/2024 FILED BY SURENDER (DISPOSED ON : 2024-08-27) BAIL APPLN. 4290/2023 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 2024-02-06) BAIL APPLN. 705/2024 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 2024-02-29) BAIL APPLN. 1136/2024 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 2024-04-02) BAIL APPLN. 978/2024 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 2024-03-21) BAIL APPLN. 1381/2024 FILED BY DIPESH @ DEEPU (DISPOSED ON : 2024-08-27) BAIL APPLN. 1620/2024 FILED BY SUNIL @ KALU (D. OF HEARING : 2025-07-14) BAIL APPLN. 2792/2024 FILED BY KARAN @ RAJ KARAN @ BITTOO (IN JC) (D. OF HEARING : 2025- 04-23) BAIL APPLN. 2863/2024 FILED BY MUKESH @ BHOLA (D. OF HEARING : 2025-04-17) BAIL APPLN. 3474/2024 FILED BY SUNIL@MAYA (D. OF HEARING : 2025-04-14) BAIL APPLN. 4250/2024 FILED BY RAVI DHIKA (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(SUBZI MANDI-303/2014)
21	CRL.M.A. 10913/2025 CRL.M.(BAIL) 799/2025 In BAIL APPLN.-41/2025	PRADEEP KUMAR JHA V/s NARCOTICS CONTROL BUREAU	KAJOL GARG, VINEET CHAWLA	
		OTHER DETAILS OF ADVOCATES: VINEET CHAWLA(ADVVINEETCHAWLA@GMAIL.COM)(9999790972)(PETITIONER) NARCOTICS CONTROL BUREAU(LEGDZU-NCB@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(N.C.B. R.K.PURAM-VIII/44/DZU/2022) BAIL APPLN. 3306/2023 FILED BY EKOH COLLINS CHIDUBEM (D. OF HEARING : 2025-04-30) P.S.-FIR NO. :(N.C.B. R.K.PURAM- VIII/44/DZU/2022)

22	BAIL APPLN.-469/2025	DHARMENDRA SINGH V/s STATE GOVT OF NCT DELHI	HARSH KUMAR	
		OTHER DETAILS OF ADVOCATES: PARAMJEET (RCBAC434@GMAIL.COM)(9999250352)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KOTLA MUBARAKPUR-496/2021)
23	BAIL APPLN.-543/2025	BHUVNESH @ KANNA (IN JC) V/s THE STATE (NCT OF DELHI) THROUGH SHO	PRATEEK LAKRA	
		OTHER DETAILS OF ADVOCATES: CLERGY (INFO@CLERGYWISEMEN.COM)(9971266872)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAHANGIR PURI-3/2024) BAIL APPLN. 1988/2024 FILED BY SH. SANJU (DISPOSED ON : 2024-06-25) BAIL APPLN. 2472/2024 FILED BY ROHIT@MOHIT@SNIPER (DISPOSED ON : 2024-07-18) BAIL APPLN. 490/2025 FILED BY ROHIT@MOHIT@SNIPER (IN JC) (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(JAHANGIR PURI-3/2024)
24	BAIL APPLN.-697/2025	RAJIV@RAJU V/s STATE (NCT OF DELHI)	SURAJ PRAKASH SHARMA	
		OTHER DETAILS OF ADVOCATES: SURAJ PRAKASH SHARMA(SURAJPRAKASHADV1986@GMAIL.COM)(9555767373)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(S.P. BADLI-345/2022) BAIL APPLN. 2208/2023 FILED BY RAJEEV @ RAJU (DISPOSED ON : 2024-04-10) P.S.-FIR NO. :(S.P. BADLI-345/2022)
25	BAIL APPLN.-943/2025	THADANI SHANKER V/s STATE OF NCT DELHI & ORS.	RAJESH PRASAD PANDEY	
		OTHER DETAILS OF ADVOCATES: RAJESH (RAJESH.JASCH@GMAIL.COM)(9810131288)(PETITIONER) TRIVENI LEGAL (RAJESH.JASCH@GMAIL.COM)(9810131288)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CYBER POLICE STATION SOUTH-97/2024)
26	BAIL APPLN.-960/2025	MINTU PASWAN V/s THE STATE GOVT. OF NCT OF DELHI	PREM SINGH	
		OTHER DETAILS OF ADVOCATES: PREM SINGH(ADV.PREMSINGH8@GMAIL.COM)(8368072167)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SWAROOP NAGAR-383/2023)
SUSPENSION OF SENTENCE				
27	CRL.M.(BAIL) 196/2025 In CRL.A.-107/2025	SHRI KRISHAN V/s THE STATE GOVT OF NCT OF DELHI & ANR.	TUSHAR LAMBA	
		OTHER DETAILS OF ADVOCATES: GAJRAJ SINGH (SAKSHISACHDEVA125957@GMAIL.COM)(7838286149)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SHALIMAR BAGH-79/2018)
28	CRL.REV.P.-33/2020 CRL.M.(BAIL) 73/2020	SH. ANOOP KUMAR PAL V/s STATE & ANR.	RANVIJAY KUMAR, SURAJ PAL SINGH	
		OTHER DETAILS OF ADVOCATES: RANVIJAY KUMAR()(9312148206)(PETITIONER) SURAJ PAL SINGH(SPCHAUHAN2010@GMAIL.COM)(8077550245)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
29	CRL.M.(BAIL) 138/2025 In CRL.A.-79/2025	ADNAN V/s THE STATE (NCT) OF DELHI	GAURAV SHARMA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: VIKAS KUMAR(VIKASKUMAR968@GMAIL.COM)(9871921898)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CHANDNI MAHAL-46/2019) P.S.-FIR NO. :(CHANDNI MAHAL-46/2019)
30	CRL.M.(BAIL) 756/2025 In CRL.A.-443/2025	BALRAJ V/s CENTRAL BUREAU OF INVESTIGATION	KANHAIYA SINGHAL	

		OTHER DETAILS OF ADVOCATES: KANHAIYA SINGHAL (ADV.SINGHAL@GMAIL.COM)(9718648725)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(CBI-DAI-2019-A-0038)
FOR ADMISSION				
31	CRL.M.C.-2026/2025 CRL.M.A. 9139/2025 CRL.M.A. 9140/2025 WITH W.P.(CRL) 211/2025	MAYANK DANG AND ANR V/s DIRECTORATE OF ENFORCEMENT	VIJAY KASANA	
		OTHER DETAILS OF ADVOCATES: VIJAY KASANA (VIJAYDKASANA@GMAIL.COM)(9873416665)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(0)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 13/2024) W.P.(CRL) 2241/2024 FILED BY MANIDEEP MAGO (D. OF HEARING : 2025-04-09) W.P.(CRL) 2391/2024 FILED BY SANJAY SETHI (D. OF HEARING : 2025-04-09) W.P.(CRL) 211/2025 FILED BY MAYANK DANG & ANR. (D. OF HEARING : 2025-05-27) BAIL APPLN. 544/2025 FILED BY ARVIND DHAM (D. OF HEARING : 2025-04-17) CRL.M.C. 1548/2025 FILED BY JASPREET SINGH BAGGA (D. OF HEARING : 2025-05-07) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 13/2024)
32	W.P.(CRL)-211/2025 CRL.M.A. 1750/2025 CRL.M.A. 8389/2025 WITH CRL.M.C. 2026/2025	MAYANK DANG & ANR. V/s UNION OF INDIA AND ORS.	SHRUTI GUPTA	
		OTHER DETAILS OF ADVOCATES: SHRUTI GUPTA (AYUSH@ADMAANDASSOCIATE.COM)(9871650026)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT) SHRUTI GUPTA(SHRUTI@ADMAANDASSOCIATES.COM)(7402020002)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 13/2024) W.P.(CRL) 2241/2024 FILED BY MANIDEEP MAGO (D. OF HEARING : 2025-04-09) W.P.(CRL) 2391/2024 FILED BY SANJAY SETHI (D. OF HEARING : 2025-04-09) BAIL APPLN. 544/2025 FILED BY ARVIND DHAM (D. OF HEARING : 2025-04-17) CRL.M.C. 1548/2025 FILED BY JASPREET SINGH BAGGA (D. OF HEARING : 2025-05-07) CRL.M.C. 2026/2025 FILED BY MAYANK DANG AND ANR (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 13/2024)
AFTER NOTICE MISC. MATTERS				
33	CRL.M.A. 9290/2025 CRL.M.A. 9291/2025 In CRL.A.-428/2014	H. SURENDRA SHETTY V/s CENTRAL BUREAU OF INVESTIGATION	SIDDHARTH AGGARWAL & RAHUL KUMAR, SOMYA GOEL	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-3-E-1999) CRL.A. 390/2014 FILED BY K VASANTH KUMAR SHETTY (D. OF HEARING : 2014-03-28) CRL.A. 420/2014 FILED BY JIYA LAL ARORA (D. OF HEARING : 2014-04-01) CRL.A. 422/2014 FILED BY H. BALAKRISHNA SHETTY (D. OF HEARING : 2014-04-01) CRL.A. 363/2014 FILED BY VIJENDER KUMAR (DISPOSED ON : 2015-05-07) CRL.A. 419/2014 FILED BY A. MAILLAPPA RAI (D. OF HEARING : 2014-03-31) P.S.-FIR NO. :(CBI-3-E-1999)
34	CRL.L.P.-296/2023 CRL.M.A. 15208/2023	JANSHAKTI MULTI STATE MULTI PURPOSE CO-OPERATIVE SOCIETY LTD. V/s DEEPAK SHARMA	LOHIT GANGULY	
		OTHER DETAILS OF ADVOCATES: ANAND LEX(ANANDLEX@GMAIL.COM)(9868255810)(PETITIONER)		
35	CRL.L.P.-298/2023 WITH CRL.L.P. 299/2023	DAWN GLOBE RESEARCH PVT. LTD. V/s BABITA KUMARI	MANJEET SINGH	
		OTHER DETAILS OF ADVOCATES: DHAMENDER SINGHA(DHARMENDERSINGH643@GMAIL.COM)(9810779585)(PETITIONER)		
36	CRL.L.P.-299/2023	DAWN GLOBBE RESEARCH PVT. LTD. V/s PREM RANJAN	MANJEET SINGH	
		OTHER DETAILS OF ADVOCATES: DHARMENDRA SINGH(DHARMENDERSINGH643@GMAIL.COM)(9810779585)(PETITIONER)		

		KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
37	CRL.L.P.-304/2023 CRL.M.A. 15524/2023	JAIVIR SINGH MALIK V/s VANDANA ART & ANR.	JAYVEER SINGH	
		OTHER DETAILS OF ADVOCATES: PRADEEP TEOTIA (PTSASSOCIATES98@GMAIL.COM)(9891262268)(PETITIONER)		
38	CRL.L.P.-444/2023	HARPREET KAUR V/s SAKSHI MASSY	PRIYANKA PUGLANI, JAIDEEP MALIK	
		OTHER DETAILS OF ADVOCATES: ANJUM KUMAR (LESJURIS@HOTMAIL.COM)(8588901609)(PETITIONER) JAIDEEP MALIK(JAIDEPMALIKADV@GMAIL.COM)(9811106556)(RESPONDENT)		
39	CRL.M.C.-3596/2014 CRL.M.A. 12394/2014	RAJESH V/s GURMEET SINGH	ATUL KUMAR	
		OTHER DETAILS OF ADVOCATES:		
40	CRL.M.C.-4667/2014 CRL.M.A. 412/2019 CRL.M.A. 10096/2022	SATISH LOHIA & ANR V/s S SWARNJIT SINGH & ANR	TANMAY NAGAR, SATINTER SINGH MATHUR, SUBHIKSH VASUDEV, MATHUR & ASSOCIATES, MANISH CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: MATHUR ASSOCIATES(MATHURASSOCIATES46@GMAIL.COM)()(PETITIONER) MATHUR ASSOCIATES(MATHURASSOCIATES46@GMAIL.COM)()(PETITIONER) SATINDER SINGH MATHUR(ASSOCIATESMATHUR@GMAIL.COM)(9811727905)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ADITS PUJARI(ADITSPUJARI@GMAIL.COM)()(RESPONDENT) VAIBHAV (VAIBHAV@VKUMAR.IN)()(RESPONDENT) TANMAY NAGAR() (9811999558)(PETITIONER) MANISH CHOUDHARY(ADVMANISHCHOUDHARY@GMAIL.COM)(9999040007)(PETITIONER)		P.S.-FIR NO. :(FATEHPUR BERI-421/2013)
41	CRL.M.A. 7917/2025 In CRL.M.C.-1342/2025	SAANVI MALU & ANR. V/s STATE OF NCT OF DELHI & ANR.	SURJENDU SANKAR DAS, SAUD KHAN	
		OTHER DETAILS OF ADVOCATES: SURJENDU SANKAR DAS(OFFICE@SSDAS.IN)(9810813651)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) VAIBHAV SURI(SKRBLAW@GMAIL.COM)(9711676006)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(KAPASHERA-526/2022)
42	CRL.REV.P.-996/2019 CRL.M.A. 36354/2019 CRL.M.A. 15856/2022 CRL.M.A. 353/2023 CRL.M.A. 354/2023 CRL.M.A. 2489/2023 CRL.M.A. 31951/2024 WITH CRL.REV.P. 177/2020	BHAWANA SHARMA & ANR V/s SHYAM SUNDER SHARMA	PETITION IN PERSON, BHAWANA SHARMA, MEGHESH GAUTAM	
		OTHER DETAILS OF ADVOCATES: PETITION IN PERSON() (9990092771)(PETITIONER) BHAWAN SHARMA(BHAWANSHARMA06ANIA@GMAIL.COM)(990092771)(PETITIONER) ANIL KUMAR(ANILCO040@GMAIL.COM)()(PETITIONER) SHYAM(SHYAM7862@GMAIL.COM)()(RESPONDENT) RAJESH CHOPRA(RC21DHC@GMAIL.COM)()(PETITIONER) SHYAM (SHYAM7862@GMAIL.COM)()(RESPONDENT) BHAWANA SHARMA(BHAWANASHARMA06ANIA@GMAIL.COM)()(PETITIONER) SHYAM (SHYAM7862@GMAIL.COM)()(RESPONDENT) BHAWANA SHARMA(BHAWANASHARMA06ANIA@GMAIL.COM)(9990092771)(PETITIONER) SUNIL MLAHOTRA(SUNILMALHOTRAADVOCATE@GMAIL.COM)(0)(RESPONDENT)		
43	CRL.REV.P.-177/2020 CRL.M.A. 4332/2020 CRL.M.A. 4333/2020 CRL.M.A. 29568/2024	SHYAM SUNDER SHARMA V/s BHAWNA SHARMA & ANR.	SUNIL MALHOTRA	
		OTHER DETAILS OF ADVOCATES: SUNIL MALHOTRA() (9871252341)(PETITIONER) UNIL MLAHOTRA(SUNILMALHOTRAADVOCATE@GMAIL.COM)(9810028161)(PETITIONER)		
44	CRL.REV.P.-14/2020 CRL.M.A. 9113/2024 CRL.M.A. 9114/2024	RANJIT V/s KIRAN	ANURAJ TIRTHANKAR, MANISH SANGWAN, ABHISHEK CHANDRA MISHRA, MANISH SANGWAN	
		OTHER DETAILS OF ADVOCATES: ANURAJ TIRTHANKAR() (9971468920)(PETITIONER) ABHISHEK CHANDRA MISHRA(ABHISHEKCHANDRA.MISHRA@GMAIL.COM) (9871161549)(PETITIONER) MANISH SANGWAN(SANGWAN.MANISH@GMAIL.COM)(9810334335)(PETITIONER)		

45	CRL.REV.P.-85/2020 CRL.M.A. 2021/2020	SANDEEP JAIN V/s PRIYA JAIN	BADRINATH RAMGOPAL, ROSHAN SAINI	
		OTHER DETAILS OF ADVOCATES: BADRINATH RAMGOPAL()(9717355900)(PETITIONER) ROSHAN SAINI(LAWYERSAINI@YAHOO.COM)(9312210067)(PETITIONER)		
46	CRL.REV.P.-348/2020 CRL.M.A. 15428/2020 CRL.M.A. 15997/2021 WITH CRL.REV.P. 352/2020	ANIL KUMAR SHARMA V/s SMT. POOJA SHARMA & ANR.	KAMAL KISHORE VIJAY, RAJIV KUMAR SHARMA, AMRITA MISHRA	
		OTHER DETAILS OF ADVOCATES: KAMAL K VIJAY & RAJENDER VIJAY(ADVOCATERAJUVIJAY@GMAIL.COM)(9811753008)(PETITIONER) KAMALVIJAY(KAMALVIJAYADVOCATE@GMAIL.COM)(9811753008)(PETITIONER) KAMAL KISHORE VIJAY(KAMALVIJAYADVOCATE@GMAIL.COM)(9811753008)(PETITIONER) RAJIV KUMAR SHARMA(ADVRAJIVSHARMA09@GMAIL.COM)(9999804565)(RESPONDENT) AMRITA MISHRA(AMRITAKUMARI20@GMAIL.COM)(9999762400)(PETITIONER)		
47	CRL.REV.P.-352/2020 CRL.M.A. 15555/2020 CRL.M.A. 16003/2021	RAJESH KUMAR SHARMA V/s DEEPIKA SHARMA & ANR.	KAMAL KISHORE VIJAY, RAJIV KUMAR SHARMA, AMRITA MISHRA	
		OTHER DETAILS OF ADVOCATES: KAMALVIJAY(KAMALVIJAYADVOCATE@GMAIL.COM)(9811753008)(PETITIONER) KAMAL K VIJAY & RAJENDER VIJAY(ADVOCATERAJUVIJAY@GMAIL.COM)(9811753008)(PETITIONER) RAJIV KUMAR SHARMA(ADVRAJIVSHARMA09@GMAIL.COM)(9999804565)(PETITIONER) AMRITA MISHRA(AMRITAKUMARI20@GMAIL.COM)(9999762400)(PETITIONER)		
48	W.P.(CRL)-589/2025 CRL.M.A. 5365/2025 CRL.M.A. 8835/2025	ANTO JOSEPH V/s DIRECTORATE OF REVENUE INTELLIGENCE DELHI	GAYATRI VIRMANI	
		OTHER DETAILS OF ADVOCATES: GAYATRI VIRMANI(GAYATRIVIRMANI@GMAIL.COM)(9811272637)(PETITIONER) GAYATRI VIRMANI(GAYATRIVIRMANI@GMAIL.COM)(9811272637)(PETITIONER) DIRECTORATE OF ENDORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
49	BAIL APPLN.-1802/2024 WITH BAIL APPLN. 1855/2024 BAIL APPLN. 2734/2024 BAIL APPLN. 3250/2024 BAIL APPLN. 3781/2024 BAIL APPLN. 4308/2024 BAIL APPLN. 4497/2024 BAIL APPLN. 193/2025 BAIL APPLN. 695/2025	LEENA PAULOSE V/s STATE NCT OF DELHI	ANANT SINGH MALIK	
		OTHER DETAILS OF ADVOCATES: ANANT MALIK(ANANT@ANANTAMLEGAL.COM)(9999998560)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD-208/2021) BAIL APPLN. 1280/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2022-05-04) W.P.(CRL) 569/2022 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-17) BAIL APPLN. 1170/2022 FILED BY B. MOHAN RAJ (DISPOSED ON : 2023-07-11) BAIL APPLN. 1468/2022 FILED BY AVTAR SINGH KOCHAR @DOLLY (DISPOSED ON : 2022-06-22) BAIL APPLN. 655/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-23) BAIL APPLN. 500/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-16) BAIL APPLN. 3706/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2023-07-11) BAIL APPLN. 3818/2022 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2022-12-23) BAIL APPLN. 1130/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-04-02) BAIL APPLN. 1127/2023 FILED BY PINKY IRANI (DISPOSED ON : 2023-10-20) CRL.M.C. 2704/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-04-18) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) W.P.(CRL) 1948/2023 FILED BY PINKY IRANI (D. OF HEARING : 2025-04-17) CRL.M.C. 5013/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) W.P.(CRL) 2937/2023 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 2025-04-24) BAIL APPLN. 1811/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) W.P.(CRL) 2715/2023 FILED BY SUKASH

				CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2023-09-20) W.P.(CRL) 1807/2024 FILED BY GOVARDHANA RAJU (DISPOSED ON : 2025-01-09) BAIL APPLN. 1855/2024 FILED BY ARUN MUTHU (D. OF HEARING : 2025-04-17) BAIL APPLN. 1741/2024 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2024-05-31) BAIL APPLN. 2734/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-17) BAIL APPLN. 3250/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-17) BAIL APPLN. 3781/2024 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-17) BAIL APPLN. 4286/2024 FILED BY DEEPAK RAMNANI (D. OF HEARING : 2025-04-17) BAIL APPLN. 4308/2024 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-04-17) BAIL APPLN. 4441/2024 FILED BY PRADEEP RAMDANEE (D. OF HEARING : 2025-04-17) BAIL APPLN. 4497/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-04-17) BAIL APPLN. 193/2025 FILED BY SUBHASH BATRA (D. OF HEARING : 2025-04-17) BAIL APPLN. 695/2025 FILED BY LAXMI DUTT (D. OF HEARING : 2025-04-17) BAIL APPLN. 881/2025 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021)
50	BAIL APPLN.-1855/2024 WITH BAIL APPLN. 2734/2024 BAIL APPLN. 3250/2024	ARUN MUTHU V/s STATE OF NCT DELHI	NAVEEN MALHOTRA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021) BAIL APPLN. 1280/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2022-05-04) W.P.(CRL) 569/2022 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-17) BAIL APPLN. 1170/2022 FILED BY B. MOHAN RAJ (DISPOSED ON : 2023-07-11) BAIL APPLN. 1468/2022 FILED BY AVTAR SINGH KOCHAR @DOLLY (DISPOSED ON : 2022-06-22) BAIL APPLN. 655/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-23) BAIL APPLN. 500/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-16) BAIL APPLN. 3706/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2023-07-11) BAIL APPLN. 3818/2022 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2022-12-23) BAIL APPLN. 1130/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-04-02) BAIL APPLN. 1127/2023 FILED BY PINKY IRANI (DISPOSED ON : 2023-10-20) CRL.M.C. 2704/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-04-18) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) W.P.(CRL) 1948/2023 FILED BY PINKY IRANI (D. OF HEARING : 2025-04-17) CRL.M.C. 5013/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) W.P.(CRL) 2937/2023 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 2025-04-24) BAIL APPLN. 1811/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) W.P.(CRL) 2715/2023 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2023-09-20) W.P.(CRL) 1807/2024 FILED BY GOVARDHANA RAJU (DISPOSED ON : 2025-01-09) BAIL APPLN. 1802/2024 FILED BY LEENA PAULOSE (D. OF HEARING : 2025-04-17) BAIL APPLN. 1741/2024 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2024-05-31) BAIL APPLN. 2734/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-17) BAIL APPLN. 3250/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-17) BAIL APPLN. 3781/2024 FILED BY SUNDER BORA

				(D. OF HEARING : 2025-04-17) BAIL APPLN. 4286/2024 FILED BY DEEPAK RAMNANI (D. OF HEARING : 2025-04-17) BAIL APPLN. 4308/2024 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-04-17) BAIL APPLN. 4441/2024 FILED BY PRADEEP RAMDANEE (D. OF HEARING : 2025-04-17) BAIL APPLN. 4497/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-04-17) BAIL APPLN. 193/2025 FILED BY SUBHASH BATRA (D. OF HEARING : 2025-04-17) BAIL APPLN. 695/2025 FILED BY LAXMI DUTT (D. OF HEARING : 2025-04-17) BAIL APPLN. 881/2025 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021)
51	BAIL APPLN.-2734/2024 WITH BAIL APPLN. 3250/2024	PRAKASH CHAND V/s STATE NCT OF DELHI	VISHALAKSHI GOEL	
		OTHER DETAILS OF ADVOCATES: MAN MOHAN GOEL (MMGOEL1123@GMAIL.COM)(9582616050)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021) BAIL APPLN. 1280/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2022-05-04) W.P.(CRL) 569/2022 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-17) BAIL APPLN. 1170/2022 FILED BY B. MOHAN RAJ (DISPOSED ON : 2023-07-11) BAIL APPLN. 1468/2022 FILED BY AVTAR SINGH KOCHAR @DOLLY (DISPOSED ON : 2022-06-22) BAIL APPLN. 655/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-23) BAIL APPLN. 500/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-16) BAIL APPLN. 3706/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2023-07-11) BAIL APPLN. 3818/2022 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2022-12-23) BAIL APPLN. 1130/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-04-02) BAIL APPLN. 1127/2023 FILED BY PINKY IRANI (DISPOSED ON : 2023-10-20) CRL.M.C. 2704/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-04-18) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) W.P.(CRL) 1948/2023 FILED BY PINKY IRANI (D. OF HEARING : 2025-04-17) CRL.M.C. 5013/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) W.P.(CRL) 2937/2023 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 2025-04-24) BAIL APPLN. 1811/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) W.P.(CRL) 2715/2023 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2023-09-20) W.P.(CRL) 1807/2024 FILED BY GOVARDHANA RAJU (DISPOSED ON : 2025-01-09) BAIL APPLN. 1855/2024 FILED BY ARUN MUTHU (D. OF HEARING : 2025-04-17) BAIL APPLN. 1802/2024 FILED BY LEENA PAULOSE (D. OF HEARING : 2025-04-17) BAIL APPLN. 1741/2024 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2024-05-31) BAIL APPLN. 3250/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-17) BAIL APPLN. 3781/2024 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-17) BAIL APPLN. 4286/2024 FILED BY DEEPAK RAMNANI (D. OF HEARING : 2025-04-17) BAIL APPLN. 4308/2024 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-04-17) BAIL APPLN. 4441/2024 FILED BY PRADEEP RAMDANEE (D. OF HEARING : 2025-04-17) BAIL APPLN. 4497/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-04-17) BAIL APPLN. 193/2025 FILED BY SUBHASH BATRA (D. OF HEARING : 2025-04-17) BAIL APPLN. 695/2025 FILED BY LAXMI DUTT (D.

				OF HEARING : 2025-04-17) BAIL APPLN. 881/2025 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021)
52	BAIL APPLN.-3250/2024	PRAKASH CHAND V/s STATE OF NCT DELHI PS SPECIAL CELL THROUGH SHO	PAWAN KUMAR	
		OTHER DETAILS OF ADVOCATES: APS JURIST(APSJURIST@GMAIL.COM)(0)(PETITIONER) APS JURIST(APSJURIST@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021) BAIL APPLN. 1280/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2022-05-04) W.P.(CRL) 569/2022 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-17) BAIL APPLN. 1170/2022 FILED BY B. MOHAN RAJ (DISPOSED ON : 2023-07-11) BAIL APPLN. 1468/2022 FILED BY AVTAR SINGH KOCHAR @DOLLY (DISPOSED ON : 2022-06-22) BAIL APPLN. 655/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-23) BAIL APPLN. 500/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-16) BAIL APPLN. 3706/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2023-07-11) BAIL APPLN. 3818/2022 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2022-12-23) BAIL APPLN. 1130/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-04-02) BAIL APPLN. 1127/2023 FILED BY PINKY IRANI (DISPOSED ON : 2023-10-20) CRL.M.C. 2704/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-04-18) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) W.P.(CRL) 1948/2023 FILED BY PINKY IRANI (D. OF HEARING : 2025-04-17) CRL.M.C. 5013/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) W.P.(CRL) 2937/2023 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 2025-04-24) BAIL APPLN. 1811/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) W.P.(CRL) 2715/2023 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2023-09-20) W.P.(CRL) 1807/2024 FILED BY GOVARDHANA RAJU (DISPOSED ON : 2025-01-09) BAIL APPLN. 1855/2024 FILED BY ARUN MUTHU (D. OF HEARING : 2025-04-17) BAIL APPLN. 1802/2024 FILED BY LEENA PAULOSE (D. OF HEARING : 2025-04-17) BAIL APPLN. 1741/2024 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2024-05-31) BAIL APPLN. 2734/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-17) BAIL APPLN. 3781/2024 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-17) BAIL APPLN. 4286/2024 FILED BY DEEPAK RAMNANI (D. OF HEARING : 2025-04-17) BAIL APPLN. 4308/2024 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-04-17) BAIL APPLN. 4441/2024 FILED BY PRADEEP RAMDANEE (D. OF HEARING : 2025-04-17) BAIL APPLN. 4497/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-04-17) BAIL APPLN. 193/2025 FILED BY SUBHASH BATRA (D. OF HEARING : 2025-04-17) BAIL APPLN. 695/2025 FILED BY LAXMI DUTT (D. OF HEARING : 2025-04-17) BAIL APPLN. 881/2025 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021)
53	BAIL APPLN.-3781/2024	SUNDER BORA V/s STATE OF NCT OF DELHI	SHASHI PRAKASHMANI TRIPATHI	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO.

		S.P.M. TRIPATHI(SPMTRIPATHI@GMAILC.OM)(8003441411)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		:(SPECIAL BRANCH LODHI ROAD-208/2021) BAIL APPLN. 1280/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2022-05-04) W.P.(CRL) 569/2022 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-17) BAIL APPLN. 1170/2022 FILED BY B. MOHAN RAJ (DISPOSED ON : 2023-07-11) BAIL APPLN. 1468/2022 FILED BY AVTAR SINGH KOCHAR @DOLLY (DISPOSED ON : 2022-06-22) BAIL APPLN. 655/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-23) BAIL APPLN. 500/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-16) BAIL APPLN. 3706/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2023-07-11) BAIL APPLN. 3818/2022 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2022-12-23) BAIL APPLN. 1130/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-04-02) BAIL APPLN. 1127/2023 FILED BY PINKY IRANI (DISPOSED ON : 2023-10-20) CRL.M.C. 2704/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-04-18) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) W.P.(CRL) 1948/2023 FILED BY PINKY IRANI (D. OF HEARING : 2025-04-17) CRL.M.C. 5013/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) W.P.(CRL) 2937/2023 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 2025-04-24) BAIL APPLN. 1811/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) W.P.(CRL) 2715/2023 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2023-09-20) W.P.(CRL) 1807/2024 FILED BY GOVARDHANA RAJU (DISPOSED ON : 2025-01-09) BAIL APPLN. 1855/2024 FILED BY ARUN MUTHU (D. OF HEARING : 2025-04-17) BAIL APPLN. 1802/2024 FILED BY LEENA PAULOSE (D. OF HEARING : 2025-04-17) BAIL APPLN. 1741/2024 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2024-05-31) BAIL APPLN. 2734/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-17) BAIL APPLN. 3250/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-17) BAIL APPLN. 4286/2024 FILED BY DEEPAK RAMNANI (D. OF HEARING : 2025-04-17) BAIL APPLN. 4308/2024 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-04-17) BAIL APPLN. 4441/2024 FILED BY PRADEEP RAMDANEE (D. OF HEARING : 2025-04-17) BAIL APPLN. 4497/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-04-17) BAIL APPLN. 193/2025 FILED BY SUBHASH BATRA (D. OF HEARING : 2025-04-17) BAIL APPLN. 695/2025 FILED BY LAXMI DUTT (D. OF HEARING : 2025-04-17) BAIL APPLN. 881/2025 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021)
54	BAIL APPLN.-4308/2024	MAHENDER PRASAD SUNDRIYAL V/s STATE OF NCT OF DELHI	SATYA NARAYAN PADHI	
		OTHER DETAILS OF ADVOCATES: NISHA NARAYANAN ()(9810649995)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021) BAIL APPLN. 1280/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2022-05-04) W.P.(CRL) 569/2022 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-17) BAIL APPLN. 1170/2022 FILED BY B. MOHAN RAJ (DISPOSED ON : 2023-07-11) BAIL APPLN. 1468/2022 FILED BY AVTAR SINGH KOCHAR @DOLLY (DISPOSED ON : 2022-06-22) BAIL APPLN. 655/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-23) BAIL APPLN. 500/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-16)

				BAIL APPLN. 3706/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2023-07-11) BAIL APPLN. 3818/2022 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2022-12-23) BAIL APPLN. 1130/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-04-02) BAIL APPLN. 1127/2023 FILED BY PINKY IRANI (DISPOSED ON : 2023-10-20) CRL.M.C. 2704/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-04-18) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) W.P.(CRL) 1948/2023 FILED BY PINKY IRANI (D. OF HEARING : 2025-04-17) CRL.M.C. 5013/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) W.P.(CRL) 2937/2023 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 2025-04-24) BAIL APPLN. 1811/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) W.P.(CRL) 2715/2023 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2023-09-20) W.P.(CRL) 1807/2024 FILED BY GOVARDHANA RAJU (DISPOSED ON : 2025-01-09) BAIL APPLN. 1855/2024 FILED BY ARUN MUTHU (D. OF HEARING : 2025-04-17) BAIL APPLN. 1802/2024 FILED BY LEENA PAULOSE (D. OF HEARING : 2025-04-17) BAIL APPLN. 1741/2024 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2024-05-31) BAIL APPLN. 2734/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-17) BAIL APPLN. 3250/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-17) BAIL APPLN. 3781/2024 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-17) BAIL APPLN. 4286/2024 FILED BY DEEPAK RAMNANI (D. OF HEARING : 2025-04-17) BAIL APPLN. 4441/2024 FILED BY PRADEEP RAMDANEE (D. OF HEARING : 2025-04-17) BAIL APPLN. 4497/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-04-17) BAIL APPLN. 193/2025 FILED BY SUBHASH BATRA (D. OF HEARING : 2025-04-17) BAIL APPLN. 695/2025 FILED BY LAXMI DUTT (D. OF HEARING : 2025-04-17) BAIL APPLN. 881/2025 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021)
55	BAIL APPLN.-4497/2024	DHARAM SINGH MEENA V/s STATE NCT OF DELHI	KANHAIYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021) BAIL APPLN. 1280/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2022-05-04) W.P.(CRL) 569/2022 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-17) BAIL APPLN. 1170/2022 FILED BY B. MOHAN RAJ (DISPOSED ON : 2023-07-11) BAIL APPLN. 1468/2022 FILED BY AVTAR SINGH KOCHAR @DOLLY (DISPOSED ON : 2022-06-22) BAIL APPLN. 655/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-23) BAIL APPLN. 500/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-16) BAIL APPLN. 3706/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2023-07-11) BAIL APPLN. 3818/2022 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2022-12-23) BAIL APPLN. 1130/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-04-02) BAIL APPLN. 1127/2023 FILED BY PINKY IRANI (DISPOSED ON : 2023-10-20) CRL.M.C. 2704/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-04-18) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) W.P.(CRL) 1948/2023 FILED BY PINKY IRANI (D. OF HEARING : 2025-04-17)

				CRL.M.C. 5013/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) W.P.(CRL) 2937/2023 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 2025-04-24) BAIL APPLN. 1811/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) W.P.(CRL) 2715/2023 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2023-09-20) W.P.(CRL) 1807/2024 FILED BY GOVARDHANA RAJU (DISPOSED ON : 2025-01-09) BAIL APPLN. 1855/2024 FILED BY ARUN MUTHU (D. OF HEARING : 2025-04-17) BAIL APPLN. 1802/2024 FILED BY LEENA PAULOSE (D. OF HEARING : 2025-04-17) BAIL APPLN. 1741/2024 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2024-05-31) BAIL APPLN. 2734/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-17) BAIL APPLN. 3250/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-17) BAIL APPLN. 3781/2024 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-17) BAIL APPLN. 4286/2024 FILED BY DEEPAK RAMNANI (D. OF HEARING : 2025-04-17) BAIL APPLN. 4308/2024 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-04-17) BAIL APPLN. 4441/2024 FILED BY PRADEEP RAMDANEE (D. OF HEARING : 2025-04-17) BAIL APPLN. 193/2025 FILED BY SUBHASH BATRA (D. OF HEARING : 2025-04-17) BAIL APPLN. 695/2025 FILED BY LAXMI DUTT (D. OF HEARING : 2025-04-17) BAIL APPLN. 881/2025 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021)
56	BAIL APPLN.-193/2025	SUBHASH BATRA V/s STATE THROUGH DCP SPECIAL CELL	SANJAY SURI	
		OTHER DETAILS OF ADVOCATES: SANJAY SURI(SANSURI1964@YAHOO.COM)(9212165655)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021) BAIL APPLN. 1280/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2022-05-04) W.P.(CRL) 569/2022 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-17) BAIL APPLN. 1170/2022 FILED BY B. MOHAN RAJ (DISPOSED ON : 2023-07-11) BAIL APPLN. 1468/2022 FILED BY AVTAR SINGH KOCHAR @DOLLY (DISPOSED ON : 2022-06-22) BAIL APPLN. 655/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-23) BAIL APPLN. 500/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-16) BAIL APPLN. 3706/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2023-07-11) BAIL APPLN. 3818/2022 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2022-12-23) BAIL APPLN. 1130/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-04-02) BAIL APPLN. 1127/2023 FILED BY PINKY IRANI (DISPOSED ON : 2023-10-20) CRL.M.C. 2704/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-04-18) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) W.P.(CRL) 1948/2023 FILED BY PINKY IRANI (D. OF HEARING : 2025-04-17) CRL.M.C. 5013/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) W.P.(CRL) 2937/2023 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 2025-04-24) BAIL APPLN. 1811/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) W.P.(CRL) 2715/2023 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2023-09-20) W.P.(CRL) 1807/2024 FILED BY GOVARDHANA RAJU (DISPOSED ON : 2025-01-09) BAIL APPLN. 1855/2024 FILED BY ARUN MUTHU (D. OF HEARING : 2025-04-17)

				BAIL APPLN. 1802/2024 FILED BY LEENA PAULOSE (D. OF HEARING : 2025-04-17) BAIL APPLN. 1741/2024 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2024-05-31) BAIL APPLN. 2734/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-17) BAIL APPLN. 3250/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-17) BAIL APPLN. 3781/2024 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-17) BAIL APPLN. 4286/2024 FILED BY DEEPAK RAMNANI (D. OF HEARING : 2025-04-17) BAIL APPLN. 4308/2024 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-04-17) BAIL APPLN. 4441/2024 FILED BY PRADEEP RAMDANEE (D. OF HEARING : 2025-04-17) BAIL APPLN. 4497/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-04-17) BAIL APPLN. 695/2025 FILED BY LAXMI DUTT (D. OF HEARING : 2025-04-17) BAIL APPLN. 881/2025 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021)
57	BAIL APPLN.-695/2025	LAXMI DUTT V/s STATE OF NCT OF DELHI	ADARSH KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: ADARSH KR. TIWARI (AOR.ADARSH@ATCHAMBERS.IN)(8512853939)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021) BAIL APPLN. 1280/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2022-05-04) W.P.(CRL) 569/2022 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-17) BAIL APPLN. 1170/2022 FILED BY B. MOHAN RAJ (DISPOSED ON : 2023-07-11) BAIL APPLN. 1468/2022 FILED BY AVTAR SINGH KOCHAR @DOLLY (DISPOSED ON : 2022-06-22) BAIL APPLN. 655/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-23) BAIL APPLN. 500/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-16) BAIL APPLN. 3706/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2023-07-11) BAIL APPLN. 3818/2022 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2022-12-23) BAIL APPLN. 1130/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-04-02) BAIL APPLN. 1127/2023 FILED BY PINKY IRANI (DISPOSED ON : 2023-10-20) CRL.M.C. 2704/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-04-18) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) W.P.(CRL) 1948/2023 FILED BY PINKY IRANI (D. OF HEARING : 2025-04-17) CRL.M.C. 5013/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) W.P.(CRL) 2937/2023 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 2025-04-24) BAIL APPLN. 1811/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) W.P.(CRL) 2715/2023 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2023-09-20) W.P.(CRL) 1807/2024 FILED BY GOVARDHANA RAJU (DISPOSED ON : 2025-01-09) BAIL APPLN. 1855/2024 FILED BY ARUN MUTHU (D. OF HEARING : 2025-04-17) BAIL APPLN. 1802/2024 FILED BY LEENA PAULOSE (D. OF HEARING : 2025-04-17) BAIL APPLN. 1741/2024 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2024-05-31) BAIL APPLN. 2734/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-17) BAIL APPLN. 3250/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-17) BAIL APPLN. 3781/2024 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-17) BAIL APPLN. 4286/2024 FILED BY DEEPAK RAMNANI (D. OF HEARING : 2025-04-17) BAIL APPLN. 4308/2024 FILED BY MAHENDER

				PRASAD SUNDRIYAL (D. OF HEARING : 2025-04-17) BAIL APPLN. 4441/2024 FILED BY PRADEEP RAMDANEE (D. OF HEARING : 2025-04-17) BAIL APPLN. 4497/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-04-17) BAIL APPLN. 193/2025 FILED BY SUBHASH BATRA (D. OF HEARING : 2025-04-17) BAIL APPLN. 881/2025 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021)
58	BAIL APPLN.-4286/2024 WITH BAIL APPLN. 4441/2024 BAIL APPLN. 4497/2024	DEEPAK RAMNANI V/s STATE OF DELHI (GOVT. OF NCT OF DELHI)	ANANT SINGH MALIK	
		OTHER DETAILS OF ADVOCATES: ANNAT MALIK (ANANT@ANANTAMLEGAL.COM)(9999998560)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021) BAIL APPLN. 1280/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2022-05-04) W.P.(CRL) 569/2022 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-17) BAIL APPLN. 1170/2022 FILED BY B. MOHAN RAJ (DISPOSED ON : 2023-07-11) BAIL APPLN. 1468/2022 FILED BY AVTAR SINGH KOCHAR @DOLLY (DISPOSED ON : 2022-06-22) BAIL APPLN. 655/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-23) BAIL APPLN. 500/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-16) BAIL APPLN. 3706/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2023-07-11) BAIL APPLN. 3818/2022 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2022-12-23) BAIL APPLN. 1130/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-04-02) BAIL APPLN. 1127/2023 FILED BY PINKY IRANI (DISPOSED ON : 2023-10-20) CRL.M.C. 2704/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-04-18) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) W.P.(CRL) 1948/2023 FILED BY PINKY IRANI (D. OF HEARING : 2025-04-17) CRL.M.C. 5013/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) W.P.(CRL) 2937/2023 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 2025-04-24) BAIL APPLN. 1811/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) W.P.(CRL) 2715/2023 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2023-09-20) W.P.(CRL) 1807/2024 FILED BY GOVARDHANA RAJU (DISPOSED ON : 2025-01-09) BAIL APPLN. 1855/2024 FILED BY ARUN MUTHU (D. OF HEARING : 2025-04-17) BAIL APPLN. 1802/2024 FILED BY LEENA PAULOSE (D. OF HEARING : 2025-04-17) BAIL APPLN. 1741/2024 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2024-05-31) BAIL APPLN. 2734/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-17) BAIL APPLN. 3250/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-17) BAIL APPLN. 3781/2024 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-17) BAIL APPLN. 4308/2024 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-04-17) BAIL APPLN. 4441/2024 FILED BY PRADEEP RAMDANEE (D. OF HEARING : 2025-04-17) BAIL APPLN. 4497/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-04-17) BAIL APPLN. 193/2025 FILED BY SUBHASH BATRA (D. OF HEARING : 2025-04-17) BAIL APPLN. 695/2025 FILED BY LAXMI DUTT (D. OF HEARING : 2025-04-17) BAIL APPLN. 881/2025 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-

				208/2021)
59	BAIL APPLN.-4441/2024	PRADEEP RAMDANEE V/s STATE NCTOF DELHI	ANANT SINGH MALIK	
		OTHER DETAILS OF ADVOCATES: ANANT MALIK(ANANT@ANANTAMLEGAL.COM)(9999998560)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD-208/2021) BAIL APPLN. 1280/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2022-05-04) W.P.(CRL) 569/2022 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-17) BAIL APPLN. 1170/2022 FILED BY B. MOHAN RAJ (DISPOSED ON : 2023-07-11) BAIL APPLN. 1468/2022 FILED BY AVTAR SINGH KOCHAR @DOLLY (DISPOSED ON : 2022-06-22) BAIL APPLN. 655/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-23) BAIL APPLN. 500/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-16) BAIL APPLN. 3706/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2023-07-11) BAIL APPLN. 3818/2022 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2022-12-23) BAIL APPLN. 1130/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-04-02) BAIL APPLN. 1127/2023 FILED BY PINKY IRANI (DISPOSED ON : 2023-10-20) CRL.M.C. 2704/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-04-18) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) W.P.(CRL) 1948/2023 FILED BY PINKY IRANI (D. OF HEARING : 2025-04-17) CRL.M.C. 5013/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) W.P.(CRL) 2937/2023 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 2025-04-24) BAIL APPLN. 1811/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) W.P.(CRL) 2715/2023 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2023-09-20) W.P.(CRL) 1807/2024 FILED BY GOVARDHANA RAJU (DISPOSED ON : 2025-01-09) BAIL APPLN. 1855/2024 FILED BY ARUN MUTHU (D. OF HEARING : 2025-04-17) BAIL APPLN. 1802/2024 FILED BY LEENA PAULOSE (D. OF HEARING : 2025-04-17) BAIL APPLN. 1741/2024 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2024-05-31) BAIL APPLN. 2734/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-17) BAIL APPLN. 3250/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-17) BAIL APPLN. 3781/2024 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-17) BAIL APPLN. 4286/2024 FILED BY DEEPAK RAMNANI (D. OF HEARING : 2025-04-17) BAIL APPLN. 4308/2024 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-04-17) BAIL APPLN. 4497/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-04-17) BAIL APPLN. 193/2025 FILED BY SUBHASH BATRA (D. OF HEARING : 2025-04-17) BAIL APPLN. 695/2025 FILED BY LAXMI DUTT (D. OF HEARING : 2025-04-17) BAIL APPLN. 881/2025 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-17) P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD-208/2021)
60	BAIL APPLN.-4657/2024 CRL.M.A. 38115/2024 WITH BAIL APPLN. 1802/2024	LEENA PAULOSE V/s DIRECTORATE OF ENFORCEMENT	PAUL JOHN EDISON	
		OTHER DETAILS OF ADVOCATES: PAUL JOHN EDISON(PAULLEGALASSOCIATES@GMAIL.COM)(8802625099)(PETITIONER) DIRECTORATE OF ENDORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DIRECTORATE OF ENFORCEMENT-ECIR 54/2021) BAIL APPLN. 188/2022 FILED BY PINKI IRANI (DISPOSED ON : 2022-02-14) CRL.M.C. 2657/2022 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2022-05-30) BAIL APPLN. 79/2023 FILED BY POOJA SINGH

				(DISPOSED ON : 2023-08-29) CRL.M.C. 1031/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2023-02-15) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) CRL.M.C. 3194/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-05-04) CRL.M.C. 5012/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) CRL.M.C. 6790/2023 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-08-05) BAIL APPLN. 1814/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) CRL.M.C. 9462/2023 FILED BY JACQUELINE FERNANDEZ (D. OF HEARING : 2025-04-17) W.P.(CRL) 1087/2024 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2024-04-16) BAIL APPLN. 1821/2024 FILED BY ARUN MUTHU (DISPOSED ON : 2025-02-20) BAIL APPLN. 4576/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-04-16) W.P.(CRL) 638/2025 FILED BY STATE (DISPOSED ON : 2025-03-17) BAIL APPLN. 933/2025 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-16) CRL.M.C. 1711/2025 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-29) BAIL APPLN. 1131/2025 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-05-05) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT- ECIR 54/2021)
61	BAIL APPLN.-881/2025	B. MOHANRAJ V/s THE STATE OF NCT OF DELHI & ANR.	RAVINDER SINGH	
		OTHER DETAILS OF ADVOCATES: RAVINDER SINGH(E215.RSA@GMAIL.COM)(9811614545)(PETITIONER) RAVINDER SINGH(E215.RSA@GMAIL.COM)(9811614545)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021) BAIL APPLN. 1280/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2022-05-04) W.P.(CRL) 569/2022 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-17) BAIL APPLN. 1170/2022 FILED BY B. MOHAN RAJ (DISPOSED ON : 2023-07-11) BAIL APPLN. 1468/2022 FILED BY AVTAR SINGH KOCHAR @DOLLY (DISPOSED ON : 2022-06-22) BAIL APPLN. 655/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-23) BAIL APPLN. 500/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-16) BAIL APPLN. 3706/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2023-07-11) BAIL APPLN. 3818/2022 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2022-12-23) BAIL APPLN. 1130/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-04-02) BAIL APPLN. 1127/2023 FILED BY PINKY IRANI (DISPOSED ON : 2023-10-20) CRL.M.C. 2704/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-04-18) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) W.P.(CRL) 1948/2023 FILED BY PINKY IRANI (D. OF HEARING : 2025-04-17) CRL.M.C. 5013/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) W.P.(CRL) 2937/2023 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 2025-04-24) BAIL APPLN. 1811/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) W.P.(CRL) 2715/2023 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2023-09-20) W.P.(CRL) 1807/2024 FILED BY GOVARDHANA RAJU (DISPOSED ON : 2025-01-09) BAIL APPLN. 1855/2024 FILED BY ARUN MUTHU (D. OF HEARING : 2025-04-17) BAIL APPLN. 1802/2024 FILED BY LEENA PAULOSE (D. OF HEARING : 2025-04-17) BAIL APPLN. 1741/2024 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2024-05-31) BAIL APPLN. 2734/2024 FILED BY PRAKASH

				CHAND (D. OF HEARING : 2025-04-17) BAIL APPLN. 3250/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-17) BAIL APPLN. 3781/2024 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-17) BAIL APPLN. 4286/2024 FILED BY DEEPAK RAMNANI (D. OF HEARING : 2025-04-17) BAIL APPLN. 4308/2024 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-04-17) BAIL APPLN. 4441/2024 FILED BY PRADEEP RAMDANEE (D. OF HEARING : 2025-04-17) BAIL APPLN. 4497/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-04-17) BAIL APPLN. 193/2025 FILED BY SUBHASH BATRA (D. OF HEARING : 2025-04-17) BAIL APPLN. 695/2025 FILED BY LAXMI DUTT (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021)
62	W.P.(CRL)-569/2022 CRL.M.(BAIL) 289/2022 CRL.M.A. 38554/2024 WITH W.P.(CRL) 1948/2023	B. MOHANRAJ V/s STATE OF NCT OF DELHI AND ANR.	NIPUN KATYAL, RAVINDER SINGH, RAVINDER SINGH	
		OTHER DETAILS OF ADVOCATES: NIPUN KATYAL(ADV.NIPUNKATYAL@GMAIL.COM)(9999346557)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAVINDER SINGH (E215.RSA@GMAIL.COM)(9811614545)(PETITIONER) KAPIL SHARMA (DHCPCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAVINDER SINGH(ADV.RAVSINGH@GMAIL.COM)(9811614545)(PETITIONER) RAVINDER SINGH(ADV.RAVSINGH@GMAIL.COM)(9811614545)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021) BAIL APPLN. 1280/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2022-05-04) BAIL APPLN. 1170/2022 FILED BY B. MOHAN RAJ (DISPOSED ON : 2023-07-11) BAIL APPLN. 1468/2022 FILED BY AVTAR SINGH KOCHAR @DOLLY (DISPOSED ON : 2022-06-22) BAIL APPLN. 655/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-23) BAIL APPLN. 500/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-16) BAIL APPLN. 3706/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2023-07-11) BAIL APPLN. 3818/2022 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2022-12-23) BAIL APPLN. 1130/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-04-02) BAIL APPLN. 1127/2023 FILED BY PINKY IRANI (DISPOSED ON : 2023-10-20) CRL.M.C. 2704/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-04-18) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) W.P.(CRL) 1948/2023 FILED BY PINKY IRANI (D. OF HEARING : 2025-04-17) CRL.M.C. 5013/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) W.P.(CRL) 2937/2023 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 2025-04-24) BAIL APPLN. 1811/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) W.P.(CRL) 2715/2023 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2023-09-20) W.P.(CRL) 1807/2024 FILED BY GOVARDHANA RAJU (DISPOSED ON : 2025-01-09) BAIL APPLN. 1855/2024 FILED BY ARUN MUTHU (D. OF HEARING : 2025-04-17) BAIL APPLN. 1802/2024 FILED BY LEENA PAULOSE (D. OF HEARING : 2025-04-17) BAIL APPLN. 1741/2024 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2024-05-31) BAIL APPLN. 2734/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-17) BAIL APPLN. 3250/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-17) BAIL APPLN. 3781/2024 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-17) BAIL APPLN. 4286/2024 FILED BY DEEPAK RAMNANI (D. OF HEARING : 2025-04-17) BAIL APPLN. 4308/2024 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-04-17) BAIL APPLN. 4441/2024 FILED BY PRADEEP RAMDANEE (D. OF HEARING : 2025-04-17) BAIL APPLN. 4497/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-04-17)

				BAIL APPLN. 193/2025 FILED BY SUBHASH BATRA (D. OF HEARING : 2025-04-17) BAIL APPLN. 695/2025 FILED BY LAXMI DUTT (D. OF HEARING : 2025-04-17) BAIL APPLN. 881/2025 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021)
63	W.P.(CRL)-1948/2023 CRL.M.A. 18005/2023	PINKY IRANI V/s UOI & ORS.	YOGINDER HANDOO	
		OTHER DETAILS OF ADVOCATES: HANDOO(MAIL@HANDOOANDHANDOO.COM)()(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021) BAIL APPLN. 1280/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2022-05-04) W.P.(CRL) 569/2022 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-17) BAIL APPLN. 1170/2022 FILED BY B. MOHAN RAJ (DISPOSED ON : 2023-07-11) BAIL APPLN. 1468/2022 FILED BY AVTAR SINGH KOCHAR @DOLLY (DISPOSED ON : 2022-06-22) BAIL APPLN. 655/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-23) BAIL APPLN. 500/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-16) BAIL APPLN. 3706/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2023-07-11) BAIL APPLN. 3818/2022 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2022-12-23) BAIL APPLN. 1130/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-04-02) BAIL APPLN. 1127/2023 FILED BY PINKY IRANI (DISPOSED ON : 2023-10-20) CRL.M.C. 2704/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-04-18) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) CRL.M.C. 5013/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) W.P.(CRL) 2937/2023 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 2025-04-24) BAIL APPLN. 1811/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) W.P.(CRL) 2715/2023 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2023-09-20) W.P.(CRL) 1807/2024 FILED BY GOVARDHANA RAJU (DISPOSED ON : 2025-01-09) BAIL APPLN. 1855/2024 FILED BY ARUN MUTHU (D. OF HEARING : 2025-04-17) BAIL APPLN. 1802/2024 FILED BY LEENA PAULOSE (D. OF HEARING : 2025-04-17) BAIL APPLN. 1741/2024 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2024-05-31) BAIL APPLN. 2734/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-17) BAIL APPLN. 3250/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-17) BAIL APPLN. 3781/2024 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-17) BAIL APPLN. 4286/2024 FILED BY DEEPAK RAMNANI (D. OF HEARING : 2025-04-17) BAIL APPLN. 4308/2024 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-04-17) BAIL APPLN. 4441/2024 FILED BY PRADEEP RAMDANEE (D. OF HEARING : 2025-04-17) BAIL APPLN. 4497/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-04-17) BAIL APPLN. 193/2025 FILED BY SUBHASH BATRA (D. OF HEARING : 2025-04-17) BAIL APPLN. 695/2025 FILED BY LAXMI DUTT (D. OF HEARING : 2025-04-17) BAIL APPLN. 881/2025 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021)

COURT NO. 27
HON'BLE MR.JUSTICE RAVINDER DUDEJA

CLICK HERE TO JOIN VC:

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt04>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

cmnegi93@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
1	BAIL APPLN.-464/2025	SHAMSHAD BALI MOHD V/s THE STATE (NCT OF DELHI)	SURAJ PRAKASH SHARMA	
		OTHER DETAILS OF ADVOCATES: SURAJ PRAKASH (SURAJPRAKASHADV1986@GMAIL.COM)(9555767373)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-1044/2024)
BAIL				
2	BAIL APPLN.-1932/2024 CRL.M.A. 17097/2024 WITH BAIL APPLN. 1939/2024	ANSH JINDAL V/s STATE OF NCT OF DELHI	NISHANT SINGH	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(S.P. BADLI-431/2024) BAIL APPLN. 1939/2024 FILED BY NAVITA (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(S.P. BADLI-431/2024)
3	BAIL APPLN.-1939/2024 CRL.M.A. 17164/2024	NAVITA V/s STATE OF NCT OF DELHI	NISHANT SINGH	
		OTHER DETAILS OF ADVOCATES: SOUMAVA KARMAKAR(SOUMAVAKARMAKAR2471987@GMAIL.COM)(8918210300)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(S.P. BADLI-431/2024) BAIL APPLN. 1932/2024 FILED BY ANSH JINDAL (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(S.P. BADLI-431/2024)
4	BAIL APPLN.-4224/2024	LALIT V/s THE STATE GOVT OF NCT OF DELHI	VIKAS AZAD	
		OTHER DETAILS OF ADVOCATES: SUDHIR KUMAR(SUDHIRSDHR2@GMAIL.COM)(9971481762)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BHAJAN PURA-480/2017) BAIL APPLN. 2267/2019 FILED BY LALIT KUMAR (DISPOSED ON : 2019-10-31) W.P.(CRL) 681/2022 FILED BY LALIT (DISPOSED ON : 2022-03-30) P.S.-FIR NO. :(BHAJAN PURA-480/2017)
5	BAIL APPLN.-472/2025	DEEPAK GOYAL V/s STATE THROUGH SHO, P.S. UTTAM NAGAR	VIKRAM AGGARWAL	
		OTHER DETAILS OF ADVOCATES: VIKRAM AGGARWAL(ADV.VIKRAMAGGARWAL@YAHOO.COM)(9212717379)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(UTTAM NAGAR-229/2013) CRL.M.C. 3827/2014 FILED BY DEEPAK GOYAL (DISPOSED ON : 2018-01-16) CRL.M.C. 4086/2014 FILED BY ANIL ANAND (DISPOSED ON : 2017-12-14) CRL.M.C. 3849/2014 FILED BY AMIT GOYAL (DISPOSED ON : 2018-01-16) CRL.M.C. 3968/2014 FILED BY SUSHIL SATI (DISPOSED ON : 2018-01-16) BAIL APPLN. 1950/2017 FILED BY DEEPAK GOYAL (DISPOSED ON : 2018-07-11) BAIL APPLN. 618/2018 FILED BY SANTOSH GOYAL (DISPOSED ON : 2018-09-27) BAIL APPLN. 448/2018 FILED BY SANTOSH GOYAL (DISPOSED ON : 2018-02-23)

				BAIL APPLN. 860/2018 FILED BY AMIT GOYAL (DISPOSED ON : 2018-07-24) BAIL APPLN. 1780/2018 FILED BY AMIT GOYAL (DISPOSED ON : 2018-08-03) BAIL APPLN. 1883/2018 FILED BY AMIT GOYAL (DISPOSED ON : 2022-02-22) CRL.M.C. 4560/2018 FILED BY AMIT GOYAL (D. OF HEARING : 2025-07-16) BAIL APPLN. 1409/2019 FILED BY SANTOSH GOYAL (DISPOSED ON : 2022-01-31) BAIL APPLN. 438/2019 FILED BY SANTOSH GOYAL (DISPOSED ON : 2019-02-21) CRL.M.C. 4603/2019 FILED BY SANTOSH GOYAL (DISPOSED ON : 2021-09-24) BAIL APPLN. 4231/2020 FILED BY DEEPAK GOYAL (DISPOSED ON : 2022-02-22) BAIL APPLN. 3248/2022 FILED BY DEEPAK GOYAL (DISPOSED ON : 2024-04-09) CRL.M.C. 2843/2023 FILED BY DHARMENDER YADAV (D. OF HEARING : 2025-07-16) W.P.(CRL) 3368/2024 FILED BY DEEPAK GOYAL (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(UTTAM NAGAR-229/2013)
6	BAIL APPLN.-544/2025 CRL.M.(BAIL) 262/2025	ARVIND DHAM V/s DIRECTORATE OF ENFORCEMENT	HARSH SRIVASTAVA, AYUSH PURI	
		OTHER DETAILS OF ADVOCATES: AAMIR KHAN (CHAMBERSOFAC@GMAIL.COM)(9717496414)(PETITIONER) DL.ED (DL.HC-ED@GOV.IN)(0)(RESPONDENT) AYUSH PURI(OFFICEAYUSHPURI@GMAIL.COM)(9811439334)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 13/2024) W.P.(CRL) 2241/2024 FILED BY MANIDEEP MAGO (D. OF HEARING : 2025-04-09) W.P.(CRL) 2391/2024 FILED BY SANJAY SETHI (D. OF HEARING : 2025-04-09) W.P.(CRL) 211/2025 FILED BY MAYANK DANG & ANR. (D. OF HEARING : 2025-05-27) CRL.M.C. 1548/2025 FILED BY JASPREET SINGH BAGGA (D. OF HEARING : 2025-05-07) CRL.M.C. 2026/2025 FILED BY MAYANK DANG AND ANR (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 13/2024)
SUSPENSION OF SENTENCE				
7	CRL.A.-382/2020 WITH CRL.A. 25/2021 CRL.A. 451/2020 CRL.A. 539/2020 CRL.A. 22/2021 CRL.A. 580/2020 CRL.A. 249/2021	ASHOK SINGH BHADAURIA V/s CENTRAL BUREAU OF INVESTIGATION	RAJESH MISHRA, JATIN BHATT	
		OTHER DETAILS OF ADVOCATES: ASHOK SINGH BHADAURIA(ADARSH.VARMA85@GMAILCOM)()(RESPONDENT) RAJESHMISHRA(ATTORNEY.RMISHRA@GMAIL.COM)(9910002221)(PETITIONER) RAJESH MISHRA , AMIT TIWARI , ADARSH VERMA(TIWARIAMIT22@GMAIL.COM)(9910002221)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(NIKHILGOEL@GMAILCOM)()(PETITIONER) NIKHIL GOEL(NIKHILGOEL@GMAIL.COM)(9810133254)(RESPONDENT) JATIN BHATT(JATINBHATT@OUTLOOK.COM)(7217710552)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-10-S-2018) CRL.A. 451/2020 FILED BY JAIDEEP SINGH SENGHER@ATUL SINGH (D. OF HEARING : 2025-05-15) CRL.REV.P. 865/2019 FILED BY AMIR KHAN (DISPOSED ON : 2019-09-04) CRL.REV.P. 917/2019 FILED BY KAMTA PRASAD SINGH (DISPOSED ON : 2019-09-18) CRL.REV.P. 921/2019 FILED BY ASHOK SINGH BHADAURIA (DISPOSED ON : 2019-09-18) CRL.REV.P. 57/2020 FILED BY JAI DEEP SINGH @ ATUL SINGH SENGHER (DISPOSED ON : 2020-01-20) CRL.A. 25/2021 FILED BY VINEET MISHRA @ VINAY MISHRA (D. OF HEARING : 2025-04-17) CRL.A. 22/2021 FILED BY BIRENDRA @ BAUWA SINGH (D. OF HEARING : 2025-04-17) CRL.A. 249/2021 FILED BY SHASHI PRATAP SINGH (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(CBI-10-S-2018)
8	CRL.A.-451/2020 CRL.M.(BAIL) 316/2025 CRL.M.(BAIL) 317/2025 WITH CRL.A. 382/2020 CRL.A. 25/2021 CRL.A. 22/2021	JAIDEEP SINGH SENGHER@ATUL SINGH V/s CBI	SHASHI PRAKASHMANI TRIPATHI, DEEPAK, RINKU KUMAR GARG	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO.

		JAIDEEP SINGH SENDER@ATUL SINGH(SPMTRIPATHI@GMAIL.COM)(8800344141)(RESPONDENT) JAIDEEP SINGH SENDER@ATUL SINGH(SPMTRIPATHI@GMAIL.COM)(8800344141)(RESPONDENT) JAIDEEP SINGH SENDER@ATUL SINGH(SPMTRIPATHI@GMAIL.COM)(8800344141)(RESPONDENT) JAIDEEP SINGH SENDER@ATUL SINGH(SPMTRIPATHI@GMAIL.COM)()(RESPONDENT) JAIDEEP SINGH SENDER@ATUL SINGH(SPMTRIPATHI@GMAIL.COM)(8800344141)(RESPONDENT) S P M TRIPATHI(SPMTRIPATHI@GMAIL.COM)(8800344141)(PETITIONER) NIKHIL GOEL(REACHNIKHILGOEL@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) S.P.M TRIPATHI (SPMTRIPATHI@GMAIL.COM)(8800344141)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) RINKU KUMAR GARG(LAWYER.RKGARG@GMAIL.COM)(9818900589)(PETITIONER)		:(CBI-10-S-2018) CRL.REV.P. 865/2019 FILED BY AMIR KHAN (DISPOSED ON : 2019-09-04) CRL.REV.P. 917/2019 FILED BY KAMTA PRASAD SINGH (DISPOSED ON : 2019-09-18) CRL.REV.P. 921/2019 FILED BY ASHOK SINGH BHADARIA (DISPOSED ON : 2019-09-18) CRL.REV.P. 57/2020 FILED BY JAI DEEP SINGH @ ATUL SINGH SENDER (DISPOSED ON : 2020-01-20) CRL.A. 382/2020 FILED BY ASHOK SINGH BHADARIA (D. OF HEARING : 2025-04-17) CRL.A. 25/2021 FILED BY VINEET MISHRA @ VINAY MISHRA (D. OF HEARING : 2025-04-17) CRL.A. 22/2021 FILED BY BIRENDRA @ BAUWA SINGH (D. OF HEARING : 2025-04-17) CRL.A. 249/2021 FILED BY SHASHI PRATAP SINGH (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(CBI-10-S-2018)
9	CRL.A.-539/2020	KULDEEP SINGH SENDER V/s CENTRAL BUREAU OF INVESTIGATION	KANHAIYA SINGHAL, JATIN BHATT, VEDANSH VASHISHT	
		OTHER DETAILS OF ADVOCATES: KULDEEP SINGH SENDER(ADV.SINGHAL@GMAIL.COM)(9212424765)(RESPONDENT) KANHAIYASINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) KANHAIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(REACHNIKHILGOEL@GMAIL.COM)()(PETITIONER) NIKHIL(REACHNIKHILGOEL@GMAIL.COM)()(RESPONDENT) JATIN BHATT(JATINBHATT@OUTLOOK.COM)(7217710552)(RESPONDENT) VEDANSH VASHISHT(VEDANSH.VASHISHT@OUTLOOK.COM)(9811175170)(PETITIONER)		P.S.-FIR NO. :(CBI-9(S)/2018)
10	CRL.A.-580/2020	KAMTA PRASAD SINGH V/s CENTRAL BUREAU OF INVESTIGATION	AKHAND SINGH	
		OTHER DETAILS OF ADVOCATES: AKHAND PRATAP SINGH, BAHUL KALRA, ABHINANDAN GAUTAM(AKHANDTCLO@GMAIL.COM)(9968703824)(PETITIONER) AKHANDSINGH(AKHANDTCLO@GMAIL.COM)(9968703824)(PETITIONER) NIKHIL(REACHNIKHILGOEL@GMAIL.COM)()(RESPONDENT)		P.S.-FIR NO. :(CBI-0062018S0010)
11	CRL.A.-22/2021 CRL.M.(BAIL) 53/2021 WITH CRL.A. 25/2021	BIRENDRA @ BAUWA SINGH V/s CENTRAL BUREAU OF INVESTIGATION	PRIYANKA SINGH, PRIYANKA SINGH	
		OTHER DETAILS OF ADVOCATES: PRIYANKASINGH(PRIYANKA.SINGH160@GMAIL.COM)(8527304383)(PETITIONER) EJAZ KHAN & PRIYANKA SINGH (PRIYANKA.SINGH160@GMAIL.COM)(8527304383)(PETITIONER) ANUPAM SHARMA(ANUPAMSHARMAADVOCATE@HOTMAIL.COM)(9810009734)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-10-S-2018) CRL.A. 451/2020 FILED BY JAIDEEP SINGH SENDER@ATUL SINGH (D. OF HEARING : 2025-05- 15) CRL.REV.P. 865/2019 FILED BY AMIR KHAN (DISPOSED ON : 2019-09-04) CRL.REV.P. 917/2019 FILED BY KAMTA PRASAD SINGH (DISPOSED ON : 2019-09-18) CRL.REV.P. 921/2019 FILED BY ASHOK SINGH BHADARIA (DISPOSED ON : 2019-09-18) CRL.REV.P. 57/2020 FILED BY JAI DEEP SINGH @ ATUL SINGH SENDER (DISPOSED ON : 2020-01-20) CRL.A. 382/2020 FILED BY ASHOK SINGH BHADARIA (D. OF HEARING : 2025-04-17) CRL.A. 25/2021 FILED BY VINEET MISHRA @ VINAY MISHRA (D. OF HEARING : 2025-04-17) CRL.A. 249/2021 FILED BY SHASHI PRATAP SINGH (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(CBI-10-S-2018)
12	CRL.A.-249/2021 CRL.M.(BAIL) 1098/2021 WITH CRL.A. 539/2020	SHASHI PRATAP SINGH V/s CBI	NISHANT MADAN	
		OTHER DETAILS OF ADVOCATES: RAJIV MOHAN LAW OFFICES(RAJIVMOHANLAWOFFICES@GMAIL.COM)(8527402409)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-10-S-2018) CRL.A. 451/2020 FILED BY JAIDEEP SINGH SENDER@ATUL SINGH (D. OF HEARING : 2025-05- 15) CRL.REV.P. 865/2019 FILED BY AMIR KHAN (DISPOSED ON : 2019-09-04) CRL.REV.P. 917/2019 FILED BY KAMTA PRASAD SINGH (DISPOSED ON : 2019-09-18) CRL.REV.P. 921/2019 FILED BY ASHOK SINGH BHADARIA (DISPOSED ON : 2019-09-18)

				CRL.REV.P. 57/2020 FILED BY JAI DEEP SINGH @ ATUL SINGH SENGHER (DISPOSED ON : 2020-01-20) CRL.A. 382/2020 FILED BY ASHOK SINGH BHADARIA (D. OF HEARING : 2025-04-17) CRL.A. 25/2021 FILED BY VINEET MISHRA @ VINAY MISHRA (D. OF HEARING : 2025-04-17) CRL.A. 22/2021 FILED BY BIRENDRA @ BAUWA SINGH (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(CBI-10-S-2018)
13	CRL.A.-25/2021 CRL.M.(BAIL) 57/2021	VINEET MISHRA @ VINAY MISHRA V/s CENTRAL BUREAU OF INVESTIGATION	PRIYANKA SINGH, PRIYANKA SINGH	
		OTHER DETAILS OF ADVOCATES: EJAZ KHAN, PRIYANKA SINGH(PRIYANKA.SINGH160@GMAIL.COM)(8527304383)(PETITIONER) PRIYANKASINGH(PRIYANKA.SINGH160@GMAIL.COM)(8527304383)(PETITIONER) DLACBIDHC(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-10-S-2018) CRL.A. 451/2020 FILED BY JAIDEEP SINGH SENGHER@ATUL SINGH (D. OF HEARING : 2025-05-15) CRL.REV.P. 865/2019 FILED BY AMIR KHAN (DISPOSED ON : 2019-09-04) CRL.REV.P. 917/2019 FILED BY KAMTA PRASAD SINGH (DISPOSED ON : 2019-09-18) CRL.REV.P. 921/2019 FILED BY ASHOK SINGH BHADARIA (DISPOSED ON : 2019-09-18) CRL.REV.P. 57/2020 FILED BY JAI DEEP SINGH @ ATUL SINGH SENGHER (DISPOSED ON : 2020-01-20) CRL.A. 382/2020 FILED BY ASHOK SINGH BHADARIA (D. OF HEARING : 2025-04-17) CRL.A. 22/2021 FILED BY BIRENDRA @ BAUWA SINGH (D. OF HEARING : 2025-04-17) CRL.A. 249/2021 FILED BY SHASHI PRATAP SINGH (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(CBI-10-S-2018)
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
14	CRL.M.C.-432/2024	NARENDER SINGH V/s STATE OF NCT OF DELHI & ANR.	AVINASH KUMAR TRIVEDI	
		OTHER DETAILS OF ADVOCATES: AVINASH KR. TRIVEDI(AKTRIVEDILAWOFFICES@GMAIL.COM)(9871441764)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ALIPUR-749/2023)
15	CRL.M.C.-1548/2024 WITH CRL.M.C. 3460/2024	MS XXX V/s STATE GOVT OF NCT DELHI & ANR. & ANR.	DINESH DOGRA, AVINASH KUMAR	
		OTHER DETAILS OF ADVOCATES: D.D. TRIPATHI(DDTIWARI15@GMAIL.COM)(9891433856)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AVINASH KUMAR(ADV.AVINASHKUMAR@GMAIL.COM)(9999991527)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RAJOURI GARDEN-1106/2021) CRL.M.C. 3460/2024 FILED BY ASHOK KUMAR (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(RAJOURI GARDEN-1106/2021)
16	CRL.M.C.-3460/2024 CRL.M.A. 13303/2024	ASHOK KUMAR V/s THE STATE OF GNCT OF DELHI	BIBEK TRIPATHI	
		OTHER DETAILS OF ADVOCATES: BIBEK TRIPATHI (SCLEGALADVICE2011@GMAIL.COM)(9560252487)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RAJOURI GARDEN-1106/2021) CRL.M.C. 1548/2024 FILED BY MS XXX (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(RAJOURI GARDEN-1106/2021)
17	CRL.M.C.-2150/2024	ABC V/s THE STATE NCT DELHI & ANR.	TAHIR ALI	
		OTHER DETAILS OF ADVOCATES: TAHIR ALI(TAHIRALI750@GMAIL.COM)(9808047719)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAFFARABAD-278/2023)
18	CRL.M.C.-9005/2024	GIRISH V/s STATE GOVT. OF NCT OF DELHI AND ANR.	HEMANT GULATI	
		OTHER DETAILS OF ADVOCATES: JITENDRA SETHI (SETHIASSOCIATESDELHI@GMAIL.COM)(9810062191)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(TILAK NAGAR-224/2017)

FOR ADMISSION				
19	CRL.M.A. 33323/2024(CM For Restoration) CRL.M.A. 33324/2024 In CRL.M.C.-599/2024(Disposed off case)	SULEKH AGGARWAL V/s STATE	VISHWENDRA VERMA	
		OTHER DETAILS OF ADVOCATES: VISHWENDRA VERMA (VERMA.VISHWENDRA@YAHOO.CO.IN)(9871704611)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VISHWENDRA VERMA (VISHWENDRA@YAHOO.CO.IN)(9871704611)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-27/2009) CRL.M.C. 915/2011 FILED BY SULEKH AGGARWAL (DISPOSED ON : 2011-08-03) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-27/2009)
20	CRL.M.C.-4042/2024 CRL.M.A. 15403/2024	MEHTAB @ MOHD MAHTAB V/s THE STATE (NCT OF DELHI) & ANR.	RAHUL PANWAR	
		OTHER DETAILS OF ADVOCATES: D.C GAUTAM (ADVOCATERAHULPANWAR007@GMAIL.COM)(8700303062)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BADARPUR-627/2021)
21	CRL.M.C.-5570/2024 CRL.M.A. 21250/2024 CRL.M.A. 21251/2024	RONAK KAPOOR V/s STATE NCT OF DELHI AND ANR	AJAY VERMA, MONIKA LAKHANPAL	
		OTHER DETAILS OF ADVOCATES: AJAY VERMA (AJAY.AJAYVERMA.LAWYER)(9811090001)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MONIKA LAKHANPAL (ASHOK@GAGGARPARTNERS.COM)(9999892385)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
22	CRL.M.C.-5574/2024 CRL.M.A. 21275/2024 CRL.M.A. 21330/2024	RONAK KAPOOR V/s STATE NCT OF DELHI AND ANR	AJAY VERMA, MONIKA LAKHANPAL	
		OTHER DETAILS OF ADVOCATES: AJAY VERMA (AJAY.AJAYVERMA.LAWYER)(9811090001)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MONIKA LAKHANPAL (ASHOK@GAGGARPARTNERS.COM)(9999892385)(RESPONDENT)		
FOR ADMISSION				
23	CRL.M.C.-8425/2024 CRL.M.A. 32163/2024 CRL.M.A. 32164/2024	NAVEEN MALIK V/s THE STATE GOVT OF NCT OF DELHI & ANR.	SANJAY RATHI, CHINMAYA KUMAR BHATT	
		OTHER DETAILS OF ADVOCATES: SANJAY RATHI LAW CHAMBER(ADVSANJAYRATHI@GMAIL.COM)(9811075210)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) CHINMAYA KUMAR BHATT(CHINMAY8691@GMAIL.COM)(9910711125)(RESPONDENT)		P.S.-FIR NO. :(DWARKA SOUTH-479/2022)
24	CRL.M.C.-8542/2024 CRL.M.A. 32596/2024	SAKSHI V/s STATE OF NCT OF DELHI & ANR.	VARUN MATHUR	
		OTHER DETAILS OF ADVOCATES: VARUN MATHUR(ADVMATHUR@GMAIL.COM)(9999219273)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NARELA-288/2016)
25	CRL.M.C.-9358/2024 CRL.M.A. 35896/2024 CRL.M.A. 35897/2024	SUMAJ JAIN V/s STATE GOVT.OF NCT OF DELHI AND ANR.	AAROHI MIKKILINENI	
		OTHER DETAILS OF ADVOCATES: CHANDAN BHATIA (CICERO@CICEROFIRM.IN)(7065970666)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
26	CONT.CAS(C)-1974/2024	SH RAMIT PARKASH AND ORS V/s MR RAVINDER KUMAR JAIN AND ORS	JAVED KHAN	
		OTHER DETAILS OF ADVOCATES: JAVED KHAN (JK9254886@GMAIL.COM)(9810732524)(PETITIONER) VIRENDER (BRJGROUP@GMAIL.COM)(0)(RESPONDENT) NAREN (NAREN.COURT2017@GMAIL.COM)(0)(RESPONDENT) AK(AK61@OUTLOOK.COM)(0)(RESPONDENT) RK(RK@VINNJCEMICALS.COM)(0)(RESPONDENT)		

27	CRL.A.-695/2009	PREM RAJ & ANR. V/s STATE OF DELHI	MR.YOGENDRA SINGH CHAUDHARY, SACHIN PAHWA	
		OTHER DETAILS OF ADVOCATES: SACHIN PAHWA(SACHIN.SACHINPAHWA.PAHWA@GMAIL.COM)(9822829260)(PETITIONER)		P.S.-FIR NO. :(MANGOLPURI-250/2000)
28	CRL.L.P.-28/2025 CRL.M.A. 641/2025	VINOD KUMAR V/s SUNIL KUMAR SINGH	AKASH NAGAR	
		OTHER DETAILS OF ADVOCATES: KANISHKA CHANDNANI(KANISHKACHANDNANI25@GMAIL.COM)(9799170662)(PETITIONER) AKASH NAGAR (KANISHKACHANDNANI25@GMAIL.COM)(9999747409)(PETITIONER) SUNIL SINGH (SUNILSINGH6275@GMAIL.COM)(0)(RESPONDENT)		
29	CRL.M.C.-7480/2023 CRL.M.A. 27940/2023 CRL.M.A. 29918/2023 CRL.M.A. 36958/2024 WITH CRL.M.C. 5587/2024	HERO MOTOCORP LIMITED V/s STATE & ANR.	KNM & PARTNERS, LAW OFFICES, ROOPDARSHAN PANDEY, RAHUL MALHOTRA, SADAPURNA MUKHERJEE, MOHIT YADAV	
		OTHER DETAILS OF ADVOCATES: RAHUL MALHOTRA(RMALHOTRA@KNM.IN)(9871133184)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ROOPDARSHAN (ROOPDARSHAN5@GMAIL.COM)(8860485638)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ROOP DARSHAN (ROOPDARSHAN5@GMAIL.COM)(0)(PETITIONER) ROOPDARSHAN (ROOPDARSHAN5@GMAIL.COM)(8860485638)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAHUL MALHOTRA(RAHULMALHOTRA8@GMAIL.COM)(9871133184)(PETITIONER) SADAPURNA MUKHERJEE(SADAPURNA.MUKHERJEE@GMAIL.COM)(9999707585)(RESPONDENT) MOHIT YADAV(MOHIT_YADAV91@OUTLOOK.COM)(9205725659)(PETITIONER)		P.S.-FIR NO. :(VASANT KUNJ NORTH-303/2023)
30	CRL.M.C.-5587/2024 CRL.M.A. 21328/2024 CRL.M.A. 22557/2024 CRL.M.A. 22558/2024 CRL.M.A. 23522/2024 CRL.M.A. 23523/2024	VIJAY SRIVASTAVA & ANR. V/s STATE NCT OF DELHI AND ANR	DEVIKA MOHAN, ROOPDARSHAN PANDEY, MOHIT YADAV, FAHIMUDDIN AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: DEVIKA MOHAN (DEVIKAMOHAN6GMAIL.COM)(9560044698)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ROOPDARSHAN PANDEY(ROOPDARSHAN5@GMAIL.COM)(8860485638)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ROOPDARSHAN (ROOPDARSHAN5@GMAIL.COM)(8860485638)(PETITIONER) MOHIT YADAV(MOHIT_YADAV91@OUTLOOK.COM)(9205725659)(PETITIONER) FAHIMUDDIN AHMED KHAN(KHANFAHI@GMAIL.COM)(9911997475)(PETITIONER)		
31	CRL.M.C.-387/2024 CRL.M.A. 1518/2024 CRL.M.A. 1519/2024 CRL.M.A. 1520/2024	SUDESH ARORA V/s STATE OF NCT OF DELHI	ANURAG OJHA	
		OTHER DETAILS OF ADVOCATES: DEEPAK SOMANI(FILING.CJLLP@GMAIL.COM){}(PETITIONER)		
32	CRL.M.C.-576/2024	RAJENDER KUMAR V/s DAL CHAND YADAV	ZEESHAN DIWAN	
		OTHER DETAILS OF ADVOCATES: ZEESHAN DIWAN (})(9810999490)(PETITIONER)		
33	CRL.M.C.-593/2024 CRL.M.A. 2417/2024	UNIVERSAL JOURNEYS INDIA PVT. LTD. AND ORS. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	VAIBHAV SETHI	
		OTHER DETAILS OF ADVOCATES: PRIYA PATHANIA(PRIYAPATHANIA3@GMAIL.COM)(9999198933)(PETITIONER) S & P LAW OFFICES(SANDPLAWOFFICES@GMAIL.COM)(9999198933)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
34	CRL.M.C.-700/2024 CRL.M.A. 29268/2024 CRL.M.A. 29269/2024 CRL.M.A. 31592/2024 CRL.M.A. 31593/2024	SEWA SINGH V/s STATE (GOVT. OF NCT OF DELHI) THROUGH SHO P.S. TIMARPUR & ORS.	JAGDISH PRASAD, SUNITA ARORA	
		OTHER DETAILS OF ADVOCATES: RAVINDER CHADHA (ADVOCATERAVINDERCHADHA@GMAIL.COM)(9899779583)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TIMAR PUR-73/2000) CRL.M.C. 3027/2009 FILED BY SARDOOL SINGH THROUGH SEWA SINGH (DISPOSED ON : 2023-09- 13)

		JAGDISH PRASAD(ADV.JAGDISH72@GMAIL.COM)(9899779583)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SUNITA ARORA(SUNITARORA157@GMAIL.COM)(9871791271)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(TIMAR PUR-73/2000)
35	CRL.M.C.-1107/2024 CRL.M.A. 4380/2024 CRL.M.A. 23229/2024 WITH CRL.M.C. 5570/2024 CRL.M.C. 5574/2024 CRL.M.C. 911/2025	RAJ KAPOOR V/s STATE NCT OF DELHI AND ANR	AJAY VERMA, MONIKA LAKHANPAL, MONIKA LAKHANPAL	
		OTHER DETAILS OF ADVOCATES: AJAY VERMA (AJAY.AJAYVERMA.LAWYER)(9811090001)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) GAGGAR & PATNERS(DEV@GAGGARPARTNERS.COM)(9560985566)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) MONIKA LAKHANPAL (ASHOK@GAGGARPARTNERS.COM)(9999892385)(RESPONDENT)		
36	CRL.M.C.-911/2025 CRL.M.A. 4200/2025 CRL.M.A. 4201/2025	RONAK KAPOOR V/s STATE (NCT OF DELHI) AND ANR	AJAY VERMA, SOMDEV TIWARI	
		OTHER DETAILS OF ADVOCATES: AJAY (AJAY.AJAYVERMA.LAWYER)(9811090001)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SOMDEV TIWARI(ADV.SOMDEVTIWARI@GMAIL.COM)(9979146898)(RESPONDENT)		
37	CRL.M.C.-1483/2024	SH. ANIL SACHDEVA AND ANR. V/s THE STATE (NCT OF DELHI) AND ORS.	RAHUL DHANKAR, YUDHISHTER SHARMA	
		OTHER DETAILS OF ADVOCATES: AMIT KAUSHIK (LEGALPROFILESLAWFIRM@GMAIL.COM)(9999690048)(PETITIONER) AMIT KAUSHIK (LEGALPROFILESLAWFIRM@GMAIL.COM)(9999690048)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) YUDHISHTER SHARMA(303.YUDHISHTERSHARMA@GMAIL.COM)(9891251777)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-37/2010) W.P.(CRL) 1304/2011 FILED BY KRISHAN KUMAR (DISPOSED ON : 2011-09-22) BAIL APPLN. 701/2012 FILED BY VIKAS SACHDEVA (DISPOSED ON : 2012-08-09) BAIL APPLN. 700/2012 FILED BY ANIL SACHDEVA (DISPOSED ON : 2012-08-09) BAIL APPLN. 651/2012 FILED BY MAHENDER LAL SACHDEVA (DISPOSED ON : 2012-08-09) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-37/2010)
38	CRL.M.C.-1616/2024 CRL.M.A. 17554/2024	SHAHID PERVEZ KHAN V/s SADHANA PRIYADARSHINI AND ANR	GAYATRI PURI, ARVIND PANDEY	
		OTHER DETAILS OF ADVOCATES: GAYATRI PURI(GAYATRIPURIADV@GMAIL.COM)()(PETITIONER) SADHANA(SADHANA.2008@YAHOO.COM)()(RESPONDENT) ARVIND PANDEY(ARVINDPANDEY1966@GMAIL.COM)(9811109270)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
39	CRL.M.C.-1956/2024 CRL.M.A. 7587/2024	GANESH CHANDRA BAMRARA V/s TOOLIKA PANDEY	NAVEEN KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: NAVEEN KUMAR JAIN(ADV.KJAIN@GMAIL.COM)(9971759700)(PETITIONER)		
40	CRL.M.C.-2838/2024	M/S CELEBI AIRPORT SERVICES INDIA PVT LTD V/s THE STATE	MAYANK SHARMA	
		OTHER DETAILS OF ADVOCATES: MAYANK SHARMA(MAYANK.SHARMA@GMAIL.COM)(8556885510)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
41	CRL.M.C.-3445/2024 CRL.M.A. 13245/2024	HIMANSHU VASWANI V/s STATE (NCT OF DELHI) AND ANR	MANVEEN DHANJAL, SANJEEV	
		OTHER DETAILS OF ADVOCATES: MANVEEN DHANJAL(MANVEENDHANJAL@GMAIL.COM)(9501967525)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SANJEEV (SANJEEVTARNACH7698@GMAIL.COM)(9811261627)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RANI BAGH-444/2022) CRL.M.C. 5587/2023 FILED BY HIMANSHU VASWANI (DISPOSED ON : 2023-10-30) P.S.-FIR NO. :(RANI BAGH-444/2022)
42	CRL.M.C.-3555/2024 CRL.M.A. 13665/2024	J.J. IDEAL ESTATE PVT. LTD. V/s CENTRAL BUREAU OF INVESTIGATION	MAYANK JAIN	

		OTHER DETAILS OF ADVOCATES: MAYANK JAIN (JAISINGHCO@GMAIL.COM)(46061714)(PETITIONER) MAYANK JAIN(JAISINGHCO@GMAIL.COM)()(PETITIONER) CBI(DL.HC-ED@GOV.IN)()(RESPONDENT) CBI (DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-AC1-2017-A-0005) CRL.M.C. 2422/2020 FILED BY SATYENDAR KUMAR JAIN (DISPOSED ON : 2022-04-26) P.S.-FIR NO. :(CBI-AC1-2017-A-0005)
43	CRL.M.C.-3781/2024	HARISH ALI V/s STATE THROUGH SHO WAZIRABAD AND ANR	ANWAR KHALIL	
		OTHER DETAILS OF ADVOCATES: MOHD SADIQ(MSADIQ.DHC@GMAIL.COM)(9810589363)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(WAZIRABAD-513/2022)
44	CRL.M.C.-4025/2024 CRL.M.A. 15320/2024 CRL.M.A. 15321/2024 CRL.M.A. 15322/2024	MS. REKHA MURLIMOHAN & ANR. V/s STATE OF NCT OF DELHI & ANR.	KANHAIYA KUMAR	
		OTHER DETAILS OF ADVOCATES: VATSALYA VIGYA(VATSALYAVIGYA@GMAIL.COM)(9555690780)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
45	CRL.M.C.-4029/2024	RAJENDER SINGH & ORS. V/s THE STATE (GOVT. OF NCT OF DELHI) & ORS.	VINOD KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR (VINODADLO@GMAIL.COM)(8826900392)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(GULABI BAGH-108/2012)
46	CRL.M.C.-4427/2024 CRL.M.A. 16798/2024	DEEP SINGH RAWAT AND ORS V/s THE STATE (NCT OF DELHI) AND ANR	MANISH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR SINGH(ADVMANISH.SINGH@YAHOO.COM)(9717952264)(PETITIONER) MANISH KUMAR SINGH(ADVMANISHSINGH@YAHOO.COM)(9717952264)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NIHAL VIHAR-240/2017)
47	CRL.M.C.-4693/2024	SHAMSHAD AHMED & ORS. V/s STATE OF DELHI THROUGH COMMISSIONER OF DELHI POLICE & ORS.	NASIR AHMED	
		OTHER DETAILS OF ADVOCATES: ANIMESH KUMAR AND NISHANT KUMAR AND SUMIT KUMAR(DESK@FIDUCIALEGAL.IN)(9999703460)(PETITIONER) NATIONAL COUNCIL FOR TEACHER EDUCATION(NCTEINDHC@GMAIL.COM)()(RESPONDENT)		P.S.-FIR NO. :(GAZI PUR-23/2024)
48	CRL.M.C.-4790/2024 CRL.M.A. 17920/2024	SUBHASH CHAND JAIN & ORS. V/s MAHINDER KUMAR JAIN	SHAMSUDDIN ANSARI	
		OTHER DETAILS OF ADVOCATES: S.D. ANSARI(SDANSARI1950@GMAIL.COM)(9810036438)(PETITIONER)		
49	CRL.M.C.-4997/2024	ADITYA GUPTA & ANR. V/s STATE OF DELHI AND ORS & ANR.	VAIBHAV MISHRA	
		OTHER DETAILS OF ADVOCATES: VAIBHAV MISHRA (VAIBHAVMISHRA282@GMAIL.COM)(9810833591)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (PRASAD NAGAR-152/2002) CRL.M.C. 1393/2012 FILED BY SUNITA GUPTA & ORS (DISPOSED ON : 2015-07-29) P.S.-FIR NO. :(PRASAD NAGAR-152/2002)
50	CRL.M.C.-5852/2024	JOGENDER@JOGENDER SAROJ V/s STATE (NCT OF DELHI) AND ORS	HARENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES: HARENDRA KUMAR (HARENDRAK8@GMAIL.COM)(9971395700)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ADARSH NAGAR-197/2014)
51	CRL.M.C.-7299/2024 CRL.M.A. 27854/2024	HARSHVARDHAN PIYUSH CHHEDA V/s STATE NCT OF DELHI	GIRIJESH PANDEY	
		OTHER DETAILS OF ADVOCATES:		

52	CRL.M.C.-7525/2024	SANJAY MITTAL V/s THE STATE GOVT. OF NCT OF DELHI & ORS.	MEENAKSHI JOSHI, YOGESH PACHAURI	
		OTHER DETAILS OF ADVOCATES: MEENAKSHI JOSHI(MEENAKSHIJOSHI125@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) YOGESH PACHAURI(YOGESHPACHAURIASSOCIATES@GMAIL.COM)(9811895298)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MADHU VIHAR-1022/2014) CRL.M.C. 1835/2024 FILED BY SANJAY MITTAL (DISPOSED ON : 2024-03-04) P.S.-FIR NO. :(MADHU VIHAR-1022/2014)
53	CRL.M.C.-8188/2024	DEEPAK TALWAR V/s DIRECTORATE OF ENFORCEMENT	YASH DATT	Listing Remarks: AT 04:00 PM
		OTHER DETAILS OF ADVOCATES: TANVEER AHMED (VAIBHAV@GMAIL.COM)(9891984221)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 13/2017) W.P.(CRL) 385/2019 FILED BY DEEPAK TALWAR (DISPOSED ON : 2019-04-04) BAIL APPLN. 1180/2019 FILED BY MR. DEEPAK TALWAR (DISPOSED ON : 2019-09-19) CRL.M.C. 2506/2019 FILED BY ADITYA TALWAR (D. OF HEARING : 2025-08-06) W.P.(CRL) 1162/2019 FILED BY MRS. DEEPA TALWAR (DISPOSED ON : 2019-04-23) CRL.M.C. 4460/2024 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-07-24) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT- ECIR 13/2017)
54	CRL.M.C.-9203/2024 CRL.M.A. 35266/2024	KUMAR GAURAV AND ORS V/s STATE GOVT. OF NCT OF DELHI AND ANR.	AMIT NAHATA	
		OTHER DETAILS OF ADVOCATES: AMIT NAHATA (ADVAMITNAHATA@GMAIL.COM)(9212545664)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(GAZI PUR-222/2022)
55	CRL.M.C.-9339/2024 CRL.M.A. 3375/2025	DEWAN RAHIZUDDIN AHMED AND ORS V/s CNH INDUSTRIAL CAPITAL PVT LTD & ANR.	ADEEL AHMED, RAJESH JANGRA	
		OTHER DETAILS OF ADVOCATES: ADEEL AHMED (ADEELBOX@GMAIL.COM)(0)(PETITIONER) JAGNNATHMISHRA(JAGNNATHMISHRA2010@GMAIL.COM)(0)(PETITIONER) CARE (CARE.CAPITALINDIA@GMAIL.COM)(0)(RESPONDENT) RAJESH JANGRA(JANGRAADVOCATE@GMAIL.COM)(9958726491)(RESPONDENT) RAJESH JANGRA(JANGRAADVOCATE@GMAIL.COM)(9958726491)(RESPONDENT)		
56	CRL.M.C.-9574/2024 CRL.M.A. 36752/2024 WITH CRL.M.C. 9612/2024 CRL.M.C. 9613/2024	INSPECTOR RAJINDER SINGH V/s GOVT OF NCT OF DELHI & ANR.	DIGVIJAY SINGH	
		OTHER DETAILS OF ADVOCATES: LEX JURISTS(VIBHOR@LEXJURISTS.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
57	CRL.M.C.-9612/2024 CRL.M.A. 36889/2024	VIKAS SOLANKI V/s STATE GNCT DELHI & ANR.	SANJOG SINGH	
		OTHER DETAILS OF ADVOCATES:		
58	CRL.M.C.-9613/2024 CRL.M.A. 36893/2024	JAI KUMAR V/s STATE OF GNCT DELHI & ANR.	SANJOG SINGH	
		OTHER DETAILS OF ADVOCATES:		
59	CRL.M.A. 6293/2025 In CRL.M.C.-9643/2024	YOGESH SAINI V/s STATE OF NCT OF DELHI & ANR.	VISHAL RAI, GAURAV	
		OTHER DETAILS OF ADVOCATES: VISHAL RAI(EFFICIENCYLEGAL@GMAIL.COM)(9958118876)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) FANISH KUMAR RAI(CORPCLUBJURIS@GMAIL.COM)(9873524016)(PETITIONER) FANISH KUMAR RAI(CORPCLUBJURIS@GMAIL.COM)(9873524016)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
60	CRL.M.C.-9956/2024	GUGLOO V/s THE STATE (NCT OF DELHI) & ORS	DINESH SHANKAR BADIAR	
		OTHER DETAILS OF ADVOCATES: RAVI KUMAR TOMAR & ASSOCIATES(RAVITOMAR64@GMAIL.COM)(9810259384)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TIGRI-138/2024) BAIL APPLN. 1881/2024 FILED BY RAKESH KUMAR

		KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		(DISPOSED ON : 2024-06-03) P.S.-FIR NO. :(TIGRI-138/2024)
61	CRL.M.C.-9964/2024	RAM TIRATH YADAV & ORS. V/s STATE GOVT OF NCT OF DELHI & ANR.	DHRUV SHARMA	
		OTHER DETAILS OF ADVOCATES: KULDEEP SINGH (DHRUVCLC@GMAIL.COM)(7668295070)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
62	CRL.M.C.-105/2025 CRL.M.A. 583/2025	TARUN ARORA V/s STATE OF NCT OF DELHI & ANR.	ROHIT GAUTAM	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(SEELAMPUR-316/2019)
63	CRL.M.C.-1422/2025 CRL.M.A. 6319/2025	SH. RAKESH BILLA V/s HARNAM TECHNOLOGIES PVT LTD	YOGENDRA PAL SINGH	
		OTHER DETAILS OF ADVOCATES: HIMANSHU SHARMA(SHIMANSHU6388@GMAIL.COM)(9899756028)(PETITIONER)		
64	CRL.M.C.-2000/2025 CRL.M.A. 8982/2025 WITH CRL.M.C. 2001/2025 CRL.M.C. 2004/2025	SHUBHAM ARORA V/s STATE GOVT OF NCT OF DELHI AND ANR	RA.VISH CHANDRA PATHAK	
		OTHER DETAILS OF ADVOCATES: R.C PATHAK (ADVRAVISHPATHAK@GMAIL.COM)(9650281927)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
65	CRL.M.C.-2001/2025 CRL.M.A. 8986/2025	SHUBHAM ARORA V/s STATE GOVT OF NCT OF DELHI AND ANR.	RA.VISH CHANDRA PATHAK	
		OTHER DETAILS OF ADVOCATES:		
66	CRL.M.C.-2004/2025 CRL.M.A. 8992/2025	SHUBHAM ARORA V/s STATE GOVT OF NCT OF DELHI AND ANR	RA.VISH CHANDRA PATHAK	
		OTHER DETAILS OF ADVOCATES: R.C PATHAK (ADVRAVISHPATHAK@GMAIL.COM)(9650281927)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
67	CRL.REV.P.-109/2025 CRL.M.A. 9423/2025 CRL.M.A. 9424/2025	PRAMOD KUMAR V/s STATE N.C.T OF DELHI	AKSHAY KUMAR CHAUHAN	
		OTHER DETAILS OF ADVOCATES: VIKAS NAGWAN ({})(9999010507)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SARAI ROHILLA-168/2008)
68	W.P.(CRL)-180/2022	MANJINDER SINGH SIRSA V/s UNION OF INDIA & ORS.	AVTAR SINGH BHAMLOT	
		OTHER DETAILS OF ADVOCATES: GURBAKSH SINGH & ASSOCIATES(GURBAKSINGHADV157@GMAIL.COM)(9810010333)(PETITIONER) MANJINDER SINGH SIRSA(MSSIRSA@GMAIL.COM){})(PETITIONER) COMMISSIONER OF POLICE (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CHAIRMAN(OFFICERINCHARGEST1984@GMAIL.COM){})(RESPONDENT) KAMAL NATH(OFFICEOFNAKULNATH@GMAIL.COM){})(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){})(RESPONDENT) STATE(STANDINGCOUNSELGNCTD@GMAIL.COM){})(RESPONDENT)		P.S.-FIR NO. :(PARLIAMENT STREET-601/1984)
CONNECTED MATTERS (ANMM)				
69	CRL.M.C.-9321/2024 CRL.M.A. 35716/2024	CHANDNI NATH & ANR. V/s SERIOUS FRAUD INVESTIGATION OFFICE (SFIO)	KARTIK SETH, RITESH SAXENA	
		OTHER DETAILS OF ADVOCATES: KARTIK SETHI(KARTIKSETH@CHAMBERSOFKARTIKSETH.COM)(9582031845)(PETITIONER) ATUL YADAV(ATUL.YADAV@SFIO.NIC.IN)(0)(RESPONDENT) RITESH SAXENA(RITESH.SAXENA17@GMAIL.COM)(8802101274)(PETITIONER) RITESH SAXENA(RITESH.SAXENA17@GMAIL.COM)(8802101274)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC 760/2023) CRL.M.C. 9492/2024 FILED BY SHAKTI NATH (D. OF HEARING : 2025-04-17) CRL.M.C. 9493/2024 FILED BY VIKRAM NATH (D. OF HEARING : 2025-04-17) CRL.M.C. 9499/2024 FILED BY ROSHINI NATH (D. OF HEARING : 2025-04-17) CRL.M.C. 9503/2024 FILED BY MEENA NATH (D. OF HEARING : 2025-04-17) CRL.M.C. 10010/2024 FILED BY RAJINDER KUMAR SHARMA & ANR. (D. OF HEARING : 2025-04-17) CRL.M.C. 10009/2024 FILED BY PRAMOD KUMAR NARULA (D. OF HEARING : 2025-04-17)

				P.S.-FIR NO. :(SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC 760/2023)
70	CRL.M.C.-9492/2024 CRL.M.A. 36443/2024 WITH CRL.M.C. 9493/2024 CRL.M.C. 9499/2024 CRL.M.C. 9503/2024	SHAKTI NATH V/s SERIOUS FRAUD INVESTIGATION OFFICE (SFIO)	KARTIK SETH, RITESH SAXENA	
		OTHER DETAILS OF ADVOCATES: RITESH SAXENA(RITESH.SAXENA17@GMAIL.COM)(8802101274)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC 760/2023) CRL.M.C. 9321/2024 FILED BY CHANDNI NATH & ANR. (D. OF HEARING : 2025-04-17) CRL.M.C. 9493/2024 FILED BY VIKRAM NATH (D. OF HEARING : 2025-04-17) CRL.M.C. 9499/2024 FILED BY ROSHINI NATH (D. OF HEARING : 2025-04-17) CRL.M.C. 9503/2024 FILED BY MEENA NATH (D. OF HEARING : 2025-04-17) CRL.M.C. 10010/2024 FILED BY RAJINDER KUMAR SHARMA & ANR. (D. OF HEARING : 2025-04-17) CRL.M.C. 10009/2024 FILED BY PRAMOD KUMAR NARULA (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC 760/2023)
71	CRL.M.C.-9493/2024 CRL.M.A. 36444/2024	VIKRAM NATH V/s SERIOUS FRAUD INVESTIGATION OFFICE (SFIO)	KARTIK SETH, RITESH SAXENA	
		OTHER DETAILS OF ADVOCATES: RAGHAV SHARMA(RAGHAV@CHAMBERSOFKARTIKSETH.COM)(0)(PETITIONER) ATUL YADAV(ATUL.YADAV@SFIO.NIC.IN)(0)(RESPONDENT) RITESH SAXENA(RITESH.SAXENA17@GMAIL.COM)(8802101274)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC 760/2023) CRL.M.C. 9321/2024 FILED BY CHANDNI NATH & ANR. (D. OF HEARING : 2025-04-17) CRL.M.C. 9492/2024 FILED BY SHAKTI NATH (D. OF HEARING : 2025-04-17) CRL.M.C. 9499/2024 FILED BY ROSHINI NATH (D. OF HEARING : 2025-04-17) CRL.M.C. 9503/2024 FILED BY MEENA NATH (D. OF HEARING : 2025-04-17) CRL.M.C. 10010/2024 FILED BY RAJINDER KUMAR SHARMA & ANR. (D. OF HEARING : 2025-04-17) CRL.M.C. 10009/2024 FILED BY PRAMOD KUMAR NARULA (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC 760/2023)
72	CRL.M.C.-9499/2024 CRL.M.A. 36487/2024	ROSHINI NATH V/s SERIOUS FRAUD INVESTIGATION OFFICE (SFIO)	KARTIK SETH, RITESH SAXENA	
		OTHER DETAILS OF ADVOCATES: KARTIK SETH (KARTIKSETH@CHAMBERSOFKARTIKSETH.COM)(9582031845)(PETITIONER) ATUL YADAV (ATUL.YADAV@SFIO.NIC.IN)(0)(RESPONDENT) RITESH SAXENA(RITESH.SAXENA17@GMAIL.COM)(8802101274)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC 760/2023) CRL.M.C. 9321/2024 FILED BY CHANDNI NATH & ANR. (D. OF HEARING : 2025-04-17) CRL.M.C. 9492/2024 FILED BY SHAKTI NATH (D. OF HEARING : 2025-04-17) CRL.M.C. 9493/2024 FILED BY VIKRAM NATH (D. OF HEARING : 2025-04-17) CRL.M.C. 9503/2024 FILED BY MEENA NATH (D. OF HEARING : 2025-04-17) CRL.M.C. 10010/2024 FILED BY RAJINDER KUMAR SHARMA & ANR. (D. OF HEARING : 2025-04-17) CRL.M.C. 10009/2024 FILED BY PRAMOD KUMAR NARULA (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC 760/2023)
73	CRL.M.C.-9503/2024 CRL.M.A. 36500/2024	MEENA NATH V/s SERIOUS FRAUD INVESTIGATION OFFICE (SFIO)	KARTIK SETH, RITESH SAXENA	

		OTHER DETAILS OF ADVOCATES: KARTIK SETH(KARTIKSETH@CHAMBERSOFKARTIKSETH.COM)(9582031845)(PETITIONER) AATUL YADAV(ATUYL.YADAV@SFIO.NIC.IN)(0)(RESPONDENT) RITESH SAXENA(RITESH.SAXENA17@GMAIL.COM)(8802101274)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC 760/2023) CRL.M.C. 9321/2024 FILED BY CHANDNI NATH & ANR. (D. OF HEARING : 2025-04-17) CRL.M.C. 9492/2024 FILED BY SHAKTI NATH (D. OF HEARING : 2025-04-17) CRL.M.C. 9493/2024 FILED BY VIKRAM NATH (D. OF HEARING : 2025-04-17) CRL.M.C. 9499/2024 FILED BY ROSHINI NATH (D. OF HEARING : 2025-04-17) CRL.M.C. 10010/2024 FILED BY RAJINDER KUMAR SHARMA & ANR. (D. OF HEARING : 2025-04-17) CRL.M.C. 10009/2024 FILED BY PRAMOD KUMAR NARULA (D. OF HEARING : 2025-04-17) P.S.-FIR NO. : (SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC 760/2023)
74	CRL.M.C.-10009/2024 CRL.M.A. 38369/2024 WITH CRL.M.C. 10010/2024	PRAMOD KUMAR NARULA V/s SERIOUS FRAUD INVESTIGATION OFFICE SFIO	RAJAT ANEJA	
		OTHER DETAILS OF ADVOCATES: ANEJA(ADMIN@ANEJAANDANEJA.COM)(0)(PETITIONER) ATUL YADAV(ATUL.YADAV@SFIO.NIC.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC 760/2023) CRL.M.C. 9321/2024 FILED BY CHANDNI NATH & ANR. (D. OF HEARING : 2025-04-17) CRL.M.C. 9492/2024 FILED BY SHAKTI NATH (D. OF HEARING : 2025-04-17) CRL.M.C. 9493/2024 FILED BY VIKRAM NATH (D. OF HEARING : 2025-04-17) CRL.M.C. 9499/2024 FILED BY ROSHINI NATH (D. OF HEARING : 2025-04-17) CRL.M.C. 9503/2024 FILED BY MEENA NATH (D. OF HEARING : 2025-04-17) CRL.M.C. 10010/2024 FILED BY RAJINDER KUMAR SHARMA & ANR. (D. OF HEARING : 2025-04-17) P.S.-FIR NO. : (SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC 760/2023)
75	CRL.M.C.-10010/2024 CRL.M.A. 38371/2024	RAJINDER KUMAR SHARMA & ANR. V/s SERIOUS FRAUD INVESTIGATION OFFICE SFIO	RAJAT ANEJA	
		OTHER DETAILS OF ADVOCATES: ANEJA (RANEJA@ANEJAANDANEJA.COM)(9810727771)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC 760/2023) CRL.M.C. 9321/2024 FILED BY CHANDNI NATH & ANR. (D. OF HEARING : 2025-04-17) CRL.M.C. 9492/2024 FILED BY SHAKTI NATH (D. OF HEARING : 2025-04-17) CRL.M.C. 9493/2024 FILED BY VIKRAM NATH (D. OF HEARING : 2025-04-17) CRL.M.C. 9499/2024 FILED BY ROSHINI NATH (D. OF HEARING : 2025-04-17) CRL.M.C. 9503/2024 FILED BY MEENA NATH (D. OF HEARING : 2025-04-17) CRL.M.C. 10009/2024 FILED BY PRAMOD KUMAR NARULA (D. OF HEARING : 2025-04-17) P.S.-FIR NO. : (SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC 760/2023)

COURT NO.51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: "PASOVERS WILL BE TAKEN UP IMMEDIATELY AFTER LUNCH"

NOTE: "ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E, ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND BACKGROUND NOISE/DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M"

CLICK HERE TO JOIN VC:

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc1>

MEETING NO. 2512 822 186.

NOTE FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

Bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATIO N
CONNECTED MATTERS (ANMM)				
1	CO.A(SB)-22/2008	COMMISSION, COMMERCIAL TAX, GOVT. OF M.P. V/s OFFICIAL LIQUIDATOR	MR. R.D. MAKHEEJA, MR.ABHISHEK KUMAR, LOKESH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: LOKESH BHARDWAJ(ADVLOKESHBHARDWAJ@GMAIL.COM)(7701902515)(PETITIONER)		
2	CO.PET.-247/1997 CO.APPL. 1471/2017 WITH CO.PET. 428/2002	IN THE MATTER OF MP PLYWOOD LTD. V/s	MR.RD MAKHIJA, CHANDRA DHARI SINGH, MR.ATUL SHARMA, MR.SUMANT BATRA, INDARNI MUKERJEE, MS.I.MUKHERJEE, SANJAY SARIN, INDRANI MUKHERJEE, R.P. AGRAWAL & CO, RP AGGARWAL, B.S.BANTHIA	
		OTHER DETAILS OF ADVOCATES:		
3	CO.PET.-428/2002 OLR 96/2015 CO.APPL. 101/2025 WITH CO.PET. 247/1997	CONSOLIDATED STEELS & ALLOYS LTD. V/s	MS.MANISHA TYAGI, OFFICIAL LIQUIDATOR, SWAYAMISIDHA PATNAIK, MR.GK SRIVASTAVA, MS.INDU MALHOTRA, MR.DEEPAK DHINGRA, DEEPAK DHINGRA, MS.NAVEEN SHARMA, H.S. SHUKLA, ATUL SHARMA, MR.SK JHA, R P AGRAWALA, SATISH, SANGAM SINGH KOCHAR, HARNARAYAN	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ())(PETITIONER) SANGAM SINGH KOCHAR(SANGAMKOCHAR@GMAIL.COM)(9711021016)(PETITIONER) HARNARAYAN (ADV.HARKHATUMRA@GMAIL.COM)(9213181510)(PETITIONER)		
CONNECTED MATTERS (ANMM)				
4	CO.PET.- 244/1999(Disposed off case) CO.APPL. 1291/2010 CO.APPL. 24/2020 CO.APPL. 25/2020 OLR 118/2023	RE-CLASSIC RUGS PVT. LTD. V/s	VIVEK ZUTSHI, ASPA LEGAL, OFFICIAL LIQUIDATOR, SUDHIR KAPOOR, RAJAN NARAIN, PUNIT BHARDWAJ, MR.P.PRASAD, DK MALHOTRA, P BAHADUR, MS NEELAM RATHORE, MR.AK SHRMAA, RAKESH MISHRA, S V TYAGI & ASSO, UDAY GUPTA, JITENDER RATTA, SHIVANI LAL	
		OTHER DETAILS OF ADVOCATES:		

		JITENDER RATTA(JITENDERRATTA@GMAIL.COM)(9810794716)(PETITIONER) SHIVANI LAL(ADV.SHIVANI@GMAIL.COM)(9811141955)(RESPONDENT)		
5	CRL.O.(CO.)-7/2011 WITH CO.PET. 244/1999	M/S CLASSIC RUGS LTD V/s SUNIL SINGHAL & ORS.	MAYANK GOEL, UDAY GUPTA, RAHUL SHARMA, VIVEK SINGHAL, JITENDER RATTA, SHIVANI LAL	
		OTHER DETAILS OF ADVOCATES: JITENDER RATTA(JITENDERRATTA@GMAIL.COM)(9810794716)(RESPONDENT) SHIVANI LAL(ADV.SHIVANI@GMAIL.COM)(9811141955)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
6	CO.PET.-145/2002 OLR 13/2020 CO.APPL. 342/2023 OLR 9/2025	FUTURE CONSULTANTS LTD. V/s JERSEY INDUST. LTD.	MR.TANUJ KHUSHANA, OFFICIAL LIQUIDATOR, NALINI, MR.SANJAY GOSWAMI, MR.RAJINDER AGGARWAL, MR.NAGESH PARASHAR, MR.ANUPAMA, MR.ASHISH MIDHA, SAMEER BHATNAGAR, PRADEEP JAIN, ROHIT CHOUDHARY	
		OTHER DETAILS OF ADVOCATES:		
7	CRL.M.(CO.)-2/2013 WITH CO.PET. 145/2002	M/S NOVA PORTFOLIO SERVICES MANAGEMENT P. LTD. V/s M/S JERSEY INDUSTRIES LTD	SAMEER BHATNAGAR	
		OTHER DETAILS OF ADVOCATES:		
CONNECTED MATTERS (ANMM)				
8	CO.PET.-248/2010 CO.APPL. 2922/2015 CO.APPL. 525/2017 OLR 24/2022 OLR 27/2023 OLR 50/2024 CO.APPL. 112/2025	RE-M/S APEX CONTINENTAL LTD V/s	D.S. CHAUHAN, OFFICIAL LIQUIDATOR, UK SINGHAL, SHIKHAR SARIN	
		OTHER DETAILS OF ADVOCATES: SHIKHAR SARIN(SHIKHARSARIN@GMAIL.COM,PARVEENKANOJIA1@GMAIL.COM)(9810449713)		
9	CRL.O.(CO.)-24/2015 CO.APPL. 1206/2019 WITH CO.PET. 248/2010	APEX CONTINENTAL LTD.(IN LIQN.) V/s VIRENDER KUMAR GUPTA	OFFICIAL LIQUIDATOR, UMESH KUMAR SINGHAL	
		OTHER DETAILS OF ADVOCATES: UMESH KUMAR SINGHAL(LEGAL@SIGMALEGAL.IN)(9599043047)(PETITIONER)		
CONNECTED MATTERS				
10	CO.PET.-408/2011 OLR 169/2016 OLR 5/2024 CO.APPL. 213/2024	TECHNO INDIA V/s TECON PROJECTS PVT LTD	P K MULLICK, OFFICIAL LIQUIDATOR, AMIT GOEL, DHRUV KUMRA, DEBASISH MOITRA, TANIA SHARMA	
		OTHER DETAILS OF ADVOCATES: DHURUV KUMRA(DHRUVKUMRA@GMAIL.COM)(9871195870)(PETITIONER) DEBASISH MOITRA(DEBASISHMOITRA@GMAIL.COM)(9971075019)(PETITIONER) TANIA SHARMA(TANIASHAR@GMAIL.COM)(9910445771)(PETITIONER)		
11	CRL.O.(CO.)-15/2016 WITH CO.PET. 408/2011	TECON PROJECTS PVT.LTD. V/s VIDUR KOHLI & ANR.	OFFICIAL LIQUIDATOR, TANIA SHARMA	
		OTHER DETAILS OF ADVOCATES: TANIA SHARMA(TANIASHAR@GMAIL.COM)(9910445771)(RESPONDENT)		
CONNECTED MATTERS(ANMM)				
12	CO.PET.-95/2012 CO.APPL. 2992/2014 CO.APPL. 2993/2014 CO.APPL. 601/2015 CO.APPL. 2959/2015 CO.APPL. 2960/2015 OLR 13/2017 CO.APPL. 938/2017 OLR 47/2018 OLR 292/2019 CO.APPL. 915/2023 WITH CRL.O.(CO.) 9/2013	S.E INVESTMENTS LIMITED V/s T.S LOGISTICS PVT LTD	P NAGESH, OFFICIAL LIQUIDATOR, MAYANK BAMNIYAL, VIPUL KUMAR, MEGHA BATRA, ANKUR GOGIA, JEEVESH NAGRATH, ANSHUMAN PANDEY, ABHISHEK ANAND, JATIN, SAUMYA GUPTA	
		OTHER DETAILS OF ADVOCATES: JEEVESH NAGRATH(J.NAGRATH@NAGRATHLAW.COM)(9810710058)(RESPONDENT) ANSHUMAN PANDEY(ANSHUMAN.PANDEY101@GMAIL.COM)(9711079762)(RESPONDENT) ABHISHEK ANAND(ABHI4064@GMAIL.COM)(8800343000)(RESPONDENT) ANSHUMAN PANDEY(ANSHUMAN.PANDEY101@GMAIL.COM)(9711079762)(RESPONDENT) MEGHA BATRA(SWEET.MEGHA.BATRA@GMAIL.COM)(9990027799)(PETITIONER) JATIN (JATINRAJPUT@LEXCORPUS.IN)(9868242577)(PETITIONER)		

		SAUMYA GUPTA(ADV.SAUMYAGUPTA@GMAIL.COM)(9711959599)(PETITIONER)		
13	CRL.O.(CO.)-9/2013 WITH CO.PET. 95/2012	M/S T & S LOGISTICS PVT LTD V/s SH. RAVINDRA KUMAR SINGH & ORS.	KISLAY PANDAY, ANSHUMAN PANDEY, MEGHA BATRA, ANKUR GOGIA, JATIN	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN PANDEY(ANSHUMAN.PANDEY101@GMAIL.COM)(9711079762)(PETITIONER) ANKUR GOGIA(GOGIA.ANKUR07@GMAIL.COM)(9654636083)(RESPONDENT) JATIN (JATINRAJPUT@LEXCORPUS.IN)(9868242577)(PETITIONER)		
CONNECTED MATTERS (ANMM)				
14	CO.PET.-84/2013 CO.APPL. 1553/2016 OLR 10/2023 CO.APPL. 397/2023 CO.APPL. 929/2023 CO.APPL. 1057/2024	THE HONGKONG AND SHANGHAI BANKING CORPROATION LTD V/s M/S SURYA VINAYAK INDUSTRIES LTD	S.N GUPTA, OFFICIAL LIQUIDATOR, AMAN NANDRAJOG, DHRUV WADHWA, ATEEV MATHUR, SUMI ANAND, MALHOTRA & CO ADVOCATES, JASPAUL SINGH KOCHAR, SHASHANK SINGH, JOGY SCARIA, MANAN BATRA, KISHAN NAUTIYAL, PRANAV KISHORE JHA, RUKMINI MUKHERJEE, AMIT MAHALIYAN	
		OTHER DETAILS OF ADVOCATES: JASPAUL SINGH KOCHAR(JASPAUL51@GMAIL.COM)(9958074433)(PETITIONER) SHASHANK SINGH(ALIWARISKHAN8686@GMAIL.COM)(8800880019)(PETITIONER) JOGY SCARIA (ADVJOGY@GMAIL.COM)(9953001696)(PETITIONER) MANAN BATRA(BATRAMANAN108@GMAIL.COM)(9999133644)(RESPONDENT) KISHAN NAUTIYAL(KISHANNAUTIYAL@YAHOO.COM)(9810188642)(RESPONDENT) PRANAV KISHORE JHA(PRANAVKISHOREJHA@GMAIL.COM)(9810386698)(RESPONDENT) RUKMINI MUKHERJEE (RUKMINIMUKHERJEE2908@GMAIL.COM)(8800705277)(PETITIONER) AMIT MAHALIYAN(AMITMAHALIYAN@GMAIL.COM)(9899491980)(RESPONDENT)		
15	CO.PET.-484/2013 CO.APPL. 1063/2019 CO.APPL. 1213/2019 OLR 30/2022 OLR 9/2023 CO.APPL. 313/2024	SAVINO DEL BENE FREIGHT FORWARDERS(INDIA) PVT LTD V/s SVIL MINES LTD	ASHOK CHHABRA, MANISHA TYAGI, OFFICIAL LIQUIDATOR, RUKMINI MUKHERJEE, MANAN BATRA	
		OTHER DETAILS OF ADVOCATES: MANISHA TYAGI(MANISHATYAGI_LAW@YAHOO.CO.IN)(9811007270)(PETITIONER) RUKMINI MUKHERJEE(RUKMINIMUKHERJEE2908@GMAIL.COM)(8800705277)(PETITIONER) MANAN BATRA(BATRAMANAN108@GMAIL.COM)(9999133644)(RESPONDENT)		
16	CO.PET.- 422/2014(Disposed off case) CO.APPL. 756/2018 CO.APPL. 218/2019 OLR 283/2019 WITH CCP(CO.) 7/2015	SHRI M.L. GUPTA V/s SURYA VINAYAK WELLNESS LIMITED	SHUBHANKAR SENGUPTA, OFFICIAL LIQUIDATOR, RUKMINI MUKHERJEE	
		OTHER DETAILS OF ADVOCATES: RUKMINI MUKHERJEE(RUKMINIMUKHERJEE2908@GMAIL.COM)(8800705277)(PETITIONER)		
17	CRL.O.(CO.)-13/2016 OLR 71/2019 WITH CO.PET. 422/2014	SURYA VINAYAK WELLNESS LIMITED V/s ROHIT CHAUDHARY & ORS.	OFFICIAL LIQUIDATOR, RUKMINI MUKHERJEE, SOURAV VIG	
		OTHER DETAILS OF ADVOCATES: RUKMINI MUKHERJEE (RUKMINIMUKHERJEE2908@GMAIL.COM)(8800705277)(RESPONDENT) SOURAV VIG(ADV.SOURAVVIG@GMAIL.COM)(9810806023)(RESPONDENT)		
AFTER NOTICE COMPANY MATTERS				
18	CO.PET.-18/1991 CO.APPL. 212/2025	RE-IN THE MATTER OF M/S INDO GITRA CERAMIC LTD. V/s ..	MANISHA TYAGI, OFFICIAL LIQUIDATOR, SANDEEP P AGGARWAL, JANENDRA, PRASHANTO CHANDRA SEN	
		OTHER DETAILS OF ADVOCATES: PRASHANTO CHANDRA SEN(SENPRASHANTO@GMAIL.COM)(9871225775)(PETITIONER)		
19	CO.PET.-60/1994 CO.APPL. 716/2014	IN THE MATTER OF M/S DIOR INTERNATIONAL PVT. LTD. V/s ..	MR.RK AGGARWAL, MS.MUKESH ANAND, MEENAKSHI SINGH, MS.SURUCHI, MR.AJAY DAHIYA, MR.ROHIT, M S AHLUWALIA, SANJAY GHOSE, SEBASTIAN, DURGESH KR PANDEY, RAHUL, PREMA PRIYADARSHINI	
		OTHER DETAILS OF ADVOCATES: PREMA PRIYADARSHINI(PREMAPRIYADARSHINI@GMAIL.COM,PRADYOT.PRAVASH@GMAIL.COM)(9818107970)		
20	CO.PET.-204/2003 CO.APPL. 1068/2016 CO.APPL. 1217/2016 CO.APPL. 1253/2019 CO.APPL. 562/2020	NEW CAWNPORE FLOUR MILLS LTD. V/s BAKEMANS INDUSTRIES P. LTD.	C.M.OBEROI, TARA V. GANJU, PRASHANTO CHANDRA SEN, SWETANK SHANTANU, SHUBHAM SHARMA, OFFICIAL LIQUIDATOR, SHIVANATH MAHANTA, PC SEN, SANJAY GUPTA, ATUL SHARMA, KIRTI UPPAL, AK CHHABRA, VIKAS	

	CO.APPL. 411/2023 CO.APPL. 689/2023 OLR 120/2024 CO.APPL. 888/2024 WITH CRL.O.(CO.) 15/2015		PAHWA, R.R.RAJ, NIKHIL SINGLA, RAJIV BEHL, CHINMOY P. SHARMA, NEHA KHATRI, ABHINIT DASS, K DATTA, SUNANDA ROY, DINKAR SINGH, SALVA AND ASSOC., R.P.AGRAWAL, PAWANJIT SINGH, K DATTA AND ASS, SIDDHARTHA SHANKAR RAY, SHIVANATH MAHANTA, VIKRAM SINGH RAWAL, PREETI GUPTA	
		OTHER DETAILS OF ADVOCATES: SWETANK SHANTANU(SWETANKSTER@GMAIL.COM)(9818058809)(PETITIONER) SHUBHAMSHARMA(ADVSHUBHAMSH@GMAIL.COM)(8755405972)(PETITIONER) SIDDHARTHA SHANKAR RAY(ABHIKKUMAR2006@GMAIL.COM)(9650580863)(PETITIONER) SHIVANATH MAHANTA(SHIVANATH_MAHANTA@YAHOO.COM)(9868334630)(PETITIONER) VIKRAM SINGH RAWAL(SHIVKTYAGI@YAHOO.CO.IN)(9968702226)(PETITIONER) TARA V. GANJU(MAIL@FIRSTLEGAL.IN)()(PETITIONER) PREETI GUPTA(PREETI_GUPTA.1985@YAHOO.COM)(9810249655)(PETITIONER)		
21	CO.APPL. 1714/2016 CO.APPL. 1060/2017 CO.APPL. 1061/2017 CO.APPL. 1764/2017 CO.APPL. 1062/2018 CO.APPL. 1064/2018 CO.APPL. 1455/2018 CO.APPL. 266/2024 CO.APPL. 267/2024 CO.APPL. 268/2024 CO.APPL. 872/2024 CO.APPL. 873/2024 In CO.PET.-178/2012	PANKAJ PALIWAL V/s M/S VIAN INFRASTRUCTURE LTD & ORS	ANJU JAIN AND HITESH SACHAR, MANJIT SINGH AHLUWALIA, OFFICIAL LIQUIDATOR, SANDEEP SINGH, PANKAJ YADAV, DUSHYANT YADAV, PUSHPAK MAHAJAN, VIVEK BHARDWAJ, TARANG GUPTA, RISHABH BANSAL, SANJAY, JALAJ AGARWAL, NISHANT SINGH, SUDHIR, NISHANT SOLANKI, VIVEK MALIK, SACHIT KUMAR SAHIJPAL, SANDEEP KUMAR, V. K. MALIK, NEERAJ KUMAR JHA, RAM NARESH YADAV, UDDHAV PRATAP, MANMEET ARORA, NAVRUTI OJHA, SAWROOP C RANA, J P MALVIYA, SWASTIKA KUMARI, NARENDER KUMAR GUPTA, RAJESH MANCHANDA, ADITYA SINGH, ANAND DUGGAL, HARENDRA SINGH, ANIL MITTAL, ADITYA MADAN, ATUL AGARWAL, MAHAK RATHEE, SIDDHARTH SINGH, NITISH CHAUDHARY, PRACHIE JAIN, KARTIKAY BHASKAR, VANS KAPoor, GYAN PRAKASH, ROHIT SHARMA, RAHUL SHARMA, VISHAL KUMAR, SANDEEP KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: SANDEEP SINGH(SAHABSINGHPARMAR230@GMAIL.COM)(9716104455)(PETITIONER) PANKAJ YADAV(DVSANDPARTNERS@GMAIL.COM)(9818992504)(PETITIONER) JALAJ AGARWAL(ADVOCATEJALAJ@GMAIL.COM)(9717124017)(PETITIONER) NISHANT SINGH(ADV.NISHANT@YAHOO.COM)(9540846746)(PETITIONER) V.MALIK(VK_MALIK@HOTMAIL.COM)(9811418585)(PETITIONER) SANDEEP SINGH(SAHABSINGHPARMAR230@GMAIL.COM)(9716104455)(PETITIONER) RAM NARESH YADAV(RNLA.IN@GMAIL.COM)(9910618521)(PETITIONER) UDDHAV PRATAP(ADVUDDHAVPRATAP@GMAIL.COM)(9717674866)(PETITIONER) MANMEET ARORA(DHARMJI72K@REDIFFMAIL.COM)()(PETITIONER) SWASTIKA KUMARI(ROY.SWASTIKA32@GMAIL.COM)(8826241953)(PETITIONER) NARENDER KUMAR GUPTA(NKGUPTA464@GMAIL.COM)(9811195187)(PETITIONER) ADITYA SINGH(ADV.ADITYASINGH@GMAIL.COM)(9873643384)(RESPONDENT) ANAND DUGGAL(ANANDLEGAL42@GMAIL.COM)(9911220471)(PETITIONER) HARENDRA SINGH(HARENDRARANA007@YAHOO.COM)(9711713053)(PETITIONER) ANIL MITTAL(KUMARMUNNA746@GMAIL.COM)(9810064432)(RESPONDENT) JALAJ AGARWAL(ADVOCATEJALAJ@GMAIL.COM)(9717124017)(PETITIONER) ADITYA MADAN(ADITYAMADANLAW@GMAIL.COM)(9810128667)(PETITIONER) ATUL AGARWAL(ATULAGARWAL13@GMAIL.COM)(8826235476)(PETITIONER) MAHAK RATHEE(RATHEEMAHAK@GMAIL.COM)(7782044252)(RESPONDENT) SIDDHARTH SINGH(SINGH.SIDDHARTH31@GMAIL.COM)(8826685228)(PETITIONER) NITISH CHAUDHARY(NITISHCY@GMAIL.COM)(9810575121)(RESPONDENT) PRACHIE JAIN(JAINPRACHIE@GMAIL.COM)(9971840505)(PETITIONER) KARTIKAY BHASKAR(KARBHAS1997@GMAIL.COM)(9540808980)(PETITIONER) VANS KAPOOR(VANS.KAPOOR997@GMAIL.COM)(9582712871)(PETITIONER) GYAN PRAKASH(GYANPRAKASHINDIA@GMAIL.COM)(9810853602)(PETITIONER) ROHIT SHARMA(ADV.ROHITSHARMA7@GMAIL.COM)(9166268622)(PETITIONER) RAHUL SHARMA(KARAMSAMYAL@GMAIL.COM)(9871014678)(PETITIONER) VISHAL KUMAR (ALMCDELHI@GMAIL.COM)(9899040409)(RESPONDENT) SANDEEP KUMAR JHA(SJ1160@GMAIL.COM)(9899085683)(PETITIONER)		
22	CO.PET.-530/2012 OLR 5/2025 CO.APPL. 249/2025	M/S SA ASSOCIATES & CONTRACTS PVT LTD V/s FALCON TECHNOSYSTEMS LIMITED	MEENAKSHI ARORA, OFFICIAL LIQUIDATOR, KAPIL KHER, MOHIT D RAM	
		OTHER DETAILS OF ADVOCATES:		
23	CO.PET.-565/2014 CO.APPL. 2039/2014 CO.APPL. 970/2024	M/S INDUSTRIAL FOAMS PRIVATE LIMITED V/s M/S VARDHMAN PRECISION PROFILES & TUBES PVT. LTD.	NIRNIMESH DUBE, OFFICIAL LIQUIDATOR, REETA CHUDHARYA, ANURAG OJHA	

		OTHER DETAILS OF ADVOCATES: REETA CHUDHARYA(ADVOCATE.REETA.CHAUDHARY@GMAIL.COM)(9910502770)(PETITIONER) ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(PETITIONER)		
24	CO.PET.-615/2014	NARAYAN DAS & ORS. V/s M/S RHINE AND RAAVI CREDITS & HOLDINGS LTD	SUBHASISH MOHANTY, LEXORBIS	
		OTHER DETAILS OF ADVOCATES:		

HIGH COURT OF DELHI AT NEW DELHI

No.: 123/Rules/DHC

Dated: 03.10.2024

PRACTICE DIRECTIONS

In order to ascertain from each party whether he/she admits or denies the allegations of facts made in the plaint and to be able to explore the possibilities of settlement and disposal of the main matter at the initial stage itself, Hon'ble the Chief Justice, on the recommendations of the Hon'ble Judges of the Original Side has been pleased to issue following Practice Directions for information and compliance by all concerned:-

1. Advance copy of fresh Civil Suits {i.e.,CS(OS)andCC}, together with documents therewith, if any, shall be served upon each opposite party, as is also done for Arbitration petitions under the Delhi High Court (Original Side) Rules, 2018.
2. Plaintiff shall also intimate all opposite parties, in the matter, about the filing and likely date of listing of the said suit.
3. Plaint shall be accompanied by written proof of such intimation and their respective service, besides indicating name(s) of all opposite parties in the matter.
4. Earlier Practice Directions regarding the manner and mode of Service of Notice of Motion, advance copy, etc., will remain the same.

These Practice Directions shall come into force with immediate effect.

By Order
Sd/
(KANWAL JEET ARORA)
REGISTRAR GENERAL

HIGH COURT OF DELHI: NEW DELHI

CIRCULAR

No.:DHC(OS)-Filing

Date: 27.08.2024

It is circulated for information of all the concerned that the Hon'ble IT Committee has been pleased to direct that the impugned order should be made first Annexure with the Main Case. Hence, the impugned order/award shall be the first Annexure with the Main Case (wherever applicable) and the same shall reflect in the concerned part of the Main Case accordingly.

Sd/-

Registrar (Original)

CIRCULARPRIORITY HEARING OF CASES OF LITIGANTS/ADVOCATES WITH
DISABILITY (UNDER THE RIGHTS OF PERSONS WITH DISABILITY
ACT)

"All the Litigants/Advocates with disabilities and Advocates dealing with the cases pertaining to persons with Disabilities are impressed upon to apprise the office of Joint Registrar/ Deputy Registrar (Original) about their ongoing cases before the concerned Bench of this Court so that they can be identified and be listed categorically in the Cause List and disposed of on priority."

COURT NO. 46**HON'BLE MS.JUSTICE JYOTI SINGH**

NOTE 1: ANY URGENT MENTIONING FOR LISTING THE APPLICATION IN THE MAIN SUIT/PETITION WHICH IS PENDING BEFORE THE CONCERNED COURT, THE SAME SHALL BE MENTIONED BEFORE THE BENCH CONCERNED. IN CASE THE APPROPRIATE BENCH IS NOT HOLDING THE COURT, THEN IT SHOULD BE MENTIONED BEFORE THE JUDGE-IN-CHARGE (ORIGINAL SIDE).

2. "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

3. IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

4. COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmnijeshnair@gmail.com

CLICK HERE TO JOIN VC

<https://dhcvirtualcourt.webex.com/dhcvirtualcourt/j.php?MTID=md8014d1fa995927d292326703dfba03f>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	O.M.P. (COMM)-81/2018 I.A. 2399/2018	NTPC LIMITED V/s MUDAJAYA CORPORATION, MALAYSIA BERHAD	MUKUL CHOPRA, KAPIL RAGHAV, NINAD DOGRA, KANIKA AGNIHOTRI	
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
2	ARB.P.-1326/2023	OVINGTON FINANCE PVT. LTD. V/s HARINDER NAGAR & ANR.	ANIKET RAJPUT	AT 2.30 P.M

3	ARB.P.-385/2024	MUSCLE AND STRENGHT INDIA LLP V/s VISHAL GANGWAR	GAURAV CHAUHAN	
4	ARB.P.-1948/2024	ROSHAN POLYMERS PVT LTD V/s EMPLOYEES STATE INSURANCE CORPORATION	ASHISH	
5	ARB.P.-2127/2024 I.A. 49428/2024	DMI FINANCE PVT LTD V/s ARTHIMPACT FINSERVE PRIVATE LIMITED & ORS.	SUMIT CHANDER	
6	ARB.P.-28/2025 I.A. 264/2025	M/S ENERGY EFFICIENCY SERVICES LIMITED V/s RURAL DEVELOPMENT DEPARTMENT(PANCHAYA TI RAJ),GOVT. OF JHARKHAND	VISHAL ARUN	
7	ARB.P.-88/2025	DELHIVERY LIMITED V/s VINCULUM SOLUTIONS PRIVATE LIMITED & ORS.	SHIVANI RAJINDERKUMAR VIJ, TRISHA CHANDRAN, ARJUN KRISHNAN	
8	ARB.P.-561/2025	M/S BRAITHWAITE AND CO. LTD. AND M/S COGNITION PROJECTS PVT. LTD. (CONSORTIUM) V/s UNION OF INDIA & ORS.	AMRITA PANDA	
9	O.M.P.(I) (COMM.)- 310/2023 WITH O.M.P.(I) (COMM.) 419/2023 O.M.P.(I) (COMM.) 24/2024	DELVEGA CAPTIAL PTE LIMITED & ANR. V/s MR. AMAN BHATIA	NEERAJ GROVER	

10	O.M.P.(I) (COMM.)-419/2023	AMAN BHATIA V/s DELVEGA CAPITAL PTE LIMITED & ANR.	AKASH SACHAN	
11	O.M.P.(I) (COMM.)-24/2024 I.A. 38514/2024	AMAN BHATIA V/s DELVEGA CAPITALS PTE. LIMITED & ANR.	NEERAJ GROVER, AKASH SACHAN	
12	O.M.P.(I) (COMM.)-42/2025	NANOENTEK INC V/s BIOFOOTPRINTS HEALTH CARE PRIVATE LIMITED AND ORS & ORS.	V.K MISRA	
13	O.M.P.(MISC.)(COMM.)-278/2025	MAHAVEER SINGH RAJAWAT V/s RADHA SARWESHWAR MARBLE AND GRANITE & ORS.	VIVEK MALIK	
14	I.A. 7621/2025 In CS(COMM)-664/2024	LA CASSA CONSTRUCTION LLP AND ANOTHER THROUGH ITS DESIGNATED PARTNER SH ARJUN PANWAR V/s CHITRESH KUMAR CHOPRA AND ORS.	NARESH K THANAI, RISHI KUMAR AWSTHI, IN COMPLIANCE OF ORDER DT 06.11.2024	
15	CS(COMM)-1191/2024 I.A. 49723/2024 I.A. 6652/2025 I.A. 7909/2025	BERKSHIRE REALTY PVT. LTD. V/s HARI GLOBAL RECREATION AND AMUSEMENT LLP & ORS.	MAYANK SHARMA, VICTORY ASSOCIATES, HARSHITA GULATI, SHIVAANG GUPTA, MAYANK SHARMA, HARSHITA GULATI	
16	CS(OS)-825/2011 CC 101/2011 I.A. 2969/2023	BIOTECH INTERNATIONAL PVT LTD V/s ANURADHA SURI & ORS	BRIJESH CHOWDARY, SALIL SETH, ABHISHEK BANSAL, VINEET TAYAL, AKSHAY MAKHIJA, KANIKA SINGH	

17	CS(OS)-1626/2012	UMESH AND ORS V/s BHUSHAN TYAGI & ORS	ANIL KR, PRAVESH TYAGI, SUDHIR KUMAR SHARMA, SATYA KUMAR, K SUNIL	
18	I.A. 3135/2025 In CS(OS)-763/2015	JAGDEEP SINGH VIRK V/s NAVEEN MALHOTRA & ORS	RACHNA AGRAWAL, SEEMA GUPTA, SWETANK SHANTANU, S C SINGHAL, ATUL SHARMA & ASSOCIATES, ATUL SHARMA	
19	I.A. 3136/2025 In CS(OS)-767/2015	RAJ GAURAV WADHWA & ANR V/s NAVEEN MALHOTRA & ORS	SURI & COMPANY, SEEMA GUPTA, S C SINGHAL, ATUL SHARMA & ASSOCIATES, ATUL SHARMA	
20	I.A. 3171/2025 In CS(OS)-768/2015	LT. GEN. R.K MEHTA (RETD) & ANR. V/s NAVEEN MALHOTRA & ORS.	SEEMA GUPTA, S C SINGHAL, ATUL SHARMA & ASSOCIATES, ATUL SHARMA	
21	CS(OS)-2699/2015 I.A. 18570/2015 I.A. 5596/2016	VIJAY LAXMI & ANR V/s SHRI AJIT SINGH & ANR	RAJ KUMAR SHERAWAT, BHARAT AHUJA, DINESH KUMAR, GIRISH CHANDRA JHA, N S DALAL & DEVESH PRATAP SINGH	
22	I.A. 40577/2024 I.A. 40578/2024 I.A. 40579/2024 REVIEW PET. 349/2024 In CS(OS)-189/2016 (Disposed off case) WITH EX.P. 56/2017	SH DEEPAK ARORA & ORS V/s SMT KAVITA ARORA & ORS	ANSHU DAVAR, KAJAL CHANDRA, ANSHU DAVAR	AT 2.30 P.M

23	EX.P.-56/2017 EX.APPL.(OS) 27/2018 EX.APPL.(OS) 167/2019 EX.APPL.(OS) 168/2019 EX.APPL.(OS) 225/2019 EX.APPL.(OS) 265/2019 EX.APPL.(OS) 943/2020 EX.APPL.(OS) 3707/2022 CCP(O) 108/2024 EX.APPL.(OS) 810/2024	SH. DEEPAK ARORA & ORS V/s SMT. KAVITA ARORA & ORS	MS. VANDANA KHURANA, P K DHAM, VANDANA KHURANA, NITYA SHARMA, ANSHU DAVAR, KAJAL CHANDRA, PRERNA CHOPRA, TARUN KUMAR, P.K. DHAM & ASSOCIATES, KAJAL CHANDRA	AT 2.30 P.M
24	CS(OS)-380/2016 I.A. 8057/2023 I.A. 6333/2024 CRL.M.A. 8455/2024 I.A. 9605/2024 I.A. 45147/2024 CRL.M.A. 3354/2025	HITABHILASHINI SHARMA V/s OJ KUMAR SHARMA & ORS	SANTANU KANUNGO, BRIJESH KUMAR SHARMA, SANTANU KANUNGO, CHETAN JOSHI, SARTHAK ASTHANA, ADITYA AGARWAL & RAHUL KUMAR, CHETAN JOSHI, HIMANSHU, SARTHAK ASTHANA	
25	CS(OS)-625/2016 I.A. 8960/2023 I.A. 8989/2023 I.A. 29607/2024	SH RESHAM SINGH LALLY & ANR V/s SH KULWINDER SINGH SANDHU & ANR	ABHIK KUMAR, NAMITHA MARIANNE MATHEWS, RINKU, SUDHIR KUMAR & RAKESH WADHWA, SAHIL SHARMA	
26	I.A. 44278/2024 In CS(OS)-196/2024	ARUN KUMAR BHATIA V/s AJAY KUMAR BHATIA	TARUN GAUR, AKANKSHA KAPOOR, TARUN GAUR	
27	CS(OS)-131/2025 I.A. 5262/2025	SMT. SAWARANA V/s DEVENDER KUMAR GHAI & ORS.	AKHILESH VIKRAM SHUKLA, SHIVEK RAI KAPOOR	
28	O.M.P. (COMM)- 265/2018 I.A. 8522/2018 I.A. 9802/2018 I.A. 2935/2019 I.A. 8000/2024 I.A. 46546/2024	ESSEL WALAHJAPET POONAMALLE TOLL ROAD PVT.LTD. V/s NATIONAL HIGHWAY AUTHORITY OF INDIA	GAURI RASGORTA, AGARWAL LAW ASSOCIATES, PETAL CHANDHOK, ABHEY KUMAR GUPTA, MAYANK BAMNIYAL, MUKESH KUMAR, NEETICA SHARMA	

29	O.M.P. (COMM)- 265/2023 I.A. 13719/2023	KRR INFRA PROJECTS PVT LTD V/s UNION OF INDIA	SOAYIB QURESHI	
30	O.M.P. (COMM)- 298/2023	M/S GOOD EARTH PLOTTED DEVELOPMENT PVT. LTD. V/s M/S JMD LTD.	ROHIT CHOUDHRY, VIKSIT ARORA	AT 2.30 P.M
31	O.M.P. (COMM)- 350/2023 I.A. 17054/2023 WITH O.M.P. (COMM) 352/2023	GAIL INDIA LTD V/s NEY CER INDIA LTD	GOUTHAM SHIVSHANKAR, AZMAT HAYAT AMANULLAH	
32	O.M.P. (COMM)- 352/2023 I.A. 17197/2023 I.A. 17198/2023 I.A. 17199/2023	NEY CER INDIA LIMITED V/s GAIL INDIA LIMITED	AZMAT HAYAT AMANULLAH, GOUTHAM SHIVSHANKAR	
33	O.M.P. (COMM)- 381/2023 I.A. 18128/2023	PAHARPUR COOLING TOWERS LTD V/s NTPC-BHEL POWER PROJECTS PVT LTD & ORS.	RAJREETA GHOSH, RITURAJ BISWAS, ANISH GUPTA, SAMRAT SENGUPTA	
34	O.M.P. (COMM)- 404/2023 WITH OMP (ENF.) (COMM.) 182/2023	INOX WIND LTD AND ANR V/s JASDAN ENERGY PVT LTD	VIGNESH RAJ, AMOL SHARMA	
35	OMP (ENF.) (COMM.)- 182/2023 EX.APPL.(OS) 1184/2023	JASDAN ENERGY PRIVATE LIMITED V/s INOX WIND LIMITED & ANR.	VIGNESH RAJ	
36	O.M.P. (COMM)- 69/2024 I.A. 2596/2024 I.A. 1508/2025 WITH OMP (ENF.) (COMM.) 175/2024	STATE BANK OF INDIA V/s K R ANAND	AABHAS KSHETARPAL, AKSHIT KAPUR, AABHAS KSHETARPAL	

17.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

37	OMP (ENF.) (COMM.)- 175/2024 EX.APPL.(OS) 1251/2024	K. R. ANAND V/s STATE BANK OF INDIA	AABHAS KSHETARPAL	
38	O.M.P. (COMM)- 488/2024 I.A. 45256/2024	PUBLIC WORKS DEPARTMENT V/s ROSHAN REAL ESTATE PVT LTD	LALLTAKSH JOSHI	

COURT NO. 41
HON'BLE MR. JUSTICE JASMEET SINGH

NOTE: ALL PASSOVER MATTERS WILL BE TAKEN UP POST LUNCH SESSION (AT 2:15 P.M).

CLICK HERE TO JOIN VC

<https://delhihighcourt.webex.com/meet/dhcecourtvc8>

Meeting No: 916 436 579

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

pramod@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-1423/2024	RADICO KHAITAN LIMITED V/s ANIT KUMAR SINGH	KAMAL GARG	
2	ARB.P.-1540/2024 I.A. 6844/2025	JSR CONSTRUCTION PRIVATE LIMITED AND PRN INFRATECH ENGINEERS AND CONTRACTORS JV V/s NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED	KAUSHIK LAIK, BRIJESH KUMAR TAMBER	
3	ARB.P.-1559/2024	ACCELERATE PRODUCTX VENTURES PRIVATE LIMITED V/s DHANANJAY KUMAR	SUSHIL SHUKLA, MOHIT KUMAR BANSAL	
4	ARB.P.-267/2025	CHROMA POWER SYSTEMS I PVT LTD V/s INDRAPRASTHA GAS LIMITED	ANURAG KUMAR TIWARY	

5	ARB.P.-406/2025	M/S MATHRA DASS AHUJA AND SONS V/s DELHI TOURISM AND TRANSPORTATION DEVELOPMENT CORPORATION LTD	AVINASH KUMAR TRIVEDI	
6	ARB.P.-408/2025	M/S MATHRA DASS AHUJA AND SONS V/s DELHI TOURISM AND TRANSPORTATION DEVELOPMENT CORPORATION LTD	AVINASH KUMAR TRIVEDI	
7	ARB.P.-434/2025	VEENA RANI V/s NARESH KUMAR HARJAI	RAJESH RAI	
8	EX.P.-60/2022 EX.APPL.(OS) 3180/2022 EX.APPL.(OS) 422/2024	TOMMORROWLAND LIMITED V/s HEMDEV SECURITIES INDIA PVT. LTD.	JATIN ZAVERI, MOHAN LAL SHARMA, ANURAG PRATAP, PAVAN SACHDEVA	
9	O.M.P.-1277/2013	M/S TRAFFIC MEDIA(INDIA) V/s DELHI METRO RAIL CORPORATION	AMAN VACHHER, VIBHA MAHAJAN SETH, ARJUN NATARAJAN, VIVEK KUMAR	
10	O.M.P. (COMM)- 309/2016 I.A. 7862/2016	DELHI STATE INDUSTIAL & INFRASTRUCTURE DEVELOPMENT CORPORETION LTD. V/s M/S NPCC LTD.	ANSHUL MITTAL, MONI CINMOY	
11	O.M.P. (COMM)- 207/2017 I.A. 5261/2017 WITH OMP (ENF.) (COMM.) 46/2018	PUBLIC WORK DEPARTMENT (GOVT. OF DELHI) THROUGH ITS OFFICE EXECUTIVE ENGINEER (ELECTRICAL) V/s BUDHIRAJA ELECTRICALS THROUGH ITS PARTNER MR. MOHINDER LAL BUDHIRAJA	VIVEK SINGH, D RAJESHWAR RAO	

12	OMP (ENF.) (COMM.)-46/2018 I.A. 4165/2018	BUDHIRAJA ELECTRICALS V/s PUBLIC WORK DEPARTMENT (GOVT. OF NCT OF DELHI)	VIVEK SINGH, VIVEK SINGH	
13	O.M.P. (COMM)-62/2020 I.A. 7892/2018 I.A. 9683/2022 I.A. 18676/2022 WITH OMP (ENF.) (COMM.) 63/2018	M/S STATE TRADING CORPORATION OF INDIA LTD. V/s M/S MOTOR HOUSE LTD AND ANOTHER	N CHAUDHARY & CO., MANJUSHA WADHWA, SANDEEP SETHI, JAYAN TRIVEDI, KRISHAN NARANG, AMAN, ARPAN WADHAWAN, PRAGYA PURI, MR. RAKESH TIKU, PRAGYA PURI	
14	OMP (ENF.) (COMM.)-63/2018 EX.APPL.(OS) 3167/2022 EX.APPL.(OS) 3687/2022 EX.APPL.(OS) 3689/2022	MOTOR HOUSE LTD. V/s STATE TRADING CORPORATION OF INDIA LTD.	PRAGYA PURI, AMAN NANDRAJOG, ARPAN WADHAWAN, PRAGYA PURI	
15	O.M.P. (COMM)-110/2020	MCD V/s S.N. MALHOTRA AND SONS	TANU PRIYA GUPTA	
16	O.M.P. (COMM)-169/2020	DELHI TRANSCO LTD. V/s M/S HYTHRO POWER CORPORATION LTD.	NANDITA RAO, JYOTI, RITESH SHARMA, DHARMESH, ASIYA, ASHISH KUMAR	
17	O.M.P. (COMM)-204/2020 WITH OMP (ENF.) (COMM.) 165/2017	GAIL(INDIA) LTD. V/s M/S S.M. TELESYS LTD.	NISHI, S S RAY, DEBASISH MOITRA, VIKAS MEHTA	
18	OMP (ENF.) (COMM.)-165/2017 I.A. 15502/2017	M/S S.M. TELESYS LTD V/s GAIL (INDIA) LTD.	VIKAS MEHTA, DEBASISH MOITRA	

19	O.M.P. (COMM)- 286/2020	AIM CONSULTANTS PVT LTD V/s THE LIEUTENANT GOVERNOR OF DELHI & ORS	ANKIT A SHAH, T.N TRIPATHI	
20	O.M.P. (COMM)- 356/2020	NATIONAL HIGHWAYS AUTHORITY OF INDIA, V/s SRI DURGA CONDEV PVT. LIMITED.	KRISHAN KUMAR	
21	O.M.P. (COMM)- 473/2020 I.A. 8133/2020 I.A. 10936/2020 I.A. 10961/2020 I.A. 11534/2020 I.A. 14571/2021 WITH OMP (ENF.) (COMM.) 129/2020	LAVA INTERNATIONAL LTD V/s MINTELLECTUALS LLP	PRANAV JAIN, ABHAY RAJ VARMA, SWAPNIL GUPTA	
22	OMP (ENF.) (COMM.)- 129/2020 EX.APPL.(OS) 1171/2020 EX.APPL.(OS) 1172/2020 EX.APPL.(OS) 1173/2020	MINTELLECTUALS LLP V/s LAVA INTERNATIONAL LIMITED	PRANAV JAIN, SWAPNIL GUPTA, SWAPNIL GUPTA	
23	O.M.P. (COMM)- 564/2020	STEEL AUTHORITY OF INDIA LIMITED V/s SONAM TRADING FZC	RAJEEV GURUNG, ANJALI SHARMA	
24	O.M.P. (COMM)- 582/2020	PRAGATI CONSTRUCTIONS CONSULTANTS V/s UNION OF INDIA	HIMANSHU UPADHYAYA, PANKAJ GUPTA	
25	O.M.P. (COMM)- 2/2021 I.A. 25/2021 I.A. 5461/2021	DELHI DEVELOPMENT AUTHORITY V/s AMARDEEP BUILDERS	STUTI JAIN, GAGANMEET SINGH SACHDEVA, AKSHU JAIN, FAISAL NASEEM, FAISAL NASEEM	

26	O.M.P. (COMM)-259/2021 I.A. 10997/2021 I.A. 10998/2021 I.A. 10999/2021 I.A. 11926/2021 WITH OMP (ENF.) (COMM.) 230/2022	MINISTRY OF RAILWAY V/s PRAGATI CONSTRUCTION CONSULTANTS	HIMANSHU UPADHYAYA, HIMANSHU UPADHYAYA	
27	OMP (ENF.) (COMM.)-230/2022	PRAGATI CONSTRUCTION CONSULTANTS V/s UNION OF INDIA	PANKAJ GUPTA	
28	O.M.P. (COMM)-184/2022 CAV 94/2022 I.A. 5869/2022	RAJYA SABHA TELEVISION RSTV PRESENTLY SANSAD TELEVISION V/s UFO MOVIEZ INDIA LIMITED	TATINI BASU, PRANAV SARTHI	
29	O.M.P. (COMM)-253/2022 I.A. 9449/2022 I.A. 9451/2022	UNION OF INDIA V/s M/S DSC LTD	DEEPAK KHURANA, VIKAS SHOKEEN	
30	O.M.P. (COMM)-257/2022	ADANI ENTERPRISES LIMITED & ANR. V/s STATE TRADING CORPORATION OF INDIA LTD. & ANR.	RITURAJ BISWAS, ADARSH TRIPATHI, KARANJAWALA & CO	
31	O.M.P. (COMM)-414/2022 I.A. 16372/2022 I.A. 16374/2022 WITH O.M.P. (COMM) 415/2022	SHRI SANDEEP MITTAL AND ORS. V/s M/S PAISALO DIGITAL LTD	WAIZE ALI NOOR	
32	O.M.P. (COMM)-415/2022 I.A. 16376/2022 I.A. 16378/2022	SHRI SANDEEP MITTAL AND ORS. V/s MS NUPUR FINVEST PVT. LTD	WAIZE ALI NOOR	

33	O.M.P. (COMM)-508/2022	JAIPRAKASH ASSOCIATES LIMITED V/s DALMIA CEMENT BHARAT LIMITED EARLIER KNOWN AS DALMIA CEMENT EAST LIMITED	RAJESH CHHETRI, RAJESH CHHETRI	
34	O.M.P. (COMM)-317/2024 WITH O.M.P. (COMM) 380/2024	PIT STOP CORPORATION V/s DOUBLE TICK MEDIA PVT. LTD.	RAHUL MALHOTRA	
35	O.M.P. (COMM)-380/2024 I.A. 38491/2024 I.A. 38512/2024 I.A. 38513/2024	DOUBLE TICK MEDIA PVT. LTD. V/s PIT STOP CORPORATION	RAHUL MALHOTRA, SAHIL GARG	
36	O.M.P. (COMM)-370/2024 I.A. 37890/2024	M/S SM MILKOSE LIMITED & ANR. V/s SMT. ARVINDER KAUR SETHI & ANR.	RAKESH KUMAR, MANISH KAUSHIK	
37	O.M.P. (COMM)-414/2024 I.A. 40232/2024	M/S OYO HOTELS AND HOMES PRIVATE LTD & ANR. V/s M/S ASHIANA MANUFACTURING INDIA LTD	SANDEEP KUMAR MAHAPATRA	WITH OMP(COMM)75/2025
38	I.A. 8853/2025 In O.M.P. (COMM)-59/2025	TRN ENERGY PVT LTD V/s BGR ENERGY SYSTEM	MAYANK MISHRA, SAMEER PRAVIN PAREKH	
39	O.M.P. (COMM)-75/2025 I.A. 3337/2025 I.A. 3338/2025 I.A. 5935/2025	ASHIANA MANUFACTURING INDIA LTD V/s OYO HOTELS AND HOMES PRIVATE LTD	MAYANK WADHWA	

40	OMP (ENF.) (COMM.)- 66/2022 EX.APPL.(OS) 388/2022 EX.APPL.(OS) 3410/2022 EX.APPL.(OS) 194/2025	MMTC LIMITED V/s GLITTER OVERSEAS & ORS.	SANTHOSH KRISHNAN, PRAVEEN KUMAR JAIN, SWETANK SHANTANU, SANTHOSH KRISHNAN	
41	OMP (ENF.) (COMM.)- 250/2022	FREECHARGE PAYMENT TECHNOLOGIES PVT LTD V/s FREDERICA MARKETING PVT LTD	NISHANT MITTAL, SVARNITI LAW OFFICES, AMIT KUMAR MISHRA	
42	O.M.P.(I)-11/2021 I.A. 21235/2022	GLOBE CAPITAL MARKET LIMITED V/s VINEET SECURITIES PRIVATE LIMITED	SHILPINDER SINGH SOBTI, AMOL SINHA	
43	O.M.P.(I) (COMM.)- 294/2022 I.A. 17662/2022 I.A. 7833/2025 I.A. 7834/2025	DALMIA CEMENT (BHARAT) LIMITED (EARLIER KNOWN AS DALMIA CEMENT (EAST) LIMITED) V/s JAIPRAKASH ASSOCIATES LIMITED	RAJESH CHHETRI, AGARWAL LAW ASSOCIATES, RAJESH CHHETRI	
44	O.M.P.(I) (COMM.)- 205/2024 CRL.M.A. 29391/2024 CRL.M.A. 29590/2024 I.A. 32700/2024 I.A. 40752/2024 I.A. 42402/2024 I.A. 6519/2025 I.A. 7835/2025	GAIL INDIA LIMITED V/s NAGARJUNA FERTIZERS AND CHEMICALS LIMITED & ORS.	ANURADHA MUKHERJEE, J. SAGAR ASSOCIATES, NEETIKA BAJAJ, DIVYAM AGARWAL, ANURADHA MUKHERJEE	
45	O.M.P.(I) (COMM.)- 377/2024	TOPLINE SOLUTIONS PVT.LTD. V/s PRITHVI RAJ GOGNA & ORS.	SATYAJIT SARNA, KUNAL MEHTA	

17.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

46	O.M.P.(I) (COMM.)- 378/2024	TOPLINE SOLUTIONS PVT.LTD. V/s RAJ GOGNA & ORS.	SATYAJIT SARNA, KUNAL MEHTA	
47	O.M.P.(I) (COMM.)- 436/2024	M/S GNA CONSTRUCTION PVT. LTD. V/s GOVERNMENT OF NCT OF DELHI AND ANR	LALIT KUMAR MAHESHWARI, ANSHUL MITTAL	
48	O.M.P. (T) (COMM.)- 16/2025	SWATI MERCHANTS PRIVATE LIMITED & ORS. V/s AARCITY BUILDERS PRIVATE LIMITED	ATUL SHARMA	

COURT NO. 45**HON'BLE MR. JUSTICE AMIT BANSAL**

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

devender@dhc.nic.in

CLICK HERE TO JOIN VC:-

<https://delhihighcourt.webex.com/meet/dhcecourtvc12>

NOTE: MENTIONING OF MATTERS BY THE COUNSELS PRESENT IN THE COURT SHALL BE ENTERTAINED
FIRST AND COUNSELS PRESENT THROUGH VC MODE THEREAFTER.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.A.(COMM.IPD-PAT)-86/2022	CRYSTAL CROP PROTECTION LIMITED V/s SUDPITA DEY ASSISTANT CONTROLLER OF PATENTS AND DESIGNS & ORS.	S K BANSAL, PRATIMA NAIN LAKRA, SHRUTI JAIN	
2	C.A.(COMM.IPD-PAT)-342/2022	THE COCA-COLA COMPANY V/s THE CONTROLLER OF PATENTS	ROHIT RANGI, TANMAY JOSHI	
3	C.A.(COMM.IPD-PAT)-19/2024	ITC LIMITED V/s PHILIP MORRIS PRODUCTS S.A. & ANR.	JAGDISH CHANDRA, SAMIK MUKHERJEE	
4	C.A.(COMM.IPD-PAT)-22/2024 I.A. 9772/2024	CASSIOPEA SPA V/s ASSISTANT CONTROLLER OF PATENTS AND DESIGNS	TARUN GANDHI, SHARAD VADEHRA	
5	CS(COMM)- 1096/2016 I.A. 24090/2014 I.A. 6989/2015 I.A. 7235/2015	SANTOSH RATHI V/s PUNEET MATREJA	KARAN GROVER, SOUMA BRAHMA, AYUSHI KIRAN, PRANAY SARKAR	

	I.A. 2942/2016 I.A. 3143/2017 I.A. 8386/2017			
6	CS(COMM)- 55/2019 I.A. 1619/2019 I.A. 5218/2019 I.A. 11334/2019 I.A. 11337/2019 I.A. 15559/2019 O.A. 7/2020	MAX HEALTHCARE INSTITUTE V/s M/S MAXCARE HOSPITAL & ANR.	AMOL B KARNDE, RAUNAQ KAMATH, AMOL B. KARANDE, IRA LAW	
7	CS(COMM)- 463/2019 CCP(O) 67/2019 I.A. 11753/2019 I.A. 17416/2019 I.A. 18381/2019	SHRI DHRUV GUPTA V/s M/S UJALA AQUATECH INDIA PRIVATE LIMITED & ANR	ARJUN GADHOKE, SUMAN SAINI	
8	CS(COMM)- 572/2020 I.A. 12668/2020 I.A. 197/2021 I.A. 590/2021 I.A. 8366/2021 I.A. 11755/2021 I.A. 14908/2021 I.A. 19693/2023	ELSEVIER LTD. AND ORS. V/s ALEXANDRA ELBAKYAN AND ORS.	ASHISH BHAN, NILESH ASHOKKUMAR JAIN, JAWAHAR RAJA, MRIGANGA DUTTA, VRINDA BHANDARI, AKSHAY AMRITANSHU, ANKIT SINGH, ROHAN JAITLEY, SNEHIMA JAUHARI, ATUL AGARWAL, SNEHIMA JAUHARI, DISHA SHARMA	
9	CS(COMM)- 32/2022 I.A. 798/2022 I.A. 4819/2022	AMRITSAR RICE LAND V/s SUMIT BANSAL & ANR.	RAVINDER KUMAR YADAV, UMESH MISHRA	
10	CS(COMM)- 408/2022 I.A. 9316/2022 I.A. 9318/2022 CC(COMM) 7/2024	STERLITE TECHNOLOGIES LTD V/s HFCL LIMITED	ANIRUDH DAS, MISHTHI DUBEY, IN COMPLIANCE OF ORDER DT. 09.02.2024	

11	CS(COMM)-640/2023	TATA SONS PRIVATE LIMITED & ANR. V/s RAJESH NAHTA & ANR.	ARPIT RAWAT, ROHIL BANSAL	
12	CS(COMM)-684/2023 I.A. 19001/2023 REVIEW PET. 66/2025 I.A. 3428/2025	SANDISK LLC V/s ASHU SINGH	MANISH, PRITHVI SINGH	
13	CS(COMM)-722/2023 I.A. 20067/2023 I.A. 20068/2023 I.A. 24881/2023	USHA INTERNATIONAL LIMITED V/s REX GLOBAL LIMITED & ANR	SHAILEN BHATIA, PRASHANT GUPTA, SHAILEN BHATIA	
14	CS(COMM)-816/2023	WOW MOMO FOODS PRIVATE LIMITED V/s ASHOK KUMAR/JOHN DOE & ORS.	GEETANJALI VISVANATHAN, R MAYA, ANKUR SANGAL	
15	I.A. 7272/2025 I.A. 7273/2025 In CS(COMM)-301/2024	PRANJAL BIO (OPC) PRIVATE LIMITED V/s AGVERSE TECHNOLOGIES PVT. LTD. & ORS.	SANDEEP ARYA, BHANU PANT, SAKTHIYA DAKSHI R, MAMTA RANI, SANDHYA GUPTA, SANDEEP ARYA, MAMTA RANI	
16	CS(COMM)-346/2024 I.A. 9518/2024	BONN NUTRIENTS PVT. LTD & ANR. V/s PAHAL FOODS PVT. LIMITED & ORS.	SHRAMAN SINHA, NEERAJ GROVER	
17	CS(COMM)-486/2024 I.A. 31076/2024	MANKIND PHARMA LIMITED V/s MDS PHARMACEUTICAL & ANR.	HEMANT DASWANI	

18	CS(COMM)- 609/2024 I.A. 34166/2024 CC(COMM) 8/2025 I.A. 750/2025	MOLD-TEK PACKAGING LIMITED V/s IDEAL TECHNOPLAST INDUSTRIES LIMITED & ORS.	VIKAS KHERA, RADHIKA PAREVA, VINOD CHAUHAN, VIKAS KHERA, IN COMPLIANCE OF ORDER DT. 14.01.2025	
19	CS(COMM)- 788/2024 I.A. 39394/2024	YC ELECTRIC VEHICLE V/s VISHWAS AUTOMOBILES LLP	YATIN CHADHA	
20	CS(COMM)- 1158/2024 I.A. 48954/2024 I.A. 152/2025 I.A. 401/2025	UPWORK GLOBAL INC. AND ANR. V/s ADITYA PRAJAPATI AND ORS.	R MAYA, KUNAL GOSAIN, PRITHVI SINGH	
21	CS(COMM)- 1164/2024 I.A. 49118/2024	X V/s Y	PRAFUL JINDAL, KUNAL KHANNA	
22	CS(COMM)- 1209/2024 I.A. 49870/2024 I.A. 2809/2025 I.A. 2818/2025	NILKAMAL CRATES AND CONTAINERS & ANR. V/s MVS INDUSTRIES PVT LTD	ASHUTOSH THAKUR, BIKASH GHORAI, ASHUTOSH THAKUR	
23	CS(COMM)- 316/2025 I.A. 9090/2025 I.A. 9092/2025 I.A. 9093/2025	ASTRAL LTD V/s GRASIM INDUSTRIES LTD	SACHIN GUPTA	
24	FAO-IPD-41/2021 CM APPL. 8485/2019	CENTRAL PARK ESTATES PVT LTD & ORS V/s DARSHANAM LIFE SPACE PRIVATE LIMITED	SATINDER SINGH	
25	W.P.(C)-IPD- 57/2021	M/S ZINE DAVIDOFF S.A. V/s UNION OF INDIA AND ANR	RANJAN NARULA, RAI AND RAI, RNA IP ATTONEYS, MANAV KUMAR	

26	W.P.(C)-IPD-35/2022 CM 145/2022	M/S AMBIKA INDUSTRIAL CORPORATION V/s THE REGISTRAR OF TRADE MARKS & ANR.	SANJEEV KUMAR SINGH	
27	W.P.(C)-IPD-6/2025 CM 24/2025	BIKANER BHUJIA UDYOG SANGH V/s UNION OF INDIA MINISTRY OF COMMERCE AND INDUSTRY, DEPARTMENT OF PROMOTION OF INDUSTRY AND INTERNAL TRADE & ORS.	POOJA DODD, SHAILEN BHATIA	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)

28	CS(COMM)-88/2023 I.A. 3146/2023	PHONOGRAPHIC PERFORMANCE LIMITED V/s NEXT RADIO LIMITED	ABHISHEK MALHOTRA, ANKUR SANGAL	AT 3.30 P.M.
29	CS(COMM)-1028/2024 I.A. 45300/2024 I.A. 45301/2024 I.A. 470/2025 I.A. 2199/2025 I.A. 4027/2025 I.A. 4615/2025 I.A. 4616/2025	ANI MEDIA PVT. LTD. V/s OPEN AI OPCO LLC	CHIRAG AHLUWALIA, RIDDIMA SHARMA, KHAITAN & CO., DISHA BAJAJ, ADITYA GUPTA, PARTH SINGH, UNUM LAW, CHIRAG AHLUWALIA, BHANU, DISHA BAJAJ, SHRUTANJAYA BHARDWAJ, ADITYA GUPTA	AT 3.30 P.M.

FOR FINAL HEARING (END OF THE BOARD)

30	CS(COMM)- 549/2016 I.A. 5655/2005 I.A. 5656/2005 I.A. 5657/2005 I.A. 5658/2005 I.A. 5659/2005 I.A. 11454/2016 WITH CS(COMM) 553/2016	MANOHAR RADIOS AND ANR. V/s M/S NIRMAL ELECTRONICS AND ORS.	D.K. RUSTAGI, MANMOHAN VIDHANI, SANJAY KUMAR, MOHAN VIDHANI	
31	CS(COMM)- 553/2016 I.A. 3907/2002 I.A. 4093/2004 I.A. 1399/2006 I.A. 12095/2008	NIRMAL ELECTRONICS V/s MANOHAR RADIOS AND ORS.	D.K. RUSTAGI, HAREN SHARMA, VIVEK SRIVASTAVA, SANJAY KR., SWASTIK SINGH, MD. NIYAZUDDIN, RAHUL VIDHANI, K.S.SINGH	

COURT NO. 47**HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV**

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDRA KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 & BAR COUNCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024 DATED: 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

NOTE: FOR MOVING ADJOURNMENT SLIP LATEST BY 6.00 P.M. PLEASE MAIL TO daya.nidhi@dhc.nic.in

CLICK HERE TO JOIN VC:-

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc11>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-41/2021 I.A. 1200/2021 O.A. 165/2024 I.A. 2292/2024 I.A. 37879/2024 I.A. 40431/2024 I.A. 48575/2024 I.A. 48576/2024	QUASAR AIRLINES PVT LTD V/s SHAURYA AERONAUTICS PVT LTD & ANOTHER.	VIVEK SINGH, TUSHAR THAREJA, MANAN BATRA, VIVEK SINGH	
2	CS(COMM)-1076/2024 I.A. 47053/2024	GEETA AGRO FOODS V/s BALAJI AGRO FOODS & ANR.	RAJAT MANCHANDA	
3	CS(OS)-980/2013 WITH CS(OS) 2728/2014	BALRAJ TAHIM & ANR V/s KAUSHALYA TAHIM & OR	SHEKHAR DASI, KUNAL MADAN, J.S. VOHRA, AKSHAY RINGE, SUMIT CHANDER, RAHUL GUPTA	

4	CS(OS)- 2728/2014 I.A. 17298/2014 I.A. 25526/2014 WITH CS(OS) 980/2013	BALRAJ TAHIM & ANR V/s KAUSHALYA TAHIM & ORS	KUNAL MADAN, SHEKHAR DASI, J.S. VOHRA, AKSHAY RINGE, SUMIT CHANDER, SHEKHAR GUPTA, KUNAL	
5	CS(OS)-389/2024 I.A. 10835/2024 I.A. 39161/2024 I.A. 39162/2024	SMT NAMITA DEY & ANR. V/s SH DIBAKAR DEY & ANR.	MALAYA KUMAR CHAND, PRAVEEN KUMAR	
6	CS(OS)-756/2024 I.A. 9301/2013 I.A. 23269/2015 I.A. 24444/2015 I.A. 24756/2015 I.A. 38035/2024	POONAM V/s DHARMENDER & ORS.	SUNIL GOEL, HUNNY, GDG & CO, ANIL DAGAR, SUDHANSHU TOMAR, SUNIL GOEL, SANDEEP SHARMA	
7	CS(OS)-966/2024 I.A. 47172/2024	MUKTA GUPTA V/s SANDEEP GARG & ANR.	TARUN SINGLA, RAJIV K GARG	
8	OMP (ENF.) (COMM.)-76/2024 CCP(O) 100/2024 EX.APPL.(OS) 2021/2024 CCP(O) 18/2025 EX.APPL.(OS) 598/2025	M/S. B. R. ARORA AND ASSOCIATES PVT LTD V/s UNION OF INDIA	SIDDHARTH SANGAL, VAIBHAV DANG	

FOR COMPLIANCE

9	CS(OS)-458/2021 I.A. 12465/2021 I.A. 12466/2021 I.A. 14220/2021 I.A. 2927/2022	MRS KANUPRIYA V/s RAVI CHADHA & ANR.	AJAY KUMAR CHOPRA, PRIYAM MEHTA, PRIYAM MEHTA	
---	--	--	--	--

COURT NO. 50**HON'BLE MS.JUSTICE MANMEET PRITAM SINGH ARORA**

1.NOTE: AS DIRECTED BY THE HON'BLE JUDGE, ONE PROXY COUNSEL WILL ALSO JOIN THE COURT BESIDES THE ADJOURNMENT SLIP AND ADJOURNMENT SLIP MUST ACCOMPANY THE "NO OBJECTION" OF OTHER SIDE AND BE SENT LATEST BY 6 P.M. ON THE LAST WORKING DAY ONLY BEFORE THE DATE FIXED.

2.NOTE: FILE THE RELEVANT DOCUMENTS IN THE REGISTRY ONLY. NO DOCUMENTS WILL BE ACCEPTED WHICH ARE SENT THROUGH E-MAIL/WHATSAPP.

TO JOIN V.C.: <https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5>

Meeting number 25184205783

FOR ADJOURNMENT SLIP : courtmaster09@gmail.com

FOR SENDING APPEARANCE : <https://forms.gle/vauowA4aiTxPqcBh9> from 10:00A.M.-4:30 P.M.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-99/2025	M/S R K GOEL ABHEY KUMAR JAIN V/s UNIVERSITY OF DELHI	AVINASH KUMAR TRIVEDI	
2	EX.P.-21/2023	SH RANBIR SINGH SUHAG V/s SMT. SHANTI DEVI DECEASED & ANR.	QURRATULAIN, MUKESH KUMAR SINGH	
3	EX.P.-55/2023	JAYANT KUMAR BISHT & ANR. V/s DHANANJAY BISHT	ATUL BANDHU, JAYA GOYAL	
4	EX.P.-99/2024 EX.APPL.(OS) 186/2025	SURESH CHAND GUPTA (SINCE DECEASED) THROUGH LRS V/s ASHOK KUMAR GUPTA (SINCE DECEASED)	VARUN MITTAL	

5	EX.P.-23/2025	TELEDYNE ICM SRL V/s R K AND SONS	SRISHTY PANDEY, DUSHYANT MANOCHA	
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)				
6	TEST.CAS.- 19/2022	DHIR SINGH RAJPUT V/s STATE OF DELHI & ORS.	SHASHANK DEO SUDHI, PAYAL BAHL, SAMEER VASHISHT, PRANAY MAJUMDAR	AT 4.00 P.M.
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
7	O.M.P. (T) (COMM.)- 116/2024	M/S JAIPRAKASH HYUNDAI CONSORTIUM V/s M/S SJVN LIMITED	SONAKSHI SINGH, DURGESH KUMAR PANDEY	
8	CS(COMM)- 337/2022 I.A. 7993/2022 I.A. 7995/2022 I.A. 10530/2022 I.A. 47275/2024 WITH CS(COMM) 338/2022	RAMACIVIL INDIA CONSTRUCTION PVT. LTD. V/s NBCC (INDIA) LIMITED	ROSE VERMA, ANKUR MAHINDRO, GUDIPATI GAYATRI KASHYAP	
9	CS(COMM)- 338/2022 I.A. 8000/2022 I.A. 8002/2022 I.A. 10488/2022 I.A. 47307/2024	RAMACIVIL INDIA CONSTRUCTION PVT. LTD. V/s NBCC (INDIA) LIMITED	ROSE VERMA, ANKUR MAHINDRO, GUDIPATI GAYATRI KASHYAP	
10	CS(COMM)- 587/2024 I.A. 33676/2024	M/S SOHANDEEP CONSTRUCTION PVT LTD THROUGH ITS DIRECTOR SH RAJ JAIN V/s M/S RIO HEIGHTS PRIVATE LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE SH SATNAM SINGH SACHDEVA & ORS.	D.K. RUSTAGI	

11	I.A. 7325/2025 I.A. 7328/2025 In CS(OS)- 583/2018 (Disposed off case)	ABDUL MAJEED V/s HAMMAD AHMAD & ORS.	SATINDER SINGH BAWA, J. SAGAR ASSOCIATES, SIMRAN MEHTA	
12	CS(OS)-94/2022 I.A. 2721/2022 I.A. 2722/2022 I.A. 17410/2023 I.A. 17563/2023 WITH CS(OS) 100/2022	M/S ORCHID CONTAINER LINE PVT. LTD V/s M/S.WELL-TRANS & ORS.	SUJATA RAO AYDE, MAYANK KUMAR, PARAS JAIN, SHIVAM SHARMA, RAKHI DUBEY, SHIVAM SHARMA	
13	CS(OS)-100/2022 I.A. 2908/2022 I.A. 2909/2022 I.A. 17234/2023 I.A. 17409/2023	MR. MITHILESH KUMAR V/s M/S.WELL-TRANS & ORS.	SUJATA RAO AYDE, PARAS JAIN, SHIVAM SHARMA, RAKHI DUBEY, SHIVAM SHARMA	
14	CS(OS)-245/2022 I.A. 6838/2022 I.A. 13419/2022 I.A. 13420/2022 I.A. 15985/2022 I.A. 3547/2023	ANIL KUMAR & ANR. V/s JAIVEER SINGH LOHIA & ORS.	ANKIT JAIN, MANU PADALIA, SUDHIR NAAGAR, NAVIN KUMAR, YUDHVIR SINGH CHAUHAN, MAHUA KALRA, ISRAEL ALI	
15	CS(OS)-303/2022 I.A. 1312/2025 I.A. 1313/2025	AJAY KUMAR V/s MOTHER S PRIDE AND OTHERS	ARJUN SINGH, SUMAN MALHOTRA, SANJEET SINGH, AZAD KHOKHER, SANJEET SINGH	
16	CS(OS)-436/2022 I.A. 11897/2022 I.A. 9064/2024 I.A. 9067/2024	SMRITI ZUBIN IRANI V/s PAWAN KHERA & ORS.	MAMTA RANI, EESHA BAKSHI, SARANSH JAIN, KARTIK YADAV	
17	CS(OS)-697/2022 I.A. 18489/2022 I.A. 18490/2022 I.A. 18491/2022 I.A. 9183/2023 I.A. 21307/2023 I.A. 5071/2024 I.A. 40468/2024	SHALINI KATYAR & ORS. V/s ADARSH ACCOMMODATIONS PVT. LTD. & ORS.	MANSOOR ANSARI, PUNEET KUMAR JAISWAL, AJAY KUMAR VALI, MOHAMMAD HASIBUDDIN	

18	CS(OS)-721/2022 I.A. 19260/2022	SH. KAWALDEEP SINGH CHANDHOK V/s SH. SATPAL SINGH CHANDHOK & ANR.	ALOK PRAKASH, GURMEET KAUR KAPUR	
19	CS(OS)-141/2023 I.A. 13159/2023 I.A. 10507/2024 I.A. 38010/2024	JAWAHAR BHATIA V/s KANTA BHATIA & ORS.	SANYAM KHETARPAL, BINDRA RANA, VIJAY KASANA, NITISH CHAUDHARY, BINDRA RANA, SANYAM KHETARPAL	
20	CS(OS)-374/2023 I.A. 11434/2023	KARAMDEEP FINANCE AND INVESTMENT (I) PVT . LTD. V/s ARAGA HOTELS PRIVATE LIMITED	VANSHAY KAUL	
21	CS(OS)-405/2023 I.A. 12037/2023 I.A. 14185/2023 I.A. 19965/2023	KASHVI KHANNA AND OTHERS V/s TILAK RAJ KHANNA & ANR.	SANYAM KHETARPAL, SHIV CHOPRA, DARPAN KM, SANYAM KHETARPAL	
22	CS(OS)-511/2023 I.A. 16074/2023 I.A. 20793/2023 I.A. 1243/2024	ANITA NANDA V/s JAYANT NANDA	VARUN KUMAR CHOPRA, LALIT GUPTA, MANDEEP SINGH VINAIK	
23	CS(OS)-611/2023	SMT. SHEELA & ANR. V/s SMT. NIDHI DHANIA	ANUPAM SRIVASTAVA, KARAN LUTHRA, KARAN VEER TYAGI	
24	I.A. 6249/2025 In CS(OS)- 695/2023 (Disposed off case)	RAJNI JAIN & ORS. V/s MR. ANURODH JAIN	MAYANK BHARGAVA, SANJAY MANCHANDA, BHISHAMPAL SINGH CHAUHAN, MAYANK BHARGAVA	
25	I.A. 8478/2025 In CS(OS)- 856/2023	NITIN SAXENA V/s AMIT SAXENA & ORS.	NITIN WADHWA, ANKIT KAKKAR, NITIN WADHWA	

26	CS(OS)-191/2024 I.A. 5338/2024 I.A. 9337/2024 I.A. 10462/2024	JITENDER KUMAR JAIN V/s AAJ KA ANAND PUBLICATIONS LLP & ORS.	ASHUTOSH SENGHER, CHITNIS MADHURA ANAND, SANJAY AGNIHOTRI, ASHUTOSH SENGHER	
27	CS(OS)-383/2024 I.A. 10729/2024 I.A. 118/2025 I.A. 777/2025	MEENAKSHI SARDANA AND OTHERS V/s STATESMAN LTD AND ANR.	PRAVEEN KUMAR, SAMEER RAI, IRFAN AHMED, PRAVEEN KUMAR, SAMEER RAI	
28	CS(OS)-522/2024 I.A. 32537/2024 I.A. 43880/2024 I.A. 46154/2024	SURINDER KAUR V/s JASJEET SINGH & ORS.	RAJ VARDHAN, BHARAT KUMAR, NARENDER SINGH SHARMA, RAJ VARDHAN, BHARAT KUMAR	
29	CS(OS)-693/2024	ANITA YADAV V/s SHRI PAL YADAV	VIJAY LAXMI GOEL, NISHANT DATTA	
30	CS(OS)-856/2024 I.A. 43225/2024 I.A. 43229/2024 I.A. 3326/2025	RAVINDER TANEJA & ANR. V/s NARAIN DAS TANEJA & ORS.	RAKESH KUMAR MITTAL, AMANDEEP SINGH	
31	CS(OS)-900/2024 I.A. 44949/2024 I.A. 44950/2024	SANYOGITA & ANR. V/s TUSHAR TOKAS & ORS.	MEDHANSHU TRIPATHI, SULTAN SINGH KHATRI	
32	CS(OS)-931/2024 I.A. 46171/2024 I.A. 3614/2025	SH. ISHAN MOHAN & ANR. V/s TANI SANDHU BHARGAVA & ORS.	ALOK GUPTA, LAKSH KHANNA, SMRITI MAHESHWARI, RAJAN NARAIN, LAKSH KHANNA	
33	O.M.P. (COMM)-153/2019 I.A. 5540/2019 I.A. 5543/2019 WITH O.M.P. (COMM) 220/2022	SHARMA KALYPSO PVT LTD V/s CENTRAL PUBLIC WORKS DEPARTMENT	LALIT MOHAN PRAMODKUMAR, ANUSUYA SALWAN, ANUSUYA SALWAN	

34	O.M.P. (COMM)- 220/2022 I.A. 7047/2022 I.A. 19976/2022	UNION OF INDIA V/s M/S SHARMA KALYPSO PVT. LTD. THROUGH RAMESH SHARMA	LALIT MOHAN PRAMODKUMAR, ANUSUYA SALWAN, SUSHIL KUMAR PANDEY	
35	O.M.P. (COMM)- 239/2019 I.A. 11746/2019 WITH OMP (ENF.) (COMM.) 137/2019	TAXUS INFRASTRUCTURE AND POWER PROJECTS PVT.LTD V/s M/S SCHNEIDER ELECTRIC INDIA PVT.LTD	MOHNA MADAN LAL, INDERPAUL SINGH OBEROI, RITIKA JHURANI	
36	OMP (ENF.) (COMM.)- 137/2019 EX.APPL.(OS) 521/2023	SCHNEIDER ELECTRIC SOLAR INDIA PVT. LTD . & ANR. V/s TAXUS INFRASTRUCTURE AND POWER PROJECTS PVT. LTD.	INDERPAUL SINGH OBEROI, MOHNA MADAN LAL	
37	O.M.P. (COMM)- 423/2019 I.A. 14171/2019	THE HARYANA STATE KARAMCHARI CO- OP.G/H SOCIETY LTD. V/s M/S SEERVI CONSTRUCTION CORPORATION	RAZIA SULTANA, BHUVNESH SATIJA	
38	O.M.P. (COMM)- 532/2019 I.A. 18404/2019 I.A. 18405/2019 I.A. 7759/2022	UNION OF INDIA V/s MODERN INDUSTRIES	PRAVEEN KUMAR JAIN, VIKRAM JETLY	
39	OMP (ENF.) (COMM.)- 164/2023	MUNICIPAL CORPORATION OF DELHI V/s HONSHU BUILDCON PVT. LTD.	KUNAL VAJANI	

40	OMP (ENF.) (COMM.)- 196/2023 EX.APPL.(OS) 1318/2023 EX.APPL.(OS) 1711/2024	VISTRA ITCL INDIA LIMITED V/s ANSAL PROPERTIES AND INFRASTRUCTURE LTD	NISHTHA KHURANA, SIDHANT KUMAR	
----	--	---	-----------------------------------	--

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)

41	CS(OS)-192/2022 I.A. 5192/2022 I.A. 7709/2022 I.A. 9366/2022 I.A. 9710/2022 I.A. 11726/2022 I.A. 14625/2022 I.A. 14639/2022 I.A. 16670/2022 I.A. 18554/2022 I.A. 479/2023 I.A. 487/2023 I.A. 7175/2023 I.A. 7176/2023 I.A. 7237/2023 I.A. 14232/2023 I.A. 14249/2023 I.A. 10849/2024 I.A. 36739/2024 I.A. 36740/2024 I.A. 36741/2024 I.A. 3751/2025 WITH CS(OS) 345/2022	AMIT SAXENA. V/s NITIN SAXENA.	VIKHYAT OBEROI, EKTA CHOUDHARY, NITIN WADHWA, RAHAT BANSAL, VIKHYAT OBEROI, NITIN WADHWA, EKTA CHOUDHARY	AT 4.00 P.M.
42	CS(OS)-345/2022 I.A. 9231/2022 I.A. 9232/2022 I.A. 40590/2024	NITIN SAXENA V/s AMIT SAXENA	NITIN WADHWA, VIKHYAT OBEROI, NITIN WADHWA	AT 4.00 P.M.

17.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

43	O.M.P. (COMM)- 395/2018	PARSVNATH DEVELOPERS LIMITED & ANR. V/s RAIL LAND DEVELOIPMENT AUTHORITY	AMIT KUMAR, KNM & PARTNERS, LAW OFFICES	AT 3.30 P.M.
----	----------------------------	---	---	--------------

COURT NO. 44**HON'BLE MR.JUSTICE SAURABH BANERJEE**

TO JOIN VC :

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc9>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

prakash.aggarwal@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.A.(COMM.IPD-PAT)-466/2022	3D SYSTEMS INCORPORATED V/s THE CONTROLLER OF PATENTS	DEBASHISH BANERJEE	
2	C.A.(COMM.IPD-PAT)-50/2024	SCHNEIDER ELECTRIC IT CORPORATION V/s ASSISTANT CONTROLLER OF PATENTS AND DESIGNS	NIDHI RAMAN, SHARAD VADEHRA	
3	C.A.(COMM.IPD-PAT)-91/2024	FRESENIUS KABI ONCOLOGY LTD V/s THE ASST CONTROLLER OF PATENTS AND DESIGNS	VISHAL SUDAN	
4	C.A.(COMM.IPD-TM)-3/2023	M/S HATSUN AGRO PRODUCTS LIMITED V/s M/S BUNGE INDIA PRIVATE LIMITED & ANR.	SHEETAL VOHRA, PIYUSH BERIWAL, NAMRATA LANGADE	
5	C.A.(COMM.IPD-TM)-23/2024 I.A. 9027/2024 I.A. 9028/2024 I.A. 9029/2024	KARAN RATHORE V/s REGISTRAR OF TRADE MARKS & ANR.	NAZIM UDDIN AHMED, VISHAL PATEL	

6	C.A.(COMM.IPD-TM)-33/2024	M/S. ADS AGRO INDUSTRIES PVT. LTD. V/s THE REGISTRAR OF TRADE MARKS	CHIRAG AHLUWALIA	
7	C.A.(COMM.IPD-TM)-89/2024	IMPRESARIO ENTERTAINMENT AND HOSPITALITY PRIVATE LIMITED V/s THE REGISTRAR OF TRADEMARKS	SHIKHA SACHDEV	
8	C.A.(COMM.IPD-TM)-18/2025 I.A. 9131/2025 I.A. 9132/2025	GOODVIEW FASHION PRIVATE LIMITED V/s THE REGISTRAR OF TRADE MARKS	PRITHVI SINGH	
9	C.O.(COMM.IPD-CR)-5/2021 I.A. 11242/2021 I.A. 5164/2023	DINESH KOTHARI V/s CALAMA SALES PVT. LTD. & ANR.	ANIL KUMAR SAHU, ARJUN HARKAULI, RITWIZ RISHABH, S K BANSAL, RITWIZ RISHABH	
10	C.O.(COMM.IPD-CR)-6/2025 I.A. 2884/2025	KHATRI TILPATTI BHANDAR PVT. LTD & ANR. V/s RADHA DEVI KHATRI & ORS.	SAKSHI BHASIN	
11	C.O. (COMM.IPD-TM)-404/2022	BLUE CROSS LABORATORIES PRIVATE LIMITED V/s ZEE LABORATORIES	RAHUL VIDHANI, SIDDHARTH BAMBHA, VINOD A BHAGAT	
12	C.O. (COMM.IPD-TM)-408/2022	CANON KABUSHIKI KAISHA V/s MOHAN SINGH & ORS.	AKSHAT GUPTA, LAISHRAM BHASWATI SINGH	

13	CS(COMM)- 144/2022	BRIGHT LIFECARE PVT. LTD. V/s VINI COSMETICS PVT. LTD. & ANR.	ANISH CHAWLA, NEEL ANJAN MASON, VIKAS KHERA	
14	CS(COMM)- 388/2024 I.A. 10939/2024 I.A. 44144/2024 I.A. 45081/2024 O.A. 40/2025	DR. REDDYS LABORATORIES LIMITED V/s ZEELAB PHARMACY PVT LTD	SIDDHARTH BAMBHA, RANJAN NARULA, SIDDHARTH BAMBHA	
15	CS(COMM)- 680/2024 I.A. 36229/2024 I.A. 40421/2024 I.A. 40422/2024 I.A. 40876/2024	M/S MRT MUSIC V/s PARAMVAH STUDIOS PRIVATE LIMITED & ORS.	KHURANA & KHURANA, ADVOCATES & IP ATTORNEYS, MEHR SIDHU, GEETANJALI VISVANATHAN	
16	CS(COMM)- 888/2024 I.A. 41829/2024 I.A. 44851/2024	LOTUS HERBALS PRIVATE LIMITED V/s YAVI COSMETICS PRIVATE LIMITED	MEENU SHARMA, VAIBHAV VUTTS, MEENU SHARMA	
17	CS(COMM)- 914/2024 I.A. 42746/2024	PHONEPE PRIVATE LIMITED V/s M/S JAI SHREE BALAJI FOODS & ANR.	AMIT MEHTA, NAMAN TANDON	
18	CS(COMM)- 1031/2024 I.A. 45568/2024 I.A. 7295/2025	CIPLA HEALTH LIMITED V/s ARISTO PHARMACEUTICALS PVT. LTD. & ANR.	SAGAR CHANDRA, ARCHANA SAHADEVA	
19	CS(COMM)- 84/2025 I.A. 2537/2025 I.A. 6055/2025	ALKEM LABORATORIES LIMITED V/s PREVEGO HEALTHCARE AND RESEARCH PVT LTD	ACHARYA SIDDHARTH PRAVEEN, TUSHA MALHOTRA	

20	CS(COMM)-317/2025 I.A. 9094/2025 I.A. 9095/2025 I.A. 9096/2025 I.A. 9097/2025	DOMINOS IP HOLDER LLC & ANR. V/s M/S. DOMNICS PIZZA & ORS.	IMON ROY	
CONNECTED MATTERS (SHORT MATTER)				
21	C.A.(COMM.IPD-TM)-12/2023 I.A. 4139/2024	IMPRESSARIO ENTERTAINMENT AND HOSPITALITY PVT. LTD. V/s VARDHAMAN CHOKSI AND ORS	MUSTAFA ALAM, IN COMPLIANCE OF CO (COMM.IPD-TM) 72/2021 ORDER DT 24.01.2023, THE RECORD PERTAINING TO ORA/5/2018/TM/MUM FROM IPAB MUMBAI IS FILED, SHIKHA SACHDEV	
22	C.O. (COMM.IPD-TM)-72/2021	VARDHAMAN CHOKSI V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT. LTD. AND ANR.	MUGDHA MILIND PALSULE, MUSTAFA ALAM, BITIKA SHARMA	
23	C.O. (COMM.IPD-TM)-92/2021	VARDHAMAN CHOKSI AND ANR. V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT. LTD. AND ANR.	MUGDHA MILIND PALSULE, MUSTAFA ALAM, BITIKA SHARMA	
24	C.O. (COMM.IPD-TM)-93/2021	VARDHAMAN CHOKSI AND ANR. V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT. LTD. AND ANR.	MUGDHA MILIND PALSULE, MUSTAFA ALAM, BITIKA SHARMA AND RUCHIKA WADHAWAN	

25	C.O. (COMM.IPD-TM)-95/2021	VARDHAMAN CHOKSI AND ANR. V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT. LTD. AND ANR.	MUGDHA MILIND PALSULE, MUSTAFA ALAM, BITIKA SHARMA	
26	C.O. (COMM.IPD-TM)-96/2021	VARDHAMAN CHOKSI V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT. LTD. AND ANR.	MUGDHA MILIND PALSULE, MUSTAFA ALAM, BITIKA SHARMA	
27	C.O. (COMM.IPD-TM)-98/2021	VARDHAMAN CHOKSI AND ANR. V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT. LTD. AND ANR.	MUGDHA MILIND PALSULE, MUSTAFA ALAM, BITIKA SHARMA	
28	C.O. (COMM.IPD-TM)-145/2021	VARDHAMAN CHOKSI V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT LTD AND ANR	MUGDHA MILIND PALSULE, MUSTAFA ALAM, RUCHIKA WADHAWAN	
29	C.O. (COMM.IPD-TM)-177/2021	VARDHAMAN CHOKSI V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT. LTD.	MUGDHA MILIND PALSULE, MUSTAFA ALAM, RUCHIKA WADHAWAN	
30	C.O. (COMM.IPD-TM)-194/2021	VARDHMAN CHOKSI AND ANR V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT LTD.	MUGDHA MILIND PALSULE, MUSTAFA ALAM, RUCHIKA WADHAWAN	
31	C.O. (COMM.IPD-TM)-202/2021	VARDHAMAN CHOKSI V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT LTD AND ANR	MUGDHA MILIND PALSULE, MUSTAFA ALAM, RUCHIKA WADHAWAN	

32	C.O. (COMM.IPD-TM)-204/2021	VARDHAMAN CHOKSI V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT LTD AND ANR	MUGDHA MILIND PALSULE, MUSTAFA ALAM, RUCHIKA WADHAWAN	
33	C.O. (COMM.IPD-TM)-212/2021	VARDHAMAN CHOKSI V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT LTD AND ANR	MUGDHA MILIND PALSULE, MUSTAFA ALAM, RUCHIKA WADHAWAN	
34	C.O. (COMM.IPD-TM)-215/2021	VARDHAMAN CHOKSI V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT. LTD. AND ANR.	MUGDHA MILIND PALSULE, MUSTAFA ALAM, BITIKA SHARMA	
35	C.O. (COMM.IPD-TM)-226/2021	VARDHAMAN CHOKSI V/s INPRESARIO ENTERTAINMENT AND HOSPITALITY PVT LTD AND ANR	MUGDHA MILIND PALSULE, MUSTAFA ALAM, BITIKA SHARMA ANS RUCHIKA WADHAWAN	
36	C.O. (COMM.IPD-TM)-264/2021	VARDHAMAN CHOKSI AND ANR V/s IMPRESARIO ENTERTAINMNET AND HOSPITALITY PVT LTD AND ANR	MUGDHA MILIND PALSULE, MUSTAFA ALAM, BITIKA SHARMA	
37	C.O. (COMM.IPD-TM)-269/2021	VARDHAMAN CHOKSI AND ANR. V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT. LTD. AND ANR.	MUGDHA MILIND PALSULE, MUSTAFA ALAM, RUCHIKA WADHAWAN	
38	C.O. (COMM.IPD-TM)-283/2021	VARDHAMAN CHOKSI AND ANR V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT LTD AND ANR	MUGDHA MILIND PALSULE, MUSTAFA ALAM, RUCHIKA WADHAWAN	

39	C.O. (COMM.IPD-TM)-333/2021	VARDHAMAN CHOKSI V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT. LTD. AND ANR.	MUGDHA MILIND PALSULE, MUSTAFA ALAM, RUCHIKA WADHAWAN	
40	C.O. (COMM.IPD-TM)-382/2021	VARDHAMAN CHOKSI V/s INPRESARIO ENTERTAINMENT AND HOSPITALITY PVT LTD AND ANR	MUGDHA MILIND PALSULE, MUSTAFA ALAM, BITIKA SHRMA	
41	C.O. (COMM.IPD-TM)-386/2021	VARDHAMAN CHOKSI V/s INPRESARIO ENTERTAINMENT AND HOSPITALITY PVT LTD AND ANR	MUGDHA MILIND PALSULE, MUSTAFA ALAM, K.G. BANSAL	
42	C.O. (COMM.IPD-TM)-406/2021	VARDHAMAN CHOKSI AND ANR. V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT. LTD. ANR.	MUGDHA MILIND PALSULE, MUSTAFA ALAM, RUCHIKA WADHAWAN	
43	C.O. (COMM.IPD-TM)-47/2022	VARDHAMAN CHOKSI V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT LTD AND ANR	MUGDHA MILIND PALSULE, MUSTAFA ALAM, RUCHIKA WADHAWAN	
44	C.O. (COMM.IPD-TM)-80/2022	VARDHAMAN CHOKSIMANGAL, 20 PRESIDENCY SOCIETY, 7TH N.S. ROAD, JUHU SCHEME, MUMBAI V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT LTD. 12, HAUZ KHAS VILLAGE, NEW DELHI	MUSTAFA ALAM, MUGDHA MILIND PALSULE, SINGH AND SINGH LAW FIRMS	

45	C.O. (COMM.IPD-TM)-81/2022	VARDHAMAN CHOKSI, MANGAL, 20 PRESIDENCY SOCIETY, 7TH NS ROAD, JUHU SCHEME, MUMBAI V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT LTD. 28 A, IST FLOOR, DEFENCE COLONY MARKET, NEW DELHI	MUGDHA MILIND PALSULE, MUSTAFA ALAM, RUCHIKA WAHAWAN	
46	C.O. (COMM.IPD-TM)-135/2022	VARDHAMAN CHOKSI, MANGAL, 20, PRESIDENCY SOCIETY, 7TH N.S. ROAD, JUHU SCHEME, MUMBAI V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT LTD. 12, HAUZ KHAS VILLAGE, NEW DELHI	MUGDHA MILIND PALSULE, MUSTAFA ALAM, RUCHIKA WADHAWAN	
47	C.O. (COMM.IPD-TM)-137/2022	VARDHAMAN CHOKSI V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT LTD AND ANR	MUGDHA MILIND PALSULE, MUSTAFA ALAM, SINGH AND SINGH LAW FIRM LLP	
48	C.O. (COMM.IPD-TM)-150/2022	VARDHMAN CHOKSI V/s IMPRESARIO ENTERTAINMENT HOSPITALITY PVT LTD	MUGDHA MILIND PALSULE, MUSTAFA ALAM, BITIKA SHARMA	
49	C.O. (COMM.IPD-TM)-152/2022	VARDHAMAN CHOKSI V/s IMPRESARIO ENTERTAINMENT HOSPITALITY PVT. LTD.	MUGDHA MILIND PALSULE, MUSTAFA ALAM, BITIKA SHARMA	
50	C.O. (COMM.IPD-TM)-153/2022	VARDHMAN CHOKSI V/s IMPRESARIO ENTERTAINMENT HOSPITALITY PVT. LTD.	MUGDHA MILIND PALSULE, MUSTAFA ALAM, BITIKA SHARMA	

51	C.O. (COMM.IPD-TM)-156/2022	VARDHMAN CHOKSI V/s IMPRESARIO ENTERTAINMENT HOSPITALITY PVT LTD.	MUGDHA MILIND PALSULE, MUSTAFA ALAM, BITIKA SHARMA	
52	C.O. (COMM.IPD-TM)-192/2022	VARDHAMAN CHOKSI, MANGAL, 20 PRESIDENCY SOCIETY, 7TH N.S. ROAD, JUHU SCHEME, MUMBAI. V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT LTD. 12, HAUZ KHAS VILLAGE, NEW DELHI	MUGDHA MILIND PALSULE, MUSTAFA ALAM, BITIKA SHARMA RUCHIKA WADHAWAN	
53	C.O. (COMM.IPD-TM)-197/2022	VARDHAMAN CHOKSI, MANGAL, 20 PRESIDENCY SOCIETY, 7TH N.S. ROAD, JUHU SCHEME, MUMBAI V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT LTD. 12, HAUZ KHAS VILLAGE, NEW DELHI	MUGDHA MILIND PALSULE, MUSTAFA ALAM, BITIKA SHARMA	
54	C.O. (COMM.IPD-TM)-200/2022	VARDHAMAN CHOKSI V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT LTD	MUGDHA MILIND PALSULE, MUSTAFA ALAM, BITIKA SHARMA	
55	C.O. (COMM.IPD-TM)-212/2022	VARDHAMAN CHOKSI V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT. LTD.	MUGDHA MILIND PALSULE, MUSTAFA ALAM, BITIKA SHARMA AND RUCHIKA WADHAWAN	

56	C.O. (COMM.IPD-TM)-254/2022	VARDHAMAN CHOKSI MANGAL, 20 PRESIDENCY SOCIETY, 7TH N.S. ROAD, JUHU SCHEME, MUMBAI V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT LTD. 12, HAUZ KHAS VILLAGE, NEW DELHI	MUGDHA MILIND PALSULE, MUSTAFA ALAM, RUCHIKA WADHAWAN	
57	C.O. (COMM.IPD-TM)-259/2022	VARDHAMAN CHOKSI, MANGAL, 20 PRESIDENCY SOCIETY, 7TH N.S. ROAD, JUHU SCHEME, MUMBAI V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT LTD. 12, HAUZ KHAS VILLAGE, NEW DELHI	MUGDHA MILIND PALSULE, MUSTAFA ALAM, RUCHIKA WADHAWAN	
58	C.O. (COMM.IPD-TM)-284/2022	VARDHAMAN CHOKSI V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT. LTD	MUGDHA MILIND PALSULE, MUSTAFA ALAM, BITIKA SHARMA	
59	C.O. (COMM.IPD-TM)-552/2022	VARDHAMAN CHOKSI AND ANR. V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT. LTD. AND ANR.	MUGDHA MILIND PALSULE, MUSTAFA ALAM, RUCHIKA WADHAWAN	
60	C.O. (COMM.IPD-TM)-681/2022	VARDHAMAN CHOKSI AND ANR. V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT. LTD. ANR.	MUSTAFA ALAM, MUGDHA MILIND PALSULE, RUCHIKA WADHAWAN	

17.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

61	C.O. (COMM.IPD-TM)-719/2022	VARDHAMAN CHOKSI V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT LTD AND ANR	MUSTAFA ALAM, MUGDHA MILIND PALSULE, BITIKA SHARMA	
62	C.O. (COMM.IPD-TM)-720/2022	VARDHAMAN CHOKSI V/s IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT LTD AND ANR	MUGDHA MILIND PALSULE, MUSTAFA ALAM, BITIKA SHARMA	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)

63	CS(COMM)- 881/2024 I.A. 41600/2024 CC(COMM) 22/2025 I.A. 5993/2025 I.A. 6983/2025	KABUSHIKI KAISHA TOYOTA JIDOSHOKKI V/s LMW LIMITED	ROHIT RANGI, ASHUTOSH UPADHYAYA, ROHIT RANGI, IN COMPLIANCE OF ORDER DT. 28.03.2025	AT 3.30 P.M.
----	---	--	--	--------------

**R - 1, NEW COURTS BLOCK (GROUND FLOOR), (OS-C)
BEFORE DR. JAGMINDER SINGH, JOINT REGISTRAR (JUDICIAL)**

Click TO Join The VC <https://jrdhc.webex.com/join/jrdhc001>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-754/2023	NETAI PAL V/s MANISH JAIN	S S SASTRY, DINESH SINGH CHAUDHARY	
2	CS(OS)-785/2001 WITH TEST.CAS. 32/2001 TEST.CAS. 12/2005	MANMOHAN MANCHANDA V/s YASH PAL MANCHANDA	HS GAUTAM, A.K. SHARMA, ATUL AHUJA, YASH PAUL AHUJA	
3	TEST.CAS.-32/2001 I.A. 8757/2006	SARITA MANCHANDA & ORS V/s THE STATE & ORS	YASH PAL AHUJA, H.S.GAUTAM	
4	TEST.CAS.-12/2005	MANMOHAN MANCHANDA V/s STATE AND ORS	YASH PAL AHUJA	
5	CS(OS)-272/2023	RECKITT BENCKISER INDIA PRIVATE LIMITED V/s MS. SUKHLEEN ANEJA & ANR.	ANURADHA MUKHERJEE, R. JAWAHAR LAL	
6	CS(OS)-388/2023 I.A. 11609/2023 I.A. 11610/2023 I.A. 11611/2023 I.A. 11612/2023	SHUGUFTA NABI V/s HARIS WALI KHAN & ANR.	FARMAN ALI	

7	CS(OS)-520/2023 I.A. 16332/2023 I.A. 16334/2023 I.A. 20224/2023 I.A. 104/2024	SURESH CHANDER V/s VED PRAKASH & ORS.	SHRIYA MAINI, DIVYA HASIJA, SHRIYA MAINI	
8	CS(OS)-524/2023 I.A. 16463/2023	RAJESH GOEL V/s SUDHIR GOEL & ORS.	TEJ PRATAP, IMTIYAZ HUSSAIN, AAYUSH PARANJPE	
9	TEST.CAS.- 15/1998(Disposed off case)	SMT BALJEET BABBAR V/s STATE D+	GIRDHAR GOVIND, A.SOOD, SUNIL BAGAI, SUNITA HARISH, SANJAY GOEL, SUMIT, PIYUSH, NITESH MEHRA, RAJIV MANGLA, RAJINDER AGGL.	

ADMISSION DENIAL

10	CS(OS)-91/2023 I.A. 2485/2023	TARU PURI V/s ANMOL SHEIKH ALIAS MALAIKA & ORS.	ADITYA GUPTA, TEJAS KARIA, NAINA PANDEY, PAYAL BAHL	
11	CS(OS)-109/2023 I.A. 2998/2023 I.A. 42415/2024	USHA NINDAWAT V/s GINNO GOTHWAL AND ORS & ORS.	KARTICKAY MATHUR, NISHANT SHOKEEN	
12	CS(OS)-335/2023 I.A. 10307/2023 I.A. 10308/2023	ESVINDER SINGH & ORS. V/s M/S. SWISS INTERNATIONAL I & ORS.	SUMAN MALHOTRA, JATIN SHARMA	
13	CS(OS)-347/2023 I.A. 10685/2023 I.A. 20188/2023	VIPIN BATRA & ANR. V/s ASTHA GHAI WALIA	AJAY KUMAR, NEHA KAPOOR, AJAY KUMAR	
14	CS(OS)-454/2023 I.A. 14277/2023	SUNITA MEHTA ANR V/s KISHORE KUMAR VERMA ANR	KISHORE KUMAR VERMA, MAYANK NAGI, ADITI GUPTA	

15	CS(OS)-342/2024 I.A. 9690/2024	AKHIL KUMAR ARORA V/s SMT. ANITA ARORA & ORS.	SANGEETA CHANDRA, SUMAN MALHOTRA	
16	TEST.CAS.-91/2023 I.A. 23777/2023	RICHA TRIKHA V/s GOVT. OF NCT OF DELHI AND ORS.	RAHUL KADYAN	

FOR EVIDENCE

17	CS(OS)-1306/1999 WITH CS(OS) 1806/1999	BIBI AMRIT KAUR V/s SARDAR RAJDEV SINGH & ORS.	DP KALIA, AK KALIA, ASHOK SAPRA, PRAG TRIPATHI, P.S.KHANDELWAL, RIJU RAJ JAMWAL, SAURAB SHARMA, SANJEEV SACHDEVA, CHANRANJEET SINGH, DEEPAK DHINGRA, KARANJAWALA AND CO., PREET PAL SINGH, B S BANTHIA, AJOY BHUSHAN KALIA, ASHOK KR CHHABRA	
18	CS(OS)-1806/1999 I.A. 23320/2023	SMT. SURINDER KAUR & ORS. V/s S RAJDEV SINGH & ORS	DB KALIA, PREM KR., MANISHA SINGH, AJAY KALIA, RAJESH YADAV, RIJU RAJ JAMWAL, ARUN KHOSLA, A.K.CHHABRA, ARUN KHOSLA & ASSOCIATES, DEEPAK DHINGRA, KARANJAWALA AND CO., PREET PAL SINGH, B S BANTHIA, SAURABH SHARMA, ALOK	

17.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

			PRAKASH, RUCHIRA VASISHT ARORA, AJOY BHUSHAN KALIA, ASHOK SAPRA, RIJU RAJ SINGH JAMWAL	
--	--	--	---	--

**R - 9, NEW COURTS BLOCK (GROUND FLOOR),(OS-B)
BEFORE MS. TYAGITA SINGH, JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. BHASKAR CHANDER TIWARI, READER TO LD. PRESIDING OFFICER(9868053019)

NOTE : COUNSELS WHILE APPEARING IN MATTER THROUGH (VC) VIDEO CONFERENCING ARE REQUESTED TO LEAVE THEIR APPEARANCE IN CHAT BOX ALONG WITH THEIR MOBILE NUMBER.

Click TO Join The VC <https://jrdhc.webex.com/join/jrdhc9>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-122/2020(Disposed off case) WITH CS(COMM) 125/2020	BEOWORLD PRIVATE LIMITED V/s BANG & OLUFSEN EXPANSION	NIKHIL KOHLI	
2	CS(COMM)-125/2020(Disposed off case) I.A. 5457/2025	BURLINGTON LUXURY BRANDS PRIVATE LIMITED & ORS V/s GENESIS FINANCE COMPANY LIMITED	CHAMBERS OF JAITLEY AND BAKHSHI, NIKHIL KOHLI, DSNR LEGAL ADVOCATES & SOLICITORS	
3	CS(COMM)-124/2020(Disposed off case)	AFFORDABLE INFRASTRUCTURE & HOUSING PROJECTS PRIVATE LIMITED V/s ALCHEMY WEB PRIVATE LIMITED & ORS	SAMEER JAIN	

4	CS(OS)-248/2020	KELLTON TECH SOLUTIONS LTD. V/s TUSHAR RAJPUT & ORS.	AMIT SETH, ANANT GARG, ANANG KUMAR SHANDILYA, SHRUTI SINGH, ABHISHEK KUMAR SINGH, RAKESH KUMAR, DEEPAK GOGIA, RAKESH KUMAR	
5	CS(OS)-413/2020	SHRI KAILASH NATH KHANNA V/s M/S APPLE BUILD HOMES LLP & ORS.	RAJENDER KUMAR AGGARWAL, ABHISHEK MOHAN SINHA, AMARJEET SINGH SAHNI, ARUN KUMAR SHARMA, HITENDER KAPUR, S K BANSAL, JAHNVI SHARMA, SANJEEV KR. BALIYAN, AMITESH SINGH BAKSHI	
6	CS(OS)-359/2024 I.A. 10143/2024 I.A. 10144/2024 I.A. 5206/2025 I.A. 8255/2025 I.A. 8256/2025 I.A. 8257/2025 I.A. 8258/2025	ASHWANI KUMAR CHOUDHARY & ORS. V/s CHOUDHARY BENI PRASAD & ORS.	MUKESH MOHAN, TRILOK NATH SAXENA, YOGENDRA KUMAR VERMA, MUKESH MOHAN	
7	CS(OS)-376/2024 I.A. 10667/2024 O.A. 44/2025 I.A. 2560/2025 I.A. 3048/2025 I.A. 6654/2025	BINOD KUMAR SURANA & ANR. V/s NARENDRA SURANA & ORS.	USHA SHARMA, ASHESH LAL, SAURABH DEV KARAN SINGH, USHA SHARMA	
8	CS(OS)-467/2024 I.A. 31136/2024	SHRI YAD RAM SHARMA & ORS. V/s SH KULDEEP KUMAR SHARMA & ORS.	SACHIN KAUSHIK, PRAKHYAT SHARMA, PRAKHYAT SHARMA	

9	CS(OS)-476/2024 I.A. 31307/2024	SANDEEP SINGH & ANR. V/s PRAVEEN BAHL	ARCHANA LAKHOTIA, RAHUL CHAUHAN	
10	CS(OS)-675/2024 I.A. 37405/2024 I.A. 41398/2024 I.A. 3096/2025 I.A. 3735/2025 I.A. 3736/2025 I.A. 3737/2025 I.A. 5304/2025 I.A. 7453/2025	RUPINDER SINGH SAHNI & ANR. V/s MANMEET SINGH SAHNI & ORS.	RAJIV MANGLA, KAUSTUBH SINHA, PRADEEP KUMAR KAUSHIK, LALIT GUPTA, KAUSTUBH SINHA, RAJIV MANGLA	
11	CS(OS)-677/2024 I.A. 37441/2024 I.A. 40895/2024 I.A. 43983/2024	SAMIR SHARMA V/s STERRE SHARMA & ANR.	INDER BIR SINGH, AMULYA DHINGRA, NISTHA GUPTA, AMULYA DHINGRA	
12	CS(OS)-958/2024 I.A. 46854/2024 I.A. 3283/2025	SHAMA CHOUHAN V/s MRS.MALA BABAR & ORS.	K.K. MALHOTRA, TARA NARULA, MAHESWAR DASH, K.K. MALHOTRA	
13	CS(OS)-982/2024 I.A. 47634/2024	MUNISH GULATI V/s SH. D. K. ABBEY AND ORS	NIKILESH RAMACHANDRAN, RAJSHREE BHATNAGAR	
14	EX.P.-50/2020 EX.APPL.(OS) 882/2020 EX.APPL.(OS) 883/2020	LIBERTY SHOES LIMITED V/s CROCS INC USA.	N PARVATI, KAPIL WADHWA	
15	O.M.P. (COMM)- 142/2016 I.A. 5409/2017 I.A. 5436/2017 I.A. 4503/2021 I.A. 43793/2024 I.A. 3165/2025 I.A. 3166/2025	RAJINDER NATH BEHL V/s VIJAY BEHL & ORS.	SIMRAN MEHTA, BALAJI SUBRAMANIAN, RAJESH YADAV, SANTOSH NATH ROY, ANANT GARG, SUNIL MAGON, HARISH VAIDYANATHAN	

			SHANKAR, NAMAN SINGH BAGGA, ANANT GARG, RUPAL BHATIA, JAI ANANT DEHADRAI, GEETIKA PANWAR	
16	TEST.CAS.-95/2024 I.A. 47180/2024	MANJEET KAUR CHAUDHARY V/s STATE OF NCT OF DELHI & ORS.	SUMIT KALRA	
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)				
17	CS(COMM)-806/2016 I.A. 32928/2024 I.A. 4003/2025	M/S ARRENA OVERSEAS PRIVATE LIMITED V/s M/S BATRA ART PRESS	PUNEET RELAN, B SHANKAR BANERJEE, VIKAS MEHTA, RAJAT ANEJA, SANGHI & CO, YOGENDER KUMAR	AT 3:00 P.M.
ADMISSION DENIAL				
18	CS(OS)-134/2016	SH R D GUPTA V/s KRISHNA ESTATE DEVELOPER PVT LTD & ORS	L N ANCHAL, SIDDHARTH SANGAL, R K GAUTAM	
FOR EVIDENCE				
19	CS(COMM)-877/2016	DKK PROMOTERS & BUILDERS PVT LTD V/s SOUTH DELHI MUNICIPAL CORPORATION	SUNIL GOEL, ANUSUYA SALWAN & ASSOCIATES	AT 12:30 P.M.
20	CS(COMM)-68/2020	M/S BEETEL TELETECH LIMITED V/s M/S IWORLD DIGITAL SOLUTIONS PVT. LTD.	KUNWAR SINGH	

17.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

21	CS(COMM)-69/2020	M/S BEETEL TELETECH LIMITED V/s M/S IWORLD BUSINESS SOLUTIONS PVT. LTD.	KUNWAR SINGH	
22	CS(OS)-84/2016	M/S ANALCO MARKETING PVT LTD V/s SHRI M K DWIVEDI & ORS	SIDDHARTH AGGARWAL	AT 2:00 P.M.
23	CS(OS)-428/2016 I.A. 10347/2016 I.A. 10348/2016 I.A. 12798/2022	RICHA GUPTA V/s COL V K GUPTA & ORS	ALOK KUMAR, KARAN SHARMA, ANANDANA HANDA, JANENDER KUMAR CHUMBAK, WADHWA LAW CHAMBERS, ADITYA MITTAL	
FOR ORDERS				
24	CS(OS)-163/2024 I.A. 4582/2024 I.A. 360/2025 I.A. 361/2025	MS. USHA & ANR. V/s YUDHVIR SINGH	JITENDRA KUMAR, TUSHAR DATTA, JITENDRA KUMAR	

**R - 2, NEW COURTS BLOCK (GROUND FLOOR), (OS-H)
BEFORE SH. AJAY GULATI, JOINT REGISTRAR (JUDICIAL)**

**(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MS. MANSI ANEJA
NAGPAL READER TO LD. PRESIDING OFFICER (9971595303))**

Click TO Join The VC <https://jrdhc.webex.com/join/jrdhc2>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)- 135/2020 I.A. 3960/2020	HONDA MOTOR CO LTD V/s HERO ELECTRIC VEHICLES PVT LTD	PRAGYA MISHRA, INTTL ADVOCARE	
2	CS(COMM)- 747/2022 I.A. 17492/2022 I.A. 24519/2023	BUSY INFOTECH PVT LTD V/s XPERT TRICKS SOFTWARES & ORS.	ALIPAK BANERJEE, NEEL ANJAN MASON, MADHAV KHOSLA, TEJAS KARIA, TUSHAR PAHWA, SUMEET SINGH SHOKEEN, AMIQUE KHALID, DEEPIKA POKHARIA, NAMAN TANDON	
3	CS(COMM)- 117/2024 I.A. 2907/2024 I.A. 2909/2024	UNIVERSAL CITY STUDIOS LLC & ORS V/s FZKIDD.NET & ORS.	R RAMYA	
4	CS(COMM)- 310/2024 I.A. 8449/2024 I.A. 4787/2025 I.A. 9497/2025 I.A. 9498/2025	ROARK CAPITAL MANAGEMENT LLC V/s HAN LIN XIE (REGISTRANT OF ROARKS. IN) & ORS.	R MAYA, VARUN PATHAK, SWATI AGARWAL, MEERA KAURA PATEL, SOURABH RATH, SWATI AGARWAL	

17.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

5	CS(COMM)- 823/2024 I.A. 40241/2024	LIVN WORLDWIDE LIMITED V/s MX MEDIA ENTERTAINMENT PTE LIMITED	GOVIND SINGH GREWAL, HIMANSHU DEORA	
6	CS(COMM)- 166/2025 I.A. 4959/2025	SSAB TECHNOLOGY AB V/s SHIVLINGAM DURAIRAJ NADAR ALIAS SUNIL	PRITHVI SINGH	

ADMISSION DENIAL

7	CS(COMM)- 1111/2024 I.A. 47954/2024 I.A. 47955/2024	VARUN CHOPRA V/s VIPIN AGGARWAL	NAVIN KUMAR, SOURABH GUPTA	
---	--	------------------------------------	-------------------------------	--

FOR EVIDENCE

8	CS(COMM)- 1078/2016	SRF FOUNDATION & ANR V/s RAM EDUCATION TRUST	MANAN CHADHA, RAHUL CHAUDHRY, KARANJAWALA & CO, ANURADHA SALHOTRA	
---	------------------------	---	---	--

**R - 3, NEW COURTS BLOCK (GROUND FLOOR),(OS-A)
BEFORE MS. SHUCHI LALER, JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. D. KUMAR, READER TO LD. PRESIDING OFFICER(9811041377))

NOTE : PLEASE GIVE APPEARANCE IN THE CHAT BOX WITH ITEM NUMBER AND MOBILE NUMBER.

Click TO Join The VC <https://jrdhc.webex.com/join/jrdhc3>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.- 1081/2024 I.A. 7602/2025	PNB HOUSING FINANCE LTD V/s YAJNARAYANA KAMMAJE & ORS.	JOEL, ANISH BHOLA	
2	CS(COMM)- 417/2022 I.A. 9428/2022 I.A. 7229/2023 I.A. 15303/2023 I.A. 39931/2024 I.A. 42816/2024 I.A. 42817/2024	RAGHBIR SINGH CHHABRA V/s MVM DEVELOPERS PRIVATE LIMITED & ORS.	KUMAR SAMEER, ANIRUDH MEHROTRA, VIVEK SHARMA, SANJANA SRIKUMAR, HARKIRAT SINGH, ANIRUDH MEHROTRA, SANJANA SRIKUMAR, VIVEK SHARMA	
3	CS(OS)- 702/2014 I.A. 5350/2019	MAHIPAL SINGH V/s JAI PAL SINGH & ORS	MANISH KUMAR, MEGHA GURANG, SATISH KUMAR VERMA, PIYUSH KAUSHIK, Y. SARAT CHANDRA, SARVESH CHOWDHRY, R.K. SHARMA	

4	CS(OS)- 3711/2014 I.A. 24140/2014 I.A. 24142/2014 I.A. 2908/2017	ASA PORTOLIO PVT LTD V/s UNIVERSAL RESOURCES FZE & ORS	RAVI KISHORE, PAREKH & CO, M/S PAREKH & CO., ALOK KUMAR, DIPESH SHARMA	
5	CS(OS)- 238/2022 I.A. 6578/2022 I.A. 24845/2023	NARESH KUMAR & ORS. V/s PAWAN KUMAR & ANR.	GITA DHINGRA, SANJAY KUMAR	
6	CS(OS)- 240/2022 I.A. 6688/2022 I.A. 20622/2022 I.A. 22746/2023 I.A. 46043/2024 I.A. 46088/2024	SMT. KAVITA V/s SH. PARAS TANWAR & ORS.	ANURAG CHAUHAN, AMISHA VERMA, SHELLEN KUMAR BAJAJ, GITA DHINGRA, AMIT KUMAR, ANURAG CHAUHAN, KANISHKA NEGI	
7	CS(OS)- 405/2022 I.A. 10849/2022 I.A. 12845/2022 I.A. 12847/2022 I.A. 13315/2022 CRL.M.A. 16493/2022 I.A. 19836/2023 I.A. 19837/2023 I.A. 4980/2025	MR. BRAHAM SINGH V/s SATINDER KHATANA & ORS.	GAURAV CHAUDHRY, RAKESH KUMAR, VISHAL MAAN	

8	CS(OS)- 664/2022 I.A. 15149/2021 I.A. 17393/2022 I.A. 412/2023 I.A. 14292/2023 I.A. 14293/2023 I.A. 14315/2023 I.A. 14316/2023 I.A. 14317/2023 I.A. 14318/2023 I.A. 14319/2023 I.A. 14320/2023 I.A. 24036/2023 O.A. 56/2024 I.A. 1910/2024 I.A. 1911/2024 I.A. 3240/2024 I.A. 5015/2024 I.A. 6521/2024 I.A. 34375/2024 O.A. 48/2025	PRIYANKA SINGH V/s GURSAMARJIT SINGH AND ORS.	VIVEK SINGH, NAVEEN KUMAR, HARSH TIKOO, NISHANT GAUTAM, NIDHI MOHAN PARASHAR, NAVEEN KUMAR, VARDHMAN KAUSHIK, VIVEK SINGH	
9	CS(OS)- 770/2022 I.A. 20763/2022	RAJ RANI V/s DEEPAK @ MONU & ORS.	RAHUL SHARMA, MOHAN KUMAR, PRADEEP SINGH RANA	
10	CS(OS)- 817/2022 I.A. 21838/2022 I.A. 5450/2023 I.A. 5451/2023	SONALI MARWAH V/s SUNDEEP ABBOTT ALIAS SUNNY ABBOTT	VIKHYAT OBEROI, PUNEET SINGH BINDRA, RUSHAB AGGARWAL, VIKHYAT OBEROI, BHARAT ARORA	

	I.A. 6312/2023 CRL.M.A. 7351/2023 I.A. 18270/2023 I.A. 18496/2023 I.A. 18497/2023 I.A. 34193/2024 I.A. 45456/2024 I.A. 5002/2025 I.A. 9526/2025			
11	CS(OS)- 745/2024 I.A. 39566/2024 I.A. 46081/2024	RAJESH MALIK V/s NEETU SURI & ANR.	PREET PAL SINGH, LALIT GUPTA	
12	EX.P.-90/2022 WITH EX.P. 91/2022	HINDUSTAN UNILEVER LIMITED V/s SETHI AGENCIES & ANR.	J. SAGAR ASSOCIATES	
13	EX.P.-91/2022	HINDUSTAN UNILEVER LIMITED V/s PANKAJ SETHI	J. SAGAR ASSOCIATES	
14	TEST.CAS.- 17/2009 I.A. 33053/2024 I.A. 45074/2024 WITH TEST.CAS. 18/2009	DIGVIJAI SINGH & ANR. V/s STATE & ORS	ZAMIR AHMAD, HARSH KAUSHIK, DSNJEEV SINDHWANI, HARSH KAUSHIK, SANJAY DUA	

15	TEST.CAS.- 18/2009 I.A. 32754/2024 I.A. 45047/2024	ANOOP SINGH & ANR V/s STATE & ORS	ZAMIR AHMAD, HARSH KAUSHIK, EKTA KALRAA & NEERAJ YADAV, HARSH KAUSHIK, SANJAY DUA	
----	---	---	--	--

ADMISSION DENIAL

16	CS(OS)- 462/2022 I.A. 12475/2022 I.A. 3166/2024	MR. BHOOP SINGH V/s MR. DURGA PRASAD AND ORS.	AMIT SHARMA, AMIT TOMAR, ADITI SHIVADHATRI, FAISAL NASEEM, AMIT TOMAR	
17	CS(OS)- 645/2022 I.A. 16913/2022 I.A. 16914/2022	RAJENDER SINGH V/s HEMRAJ & ORS.	MANOJ KUMAR KUMAR, HARI SHANKAR RAI, VIKRAM JIT SAINI	
18	CS(OS)- 730/2022 I.A. 19655/2022 I.A. 19657/2022 I.A. 3605/2023 I.A. 3606/2023	CHANDNI FAZLI V/s RAZIA SULTANA	MOHIT GUPTA, EKANSH AGARWAL, RACHIT KHANDELWAL	

FOR EVIDENCE

19	CS(OS)- 1876/2008	M/S RISHI PROMOTERS PRIVATE LTD. & ANR. V/s MRS. ANJU ARORA (NEE MS. ANJU BAJAJ) & ORS.	RACHNA AGRAWAL, P.P.S.AHLUWALIA, AMITABH NARAYAN, RAMAN DUGGAL, DINESH GARG, SHOBHIT CHAUDHARY	
20	CS(OS)- 977/2014 I.A. 5834/2025 I.A. 5835/2025 I.A. 7601/2025	VIJAY KUMAR KATYAL & ANR V/s RAVI KUMAR KATYAL & ANR	VIVEK B SAHARYA, SURESH CHAND SINGHAL, S.C SINGHAL	

17.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

21	CS(OS)- 497/2022 I.A. 32117/2024 I.A. 33148/2024	SHRI MOHAN LAL V/s SHRI BIRJU & ORS.	AMIT KUMAR, SURESH CHAND SINGHAL, AMIT KUMAR	
22	TEST.CAS.- 6/2014	LALIT KANT BATRA V/s STATE & ORS	NISHANT REWALIA, DEEPAK	

**R - 5, NEW COURTS BLOCK (GROUND FLOOR),
BEFORE MS. BHAWANI SHARMA, JOINT REGISTRAR (JUDICIAL)**

<https://jrdhc.webex.com/join/jrdhc5>

NOTE : HEARING OF THE FOLLOWING CASES AFTER THE APPELLATE SIDE LIST.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	O.M.P. (COMM)-52/2020 I.A. 4067/2013 I.A. 18853/2015 I.A. 439/2016	HOUSING & URBAN DEV. COR. LTD. V/s ANSAL PROPERTIES & INFRASTRUCTURE LTD.	RAJEEV MARKHEDKAR, ROHIT AGGARWAL, B B GUPTA, ROHIT GUPTA, SONAL KUMAR SINGH, MUDIT SHARMA, MALAK M BHATT, A.K.SINGH & CO, UDYAN SRIVASTAVA	
2	O.M.P. (COMM)-347/2023 I.A. 16947/2023 I.A. 16948/2023 I.A. 22688/2023 I.A. 8386/2024 I.A. 7884/2025	NAV SANSAD VIHAR CO OPERATIVE GROUP HOUSING SOCIETY LTD V/s HADISO CONSTRUCTION PVT LTD	BIPIN KUMAR PRABHAT, MONI CINMOY, SOAYIB QURESHI, KANIKA MALHOTRA, MONI CINMOY	
3	TEST.CAS.-65/2018(Disposed off case) I.A. 47090/2024 I.A. 4344/2025	JUHI MISHRA V/s STATE OF NCT & ORS.	BARKHA JUNEJA, RAJESH RAI, C.S. CHAUHAN, RR LEGAL PARTNERS LLP, RAJESH RAI	

**R - 4, NEW COURTS BLOCK (GROUND FLOOR),(OS-E&I)
BEFORE MR. SIDHARTH MATHUR,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT Mr. SUDHANSHU GUPTA, READER TO LD. PRESIDING OFFICER(9313414182))

NOTE : ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD, PLEASE KEEP MIC & WEB CAM OFF AND WAIT FOR THEIR TURN.

NOTE : PLEASE GIVE APPEARANCE IN CHAT BOX/ MESSAGE WITH ITEM NUMBER, CASE NUMBER AND MOBILE NUMBER.

NOTE : LAWYERS APPEARING THROUGH VC SHALL SEND THEIR EXEMPTION TO THE COURT MASTER ALONGWITH PROPER REASON IN ADVANCE.

Click TO Join The VC <https://jrdhc.webex.com/join/jrdhc4>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.O. (COMM.IPD-TM)-118/2024 I.A. 33856/2024 WITH C.O. (COMM.IPD-TM) 119/2024 C.O. (COMM.IPD-TM) 120/2024 CS(COMM) 591/2024	PERNOD RICARD INDIA PRIVATE LIMITED V/s JAGATJIT INDUSTRIES LIMITED & ORS.	VIKAS MISHRA, NIDHI RAMAN, MAMTA RANI	
2	C.O. (COMM.IPD-TM)-119/2024 I.A. 33859/2024	PERNOD RICARD INDIA PRIVATE LIMITED V/s JIL TRADING PVT LTD & ORS.	VIKAS MISHRA, MAMTA RANI	
3	C.O. (COMM.IPD-TM)-120/2024 I.A. 33861/2024	PERNOD RICARD INDIA PRIVATE LIMITED V/s JAGATJIT INDUSTRIES LIMITED & ORS.	VIKAS MISHRA, MAMTA RANI	

ADMISSION DENIAL

4	CS(COMM)-591/2024 I.A. 33832/2024	PERNOD RICARD INDIA PRIVATE LIMITED V/s JAGATJIT INDUSTRIES LIMITED & ANR.	VIKAS MISHRA, MAMTA RANI	
---	--------------------------------------	---	-----------------------------	--

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES

5	CS(COMM)-116/2018	MANKIND PHARMA LIMITED V/s VIPUL JAIN & ORS	SUMIT RAJPUT, HEMANT DASWANI, HEMANT DASWANI, DASWANI	
6	CS(COMM)- 180/2018(Disposed off case)	HIND CHEMICALS LTD. V/s MR. RAJESH CHAWLA & ORS.	A.K. GOEL, KUMAR DUSHYANT, M.F. HUMAYUNISA, DASWANI, SIDDHARTH DUTTA, ANAND & ANAND	
7	CS(COMM)-624/2021	KAJARIA CERAMICS LIMITED & ORS. V/s MR SURESH KUMAR AGGARWAL & ORS.	PRASHANT DIWAN, RISHINA PARASHAR, BINDRA RANA	
8	CS(COMM)-819/2022 I.A. 19727/2022 I.A. 19728/2022 I.A. 11927/2023 I.A. 23827/2023	AMITABH BACHCHAN V/s RAJAT NAGI & ORS.	DHRUV ANAND, VINAY MOHAN SHARMA, R MAYA, KUSHAL KUMAR, TINA GARG, SURESH CHAND SINGHAL, DHRUV ANAND, KUSHAL KUMAR	

9	CS(COMM)-143/2024 I.A. 3682/2024	TATA COMMUNICATIONS PAYMENT SOLUTIONS LIMITED & ANR. V/s PAYZON SOLUTIONS & ORS.	R MAYA, NIRUPAM LODHA	
10	CS(COMM)-1160/2024 I.A. 48969/2024 I.A. 6825/2025 I.A. 7203/2025	LT FOODS LIMITED V/s NICE RICE TRADERS	DEVENDER KUMAR, R ABHISHEK	
11	CS(COMM)-123/2025 I.A. 3808/2025	ANANDAM SWEETS PRIVATE LIMITED V/s HALDIRAM SNACKS PRIVATE LIMITED & ANR.	SHRAVAN KUMAR BANSAL	
12	CS(COMM)-128/2025 I.A. 3933/2025	BENTLEY SYSTEMS INC & ANR. V/s NCC LIMITED & ANR.	VAREESHA IRFAN	
13	CS(COMM)-131/2025 I.A. 4037/2025	NEXON PAINTS PRIVATE LIMITED V/s NAGA SAI INDUSTRIES	HEMANT DASWANI	
14	CS(COMM)-142/2025 I.A. 4213/2025	LATICRETE INTERNATIONAL, INC & ANR. V/s KRISHNA STONE & ANR.	HEMANT DASWANI	

ADMISSION DENIAL

15	CS(COMM)-736/2019	GIANT ROCKET MEDIA AND ENTERTAINMENT PVT. LTD. V/s MS. PRIYANKA GHATAK AND ORS.	UDAIBIR SINGH KOCHAR, S S AHLUWALIA, AMAYA M NAIR, WITHOUT GENERATE	
----	-------------------	--	---	--

17.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

16	CS(COMM)-193/2024 I.A. 5188/2024	GLAXO GROUP LIMITED V/s MOHD. NAZIM AND ANR.	RAHUL KUMAR, PRITHVI SINGH	
17	CS(COMM)-677/2024 I.A. 36180/2024 I.A. 47454/2024	M/S DELUX SPORTS COMPANY V/s SH MANJEET SINGH AND ANR. SOLE PROPRIETOR OFM/S FEROC INTERNATIONAL	SANJEEV MAHAJAN, MANOJ KUMAR, DEEPAK SABHARWAL, MANOJ KUMAR	
18	CS(COMM)-819/2024 I.A. 40028/2024	DCM SHRIRAM LIMITED V/s KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED & ANR.	LEXSTER LAW LLP, VAREESHA IRFAN	
FOR EVIDENCE				
19	CS(COMM)-1074/2018	DABUR INDIA LTD. V/s EMAMI LIMITED	ROOHINA DUA, MANISH KUMAR MISHRA, ROOH- E-HINA DUA, INTTL	

**R - 8, NEW COURTS BLOCK (GROUND FLOOR),(OS-F)
BEFORE MR.DEVENDER KUMAR GARG, JOINT REGISTRAR (JUDICIAL)**

NOTE:- ADVOCATES ARE REQUESTED TO PLEASE GIVE THEIR APPEARANCE IN 'CHAT BOX' WITH THEM ITEM NUMBER, SUIT NUMBER AND ALSO FOR THE PARTY, THEY APPEARING FOR.

(NOTE : IN CASE of ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. VED PRAKASH, READER TO LD. PRESIDING OFFICER (9220401146))

Click TO Join The VC <https://jrdhc.webex.com/join/jrdhc8>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-358/2024 I.A. 35656/2024	MAXWELL PARTNERSHIP FIRM REGD V/s NATIONAL INSURANCE CO LTD AND ANR	AMANDEEP SINGH, P.K. SETH, AMANDEEP SINGH	
2	CS(COMM)-359/2024 I.A. 35661/2024	DELHI INDUSTRIAL CORPORATION V/s NATIONAL INSURANCE CO LTD	AMANDEEP SINGH, P.K. SETH, AMANDEEP SINGH	
3	CS(COMM)-597/2024 I.A. 7739/2025	TIRUPATI BUILDINGS AND OFFICES PRIVATE LIMITED V/s RACHITECH ENGINEERING PRIVATE LIMITED	KUSTUBH SINGH, SUMIT KUMAR BATRA, KUSTUBH SINGH	
4	CS(OS)-46/2013 I.A. 2881/2019 I.A. 25323/2023 I.A. 25324/2023	KUDRAT SINGH V/s SURJIT KAUR & ORS	R K NARANG, RAJENDER KUMAR AGGARWAL, RAJENDER AGARWAL, KHUSHBIR SINGH	

5	CS(OS)-1651/2013 CRL.M.A. 1956/2024	BEENA SHAMRA & ANR. V/s SARLA PAUL AND OTHERS	RAJESH YADAV, RAKESH KUMAR GARG, VARUN DEWAN, NAVEEN KUMAR SINGH, SANJANA SADDY, VIBHOR GARG, SAKSHI SHAIRWAL, GAUTAM MALIK, N.S BAJWA, SHRIKANT SAMANTARA	
6	CS(OS)-256/2019 I.A. 6882/2019 I.A. 6883/2019 I.A. 941/2020 I.A. 181/2023 I.A. 182/2023 I.A. 1537/2024 I.A. 1538/2024 I.A. 35662/2024 I.A. 35663/2024	SHAILESH KANT SHARMA V/s SHISHIR KANT SHARMA & ANR.	ROHIT SINGHA, ADITYA PAROLIA	
7	CS(OS)-357/2024 I.A. 10119/2024 I.A. 41298/2024 I.A. 41318/2024	SANDHYA GUPTA V/s SANJAY GUPTA & ANR.	VIVEK SHARMA, SANJEEV KUMAR TYAGI, VIVEK SHARMA	
8	CS(OS)-525/2024 I.A. 32743/2024 I.A. 36825/2024	MOHAN LAL KAPOOR V/s HARPREET SINGH AND OTHERS	PRAVEEN ALOK, JYOTI CHATURVEDI, PRAVEEN ALOK	
9	CS(OS)-577/2024	VIJAY KUMAR SALUJA V/s DALIP KUMAR SALUJA & ORS.	PRAVEEN SURI, SAKET GAKHAR, BEENASHAW NANDA SONI	
10	CS(OS)-629/2024 I.A. 35943/2024	91 SPRINGBOARD BUSINESS HUB PVT LTD V/s NANOBAITER AND ORS	POOVAYYA & CO., NEEL ANJAN MASON, VARUN GARG	
11	CS(OS)-1012/2024 I.A. 48696/2024 I.A. 48697/2024	ANIL MALHOTRA HUF THROUGH ITS KARTA ANIL MALHOTRA V/s M S M M RAMESH	BRAJ BHUSHAN LAL KARN	

	I.A. 48698/2024	AND COMPANY THROUGH ITS MANAGING PARTNER SHRI TARUN ARORA AND ORS		
12	EL.PET.-1/2019 I.A. 373/2025	SATISH KUMAR SANSI V/s ELECTION COMMISSION OF INDIA & ANR	RAMESH KUMAR & ASSOCITES, PR CHOPRA, NAVNEET PRABHAKAR, RAMESH KUMAR & ASSOCIATES, SATISH KUMAR SANSI	
13	O.M.P. (E) (COMM.)-10/2025	M/S HARIDWAR HIGHWAYS PROJECT LIMITED V/s M/S NATIONAL HIGHWAYS AUTHORITY OF INDIA	GURPREET SINGH SETHI	
14	EX.APPL.(OS) 1885/2024 In OMP (ENF.) (COMM.)-95/2024	SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED V/s THAUMAS INFRASTRUCTURE LIMITED & ORS.	RAJINDER SINGH, RAJAT NAVET, MOHNA MADAN LAL, RAJAT NAVET	

ADMISSION DENIAL

15	CS(COMM)- 3/2024	FREEPORT BRANDS PVT. LTD & ORS. V/s AMRIT LAL BATRA & ORS.	PRASHANT KATARA, DR. BIPIN KUMAR DWIVEDI, BHAVYA SETHI	
16	CS(OS)-239/2019 I.A. 6453/2019 I.A. 13811/2019 WITH CS(OS) 463/2019	SUBHASH & ORS. V/s BIMLA DEVI & ORS.	YUDHVIR SINGH CHAUHAN, DEVESH PRATAP SINGH, ASHWANI KUMAR OJHA, PRAVEEN SURI	

17	CS(OS)-463/2019	BIMLA DEVI & ANR. V/s DELHI DEVELOPMENT AUTHORITY & ORS.	YUDHVIR SINGH CHAUHAN, DEVESH PRATAP SINGH, ASHWANI KUMAR OJHA, N.K. AGGARWAL	
18	CS(OS)-393/2019 I.A. 41593/2024	N.N. BUILDCON PVT. LTD. V/s ENGINEERING PROJECTS (INDIA) LTD. & ORS.	BHUVNESH SATIJA, ANU BAGAI, RITIKA JHANJI, BHUVNESH SATIJA	

FOR EVIDENCE

19	CS(OS)- 2042/2011 I.A. 13315/2011 I.A. 2487/2012 I.A. 5954/2012 I.A. 1676/2025 I.A. 1677/2025 I.A. 1678/2025	BIJAY MADAN V/s YOTEEN CAMERON & ORS	N.K.JAIN, J S LAMBA, RAHUL SINGH, BHAKTI VARDHAN SINGH, RAKESH KHANNA, SANJEEV	AT 12:30 P.M.
20	CS(OS)- 2420/2011	AMAR CONSTRUCTIION CO. V/s THE GOVT. OF NCT OF DELHI	S K JAIN, RAKESH KUMAR MITTAL, D.MOITRA	AT 2:00 P.M.
21	CS(OS)- 1458/2013 I.A. 11645/2013 I.A. 11647/2013 I.A. 3374/2014 I.A. 1647/2015	APEEJAY PVT LTD V/s TITAN ESTATES PVT LTD AND ORS	YASHMEET KAUR, SHUBHANKAR SENGUPTA, K DATTA	AT 2:00 P.M.
22	CS(OS)- 2608/2013 I.A. 10384/2023 I.A. 3077/2025	MANIK DAS (SINCE DECEASED) THROUGH LR. V/s SHANKAR DAS & ORS	MOHD SHAHID, MOHD SHAHID HUSSAIN, AMRITESH RAJ, VARUN BHANDARI, VINOD KUMAR, J.S LAMBA, VINOD KUMAR	

17.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

23	CS(OS)-341/2019 I.A. 9107/2019 I.A. 15226/2019 I.A. 4979/2025	ASHISH BHALLA V/s SUNIL GANDHI	HARSHVARDHAN, NEERAJ KUMAR, ASEEM TALWAR, HARSH VARDHAN SHARMA	
24	CS(OS)- 1035/2024	GIAN DEVI MEHTA & ORS. V/s CHAMAN KUMAR MEHRA AND ANR	LCR FROM ROHINI COURT	

**R - 7, NEW COURTS BLOCK (GROUND FLOOR),(OS-G)
BEFORE MR. MANISH SHARMA,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. NARESH KUMAR, READER TO LD. PRESIDING OFFICER(9911776651)

Click TO Join The VC <https://jrdhc.webex.com/join/jrdhc7>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-933/2018 I.A. 6505/2022 I.A. 6506/2022	M/S SATYA PARKASH & BROS. PVT. LTD. V/s EAST DELHI MUNICIPAL CORPORATION	DEVASHISH CHAUHAN, RAVI CHANDRA PRAKASH, TUSHAR SANNU DAHIYA, GAGANMEET SINGH SACHDEVA, MAYANK BANSAL	
2	CS(COMM)-203/2025	M/S RAPID CONSTRUCTIONS V/s SOUTH DELHI MUNICIPAL CORPORATION	PRITY SHARMA	
3	CS(OS)-1370/2012	SUBHINDER SINGH PREM V/s ADIDAS AG & OTHERS	B L YADAV, JMN & ASSO, NEERAJ KUMAR, DEEP DHAMIJA, RNS ASSOCIATES, RNS ASSO., VIJAY K SONDHI	

4	CS(OS)-3104/2015 I.A. 21707/2015	SH NARINDER KUMAR MALHOTRA V/s LATE SHRI HARNAM DASS & ORS	DEEPTI KATHPALIA, KUNAL SINGH, PAWAN KUMAR BATRA, SURESH SHARMA, PRAKASH GAUTAM, BHUMIKA AGGARWAL, POOJA MARWAHA	
5	CS(OS)-193/2018	RASHTRIYA MAHILA KOSH V/s HUMAN DEVELOPMENT CENTRE & ORS	PRASHANT, KULDEEP RAI, KAUSHAL KUMAR NIRMAL	
6	CS(OS)- 590/2018(Disposed off case)	POONAM KAPUR V/s SAROJ CHOPRA AND ORS.	SUMEET KAUR, ANJALI SHARMA	
7	CS(OS)-811/2024 I.A. 41662/2024 I.A. 41663/2024 I.A. 6592/2025	JITENDER RANA V/s MR. ASHISH RANA & ORS.	PINKU SINGH, DIGVIJAY RAI, MUSKAAN CHAWLA	
8	CS(OS)-25/2025 I.A. 1137/2025	BRAHM SINGH TANWAR V/s BRAHAM SINGH	GAURAV CHAUDHRY, VISHAL MAAN	
9	CS(OS)-56/2025 I.A. 2083/2025	SHIVA BUILDTECH PVT LTD & ORS. V/s AGGCON EQUIPMENTS INTERNATIONAL PVT LTD & ORS.	RAMESH KUMAR, RAMESH KUMAR	
10	CS(OS)-130/2025 I.A. 5256/2025 I.A. 6979/2025 I.A. 6980/2025	DHARAMPAL SATYAPAL LIMITED V/s MR SATINDER SINGH BHASIN AND OTHERS	MAMTA RANI, VARUN PATHAK, SWATI AGARWAL, HARSHIT AGARWAL, DSNR LEGAL	

			ADVOCATES & SOLICITORS	
11	CS(OS)-152/2025 I.A. 6265/2025	VISHAL SETHI AND ANR V/s SHRI NEERAJ SETHI AND ORS	LAKSHAY CHAUHAN	
12	EL.PET.-2/2024 I.A. 45653/2024	SOMNATH BHARTI V/s BANSURI SWARAJ AND ANR.	SIDDHESH SHIRISH KOTWAL, SOMNATH BHARTI, RAJEEV SHARMA	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)

13	OMP (ENF.) (COMM.)- 126/2018	DURIAN INDUSTRIES LTD V/s INDIA TOURISM DEVELOPMENT CORPORATION	KRISHAN KUMAR, VIVEKANAND	AT 2:00 P.M.
----	---------------------------------	---	---------------------------------	--------------

ADMISSION DENIAL

14	CS(COMM)-57/2024 I.A. 1470/2024 I.A. 1472/2024	SMT NEERU KOHLI V/s CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD AND ANR.	ADITYA RAJ, NANDNI SAHNI	
15	CS(COMM)-24/2025 I.A. 803/2025	THRIVENI SAINIK MINING PRIVATE LIMITED V/s NTPC LTD	ADARSH TRIPATHI, ADYASHA NANDA	
16	CS(OS)-416/2018 I.A. 11555/2018	SUNITA V/s SUNIL & ORS.	SUMEER NATH, VIJAY KUMAR, SURESH PRASAD, NIKHILESH KUMAR, VIPIN MALIK, SUDHADHAR KUMAR	

17	CS(OS)-457/2018 I.A. 12579/2018 I.A. 12732/2019	APEEJAY GLOBAL INDUSTRIAL AND LOGISTIC PARK LIMITED (ERSTWHILE M/S ORIENTAL SPUN PIPE COMPANY LIMITE V/s BHAWAR SINGH & ORS.	ASHWINI KUMAR, JOGESH GUPTA, RAJAT ANEJA, DHANANJAI JAIN, KETAN MADAN, VIVEK GUPTA, AMIT SWAMI, K. DATTA & ASSOCIATES, K. DATTA	
18	CS(OS)-335/2024 I.A. 9468/2024	VIPIN NARULA & ANR. V/s VIKAS NARULA	CHARU SANGWAN, ADITYA SALUJA	
19	CS(OS)-772/2024 I.A. 40493/2024	ABDUL JALEEL & ORS. V/s MOHD. ASLAM & ORS.	SUMIT RANA, MOHD AKRAM, SHAMSUDDIN ANSARI	
20	CS(OS)-920/2024 I.A. 45817/2024	TARUN KUMAR KATYAL V/s VIKAS KATYAL & ANR.	TARUN KUMAR	
21	CS(OS)-1026/2024 I.A. 49298/2024	SH. RAJINDER SINGH & ORS. V/s SH.AZAD SINGH & ANR.	NARESH KUMAR VASHISHT	
22	CS(OS)-147/2025 I.A. 5869/2025	MRS JASPINDER KAUR ARORA V/s S S CON BUILD PRIVATE LIMITED & ORS.	VIKAS JAIN, ANAND MISHRA	

FOR EVIDENCE

23	CS(OS)-423/2018 I.A. 10118/2021 I.A. 11873/2021 I.A. 13789/2021	SANTOSH KALRA PAWAR V/s SUMAN LATA KALRA & ORS.	SIDDHARTH YADAV, RAJIV BAKSHI, RAJIV BAKSHI, WASIM ASHRAF	
24	CS(OS)-436/2018 I.A. 8979/2022 I.A. 19798/2022	BINITA MAHTO V/s BIJOY KUMAR DASS & ORS	MUNISH VASHISHTH, RAKHI	

17.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

			BANERJEE, RAKHI BANERJEE, MANSOOR ANSARI, MADAN LAL SHARMA	
25	TEST.CAS.-36/2018 I.A. 20638/2022	KIRAN SACHDEV V/s THE STATE (GOVT. OF N.C.T. OF DELHI) & ANR.	SAMEER VASHISHT, MADAN LAL SHARMA	

**R - 6, NEW COURTS BLOCK (GROUND FLOOR),(OS-D)
BEFORE MS. PRIYA MAHENDRA,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. SHAMSHER, READER
(9999292525)

Click TO Join The VC <https://jrdhc.webex.com/join/jrdhc6>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-89/2024 I.A. 34449/2024 I.A. 34898/2024	LIGHTHOUSE GOLDLINE BRANDS LIMITED V/s DHALL FOODS AND BEVERAGES PVT. LTD.	K.K. MALHOTRA, BINDRA RANA, K.K. MALHOTRA	
2	CS(OS)-102/2017 I.A. 2717/2017 I.A. 268/2020 I.A. 10418/2023 I.A. 8153/2024 I.A. 8154/2024 I.A. 8333/2025 I.A. 8334/2025	COL GAJENDRA PAL YADAV V/s JAYANT KUMAR YADAY & ANR	APURVA YADAV, RAM KISHAN SAINI, CHANDRACHUR BHATTACHARYYA, JAGAT SINGH & CO, EJD AHUJA, JAGAT SINGH	
3	CS(OS)-295/2017 I.A. 7288/2017 O.A. 181/2024 I.A. 42575/2024	SH. AJAY MADAN V/s M/S. DSC LTD. & OTHERS	ABHISHEK BANSAL, DEEPAK KHURANA, ROHIT KUMAR	
4	CS(OS)-366/2021 I.A. 9791/2021 I.A. 12595/2022	SUPRIYA JINDIA THROUGH POWER OF ATTORNEY V/s KOMAL UPPAL AND ORS & ORS.	KUNAL KALRA, HEMANT MANJANI, HEMANT MANJANI	

5	CS(OS)-431/2021 I.A. 11661/2021	SMT. SARASWATI DEVI & ANR. V/s SHRI. SHIV NARAYAN & ORS.	KAPIL KHER, DEEPAK KUMAR SHARMA, MUKESH GUPTA, MUKESH GUPTA	
6	CS(OS)-516/2021	SH. HARISH KHANDELWAL & ORS. V/s SH. SURESH KHANDELWAL & ANR.	PARVEEN KUMAR AGGARWAL, RAVI VASHISHT, RAJIV BAHL	
7	CS(OS)-582/2021 I.A. 14398/2021 I.A. 4306/2022 I.A. 4308/2022	RHEA SURI & ANR. V/s UJVAL SAGAR SURI	GIRDHAR GOVIND, BALASUBRAMANIAN RAMESH, BALASUBRAMANIAN RAMESH, GIRDHAR GOVIND	
8	CS(OS)-352/2024 I.A. 9984/2024	SMT. AARTI VOHRA NAGPAL & ORS. V/s RAKESH NISCHAL @ RAKESH CHARANDAS NISCHAL	SANGEETA KUMAR	

FOR DIRECTION

9	CS(COMM)-151/2017 I.A. 10220/2017 I.A. 6051/2023	ELECON ENGINEERINGH COMPANY LIMITED V/s ENERGO ENGINEERING PROJECTS LIMITED	PRATYUSH PARIMAL, KARANJAWALA AND CO., KAMAL MEHTA, SANJEEV KUMAR SHARMA, DUBEY & PARTNERS	
---	--	--	--	--

ADMISSION DENIAL

10	CS(OS)-87/2021 I.A. 1950/2021 I.A. 19332/2022	DABUR INDIA LIMITED V/s THE ADVERTISING STANDARDS COUNCIL OF INDIA	ANKUR SANGAL, AVNI SINGH, R. JAWAHAR LAL, R. JAWAHAR LAL	
----	---	--	---	--

FOR EVIDENCE

11	CS(COMM)-191/2021 I.A. 5726/2021 I.A. 3292/2023 I.A. 7330/2024	INDO ASIATIC ENGINEERS V/s MOHIT ALLAWADI AND ORS.	PRADEEP SINGH RANA, BHUPENDRA TYAGI, BHUPENDRA KUMAR TYAGI	
12	CS(OS)-909/2007	SHRI MANGAL SAIN MITTAL V/s M/S PPA IMPEX LIMITED	J.S. BHATI, S.K. PURI, PAWAN KUMAR, J.C. MAHINDRO, J.S. BHATIA, SACCHIN PURI	
13	CS(OS)- 1385/2011(Disposed off case) I.A. 3471/2025	SAT BHAN SINGH & ANR V/s MAHIPAT SINGH & ORS	SURENDER KUMAR GUPTA, VARUN KUMAR, SAGAR HAJELAY, RAJESH KUMAR PANDEY, VARUN KUMAR, ATUL BANDHU	
14	CS(OS)-657/2017 I.A. 14547/2017	SMT. PHOOLWATI & ORS V/s SHRI DEVINDER SINGH & ORS	UJJWAL K JHA, B.R. KAUSHIK, SHILP AGRAWAL, PRADEEP SEHRAWAT, KAJAL CHANDRA (COURTFEE ALREADY LOCKED IN DIARY NO. 551173 DT. 16/10/2015)	
15	TEST.CAS.-52/2021 I.A. 45066/2024 WITH TEST.CAS. 13/2022	SUMAN JODHA V/s STATE OF NCT OF DELHI & ORS.	GURLABH SINGH, TARANG GUPTA, SHREYA SINGHAL, AADIL SINGH BOPARAI	AT 12:00 NOON

17.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

16	TEST.CAS.-13/2022 WITH TEST.CAS. 52/2021	VIJAY SINGH JODHA V/s STATE OF NCT OF DELHI & ORS.	TARANG GUPTA, SUDESHNA SINGH, GURLABH SINGH	AT 12:00 NOON
----	--	--	---	---------------

Concluded
BY ORDER
REGISTRAR ORIGINAL

ROOM NO. 121, FIRST FLOOR, BLOCK-A
BEFORE SH. KANWAL JEET ARORA, REGISTRAR GENERAL

AT 11:30 A.M.

<https://dhcdja.webex.com/meet/dja.dhc.vc4>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	BAIL APPLN.-4316/2021(Disposed off case)	ASHIT JAIN V/s STATE OF NCT OF DELHI	VARUN BHATI, ADITYA VARUN BHAT, FARMAN ALI, SOHIL SHARMA	
		OTHER DETAILS OF ADVOCATES: RAAVI SHARMA(RAAVISHARMAADV@GMAIL.COM)(8802285182)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ADITYA VARUN BHAT(ADITYA.BHAT@SYMLAW.AC.IN)(8713977007)(PETITIONER) FARMAN ALI(11FARMAN11@GMAIL.COM)(9469448888)(RESPONDENT) FARMAN ALI(11FARMAN11@GMAIL.COM)(9469448888)(PETITIONER) FARMAN ALI(11FARMAN11@GMAIL.COM)(9469448888)(RESPONDENT) FARMAN ALI(11FARMAN11@GMAIL.COM)(9469448888)(RESPONDENT) SOHIL SHARMA(CHAMBERSOFSOHILSHARMA@GMAIL.COM)(7060079384)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (R.K.PURAM- 257/2019) BAIL APPLN. 3008/2019 FILED BY SUBHASH JAIN (DISPOSED ON : 2020-02-10) BAIL APPLN. 3010/2019 FILED BY ANKUSH JAIN (DISPOSED ON : 2020-02-10) P.S.-FIR NO. : (R.K.PURAM- 257/2019)
2	LA.APP.-520/2023 CM APPL. 54056/2023	DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD (DSIIDC) V/s SH RAJA RAM & ANR.	RAKESH KUMAR DHAWAN	
		OTHER DETAILS OF ADVOCATES: R K DHAWAN(RKDHAWAN9@GMAIL.COM)(9899775330)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)()(RESPONDENT)		
3	LA.APP.-570/2023 CM APPL. 56475/2023	UNION OF INDIA V/s TEK CHAND (DEC.) THR. LRS. & ANR.	SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES:		
4	LA.APP.-653/2023 CM APPL. 65522/2023	MUNICIPAL CORPORATION OF DELHI V/s BHUPENDER KUMAR JAIN & ANR.	TAJINDER VIRDI, SANTOSH KUMAR ROUTA	
		OTHER DETAILS OF ADVOCATES: DHAMIJA(DHAMIJAASSOCIATES@YAHOO.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) SANTOSH KUMAR ROUTA(ROUTSANTOSHK@GMAIL.COM)(9971052474)(RESPONDENT)		
5	CM APPL. 20662/2025 CM APPL. 20663/2025 In LA.APP.-654/2023 WITH LA.APP. 655/2023	MUNICIPAL CORPORATION OF DELHI V/s FARZAND ALI AND ANR	TAJINDER VIRDI, SANTOSH KUMAR ROUTA	

	LA.APP. 658/2023 LA.APP. 659/2023			
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM,)(0)(PETITIONER) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)(9971052474)(RESPONDENT) TAJVIRDI(TAJVIRDI@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR ROUTA(ROUTSANTOSHK@GMAIL.COM)(9971052474)(RESPONDENT)		
6	LA.APP.-658/2023 CM APPL. 65827/2023	MUNICIPAL CORPORATION OF DELHI V/s FARZAND ALI & ANR.	TAJINDER VIRDI, SANTOSH KUMAR ROUTA	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) SANTOSH KUMAR ROUTA(ROUTSANTOSHK@GMAIL.COM)(9971052474)(RESPONDENT)		
7	LA.APP.-666/2023 CM APPL. 66116/2023	MUNICIPAL CORPORATION OF DELHI V/s ANAND PRAKASH GUPTA & ANR.	TAJINDER VIRDI, SANTOSH KUMAR ROUTA	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) SANTOSH KUMAR ROUTA(ROUTSANTOSHK@GMAIL.COM)(9971052474)(RESPONDENT)		
8	LA.APP.-9/2024 CM APPL. 1905/2024	MUNICIPAL CORPORATION OF DELHI V/s CHANDER PRAKASH GUPTA AND ANR.	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) DHAMIJA (DHAMIJAASSOCIATES@YAHOO.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT)		
9	LA.APP.-209/2024	MUNICIPAL CORPORATION OF DELHI V/s ARUN KUMAR GUPTA & ANR.	TAJINDER VIRDI, SANTOSH KUMAR ROUTA	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(0)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR ROUTA(ROUTSANTOSHK@GMAIL.COM)(9971052474)(RESPONDENT)		
10	LA.APP.-210/2024	MUNICIPAL CORPORATION OF DELHI V/s LAL RAM SARUP KASERA TRUST & ANR.	TAJINDER VIRDI, SANTOSH KUMAR ROUTA	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR ROUTA(ROUTSANTOSHK@GMAIL.COM)(9971052474)(RESPONDENT)		
11	LA.APP.-226/2024	MUNICIPAL CORPORATION OF DELHI V/s DINESH BANSAL & ANR.	TAJINDER VIRDI, SANTOSH KUMAR ROUTA	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)(0)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(0)(RESPONDENT)		

		GNCT(GNCTD.SCLA.SKP@GMAIL.COM,)(0)(RESPONDENT) SANTOSH KUMAR ROUTA(ROUTSANTOSHK@GMAIL.COM)(9971052474)(RESPONDENT)	
--	--	---	--

**ROOM NO. 101, FIRST FLOOR, BLOCK-A
BEFORE SH. PAWAN KUMAR KALRA, REGISTRAR
(PHYSICAL HEARING COURT)**

AT 11:00 A.M.

[Click TO Join The VC](#)

or

<https://jrdhc.webex.com/meet/jrdhc12>

ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. AMIT PAUL (JUDL. TRANSLATOR) (PH:- 9599060966) READER TO SHRI PAWAN KUMAR KALRA, REGISTRAR WRIT].

NOTE: PLEASE GIVE THE APPEARANCE IN CHAT BOX WITH ITEM NO. AND MOBILE NO.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
END OF THE BOARD MATTERS				
1	CM APPL. 27275/2018 CM APPL. 27276/2018 CM APPL. 30761/2018 CM APPL. 30762/2018 CM APPL. 30763/2018 CM APPL. 30764/2018 CM APPL. 49850/2023 CM APPL. 49851/2023 In W.P.(C)-5830/2002(Disposed off case)	CHHEDA LAL & ORS. V/s STATE OF DELHI & ORS.	B.S.JAIN & CO., ANUSUYA, DIVYA GARG, AJAY VEER SINGH, SALWAN, KK BUCHAR, CHANDRA, MUNISH TYAGI, NANDITA CHANDRA, SANGEETA, SHUBHAM SINGH	
		OTHER DETAILS OF ADVOCATES: DIVYA GARG()(9891975608)(PETITIONER) AJAY VEER SINGH(ADV.DIVYAGARG@GMAIL.COM)()(PETITIONER) AJAY VEER SINGH(ADV.DIVYAGARG@GMAIL.COM)()(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) AJAY VEER SINGH()(9891975608)(PETITIONER) AJAY VEER SINGH()(9891975608)(PETITIONER) SHUBHAM SINGH(SINGH311294@GMAIL.COM)(9152091025)(PETITIONER)		
CASES LISTED BEFORE REGISTRARS				
2	W.P.(C)-10541/2016 CM APPL. 41395/2016 CM APPL. 45267/2023 CM APPL. 45268/2023 CM APPL. 45372/2023	DHARAM SINGH(DECEASED) THROUGH LRS V/s FINANCIAL COMMISSIONER & ORS	SUNIL CHAUHAN, VATSALA CHAUHAN, SUMIT SARNA	

	CM APPL. 45373/2023 CM APPL. 55589/2024 CM APPL. 55590/2024 CM APPL. 56139/2024			
		OTHER DETAILS OF ADVOCATES: VATSALA CHAUHAN(ADVOCATESUNIL12@YAHOO.COM)()(PETITIONER) FINANCIAL COMMISSIONER AND ORS.(SUMITSARNA@GMAIL.COM)()(RESPONDENT) FINANCIAL COMMISSIONER AND ORS.(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SUNIL CHOUHAN(ADVOCATESUNIL12@YAHOO.COM)()(PETITIONER) FINANCIAL COMMISSIONER AND ORS.(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) FINANCIAL COMMISSIONER AND ORS.(SUMITSARNA@GMAIL.COM)()(RESPONDENT) SVA LAW ASSOCIATES LLP(SUNILCHAUHAN@SVALEGAL.CO.IN)(9810213040)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SVA LAW ASSOCIATES LLP(SUNILCHAUHAN@SVALEGAL.CO.IN)(9810213040)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUMIT SARNA(SUMITSARNA@GMAIL.COM)(9650941688)(RESPONDENT)		
3	CM APPL. 15283/2024 CM APPL. 15284/2024 In W.P.(C)-12773/2018	PRAVEEN & ORS V/s GOVT OF NCT OF DELHI & ORS	HETAL CHAWLA, JYOTI NAMBIAR, V S RANA, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: HETAL CHAWLA()(9716159404)(PETITIONER) VINEET RANA (RANAVINEET37@GMAIL.COM)(9716365042)(PETITIONER) V S RANA(VSRANJURIST@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VINEET RANA(RANAVINEET37@GMAIL.COM)(9716365042)(PETITIONER) SANTOSH KUMAR TRIPATHI, GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VS RANA(VSRANAJURIST@GMAIL.COM)()(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
4	W.P.(C)-10842/2019 CM APPL. 44882/2019	SH. C. M. VASUDEVA V/s MINISTRY OF FINANCE AND ORS.	R K DHAWAN	
		OTHER DETAILS OF ADVOCATES: R K DHAWAN()(9899775330)(PETITIONER)		
5	W.P.(C)-3022/2020 WITH W.P.(C) 3259/2020 W.P.(C) 3594/2020	M/S SAGA FREIGHTS EXPRESS PVT. LTD & ANR V/s UNION OF INDIA & ANR	SHIV BHATT, ALOK SHUKLA & HARDIK LUTHRA, ATUL SHARMA, MILANKA CHAUDHURY, ASHEESH JAIN	
		OTHER DETAILS OF ADVOCATES: ASHEESH JAIN(ASHEESHJAIN.CGSC@GMAIL.COM)(9717025453)(RESPONDENT)		
6	W.P.(C)-3259/2020 CM APPL. 11431/2020	M/S VEHAANT TECHNOLOGIES PVT. LTD. V/s UNION OF INDIA AND ANR	JYOTI TANEJA	
		OTHER DETAILS OF ADVOCATES: JYOTI TANEJA(JYOTI.TANEJA09@GMAIL.COM)(9999500069)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
7	W.P.(C)-3594/2020	DHEERAJ ENTERPRISES V/s UNION OF INDIA & ORS.	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(CRITAXCORP@GMAIL.COM)(9810371417)(PETITIONER) DIGVIJAY RAI(DIGGIRAI@GMAIL.COM, DIGVIJAYRAI@REDIFFMAIL.COM)(9873103599)(RESPONDENT) ANJANA GOSAIN(ANJANAGOSAINCHAMBERS@GMAIL.COM)(9810100674)(RESPONDENT) SARUL JAIN(SHAILENDER.CHAUDHARY@CELEBIAVIATION.IN)(9899455459)(RESPONDENT)		
8	W.P.(C)-3162/2020 CM APPL. 10990/2020	AJAY KUMAR GUPTA V/s U.O.I & ANR.	RAHUL SHARMA & JITIN TEWATHIA	

		OTHER DETAILS OF ADVOCATES: RAHUL SHARMA(LEGALPANACEA@GMAIL.COM)(9911339930)(PETITIONER) ASHEESH JAIN(ASHEESHJAIN.CGSC@GMAIL.COM)(9811125100)(RESPONDENT) SARUL JAIN (SJAIN@KNJPARTNERS.COM)(9899455459)(RESPONDENT)		
9	W.P.(C)-3201/2020 CM APPL. 11125/2020	AROMATRIX FLORA PVT. LTD V/s UNION OF INDIA AND ANR	JYOTI TANEJA, K ENATOLI SEMA	
		OTHER DETAILS OF ADVOCATES: JYOTI TANEJA (JYOTI.TANEJA09@GMAIL.COM)(9999500069)(PETITIONER) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) K ENATOLI SEMA(ENATOLI@GMAIL.COM)(9818139636)(RESPONDENT)		
10	W.P.(C)-3251/2020 CM APPL. 11362/2020 WITH W.P.(C) 3022/2020 W.P.(C) 3162/2020 W.P.(C) 3201/2020	EURO COFFEE MACHINE V/s MINISTRY OF CIVIL AVIATION AND ORS	TARUN MATHUR AND VIJAY KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES: TARUN MATHUR & VIJAY KUAMR YADAV(CONTRACTVIJAYYADAV@GMAIL.COM)(8527233905)(PETITIONER) MOHAMMED MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DELHI INTERNATIONAL AIRPORT LIMITED(DELHI@LINKLEGAL.IN)(9811055984)(RESPONDENT) VINAY SHARMA(VINAY.SHARMA@CELEBIAVIATION.IN)(8800491094)(RESPONDENT)		
11	W.P.(C)-3966/2020	TC COMPONENTS INDIA PVT. LTD. V/s UNION OF INDIA AND ORS	PARVEZ BASHISTA	
		OTHER DETAILS OF ADVOCATES: TC COMPONENTS PVT. LTD.(PARVEZBADV@GMAIL.COM)(9643655565)(RESPONDENT) TC COMPONENTS PVT. LTD.(PARVEZBADV@GMAIL.COM)(9643655565)(RESPONDENT) TC COMPONENTS PVT. LTD.(PARVEZBADV@GMAIL.COM)(9643655565)(RESPONDENT) TC COMPONENTS PVT. LTD.(PARVEZBADV@GMAIL.COM)(9643655565)(RESPONDENT) TC COMPONENTS PVT. LTD.(PARVEZBADV@GMAIL.COM)(9643655565)(RESPONDENT) TC COMPONENTS PVT. LTD.(PARVEZBADV@GMAIL.COM)(9643655565)(RESPONDENT) PARVEZBASHISTA(PARVEZBASHISTA@GMAIL.COM)(9818044644)(PETITIONER) PARVEZ BASHISTA(PARVEZBADV@GMAIL.COM)(9643655565)(PETITIONER) UNION OF INDIA (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) UNION OF INDIA (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) UNION OF INDIA (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) UNION OF INDIA (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) MK PRUTHI(MK5PRUTHI@GMAIL.COM)()(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
12	W.P.(C)-4054/2020	EURO SAFETY FOOTWEAR (INDIA) PVT. LTD. V/s UNION OF INDIA AND OTHERS	SHIV BHATT	
		OTHER DETAILS OF ADVOCATES: EURO SAFETY FOOTWEAR (INDIA) PVT. LTD.(OFFICE@EUROSAFETYFOOTWEAR.COM)()(RESPONDENT) EURO SAFETY FOOTWEAR (INDIA) PVT. LTD.(OFFICE@EUROSAFETYFOOTWEAR.COM)()(RESPONDENT) EURO SAFETY FOOTWEAR (INDIA) PVT. LTD.(OFFICE@EUROSAFETYFOOTWEAR.COM)()(RESPONDENT) EURO SAFETY FOOTWEAR (INDIA) PVT. LTD.(OFFICE@EUROSAFETYFOOTWEAR.COM)()(RESPONDENT) EURO SAFETY FOOTWEAR (INDIA) PVT. LTD.(OFFICE@EUROSAFETYFOOTWEAR.COM)()(RESPONDENT) EURO SAFETY FOOTWEAR (INDIA) PVT. LTD.(OFFICE@EUROSAFETYFOOTWEAR.COM)()(RESPONDENT) EURO SAFETY FOOTWEAR (INDIA) PVT. LTD.(OFFICE@EUROSAFETYFOOTWEAR.COM)()(RESPONDENT) SHIV BHATT, KUMKUM BHATT(ADVOCATESHIVBHATT@GMAIL.COM)(9412002886)(PETITIONER)		

		UNION OF INDIA AND OTHERS(A.YADAV@IAS.NIC.IN)()(PETITIONER) UNION OF INDIA AND OTHERS(A.YADAV@IAS.NIC.IN)()(PETITIONER) UNION OF INDIA AND OTHERS(A.YADAV@IAS.NIC.IN)()(PETITIONER) UNION OF INDIA AND OTHERS(A.YADAV@IAS.NIC.IN)()(PETITIONER) UNION OF INDIA AND OTHERS(A.YADAV@IAS.NIC.IN)()(PETITIONER) UNION OF INDIA AND OTHERS(A.YADAV@IAS.NIC.IN)()(PETITIONER) UNION OF INDIA AND OTHERS(A.YADAV@IAS.NIC.IN)()(PETITIONER) ASHEESH JAIN(ASHEESHJAIN@OUTLOOK.COM)(9412002886)(RESPONDENT) ANJANA GOSAIN(ANJANAGOSAINCHAMBERS@GMAIL.COM)(9711018982)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) HARDIK LUTHRA(HARDIK.LUTHRA@LUTHRAANDJAGGI.COM)(9871251000)(RESPONDENT) NAINA DUBEY(NAINA.DUBEY@LINKLEGAL.IN)(9999377228)(RESPONDENT) SJAIN KNJPARTNERS(SJAIN@KNJPARTNERS.COM)(9899455459)(RESPONDENT) MILAKA(MILAKA@LINKLEGAL.IN)(9818227990)(RESPONDENT)	
13	W.P.(C)-4084/2020 CM APPL. 14646/2020	M/S APEX IMPEX V/s UNION OF INDIA & ORS.	HIMANSHU KAUSHIK
		OTHER DETAILS OF ADVOCATES: APEX IMPEX(KAUSHIKH1993@GMAIL.COM)(9540105959)(RESPONDENT) APEX IMPEX(KAUSHIKH1993@GMAIL.COM)(9540105959)(RESPONDENT) APEX IMPEX(KAUSHIKH1993@GMAIL.COM)(9540105959)(RESPONDENT) APEX IMPEX(KAUSHIKH1993@GMAIL.COM)(9540105959)(RESPONDENT) APEX IMPEX(KAUSHIKH1993@GMAIL.COM)()(RESPONDENT) HIMANSHUKAUSHIK(KAUSHIKH1993@GMAIL.COM)(9540105959)(PETITIONER) HIMANSHU KAUSHIK & SHAJI SEBASTIAN(KAUSHIKH1993@GMAIL.COM)(9540105959)(PETITIONER) UNION OF INDIA (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) CELEBI DELHI CARGO TERMINAL MANAGEMENT INDIA PRIVATE LIMITED(DISPOSAL.IMPORTS@CELEBIAVIATION.IN)()(PETITIONER) UNION OF INDIA (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) CELEBI DELHI CARGO TERMINAL MANAGEMENT INDIA PRIVATE LIMITED(DISPOSAL.IMPORTS@CELEBIAVIATION.IN)()(PETITIONER) EMU LINES PRIVATE LIMITED (CS@EMULINES.ORG)()(PETITIONER) EMU LINES PRIVATE LIMITED (CS@EMULINES.ORG)()(PETITIONER) UNION OF INDIA (MOHAMMEDMUQEEM@GMAIL.COM)()(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DINESH KUMAR(DINESH.KUMAR14@NIC.IN)()(RESPONDENT) DISPOSAL(DISPOSAL.IMPORTS@CELEBIAVIATION.IN)()(RESPONDENT)	
14	W.P.(C)-10611/2021 CM APPL. 39524/2021	MANOJ KUMAR SHARMA & ORS. V/s UNION OF INDIA & ORS.	AMRENDRA KUMAR MEHTA
		OTHER DETAILS OF ADVOCATES: MEHTA AND CO(MEHTALAWFIRMDELHI@GMAIL.COM)(9958822048)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
15	W.P.(C)-1527/2022	RAJIV CHAUHAN V/s SAFDARJUNG CLUB	ATAM PRAKASH DHAMIJA
		OTHER DETAILS OF ADVOCATES: AP DHAMIJA & J P SINGH(APDHAMIJAADVOCATE@GMAIL.COM)(9810633614)(PETITIONER) SABDARJUNG CLUB(SAFDARJUNGCLUB72@GMAIL.COM)()(RESPONDENT)	
16	W.P.(C)-7969/2022	BIJENDER SINGH V/s UNION OF INDIA & ORS.	RINKU, RHEA DUBE
		OTHER DETAILS OF ADVOCATES: S C SOREN(ADV.RINKU92271@GMAIL.COM)(8178775475)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) RHEA DUBE(RHEA.DUBE@ATHENALEGAL.IN)(9893955119)(RESPONDENT)	
17	W.P.(C)-11189/2022	AMRESH & ORS. V/s THE MANAGEMENT OF M/S. LAKHOTIA PACKWELL, & ORS.	VISHAL THAKRE, ANKIT DWIVEDI
		OTHER DETAILS OF ADVOCATES: PRADEEP KUMAR YADAV(ADVOCATEVISHALTHAKRE@GMAIL.COM)(9990662762)(PETITIONER) SANTOSH KUMAR	

		TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(PETITIONER)	
18	W.P.(C)-11386/2022 WITH W.P.(C) 1101/2023	REGIONAL PROVIDENT FUND COMMISSIONER EMPLOYEES PROVIDENT FUND ORGANISATION V/s MULTI SCAN CO (P) LTD	RAJESH KUMAR
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR(RAJESH.LAWS@YAHOO.COM)(9891235156)(PETITIONER) MULTI SCAN CO (P) LTD(ARORA.LAWASSOCIATES@GMAIL.COM)(9899233114)(RESPONDENT)	
19	W.P.(C)-1101/2023 CM APPL. 4346/2023	MULTI SCAN CO PVT LTD (STRUCK OFF) THROUGH SH BHARAT KOSHIK (EX DIRECTOR) V/s RECOVERY OFFICER DELHI (NORTH) & ANR.	RAJIV ARORA
		OTHER DETAILS OF ADVOCATES: SP ARORA (ARORA.LAWASSOCIATES@GMAIL.COM)(9899233114)(PETITIONER) RAJESH KUMAR (RAJESH.LAWS@GMAIL.COM)()(RESPONDENT)	
20	W.P.(C)-17540/2022 CM APPL. 55991/2022	KENDRIYA VIDYALAYA SANGATHAN V/s YOGENDRA PAL SINGH AND ORS	NITIN KUMAR BHATNAGAR
		OTHER DETAILS OF ADVOCATES: N.K. BHATNAGAR(NKB@NKBLEGAL.COM)(9810039263)(PETITIONER) YOESH SHARMA(ADVYOESHSHARMA@YAHOO.CO.IN)()(RESPONDENT)	
21	CM APPL. 19642/2025 In W.P.(C)-1506/2023	M/S POWER TO EMPOWER SKILL PVT. LTD. V/s UNION OF INDIA & ORS.	NUPUR SHUKLA, ASHISH PRASAD, RADHIKA GAUTAM, JURISPERITUS LEX LLP, SUVENI BHAGAT
		OTHER DETAILS OF ADVOCATES: VIJAY KUMAR SHUKLA(VIJAYKUMARSHUKLAADV@GMAIL.COM)()(PETITIONER) DDUGKYHP(DDUGKYHP@GMAIL.COM, SEEDAPCEO@GMAIL.COM, UMEDSKILLS@GMAIL.COM)()(RESPONDENT) PCBEBNI(PCBEBNI1@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) VIJAY KUMAR SHUKLA()(9810120927)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ASRIMS CEO(CEO.ASRIMS@GMAIL.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT) ASHISH PRASAD(ASHISH.PRASAD@ACARALAW.COM)(9810455042)(RESPONDENT) ()()(PETITIONER) SUVENI BHAGAT(SUVENIBHAGAT@GMAIL.COM)(9650446095)(RESPONDENT)	
22	W.P.(C)-4197/2023	HOME GUARDS WELFARE ORGANIZATION THROUGH ITS AUTHORIZED REPRESENTATIVE V/s UNION OF INDIA AND OTHERS	VARUN SINGH
		OTHER DETAILS OF ADVOCATES: VARUN SINGH(ADVVARUNSINGH81@GMAIL.COM)(9555449624)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
23	CM APPL. 4863/2025 In W.P.(C)-5487/2023	PRADEEP KUMAR DEY V/s NEW DELHI MUNICIPAL COUNCIL & ANR.	SHILPI DEY AUDITYA, R KRISHNAAMORTHY
		OTHER DETAILS OF ADVOCATES: PRADEEP KUMAR DEY(PRADEEPDEYSCHAMBER@GMAIL.COM)(9810048310)(PETITIONER) GROVER(GROVERADVOCATE@REDIFFMAIL.COM)()(RESPONDENT) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) R KRISHNAAMORTHY(INDIACOURT@GMAIL.COM)(9810085170)(PETITIONER) PRADEEP(PRADEEPDEYSCHAMBER@GMAIL.COM)()(RESPONDENT) TUHIN(LAWYERTUHIN@GMAIL.COM)()(RESPONDENT) AJAY(AJAYKRVALI@AKVALI.CO)()(RESPONDENT) PREM LAL(PREMLAL9810@GMAIL.COM)()(RESPONDENT) RITESH(RITESHDELHI2010@GMAIL.COM)()(RESPONDENT)	
24	W.P.(C)-6952/2023	KURELE PAN PRODUCTS P. LTD. THROUGH	VIVEK SARIN

		ITS DIRECTOR V/s DEPUTY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE-32, NEW DELHI AND ORS.		
		OTHER DETAILS OF ADVOCATES: VIVEK SARIN(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, AMARATHA@YAHOO.COM)()(RESPONDENT)		
25	W.P.(C)-7228/2023 CM APPL. 28193/2023	UNION OF INDIA AND ANOTHER V/s R.R.S. PARIHAR AND OTHERS	RUCHIR MISHRA	
		OTHER DETAILS OF ADVOCATES: RUCHIR MISHRA(RUCHIRMISHRA79@YAHOO.CO.IN)(1146574879)(PETITIONER) SHARMA(SHARMA.AJIT@GMAIL.COM)()(RESPONDENT)		
26	W.P.(C)-9926/2023 CM APPL. 38211/2023 CM APPL. 51718/2023	UNION OF INDIA AND OTHERS V/s TITU RAM AND 39 OTHERS	MANISHA AGRAWAL, AJIT KUMAR KAKKAR, SIDDHARTHA SINHA	
		OTHER DETAILS OF ADVOCATES: MANISHA AGRAWAL NARAIN(OFFICEOFMANISHA@GMAIL.COM)(9818427971)(PETITIONER) MANISHA AGARWAL NARAIN(OFFICEOFMANISHA@GMAIL.COM)(9818427971)(PETITIONER) AJIT KUMAR KAKKAR(AJITKAKKAR@HOTMAIL.COM)(9990006409)(PETITIONER) SIDDHARTHA SINHA(SID1SINHA@GMAIL.COM)(9717952311)(PETITIONER)		
27	W.P.(C)-11612/2023	MADHU GUPTA V/s UNION OF INDIA AND ORS	JITENDER CHAUDHARY, SACHIN, ALAYA LEGAL	
		OTHER DETAILS OF ADVOCATES: JITENDER CHAUDHARY(JURIS_CONSULT@REDIFFMAIL.COM)(9810494638)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) HAVISHYANIDHI BHAWAN(RO.HYDERABAD2@EPFINDIA.GOV.IN, PAYELDUTTA0706@GMAIL.COM , ANILKUMARAK@BOFA.COM)()(RESPONDENT) DIMPLE MANISHD SHAH(DIMPLE_MANISH.SAHA@BOFA.COM)()(RESPONDENT) SACHIN (SACHINKOHLI1997@GMAIL.COM)(8743053248)(RESPONDENT) (())(RESPONDENT)		
28	W.P.(C)-15177/2023 CM APPL. 60676/2023	OM PRAKASH SHARMA ORS V/s UNION OF INDIA & ANR.	PAWAN SILMANA, ADITYA SINGH	
		OTHER DETAILS OF ADVOCATES: ADITYA SINGH(ADITYA@ANSLAW.IN)(9873734646)(PETITIONER)		
29	W.P.(C)-1203/2024	SANJEET KUMAR SINGH V/s UNION OF INDIA & ORS.	PUNEET SHEORAN	
		OTHER DETAILS OF ADVOCATES: PUNEET SHEORAN AND C S SUMAN(PUNEETSHEORAN@GMAIL.COM)(9711115569)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
30	W.P.(C)-3747/2024 CM APPL. 15432/2024	BASANTI DHAN V/s UNION OF INDIA & ORS.	GANESH CHAND SHARMA, RAJAT ARORA	
		OTHER DETAILS OF ADVOCATES: GANESH CHAND SHARMA(LEGALSAHAAYTA@GMAIL.COM)()(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) O P GAGGAR(OPGAGGAR@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) RAJAT ARORA(RAJAT132NOIDA@YAHOO.CO.IN)(9810176964)(RESPONDENT)		
31	W.P.(C)-4120/2024 CM APPL. 16813/2024	DR. AJIT KUMAR YADAV & ORS. V/s DIRECTOR, INSTITUTE OF HUMAN BEHAVIOUR AND ALLIED SCIENCES & ORS.	RAKESH KUMAR, KRISHAN KANHAIYA MUKHIJA	
		OTHER DETAILS OF ADVOCATES: S. MUKERJEE AND YOGENDRA KUMAR(YKUMARASSOCIATES@GMAIL.COM)(9810198484)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868280166)(RESPONDENT)		

		GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) KRISHAN KANHAIYA MUKHIJA(KKMUKHIJAADV@YAHOO.COM)(9810387379)(PETITIONER)	
32	W.P.(C)-8106/2024 CM APPL. 33338/2024	KVTEK POWER SYSTEMS PVT. LTD V/s DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 13(1), DELHI	GAURAV JAIN
		OTHER DETAILS OF ADVOCATES: GAURAV JAIN AND SHUBHAM GUPTA(JAIN.GAURAV@LEXSTONEGROUP.COM)(9810262615)(PETITIONER) DEPUTY COMMISSIONER OF INCOME TAX()(7317899888)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.CIT.JUDICIAL@INCOMETAX.GOV.IN)()(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.CIT.JUDICIAL@INCOMETAX.GOV.IN)()(RESPONDENT)	
33	W.P.(C)-8464/2024 CM APPL. 34895/2024 WITH W.P.(C) 4973/2024	JITEN SURTANI V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 28 1, DELHI AND ANR.	SPARSH BHARGAVA
		OTHER DETAILS OF ADVOCATES: SPARSH BHARGAVA AND ISHITA FARSAIYA(SPARSH.BHARGAVA@SBCHAMBERS.COM)(9811225467)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.CIT.JUDICIAL@INCOMETAX.GOV.IN)()(RESPONDENT)	
34	W.P.(C)-16212/2024 CM APPL. 68104/2024 CM APPL. 68106/2024	M/S MIDLAND ELECTRIC AND TRADING CO. V/s SH. CHAMAN LAL	GARIMA BAJAJ
		OTHER DETAILS OF ADVOCATES: GARIMA BAJAJ, RAGHAVENDRA MOHAN BAJAJ(GARIMABAJAJOFFICE@GMAIL.COM)(9810048083)(PETITIONER) CHAMAN LAL(MNIJCH9@GMAIL.COM)(0)(RESPONDENT)	

**ROOM NO. 104, FIRST FLOOR, BLOCK-A
BEFORE MS. PANNA DUTTA, REGISTRAR
(PHYSICAL HEARING COURT)**

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc11>

PLEASE PROVIDE YOUR APPEARANCE IN CHAT BOX WITH ITEM NO.

ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. VIJENDER KUMAR (PH:-9871782471) READER TO MS. PANNA DUTTA, REGISTRAR]

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	CMI-5/2015 CM APPL. 30375/2015 CM APPL. 30376/2015 CM APPL. 30379/2015 CM APPL. 9468/2023	NASIBUDDIN V/s UMARD DIN & ANR	SONIA A MENON, PUSHPENDRA KUMAR DHAKA, M MOHSIN ISRAILY, SAUD AHMED, LALIT KUMAR, PUSHPENDRA KUMAR DHAKA, GAURAV CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: PUSHPENDRA KUMAR DHAKA(PKDHAKAADVOCATE@GMAIL.COM)(9873521183)(PETITIONER) CHAUDHARY CHAMBERS(CHAUDHARYCHAMBERS@GMAIL.COM)()(RESPONDENT) GAURAV CHAUDHARY(CHAUDHARYCHAMBERS@GMAIL.COM)(8126698222)(PETITIONER)		

2	CM APPL. 23560/2023 In LA.APP.-178/2023	RAJ RANI V/s UNION OF INDIA AND ANR	VARUN HANS, ABHIMANYU VERMA	
		OTHER DETAILS OF ADVOCATES: VARUN HANS(ADVOCATEVARUNHANS@GMAIL.COM)(9811384868)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) ABHIMANYU VERMA(ABHIMANYUVERMA44@GMAIL.COM)(9910904298)(PETITIONER)		
3	CM APPL. 23561/2023 In LA.APP.-179/2023	PRIYA AND ORS V/s UNION OF INDIA AND ANR	VARUN HANS, ABHIMANYU VERMA	
		OTHER DETAILS OF ADVOCATES: VARUN(ADVOCATEVARUNHANS@GMAIL.COM)(9811384868)(PETITIONER) PUSHKAR SOOD(PUSHKARSOOD03@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) ABHIMANYU VERMA(ABHIMANYUVERMA44@GMAIL.COM)(9910904298)(PETITIONER)		
4	LA.APP.-533/2023	UNION OF INDIA V/s RAI SINGH (D) THR LRS & ORS.	BIRAJA KANTA MAHAPATRA	
		OTHER DETAILS OF ADVOCATES: BIRAJA MAHAPATRA(BIRAJAMAHAPATRA@GMAIL.COM)(9810935526)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) DHEERAJ(ADVDDHEERAJPANDEY13@GMAIL.COM)()(RESPONDENT)		
5	CM APPL. 2522/2024 CM APPL. 2523/2024 In RFA-194/2015	KRISHNA KUMARI V/s DALJEET SINGH & ANR	RUCHIR BATRA, PREM SHANKAR SHARMA	
		OTHER DETAILS OF ADVOCATES: S SHARMA(ADVOCATEPSSSHARMA19@GMAIL.COM)(9868104059)(PETITIONER) SHARDA GARG(ADV.SHARDAGARG@GMAIL.COM)()(RESPONDENT) PREM SHANKAR SHARMA(ADVOCATEPSSSHARMA19@GMAIL.COM)(9999068863)(PETITIONER)		
6	CM APPL. 64152/2024 CM APPL. 64153/2024 In RFA-604/2016	KARAN SINGH (SINCE DECEASED) THR LRS & ORS V/s DELHI DEVELOPMENT AUTHORITY & ORS	LEGUM LAX FIRM, AMIT BHATIA, ASHIM VACHHER	
		OTHER DETAILS OF ADVOCATES: ASHIM VACHHER(ASHIMVACHHER@VACHHERASSOCIATES.COM)(9811023217)(PETITIONER)		
7	RFA-284/2019 CM APPL. 15470/2019 CM APPL. 15471/2019	BAKEER BHAI V/s YASHWANT GUPTA	MUKESH M GOEL, MOHIT MONGA	
		OTHER DETAILS OF ADVOCATES: MUKESH M GOEL()(9810910312)(PETITIONER) MOHIT MONGA(MOHITMONGAADVOCATE@GMAIL.COM)(9999495500)(PETITIONER)		
8	RFA-996/2019	AJAY KUMAR CHADHA V/s GAYATRI MEHRA & ANR	RICKY CHOPRA, DEEPAK VOHRA	
		OTHER DETAILS OF ADVOCATES: RICKY CHOPRA,DEEPAK VOHRA()(981053800)(PETITIONER)		
9	RFA-534/2022 CM APPL. 47327/2022 CM APPL. 51421/2022	V. K KAPOOR V/s RAJESH KAUSHIK	SAHIL SHARMA, SANJAY JAIN	
		OTHER DETAILS OF ADVOCATES: YASHPAL JOLLY(YASHPAL.JOLLY.ADV@GMAIL.COM)(7982066214)(PETITIONER) RAJESH KAUSHIK()(9811262477)(RESPONDENT) YASHPAL JOLLY(YASHPAL.JOLLY.ADV@GMAIL.COM)(9871426496)(PETITIONER) SETH(SETHPANKAJ74@GMAIL.COM)()(RESPONDENT) SANJAY JAIN(LEXCORP@GMAIL.COM)(0000000000)(PETITIONER) SANJAY JAIN(LEXCORP@GMAIL.COM)(0000000000)(PETITIONER)		
10	RFA-157/2023	LEELU KHANDEWAL V/s STATE BANK OF INDIA & ORS.	RAKESH KUMAR BURMAN, SWEETY SOOD	
		OTHER DETAILS OF ADVOCATES: R K BURMAN(RAKESHBURMAN19@GMAIL.COM)(9350520408)(PETITIONER) RAJIV(RAJIV@RPKAPUR.COM)()(RESPONDENT) SWEETY SOOD(MSSSOODADVOCATE@GMAIL.COM)(9811786067)(RESPONDENT)		

17.04.2025

Advance List

11	RFA-645/2023 CM APPL. 41202/2023	MANOHAR LAL ASNANI V/s KAILASH HIRA & ANR.	LEXPRO	
		OTHER DETAILS OF ADVOCATES: LEX PRO(OFFICE@LEXPRO.CO.IN)()(PETITIONER) LEX PRO()()(PETITIONER) KAILASH HIRA()()(RESPONDENT)		
12	RFA-224/2024 CM APPL. 19903/2024 CM APPL. 32538/2024 CM APPL. 32539/2024	ASHOK MALIK V/s JAISHREE MITTAL	VINOD KUMAR, RAJEEV KAPOOR, ANAM SIDDIQUI, RAJEEV KAPOOR	
		OTHER DETAILS OF ADVOCATES: XCELEX ADVOCATE(XCELEXADVOCATES@GMAIL.COM)()(PETITIONER) RAJEEV KAPOOR(RKANDCOMPANY.LEGALSERVICES@GMAIL.COM)(9811116256)(RESPONDENT) ANAM SIDDIQUI(ANAM7SIDDIQUI@GMAIL.COM)(8860504095)(PETITIONER) RAJEEV KAPOOR(RAJEEVKAPOOR_2007@REDIFFMAIL.COM)(9899785517)(RESPONDENT)		
13	RFA-269/2024 CM APPL. 24414/2024	SH INDER SAIN DUA V/s NISHA OHRI @ ROSY & ORS.	SHAINI BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
14	RFA-297/2024	HARBANS LAL V/s VIRENDER KUMAR @ VARINDER KUMAR JAIN	GURMEET KAUR KAPUR	
		OTHER DETAILS OF ADVOCATES:		
15	CM APPL. 26728/2024 In RFA-300/2024	TEJPAL AND ORS V/s BHAGWAT SWAROOP	NISHANT RAJORA	
		OTHER DETAILS OF ADVOCATES:		
16	RFA-811/2024 CM APPL. 68253/2024 CM APPL. 68255/2024	GUDDI DEVI V/s RAVINDER KUMAR SHARMA	SUMIT GABA	
		OTHER DETAILS OF ADVOCATES: SUMIT GABA(SUMITGABAADVOCATE@GMAIL.COM)(9310377771)(PETITIONER) SUMIT (SUMITGABAADVOCATE@GMAIL.COM)(0)(PETITIONER) R()(9818067604)(RESPONDENT)		

**J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR
BEFORE MS. BHAWANI SHARMA,(DHJS),JOINT REGISTRAR (JUDICIAL)
HYBRID MODE**

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc5>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	BAIL APPLN.-934/2025 CRL.M.A. 7018/2025 CRL.M.A. 7019/2025	AMAN V/s STATE OF NCT OF DELHI	ALOK SINGH	
		OTHER DETAILS OF ADVOCATES: ALOK SINGH (ALOKMAHESHWARI90@GMAIL.COM)(9806833192)(PETITIONER) KAPIL SHARMA (DHCPCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PRASHANT

				VIHAR-20/2025) BAIL APPLN. 641/2025 FILED BY AMAN (DISPOSED ON : 2025-02-13) CRL.M.C. 1265/2025 FILED BY AMAN (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(PRASHANT VIHAR-20/2025)
2	CRL.A.-290/2017	URMILA V/s STATE OF NCT DELHI & ORS	ANU ARULA, OLIVIA A BANG, MUGDHA	
		OTHER DETAILS OF ADVOCATES: MUGDHA (ADVMUGDHA98@GMAIL.COM)(9810025572)(PETITIONER) MUGDHA (ADVMUGDHA98@GMAIL.COM)(9810025572)(PETITIONER)		
3	CRL.A.-437/2024	MS S V/s STATE OF NCT OF DELHI & ORS.	NEELAKSHI BHADAURIA, AKSHAY KUMAR, DHARAMVIR SINGH	
		OTHER DETAILS OF ADVOCATES: NEELAKSHI (NEELAKSHI.BHADAURIA1@GMAIL.COM)(8053461050)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AKSHAY KUMAR(AKSHAY.0433@GMAIL.COM)(8375976516)(RESPONDENT) DHARAMVIR SINGH(SINGHASSOCIATE2000@GMAIL.COM)(9810477461)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAGAT PURI-616/2015) CRL.REV.P. 628/2017 FILED BY ROHIT KUMAR @ ROHIT GUPTA (DISPOSED ON : 2017-09-04) CRL.M.C. 4047/2017 FILED BY SANDHYA (DISPOSED ON : 2018-12-10) P.S.-FIR NO. :(JAGAT PURI- 616/2015)
4	CRL.A.-673/2024	A V/s STATE OF NCT OF DELHI & ANR.	CHANDAN KUMAR, ABHISHEK GUPTA, PARAMHANS SAHANI	
		OTHER DETAILS OF ADVOCATES: CHANDAN KUMAR(POSTCHANDAN@GMAIL.COM)(9811752710)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ABHISHEK GUPTA(ADV.ABHISHEKGUPTA@HOTMAIL.COM)(9999960369)(RESPONDENT) PARAMHANS SAHANI(ADV.PARAMHANS@GMAIL.COM)(9811014917)(PETITIONER)		P.S.-FIR NO. :(NEB SARAI- 331/2017)
5	CRL.M.C.-224/2025 CRL.M.A. 1202/2025	GURPREET SINGH@RAJVEER ARORA@PRINCE V/s STATE NCT OF DELHI & ANR.	CHET PARKASH	
		OTHER DETAILS OF ADVOCATES: MANSI(ADVOCATECP@GMAIL.COM)(9810654872)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(HARI NAGAR- 299/2024)
6	CRL.M.C.-225/2025 CRL.M.A. 1203/2025	SHANU MALHOTRA AND ORS V/s THE STATE GOVT. OF NCT OF DELHI AND	VISHAL SONI	

		ANR.		
		OTHER DETAILS OF ADVOCATES: VISHAL SONI(VISHALSONIADV@GMAIL.COM)(9818348100)(PETITIONER) VISHAL SONI(VISHALSONIADV@GMAIL.COM)(9818348100)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (JAGAT PURI-6/2020)
7	CRL.M.C.-226/2025	SANJOY GHOSH V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	ABHISHEK GUPTA	
		OTHER DETAILS OF ADVOCATES: THESUITS(THESUITSLAWFIRM@GMAIL.COM)(9718062292)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (S.B.DAIRY-192/2019)
8	CRL.M.C.-1474/2025 CRL.M.A. 6566/2025	SH RAJAT KUMAR & ORS. V/s THE STATE N.C.T. OF DELHI AND ANR	RAM AVTAR SHARMA	
		OTHER DETAILS OF ADVOCATES: RAM AVTAR SHARMA(SHRIRAMLAWASSOCIATES@GMAIL.COM)(9818479755)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (VASANT VIHAR-94/2023)
9	CRL.M.C.-1579/2025	DEEPAK KUMAR & ANR. V/s STATE OF NCT OF DELHI & ANR.	KAMAL CHAUHAN	
		OTHER DETAILS OF ADVOCATES: DEEPAK CHAUHAN(KAMAL10041992@GMAIL.COM)(9211447241)(PETITIONER) DEEPAK CHAUHAN (KAMAL10041992@GMAIL.COM)(9211447241)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (AMAN VIHAR-62/2011) CRL.M.C. 770/2015 FILED BY MANOJ SAINI (DISPOSED ON : 2015-08-24) CRL.M.C. 356/2016 FILED BY DEEPAK (DISPOSED ON : 2018-08-29) CRL.M.C. 3518/2016 FILED BY ANOOP SAINI (DISPOSED ON : 2018-08-29) P.S.-FIR NO. : (AMAN VIHAR-62/2011)
10	CRL.REV.P.-245/2017 WITH CRL.REV.P. 247/2017	COURT ON ITS OWN MOTION V/s DHANRAJ & ORS.	AS DIRECTED, RKESH VATSA, VRINDA GROVER, VIKRAM SINGH	
		OTHER DETAILS OF ADVOCATES:		
11	CRL.REV.P.-247/2017	COURT ON ITS OWN MOTION V/s DHANPAT & ORS.	AS DIRECTED, ROHIT AGARWAL	
		OTHER DETAILS OF ADVOCATES:		
12	CRL.REV.P.-246/2017	COURT ON ITS OWN MOTION V/s VIDYANAND & ORS.	AS DIRECTED, RAKESH VATSA, VIKRAM SINGH, GURBAKSH SINGH, SARFARAZ KHAN	
		OTHER DETAILS OF ADVOCATES: SARFARAZ KHAN(SARFARAZADV@YAHOO.CO.IN)(9899140169)(RESPONDENT)		

13	CRL.REV.P.-248/2017	COURT ON ITS OWN MOTION V/s MAHENDER SINGH MANAN & ORS.	AS DIRECTED	
		OTHER DETAILS OF ADVOCATES:		
14	CRL.REV.P.-249/2017	COURT ON ITS OWN MOTION V/s BALWAN SINGH KHOKHAR & ORS.	AS DIRECTED, RAKESH VATSA	
		OTHER DETAILS OF ADVOCATES:		
15	CRL.REV.P.-1218/2024 CRL.M.(BAIL) 1706/2024 CRL.M.A. 1540/2025	SUNIL KUMAR V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	NISHANT SOLANKI, Mukti Bodh, Mukti Bodh	
		OTHER DETAILS OF ADVOCATES: LEGAL WORK(LEGALWORK510@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) MUKTI BODH(MUKTIBODH1@GMAIL.COM)(9958944220)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) MUKTI BODH(MUKTIBODH1@GMAIL.COM)(9958944220)(RESPONDENT)		
16	C.R.P.-383/2023 CM APPL. 65875/2023	HAZI MEHBOOB QURESHI V/s MOHD. CHAMEN MIYA & ANR.	SHEKHAR PRIT JHA	
		OTHER DETAILS OF ADVOCATES: SHEKHAR PRIT JHA & ASSOCIATES(SPJHA27@YAHOO.COM)(9811009625)(PETITIONER)		
17	CUSAA-60/2023 CM APPL. 42375/2023	THE PRINCIPAL COMMISSIONER CUSTOMS NEW DELHI ICD TKD NEW DELHI V/s R S ENTERPRISES	RAGHUPATHY RAMACHANDRAN	
		OTHER DETAILS OF ADVOCATES: R RAMACHANDRAN(RRCADV1@GMAIL.COM)(9868211477)(PETITIONER) RAJNISH TULI(RAJNISHTULI5@GMAIL.COM)()(RESPONDENT)		
18	FAO-198/2022 CM APPL. 32576/2022 CM APPL. 70289/2024	JAI SINGH & ORS. V/s SH JAI NARAIN & ORS.	SULTAN SINGH KHATRI, SUDHANSHU TOMAR	
		OTHER DETAILS OF ADVOCATES: S S KHATRI & D V KHATRI(KHATRIADVOCATES@GMAIL.COM)(9818834488)(PETITIONER) S S KHATRI AND D V KHATRI(KHATRIADVOCATES@GMAIL.COM)(9818834488)(PETITIONER) SUDHANSHU TOMAR(SUDHANSHUTOMAR@YAHOO.COM)(0)(RESPONDENT) SUDHANSHU TOMAR (SUDHANSHUTOMAR@YAHOO.COM)(9810206600)(RESPONDENT)		
19	LA.APP.-37/2023 CM APPL. 9596/2023 WITH LA.APP. 197/2022	DELHI METRO RAIL CORPORATION LTD V/s SH. SACHIN AGGARWAL & ANR.	TARUN JOHRI	
		OTHER DETAILS OF ADVOCATES: DELHI METRO RAIL CORPORATION LTD(SVKUTEDMRC@GMAIL.COM)(8826136555)(PETITIONER) TARUN JOHRI(JOHRI67@YAHOO.COM)(9810013352)(PETITIONER) UNION OF INDIA (DCNE@NIC.IN)()(RESPONDENT) SACHIN(DHAMIJAASSOCIATES@YAHOO.COM)(9999229494)(RESPONDENT)		
20	MAC.APP.-468/2019	U P STATE ROAD TRANSPORT CORPORATION V/s GAURAV (MINOR INJURED) & ANR	GARIMA PRASHAD, SHADAB KHAN	
		OTHER DETAILS OF ADVOCATES: GARIMA PRASHAD()(9871278644)(PETITIONER) SHADAB KHAN(SHADABKHANK5@GMAIL.COM)(9540625322)(PETITIONER)		
21	MAC.APP.-107/2020 CM APPL. 7744/2020 WITH MAC.APP. 164/2020	THE ORIENTAL INSURANCE CO LTD V/s SATE BAHADUR GOLE & ORS	PRADEEP GAUR, GIRIRAJ SINGH, ATUL GUPTA	
		OTHER DETAILS OF ADVOCATES: PRADEEP GAUR()(9810081811)(PETITIONER) GIRIRAJ SINGH(GIRIRAJTANWAR@GMAIL.COM)(9899437166)(RESPONDENT)		

		ATUL GUPTA(ATULGUPTAADV@HOTMAIL.COM)(9810862405)(RESPONDENT)		
22	MAC.APP.-164/2020 CM APPL. 10037/2020 CM APPL. 10041/2020	THE ORINETAL INSURANCE CO LTD V/s SAJAN SHARMA & ORS	PRADEEP GAUR, ATUL GUPTA	
		OTHER DETAILS OF ADVOCATES: PRADEEP GAUR()(9810081811)(PETITIONER) ATUL GUPTA(ATULGUPTAADV@HOTMAIL.COM)(9810862405)(RESPONDENT)		
23	MAC.APP.-144/2020 CM APPL. 9224/2020	THE NEW INDIA ASSURANCE CO LTD V/s ISHAWAR KHITIODA & ORS	J P N SHAHI & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: J P N SHAHI & ASSOCIATES()(9811148998)(PETITIONER)		
24	MAC.APP.-165/2022 CM APPL. 27532/2022 CM APPL. 36040/2023 CM APPL. 36041/2023	UNITED INDIA INSURANCE CO.LTD V/s SMT. LALITA	P.K. SETH, SOMNATH PARASHAR	
		OTHER DETAILS OF ADVOCATES: PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(9811213768)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(9811213768)(PETITIONER) PALVINDER SINGH(ADVOCATEPALVINDER@GMAIL.COM)()(RESPONDENT) SOMNATH PARASHAR(SOMPARASHAR@YAHOO.COM)(9811185863)(RESPONDENT)		
25	MAC.APP.-146/2024 CAV 107/2024 CM APPL. 14352/2024 WITH MAC.APP. 147/2024 MAC.APP. 148/2024	NATIONAL INSURANCE CO. LTD.. V/s KAVITA & ORS.	AMIT KUMAR SINGH, SHREY CHATHLY	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR SINGH(SINGHA21@GMAIL.COM)(9958540003)(PETITIONER) SHREY(SHREYCHATHLY@YAHOO.COM)()(RESPONDENT) SUNITA(SUNITALIKE81@GMAIL.COM)()(RESPONDENT)		
26	MAC.APP.-147/2024 CM APPL. 14358/2024	NATIONAL INSURANCE CO. LTD. V/s ANITA KUMARI & ORS.	AMIT KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR SINGH()(9958540003)(PETITIONER) SANDEEP(SANDEEPNAINWAL786@GMAIL.COM)()(PETITIONER) SHREY(SHREYCHATHLY@YAHOO.COM)()(RESPONDENT) SUNITA(SUNITALIKES81@GMAIL.COM)()(RESPONDENT)		
27	MAC.APP.-148/2024 CM APPL. 14383/2024	NATIONAL INSURANCE CO. LTD. V/s AMINDER & ORS.	AMIT KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR SINGH(SINGHA21@GMAIL.COM)(9958540003)(PETITIONER) SUNITA(SUNITALIKES81@GMAIL.COM)()(RESPONDENT) SHREY(SHREYCHATHLY@YAHOO.COM)()(RESPONDENT)		
28	MAC.APP.-151/2024 CM APPL. 14703/2024	NATIONAL INSURANCE CO. LTD. V/s GARVIT & ORS.	AMIT KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR SINGH(SINGHA21@GMAIL.COM)(9958540003)(PETITIONER) SHREY(SHREYCHATHLY@YAHOO.COM)()(RESPONDENT) SUNITA(SUNITALIKES81@GMAIL.COM)()(RESPONDENT)		
29	MAC.APP.-408/2024 CM APPL. 44575/2024	NEW INDIA ASSURANCE CO LTD V/s RAJENDRA SINGH AND ORS	P.K. SETH	
		OTHER DETAILS OF ADVOCATES: PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(9811213768)(PETITIONER)		
30	MAC.APP.-409/2024 CM APPL. 44593/2024	IFFCO TOKIO GENERAL INSURANCE CO LTYD V/s ANUGRAH AND ORS	P.K. SETH	
		OTHER DETAILS OF ADVOCATES: PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(9811213768)(PETITIONER)		
31	MAC.APP.-410/2024 CM APPL. 44595/2024	IFFCO TOKIO GENERAL INSURANCE CO LTD V/s SMT SHILPA MALHOTRA AND ORS	P.K. SETH	

		OTHER DETAILS OF ADVOCATES: PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(9811213768)(PETITIONER)		
32	MAC.APP.- 482/2024(Disposed off case)	UNITED INDIA INSURANCE CO. LTD. V/s SMT ARTI & ORS.	RAVI SABHARWAL, ANJALI NEHRA, AVIRAL SAXENA	
		OTHER DETAILS OF ADVOCATES: RAVI SABHARWAL(RAVISABHARWAL.ADVOCATE@GMAIL.COM)(9971999480)(PETITIONER) RIKK GUPTA(RIKKSGUPTA@GMAIL.COM)(9811062591)(RESPONDENT) ANJALI NEHRA(NEHRA.ANJALI@GMAIL.COM)(7303139022)(PETITIONER) AVIRAL SAXENA(ADV.AVIRAL@YAHOO.COM)(9990589126)(PETITIONER)		
33	W.P.(C)-6196/2024 CM APPL. 25835/2024 CM APPL. 49949/2024 CM APPL. 20911/2025 WITH W.P.(C) 6201/2024	SUDHA GUPTA V/s UNION OF INDIA & ORS.	MOHIT CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: MOHIT CHAUDHARY(KUSHAL82KUMAR@GMAIL.COM)(9810663997)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) ARUN AGGARWAL(ADVARUN36@GMAIL.COM, PRAVEENA1807@HOTMAIL.COM)()(RESPONDENT) BANK OF BARODA(CS.HO@BANKOFBARODA.COM, SUPPORT- BLOI@MHA.GOV.IN,FRRODLI@NIC.IN)()(RESPONDENT) MOHIT CHAUDHARY(KUSHAL82KUMAR@GMAIL.COM)(9810663997)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ARUN AGGARWAL(ADVARUN36@GMAIL.COM)(0)(RESPONDENT) MOHIT CHAUDHARY AND NIMMI BABU(KUSHAL82KUMAR@GMAIL.COM)(9810663997)(PETITIONER) KSALAW OFFICES(INFO.KSALAWOFFICES@GMAIL.COM)(0)(RESPONDENT)		
34	W.P.(C)-6201/2024 CM APPL. 25854/2024 CM APPL. 49972/2024 CM APPL. 20815/2025	SHRI. VISHNU BHAGWAN V/s UNION OF INDIA & ORS.	MOHIT CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: MOHIT CHAUDHARY, SRISHTI BAJPAI(KAUSHAL82KUMAR@GMAIL.COM, MOHITCHAUDHARY2020@GMAIL.COM)(9810663997)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, ADVARUN36@GMAIL.COM, PRAVEENA1807@HOTMAIL.COM)()(RESPONDENT) MOHIT CHAUDHARY AND NIMMI BABU()(9810663997)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, INFO.KSALAWOFFICES@GMAIL.COM, ASHISH@AHSISHHDIXIT.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
35	W.P.(CRL)-140/2025 CRL.M.A. 1193/2025	JAGDISH V/s STATE (NCT OF DELHI)	SURAJ PRAKASH SHARMA	
		OTHER DETAILS OF ADVOCATES: SURAJ PRAKASH SHARMA(SURAJPRAKASHADV1986@GMAIL.COM)(9555767373)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
				P.S.-FIR NO. :(BHALSWA DAIRY- 983/2022)

17.04.2025

Advance List

**R-111, GROUND FLOOR LC -II,
SHRI SUMEET ANAND, Joint Registrar (Judicial)**

AT 11:00 A.M.<https://jrdhc.webex.com/meet/jrdhc10>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	BAIL APPLN.- 1157/2025(Disposed off case)	MARIYAM @ SALMA V/s STATE OF NCT DELHI	RAJESH PRASAD PANDEY	
		OTHER DETAILS OF ADVOCATES: RAJESH PANDEY(RAJESH.JASCH@GMAIL.COM)(9810131288)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (HAZARAT NIZAMUDDIN-284/2024)
2	CRL.M.C.-196/2025 CRL.M.A. 1019/2025	MS RENU & ORS. V/s THE STATE (GOVT OF NCT OF DELHI) & ANR.	RAVI PARTAP SINGH BHATTI	
		OTHER DETAILS OF ADVOCATES: RAVI BHATTI(RPSBHATTI37@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
3	CRL.M.C.-1092/2025	SAHEEN FATIMA @ MANJEET KAUR V/s STATE NCT OF DELHI & ANR.	SURYA KANT PANDEY, PUSHKAR WALIA	
		OTHER DETAILS OF ADVOCATES: H.N PANDEY(SURYAKANT18@OUTLOOK.COM)(8588833705)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PUSHKAR WALIA(PUSHKARWALIA839@GMAIL.COM)(9810775345)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (GANDHI NAGAR-44/2023) BAIL APPLN. 3077/2023 FILED BY SMT. SHAHIN FATIMA @ MANJEET KAUR (DISPOSED ON : 2023-12-06) P.S.-FIR NO. : (GANDHI NAGAR-44/2023)
4	CRL.M.C.-1119/2025 CRL.M.A. 5075/2025	KAMLESH KUMAR V/s STATE NCT OF DELHI AND ANR	SHALU KUMARI	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. : (WAZIRABAD-846/2022)
5	CRL.M.C.-1265/2025 CRL.M.A. 5646/2025 CRL.M.A. 5647/2025	AMAN V/s STATE OF NCT DELHI AND ORS.	ALOK SINGH, ALOK SINGH	

		OTHER DETAILS OF ADVOCATES: ALOK SINGH(ALOKMAHESHWARI90@GMAIL.COM)(9806833192)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ALOK SINGH(ALOK.MAHESHWARI92@GMAIL.COM)(9806833192)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (PRASHANT VIHAR-20/2025) BAIL APPLN. 641/2025 FILED BY AMAN (DISPOSED ON : 2025-02-13) BAIL APPLN. 934/2025 FILED BY AMAN (D. OF HEARING : 2025-04-17) P.S.-FIR NO. : (PRASHANT VIHAR-20/2025)
6	CRL.M.C.-1302/2025 CRL.M.A. 5819/2025	NEERAJ KUMAR & ORS. V/s STATE THROUGH SHO & ANR.	SYED FARAZ ALI	
		OTHER DETAILS OF ADVOCATES: SARVAYA(SARVAYALAWCHAMBERS@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (BEGAM PUR- 277/2022)
7	CRL.M.C.-1309/2025	PANKAJ KUMAR AND ORS. V/s THE STATE (NCT OF DELHI AND ANR.	RUPAL LUTHRA	
		OTHER DETAILS OF ADVOCATES: RUPAL LUTHARA(RUPALLUTHRA@GMAIL.COM)(9999312524)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (SEELAMPUR- 333/2021)
8	CRL.M.C.-1427/2025 CRL.M.A. 6358/2025	KESHAV DUTT SHARMA AND ANR V/s STATE (NCT OF DELHI) AND ANR.	SURAJ PRAKASH SHARMA	
		OTHER DETAILS OF ADVOCATES: SURAJ PRAKASH SHARMA ()(9555767373)(PETITIONER) SURAJ PRAKASH SHARMA(SURAJPRAKASHADV1986@GMAIL.COM)(9555767373)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (ROHINI SOUTH- 34/2020)
9	CRL.M.C.-1514/2025 CRL.M.A. 6830/2025	HARI MOHAN @ HARI @ HARIMOHAN DASS & ASIF ORS. V/s STATE GNCT OF DELHI & ANR.		
		OTHER DETAILS OF ADVOCATES: S.P SHARMA (ADV.ASIFAHMAD@GMAIL.COM)(9868335601)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (PATEL NAGAR- 510/2014)
10	CRL.M.C.-1586/2025 CRL.M.A. 7158/2025	RAJIV SINGH & ORS. V/s THE STATE THROUGH SHO CONNAUGHT PLACE & ANR.	ARUN KUMAR GAUR	
		OTHER DETAILS OF ADVOCATES: ARUN GAUR(ARUNGAUR21@GMAIL.COM)(9871321832)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CONNAUGHT PLACE-35/2013) BAIL APPLN. 787/2013 FILED BY PRIYA SINGH

				(DISPOSED ON : 2013-05-28) BAIL APPLN. 1332/2013 FILED BY PRIYA SINGH (DISPOSED ON : 2014-01-27) BAIL APPLN. 2208/2014 FILED BY PRIYA SINGH (DISPOSED ON : 2015-02-18) P.S.-FIR NO. :(CONNAUGHT PLACE-35/2013)
11	CRL.M.C.-1639/2025 CRL.M.A. 7421/2025	HARPREET SINGH & ORS. V/s STATE OF NCT OF DELHI & ANR.	SANJAY AGNIHOTRI, ANURAG ATULYA	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ANURAG ATULYA(ANURAGATULYA4@GMAIL.COM)(7004244501)(PETITIONER)		P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN- 322/2023)
12	CRL.M.C.-1687/2025 CRL.M.A. 7579/2025	SH PRABHJOT SINGH ALIAS RAJA V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	TUSHAR LAMBA	
		OTHER DETAILS OF ADVOCATES: TUSHAR LAMBA (ADVTUSHARLAMBA@GMAIL.COM)(9999429360)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(HARI NAGAR- 223/2024)
13	CRL.M.C.-1769/2025	SUNIL AHUJA V/s THE STATE (GOVT. OF NCT) & ANR.	EKANSH BANSAL	
		OTHER DETAILS OF ADVOCATES: EKANSH BANSAL(ADVEKANSHBANSAL@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(TILAK NAGAR- 407/2019)
14	CRL.M.C.-1792/2025 CRL.M.A. 8083/2025 CRL.M.A. 8084/2025 CRL.M.A. 8085/2025	SH NITIN KUMAR V/s THE STATE (GOVT OF NCT OF DELHI) AND ANR	ABHINAV	
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR (AABHINAV11531@GMAIL.COM)(9015824154)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NEW ASHOK NAGAR- 396/2024)
15	CRL.M.C.-1832/2025 CRL.M.A. 8269/2025 CRL.M.A. 8270/2025	MOHD. SHAHID & ANR. V/s STATE & ORS.	RAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: N.K CHAUDHARY (RAJKUMARADV818@GMAIL.COM)(9871698896)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SHAKARPUR- 268/2024)
16	CRL.M.C.-1910/2025 CRL.M.A. 8603/2025	PUNEET KAUSHAL AND ORS V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	HARISH CHAND SHARMA	
		OTHER DETAILS OF ADVOCATES: HARISHCHAND(HARISHGOPIS@REDIFFMAIL.COM)(9810717516)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(VIJAY VIHAR- 761/2018)

17.04.2025

Advance List

17	CRL.M.C.-2088/2025 CRL.M.A. 9378/2025	ROHIT SHARMA & ANR. V/s THE STATE (GOVT. OF NCT) OF DELHI & ORS.	DEEPAK PARASHAR	
		OTHER DETAILS OF ADVOCATES: AMRISH KUMAR (DEEPAK@TSSPLEGAL.COM)(9999222728)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ANAND VIHAR- 332/2021)
18	W.P.(CRL)-385/2025 CRL.M.A. 3403/2025	NIKHIL KUMAR V/s STATE GOVT. OF NCT OF DELHI AND ORS.	VAISHALI SINGH	
		OTHER DETAILS OF ADVOCATES: VAISHAL SINGH & ASSOCIATES(ADVSINGHVAISHALI@GMAIL.COM)(9773521035)(PETITIONER) VAISHALI SINGH(ADVSINGHVAISHALI@GMAIL.COM)(9773521035)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NEW ASHOK NAGAR- 769/2024)
